Regional Office, Karnal Region
Haryana State Pollution Control Board

2nd floor, SCO- 78-79 above Punjab National Bank, Namastey Chowk, Karnal
Website – www.hspcb.gov.in E-Mail Id- hspcbrokar@gmail.com

No. HSPCB/KAR/2022/7905 **Dated: 15 / 03 / 2022**

To

The Registrar General,
National Green Tribunal
New Delhi.
(Email – rg.ngt@nic.in, ngtpb.pg@gmail.com

Sub: Submission of Joint Report - **OA No. 1011/2018 titled as Jagdish Kumar Vs State of Haryana & Ors.**

Respected Sir,

In this regard, Please find enclosed herewith the Joint report on behalf of CPCB & Haryana State Pollution Control Board.

It is requested that the report be placed on record.

DA: As above

Regional officer
HSPCB Karnal

Inspection report of Legacy Waste Dump Sites in the state of Haryana in the matter of OA No. 1011/2018 titled as Jagdish Kumar V/s State of Haryana & Ors

1. **Background:-**

Hon'ble National Green Tribunal In the matter of OA No. 1011/2018 titled as Jagdish Kumar V/s State of Haryana & Ors has passed the order and directed as follows:

"7. In view of above, non-compliance of statutory rules cannot be appreciated. Timeline being statutory and violation being criminal offence under the law of the land, the Tribunal cannot allow what is prohibited in law. Prayer for extending the time beyond the statutory date has, thus, to be rejected. The State may take further action to uphold the law, including against the violators, record adverse ACRs against the officers responsible for delay and deposit compensation as already directed. The Chief Secretary, Haryana may file a further status report within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The CPCB and Haryana State PCB, with State PCB as nodal agency for coordination and compliance, may jointly verify some of the sites where biomining has been taken up to ascertain whether the guidelines/SOP prepared by CPCB are being followed and ensuring that the material recovered/rejects arising out of biomining process are properly routed to the authorized user/recyclers.
It may also be ascertained as to how much land has been recovered out of the biomining process. Joint report may be filed before the Tribunal within three months with its copy to the Secretary, Urban Development, Haryana by 30.12.2021 for response of the Chief Secretary to the observations, if any, requiring response.

List for further consideration on 24.03.2022".

In compliance with the above order Sh. Suneel Dave, Director CPCB, Chandigarh & Sh. Shailender Arora, Regional Officer, HSPCB, Karnal visited the identified Legacy waste dump site of **08 No.** Municipal Corporation, Committee and Councils of the following cities and towns.

Sr. No	Name of city/Town	Municipal Corporation/ Committee/ Councils	Date of Visit
1	Panchkula	Municipal Corporation	18.02.2022
2	Ambala	Municipal Corporation	18.02.2022
3	Yamuna Nagar	Municipal Corporation	18.02.2022
4	Gohana	Municipal Councils	22.02.2022
5	Jind	Municipal Councils	22.02.2022
6	Kaithal	Municipal Councils	22.02.2022
7	Karnal	Municipal Corporation	24.02.2022
8	Gurugram	Municipal Corporation	25.02.2022

The status of legacy waste dump site of the above cities/towns it is summarized in the following paragraphs:-

15/03/2022

Table No. A- Panchkula City

Sr no	Item	Observation/Status
1.	location of dumpsite	Latitude:- 30.6809202, Longitude:- 76.8819484
2.	Date of visit	18.02.2022
3.	Stage of biomining (planned/being executed/completed)	Being executed
4.	Area occupied by legacy waste	10.24 Acre
5.	Quantity/volume of legacy waste	3.96 Lac MT **(Annexure-A-I)**
6.	Quantity/volume of legacy waste processed	1.46 Lac MT as on date of visit. a) Manure/Compost recovered – 0.306 Lac MT b) Reduced Derived Fuel - 0.49 Lac MT c) Inert - 0.183 Lac MT d) C&D Waste - 0.061 Lac MT **Note:** Total Quantity of recovered waste is 1.04 Lac MT as on May, 2021.
	Quantity/volume of legacy waste to be processed	2.5 Lac MT **(Annexure-A-I)** a) The estimated quantity of the legacy waste as referred in the tender document for work order is 3.9 Lac MT. b) It is observed that the estimations of legacy waste needs revision as reported by the Officer concerned of MC. c) The plant & machinery has been shifted since 30.04.2021 and no further work is in progress.
7.	Monitoring of ground water quality	Analysis report attached **(Annexure-A-II)** a) The report suggested that the Ground water quality at outside the dumpsite has been affected. b) It is also observe that the Leachate treatment plant has been removed by the agency engaged for processing the waste and no collection of Leachate or Run-off of precipitation is carried out.
8.	Monitoring of Ambient Air quality	Analysis report not submitted by MC.
9.	Monitoring of Soil	Analysis report not submitted by MC.
10.	Leachate and its Treatment	As mentioned in the column no. 7 above.
11.	Process/steps being followed for biomining	The biomining is carried out as per CPCB guidelines except mist-spray of bio culture
12.	Have fire being reported at site	No.
13.	Methods adopted to tackle fire	No certificate has been produced by MC.
14.	Is fresh waste being dumped at site	No
15.	Percentage of land recovered so far	**Land recovered – nil**
16.	Boundary wall provided/not provided	Not provided
17.	Status of Engineering Landfills	**Not submitted the proof**
18.	Third party audit done	Not Available
19.	Target date for completion of biomining	31.03.2023 as informed by MC Panchkula, as the tender is under process. The previous work order copy is attached as **(Annexure-A-III)** & copy of Hiring Agency (JBM) is attached as **(Annexure-A-IV).**

15/03/2022

20.	Other observation	a) Presently no Bio Mining is being done at site as plant and machinery dismantled since 30.04.2021. b) The dump site is close to residential area and sector 23 is at the distance of approximately 500 meter. c) River Ghaggar is flowing next to the dump site and therefore the site has potential to pollute the surface water if not handled immediately. d) A comprehensive action plan is required from the MC which includes timeframe, funds and agencies responsible to achieve the very objective of clearing the sites. The land so recovered should be immunised and insulated from being further used for dumping. This is also required to develop engineered land fill site for future use to process and dispose off the fresh waste.

Shailender Arora
Regional Officer, HSPCB, Karnal

15/03/2022
Suneel Dave
Director, CPCB, Chandigarh

Table No. B- Yamunanagar- Jagadhari

Sr no	Item	Observation/Status
1.	location of dumpsite	Longitude:- 77.256924 Latitude:- 30.184439
2.	Date of visit	18.02.2022
3.	Stage of biomining (planned/being executed/completed)	Being executed
4.	Area occupied by legacy waste	12 Acre
5.	Quantity/volume of legacy waste	1.26 Lac MT **(Annexure-B-I)**
6.	Quantity/volume of legacy waste processed	**1.16 Lac MT as on date of visit.** a) Manure/Compost recovered – 0.18 Lac MT b) Reduced Derived Fuel - 0.10 Lac MT c) C&D Waste - 0.023 Lac MT
7.	Quantity/volume of legacy waste to be processed	0.10Lac MT a) The estimated quantity of the legacy waste as referred in the tender document for work order is 1.26 Lac MT. b) It is observed that the estimations of legacy waste needs revision as reported by the Officer concerned of MC.
8	Monitoring of ground water quality	Analysis report attached **(Annexure-B-II)** a) The report suggested that the Ground water quality at outside the dumpsite has not been affected. b) There is no flooding at the site and rainfall is also few than the previous years. Hence, there is no leachate problem.
9	Monitoring of Ambient Air quality	Analysis report attached **(Annexure-B-III)** a) The Analysis Report of Ambient Air quality has suggested that the concentrations of various pollutants monitored are within the notified standard. b) However the Methane a concentrations in Ambient Air is reported which is within the standard.
10	Monitoring of Soil	Analysis report attached **(Annexure-B-IV)** a) Analysis of of the soil has not been carried out. b) Further, the commutability test of soil to be used as filler/compost with the soil of the land where this soil is applied has also not been carried out.
11	Leachate and its Treatment	As mentioned in the column no. 7 above.
12	Process/steps being followed for biomining	The biomining is carried out as per CPCB guidelines except mist-spray of bio culture (Plant & Machinery photos attached as **(Annexure-B-V).**
13	Have fire being reported at site	No.
14	Methods adopted to tackle fire	No certificate has been produced by MC.
15	Is fresh waste being dumped at site	Yes
16	Percentage of land recovered so far	**Land recovered** photograph **(Annexure-B-VI)**
17	Boundary wall provided/not	Provided

15/03/2022

	provided	
18	Status of Engineering Landfills	Identified
19	Third party audit done	Not Available
20	Target date for completion of biomining	Project is on the averge of Completion
21	Other observation	a) Presently Bio Mining is being done at site. b) The dump site is not close to residential area. c) It is informed that RDF is being sent to JBM Environment. photos of loading RDF are attached as **(Annexure-B-VII)** d) A comprehensive action plan is required from the MC which includes timeframe, funds and agencies responsible to achieve the very objective of clearing the sites. The land so recovered should be immunised and insulated from being further used for dumping. This is also required to develop engineered land fill site for future use to process and dispose off the fresh waste.

Shailender Arora
Regional Officer, HSPCB, Karnal

15/03/2022
Suneel Dave
Director, CPCB, Chandigarh

Table No. C- Ambala

Sr no	Item	Observation/Status
1.	location of dumpsite	Longitude: - 30°26'30.4296" Latitude: - 76°57'40.8384"
2.	Date of visit	18.02.2022
3.	Stage of biomining (planned/being executed/completed)	Being executed
4.	Area occupied by legacy waste	13.77 Acre
5.	Quantity/volume of legacy waste	5.43 Lac MT
6.	Quantity/volume of legacy waste processed	5.14 Lac MT as on date of visit. a) Manure/Compost recovered – 2.46 Lac MT b) Reduced Derived Fuel - 1.46 Lac MT c) Inert - 0.54 Lac MT d) C&D Waste - 0.67 Lac MT
7.	Quantity/volume of legacy waste to be processed	0.29 Lac MT The revised amount of legacy waste is 5.43 lac MT and report has been submitted to DULB for approval and sanctions.
8.	Monitoring of ground water quality	Analysis report attached **(Annexure-C-I)**The norms are within desired limit.
9.	Monitoring of Ambient Air quality	Analysis report attached **(Annexure-C-II)**The norms are within desired limit
10.	Monitoring of Soil	Analysis report attached **(Annexure-C-III)**The norms are within desired limit
11.	Leachate and its Treatment	ETP plant has been setup, but is non functional. The site is to be used for setup of Waste to Energy Plant in future and SLF will not be setup at site.
12.	Process/steps being followed for biomining	The biomining is carried out as per CPCB guidelines (Plant & Machinery photos attached as **(Annexure-C-IV).**
13.	Have fire being reported at site	No.
14.	Methods adopted to tackle fire	No certificate has been produced by MC.
15.	Is fresh waste being dumped at site	No
16.	Percentage of land recovered so far	Land recovered – 7 acres (approx.) photograph Attached **(Annexure-C-V)**
17.	Boundary wall provided/not provided	Not provided
18.	Status of Engineering Landfills	The present dumpsite is to be used for setup of Waste to Energy Plant in future after reclamation and SLF will not be setup at site.
19.	Third party audit done	M/s Pioneer Engineer Foundation Pvt ltd has been hired as third-party Independent Assessment Agency for supervision of project of Bioremediation **(Annexure-C-VI)**

15/03/2022

20.	Target date for completion of biomining	31.03.2022 as informed by MC Ambala, as the tender is under process.
21.	Other observation	a) A comprehensive action plan is required from the MC which includes timeframe, funds and agencies responsible to achieve the very objective of clearing the sites. The land so recovered should be immunised and insulated from being further used for dumping. This is also required to develop engineered land fill site for future use to process and dispose off the fresh waste. b) Noise Pollution Report is attached as (Annexure.-C-VII)

15/03/2022

Shailender Arora
Regional Officer, HSPCB, Karnal

Suneel Dave
Director, CPCB, Chandigarh

Table No. D- Kaithal

Sr no	Item	Observation/Status
1.	location of dumpsite	Longitude:- 29.8300594 Latitude:- 76.4021495
2.	Date of visit	22.02.2022
3.	Stage of biomining (planned/being executed/completed)	Being executed
4.	Area occupied by legacy waste	4.74 Acre
5.	Quantity/volume of legacy waste	0.98 Lac MT **(Annexure-I)**
6.	Quantity/volume of legacy waste processed	0.84 Lac MT as on date of visit. a) Manure/Compost recovered – 0.588 Lac MT b) Reduced Derived Fuel - 0.098 Lac MT c) Inert - 0.098 Lac MT d) C&D Waste - 0.056 Lac MT e) Miscellaneous - 0.003 Lac MT **Note:** Total Quantity of recovered waste is 0.843 Lac MT as on May, 2021. **(Annexure-II)**
	Quantity/volume of legacy waste to be processed	0.13 Lac MT **(Annexure-III)** a) The estimated quantity of the legacy waste as referred in the tender document for work order is 0.80 Lac MT. b) It is observed that the estimations of legacy waste needs revision as reported by the Officer concerned of MC.
7.	Monitoring of ground water quality	Analysis report attached **(Annexure-IV)** a) The report suggested that the Ground water quality at outside the dumpsite has been affected. b) It is also observe that the Leachate treatment plant has been removed by the agency engaged for processing the waste and no collection of Leachate or Run-off of precipitation is carried out.
8.	Monitoring of Ambient Air quality	Analysis report attached **(Annexure-V)** a) The Analysis Report of Ambient Air quality has suggested that the concentrations of various pollutants monitored are within the notified standard.
9.	Monitoring of Soil	Analysis report attached **(Annexure-VI)** a) Further, the commutability test of soil to be used as filler/compost with the soil of the land where this soil is applied has also not been carried out.
10.	Leachate and its Treatment	As mentioned in the column no. 8 above.
11.	Process/steps being followed for biomining	The biomining is carried out as per CPCB guidelines except mist-spray of bio culture (Plant & Machinery photos attached as **(Annexure-VII).**
12.	Have fire being reported at site	No.
13.	Methods adopted to tackle fire	No certificate has been produced by MC.
14.	Is fresh waste being dumped at site	Yes
15.	Percentage of land recovered so	**Land recovered – nil**

15/03/2022

	far	
16.	Boundary wall provided/not provided	Provided
17.	Status of Engineering Landfills	Identified Copy attached as **(Annexure-VIII)**
18.	Third party audit done	Attached **(Annexure-IX)**
19.	Target date for completion of biomining	The quantum which was mentioned in the tender document has been completed. However the tender needs to be revised for leftover waste.
20.	Other observation	**a)** It is informed that RDF is being sent to Trimula Industries Limited Sinrouli M.P. the quantity procured by M/s Trimula Industries Limited Sinrouli M.P is 0.098 Lac MT as per the manifest provided by MC. If available attach copy **(Annexure-X)** **b)** 9R Enviro Serve LLP, AL-5, 30/2, Asmita Apartment, Aeroli Mani Mumbai 400708 has been appointed for providing consultancy services for conducting environmental impact assessment study for obtaining environmental clearance for the purposed SLF. **(Annexure-XI)** **c)** Land was recovered in case of **MC, Kaithal** is used for dumping the fresh waste. **d)** A comprehensive action plan is required from the MC which includes timeframe, funds and agencies responsible to achieve the very objective of clearing the sites. The land so recovered should be immunised and insulated from being further used for dumping. This is also required to develop engineered land fill site for future use to process and dispose off the fresh waste.

Shailender Arora
Regional Officer, HSPCB, Karnal

15/03/2022
Suneel Dave
Director, CPCB, Chandigarh

Table No. E- Jind

Sr no	Item	Observation/Status
1.	location of dumpsite	Latitude:-23.310286 Longitude:-76.307674
2.	Date of visit	22.02.2022
3.	Stage of biomining (planned/being executed/completed)	Being executed
4.	Area occupied by legacy waste	4.50 Acre
5.	Quantity/volume of legacy waste	1 Lac MT **(Annexure-E-I)**
6.	Quantity/volume of legacy waste processed	**42000 Lac MT as on date of visit.** **a)** Manure/Compost recovered – 19320 MT **b)** Reduced Derived Fuel - 8400 MT **c)** Inert - 5880 Lac MT **d)** C&D Waste - 8400 Lac MT **e)** Clothes -2520 MT **Note:** Total Quantity of recovered waste is 42000 MT as on May, 2021.
7.	Quantity/volume of legacy waste to be processed	58000 MT **a)** The estimated quantity of the legacy waste as referred in the tender document for work order is 1 Lac MT. **b)** It is observed that the estimations of legacy waste needs revision as reported by the Officer concerned of MC. **c)** The plant & machinery has been shifted since 09.045.2021 and no further work is in progress.
8.	Monitoring of ground water quality	Analysis report attached **(Annexure-E-II)** **a)** The Ground water quality found within limit. **b)** Leachate treatment plant has been ETP has been installed in sites.
9.	Monitoring of Ambient Air quality	Analysis report attached **(Annexure-E-III)** **a)** The Analysis Report of Ambient Air quality has suggested that the concentrations of various pollutants monitored are within the notified standard.
10.	Monitoring of Soil	Analysis report attached **(Annexure-E-IV)**
11.	Leachate and its Treatment	As mentioned in the column no. 7 above. Leachate report attached **(Annexure-E-V)**
12.	Process/steps being followed for biomining	The biomining is carried out as per CPCB guidelines except mist-spray of bio culture (Plant & Machinery photos attached as **(Annexure-E-VI).**
13.	Have fire being reported at site	No
14.	Methods adopted to tackle fire	Fire fighting equipments has been installed at site.

15/03/2022

15.	Is fresh waste being dumped at site	No
16.	Percentage of land recovered so far	**20% Land has been recovered**
17.	Boundary wall provided/not provided	Not provided
18.	Status of Engineering Landfills	Identified. Copy not attached
19.	Third party audit done	Not provided
20.	Target date for completion of biomining	31.03.2023.
21.	Other observation	a) The dump site is close to residential area and Delhi Firojpur Railway Line is at the distance of approximately 500 meter. b) A comprehensive action plan is required from the MC which includes timeframe, funds and agencies responsible to achieve the very objective of clearing the sites. The land so recovered should be immunised and insulated from being further used for dumping. This is also required to develop engineered land fill site for future use to process and dispose off the fresh waste.

15/03/2022

Shailender Arora
Regional Officer, HSPCB, Karnal

Suneel Dave
Director, CPCB, Chandigarh

Table No. F- Gohana

Sr no	Item	Observation/Status
1	location of dumpsite	Latitude:- 29.116415, Longitude:- 76.676748
2	Date of visit	22.02.2022
3	Stage of biomining (planned/being executed/completed)	Being executed
4	Area occupied by legacy waste	5 Acre
5	Quantity/volume of legacy waste	.42 Lac MT **(Annexure-F-I)**
6	Quantity/volume of legacy waste processed	**0.42 Lac MT as on date of visit.** a) Manure/Compost recovered – 0.34 Lac MT b) Reduced Derived Fuel - 0.0336 Lac MT c) Inert - 0.0168 Lac MT d) C&D Waste - 0.008 Lac MT
7	Quantity/volume of legacy waste to be processed	0.77 Lac MT a) The estimated quantity of the legacy waste as referred in the tender document for work order is .42 Lac MT. b) It is observed that the estimations of legacy waste needs revision as reported by the Officer concerned of MC.
8.	Monitoring of ground water quality	Analysis report attached **(Annexure-F-II** a) It has been observed that is no leachate on this site and ground water quality is good .
9.	Monitoring of Ambient Air quality	Analysis report attached **(Annexure-F-II)**
10.	Monitoring of Soil	Analysis report attached **(Annexure-F-III)**
11.	Leachate and its Treatment	As mentioned in the column no. 7 above.
12.	Process/steps being followed for biomining	The biomining is carried out as per CPCB guidelines except mist-spray of bio culture (Plant & Machinery photos attached as **(Annexure-F-IV).**
13.	Have fire being reported at site	No.
14.	Methods adopted to tackle fire	No certificate has been produced by MC.
15.	Is fresh waste being dumped at site	No
16.	Percentage of land recovered so far	**Land recovered – 48%/Counter sheet is attached as (Annexure-F-V)**
17.	Boundary wall provided/not provided	Tender has been Floated Work will be started Soon
18.	Status of Engineering Landfills	Identified.
19.	Third party audit done	Yes. By Central University of Haryana, Mahendergarh. Work Order Attached **(Annexure-VI)**
20.	Target date for completion of biomining	Revised Estimate for Approval is Under Process **(Annexure-VII)**
21.	Other observation	a) Presently no Bio Mining is being done at site as plant and machinery dismantled

15/03/2022

		since 30.04.2021. b) It is informed that RDF is being sent & lifted by Rekart Innovation Pvt. Ltd. **(Annexure-VIII).** c) Soil/Manure/Compost recovered is being sent farmers and other. **(Annexure-IX)** . d) A comprehensive action plan is required from the MC which includes timeframe, funds and agencies responsible to achieve the very objective of clearing the sites. The land so recovered should be immunised and insulated from being further used for dumping. This is also required to develop engineered land fill site for future use to process and dispose off the fresh waste.

15/03/2022

Shailender Arora
Regional Officer, HSPCB, Karnal

Suneel Dave
Director, CPCB, Chandigarh

Table No. G- Karnal

Sr no	Item	Observation/Status
1.	location of dumpsite	Latitude:- 29.644339447937554 Longitude:- 77.0461006514293,
2.	Date of visit	24.02.2022
3.	Stage of biomining (planned/being executed/completed)	Being executed
4.	Area occupied by legacy waste	8 Acre
5.	Quantity/volume of legacy waste	1.99 Lac MT**(Annexure-G-I)**
6.	Quantity/volume of legacy waste processed	25603140 Kg (25603.14 MT) as on date of visit. **a)** Manure/Compost recovered –4599MT **b)** Reduced Derived Fuel - 2073 MT **c)** Inert - 4606 MT **d)** C&D Waste - 25 MT
7.	Quantity/volume of legacy waste to be processed	1.99 Lac MT**(Annexure-G-II)** The estimated quantity of the legacy waste as referred in the tender document for work order is 0.95 Lac MT.
8.	Monitoring of ground water quality	Analysis report attached**(Annexure-G-III)**
9.	Monitoring of Ambient Air quality	Analysis report attached**(Annexure-G-IV)**
10.	Monitoring of Soil	Analysis report attached**(Annexure-G-V)** & Bio **compost report is attached as Annexure-G-VI**
11.	Leachate and its Treatment	Leachate report is attached as **Annexure-G-VII**
12.	Process/steps being followed for biomining	The biomining is carried out as per CPCB guidelines
13.	Have fire being reported at site	No.
14.	Methods adopted to tackle fire	No.
15.	Is fresh waste being dumped at site	No, at separate site
16.	Percentage of land recovered so far	**Land recovered – nil**
17.	Boundary wall provided/not provided	partially provided
18.	Status of Engineering Landfills	Identified
19.	Third party audit done	Yes third party agreement is running along with bioremediation **(Annexure-G-VIII)**
20.	Target date for completion of biomining	31.05.2022
21.	Other observation	A comprehensive action plan is required from the MC which includes timeframe, funds and agencies responsible to achieve the very objective of clearing the sites. The land so recovered should be immunised and insulated from being further used for dumping. This is also required to develop engineered land fill site for future use to process and dispose off the fresh waste.

Shailender Arora
Regional Officer, HSPCB, Karnal

15/03/2022
Suneel Dave
Director, CPCB, Chandigarh

Table No. H- Gurugram City

Sr no	Item	Observation/Status
1.	location of dumpsite	Latitude:- 28.400992 Longitude:- 77.174216
2.	Date of visit	25.02.2022
3.	Stage of biomining (planned/being executed/completed)	Being executed
4.	Area occupied by legacy waste	12 Acre
5.	Quantity/volume of legacy waste	33 Lac MT
6.	Quantity/volume of legacy waste processed	8.15 Lac MT – (Bio-Mining) 14.946 Lac MT (Bio-Remediation) as on date of visit. a) Manure/Compost recovered –2.02 Lac MT. b) Reduced Derived Fuel - 3.05 Lac MT c) Inert - 2.92 Lac MT d) C&D Waste - 0.136 Lac MT Note: Total Quantity of recovered waste is 8.15 Lac MT as on 24 Feb 2022. **(Annexure-H-I)**
7.	Quantity/volume of legacy waste to be processed	24.85 Lac MT
8.	Monitoring of ground water quality	Analysis report attached**(Annexure-H-II)**
9.	Monitoring of Ambient Air quality	Analysis report attached**(Annexure-H-III)**
10.	Monitoring of Soil	Analysis report attached**(Annexure-H-IV)**
11.	Leachate and its Treatment	Test Report of Leachate water and treated leachate Water not submitted a) At SLF site 03 Nos Machinery has been installed at Bandhwari Landfill Site with the capacity of 550 KLD/Day b) 02 nos DTRO system installed @ 200 KLD /each c) 1Nos LTP with DAF system installed @ 150KLD
12.	Process/steps being followed for biomining	The Process flow of Bio-Remediation and Bio-Mining is attached at **(Annexure – V)**
13.	Have fire being reported at site	Yes on dated 11.07.2021
14.	Methods adopted to tackle fire	a) During the summer season 2 fire brigade deputed 24*7 (April to august). b) Bio culture spray is done on windrow and turning to maintain the temp. in hot spot area c) Sprinkling of leachate water waste. d) A committee is constituted during summer season for taking necessary steps to avoid the fire. e) 6 Fire extension available at site.
15.	Is fresh waste being dumped at site	Yes

15/3/2022

16.	Percentage of land recovered so far	Approx 4 Acre
17.	Boundary wall provided/not provided	Work for construction of Boundary wall is under process.
18.	Status of Engineering Landfills	Yes Bandwari Landfill site is a Scientific Landfill site
19.	Third party audit done	Not Available
20.	Target date for completion of biomining	July 2022
21.	Other observation	a) Presently Bio Mining is being done at site with 20 nos Trommel machine. b) 03 Nos Machinery has been installed for the treatment of Leachate water generated from MSW with a capacity of 550 KLD. c) 06 nos Ponds has been constructed for leachate collection and storage. d) A comprehensive action plan is required from the MC which includes timeframe, funds and agencies responsible to achieve the very objective of clearing the sites. The land so recovered should be immunised and insulated from being further used for dumping. This is also required to develop engineered land fill site for future use to process and dispose off the fresh waste.

Shamender Arora
Regional Officer, HSPCB, Karnal

15/03/2022
Suneel Dave
Director, CPCB, Chandigarh

The ongoing reports of legacy waste dumped sites indicated the following observations:

1. The management of legacy waste and recovery of land at all the sites inspected is far from satisfactory on account of following:
   a) No land has been recovered and what land was recovered in case of MC, Kaithal is used for dumping the fresh waste.
   b) Very slow progress due to plant and machinery installed are not in proportionate to the estimated quantity of waste.
   c) Inaccurate and unscientific estimates used for tendering process have resulted in revision of tender caused delayed in achieving the objective.
   d) A huge amount has been spent for processing the legacy waste of sites inspected but has yielded no results except in case of MC, Ambala. The recovered land by MC, Ambala is also not immunised and insulated against its use for dumping of fresh waste as the mechanism prevails has potential to subvert the system.
   e) The CPCB guidelines for processing and managing legacy waste found to be not followed specifically in collection & treatment of leachate and run-off, ground water and ambient air monitoring in and around the sites besides to undertake bio seed test of soil or compost segregated and disposed in farming for safeguarding against any impact on farming.

2. The cost of processing the legacy waste varies from ₹ 637/-per MT for MC Gohana, ₹ 678/-per MT for MC Jind, ₹ 615/-per MT for MC Karnal, ₹ 947/-per MT for MC Panchkula and ₹ 695/-per MT for MC Kaithal with almost similar plant and machinery installed following same technology across sites. No scientific explanation made available.
3. The legal requirements are not fulfilled. Out of inspected sites, only 02 sites have obtained Environmental Clearance. But no site has obtained Consent to Establish (CTE) and Consent to Operate (CTO). This is therefore concluding non compliance on part of the M C as all the dumps sites are being operated un-scientifically with no proven records of waste processed and disposed.

Considering the above observations, the recommendations are summarised as follows:

1. The issue of legal requirements may be seen and resolved immediately. The Consents to Establish and Operate need to be obtained and to ensure that the conditions stipulated through for the protection of Water, Air and Land Environment are complied with.
2. The ambient air and ground water quality monitoring needs to be undertaken with detailed observations and extensive parameters and data so generated be analysed for assessment of the said environment. The monitoring data and its analyses may also be made available on websites for information and compliance verification.
3. The Leachate and Run-Off collection and treatment systems need improvement for achieving compliance. No records found for collection and treatment of leachate except in case of MC, Gurugram but the same is found being disposed without any consent or permission. The violations by MC are required to be brought to book and coercive action be initiated.
4. The Environmental Compensation is to be levied on all MC for operating illegal dumps sites besides noncompliance for not being consented.
5. A comprehensive action plan is required from the MC which includes timeframe, funds and agencies responsible to achieve the very objective of clearing the sites. The land so recovered should be immunised and insulated from being further used for dumping. This is also required to develop engineered land fill site for future use to process and dispose off the fresh waste.

Shailender Arora
Regional Officer, HSPCB, Karnal

15/03/2022
Suneel Dave,
Director, CPCB, Chandigarh

PANCHKULA MC Annexure-A-I

Annex – I

(18)

To

The Commissioner,
Municipal Corporation, Panchkula.

Memo No. - XEN-I/DGUEB/2020/[illegible] Dated:- 12-5-2020

Subject:- **Regarding approval of rate for Bio-remediation of Legacy waste at the Dump Site at Sector-23, Panchkula.**

*****

1. In reference to your office memo no. 7680/CMC dt. 07.05.2020,on subject cited above.
2. As recommended by you the approval of rates amounting to Rs. 37,50,12,000/- for the work mentioned below is here by accorded.
3. The detail of work is as under:-

Sr. No	Name of work	Total Quantity of Legacy waste (In MT)	Approved rates (In Rs.)	Total Project Cost (In Rs.)
1.	Regarding approval of rate for Bio-remediation of Legacy waste at the Dump Site at Sector-23, Panchkula.	3,96,000	947/- Per MT	37,50,12,000/-

4. The approval is subject to the following conditions:-

i. It will be the responsibility of Competent authority of Municipal Corporation, Panchkula to ensure that the NS items and rate analysis prepared on the basis of schedule rate and lowest market rates.

ii. Competent authority of MC shall ensure that all the conditions/scope of work mentioned in the DNIT should be followed strictly.

iii. The funds for the subject cited project shall be arranged by Municipal Corporation, Panchkula at its own level.

iv. Competent Authority of Municipal Corporation, Panchkula shall ensure that there should be no violation of any order of any Court & Hon'ble NGT and all the legacy waste should be processed & disposed off as per SWM Rules-2016 and as per the Guidelines of CPCB & HSPCB.

v. The work should be completed within the time period given by Hon'ble NGT.

vi. MC shall ensure Total Assessment of the legacy waste with effective technology available in the field.

vii. Keeping in view the inert generation from the legacy waste MC shall provide the sufficient space/land for development of Sanitary Landfill Site (SLF) as per CPCB norms.

viii. MC shall ensure that the Sanitary Landfill Site (SLF) being developed for the disposal of inert is constructed as per the Norms/specifications prescribed by Central Public Health and Environmental Engineering Organization (CPHEO) /Central Pollution Control Board (CPCB).

ix. MC shall ensure fraction arising out of the processed waste such as RDF, compost/soil enriches, C&D waste and inert are being disposed off scientifically as per the Norms of CPCB. Due sampling of the soil

Annex – I

(18)

भारी स्थानीय [redacted] BODIES

To

The Commissioner,
Municipal Corporation, Panchkula.

Memo No. - XEN-I/DGE(B)/2020/[illegible] Dated:- 12-5-2020

Subject:- Regarding approval of rate for Bio-remediation of Legacy waste at the Dump Site at Sector-23, Panchkula.

*****

1. In reference to your office memo no. 7680/CMC dt. 07.05.2020,on subject cited above.
2. As recommended by you the approval of rates amounting to Rs. 37,50,12,000/- for the work mentioned below is here by accorded.
3. The detail of work is as under:-

Sr. No.	Name of work	Total Quantity of Legacy waste (In MT)	Approved rates (In Rs.)	Total Project Cost (In Rs.)
1.	Regarding approval of rate for Bio-remediation of Legacy waste at the Dump Site at Sector-23, Panchkula.	3,96,000	947/- Per MT	37,50,12,000/-

4. The approval is subject to the following conditions:-
   i. It will be the responsibility of Competent authority of Municipal Corporation, Panchkula to ensure that the NS items and rate analysis prepared on the basis of schedule rate and lowest market rates.
   ii. Competent authority of MC shall ensure that all the conditions/scope of work mentioned in the DPIT should be followed strictly.
   iii. The funds for the subject cited project shall be arranged by Municipal Corporation, Panchkula at its own level.
   iv. Competent Authority of Municipal Corporation, Panchkula shall ensure that there should be no violation of any order of any Court & Hon'ble NGT and all the legacy waste should be processed & disposed off as per SWM Rules-2016 and as per the Guidelines of CPCB & HSPCB.
   v. The work should be completed within the time period given by Hon'ble NGT.
   vi. MC shall ensure Total Assessment of the legacy waste with effective technology available in the field.
   vii. Keeping in view the inert generation from the legacy waste MC [illegible] provide the sufficient space/land for development of Sanitary Landfill Site (SLF) as per CPCB norms.
   viii. MC shall ensure that the Sanitary Landfill Site (SLF) being developed for the disposal of inert is constructed as per the Norms/specifications prescribed by Central Public Health and Environmental Engineering Organization (CPHEEO) /Central Pollution Control Board (CPCB).
   ix. MC shall ensure fraction arising out of the processed waste such as RDF, compost/soil enriches, C&D waste and inert are being disposed off scientifically as per the Norms of CPCB. Due sampling of the soil

enriches/compost etc. is being done by the concessionaire as per CPCB norms.

x. MC shall ensure that proper record of quantity of the processed waste is being maintained and the same is dully recorded in the measurement book by the concerned Junior Engineer and checked by AE/ME & Xen.

xi. Concerned Executive Officer/Secretary of the MC shall ensure that the fractions arising out of the processing such as RDF, Soil enriches, inert and C&D waste is disposed off as per the SWM Rule-2016.

xii. All the Senior functionaries involved in dealing this matter of MC shall ensure that the RDF is being utilized in the Industries/Plants where the conventional fuel can be replaced with RDF as prescribed by CPCB/SPCB. He/She shall obtain a declaration from the Executive Officer/Secretary concerned that the fraction arising out of the processed waste is not being dumped in open areas unscientifically by the contractor within or outside the MC limit.

xiii. All the Senior functionaries involved in dealing this matter of MC shall ensure that daily processing of waste should be of such quantity that the total waste be processed within the prescribed timeframe i.e. 07.04.2021 as given by Hon'ble NGT.

5. This issues with the approval of Worthy Additional Chief Secretary, Urban Local Bodies, Haryana.

Executive Engineer-I,
For Director General, Urban Local Bodies
Haryana, Panchkula.

CC to:

1. SS to W/ACS,ULB for kind information of W/ACS,ULB, Haryana.
2. PA to W/DGULB for kind information of W/DGULB, Haryana.
3. Steno to CE for kind information of W/CE, ULB (HQ).

2:19 2.03 71%

SWIGGY
Use Code : WELCOME50
Order Now

2451	7763	27650	11	38	0		16270
7772	7764	24390	11	27	0		13120
2451	7765	22740	11	32	0		11420
1882	7761	24530	11	30	0		13230
7772	7767	23530	11	34	0		12190
2451	7768	25110	11	41	0		13700
1882	7769	21930	11	30	0		16130
7772	7770	27750	11	35	0		16400

557780 Kg

Weight from 8/02/21 to 28/02/21 = 239980 kg
Weight from 1/03/21 to 1/03/21 = 556140 kg
Weight from 12/03/21 to 26/03/21 = 404250 kg
Weight from 01/04/21 to 22/04/21 = 8900190 kg
Net Weight = 29256660 kg
= 29256.66 MT

Qty from 3rd running Bill = 92941.33 MT
(BIF TMB P-57)
Total Weight = 122197.99 MT

Abstract of Cost

1:- Selection of Contractor for construction and operation of Sanitary Dumpsite at Sector-23, Panchkula

M/S IND Swift Infrastructure Solution Pvt Ltd

2:- 11/05/2021

Annex - IV

Amb-73333

HSPCB D.NO. 4449 DATE 11/11/19 PANCHKULA

F.R. R.O. (PKL) A.E.E.- III/ A. EE SC-B

Prevent Pollution

Type of Sample:-Monitoring

Haryana State Pollution Control Board'sLaboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

Test Report

To

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 1587
Dated: 31-10-2019

Description: Received a sample on 15/10/2019 of Water collected by Sh. Naresh Kumar, AEE collected from Tubewell No. 6, Sector 24, Panchkula on 15/10/2019. The sample has been analysed from 15/10/2019 to 31/10/2019.

1.	Sample Code	1815			
2.	Sample Collected from #	Tubewell No. 6			
1.	Appearance	OBSERVATION			
2.	Odour	Colourless			
		Odourless			
		RESULTS			
Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	8.08			APHA, 4500-H+B
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	11.2			APHA, 5220-B
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520-B
6.	Conductivity Micro S/cm	640.0			-
7.	Total Dissolved Solid mg/l	384.0			-
8.	Chloride (as Cl) mg/l	26.0			-
9.	Total Hardness mg/l	258.0			-
10.	Calcium (as Ca) mg/l	72.0			-
11.	Magnesium (as Mg) mg/l	18.954			-
12.	Total Chromium (as Cr) mg/l	BDL			-
13.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
14.	Nickel (as Ni) mg/l	BDL			-
15.	Iron (as Fe) mg/l	0.064			-
16.	Zinc (as Zn) mg/l	0.098			-
17.	Copper (as Cu) mg/l	BDL			-

Sample Collected/Not Collected by us
Sample Consumed in testing

JSA1 Manjali | JSA2 Kiran Bala | Sc-B Sukhram | Analyst Harish Chandra | Laboratory Incharge Rajesh Garhia

CC to Regional Office Panchkula

The test report relate only to the particular sample submitted for testing.

BDL = Below Detection Limit, DL = Detection Limit

This information is provided by the field officer.

Ftms - 73331

F.R.
R.O. (PKL)
A.E.E.- II/ A. EE
SC-B

HSPCB
D.Prevent Pollution
PANCHKULA

Type of Sample:-Monitoring

Haryana State Pollution Control Board'sLaboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

To

Test Report

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 1586
Dated: 31-10-2019

Description: Received a sample on 15/10/2019 of Water collected by Sh. Naresh Kumar, AEE collected from Tubewell No. 5, Sector 24, Panchkula on 15/10/2019. The sample has been analysed from 15/10/2019 to 31/10/2019.

1.	Sample Code	1814
2.	Sample Collected from #	Tubewell No. 5
		OBSERVATION
1.	Appearance	Colourless
2.	Odour	Odourless

RESULTS

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	7.69			APHA, 4500-H+B
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	12.8			APHA, 5220-B
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520-B
6.	Conductivity Micro S/cm	600.0			-
7.	Total Dissolved Solid mg/l	362.0			-
8.	Chloride (as Cl) mg/l	26.0			-
9.	Total Hardness mg/l	182.0			-
10.	Calcium (as Ca) mg/l	48.0			-
11.	Magnesium (as Mg) mg/l	15.066			-
12.	Total Chromium (as Cr) mg/l	BDL			-
13.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
14.	Nickel (as Ni) mg/l	BDL			-
15.	Iron (as Fe) mg/l	0.081			-
16.	Zinc (as Zn) mg/l	0.082			-
17.	Copper (as Cu) mg/l	BDL			-

JSA1	JSA2	Sc-B	Analyst	Laboratory Incharge
Manjali	Kiran Bala	Sukhram	Harish Chandra	Rajesh Garhia

Sample Collected/Not Collected by us
Sample Consumed in testing

The test report relate only to the particular sample submitted for testing.

CC to Regional Office Panchkula

BDL – Below Deduction Limit.

DL – Deduction Limit.

This information is provided by the field officer.

ftrs - 73319

R.O. (PKL)
A.E.E.- III/ A. EE
SC-B

HSPCB D.NO. 4427 Prevent Pollution PANCHKULA

Type of Sample:-Monitoring

Haryana State Pollution Control Board'sLaboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

Test Report

Report No. 1585
Dated: 31-10-2019

To

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Description: Received a sample on 15/10/2019 of Water collected by Sh. Naresh Kumar, AEE collected from Tubewell No. 4, Sector 24, Panchkula on 15/10/2019. The sample has been analysed from 15/10/2019 to 31/10/2019.

1.	Sample Code	1813
2.	Sample Collected from #	Tubewell No. 4

OBSERVATION

1.	Appearance	Colourless
2.	Odour	Odourless

RESULTS

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	8.27			APHA, 4500-H+B
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	10.4			APHA, 5220-B
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520-B
6.	Conductivity Micro S/cm	636.0			-
7.	Total Dissolved Solid mg/l	374.0			-
8.	Chloride (as Cl) mg/l	30.0			-
9.	Total Hardness mg/l	212.0			-
10.	Calcium (as Ca) mg/l	64.0			-
11.	Magnesium (as Mg) mg/l	12.636			-
12.	Total Chromium (as Cr) mg/l	BDL			-
13.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
14.	Nickel (as Ni) mg/l	BDL			-
15.	Iron (as Fe) mg/l	0.138			-
16.	Zinc (as Zn) mg/l	0.062			-
17.	Copper (as Cu) mg/l	BDL			-

JSA1 Manjali | JSA2 Kiran Bala | SC-B Sukhram | Analyst Harish Chandra | Laboratory Incharge Rajesh Garhia

Sample Collected/Not Collected by us
Sample Consumed in testing

The test report relate only to the particular sample submitted for testing.

CC to Regional Office Panchkula

BDL - Below Detection Limit. DL - Detection Limit.

This information is provided by the field officer.

HSPCB D.NO. 4146 DATE 11/11/19 Prevent Pollution PANCHKULA

Ams-73316

F.R.
R.O. (PKL)
A.E.E.- III/A. EE:
SC-B

Type of Sample:-Monitoring

Haryana State Pollution Control Board'sLaboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

Test Report

To

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 1584
Dated: 31-10-2019

Description: Received a sample on 15/10/2019 of Water collected by **Sh. Naresh Kumar, AEE** collected from **Tubewell No. 3, Sector 24, Panchkula** on 15/10/2019. The sample has been analysed from **15/10/2019 to 31/10/2019.**

1.	Sample Code	1812
2.	Sample Collected from #	Tubewell No. 3

OBSERVATION

1.	Appearance	Colourless
2.	Odour	Odourless

RESULTS

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	8.03			APHA, 4500-H+B
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	11.6			APHA, 5220-B
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520-B
6.	Conductivity Micro S/cm	630.0			-
7.	Total Dissolved Solid mg/l	392.0			-
8.	Chloride (as Cl) mg/l	32.0			-
9.	Total Hardness mg/l	164.0			-
10.	Calcium (as Ca) mg/l	52.0			-
11.	Magnesium (as Mg) mg/l	8.262			-
12.	Total Chromium (as Cr) mg/l	BDL			-
13.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
14.	Nickel (as Ni) mg/l	0.070			-
15.	Iron (as Fe) mg/l	0.091			-
16.	Zinc (as Zn) mg/l	BDL			-
17.	Copper (as Cu) mg/l				-

JSA1 Manjali | JSA2 Kiran Bala | SC-B Sukhram | Analyst Harish Chandra | Laboratory Incharge Rajesh Garhia

Sample Collected/Not Collected by us
Sample Consumed in testing

The test report relate only to the particular sample submitted for testing.

CC to Regional Office Panchkula

BDL - Below Deduction Limit. DL - Deduction Limit.

This information is provided by the field officer.

HSPCB D.NO. 4143 DATE 11.11.19 PANCHKULA

R.O. I/C A.E.E.- III/A. EE SC-B

Ans- 73312

Prevent Pollution

Type of Sample:-Monitoring

Haryana State Pollution Control Board'sLaboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

To

Test Report

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 1583
Dated: 31-10-2019

Description: Received a sample on 15/10/2019 of Water collected by Sh. Naresh Kumar, AEE collected from Tubewell No. 2, Sector 24, Panchkula on 15/10/2019. The sample has been analysed from 15/10/2019 to 31/10/2019.

1.	Sample Code	1811
2.	Sample Collected from #	Tubewell No. 2
		OBSERVATION
1.	Appearance	Colourless
2.	Odour	Odourless

Sr. No.	Parameter Name	RESULTS Result	Result	Limit	Test Method
1.	pH Value	8.15			APHA, 4500-H+B
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	14.0			APHA, 5220-B
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520-B
6.	Conductivity Micro S/cm	640.0			-
7.	Total Dissolved Solid mg/l	390.0			-
8.	Chloride (as Cl) mg/l	26.0			-
9.	Total Hardness mg/l	300.0			-
10.	Calcium (as Ca) mg/l	88.0			-
11.	Magnesium (as Mg) mg/l	19.44			-
12.	Total Chromium (as Cr) mg/l	BDL			-
13.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
14.	Nickel (as Ni) mg/l	BDL			-
15.	Iron (as Fe) mg/l	0.057			-
16.	Zinc (as Zn) mg/l	0.068			-
17.	Copper (as Cu) mg/l	BDL			-

Sample Collected/Not Collected by us
Sample Consumed in testing

JSA1	JSA2	Sc-B	Analyst	Laboratory Incharge
Manjali	Kiran Bala	Sukhram	Harish Chandra	Rajesh Garhia

CC to Regional Office Panchkula

The test report relate only to the particular sample submitted for testing.

BDL – Below Deduction Limit

DL – Deduction Limit

This information is provided by the field officer.

F.R.
R.O. (PKL)
A.E.E.-III/A. EE.
SC-B

HSPCB DMO VIII PANCHKULA

Amb-13868

Type of Sample:- Monitoring

Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

Test Report

To

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 1582
Dated: 31-10-2019

Description: Received a sample on 15/10/2019 of Water collected by Sh. Naresh Kumar, AEE collected from Tubewell No. 1, Sector 23, Panchkula on 15/10/2019. The sample has been analysed from 15/10/2019 to 31/10/2019.

1.	Sample Code	1810
2.	Sample Collected from #	Tubewell No. 1
		OBSERVATION
1.	Appearance	Colourless
2.	Odour	Odourless

Sr. No.	Parameter Name	RESULTS Result	Result	Limit	Test Method
1.	pH Value	8.08			APHA, 4500-H+B
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	19.2			APHA, 5220-B
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520-B
6.	Conductivity Micro S/cm	640.0			-
7.	Total Dissolved Solid mg/l	386.0			-
8.	Chloride (as Cl) mg/l	28.0			-
9.	Total Hardness mg/l	272.0			-
10.	Calcium (as Ca) mg/l	76.0			-
11.	Magnesium (as Mg) mg/l	19.926			-
12.	Total Chromium (as Cr) mg/l	BDL			-
13.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
14.	Nickel (as Ni) mg/l	BDL			-
15.	Iron (as Fe) mg/l	0.691			-
16.	Zinc (as Zn) mg/l	0.051			-
17.	Copper (as Cu) mg/l	BDL			-

JSA1 Manjali | JSA2 Kiran Bala | SC-B Subhram | Analyst Harish Chandra | Laboratory Incharge Rajesh Garhia

Sample Collected/Not Collected by us
Sample Consumed in testing

CC to Regional Office Panchkula

The test report relate only to the particular sample submitted for testing

BDL - Below Detection Limit | DL - Detection Limit

This information is provided by the field officer.

HSPCB D.NO. 4126 DATE 31.10.19 PANCHKULA

Hm - 73337

F.R. R.O. (PKL) A.E.E.- III/ A. EE. SC-3

Type of Sample:-Monitoring

Haryana State Pollution Control Board's Laboratory
SCO-115, 1st & 2nd Floor, Sec-25, Panchkula, Haryana

Test Report

To

The Member Secretary,
Haryana State Pollution Control Board
Panchkula

Report No. 1588
Dated: 31-10-2019

Description: Received a sample on 15/10/2019 of Water collected by Sh. Naresh Kumar, AEE collected from Tubewell at Sector 4, Panchkula on 15/10/2019. The sample has been analysed from 15/10/2019 to 31/10/2019.

1.	Sample Code	1816
2.	Sample Collected from #	Tubewell No. 5
		OBSERVATION
1.	Appearance	Colourless
2.	Odour	Odourless

RESULTS

Sr. No.	Parameter Name	Result	Result	Limit	Test Method
1.	pH Value	7.79			APHA, 4500-H+B
2.	Suspended Solid mg/l	BDL (DL=5)			APHA, 2540-D
3.	BOD mg/l	BDL (DL=1)			IS:3025(P-44)
4.	COD mg/l	10.8			APHA, 5220-B
5.	Oil & Grease mg/l	BDL (DL=2)			APHA, 5520-B
6.	Conductivity Micro S/cm	598.0			-
7.	Total Dissolved Solid mg/l	344.0			-
8.	Chloride (as Cl) mg/l	26.0			-
9.	Total Hardness mg/l	190.0			-
10.	Calcium (as Ca) mg/l	52.0			-
11.	Magnesium (as Mg) mg/l	14.58			-
12.	Total Chromium (as Cr) mg/l	BDL			-
13.	Hexavalent Chromium (as Cr+6) mg/l	BDL			-
14.	Nickel (as Ni) mg/l	BDL			-
15.	Iron (as Fe) mg/l	0.156			-
16.	Zinc (as Zn) mg/l	0.115			-
17.	Copper (as Cu) mg/l	BDL			-

Sample Collected/Not Collected by us
Sample Consumed in testing

JSA1 Manjali | JSA2 Kiran Bala | Sc-B Sukhram | Analyst Harish Chandra | Laboratory Incharge Rajesh Garhia

CC to Regional Office Panchkula

The test report relate only to the particular sample submitted for testing.

BDL - Below Deduction Limit.

DL - Deduction Limit

This information is provided by the field officer.

PANCHKULA MC Annexure-A-III

Annex – III

MUNICIPAL C[redacted]ORATION, PANCHKULA

Bays No. 15-16, Sector 14, Panchkula

E-Mail [redacted] Ph. 0172-2583695, 2583794

No. 5605/XEN-II

Dated: 12/05/2020

M/s [redacted]

Subject:- Work Order

Tender ID:- 2019_HRY_124863_1

Name of work:- Selection of Contractor for Remediation and Reclamation of Existing Dumpsite at Sector-23, Panchkula.

Amount:- Rs. 37,50,12,000.00 (Rupees Thirty Seven Crore Fifty Lacs Twelve Thousand only).

Your tender for the above mentioned work has been accepted by the Municipal Corporation, Panchkula on the following rates and terms & conditions.

Rates:

Sr. No.	Name of Work	Rate
1	Bio-Remediation of Legacy waste at the dump site at Sector-23, Panchkula	Rs. 917/- Per MT

Terms & Conditions:

1. All the terms and conditions contained in HPCL Tender Document will be applicable.
2. The work shall be completed up to 07.05.2021.
3. All the required mandatory clearances such as Environment Clearance, Consent to operate, consent to establish and Clearance & NOC for Central Ground Water Cell, all authorizations from HSPCB and CPCB will be arranged by the Municipal Corporation, Panchkula.
4. The quantity of legacy waste as shown above is on approximate basis and exact quantity of the same may be increased or decreased after excavation as per site requirement after the approval of competent authority.
5. The agency will submit the documentary evidence regarding Security Bank Guarantee within 30 days. The Security Bank Guarantee will be released after completion of the tender period without interest.
6. You are hereby directed to start the work within one week of the date of issue of this letter and this office be be informed at the time of start of the work at site. The agency is further directed to execute an agreement with the Municipal Corporation, Panchkula on the Stamp of Rs. 100/- (Non Judicial Stamp Paper within Six Days.

Executive Engineer
For Commissioner
Municipal Corporation
Panchkula

O/C

Endst. No. 5606 – 09/XEN-II

Dated: 12/05/2020

A copy of above is forwarded to the following for information please:-

1. Sr. Commissioner, Municipal Corporation, Panchkula
2. Superintending Engineer, Municipal Corporation, Panchkula
3. Senior Account Officer, Municipal Corporation, Panchkula
4. Municipal Engineer and Junior Engineer (Concern), Municipal Corporation, Panchkula with the direction to get the work done as above.

Executive Engineer,
For Commissioner,
Municipal Corporation

O/C

PANCHKULA MC Annexure-A-IV

MUNICIPAL CORPORATION, PANCHKULA

Bays No. 15-16, Sector – 14, Panchkula
E-Mail:-xenmcpkl@gmail.com, Ph. 0172-2583695, 2583794

No. 3494/EE-I/mcpkl Date 27/12/2024

To

M/S JBB Technocrat Pvt. Ltd.
1st floor, 282, Sector-11-D, Faridabad,
Haryana
Email ID:- jbb.swm@gmail.com
Contact No: 95608-48579

Subject: - **Work Order**

Tender ID: - **2021_HRY_184924_1**

Name of work: - **Hiring of Independent Assessment Agency (IAA) for supervision for project of Reclamation and Remediation of Existing Dumpsite at Sector-23, Panchkula.**

Your tender for the above mention work has been accepted by the Municipal Corporation, Panchkula on the following rates and terms & conditions:-

Rate:-

Sr. No.	Description of Item	Rate
1	For supervision for project of Reclamation and Remediation of	@ 2,10,000.00 (Per Month)

Terms & Conditions:-

1. The IAA shall observe, monitor and review daily the quantity of waste processed and by products from such processing like Soil Enriched, C&D waste, RDF, inert material etc. during the term of this contract.
2. The IAA shall execute tests/inspection to determine compliance of Environmental and Pollution Control Board norms by contractor during the preparation of SLF, Processing Facility and Reclamation and Remediation Works.
3. The IAA shall carry out the tests pertaining to Municipal Solid waste analysis and characterization: leach ate quality, air quality, water quality, maturity test for residual inert matter, etc. as per the Solid Waste Management Rules, 2016.
4. The IAA shall ensure that contractor shall be always be in compliance of agreement signed between Contractor and Municipal Corporation, Panchkula
5. The IAA shall submit a fortnightly report to MC Panchkula the Key Performance Indicators (DPIs) for this project as mentioned below:

- Achieve quarterly target of handling the waste as per the remediation plan submitted for Panchkula.
- Weighbridge is non-operational at Processing facility/ landfill due to breakdown for a consecutive period of 24 hours.
- Compliance with the Environmental Protection Act, 1986, Solid Waste Management Rules 2016 and SPCB Norms.

- Submission of Fortnightly Report about bioremediation works.

6. The IAA shall employ latest technology to prepare contour sheets, using total station/drones, for estimation and verification of waste processed by contractor before each bill of contractor and as when required by MC Panchkula. He has to submit the monthly progress report by preparing the contour sheet and calculating the quantity.
7. The agency will be paid on for the month in which the work will be executed.
8. The IAA shall also submit a report on remedial action taken by contractor for any discrepancies with agreement related to this project.

i. The consultant should have proper quality assurance system/ software for design and drawing in place.

ii. Commissioner, Municipal Corporation, Panchkula reserves the right to add any conditions in which are not covered in this EOI.

iii. The design and estimate submitted by agency should be as per mentioned theme and amount.

iv. The consultant is advised to prepare the detail project report/drawing up to the estimated cost mentioned above. Only 10-15% variation and deviation will be accepted failing which tender submitted by the consultant will be rejected.

9. The consultant shall be solely responsible for obtaining any information required for the preparation of the project report from the ULB at his own level and shall not be an excuse for delay in preparation of the project report, which has to be completed within the specified stipulated period of completion of the project report as per contract/work order.
10. The work shall be completed within **12 Months.**
11. No material/ Tools/ Machinery will be supplied by the Deptt.
12. The consultant will be bound to follow all the conditions written in the D.N.I.T./Tender Notice.
13. The agency has to start the work within 7 (Seven) Days after issuing the work order and make an agreement with the Municipal Corporation, Panchkula within a week after receipt of this work order. The agreement will be terminated and work order will be cancelled if no work is done at site of work (due to lapse on the part of agency) within stipulated period of completion & action will be taken as per terms & conditions of DNIT.
14. In case of any dispute the orders of Commissioner Municipal Corporation, Panchkula will be final.
15. No work will be executed during night hours.

27/12/24

Executive Engineer,
O/C Municipal Corporation,
Panchkula.

Endst. No. 3495-3500/EE-I/mc/rl

Date 27/12/2024

A copy of above is forwarded to the following for information please:-

1. Mayor, Municipal Corporation, Panchkula
2. Commissioner, Municipal Corporation, Panchkula.
3. Joint Commissioner-I, Municipal Corporation, Panchkula.
4. Superintending Engineer, Municipal Corporation, Panchkula.
5. Senior Account Officer, Municipal Corporation, Panchkula.
6. Municipal Engineer and Junior Engineer (Concern), Municipal Corporation, Panchkula with the direction to get the work done as above.

27/12/24

Executive Engineer,
O/C Municipal Corporation,
Panchkula.

Received
U.N. Rao

Annexure I

Initial Survey Report

Volume Report of Katcha Portion								
Sl.	Section	Previous			Cutting Volume			
No.	From	Section	Difference	Width	Area	Previous	Average	Volume
					Sq. Meters	Area	Sq. Meters	Cubic Meters
1	3341212.420	-	0.000	16.943	48.020	0.000	24.010	0.000
2	3341212.669	3341212.420	0.249	199.554	668.404	48.020	358.212	89.195
3	3341212.715	3341212.669	0.046	199.928	781.801	668.404	725.103	33.355
4	3341215.386	3341212.715	2.671	221.610	1018.501	781.801	900.151	2404.303
5	3341220.000	3341215.386	4.614	233.575	1188.101	1018.501	1103.301	5090.631
6	3341230.000	3341220.000	10.000	259.505	1312.205	1188.101	1250.153	12501.530
7	3341239.734	3341230.000	9.734	284.747	1485.342	1312.205	1398.774	13615.661
8	3341240.000	3341239.734	0.266	285.121	1489.819	1485.342	1487.581	395.696
9	3341249.832	3341240.000	9.832	298.930	1610.999	1489.819	1550.409	15243.621
10	3341250.000	3341249.832	0.168	299.210	1614.967	1610.999	1612.983	270.981
11	3341260.000	3341250.000	10.000	315.855	1866.579	1614.967	1740.773	17407.730
12	3341261.103	3341260.000	1.103	317.692	1889.440	1866.579	1878.010	2071.444
13	3341263.749	3341261.103	2.646	321.084	1938.199	1889.440	1913.820	5063.966
14	3341270.000	3341263.749	6.251	320.881	1988.393	1938.199	1963.296	12272.563
15	3341280.000	3341270.000	10.000	320.557	2188.769	1988.393	2088.581	20885.810
16	3341287.620	3341280.000	7.620	320.309	2267.221	2188.769	2227.995	16977.322
17	3341290.000	3341287.620	2.380	319.408	2246.797	2267.221	2257.009	5371.681
18	3341290.678	3341290.000	0.678	319.151	2242.647	2246.797	2244.722	1521.922
19	3341297.331	3341290.678	6.653	316.069	2164.481	2242.647	2203.564	14660.311
20	3341299.624	3341297.331	2.293	310.303	2163.331	2164.481	2163.906	4961.836
21	3341300.000	3341299.624	0.376	309.304	2164.060	2163.331	2163.696	813.550
22	3341304.829	3341300.000	4.829	296.485	2172.653	2164.060	2168.357	10470.994

23	3341309.446	3341304.829	4.617	281.060	2106.815	2172.653	2139.734	9879.152
24	3341310.000	3341309.446	0.554	279.240	2096.109	2106.815	2101.462	1164.210
25	3341316.765	3341310.000	6.765	257.005	1894.945	2096.109	1995.527	13499.740
26	3341320.000	3341316.765	3.235	245.219	1792.393	1894.945	1843.669	5964.269
27	3341320.272	3341320.000	0.272	244.228	1784.263	1792.393	1788.328	486.425
28	3341330.000	3341320.272	9.728	210.130	1468.665	1784.263	1626.464	15822.242
29	3341335.156	3341330.000	5.156	192.057	1334.625	1468.665	1401.645	7226.882
30	3341340.000	3341335.156	4.844	174.757	1231.487	1334.625	1283.056	6215.123
31	3341350.000	3341340.000	10.000	139.043	1063.412	1231.487	1147.450	11474.495
32	3341355.281	3341350.000	5.281	120.182	940.021	1063.412	1001.717	5290.065
33	3341360.000	3341355.281	4.719	104.356	854.626	940.021	897.324	4234.470
34	3341366.552	3341360.000	6.552	82.381	692.584	854.626	773.605	5068.660
35	3341370.000	3341366.552	3.448	70.264	583.719	692.584	638.152	2200.346
36	3341380.000	3341370.000	10.000	35.125	285.425	583.719	434.572	4345.720
37	3341389.991	3341380.000	9.991	0.017	0.142	285.425	142.784	1426.550
					Total			**256422.451**

Volume Report of Pucca Portion								
Sl.	Section	Previous			Cutting Volume			
No.	From	Section	Difference	Width	Area	Previous	Average	Volume
					Sq. Meters	Area	Sq. Meters	Cubic Meters
1	3341305.488	-	0.000	0.088	0.326	0.000	0.163	0.000
2	3341306.728	3341305.488	1.240	22.017	95.966	0.326	48.146	59.701
3	3341310.000	3341306.728	3.272	56.416	343.499	95.966	219.733	718.965
4	3341310.350	3341310.000	0.350	60.096	371.033	343.499	357.266	125.043
5	3341316.765	3341310.350	6.415	112.644	603.665	371.033	487.349	3126.344
6	3341320.000	3341316.765	3.235	118.787	568.008	603.665	585.837	1895.181
7	3341324.265	3341320.000	4.265	126.886	532.419	568.008	550.214	2346.661
8	3341329.363	3341324.265	5.098	133.850	534.006	532.419	533.213	2718.317
9	3341330.000	3341329.363	0.637	134.220	535.389	534.006	534.698	340.602
10	3341340.000	3341330.000	10.000	140.035	579.688	535.389	557.539	5575.385
11	3341350.000	3341340.000	10.000	145.849	661.170	579.688	620.429	6204.290
12	3341360.000	3341350.000	10.000	151.663	776.600	661.170	718.885	7188.850
13	3341370.000	3341360.000	10.000	157.478	833.150	776.600	804.875	8048.750
14	3341380.000	3341370.000	10.000	163.292	940.438	833.150	886.794	8867.940
15	3341385.299	3341380.000	5.299	166.373	989.768	940.438	965.103	5114.081
16	3341390.000	3341385.299	4.701	165.565	932.691	989.768	961.230	4518.740
17	3341392.792	3341390.000	2.792	165.085	913.268	932.691	922.980	2576.959
18	3341395.912	3341392.792	3.120	160.587	802.448	913.268	857.858	2676.517
19	3341398.455	3341395.912	2.543	156.400	716.122	802.448	759.285	1930.862
20	3341400.000	3341398.455	1.545	153.219	673.087	716.122	694.605	1073.164
21	3341406.958	3341400.000	6.958	138.899	617.202	673.087	645.145	4488.915
22	3341408.301	3341406.958	1.343	128.992	620.958	617.202	619.080	831.424
23	3341408.516	3341408.301	0.215	126.567	622.059	620.958	621.509	133.624
24	3341408.898	3341408.516	0.382	119.858	571.021	622.059	596.540	227.878
25	3341409.170	3341408.898	0.272	117.925	559.423	571.021	565.222	153.740
26	3341410.000	3341409.170	0.830	94.720	477.639	559.423	518.531	430.381
27	3341411.374	3341410.000	1.374	56.305	285.632	477.639	381.636	524.367
28	3341411.415	3341411.374	0.041	55.196	279.424	285.632	282.528	11.584
29	3341412.596	3341411.415	1.181	0.232	1.151	279.424	140.288	165.680
					Total			**72073.945**

ANNEXURE II

BHUMI TEST HOUSE
'our Services evidences our quality

Accrediation for
ISO/IEC-17025 : 2017 by NABL
ISO 9001 : 2015 &
MSME Certified Laboratory

NAME AND ADDRESS OF THE CUSTOMER	:	**BVG INDIA LTD.**	**REPORT NO**	:	**A202011200006**
			SAMPLE RECIEPT DATE	:	**01/04/2021**
			ANALYSIS STARTING DATE	:	**01/04/2021**
SAMPLE REF.NO./ DATE	:	**NIL date 01/04/2021**	**ANALYSIS COMPLETION DATE**	:	**05/04/2021**
SAMPLE DETAIL	:	**GROUND WATER**	**REPORT ISSUE DATE**	:	**05/04/2021**
Date of Sampling	:	**01/04/2021**	**Sample Qty**	:	**1000 ML**
Sampling Location	:	**KAIL PLANT,JAGADHARI, HARYANA**	**Sample Collection**	:	**TARUN KUMAR**
Sample Packing	:	**1000 ML**	**Sampling Protocol**	:	**BTH/STP/06**

S.No	Parameters	Units	Limits(as per IS:10500-2012)		Results	Test Method
			Desirable Limit	Permissible Limit		
1.	Colour	Hazen	5	15	<5	IS:3052(Pt-4) 1983,Reaff.2017
2.	Odour	-	Agreeable	Agreeable	Agreeable	IS:3052(Pt-5) 1983,Reaff.2017
3.	Taste	-	Agreeable	Agreeable	Agreeable	IS:3052(Pt-8) 1983,Reaff.2017
4.	Turbidity	-	1	5	<1.0	IS:3052(Pt-10) 1983,Reaff.2017
5.	Ph		6.5-8.5	No Relaxation	7.88	IS:3052(Pt-11) 1983,Reaff.2017
6.	Total Hardness(as CaCo3)		200	600	512	IS:3052(Pt-21) 1983,Reaff.2014
7.	Iron(as Fe)		0.3	No Relaxation	<0.3	APHA 23nd Ed.2017,3120B/3111B(AAS)
8.	Chloride(as Cl)		250	1000	289	IS:3052(Pt-32) 1988,Reaff.2017
9.	Fluoride(as F)		1	1.5	<0.1	APHA 23nd Ed.2017,4500F(D)
10.	TDS		500	2000	681.0	IS:3052(Pt-16) 1984,Reaff.2017
11.	Calcium(as Ca^{2})		75	200	87.9	IS:3052(Pt-40) 1991,Reaff.2014
12.	Magnesium(as Mg^{2})		30	100	74	APHA 23nd Ed.2017,3500-Mg(B)
13.	Copper(as Cu)	mg/l	0.05	1.5	<0.01	APHA 23nd Ed.2017,3120 B/3111B(AAS)

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ANNEXURE III

BHUMI TEST HOUSE
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Accrediation for
ISO/IEC-17025 : 2017 by NABL
ISO 9001 : 2015 &
MSME Certified Laboratory

NAME AND ADDRESS OF THE CUSTOMER	:	**BVG INDIA LTD.** **PUNE**	**REPORT NO**	:	**A202011200049**
				:	**01/05/2021**
			ANALYSIS STARTING DATE	:	**01/05/2021**
SAMPLE REF NO./ DATE	:	**NIL date 01/05/2021**	**ANALYSIS COMPLETION DATE**	:	**31/05/2021**
SAMPLE DETAIL	:	**AMBIENT AIR QUALITY**	**REPORT ISSUE DATE**	:	**02/06/2021**
Date of Sampling	:	**01/05/2021**	**Sample Qty**	:	**100 gm**
Sampling Location	:	**Kail Plant Jagadhari**	**Sample Collection**	:	**TARUN KUMAR**
Sample Place	:	**Clear Sky Normal**	**Sampling Protocol**	:	**BTH/STP/49**

S.No	Date	TEST REPORT					Protocols
		PM2.5	PM10	SO2	NOX	CO	
		(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)	AMBIENT AIR
	Limit as per NAAS/CPCB	60	100	80	80	4	EPA METHOD
1.	1/05/2021	61.2	90.8	18.2	14.1	0.958	EPA METHOD
2.	5/05/2021	56.3	94.3	18.9	13.2	0.993	EPA METHOD
3.	8/05/2021	52.4	96.4	16.8	14.5	0.857	EPA METHOD
4.	12/05/2021	55.7	93.7	14.9	14.7	0.899	EPA METHOD
5.	14/05/2021	53.2	90.5	16.7	15.2	0.910	EPA METHOD
6	18/05/2021	58.6	96.7	15.9	14.1	0.994	EPA METHOD
7	21/05/2021	54.9	95.4	14.0	13.2	0.865	EPA METHOD
8	23/05/2021	52.7	92.7	14.7	13.9	0.947	EPA METHOD
9	29/05/2021	56.8	93.4	15.7	15.1	0.925	EPA METHOD
10	31/05/2021	53.6	89.3	16.9	16.7	0.978	EPA METHOD



ANNEXURE IV

BHUMI TEST HOUSE
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Accrediation for
ISO/IEC-17025 : 2017 by NABL
ISO 9001 : 2015 &
MSME Certified Laboratory

NAME AND ADDRESS OF THE CUSTOMER	:	**BVG INDIA LTD.**	**REPORT NO**	:	**A202011200051**
			SAMPLE RECIEPT DATE	:	**014/06/2021**
			ANALYSIS STARTING DATE	:	**014/06/2021**
SAMPLE REF.NO./ DATE	:	**NIL date 014/06/2021**	**ANALYSIS COMPLETION DATE**	:	**17/06/2021**
SAMPLE DETAIL	:	**SOIL**	**REPORT ISSUE DATE**	:	**20/06/2021**
Date of Sampling	:	**01/06/2021**	**Sample Qty**	:	**100 gm**
Sampling Location	:	**AGRICULTRE LAND,BEHIND KAIL PLANT, JAGADHARI,HARYANA**	**Sample Collection**	:	**TARUN KUMAR**
Sample Packing	:	**1000 ml**	**Sampling Protocol**	:	**BTH/STP/51**

S.No	Parameters	Results	Unit	Protocols
1.	Colour	Brown Red to Black	Brown Red to Black	IS:2720(Part-4),1985(Reaff:2015)
2.	Bulk Density	1.26	µmhos/Cm	BTHL/SOP/34
3.	Organic Carbon	0.42	%	BTHL/SOP/89
4.	Electrical Conductivity	956	Mg/Kg	BTHL/SOP/10
5.	Moisture Content	16.78	%	BTHL/SOP/33
6.	Exchangable Potassium	201	%	BTHL/SOP/39
7.	Chloride	0.42	Mg/Kg	BTHL/SOP/64
8.	Nitrogen	0.78	%	BTHL/SOP/44
9.	Phosphorus	30.2	Mg/Kg	BTHL/SOP/24
10.	Organic matter	1.75	%	BTHL/SOP/14
11.	Calcium	798.3	mg/Kg	APHA 22ND End 2012(3120.B)
12.	Exchangble Magnesium (as Mg)	224.8	mg/Kg	USEPA3050B/3051/3052
13.	Cation Exchange Capacity	3.69	Meq/100gm	IS 2720(P-26)1987
14.	Water Holding Capacity	42.3	%	STRL/STP/SOIL/01
15.	Porosity	81.3	%	STRL/STP/SOIL/01
16.	Exchangable Sodium	198	Mg/Kg	STRL/SOP/S/02
17.	Absorption Ratio	0.42	%	STRL/SOP/S/08
18.	Silt	57	%	IS 2720(P-4)1985
19.	Clay	23	%	IS 2720(P-4)1985
20.	Sand	20	%	IS 2720(P-4)1985
21.	Zinc	3.65	mg/kg	STRL/SOP/Soi/01
22.	Iron	0.99	mg/kg	ICP-OES
23.	Magnesium(as Mg)	264.1	mg/kg	USEPA3050B/3051/3052
24.	Nickel	<1.0	mg/kg	ICP-OES
25.	Lead	<1.0	mg/kg	ICP-OES
26.	Chromium	<1.0	mg/kg	ICP-OES
27.	Cooper	0.065	mg/kg	ICP-OES
28.	Texture	Sandy Loam	.....	IS 2720(P-4)1985

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Accrediation for
ISO/IEC-17025 : 2017 by NABL
ISO 9001 : 2015 &
MSME Certified Laboratory

NAME AND ADDRESS OF THE CUSTOMER	:	**BVG INDIA LTD.**	**REPORT NO**	:	**A202011200051**
			SAMPLE RECIEPT DATE	:	**014/06/2021**
			ANALYSIS STARTING DATE	:	**014/06/2021**
SAMPLE REF.NO./ DATE	:	**NIL date 014/06/2021**	**ANALYSIS COMPLETION DATE**	:	**17/06/2021**
SAMPLE DETAIL	:	**SOIL**	**REPORT ISSUE DATE**	:	**20/06/2021**
Date of Sampling	:	**01/06/2021**	**Sample Qty**	:	**100 gm**
Sampling Location	:	**JUNGLE AREA,NEAR KAIL PLANT, JAGADHARI,HARYANA**	**Sample Collection**	:	**TARUN KUMAR**
Sample Packing	:	**1000 ml**	**Sampling Protocol**	:	**BTH/STP/51**

S.No	Parameters	Results	Unit	Protocols
1.	Colour	Brown Red to Black	Brown Red to Black	IS:2720(Part-4),1985(Reaff:2015)
2.	Bulk Density	1.18	µmhos/Cm	BTHL/SOP/34
3.	Organic Carbon	0.54	%	BTHL/SOP/89
4.	Electrical Conductivity	979	Mg/Kg	BTHL/SOP/10
5.	Moisture Content	22.32	%	BTHL/SOP/33
6.	Exchangable Potassium	225	%	BTHL/SOP/39
7.	Chloride	0.51	Mg/Kg	BTHL/SOP/64
8.	Nitrogen	0.98	%	BTHL/SOP/44
9.	Phosphorus	56.3	Mg/Kg	BTHL/SOP/24
10.	Organic matter	2.01	%	BTHL/SOP/14
11.	Calcium	758.9	mg/Kg	APHA 22ND End 2012(3120.B)
12.	Exchangble Magnesium (as Mg)	263.2	mg/Kg	USEPA3050B/3051/3052
13.	Cation Exchange Capacity	2.65	Meq/100gm	IS 2720(P-26)1987
14.	Water Holding Capacity	53.6	%	STRL/STP/SOIL/01
15.	Porosity	90.2	%	STRL/STP/SOIL/01
16.	Exchangable Sodium	201	Mg/Kg	STRL/SOP/S/02
17.	Absorption Ratio	0.53	%	STRL/SOP/S/08
18.	Silt	48	%	IS 2720(P-4)1985
19.	Clay	35	%	IS 2720(P-4)1985
20.	Sand	17	%	IS 2720(P-4)1985
21.	Zinc	3.85	mg/kg	STRL/SOP/Soi/01
22.	Iron	1.25	mg/kg	ICP-OES
23.	Magnesium(as Mg)	225.6	mg/kg	USEPA3050B/3051/3052
24.	Nickel	<1.0	mg/kg	ICP-OES
25.	Lead	<1.0	mg/kg	ICP-OES
26.	Chromium	<1.0	mg/kg	ICP-OES
27.	Cooper	0.021	mg/kg	ICP-OES
28.	Texture	Sandy Loam	.....	IS 2720(P-4)1985

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'our Services evidences our quality

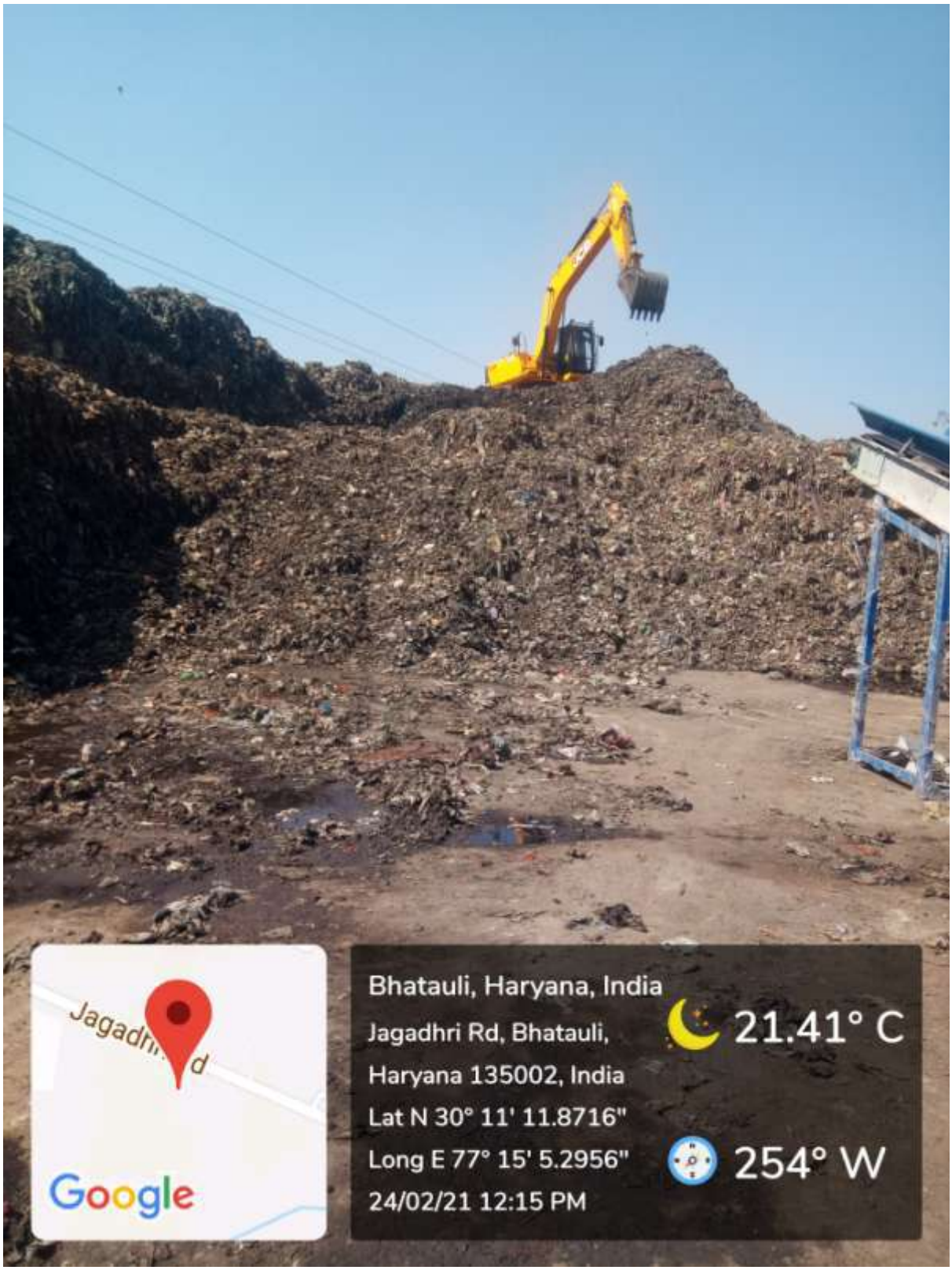
Accrediation for
ISO/IEC-17025 : 2017 by NABL
ISO 9001 : 2015 &
MSME Certified Laboratory

NAME AND ADDRESS OF THE CUSTOMER	:	**BVG INDIA LTD.**	**REPORT NO**	:	**A202011200051**
			SAMPLE RECIEPT DATE	:	**014/06/2021**
			ANALYSIS STARTING DATE	:	**014/06/2021**
SAMPLE REF.NO./ DATE	:	**NIL date 014/06/2021**	**ANALYSIS COMPLETION DATE**	:	**17/06/2021**
SAMPLE DETAIL	:	**SOIL**	**REPORT ISSUE DATE**	:	**20/06/2021**
Date of Sampling	:	**01/06/2021**	**Sample Qty**	:	**100 gm**
Sampling Location	:	**DRAIN BANK,NEAR KAIL PLANT, JAGADHARI,HARYANA**	**Sample Collection**	:	**TARUN KUMAR**
Sample Packing	:	**1000 ml**	**Sampling Protocol**	:	**BTH/STP/51**

S.No	Parameters	Results	Unit	Protocols
1.	Colour	Brown Red to Black	Brown Red to Black	IS:2720(Part-4),1985(Reaff:2015)
2.	Bulk Density	1.29	µmhos/Cm	BTHL/SOP/34
3.	Organic Carbon	0.45	%	BTHL/SOP/89
4.	Electrical Conductivity	985	Mg/Kg	BTHL/SOP/10
5.	Moisture Content	23.06	%	BTHL/SOP/33
6.	Exchangable Potassium	236	%	BTHL/SOP/39
7.	Chloride	0.48	Mg/Kg	BTHL/SOP/64
8.	Nitrogen	0.82	%	BTHL/SOP/44
9.	Phosphorus	49.6	Mg/Kg	BTHL/SOP/24
10.	Organic matter	1.69	%	BTHL/SOP/14
11.	Calcium	769.4	mg/Kg	APHA 22ND End 2012(3120.B)
12.	Exchangble Magnesium (as Mg)	256.9	mg/Kg	USEPA3050B/3051/3052
13.	Cation Exchange Capacity	2.72	Meq/100gm	IS 2720(P-26)1987
14.	Water Holding Capacity	56.9	%	STRL/STP/SOIL/01
15.	Porosity	89.4	%	STRL/STP/SOIL/01
16.	Exchangable Sodium	189	Mg/Kg	STRL/SOP/S/02
17.	Absorption Ratio	0.45	%	STRL/SOP/S/08
18.	Silt	53	%	IS 2720(P-4)1985
19.	Clay	25	%	IS 2720(P-4)1985
20.	Sand	22	%	IS 2720(P-4)1985
21.	Zinc	3.01	mg/kg	STRL/SOP/Soi/01
22.	Iron	1.32	mg/kg	ICP-OES
23.	Magnesium(as Mg)	216.2	mg/kg	USEPA3050B/3051/3052
24.	Nickel	<1.0	mg/kg	ICP-OES
25.	Lead	<1.0	mg/kg	ICP-OES
26.	Chromium	<1.0	mg/kg	ICP-OES
27.	Cooper	0.032	mg/kg	ICP-OES
28.	Texture	Sandy Loam	.....	IS 2720(P-4)1985

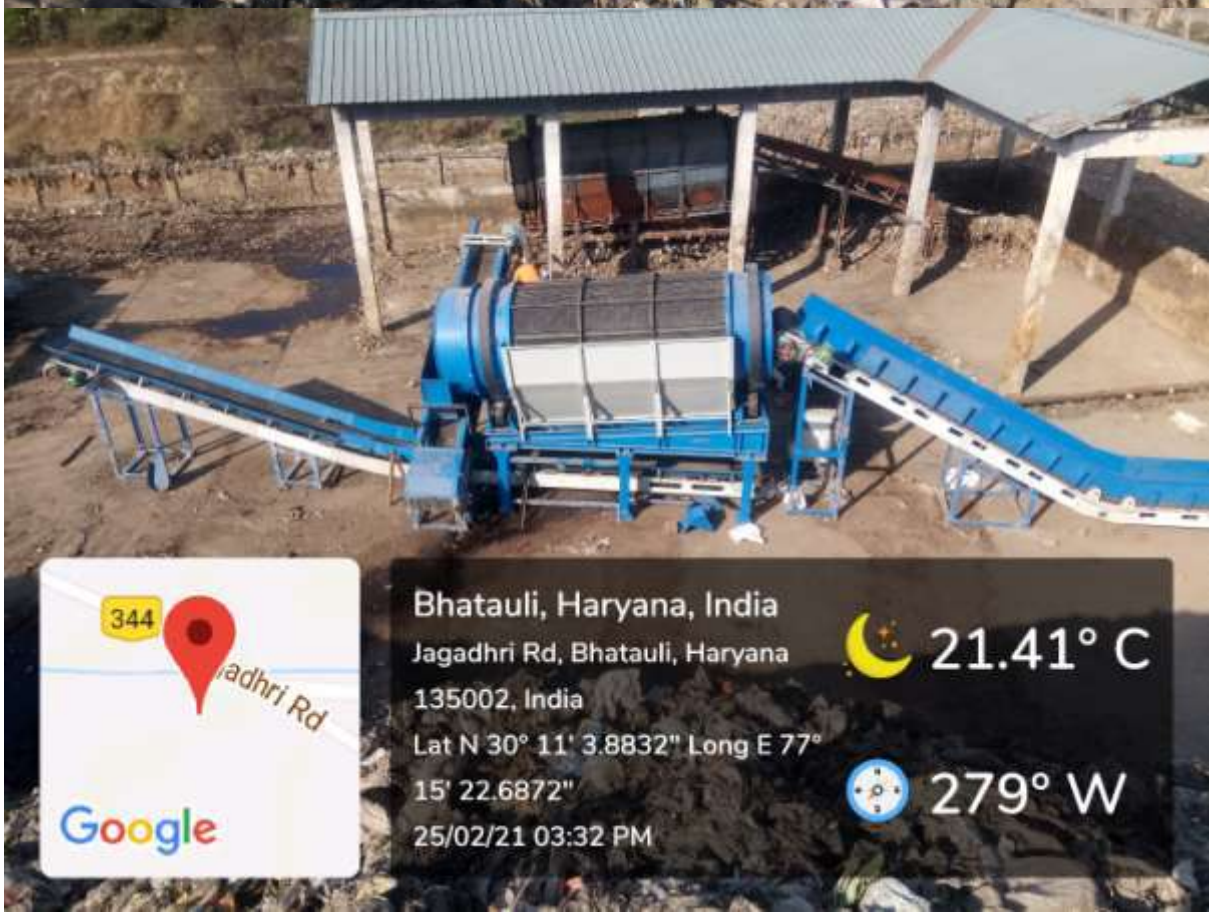
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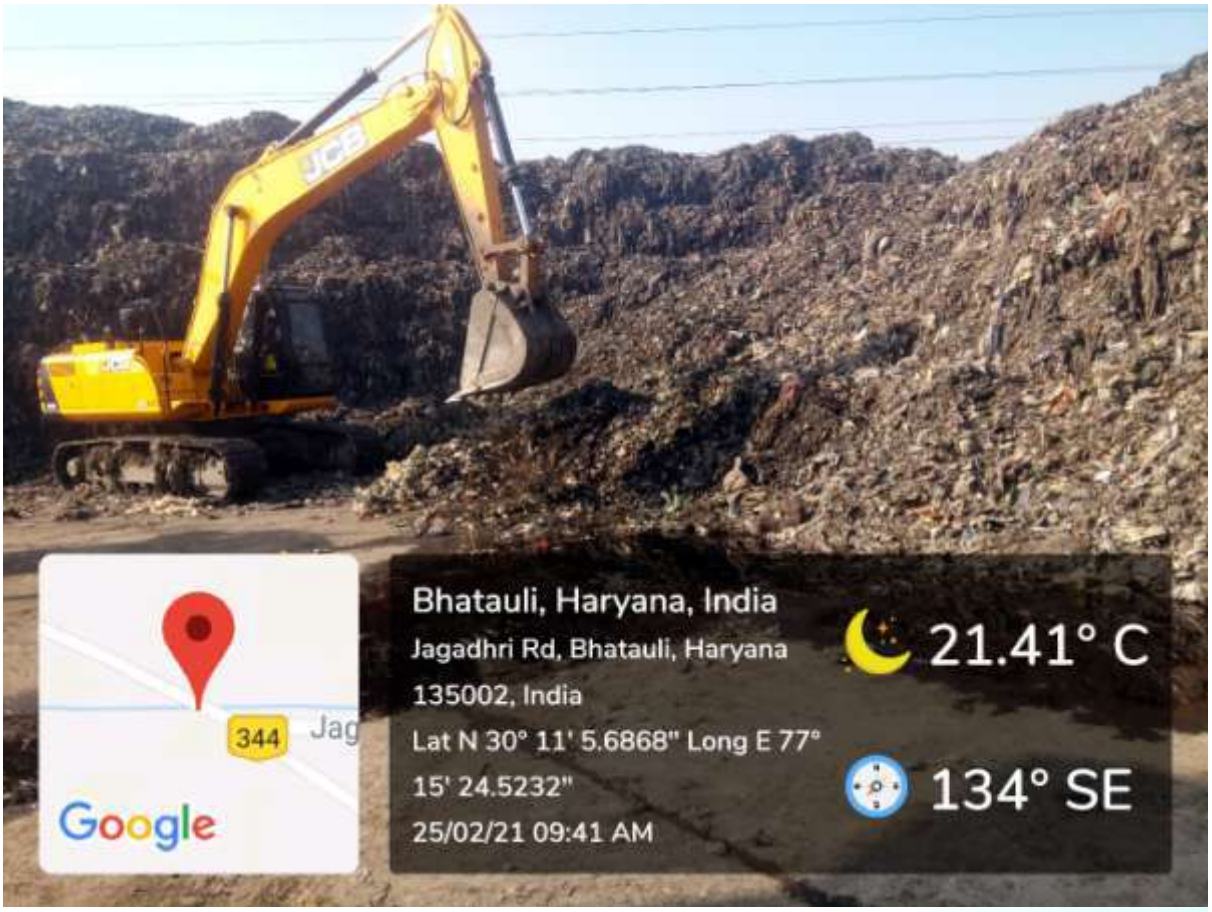
ANNEXURE V (PLANT AND MACHINERY)

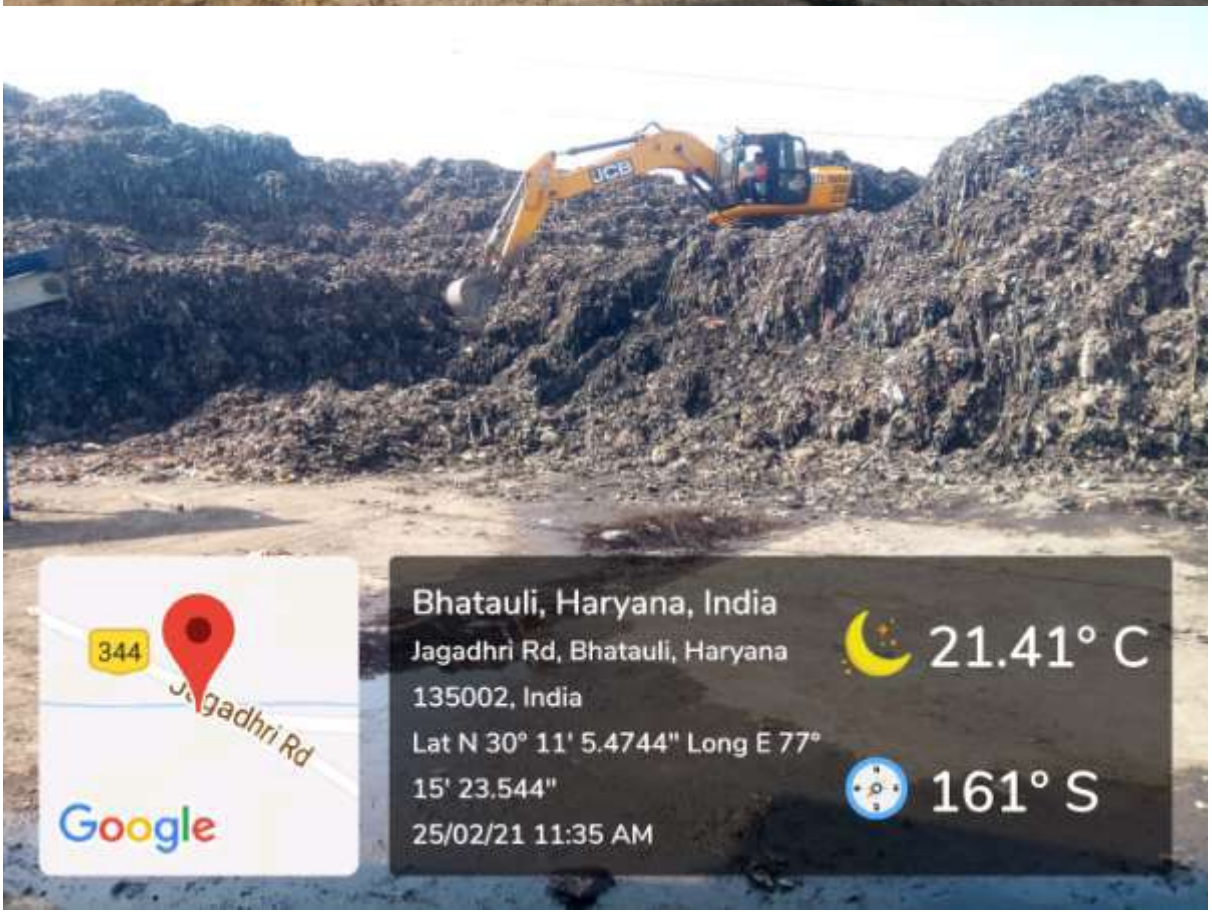


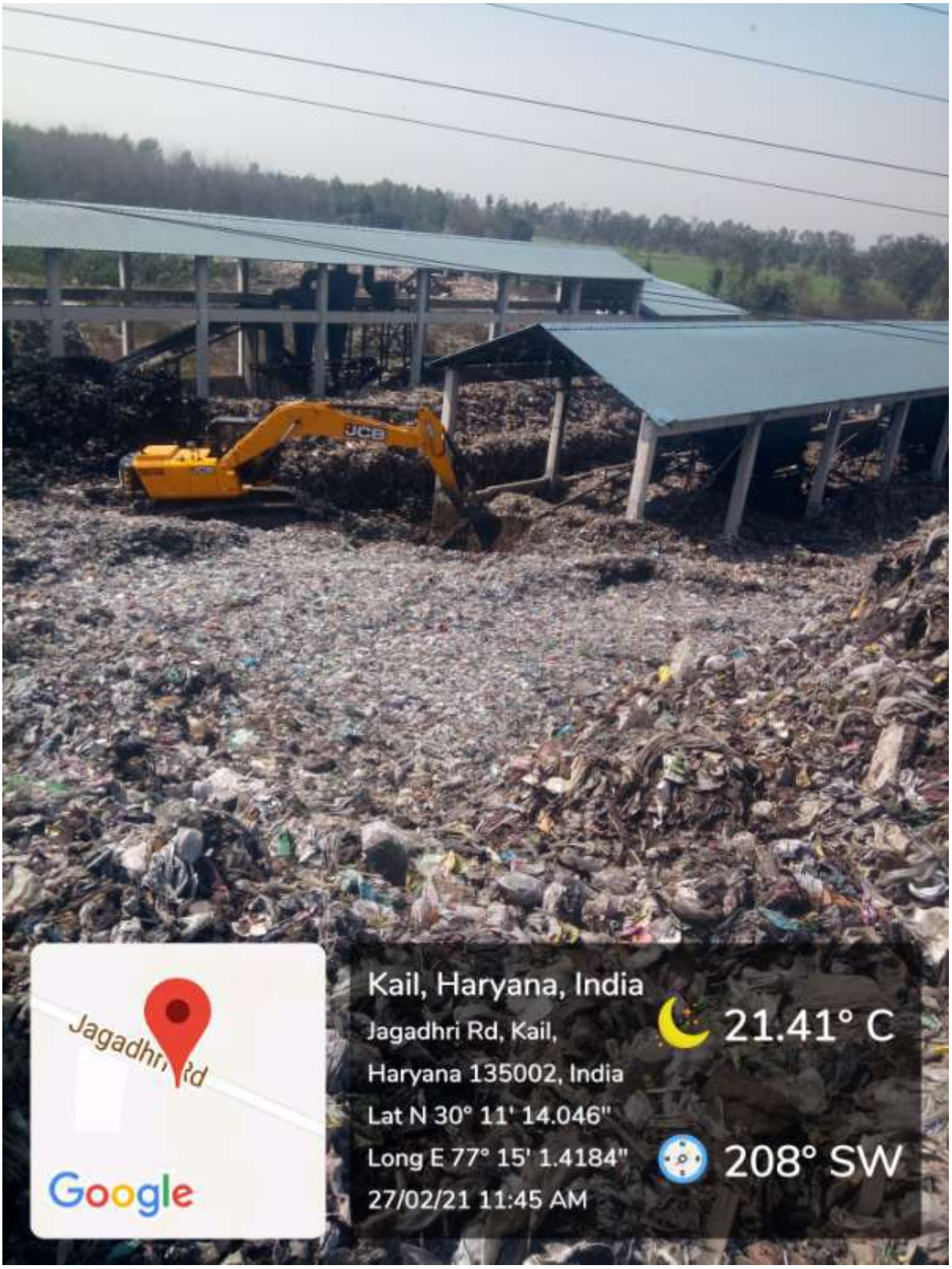
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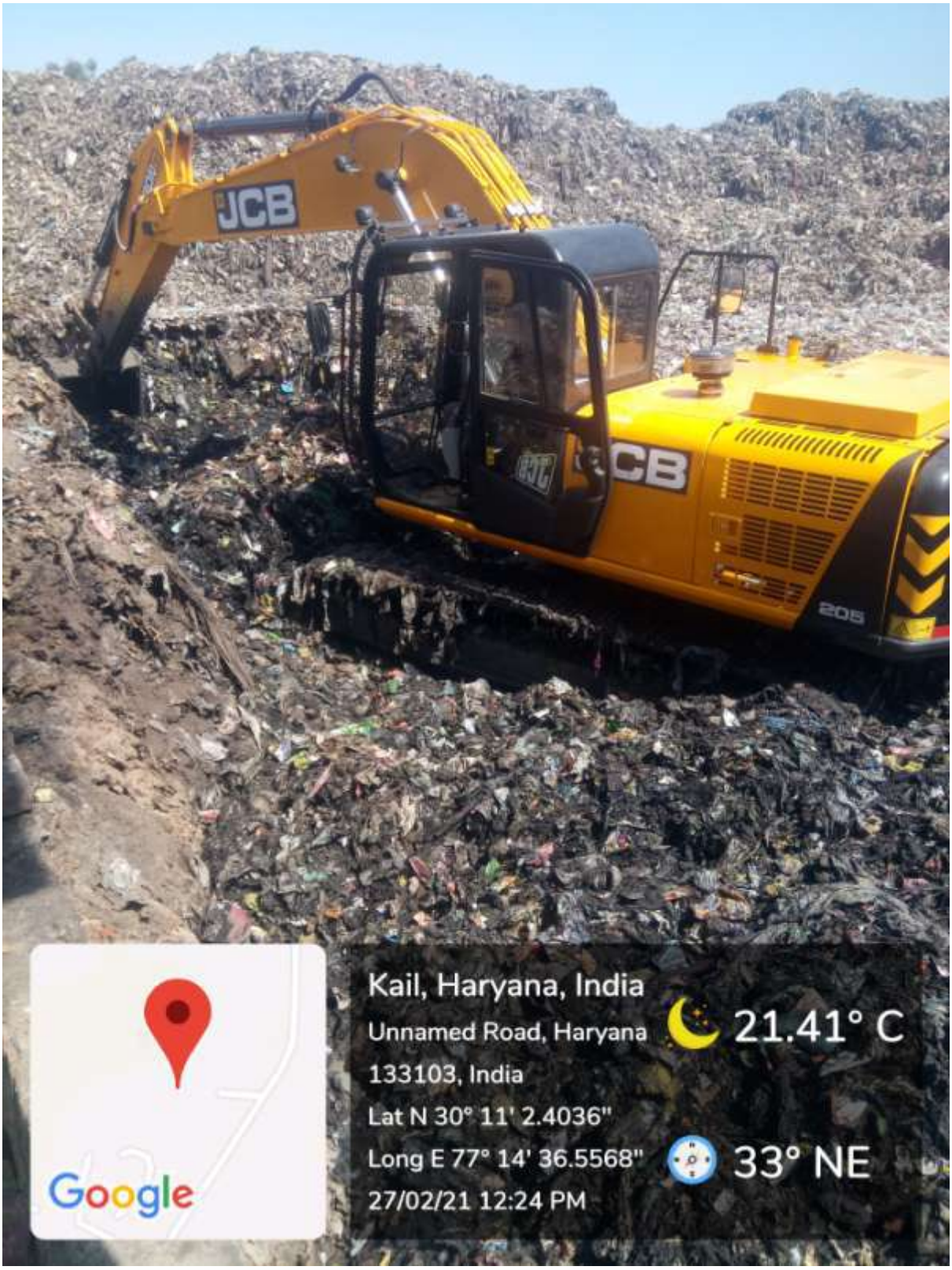

344
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Bhatauli, Haryana, India
Jagadhri Rd, Bhatauli, Haryana
135002, India
Lat N 30° 11' 3.4584" Long E 77°
15' 22.9536"
25/02/21 03:31 PM
21.41° C
257° W


344
Google
Bhatauli, Haryana, India
Jagadhri Rd, Bhatauli, Haryana
135002, India
Lat N 30° 11' 3.8832" Long E 77°
15' 22.6872"
25/02/21 03:32 PM
21.41° C
279° W


JCB
344
Jag
Google
Bhatauli, Haryana, India
Jagadhri Rd, Bhatauli, Haryana
135002, India
Lat N 30° 11' 5.6868" Long E 77°
15' 24.5232"
25/02/21 09:41 AM
21.41° C
134° SE

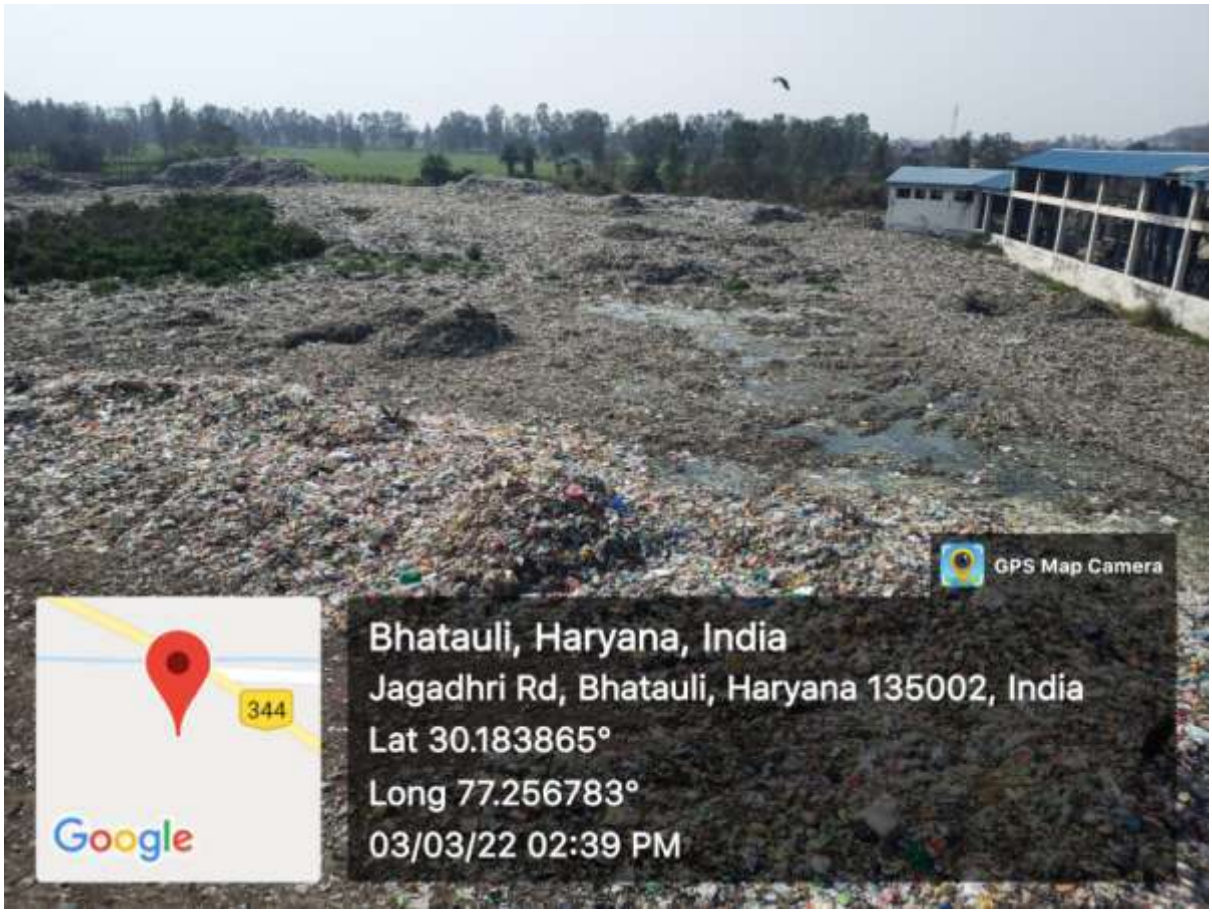

JCB
344
Jagadhri Rd
Google
Bhatauli, Haryana, India
Jagadhri Rd, Bhatauli, Haryana
135002, India
Lat N 30° 11' 5.4744" Long E 77°
15' 23.544"
25/02/21 11:35 AM
21.41° C
161° S


JCB
Jagadhri Rd
Google
Kail, Haryana, India
Jagadhri Rd, Kail,
Haryana 135002, India
Lat N 30° 11' 14.046"
Long E 77° 15' 1.4184"
27/02/21 11:45 AM
21.41° C
208° SW


JCB
JCB
205
Google
Kail, Haryana, India
Unnamed Road, Haryana
133103, India
Lat N 30° 11' 2.4036"
Long E 77° 14' 36.5568"
27/02/21 12:24 PM
21.41° C
33° NE

ANNEXURE - VI (AREA RECOVERED)





ANNEXURE X

RDF DISPATCH




JCB
JCB
GPS Map Camera
Ambala Rd
Google
Bhatauli, Haryana, India
Jagadhri Rd, Bhatauli, Haryana 135002, India
Lat 30.184384°
Long 77.256871°
22/02/22 04:11 PM


JCB
JCB
GPS Map Camera
Ambala Rd
Google
Bhatauli, Haryana, India
Jagadhri Rd, Bhatauli, Haryana 135002, India
Lat 30.18437°
Long 77.256757°
24/02/22 10:39 AM


JCB
GPS Map Camera
44
Ambala
Google
Bhatauli, Haryana, India
Jagadhri Rd, Bhatauli, Haryana 135002, India
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Long 77.256438°
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JCB
GPS Map Camera
Google
Bhatauli, Haryana, India
Jagadhri Rd, Bhatauli, Haryana 135002, India
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Long 77.254345°
25/02/22 03:30 PM


JCB
GPS Map Camera
Bhatauli, Haryana, India
Jagadhri Rd, Bhatauli, Haryana 135002, India
Lat 30.184361°
Long 77.256743°
26/02/22 12:35 PM
Ambala Rd
Google

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Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8

TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:
PIONEER FOUNDATION ENGINEERS PVT. LTD.
Site Location : Patvi Dump Site, Muncipal Corporation Ambala (HR)

Report No.	:	**HTH/WT/211216001**
ULR No.	:	**TC781121200001314F**
Party's Ref No.	:	Nil
Booking Date	:	16/12/2021
Period of Testing	:	16/12/2021To 18/12/2021
Reporting Date	:	18/12/2021

Sample Description	: Borewell Water Sample	Sample Name	: **Borewell Water Sample**
Type of Industry	: Reclamation and Remediation of Dump	Sample quantity	: 5 Ltr. + 250 ml in sterilized bottle
Date of sampling	: 15/12/2021		
Date of receipt of sample	: 16/12/2021	Sample Location	: Borewell _Inside
Environmental Condition	: Temp. 22°C & Humidity 51%	Purpose of analysis	: Monitoring
Sampling Reference Protocol	: IS 1622 : 1981	Sampling Done by	: By our lab. Representative

REFERENCE TO PROTOCOL : IS 10500:2012 (Amend 3, Feb 2021)

TEST RESULTS

S.N.	Parameter's	Unit's	Results	Acceptable Limit's	Permissible Limit's	Method of Analysis
.Discipline - Chemical , Group -Water						
Organoleptic and Physical Parameter's						
1	Colour (Hazen)	-	1.0	5 Max.	15 Max.	IS 3025 (P-4)-1983
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025 (P-5)-2018
3	pH	-	7.48	6.5-8.5	No Relaxation	IS 3025 (P-11)-1983
4	Turbidity (NTU)	-	<1.0	1 Max.	5 Max.	IS 3025 (P-10)-1984
5	Total Dissolved Solids (TDS)	mg/l	482.0	500 Max.	2000 Max.	IS 3025 (P-16)-1984
General parameters Concerning Substances undesirable in excessive amounts						
1	Total Ammonia (as N)	mg/l	BLQ(LOQ:0.3)	0.5 Max.	No Relaxation	IS 3025 (P-34)-1988
2	Calcium (as Ca)	mg/l	22.4	75 Max.	200 Max.	IS 3025 (P-40)-1991
3	Chloride (as Cl)	mg/l	43.99	250 Max.	1000 Max.	IS 3025 (P-32)-1988
4	Fluoride (as F)	mg/l	0.40	1.0 Max.	1.5 Max.	APHA (4500 F)
5	Magnesium (as Mg)	mg/l	15.58	30 Max.	100.Max.	IS 3025 (P-46)-1994
6	Nitrate (as NO3)	mg/l	20.10	45 Max.	No Relaxation	IS 3025 (P-34)-1988
7	Phenolic Compounds (as C6H5OH)	mg/l	BLQ(LOQ:0.00040	0.001 Max.	0.002 Max.	IS 3025 (P-43)-1992
8	Sulphate (as SO4)	mg/l	40.0	200 Max.	400 Max.	IS 3025 (P-24)-1986
9	Total Alkalinity (as CaCO3)	mg/l	180.0	200 Max.	600 Max.	IS 3025 (P-23)-1986
10	Total Hardness (as CaCO3)	mg/l	120.0	200 Max.	600 Max.	IS 3025 (P-21)-2009
Discipline- Chemical, Group-Residue in Water						
METALS						
1	Aluminium (as Al)	mg/l	0.011	0.03 Max.	0.2 Max.	HTH/QF/7.2/2/ICP-01,SOP NO-18
2	Barium (as Ba)	mg/l	0.136	0.7 Max.	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP NO-18
3	Molybdenum (as Mo)	mg/l	BLQ(LOQ:0.001)	0.07 Max	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP NO-18
4	Boron (as B)	mg/l	0.195	0.5 Max.	2.4 Max.	HTH/QF/7.2/2/ICP-01,SOP NO-18
5	Copper (as Cu)	mg/l	BLQ(LOQ:0.001)	0.05 Max.	1.5 Max.	HTH/QF/7.2/2/ICP-01,SOP

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2. This report should not be used in any advertising media without our special permission in writing.
3. Sample will be destroyed after 7 days for Perishable items & 30 days for non-perishable items from the date of issue of test report.
4. The results are related to the test items only.

HARYANA TEST HOUSE
& Consultancy Services
GOVT. RECOGNISED LABORATORY

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)
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DOC No. HTH/QF/7.8

TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:
PIONEER FOUNDATION ENGINEERS PVT. LTD.
Site Location : Patvi Dump Site, Muncipal Corporation Ambala (HR)

Report No.	:	**HTH/WT/211216002**
ULR No.	:	**TC781121200001315F**
Party's Ref No.	:	Nil
Booking Date	:	16/12/2021
Period of Testing	:	16/12/2021To 18/12/2021
Reporting Date	:	18/12/2021

Sample Description	: Borewell Water Sample	Sample Name	: **Borewell Water Sample**
Type of Industry	: Reclamation and Remediation of Dump	Sample quantity	: 5 Ltr. + 250 ml in sterilized bottle
Date of sampling	: 15/12/2021		
Date of receipt of sample	: 16/12/2021	Sample Location	: Borewell _Outside
Environmental Condition	: Temp. 22°C & Humidity 51%	Purpose of analysis	: Monitoring
Sampling Reference Protocol	: IS 1622 : 1981	Sampling Done by	: By our lab. Representative

REFERENCE TO PROTOCOL : IS 10500:2012 (Amend 3, Feb 2021)

TEST RESULTS

S.N.	Parameter's	Unit's	Results	Acceptable Limit's	Permissible Limit's	Method of Analysis
.Discipline - Chemical , Group -Water						
Organoleptic and Physical Parameter's						
1	Colour (Hazen)	-	1.0	5 Max.	15 Max.	IS 3025 (P-4)-1983
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025 (P-5)-2018
3	pH	-	7.58	6.5-8.5	No Relaxation	IS 3025 (P-11)-1983
4	Turbidity (NTU)	-	<1.0	1 Max.	5 Max.	IS 3025 (P-10)-1984
5	Total Dissolved Solids (TDS)	mg/l	496.0	500 Max.	2000 Max.	IS 3025 (P-16)-1984
General parameters Concerning Substances undesirable in excessive amounts						
1	Total Ammonia (as N)	mg/l	BLQ(LOQ:0.3)	0.5 Max.	No Relaxation	IS 3025 (P-34)-1988
2	Calcium (as Ca)	mg/l	38.5	75 Max.	200 Max.	IS 3025 (P-40)-1991
3	Chloride (as Cl)	mg/l	23.99	250 Max.	1000 Max.	IS 3025 (P-32)-1988
4	Fluoride (as F)	mg/l	0.60	1.0 Max.	1.5 Max.	APHA (4500 F)
5	Magnesium (as Mg)	mg/l	20.45	30 Max.	100.Max.	IS 3025 (P-46)-1994
6	Nitrate (as NO3)	mg/l	19.60	45 Max.	No Relaxation	IS 3025 (P-34)-1988
7	Phenolic Compounds (as C6H5OH)	mg/l	BLQ(LOQ:0.0004)	0.001 Max.	0.002 Max.	IS 3025 (P-43)-1992
8	Sulphate (as SO4)	mg/l	36.2	200 Max.	400 Max.	IS 3025 (P-24)-1986
9	Total Alkalinity (as CaCO3)	mg/l	192.0	200 Max.	600 Max.	IS 3025 (P-23)-1986
10	Total Hardness (as CaCO3)	mg/l	180.0	200 Max.	600 Max.	IS 3025 (P-21)-2009
Discipline- Chemical, Group-Residue in Water						
METALS						
1	Aluminium (as Al)	mg/l	0.197	0.03 Max.	0.2 Max.	HTH/QF/7.2/2/ICP-01,SOP NO-18
2	Barium (as Ba)	mg/l	0.095	0.7 Max.	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP NO-18
3	Molybdenum (as Mo)	mg/l	0.004	0.07 Max	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP NO-18
4	Boron (as B)	mg/l	0.144	0.5 Max.	2.4 Max.	HTH/QF/7.2/2/ICP-01,SOP NO-18
5	Copper (as Cu)	mg/l	BLQ(LOQ:0.001)	0.05 Max.	1.5 Max.	HTH/QF/7.2/2/ICP-01,SOP

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Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8

TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:

PIONEER FOUNDATION ENGINEERS PVT. LTD.

Site Location : Patvi Dump Site, Muncipal Corporation Ambala (HR)

Report No.	:	HTH/WT/211216002
ULR No.	:	TC781121200001315F
Party's Ref No.	:	Nil
Booking Date	:	16/12/2021
Period of Testing	:	16/12/2021To 18/12/2021
Reporting Date	:	18/12/2021

TEST RESULTS

S.N.	Parameter's	Unit's	Results	Acceptable Limit's	Permissible Limit's	Method of Analysis
5						
6	Iron (as Fe)	mg/l	0.144	1.0 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
7	Manganese (as Mn)	mg/l	0.013	0.1 Max.	0.3 Max.	NO-18 HTH/QF/7.2/2/ICP-01,SOP
8	Selenium (as Se)	mg/l	BLQ(LOQ:0.005)	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
9	Silver (as Ag)	mg/l	BLQ(LOQ:0.001)	0.1 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
10	Zinc (as Zn)	mg/l	BLQ(LOQ:0.050)	5.0 Max.	15 Max.	NO-18 HTH/QF/7.2/2/ICP-01,SOP
	TOXIC SUBSTANCES					NO-18
1	Cadmium (as Cd)	mg/l	BLQ(LOQ:0.001)	0.003 Max.	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP
2	Lead (as Pb)	mg/l	BLQ(LOQ:0.001)	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
3	Mercury (as Hg)	mg/l	BLQ(LOQ:0.0005)	0.001 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
4	Nickel (as Ni)	mg/l	BLQ(LOQ:0.001)	0.02 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
5	Total Arsenic (as As)	mg/l	BLQ(LOQ:0.001)	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
6	Total Chromium (as Cr)	mg/l	BLQ(LOQ:0.001)	0.05 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
7	Cyanide (as CN)	mg/l		0.05 Max.	No Relaxation	NO-18 IS 3025 (P-27) : 1986
Discipline - Bilogical , Group - Water						
1	Coliform	Per 100 ml	Absent	Shall Not be Detectable	No Relaxation	IS:15185:2016
2	E.coli	Per 100 ml	Absent	Shall Not be Detectable	No Relaxation	IS:15185:2016

End of Report

Remarks : Analysed parameters of water sample confirms to IS 10500:2012 specification with respect to permissible limits for the above test parameters.
BLQ : Below limit of Quantification / LOQ : Limit of Quantification

Reviewed by 18/12/21

Manendra Kumar
Sr. Microbiologist (Biological)

HARYANA TEST HOUSE PANIPAT Auth.Sign. Dt. 18.12.21

ML Sharma
Dy. Manager (ENV.)

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DOC No. HTH/QF/7.8

TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:
PIONEER FOUNDATION ENGINEERS PVT. LTD.
Site Location : Patvi Dump Site, Muncipal Corporation Ambala (HR)

Report No.	:	HTH/WT/211216001
ULR No.	:	TC781121200001314F
Party's Ref No.	:	Nil
Booking Date	:	16/12/2021
Period of Testing	:	16/12/2021To 18/12/2021
Reporting Date	:	18/12/2021

TEST RESULTS

S.N.	Parameter's	Unit's	Results	Acceptable Limit's	Permissible Limit's	Method of Analysis
5						
6	Iron (as Fe)	mg/l	BLQ(LOQ:0.050)	1.0 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
7	Manganese (as Mn)	mg/l	0.011	0.1 Max.	0.3 Max.	NO-18 HTH/QF/7.2/2/ICP-01,SOP
8	Selenium (as Se)	mg/l	BLQ(LOQ:0.005)	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
9	Silver (as Ag)	mg/l	BLQ(LOQ:0.001)	0.1 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
10	Zinc (as Zn)	mg/l	BLQ(LOQ:0.050)	5.0 Max.	15 Max.	NO-18 HTH/QF/7.2/2/ICP-01,SOP
	TOXIC SUBSTANCES					NO-18
1	Cadmium (as Cd)	mg/l	BLQ(LOQ:0.001)	0.003 Max.	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP
2	Lead (as Pb)	mg/l	BLQ(LOQ:0.001)	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
3	Mercury (as Hg)	mg/l	BLQ(LOQ:0.0005)	0.001 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
4	Nickel (as Ni)	mg/l	BLQ(LOQ:0.001)	0.02 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
5	Total Arsenic (as As)	mg/l	0.002	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
6	Total Chromium (as Cr)	mg/l	BLQ(LOQ:0.001)	0.05 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
7	Cyanide (as CN)	mg/l		0.05 Max.	No Relaxation	NO-18 IS 3025 (P-27) : 1986
Discipline - Bilogical , Group - Water						
1	Coliform	Per 100 ml	Absent	Shall Not be Detectable	No Relaxation	IS:15185:2016
2	E.coli	Per 100 ml	Absent	Shall Not be Detectable	No Relaxation	IS:15185:2016

End of Report

Remarks : Analysed parameters of water sample confirms to IS 10500:2012 specification with respect to above test parameters.
BLQ : Below limit of Quantification / LOQ : Limit of Quantification

Review by 18/12/21

Manendra Kumar
Sr. Microbiologist (Biological)

HARYANA TEST HOUSE Auth. Sign.
18.12.21
ML Sharma
Dy. Manager (ENV.)

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HARYANA TEST HOUSE
& Consultancy Services
GOVT. RECOGNISED LABORATORY

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)
Contact : (Off.) 86077-70160, 0180-3510205 (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued to:
M/S Pioneer Foundation Engineers Pvt. Ltd.
Site Location : Patvi Dump Site,
Municipal Corporation,
Ambala (Hr)

Report No: HTH/EP/211216004
Party's Ref No: Nil
Booking Date : 16.12.2021
Period of Testing : 16.12.2021 to 18.12.2021
Reporting Date : 18.12.2021

Sample Description: Ambient Air Quality Monitoring

Type of Industry	:	Reclamation and Remediation of Dump Site
Date of sampling & time	:	15.12.2021 (10:00 Hrs) to 16.12.2021 (10:00 Hrs)
Sampling location	:	**Near Admin Office**
Latitude (N)	:	30°26'27.3"
Longitude (E)	:	76°57'41.8"
Instrument used	:	RDS Model APM- 460 BL (Sr. No. 3036 DTD 2017)
Instrument Calibration Status	:	Calibrated (upto 19.07.2022)
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our Lab. Representative

A. Observations:

1	Sampling flow rate (Avg.)	:	1.21	m^3/ min
2	Total volume of air sampled	:	1735.0	m^3
3	Period of sampling	:	24 Hrs.	

B. Test Results:

Sr. No.	Parameters	Results	Standard Limits (NAAQS)	Protocol Used
	Discipline - Chemical, Group – Atmospheric Pollution			
1	Odour	Non-objectionable	--	Physically
2	Particulate Matter (PM_{10}), µg/ m^3	94.63	100 max.	IS 5182 (Part-23) : 2006 : RA : 2017
3	Particulate Matter ($PM_{2.5}$), µg/m^3	50.83	60 max.	IS 5182 (Part-24) : 2019
4	Sulphur Dioxide (SO_2), µg/m^3	18.01	80 max.	IS 5182 (Part-2) : 2001 : RA : 2017
5	Nitrogen Dioxide (NO2), µg/m^3	36.99	80 max.	IS 5182 (Part-6) : 2006: RA : 2017
6	Ammonia (NH_3), µg/m^3	46.06	400 max.	IS 5182 (Part-25) : 2018
7	Carbon Monoxide (CO), mg/ m^3	0.916	4 max.	IS 5182 (Part-10) : 1999 : RA : 2019
8	Methane (CH_4), mg/m^3	BLQ (LOQ 0.52)	< 25 LEL*	By GC-FID

Remarks:
- Standard limits are as per CPCB notification Nov. 2009
- BLQ : Below limits of Quantification / LOQ : Limit of Quantification
- * LEL : Lower explosive Limit, Standard limit as per client CTO.

18/12/21

Mgr. (Lab.)/ Sr. Chemist

M.L Sharma 22-21
Deputy Manager
(ENV.)

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DOC No. HTH/QF/7.8

Certificate No. TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued to:
M/S Pioneer Foundation Engineers Pvt. Ltd.
Site Location : Patvi Dump Site,
Municipal Corporation,
Ambala (HR)

Report No: HTH/EP/211216005,
ULR No. : TC781121100003666F
Party's Ref No: Nil
Booking Dt.: 16.12.2021
Reporting Date : 18.12.2021

Sample Description: Soil Sample (Near Processing Machine)

Type of Industry	:	Reclamation and Remediation of Dump Site
Date of sampling	:	15.12.2021
Date of receipt of sample	:	16.12.2021
Sample quantity	:	500 gm
Sample location	:	Near Processing Machine
Latitude (N)	:	30°26'32.9"
Longitude (E)	:	76°57'41.7"
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our lab. Representative
Period of testing	:	16.12.2021 to 18.12.2021

Test Results

Sr. No.	Parameters	Unit	Results	Protocol used
	Discipline - Chemical, Group – Pollution & Environment			
1	pH (1 : 2.5 Soil Suspension)	--	8.14	IS:2720 (P-26)1987
2	Electrical Conductivity (1 : 2.5 Soil Suspension)	µmhos/cm	792.0	HTH/ QF / 7.2/ 2/ SOP-01
3	Moisture Content	% wt./ wt.	5.88	IS:2720(P-2):1973
4	Organic Matter	% wt./ wt.	0.86	IS:2720(P-22):1972
5	Texture Classification	--	Silty Clay	HTH/ QF / 7.2/ 2/ SOP-10
6	Bulk Density	gm/cc	1.35	HTH/ QF / 7.2/ 2/ SOP-12
7	Available Nitrogen	meq/100 gm	218.41	IS:14686:1999
8	Available Potassium	meq/100 gm	130.92	HTH/ QF / 7.2/ 2/ SOP-11
9	Available Phosphorous	meq/100 gm	47.61	HTH/ QF / 7.2/ 2/ SOP-11
10	Calcium (as CaO)	meq/100 gm	27.7	HTH/ QF / 7.2/ 2/ SOP-11
11	Magnisium (as MgO)	meq/100 gm	44.30	HTH/ QF / 7.2/ 2/ SOP-11
12	Lead (as Pb)	mg/kg	BLQ (LOQ|1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
13	Iron (as Fe)	mg/kg	1599.51	HTH/QF/7.2/2/ICP-01, SOP No-14

Note :
- Parameter no. 1 to 3 are analysed on received basis and Other on dried basis.
- BLQ : Below limit of Quantification / LOQ : Limit of Quantification

Mgr. (Lab.) / Sr. Chemist

HARYANA TEST HOUSE Auth. Sign.

M.L Sharma
Deputy Manager (ENV.)

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Site Location : Patvi Dump Site,
Municipal Corporation,
Ambala (HR)

Report No: HTH/EP/211216005,
Party's Ref No: Nil
Booking Dt.: 16.12.2021
Reporting Date : 18.12.2021

Sample Description: Soil Sample (Near Processing Machine)

Type of Industry	:	Reclamation and Remediation of Dump Site
Date of sampling	:	15.12.2021
Date of receipt of sample	:	16.12.2021
Sample quantity	:	500 gm
Sample location	:	Near Processing Machine
Latitude (N)	:	30°26'32.9"
Longitude (E)	:	76°57'41.7"
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our lab. Representative
Period of testing	:	16.12.2021 to 18.12.2021

Test Results

Sr. No.	Parameters	Unit	Results	Protocol used
	Discipline - Chemical, Group – Pollution & Environment			
1	Gravel	% wt./ wt.	Nil	IS : 2720 (P- 4) 1985
2	Sand	% wt./ wt.	37	IS : 2720 (P- 4) 1985
3	Silt	% wt./ wt.	30	IS : 2720 (P- 4) 1985
4	Clay	% wt./ wt.	33	IS : 2720 (P- 4) 1985
5	Porosity	% wt./ wt.	42	IS : 2720

Note :
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Mgr. (Lab.)/ Sr. Chemist

HARYANA TEST HOUSE PANIPAT Auth. Sign.

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Deputy Manager (ENV.)

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TEST REPORT

Issued to:
M/S Pioneer Foundation Engineers Pvt. Ltd.
Site Location : Patvi Dump Site,
Municipal Corporation,
Ambala (HR)

Report No: HTH/EP/211216006,
ULR No. : TC781121100003667F
Party's Ref No: Nil
Booking Dt.: 16.12.2021
Reporting Date : 18.12.2021

Sample Description: Soil Sample - Outside Plant (Agriculture Field)

Type of Industry	:	Reclamation and Remediation of Dump Site
Date of sampling	:	15.12.2021
Date of receipt of sample	:	16.12.2021
Sample quantity	:	500 gm
Sample location	:	Outside Plant (Agriculture Field)
Latitude (N)	:	30°26'20.2"
Longitude (E)	:	76°57'43.7"
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our lab. Representative
Period of testing	:	16.12.2021 to 18.12.2021

Test Results

Sr. No.	Parameters	Unit	Results	Protocol used
	Discipline - Chemical, Group – Pollution & Environment			
1	pH (1 : 2.5 Soil Suspension)	--	8.57	IS:2720 (P-26)1987
2	Electrical Conductivity (1 : 2.5 Soil Suspension)	µmhos/cm	286.0	HTH/ QF / 7.2/ 2/ SOP-01
3	Moisture Content	% wt./ wt.	2.83	IS:2720(P-2):1973
4	Organic Matter	% wt./ wt.	2.76	IS:2720(P-22):1972
5	Texture Classification	--	Silty Clay	HTH/ QF / 7.2/ 2/ SOP-10
6	Bulk Density	gm/cc	1.21	HTH/ QF / 7.2/ 2/ SOP-12
7	Available Nitrogen	meq/100 gm	200.54	IS:14686:1999
8	Available Potassium	meq/100 gm	106.12	HTH/ QF / 7.2/ 2/ SOP-11
9	Available Phosphorous	meq/100 gm	199.76	HTH/ QF / 7.2/ 2/ SOP-11
10	Calcium (as CaO)	meq/100 gm	25.7	HTH/ QF / 7.2/ 2/ SOP-11
11	Magnisium (as MgO)	meq/100 gm	31.3	HTH/ QF / 7.2/ 2/ SOP-11
12	Lead (as Pb)	mg/kg	BLQ (LOQ1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
13	Iron (as Fe)	mg/kg	1592.36	HTH/QF/7.2/2/ICP-01, SOP No-14

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Mgr. (Lab.)/ Sr. Chemist

M.L Sharma
Deputy Manager (ENV.)

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TEST REPORT

Issued to:
M/S Pioneer Foundation Engineers Pvt. Ltd.
Site Location : Patvi Dump Site,
Municipal Corporation,
Ambala (HR)

Report No: HTH/EP/211216006,
Party's Ref No: Nil
Booking Dt.: 16.12.2021
Reporting Date : 18.12.2021

Sample Description: Soil Sample - Outside Plant (Agriculture Field)

Type of Industry	:	Reclamation and Remediation of Dump Site
Date of sampling	:	15.12.2021
Date of receipt of sample	:	16.12.2021
Sample quantity	:	500 gm
Sample location	:	Outside Plant (Agriculture Field)
Latitude (N)	:	30°26'20.2"
Longitude (E)	:	76°57'43.7"
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our lab. Representative
Period of testing	:	16.12.2021 to 18.12.2021

Test Results

Sr. No.	Parameters	Unit	Results	Protocol used
	Discipline - Chemical, Group – Pollution & Environment			
1	Gravel	% wt./ wt.	Nil	IS : 2720 (P- 4) 1985
2	Sand	% wt./ wt.	32	IS : 2720 (P- 4) 1985
3	Silt	% wt./ wt.	39	IS : 2720 (P- 4) 1985
4	Clay	% wt./ wt.	29	IS : 2720 (P- 4) 1985
5	Porosity	% wt./ wt.	44	IS : 2720

Note :
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Mgr. (Lab.)/ Sr. Chemist

HARYANA TEST HOUSE

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TEST REPORT

Issued to:
M/S Pioneer Foundation Engineers Pvt. Ltd.
Site Location : Patvi Dump Site,
Municipal Corporation,
Ambala (HR)

Report No: HTH/EP/211216007,
Party's Ref No: Nil
Booking Dt.: 16.12.2021
Reporting Date : 18.12.2021

Sample Description: Bio Earth Compost

Type of Industry	:	Reclamation and Remediation of Dump Site
Type of the sample	:	Bio Earth Compost
Date of sampling	:	15.12.2021
Date of receipt of sample	:	16.12.2021
Latitude (N)	:	30°26'29.2"
Longitude (E)	:	76°57'41.4"
Sample quantity	:	500 gm (Approx)
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our lab. Representative
Period of testing	:	16.12.2021 to 16.12.2021

Test Results

Sr. No.	Parameters	Unit	Results	Standard Limits	Protocol used
	Discipline - Chemical, Group – Pollution & Environment				
1	pH of 10 % Solution	--	7.71	6.5 – 7.5	IS 2720 : (P-26)
2	Conductivity (1.5)	µmhos/cm	1258.0	< 4000	HTH/QF/7.2/2/SOP-11
3					
4					
5	Moisture at 105 °C	% wt./ wt.	22.14	0.25 %	IS 2720 : (P-2)
6	Bulk Density	gm/cc	0.89	0.7- 0.9	--
7	Nitrogen (as N)	% wt./ wt.	0.50	> 1 %	IS 14684 : 1999
8	Phosphate (P_2O_5)	% wt./ wt.	0.092	> 0.5 %	HTH/QF/7.2/2/SOP-11
9	Potassium (as K_2O)	% wt./ wt.	0.17	> 0.8 %	HTH/QF/7.2/2/SOP-11
10	CN Ration	--	19.37		By Calculation
11	Organic Matter/Total Organic Carbon	% wt./ wt.	9.66	> 18.0 %	IS 2720 : (P-22)
	Particle Size	--	-	90 % pass Through 4.0 mm IS Sieve	By Std. IS Sieve
12	+ 4.0 mm	% wt./ wt.	1.80		--
13	- 4.0 mm	% wt./ wt.	98.20		--
14	Cadmium (as Cd)	mg/kg	BLQ (LOQ: 1.0)	< 5.0	HTH/QF/7.2/2/ICP-01,Sop-14
15	Zinc (as Zn)	mg/kg	452.30	< 1000	HTH/QF/7.2/2/ICP-01,Sop-14
16	Total Chromium	mg/kg	49.7	< 50.0	HTH/QF/7.2/2/ICP-01,Sop-14
17	Nickel (as Ni)	mg/kg	26.30	< 50.0	HTH/QF/7.2/2/ICP-01,Sop-14
18	Arsenic (as As)	mg/kg	BLQ (LOQ: 1.0)	< 10.0	HTH/QF/7.2/2/ICP-01,Sop-14
19	Mercury (as Hg)	mg/kg	BLQ (LOQ: 1.0)	< 0.15	HTH/QF/7.2/2/ICP-01,Sop-14
20	Copper (as Cu)	mg/kg	250.6	< 300	HTH/QF/7.2/2/ICP-01,Sop-14
21	Lead (as Pb)	mg/kg	BLQ (LOQ: 1.0)	< 100	HTH/QF/7.2/2/ICP-01,Sop-14

Note :- Parameter no. 1 to 5 are analysed on received basis and Other on dried basis.
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Mgr. (Lab.)/ Sr. Chemist

Auth.Sign.

M.L Sharma
Deputy Manager (ENV.)

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Annexure IV

Photographs – Machinery at Dumpsite at village Patvi, Ambala













Annexure V

Photographs –Land reclaimed Dumpsite at village Patvi, Ambala

Before



After













DOC No. HTH/QF/7.8

HARYANA TEST HOUSE
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GOVT. RECOGNISED LABORATORY

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TEST REPORT

Issued to:
M/S Pioneer Foundation Engineers Pvt. Ltd.
Site Location : Patvi Dump Site,
Municipal Corporation,
Ambala (Hr)

Report No: HTH/EP/211216002
ULR No. : TC781121100003664F
Party's Ref No: Nil
Booking Date : 16.12.2021
Period of Testing : 16.12.2021 to 18.12.2021
Reporting Date : 18.12.2021

Sample Description: Noise Level Monitoring- Ambient Noise

Type of Industry	:	Reclamation and Remediation of Dump Site
Sample Location	:	**Front Gate (Outside)**
Latitude (N)	:	30.440705°
Longitude (E)	:	76.961613°
Instrument used	:	Sound Level Meter (HTH- 813)
Instrument Calibration Status	:	Calibrated (upto 10-04-2022)
Date of measurement	:	15.12.2021
Purpose of analysis	:	Monitoring
Sample Collected by	:	By our lab. Representative

OBSERVATION

S.N.	Point of Measurement	I	II	III	IV	V	VI
	Discipline - Chemical, Group – Atmospheric Pollution						
1	Front Gate (Outside)	56.6	60.2	61.4	58.3	57.5	56.9

TEST RESULTS

S.N.	Point of Measurement	Noise Level (dB "A")			Standard Limits (dB "A") (CPCB)
		L_{min}	L_{maxi}	L_{eq}	
1	Front Gate (Outside)	56.6	61.4	58.9	75 max.

Note: Leq:- It is an energy mean of the noise level over a specified period

18/12/21

Mgr. (Lab.)/ Sr. Chemist

18.12.21

M.K. Sharma
Deputy Manager (Env.)

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3. Sample will be destroyed after 7 days for Perishable items & 30 days for non-perishable items from the date of issue of test report.
4. The results are related to the test items only.

HARYANA TEST HOUSE
& Consultancy Services
GOVT. RECOGNISED LABORATORY

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)
Contact : (Off.) 86077-70160, 0180-3510205 (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8

Certificate No. TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued to:
M/S Pioneer Foundation Engineers Pvt. Ltd.
Site Location : Patvi Dump Site,
Municipal Corporation,
Ambala (Hr)

Report No: HTH/EP/211216003
ULR No. : TC781121100003665F
Party's Ref No: Nil
Booking Date : 16.12.2021
Period of Testing : 16.12.2021 to 18.12.2021
Reporting Date : 18.12.2021

Sample Description: Noise Level Monitoring- Ambient Noise

Type of Industry	:	Reclamation and Remediation of Dump Site
Sample Location	:	**Near Admin Building**
Latitude (N)	:	30.441019°
Longitude (E)	:	76.961639°
Instrument used	:	Sound Level Meter (HTH- 813)
Instrument Calibration Status	:	Calibrated (upto 10-04-2022)
Date of measurement	:	15.12.2021
Purpose of analysis	:	Monitoring
Sample Collected by	:	By our lab. Representative

OBSERVATION

S.N.	Point of Measurement	I	II	III	IV	V	VI
	Discipline - Chemical, Group – Atmospheric Pollution						
1	Near Admin Building	60.1	52.2	56.7	61.4	55.9	58.7

TEST RESULTS

S.N.	Point of Measurement	Noise Level (dB "A")			Standard Limits (dB "A") (CPCB)
		L_{min}	L_{maxi}	L_{eq}	
1	Near Admin Building	52.2	61.4	58.4	75 max.

Note: Leq:- It is an energy mean of the noise level over a specified period

Mgr. (Lab.)/ Sr. Chemist

M.L. Sharma
Deputy Manager (Env.)

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Certificate No. TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued to:
M/S Pioneer Foundation Engineers Pvt. Ltd.
Site Location : Patvi Dump Site,
Municipal Corporation,
Ambala (Hr)

Report No: HTH/EP/211216001
ULR No. : TC781121100003663F
Party's Ref No: Nil
Booking Date : 16.12.2021
Period of Testing : 16.12.2021 to 18.12.2021
Reporting Date : 18.12.2021

Sample Description: Noise Level Monitoring- Ambient Noise

Type of Industry	:	Reclamation and Remediation of Dump Site
Sample Location	:	**Near Processing Machine**
Latitude (N)	:	30.441573°
Longitude (E)	:	76.961345°
Instrument used	:	Sound Level Meter (HTH- 813)
Instrument Calibration Status	:	Calibrated (upto 10-04-2022)
Date of measurement	:	15.12.2021
Purpose of analysis	:	Monitoring
Sample Collected by	:	By our lab. Representative

OBSERVATION

S.N.	Point of Measurement	I	II	III	IV	V	VI
	Discipline - Chemical, Group – Atmospheric Pollution						
1	Near Processing Machine	74.3	73.6	72.9	71.6	70.9	73.6

TEST RESULTS

S.N.	Point of Measurement	Noise Level (dB "A")			Standard Limits (dB "A") (CPCB)
		L_{min}	L_{maxi}	L_{eq}	
1	Near Processing Machine	70.9	74.3	73.0	75 max.

Note: Leq:- It is an energy mean of the noise level over a specified period

Mgr. (Lab.)/ Sr. Chemist

M.L. Sharma
Deputy Manager (Env.)

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REPORT ON "ASSESSMENT OF QUANTUM OF LEGACY WASTE ON THE DUMPING SITE AT VILLAGE PATVI FOR AMBALA CITY"

FOR

SUPERVISING THE PROJECT OF RECLAMATION AND REMEDIATION OF EXISTING DUMPSITE

(DECEMBER 2021)

Submitted By: -

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

PIONEER FOUNDATION ENGINEERS PVT. LTD. ENGINEERING EXCELLENCE

Submitted To:
The Municipal Commissioner
MUNICIPAL CORPORATION AMBALA CITY,
AMBALA CITY

Contents

Location of the Dumpyard: 3
Objective: 3
Detailed Methodology: 3
August 2020 Quantum Assessment Previous Results: 9
March 2021 Quantum Assessment Results: 9
April 2021 Quantum Assessment Results: 10
May 2021 Quantum Assessment Results: 10
June 2021 Quantum Assessment Results: 11
July 2021 Quantum Assessment Results: 11
August 2021 Quantum Assessment Results: 12
September 2021 Quantum Assessment Results: 12
October 2021 Quantum Assessment Results: 13
November 2021 Quantum Assessment Results: 14
Conclusion: 15
1. **Digital Terrain Model:** 16
2. **Orthomosaic Drone Image:** 17
3. **Topographical Map** 18
4. **Fresh Waste** 19
5. **Waste Processing** 19
6. **RDF** 21
7. **Processed Area** 22

August 2020 Calculation Sheet (Previous Waste Quantum Assessment Report) 23
March 2021 Calculation Sheet 23
April 2021 Calculation Sheet 24
May 2021 Calculation Sheet 24
June 2021 Calculation Sheet 25
July 2021 Calculation Sheet 25
August 2021 Calculation Sheet 26
September 2021 Calculation Sheet 26
October 2021 Calculation Sheet 27
November 2021 Calculation Sheet 27

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

December 2021 Calculation Sheet 28

Location of the Dumpyard:

Easting 688395.00 mE, Northing 3369507.00 mN situated at an MSL of 292 Metres
The dumpsite is a Sanitary Landfill Unit with total area of approximately 39639.35sq m

Objective:

1. To assess the quantum of existing waste at the dumpsite, with drawings, showing the complete plan, elevation of the dump yard material in Comparison to Previous Report.
2. Preparation of Topographical of plan along with contours and grid spot levels for the Dumpyard along with the adjoining area.
3. Estimate the volume of waste.

Detailed Methodology:

The entire process will be carried out in a series of following steps:

Step 1: Site assessment using satellite imagery and preparation of drone flight plan



Figure 1

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Step 2: Installation of Ground control markers on site for rectification and referencing of data



Figure 2

Step 3: Setup of Trimble DGPS base station on site and recording of 6 hours of constellation readings for processing and using rover for measurement of precise coordinates of each of the ground control points



Figure 3

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Step 4: Flying of drone at a height of 100 metres with a front overlap of 75 percent and side overlap of 75 percent

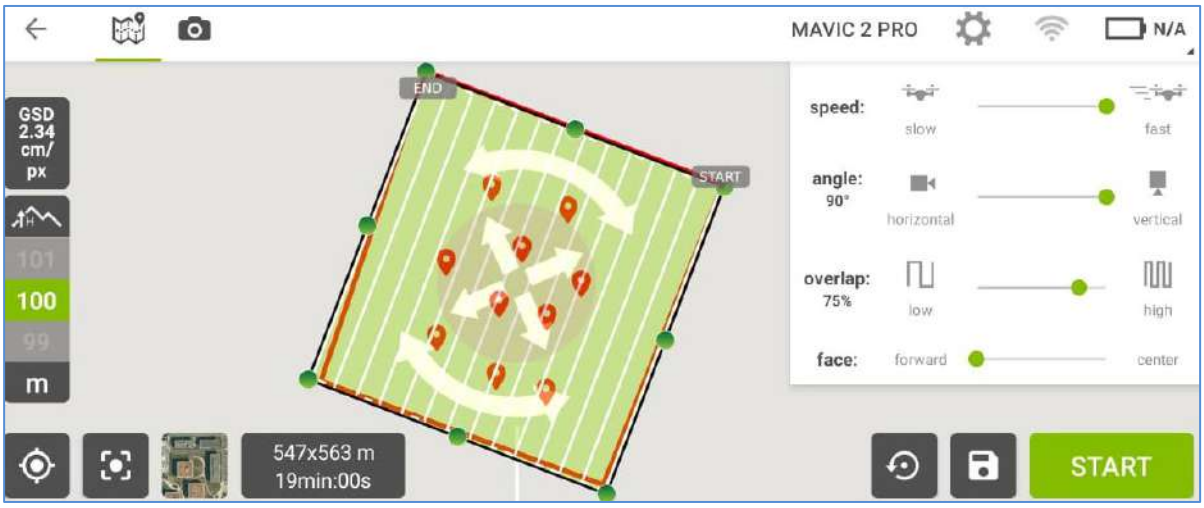


Figure 4

Step 5: Data Quality checking to make sure images are sharp with no blur or haze



Figure 5

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Step 6: Carrying out Aerial Triangulation for the data and conducting quality checking

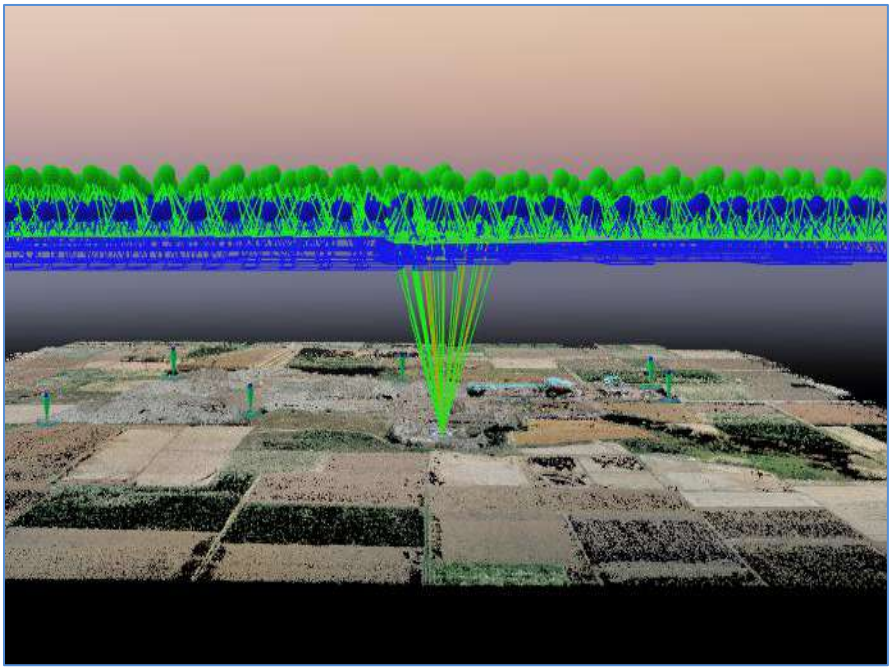


Figure 6

Step 7: Generating of 3D Point cloud along with 3D Textured Surface Model



Figure 7

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

Step 8: Generation of Digital Surface model and Orthomosaic

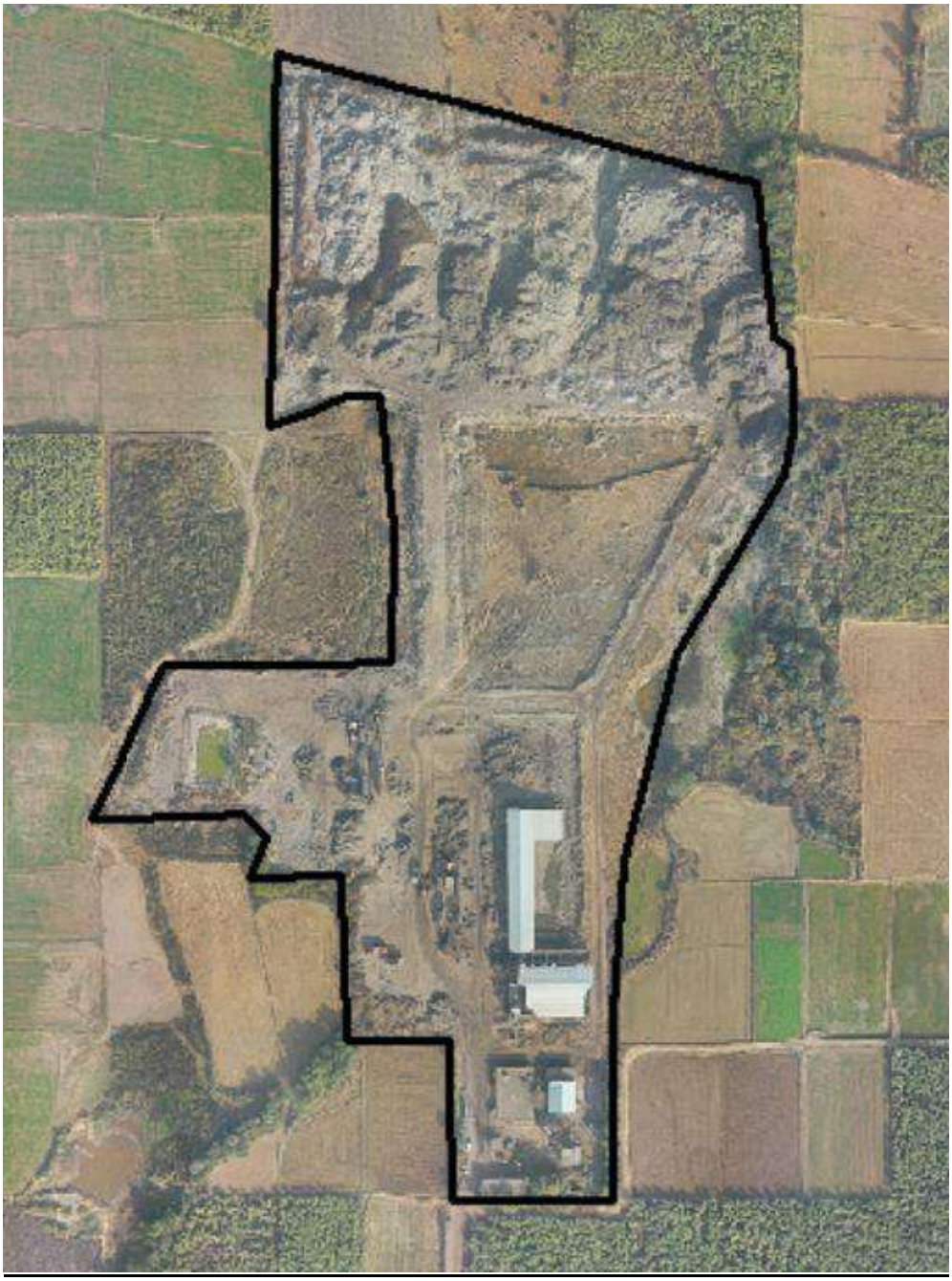


Figure 8

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Step 9: Identification of boundary of the dumpsite along creation of volume generation and selection of base height for generation of final dumpyard area and volume.

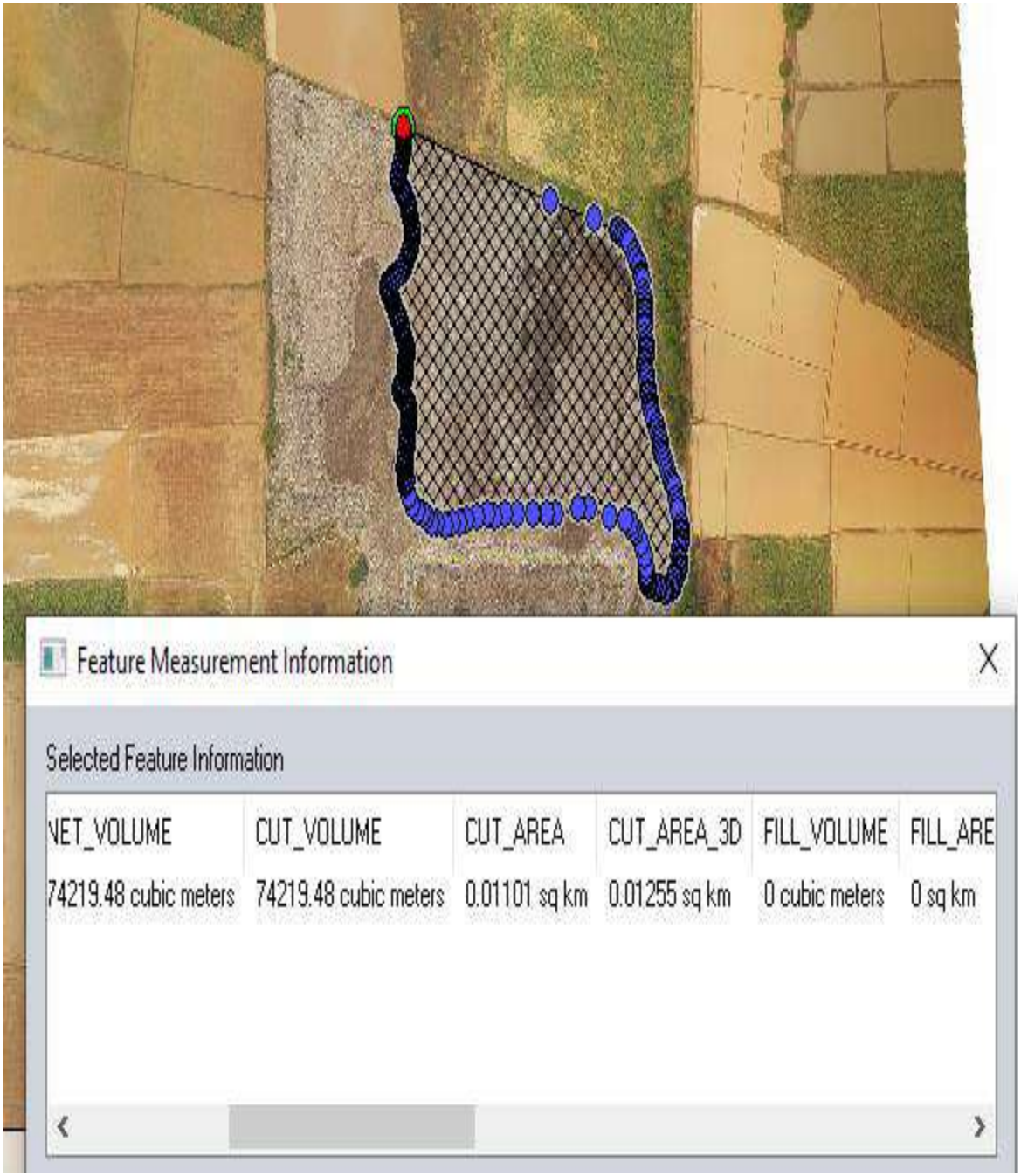


Figure 9

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August 2020 Quantum Assessment Previous Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.50
2	Volume of the waste above ground (cubic metres)	155874 cubic meters
3	Volume of the waste below ground (cubic meters)	199404 cubic meters
4	Average Density of the waste above ground (kg/cubic meters)	1301kg/cubic meters
5	Average Density of the waste below ground (kg/cubic meters)	1630 kg/cubic meters
6	Total estimated Weight of dump above ground (Metric Tonne)	202839 metric tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	325069 metric tonne
8	Total estimated weight of dump (Metric Tonne)	**527908** metric tonne

March 2021 Quantum Assessment Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.50
2	Volume of the waste above ground (cubic metres)	117137.55cubic meters
3	Volume of the waste below ground (cubic meters)	137054.404 cubic meters
4	Average Density of the waste above ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1301kg/cubic meters
5	Average Density of the waste below ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1630 kg/cubic meters
6	Total estimated Weight of dump above ground (Metric Tonne)	152395.9526 metric tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	223398.6785 metric tonne
8	Total estimated weight of dump (Metric Tonne)	**375794.6311** metric tonne

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April 2021 Quantum Assessment Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.50
2	Volume of the waste above ground (cubic metres)	93463.062cubic meters
3	Volume of the waste below ground (cubic meters)	124757.124cubic meters
4	Average Density of the waste above ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1301kg/cubic meters
5	Average Density of the waste below ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1630kg/cubic meters
6	Total estimated Weight of dump above ground (Metric Tonne)	121595.443 metric tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	203354.112 metric tonne
8	Total estimated weight of dump (Metric Tonne)	**324949.5558** metric tonne

May 2021 Quantum Assessment Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.50
2	Volume of the waste above ground (cubic metres)	85,561.40 cubic meters
3	Volume of the waste below ground (cubic meters)	1,24,757.12cubic meters
4	Average Density of the waste above ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1301 kg/cubic meters
5	Average Density of the waste below ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1630 kg/cubic meters
6	Total estimated Weight of dump above ground (Metric Tonne)	89,125.24metric tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	2,03,354.11 metric tonne
8	Total estimated weight of dump (Metric Tonne)	**2,92,479.35** metric tonne

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June 2021 Quantum Assessment Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.50
2	Volume of the waste above ground (cubic metres)	65,908.16cubic meters
3	Volume of the waste below ground (cubic meters)	1,24,757.12cubic meters
4	Average Density of the waste above ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1301 kg/cubic meters
5	Average Density of the waste below ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1630 kg/cubic meters
6	Total estimated Weight of dump above ground (Metric Tonne)	61,734.59 metric tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	2,03,354.11 metric tonne
8	Total estimated weight of dump (Metric Tonne)	**2,65,088.71**metric tonne

July 2021 Quantum Assessment Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.50
2	Volume of the waste above ground (cubic metres)	31790.21 cubic meters
3	Volume of the waste below ground (cubic meters)	1,12,081.252 cubic meters
4	Average Density of the waste above ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	649 to 1301 kg/cubic meters
5	Average Density of the waste below ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1630 kg/cubic meters
6	Total estimated Weight of dump above ground (Metric Tonne)	34156.91 metric tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	1,82,692.44 metric tonne
8	Total estimated weight of dump (Metric Tonne)	**2,16,849.36** metric tonne

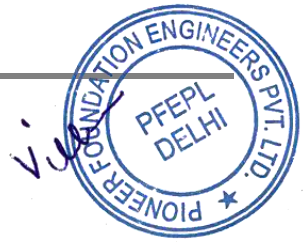
PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

August 2021 Quantum Assessment Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.50
2	Volume of the waste above ground (cubic metres)	24,031.5972 cubic meters
3	Volume of the waste below ground (cubic meters)	1,02,520.9911 cubic meters
4	Average Density range of the waste above ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1301 kg/cubic meters
5	Average Density range of the waste below ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1630 kg/cubic meters
6	Total estimated Weight of dump above ground (Metric Tonne)	25,113.14227 metric tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	1,67,109.2155 metric tonne
8	Total estimated weight of dump (Metric Tonne)	**1,92,222.36** metric tonne

September 2021 Quantum Assessment Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.5
2	Volume of the waste above ground (cubic metres)	17,664.5949 cubic meters
3	Volume of the waste below ground (cubic meters)	80, 438.2376 cubic meters
4	Average Density range of the waste above ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1301 kg/cubic meters
5	Average Density range of the waste below ground (kg/cubic meters) as per Previous Waste Quantum Assessment Report	1630 kg/cubic meters
6	Total estimated Weight of dump above ground (Metric Tonne)	18,418.47194 metric tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	1,31,114.3273 metric tonne
8	Total estimated weight of dump (Metric Tonne)	**1, 49, 532.7992** metric tonne



October 2021 Quantum Assessment Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.5
2	Volume of the waste above ground (Cubic Metres)	17, 008.93 Cubic Metres
3	Volume of the waste below ground (Cubic Metres)	52, 228.71 Cubic Metres
4	Average Density range of the waste above ground (kg/ Cubic Metres) as per Previous Waste Quantum Assessment Report	1301 kg/ Cubic Metres
5	Average Density range of the waste below ground (kg/ Cubic Metres) as per Previous Waste Quantum Assessment Report	1630 kg/ Cubic Metres
6	Total estimated Weight of dump above ground (Metric Tonne)	20, 457.22 Metric Tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	85, 132.79 Metric Tonne
8	Total estimated weight of dump (Metric Tonne)	**1,21,185.59** Metric Tonne

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November 2021 Quantum Assessment Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.5
2	Volume of the waste above ground (Cubic Metres)	3,085.13 Cubic Metres
3	Volume of the waste below ground (Cubic Metres)	45, 264.14 Cubic Metres
4	Average Density range of the waste above ground (kg/ Cubic Metres) as per Previous Waste Quantum Assessment Report	1301 kg/ Cubic Metres
5	Average Density range of the waste below ground (kg/ Cubic Metres) as per Previous Waste Quantum Assessment Report	1630 kg/ Cubic Metres
6	Total estimated Weight of dump above ground (Metric Tonne)	3,594.54 Metric Tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	73,780.55 Metric Tonne
8	Total estimated weight of dump (Metric Tonne)	**77,375.09** Metric Tonne

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

December 2021 Quantum Assessment Results:

Sr No	Parameter	Value
1	Average Ground Sampling Distance (GSD) (cm)	2.5
2	Volume of the waste above ground (Cubic Metres)	0 Cubic Metres
3	Volume of the waste below ground (Cubic Metres)	12, 481.04 Cubic Metres
4	Average Density range of the waste above ground (kg/ Cubic Metres) as per Previous Waste Quantum Assessment Report	1301 kg/ Cubic Metres
5	Average Density range of the waste below ground (kg/ Cubic Metres) as per Previous Waste Quantum Assessment Report	1630 kg/ Cubic Metres
6	Total estimated Weight of dump above ground (Metric Tonne)	0 Metric Tonne
7	Total estimated Weight of dump below ground (Metric Tonne)	20,344.11 Metric Tonne
8	Total estimated weight of dump (Metric Tonne)	**20,344.11** Metric Tonne

Conclusion:

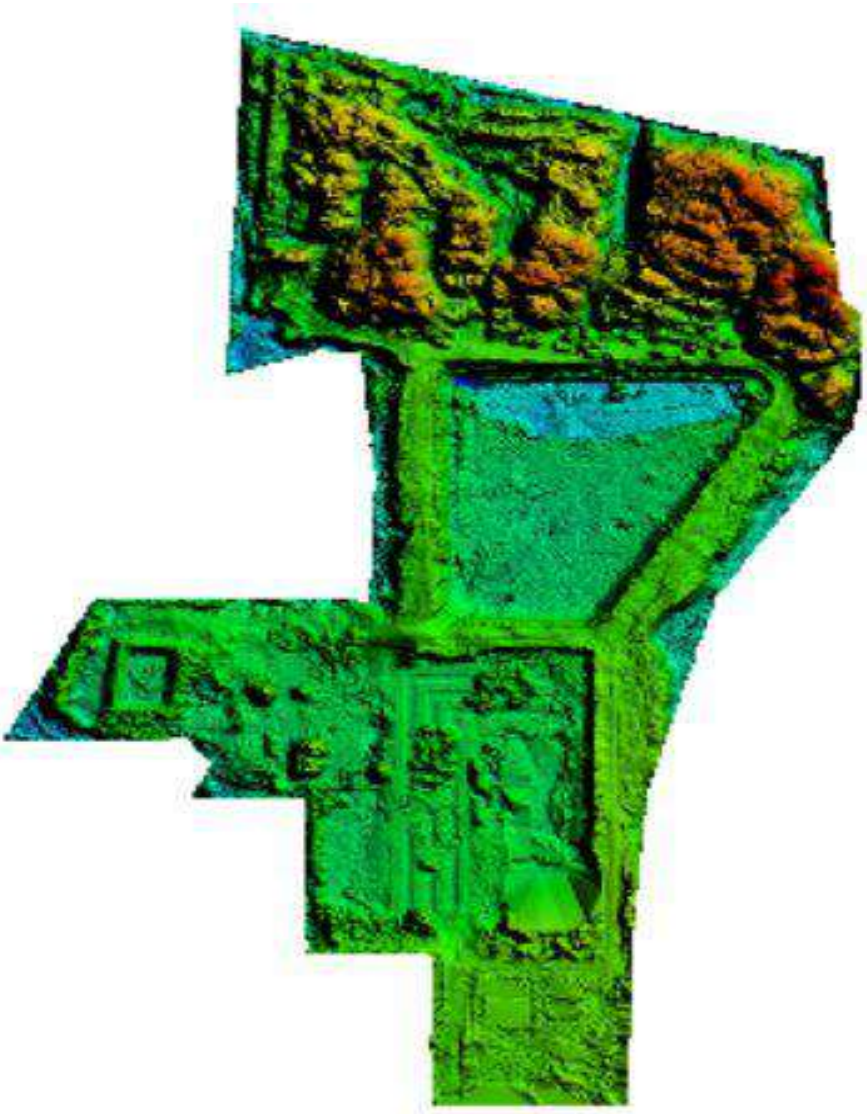
The total estimated weight of Available Legacy Waste is 20,344.11 metric tonne with a total dump yard area of 13.78 acres.

The difference between Total weight of Legacy waste in Previous Report based on survey done in October 2021 & present Report based on survey done in November 2021 is 57030.98 Metric Tonne. The above figures are approximate that may vary by 10%.

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

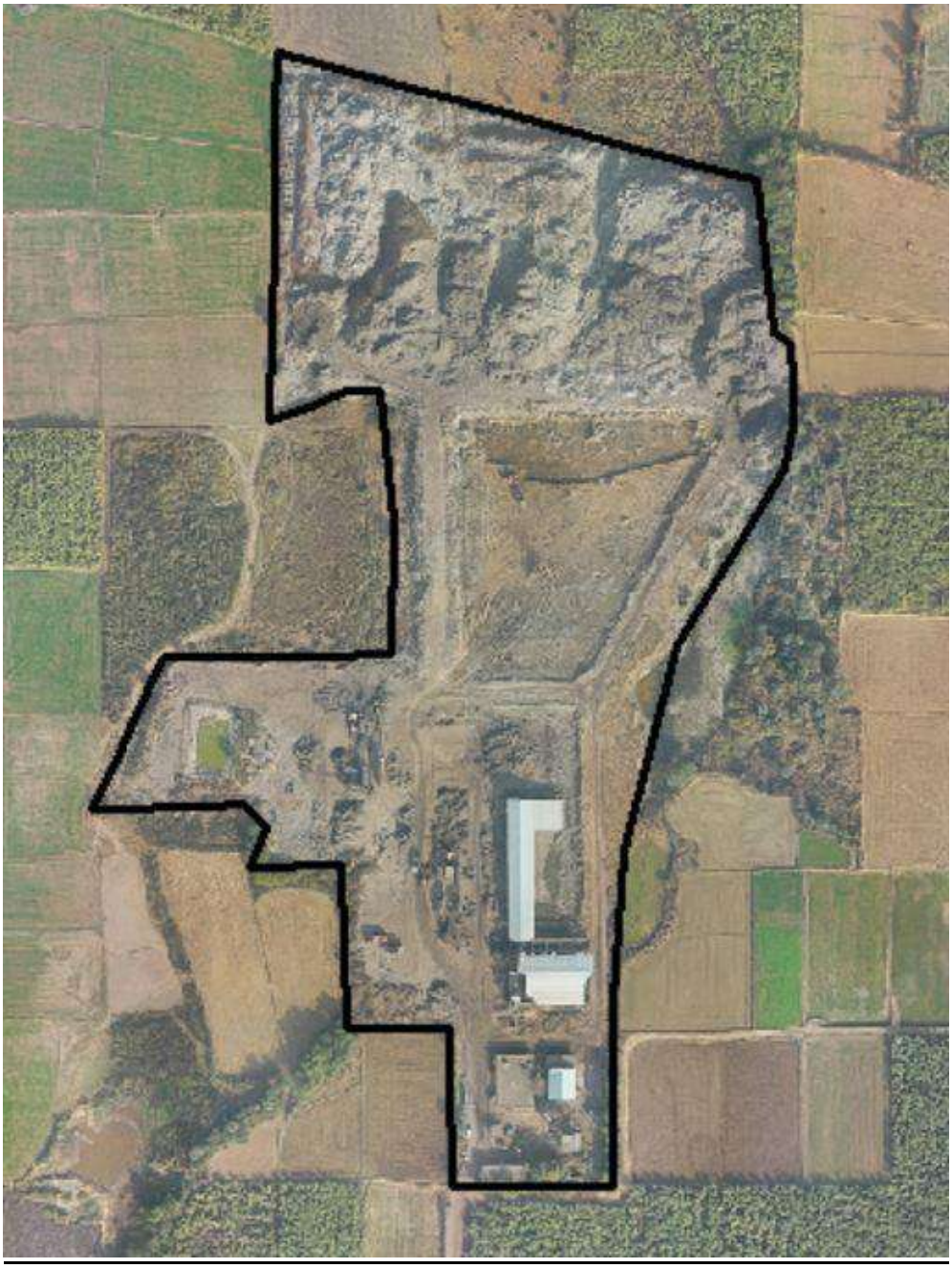
Annexure

1. Digital Terrain Model:



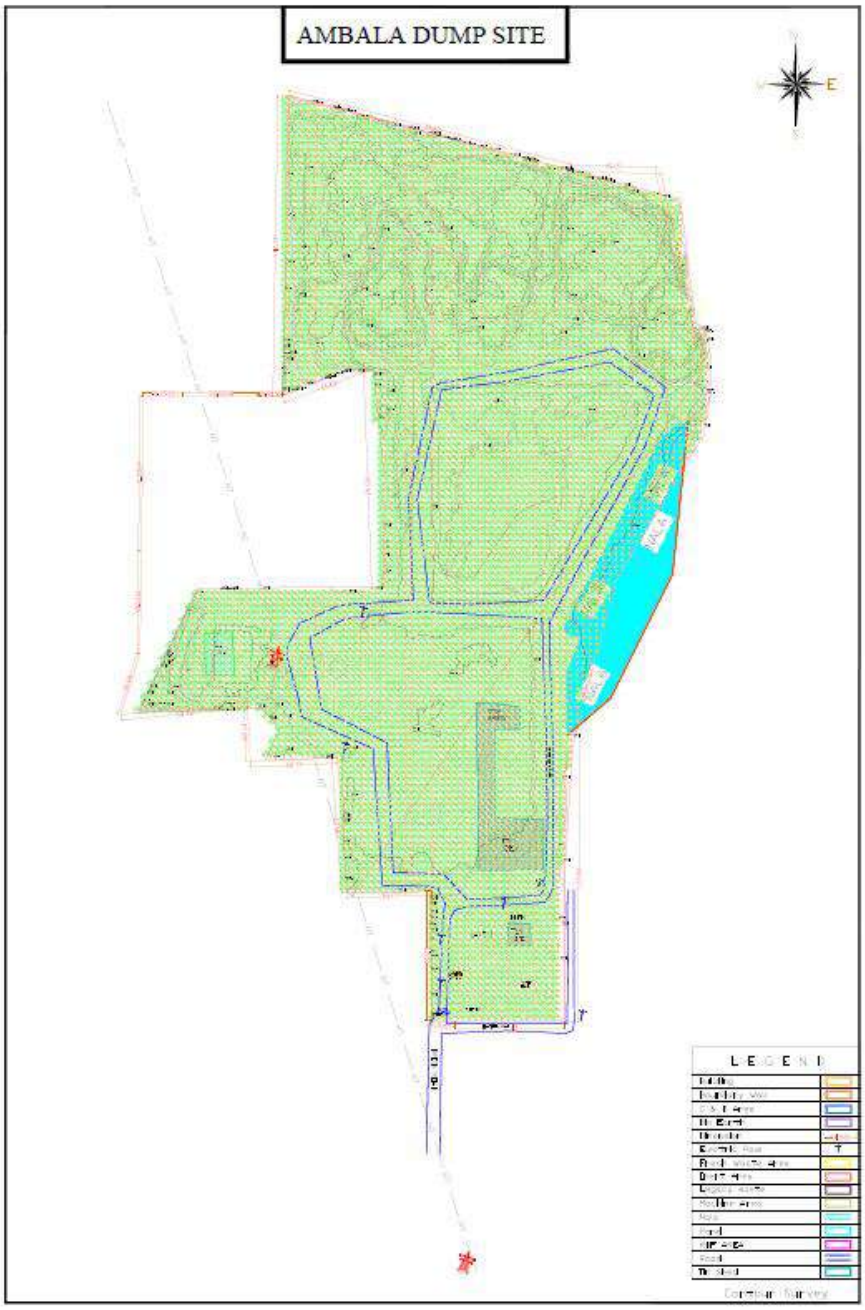
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2. Orthomosaic Drone Image:



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3. Topographical Map



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4. Fresh Waste



5. Waste Processing

The stabilized legacy waste is being processed through two sets of tromell out of 4 sets of sieve size 125 mm, 35 mm and 6 mm. The waste is being weighed at weighing bridge and the produced byproducts are being stored at demarcated area within site premises.



Weighing of Waste at Weighing Bridge



Tromell Engaged for Processing

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI



Byproducts storage at Site



Deposited legacy waste at site

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6. RDF



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7. Processed Area



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August 2020 Calculation Sheet (Previous Waste Quantum Assessment Report)

March 2021 Calculation Sheet

Ground Elevation (MSL)	292	Volume (Cubic Meters)	Density of waste	Total weight of waste in metric tonne
Elevation of waste below ground (MSL)	**288.8**			
Total Area (sqm)	55763			
Total Area (sqm) SLF	23292			
Above Ground (cubic metres)		155874	1301	202839
Below Ground (cubic metres)		103907	1630	169390
Below Ground SLF (cubic metres)		95497	1630	155680
Total Volume (cubic Meters)		355278	Total weight (metric tonne)	**527908**

Ground Elevation (MSL)	292	Volume (Cubic Meters)	Density of waste	Total weight of waste in metric tonne
Elevation of waste below ground (MSL)	**288.8**			
Elevation of waste below ground SLF (MSL)	**287.9**			
Total Area (sqm)	39639.35			
Total Area (sqm) SLF	11342.76			
Above Ground (cubic metres)		117137.55	1301	152395.9526
Below Ground (cubic metres)		90549.088	1630	147595.0134
Below Ground SLF (cubic metres)		46505.316	1630	75803.66508
Total Volume (cubic Meters)		254191.954	Total weight (metric tonne)	**375794.6311**

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

April 2021 Calculation Sheet

AMBALA DUMPYARD WEIGHT ESTIMATION SHEET APRIL 2021				
Ground Elevation (MSL)	292	Volume (Cubic Meters)	Density of waste	Total weight of waste in metric tonne
Elevation of waste below ground (MSL)	**288.8**			
Elevation of waste below ground SLF (MSL)	**287.9**			
Total Area (sqm)	31715.7			
Total Area (sqm) Below Ground	26051.9			
Total Area (sqm) SLF	10095.4			
Above Ground (cubic metres)		93463.1	1301	121595
Below Ground (cubic metres)		83366	1630	135887
Below Ground SLF (cubic metres)		41391.1	1630	67467.6
Total Volume (cubic Meters)		218220	Total weight (metric tonne)	**324950**

May 2021 Calculation Sheet

AMBALA DUMPYARD WEIGHT ESTIMATION SHEET MAY 2021				
Ground Elevation (MSL)	**292**	Volume (Cubic Meters)	Density of waste	Total weight of waste in metric tonne
Elevation of waste below ground (MSL)	**288.8**			
Elevation of waste below ground SLF (MSL)	**287.9**			
Total Area (sqm)	29080.25			
Total Windrow Area (sqm)	9369.56			
Total Area (sqm) Below Ground	26051.87			
Total Area (sqm) SLF	10095.4			
Above Ground (cubic metres)		51527.44	1301	67037.19944
Above Ground Windrow Area (cubic metres)		34033.967	649	22088.04458
Below Ground (cubic metres)		83365.984	1630	135886.5539
Below Ground SLF (cubic metres)		41391.14	1630	67467.5582
Total Volume (cubic Meters)		176284.564	Total weight (metric tonne)	**292479.3561**

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

Clarification Report

Sr.No.	Queries from ULB	Clarification from PFEPL
1.	Volume of waste present at site after actual measurement (L x B x H) at site.	As on August 2020 the total remained unprocessed legacy waste is estimated about **(Volume = 355278 CuM) Weight = 527908 MT** which sprawl over an area of approx. 180 Mtr x 220 Mtr with average height of 2.80 Mtr On 12 October,2021 reassessment of the total legacy waste, and the actual weight of the legacy is **(Volume = 365727.21 CuM) Weight= 543503.51 MT** due to the variation in the depths in some area and in shed area waste is present there which was not included in the earlier assessment report. There is around 3% weight rise in the total estimated weight earlier in August,2020.
2.	Density Calculation of waste at site at different depths, taking sample from various location of dumpsite	The average density calculated is **1301 to 1630 cum/MT**.
3.	Actual Depth of waste at site by boring method at different location of site	With considering base level of **292 m** the average depth of waste is estimated about **3.2 Mtr** in without SLF area while in SLF area the depth was recorded **4.1 Mtr**.
4.	Contour sheets of actual waste present at site and computation of actual volume of waste	Currently, **20344.11MT** of unprocessed legacy waste is lying at site. The volume sheet along with contour sheet is enclosed.
5.	Calculation of actual quantity of waste present at site (Volume x Density)	The current total quantity waste lying at site is estimated about **Volume = 12481.05 CuM** and with considering average density **1301 to 1630 cum/MT** the total quantity of waste is estimated about **Weight = 20344.11MT.**
6.	Report of the work executed at site upto now/ quantity of waste till date is as per RFP/CA, CPCB, CPHEED, RDF guidelines and guideline issued by govt from time to time.	The entire work has been performed in align to RFP/CA, CPCB, CPHEED, RDF guidelines and guideline issued by govt and your directions received from time to time.
7.	Actual area of land reclaimed after bioremediation/ bio mining of legacy waste.	Out of total **55763 SqM** the claimed reclaimed land is **42059.91 SqM** while on remaining **13703.09 SqM** the quantified legacy waste of **20344.11 MT** and by products of processed waste are lying.

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

REPORT ON "ASSESSMENT OF QUANTUM OF LEGACY WASTE FOR THE DUMPING SITE OF KAITHAL CITY"

Submitted To:
People's association for total help & youth applause
RZH-15/9, gurdwara road,
Mahavir enclave, Dabri-Palam Road,
New Delhi – 110045

Made & Presented By:

NAIK CONSTRUCTION COMPANY

Location of the dump yard:

Easting 635,492.228 mE, Northing 3,300,780.265 mN situated at an MSL of 237.5 metres

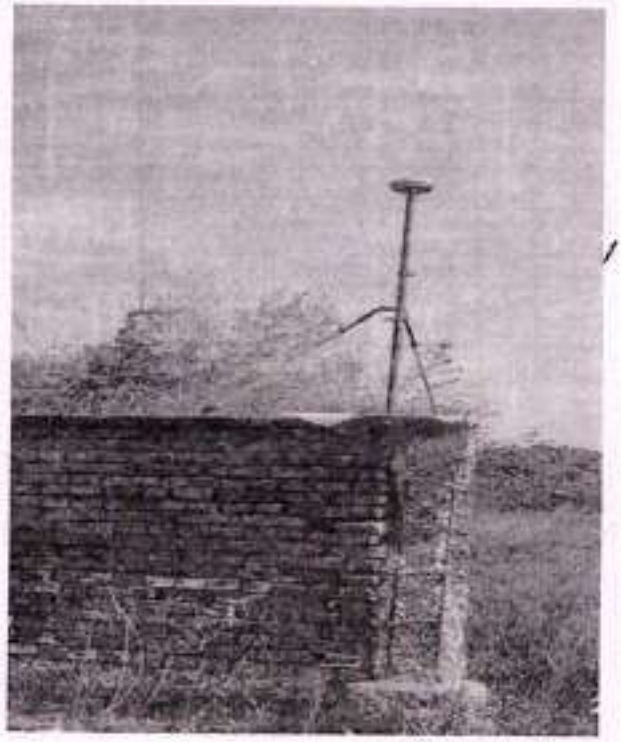
Objective:

1. To assess the quantum of existing waste at the dumpsite, with drawings, showing the complete plan, elevation of the dump yard material
2. Preparation of Topographical of plan along with contours and grid spot levels for the dumpyard along with the adjoining area
3. Volume of waste
4. Area and density measurements
5. Elevation of above surface and depth of subsurface waste

Detailed Methodology:

The entire process will be carried out in a series of following steps

Step 1: Installation of Ground control markers on site for rectification and referencing of data



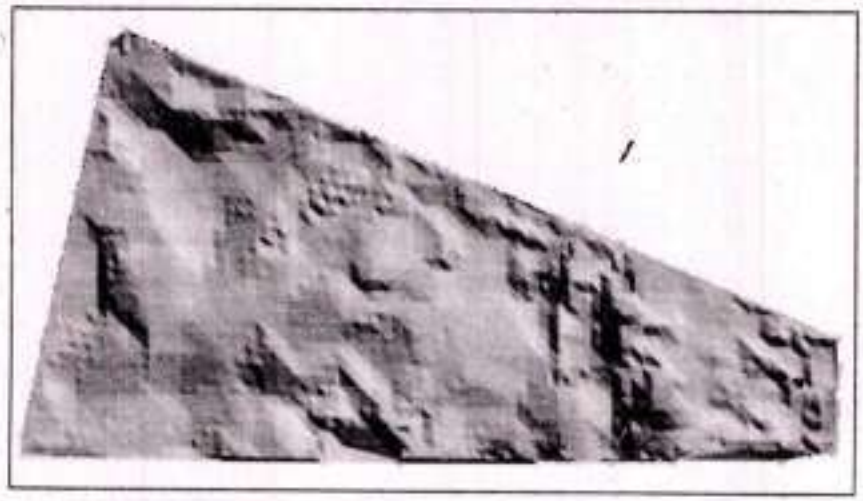
Step 2: Carrying out a total station survey of the area with grid levels very 3 metres and preparation of final drawings.



Step 3: Estimation of subsurface strata was carried out by excavating of 4.02 metre by 1.16 metre trial pits. The excavation was carried out below ground level till soil mass was reached. Average height on waste above ground was estimated to be 1.5 metres and below ground was 3.07 metres.



Step 4: Generation of Digital Surface model



Step 5: The excavated dump was loaded onto tractors and carried to nearby weighing machines to assess the empty and loaded mass in order to assess the density of the waste present in the dump yard.

1. **Computed compact Density of the Waste above ground (based on Waste Excavated from Trial Pit): 950 kg/cubic metres Approx.**
2. **Computed compact Density of the Waste below ground (based on Waste Excavated from Trial Pit): 1280 kg/cubic metres Approx.**

Results:

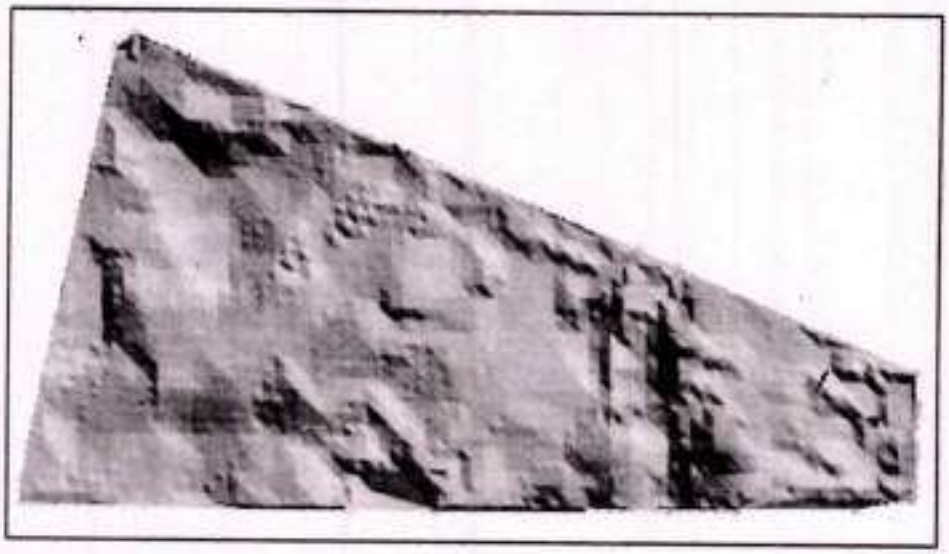
Sr No	Parameter	Value
1	Spot Level Grid	3 m x 3 m
2	Contour Interval	1 m
3	Total Area of the Dump Site (Acres)	4.74
4	Area of the Dump Site with Waste (Acres)	4.53
5	Volume of the waste above ground (cubic metres)	27427.67 cubic metres
6	Volume of the waste below ground (cubic metres)	56282.31 cubic metres
7	Average Density range of the waste above ground (kg/cubic metres)	950 kg/cubic metres
8	Average Density range of the waste below ground (kg/cubic metres)	1280 kg/cubic metres
9	Total estimated Weight of dump above ground (Metric Tonne)	26,056.29 metric tonne
10	Total estimated Weight of dump below ground (Metric Tonne)	72,041.35 metric tonne
11	Total estimated weight of dump (Metric Tonne)	98,097.65 metric tonne
12	Content of the dump	Organic and inorganic waste

Conclusion:

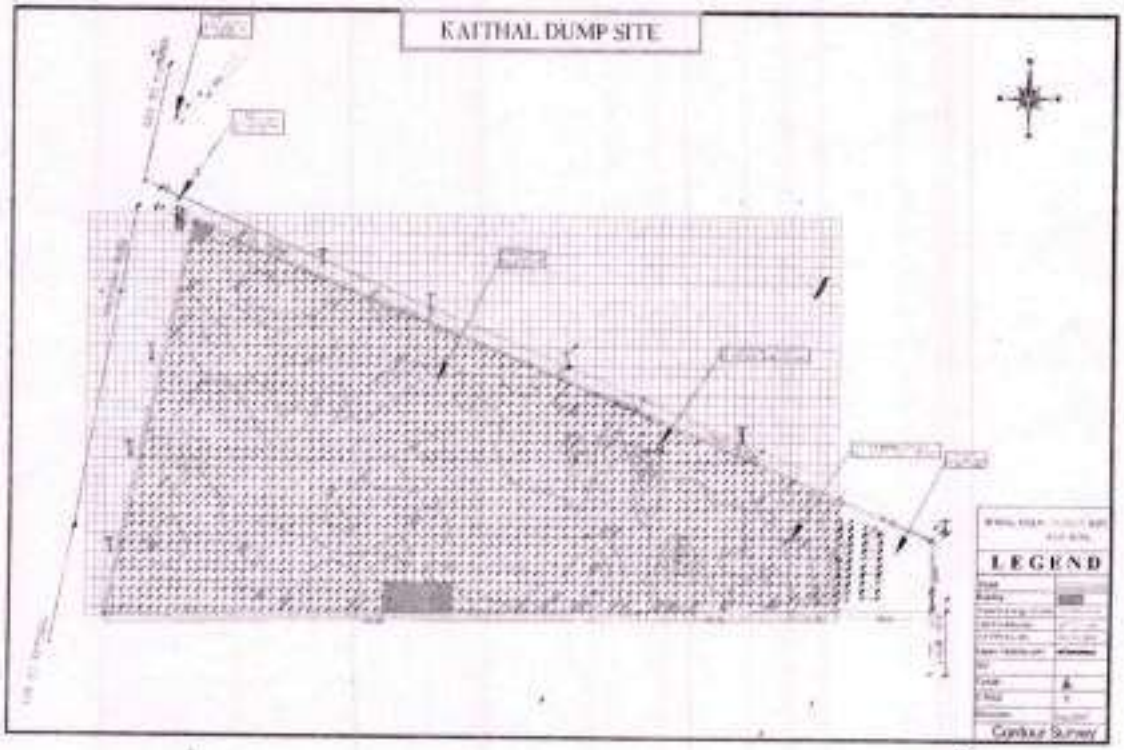
The total estimated weight of dump is 98,097.65 metric tonne with a total dump yard area of 4.74 acres.

Annexure

1. **Digital Surface Model:**



2. **Topographic Map:**



SBM & CFC Tied

WK- 102
CL- 43

GRP-21
2021-22

M.A. Code DBA M.W. 9 Form 33

BILL

Intermediate payments must invariably be made on forms printed on white paper which should be used for final payment.

For contractors & suppliers. This form provides only for payments for works or supplies actually measured.

Cash Book Voucher No. 01 05/08/2021 Dated ..... Sub-Division

Name of Contractor or Supplier The People Association for total hckp Byjisth Sthlaue.

Name of work Remediation & Reclamation of existing dumpsite at Khrana

Purpose of Supply 1. "Stock .....
2. "Purchases for issue to .....(Contractor) direct to work

Serial No. of this Bill ..... 03rd R/BM

No. & date of this last bill for this work .....

Reference to Agreement .....

Dare of written order to commence work. 23/02/2021

Date of actual completion of work. In Process

1. Account of work done or supplies made

Unit	Quantity executed (or Supplied) upto date as per Measurement book.	Item of work supplied(grouped under Sub-head" and "Sub-works" of estimate.)	Rate	Upto date	Since previous Bill (Total for each Sub head.)	Remarks
1	2	3	4	5	6	7
			Rs. P.	Rs. P.	Rs. P.	
1)	6045 tons 60447.955	Garbage @	695/ton		42012750	42011328.73
			with 22.32%		9587809	
			Dld 2% IT		648509 (-) 648480.00	
			2% Surcharge		32425 (-) 32424.00	
			Net amt.		31452678	3,14,51,298.00
		Carried over				31451298

* The full name of the work as given in the estimate should be entered here except in the case of Bills for stork materials.

** The purpose of supply applicable to the case should be filled in & the rest scored out.

If the expenditure on the work is recorded by sub-heads the total for each sub-head should be shown in column 5 & against this total there should be an entry in column 5 also. In no case should any entry be made in column 6.

Unit	Quantity executed (or Supplied) upto date as per Measument book.	Items of work supplied(grouped under-Sub-head" and "Sub-works" of estimate.)	Rate		Amount				Remarks
					Upto date		Since previous Bill (Total for each sub head.)		
1	2	3	4		5		6		7
			Rs.	P.	Rs.	P.	Rs.	P.	
							314,-26 78		
							3145129 9-00		
							314,-26 70		
							3145129 9-00		
		Carried over							

Unit	Quantity executed (or Supplied) upto date as per Measument book.	Items of work supplied(grouped under" Sub-head" and "Sub-works" of estimate.)	Rate	Amount		Remarks
				Upto date	Since previ-ous Bill (Total for each sub head.)	
1	2	3	4	5	6	7
			Rs. P.	Rs. P.	Rs. P.	
		Certified that:- 1. That work has been Done as per P.W.D. specification. 2. That has been done within M.C. Area Limit. 3. That Sampling is done as per New Instruction issued by Head Office. 4. That the Monitoring is done as per New Instruction issued by Head Office. 5. That the Quality of this D... is as per Sanctioned Estimate. 6. There is No Complaint Regarding this Bill			3145298	
					3145298	

It is certified that Sh. Sombir J.E. is field officer in absence of vacant post of H.S.-(Post under Stage the project is stalled) & I have duly signed the aggregated report of Garbage

Total value of work done supplies made to date (A)			3145298
Deduct value of work or supplies shown on previous bill			
Net Value of work or supplies since previous bill ..... which includes Faithal Garbage Production Details			3145298
(F) Figures in words ..... R.D.F, C&D, Inert, Soil etc.			

II Certification Signature

1. The measurements were made by Sombir JE on 29.04.21, and are recorded at page 27-40 of Measurements Book No 93 advance payment Has been made previously without detailed measurement.

Dated Signature of Officer preparing the Bill { Sombir JE MCKHL (Rank)

Dated Signature of Officer Authorizes payment { (Rank)

Dated Signature of Contractor

This signature is necessary only when the officer who prepares the bill is not the officer who authorizes the payment in such a case two signatures are essential

III Memorandum of Payments

	Rs.	P.	Rs.	P.
1. Total value of work done, as per Act 1 col. 3 entry (A)			314	2678
2. Deduct amount with held:-				
a) From previous Bills as per last Running Account Bill			3145299	-00
b) From this Bill				

◆ Figures for works Abstract				
Rs.	P.			
		3. Balance "i.e. up-do-date" "payments. (item (k)"		
		4. Total amount of payment already made as per entry (K) of last Running account Bill No. ..... forwarded with account for .....20.		
		5. Payment now to be detailed below:-		
		a) By recovery of amount creditable of this work.		
		Total 2 (b)+5(a) (G)		
		b) By recovery of amount creditable to other works or heads of account		
		c) By cheque ◆	3145299	-00
			3145267	
		Total 5 (b)+ (c) -H		

Pay Rs ◆ 3145267/- by cheque ◆ 21/8/2021.

Received Rs 3145299/-

.....as per above memorandum ..... dated initials of Distributing officer.

on account of this work (Amount in vernacular .....

Dated the ..... 196 ..... Paid Rs. 2033299/-

Witness ..... Paid vide Ch. No. 06/281 Dt. 27/8/21

Paid by me vide cheque No ..... dated .....

Accountant Executive Officer Accountant Executive Officer

Executive Officer Municipal Council Kaithal

Full Signature of Contractor

(date initials of person actually making the payments .....)

This figure should be tested to see that it agrees with total of item 4 and 5.

◆ If the net Amount paid is less than Rs. 10 and it cannot be included in a cheque the payment should be made in cash, this entry being altered suitably and the alteration attested by the date initials.

◆ Here specify the net amount payable, vide item (C)

The payee's acknowledgment should be for the gross amount paid as per item (i.e.) (a+b+c)

◆ Payment should be attested by some known person where the payee's acknowledgment required in the case Bills of suppliers.

Administrator Municipal Council KAITHAL

Rupees Three Lakh thousand two hundred ninety nine only.

Municipal Council/Committee, Ex V

77 / 12/8/21

Name of Work:- Remediation Reclamation of existing dumpsite at Hisar Road, Kur

Name of Agency:- PATHEYA (Peoples Association For Total Help and Youth Applause

Estimate Amount:- - 7.58 Cr. -

Allotment Cost:- - 5.56 Cr.

Work Order No.:- 6282 Date - 29-10-2020

Date of Start:- 23-02-2021

Date of Completion:- In Process

Status of Work:- 1st R/Bill

Expenditure:- 4,20,12,750 (4075236 7/-) - 3,14,51,299/- 3145267 8/-

MB No. & Page No.:- 23/97-40

1st Running Bill has been prepared for Rs. 4,20,12,750 - and Net Payment after deduction of Previous Bill and all other taxes has been prepared for Rs. (3781147 7) 4075236 7 3145267 8/- 3145129/-

The work has been executed by PATHEYA as per the P.W.D. specification. The file of this bill is complete in all respects as per check list attached. The sample report of N.I.T. Kurukshetra Disp. No. RC/C/PYA/20-21/— dated — and Govt. Polytechnic Education Society, Cheeka Disp. No. GPC/IRG/CED/2020/— dated — is found satisfactory. Monitoring report & photograph are also attached. Hence the payment of Agency may be approved.

13/8/21
BO/Secy.

XEN/ME

JE

w/ Adm.

As proposed by the field office file is complete is all respect submitted for approval please.

XEN 4/8/21

AO

LFA

Ld. DMC

77
12/8/21

Monitoring of Development Works of Municipal Council, Kaithal by Distt. level Monitoring Committee as per Govt. Letter No. DULB /TB/2019/6690 dated. 10.09.2019

Name of Work:- Remediation & Reclamation of existing dumpsite at Khunena Road Kth

Tender ID:- 2020 – HRY – 141502 – 1

Estimated Amount:- – 7.58 Cr.

Work Order Date:- 20-10-2020

Name of Agency:- PATHEYA

Status of Bill:- 1st R/Bill

MB No. and Page No.:- 93/29 – 40

Net Amount:- 37811473 3145278-00 3,14,51,299/-

Remarks:-

Junior Engineer:- Bhawan

Municipal Engineer:- Vacant

Executive Engineer:- Dhan Singh

Executive Engineer,
Municipal Council/Committee

Municipal Councilor of
Concerned Ward No. ____
NO Need

Administrator
Municipal Council
KAITHAL
Municipal Council/Committee

77
12/8/21

Check List

Sl. No.	Particular	Remarks
1.	Resolution No. & Amount	
2.	Sanctioned Estimate	Attached
3.	Complete Tender Progress Document	Attached
4.	Work Order	6282
5.	Signed Agreement	Attached
6.	Time Extension if any	No
7.	Sanctioned Rate	@ 695/ Tons
8.	Sampling Report with Sign	~~All~~
9.	Monitoring Report	—
10.	Photographs of Site with Sign	Attached
11.	Complete M.B. Entry with Date	23/27-40
12.	Complete Contractual Bill with Certificates	Complete
13.	Entry in All Register (T.R., W.R., S.R., C.L. etc.)	— do —
14.	Tax Deduction Voucher	— do —
15.	PAN No. & GST No.	— do —
16.	EPF & ESI No.	— do —
17.	Completion Certificate if any	—
18.	Signature of All Concerned Officers	Complete

Executive Engineer,
Municipal Council,

Municipal Engineer,
Municipal Council,

Junior Engineer,
Municipal Council,

AXIS BANK LTD
KAITHAL, HARYANA, 136027
IFS CODE - UTIB0000403

Valid for three months from the date of issue
0 5 0 8 2 0 2 1
D D M M Y Y Y Y

या धारक को Or Bearer

Pay Yourself on A/c RTGS

रुपये Rupees Two Crore Three Lakh Thirty One Thousand Two hundred Ninety Nine only

अदा करें ₹ 20331299/-

A/c. No. 921010029138107
SBEZY 403190

VOID

Executive Officer
Municipal Council
Kaithal

Administrator
Municipal Council
KAITHAL

Please sign above

Payable at par at all branches of Axis Bank Ltd in India.

"066281" 136211302: 403190" 31

AXIS BANK LTD
KAITHAL, HARYANA, 136027
IFS CODE - UTIB0000403

Valid for three months from the date of issue
0 5 0 8 2 0 2 1
D D M M Y Y Y Y

या धारक को Or Bearer

Pay Yourself on A/c RTGS

रुपये Rupees One Crore Eleven lakh Twenty thousand only

अदा करें ₹ 11120000/-

A/c. No. 921010029476454
SBEZY 403190

VOID

Executive Officer
Municipal Council
Kaithal

Administrator
Municipal Council
KAITHAL

Please sign above

Payable at par at all branches of Axis Bank Ltd in India.

"066301" 136211302: 403190" 31

Alc No. 0935201100040 3
IFSC Code: PUNB0093510
Punjab National Bank
Peoples Association For Total Help and Youth Applause

Executive Officer
Municipal Council
Kaithal

Administrator
Municipal Council
KAITHAL

Alc No. 0935201100040 3
IFSC Code: PUNB0093510
Punjab National Bank
Peoples Association For Total Help and Youth Applause

Executive Officer
Municipal Council
Kaithal

Administrator
Municipal Council
KAITHAL

Sh Somvir JG

XEN

सेवा में,

कार्यकारी अधिकारी
नगर परिषद् कैथल।

कार्यालय नगर परिषद् कैथल
Date 5497
Regd 05/07/21

विषय:- Bio-Remediation of Legacy waste के बिल बारे।

श्रीमान जी,

निवेदन है कि हमारे द्वारा Bio-Remediation of Legacy waste का कार्य खुर्राना रोड स्थित dumpsite पर किया जा रहा है। अब किये गए कार्य की अदायगी हेतु बिल (आवश्यक दस्तावेज सहित) आपकी सेवा में प्रस्तुत है।

धन्यवाद सहित।

05/07/2021

निर्मल शर्मा
साईट इन्चार्ज
PATHEYA
7015779417
Add:- Dumpsite Khurana Road, Kaithal

127

GSTIN : 06AAFCD4334G1ZX
PAN : AAFCD4334G

M. : 98134-30001
Email : shriudhikraman@gmail.com

Shri Udhikraman
उन्नत्यभावना, उन्नतमय आनन
PRIVATE LIMITED

Ref. No. KTL-7-21 Dated 22/07/21

Third Party Inspection Report

1. Real time photographs reflecting the area/land reclaimed by processing of the existing legacy waste. Permanent Mile stones has been installed at site. - **Checked**
2. Contour sheets which prepared with the help of total stations / drones or with latest available technologies, reflecting the volume of waste reduced by bio remediation. - **Checked**
3. Weigh Slips of the processed waste weighed on the weighbridge. - **Checked**
4. IP based CCTV cameras has been installed. - **Checked**
5. Sanitary Landfill Site (SLF) being developed for the disposal of inert constructed as per the Norms/specifications prescribed by Central Public Health and Environmental Engineering Organisation (CPHEEO) /Central Pollution Control Board (CPCB). Case has been submitted. **Documents has been checked**
6. Fraction arising out of the processed waste such as RDF (Agreement has been done with the authorised agency which is approved by the govt.), compost/soil and C&D waste have been disposed off as per the rule. - **Checked**
7. Inert will be disposed off scientifically as per the Norms of CPCB. submitted the case in environment office to develope the SLF. Related documents **checked**
8. Setuped the necessary infrastructure, machineries, plant of such as 2 Trammels as well as warriors which have capacity of more than 2000 TPD to process the legacy waste. **Checked**
9. Weighbridge at kaithal site to measure the quality of various components of waste such as garbage, RDF, INERT,C&D,SOIL. - **Checked**
10. Installed the fully electronic weighbridge where in data of weighment facility is maintained for the entire term with backup facility. - **Checked**
11. Leached treatment plant is installed at site. - **Checked**
12. Quality control laborartory for testing. - **Checked**
13. Electricity connection is available at dumping site, khurana road. - **Checked**
14. Water, work zone air quality ,soil are regularly Mointoired. **Documents has been checked**
15. Environment engineer is appointed at dumping site. - **Checked**
16. Processed garbage slips. - **Checked**
17. After Processed slips like RDF, INERT, SOIL and C&D. - **Checked**
18. Volume report. - **Checked**
19. Contour (which is cleared after the processing)/ - **Checked**
20. All the vehicles like J.C.B, Tractors, dumpers and Poclain details. - **Checked**
21. After processing photos. - **Checked**
22. CCTV cameras recording in 4 hard disk. - **Checked**
23. Electricity bill. - **Checked**
24. Gernator bill. - **Checked**
25. Site superviours with shifts. – **Checked.**
26. Processing machines. - **Checked**
27. Soil disposal detail documents. - **Checked**
28. C&D disposal detail documents. - **Checked**
29. Blank space videography. - **Checked**
30. Running plant with labours videography. - **Checked**
31. Data excel sheet. – **Checked**
32. Plantation photography. – **Checked**

I have visited dumping Site Khurana road Kaithal for checking the bioremediation project in which all the documentation is completed. Work is satisfactory as per the norms of DULB Memo No. Tech/Sect-I/DULB/2021/8283 Dated 25.01.2021 as well as RFP.

seen TE seen DE Agency Third party

PRINCIPAL PLACE OF BUSINESS
#75 Mugal Canal Market Karnal, Haryana-132001
Address : House Number-10, Sector-12 Part-2, Karnal (Haryana)-132001

TAX INVOICE

(ORIGINAL FOR RECIPIENT)

PATHEYA

Peoples Association For Total Help And Youth Applause
RZ-15/9, KH NO-15/7, Gali No-9, Mahavir Enclave,
New Delhi, South West Delhi,
UDYAM-DL-10-0009088
GSTIN/UIN: 07AAATP5647A1ZR
State Name : Delhi, Code : 07
Contact : 9711607375
E-Mail : Patheyango7@gmail.Com
www.patheya.in

Invoice No. **PATH/2021-22/47**	Dated **21-Jun-21**
Delivery Note	Mode/Terms of Payment **RTGS\NEFT**
Reference No. & Date.	Other References
Buyer's Order No. **MCK/EO/2020/6282**	Dated **20-Oct-20**
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
Terms of Delivery	

Consignee (Ship to)
Executive Officer Municipal Council Kaithal
Kaithal
State Name : Haryana, Code : 06

Buyer (Bill to)
Executive Officer Municipal Council Kaithal
Kaithal
State Name : Haryana, Code : 06

Sl No.	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1.	**Remediation and Reclamation of Existing Dumpsite**	999441	60,450 Tons	695.00	Tons	**4,20,12,750.00**
	Total		60,450 Tons			₹ 4,20,12,750.00

Amount Chargeable (in words) E. & O.E
INR Four Crore Twenty Lakh Twelve Thousand Seven Hundred Fifty Only

HSN/SAC	Taxable Value
999441	4,20,12,750.00
Total	4,20,12,750.00

Tax Amount (in words) : **NIL**

Paid Rs 3145208/-

Remarks:
bill for the month of 23.02.21 to 31.05.21 bill no - 47 date -21.06.21

Company's Bank Details
A/c Holder's Name : Peoples Association For Total Help And Youth Applause
Bank Name : **Punjab National Bank**
A/c No. : **09352011000403**
Branch & IFS Code : **Mahavir Enclave & PUNB0093510**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

for Peoples Association For Total Help And Youth Applause

Authorised Signatory

This is a Computer Generated Invoice

Bill is verified & Payed (4201.2750)

Total - 42012750 -
W/H 22.82% - 9587309
32425441
9. Tax 2% - 648509 -
For 1% - 324254
3145208

F/O Secy

W/Adm. Aryan
As proposed

INPUT

Kaithal Garbage Production Detail		
S. No.	Date	Total
1	23-Feb-21	71.185
2	24-Feb-21	213.23
3	1-Mar-21	126.32
4	2-Mar-21	164.385
5	3-Mar-21	123.495
6	4-Mar-21	50.235
7	8-Mar-21	56.935
8	9-Mar-21	332.4
9	10-Mar-21	194.55
10	11-Mar-21	281.75
11	12-Mar-21	48.03
12	13-Mar-21	140.93
13	14-Mar-21	113.605
14	15-Mar-21	201.195
15	16-Mar-21	99.745
16	17-Mar-21	356.685
17	18-Mar-21	74.225
18	19-Mar-21	278.575
19	20-Mar-21	112.99
20	21-Mar-21	336.36
21	22-Mar-21	17.205
22	24-Mar-21	7.565
23	25-Mar-21	130.534
24	26-Mar-21	183.54
25	27-Mar-21	164.475
26	28-Mar-21	173.91
27	29-Mar-21	156.695

XEN (YEN)

(3rd Party)

JE

INPUT

28	30-Mar-21	133.945
29	31-Mar-21	365.84
30	1-Apr-21	483.415
31	2-Apr-21	326.17
32	3-Apr-21	343.215
33	4-Apr-21	419.115
34	5-Apr-21	454.69
35	6-Apr-21	404.128
36	7-Apr-21	286.31
37	8-Apr-21	706.635
38	9-Apr-21	716.5
39	10-Apr-21	114.655
40	11-Apr-21	535.48
41	12-Apr-21	189.685
42	13-Apr-21	978.125
43	14-Apr-21	551.75
44	15-Apr-21	1093.005
45	16-Apr-21	2279.737
46	17-Apr-21	2199.765
47	18-Apr-21	1857.728
48	19-Apr-21	1620.06
49	20-Apr-21	729.175
50	21-Apr-21	760.765
51	22-Apr-21	909.63
52	23-Apr-21	1096.615
53	24-Apr-21	1636.669
54	25-Apr-21	1577.07
55	26-Apr-21	1330.015
56	27-Apr-21	1165.78

XEN

SE (Sedimentology)

JG

INPUT

57	28-Apr-21	772.87
58	29-Apr-21	911.279
59	30-Apr-21	765.885
60	1-May-21	1455.965
61	2-May-21	896.449
62	3-May-21	1599.92
63	4-May-21	1214.54
64	5-May-21	1183.27
65	6-May-21	703.318
66	7-May-21	981.082
67	8-May-21	1247.75
68	9-May-21	1060.375
69	10-May-21	1033.51
70	11-May-21	840.993
71	12-May-21	1391.928
72	13-May-21	572.245
73	14-May-21	1263.271
74	15-May-21	959.85
75	16-May-21	1171.25
76	17-May-21	1263.96
77	18-May-21	922.12
78	19-May-21	1029.367
79	20-May-21	1351.866
80	21-May-21	349.34
81	22-May-21	1207.958
82	23-May-21	172.935
83	24-May-21	303.67
84	25-May-21	603.465
85	26-May-21	906.96

86	27-May-21	627.58
87	28-May-21	573.135
88	29-May-21	586.715
89	30-May-21	634.806
90	31-May-21	414.498
TOTAL		**60450.546**

MPIT

60447.955

Arjan
(Executive Party)
JE

Asm
4/5/21

XEN

कार्यालय नगर परिषद् कैथल
कार्यालय रिपोर्ट

विषय:- **Selection of Contractor for Remediation and reclamation of Existing Dumpsite at Khurana, Kaithal**

श्रीमान जी,

रिपोर्ट यह है कि जिला नगर आयुक्त महोदय, कैथल द्वारा आदेश पत्र क्रमांक 2195/LFA/DMC दिनांक 15.04.2021 के तहत उपरोक्त कार्य के बिलों की अदायगी हेतु परिषद् स्तर पर एक निरीक्षण कमेटी गठित की गई थी | गठित कमेटी द्वारा निदेशक, शहरी स्थानीय निकाय, हरियाणा पंचकूला द्वारा टेंडर हेतु जारी की गई Norms & Conditions की अनुपालना में कार्य का मौका निरीक्षण कर लिया गया है | उक्त कार्य शहरी स्थानीय निकाय, हरियाणा पंचकूला के आदेश पत्र क्रमांक Tech/Sect-I/DULB/2021/8283 दिनांक 25.01.2021 की अनुपालना के अनुसार पाया गया है | निरीक्षण कमेटी की रिपोर्ट स्वीकृति एवं बिल की अदायगी हेतु प्रस्तुत है |

नोट:- आदेश पत्र क्रमांक Tech/Sect-I/DULB/2021/8283 दिनांक 25.01.2021 की प्रति संलग्न है |

JE

SE 3/8/2021

I have visited the site and found that RDF and Inherit processed waste still laying on the site whose payment is already withheld by the JE and certificate regarding the remaining processed waste (Soil and C&D) already submitted by XEN Sh. Himanshu Latka and JE Sh. Sombir on Bill Form.

3/8/21

कार्यालय जिला नगर आयुक्त, कैथल

प्रेषकः—

जिला नगर आयुक्त,
कैथल।

सेवा में,

कार्यकारी अधिकारी,
नगर परिषद, कैथल।

क्रमांकः 2195 /LFA/DMC दिनांकः 15/04/21

विषयः— Regarding Bioremediation of the Legacy Waste Present at the Existing Dumping in the Municipalities of the State of Haryana के सम्बन्ध में कमेटी गठित करने बारे।

प्रायः देखने में आया है कि नगर परिषद, कैथल द्वारा Legacy Waste के कार्य की अदायगी केवल तकनीकी शाखा की रिपोर्ट उपरान्त ही की जाती है। जबकि इस कार्य के बिलों की अदायगी हेतू परिषद स्तर पर एक निरीक्षण कमेटी का गठन करके की जानी चाहिए थी। अतः उपरोक्त तथ्यों के मध्यनज़र नगर परिषद, कैथल के Legacy Waste के कार्य के लिए एक निरीक्षण कमेटी का निम्न प्रकार से गठन किया जाता है। निरीक्षण कमेटी निदेशक, शहरी स्थानीय निकाय द्वारा टैंडर हेतू जारी की गई Norms & Conditions की दृढ़ता से पालना करना सुनिश्चित करे।

क्रम सं0	नाम परिषद	गठित कमेटी का विवरण
1.	कैथल	1. कार्यकारी अधिकारी, नगर परिषद, कैथल 2. कार्यकारी अभियंता, नगर परिषद, कैथल 3. श्री अजय, कनिष्ठ अभियंता/ नगर परिषद, कैथल 4. मुख्य सफाई निरीक्षक/सफाई निरीक्षक, नगर परिषद, कैथल

लेखा परीक्षा अधिकारी तथा लेखा अधिकारी, नगर परिषद, कैथल यह सुनिश्चित करें कि नगर परिषद, कैथल Legacy Waste के कार्य की अदायगी से पूर्व उपरोक्त निरीक्षण कमेटी की रिपोर्ट आवश्य संलग्न हो। यदि निरीक्षण कमेटी की रिपोर्ट बगैर उक्त कार्य की अदायगी की जाती है तो यह दोनों अधिकारी निजी रूप से जिम्मेदार होंगे।

जिला नगर आयुक्त,
कैथल।

पृ0 क्रमांकः 2196 - 2200 /LFA/DMC दिनांकः 15/04/21

इसकी एक–2 प्रति निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतू भेजी जाती है:—

1. निदेशक, शहरी स्थानीय निकाय, हरियाणा, पंचकूला।
2. उपायुक्त महोदय, कैथल।
3. लेखा परीक्षा अधिकारी, नगर परिषद, कैथल।
4. लेखा अधिकारी, नगर परिषद, कैथल।
5. सम्बन्धित अधिकारी/कर्मचारी।

जिला नगर आयुक्त,
कैथल।

शहरी स्थानीय निकाय निदेशालय हरियाणा
DIRECTORATE OF URBAN LOCAL BODIES HARYANA

To,

1. All the Commissioners of Municipal Corporations in the State of Haryana.
2. All the District Municipal Commissioners in the State of Haryana.
3. All the Executive Officers/Secretaries of the Municipal Councils/Committees in the State of Haryana.

Memo No. Tech/Sect-I/DULB/2021/8283 Dated:- 25-11-2021

Subject: Directions regarding the monitoring of the works of bioremediation of legacy waste being executed in various MCs of the State.

*****

On the subject cited above.

In compliance of the orders of Hon'ble NGT the ULBs are in process of execution of the works of bioremediation of legacy waste. Since, the work of the bioremediation of the legacy waste is to be carried out with the latest technologies and different from the works with standard specification following points/aspects in addition to the already issued directions, scope of work mentioned in RFP, CA etc. are required to be taken in account during the execution of the work in a transparent manner and for optimum output:-

i. Commissioner/DMC shall ensure that no payment for the processing of legacy waste/waste be made to the agency, which has been collected at the dumpsite without processing during the period in which the processing of daily generated fresh waste was under the obligation of the contractor of door to door collection of waste work or any other contract.

ii. To avoid the incidents of addition of the quantity of unprocessed waste in to the legacy waste present at the dump site and to prevent the chances of duplicity of weighing the processed waste, MC shall ensure that there should be one entry as well as exit gate which should be remained closed all the time, except for a suitable time interval as decided by the concered ULBs, during which the entire processed shall be transported/ dispatched out from the processing site after duly weighing in the presence of officer not below the rank of ME under surveillance of the IP based CCTV cameras.

iii. MC Shall ensure that during the payment of the bills of the work executed by the agency following enclosures be verified in true letter and spirit:-

a. Real time photographs reflecting the area/land reclaimed by processing of the existing legacy waste. Permanent Mile stones shall be installed at the boundaries of the reclaimed land and no further waste shall be allowed to be dumped at the reclaimed land.

b. Contour sheets prepared with the help of total stations / drones or with latest available technologies, reflecting the volume of waste reduced by bio remediation and the same should be tally with the quantity of weight processed taken in the bills.

c. Weigh Slips of the processed waste weighed on the weighbridge and in the presence of officer not below the rank of ME and signed at the site under surveillance of the IP based CCTV cameras. Time recorded by the officer on the weigh slip shall be verified from the video footage of

O/o Commissioner, Municipal Corporation, Panchkula	
8279	27/12/21
JC/DMC	SE
EO	EE
SDE(D)	JE
ZTO	AE(E)
DS	AAA
CSI	Accounter 2.
FSEO	JD Audit
CPO	SI
	CDMC

Joen - II to Speak

IP based CCTV cameras and during the payment of the bills, certificate of verification of the same shall be recorded by the Engineer in Charge.

iv. As provided in the Work Contract MC shall appoint a third-party consultant firm/individual consultant with requisite technical expertise, knowledge and experience in remediation & reclamation works as the "Independent Assessment Agency" for the Project (the **IAA**). The IAA shall assist the MC in supervising the O&M of the Processing Facility and shall support the MC to monitor compliance with the KPIs. No payment of the work be made to the contractor unless the MC and IAA satisfy that the work executed by the contractor is as per the norms.

v. MC shall keep a real time check on the quantity of the legacy waste being remediated/ processed by the agency and shall also ensure that no fresh waste is dumped into the site where the processing of legacy waste is being carried out by the Contractor.

vi. Land being reclaimed/ cleared by the processing of the Legacy waste should be clearly demarcated with the mile stones and no legacy /fresh waste should be allowed to dumped into the land once cleared/ reclaimed.

vii. Before every payment to the contractor for the work done, MC shall obtain the real time contour mapping survey report carried out by drone mapping as well as with Total Station, to check the volume of legacy waste reduced by the way of Bio remediation.

viii. MC shall ensure that the Sanitary Landfill Site (SLF) being developed for the disposal of inert is constructed as per the Norms/specifications prescribed by Central Public Health and Environmental Engineering Organisation (CPHEEO) /Central Pollution Control Board (CPCB).

ix. MC shall ensure fraction arising out of the processed waste such as RDF, compost/soil enriches, C&D waste and inert are being disposed off scientifically as per the Norms of CPCB. Due sampling of the soil enriches/compost etc. is being done by the contractor as per CPCB norms.

x. MC shall ensure that proper record of quantity of the processed waste is being maintained on daily basis and the same is dully recorded in the measurement book by the concerned junior engineer and checked by AE/ME/XEN.

xi. Concerned Executive officer/Secretary of the MC shall ensure that the fractions arising out of the processing such as RDF, Soil enriches, inert and C&D waste is disposed off as per the SWM Rule-2016.

xii. All the senior functionaries involved in dealing this matter of MC shall ensure that the RDF is being utilized in the Industries/Plants where the conventional fuel can be replaced with RDF as prescribed by CPCB/SPCB. Executive officer/Secretary, MC shall submit a declaration that the fraction arising out of the processed waste is not being dumped in open areas unscientifically by the contractor within or outside the MC limit and every payment of the contractor be release after obtaining the declaration.

3. **MCs shall ensure obligations of contractor are being complied:-**

i. After taking over of site from the Municipality, the contractor shall carry out the actual measurement of legacy waste present at site by adopting the latest technologies available in the market such as Multi-layer Analysis of Surface Waves (MASW), Resistivity imaging etc. or any other suitable technology

ii. In the process of bio mining/bioremediation the contractor shall prepare and submit a plan in prescribed format Annexure-J given in the Model RFP to initiate the mining of the legacy waste after due calculating the shear strength of the legacy waste according to its height.

iii. After planning the mechanism of excavation of waste in a planned manner so as to prevent the collision of the hump of the legacy waste shall start preparation of path/pavement and start the excavation accordingly. Permanent milestones shall be installed from the day of start of the work and on every stage of the payment shall install the further milestone at the area cleared by the way of Bio remediation/ processing of the legacy waste.

iv. The contractor shall set up the necessary infrastructure, machineries, Plant of such as capacity to process the legacy waste of such as quantity to meet the completion of the work before the timelines given by Hon'ble NGT. In no case the capacity of the Plant should not be less than 1000 TPD.

v. The Contractor shall provide weighbridge to measure quantity of various components of Waste at dumpsite is processed in terms of sorting and segregated materials, RDF, compost material, and inerts going out of the Dumpsite.

vi. The Contractor shall ensure that weighbridge is fully online, electronic, where in data of weighment facility shall be maintained for the entire Term with backup server facilities, daily online reports should be generated. Online data shall be provided to the Authority as & when required, but mandatory on monthly basis. It should also have online CCTV surveillance system.

vii. A website should be developed so that public can view the online data whenever required, to ensure high transparency.

viii. Weighbridge should be calibrated as and when required and monthly reviewed by Authority. In case of breakdown of the weighbridge, it should be rectified within 24 hr. During this period, weighing should be done at private weighbridge approved by the Authority.

ix. The contractor should secure the dump site land by fencing the perimeter of the site handed over to him so that no fresh waste is dumped.

x. Contractor shall develop the Sanitary/Scientific Landfill Site (SLF) in accordance with the guidelines of CPCB of such a capacity equal to the inert generation out of the processed legacy waste.

xi. Contractor shall manage the leachate arising out of legacy waste by collecting, storing & treating the same by using suitable technology such as by setting up of ETP, DTRO etc. as per the quantum of leachate.

xii. The Contractor shall provide a quality control laboratory fully equipped with latest equipments adequate to carry out the tests pertaining to municipal solid waste analysis and characterization, leachate quality, air quality, ground water quality, soil enricher quality, maturity test for residual inert matter, etc. as per the Solid Waste Management Rules, 2016 along with the qualified lab technician expert in carrying out such tests. The samples for the above said tests shall randomly be got tested from any other registered laboratory under Applicable Laws for the authentication of the results.

xiii. The contractor shall produce the agreement with the consumer of RDF such as Cement Industries, Power Plants & other Units where the conventional fuel can be replaced with the RDF within 15 days of start of the processing & he shall make the arrangements for the storage of RDF after duly compacted the RDF through balling machine to reduce the size of RDF.

xiv. The Contractor shall arrange the electricity connections on the site and he shall also ensure the backup facilities on the site i.e. Generator. The

cost of any additional infrastructure required for installation of segregation machinery includes platforms, power supply, transformers, cabling and any other such allied requirements shall be borne by the contractor.

xv. The Contractor shall carry out necessary geotechnical surveys for considering the hydrological and flooding potential at Dumpsite, in order to mitigate any effect on the activities during Bio-Mining in terms of leachate transport.

xvi. Contractor shall ensure the monitoring of ground water quality, work zone air quality and ambient air quality monitoring within the site from authorized laboratories/agencies and submit the report on monthly basis.

Indicative process to be adopted for the work of bioremediation is as under:-

i. First of all the topmost 150 mm layer of legacy waste gets repeatedly loosened by using a tractor-tiller.

ii. Mist-spray the waste lightly with bio-cultures to control odour and get the decomposing microbes dispersed into the waste.

iii. Hand-pick out large objects like rocks or coconut-shells or long pieces of cloth.

iv. Form the waste into wind-rows using a Bob-cat or JCB or similar earth-moving equipment. Turn these wind-rows every 5 days. Move the waste to form several long parallel windrows. Turn these weekly with a JCB. Often at the second or third turning, one heap can be combined with a second one as their volumes decrease. Windrows can be aerated either by moving all the waste to form a new parallel windrow, with the innermost waste on the outside for aeration, or by moving all the waste forward in small steps while dropping it from a height for aeration.

v. After 2-3 weeks when the heaps are free-flowing enough for screening, the waste shall be weighed in the weighbridge and the record/accounting of the same shall be recorded in the logbooks by Engineer-in-Charge and the online monitoring of such weight on the weighing bridge shall be maintained by the Engineer-in-Charge. Payment to the contractor shall only be released for the weight of the waste weighed after forming the windrows of two-three weeks.

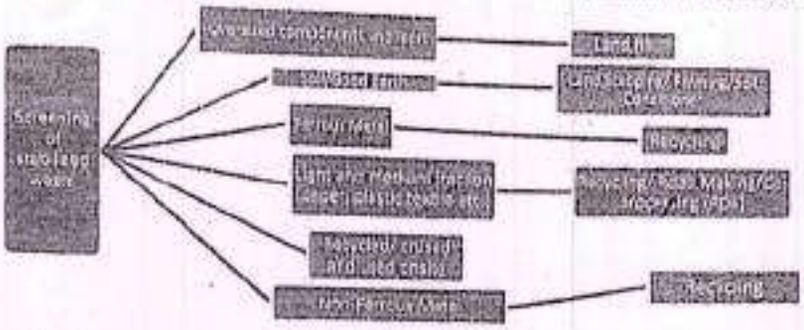
vi. After weighment of the waste as prescribed in para no. 19, the waste shall be put up in Trammels and/or Horizontal Screens or other types of screens for the purpose of screening. Screen the stabilized waste in a rotary screen or gravity screens of different size openings. A fan can blow out the plastic fraction for use by recyclers.

vii. Even after the process of making windrows for drying, the legacy waste still consists of moisture the same shall be passed through Rotatory Hot Air Blowers to achieve the desirable moisture contents.

viii. Appropriate numbers of excavators, back hoe loaders, dumper placer and workers will be required to execute the work.

ix. The contractor shall appoint a qualified Environment Engineer on site who shall be ensure the processing of waste as per the Guidelines/Norms of CPCB.

x. After processing the waste following fractions shall come out from the processed waste :-



xi. Usually the finest fraction will be organic matter plus fine soil, called 'bio-earth'/Soil enricher, which can be used as soil improver. For the soil enricher/bio-earth or good earth finest fraction, test periodically for heavy metals, then look for farmers willing to accept it. It is excellent for reclaiming salt-affected soils and for restoration of mining overburden areas if any are nearby. There is a cess for restoration of mined areas, which is normally unspent as forest departments are supposed to re-vegetate them. But this is unviable in barren rocky soil by planting and watering saplings. Re-vegetation is instead possible and effective by mixing grass seed with the good earth fraction and spreading it on the overburden to start a natural succession of grasses, herbs and shrubs.

xii. The second component will be Legacy C&D waste, sorting/segregation and final disposal of such legacy C&D Waste shall be the sole responsibility of the Contractor. The Contractor shall be free to explore alternate uses for C&D waste as per the C&D Waste Rules, 2016.

xiii. Hazardous waste such as physical, chemical, biological, reactive, toxic, flammable, explosive or corrosive waste, if found, during excavation, sorting or segregation shall be handled as per the Hazardous and Other Wastes (Management and Trans boundary Movement) Rules, 2016 & the contractor shall be fully responsible for this.

xiv. There may be some (maximum 10-20% of total) left over waste including lumps of heterogeneous nature. This waste in called inert. The waste may be soaked with leachate or hard and difficult to disintegrate. This waste can be sent to scientific/sanitary landfill for disposal (near zero residues). The development of Sanitary/scientific Landfill-site for the disposal of inert arising out of processed waste as per CPCB norms shall be obligation of the contractor.

xv. The recyclables like plastic, glass, metals, rags, polythene, cloths and other combustible material recovered from the waste during screening shall be sorted out and preferably cleaned before sending to recycling industries or as RDF. The RDF shall be balled out with balling machine and stored/transported in the compacted manner/briquette to the Cement Industries/Power Plants/other units where the conventional fuel could be replaced with RDF.

xvi. The light fractions in the form of RDF, recyclables, plastic etc. arising out of the processing of the legacy waste shall be transported/stored after compacted, properly balled in cubical manner through balling machines and tied with hard wires.

4. The guidelines/instructions prepared above as well as mentioned in the RFP, CA have been prepared after discussing the best practices being adopted by other States. Efforts are made to cover almost every aspect which may be beneficial for stopping any kind of wrong/bogus payment or mis-utilisation of the funds. As and when the need of any addition in the guidelines/instructions is required, the same shall be issued separately.

शहरी स्थानीय निकाय निदेशालय हरियाणा
DIRECTORATE OF URBAN LOCAL BODIES HARYANA
Sector-A, Panchkula, Haryana

5. In view of above, I have been directed to request you that the above said instructions/guidelines in addition to the directions issued earlier regarding subject cited works and scope/mechanism provided in the RFP, CA be where the subject cited works are being carried out or required to be carried out in near future be followed in its true letter and spirit.

6. This issues with the approval of Additional Chief Secretary to Govt. Haryana, Urban Local Bodies Department.

Chief Engineer,
For Additional Chief Secretary to Govt. Haryana,
Urban Local Bodies Department.

CC:-

1. SS to W/ACS, ULB for kind information of W/ACS, ULB, Haryana.
2. PA to W/DULB for kind information of W/DULB.
3. Steno to CE (HQ) for kind information of CE (HQ),ULB.

CFC Tied

Form G 13

CONTIGENT BILL

Rule XII-6 & X-11

MUNICIPAL COMMITTEE RAJOUND	DETAILED BILL OF CONTIGENT CHARGES MONTH OF THE	NO. OF VOUCHER 02 05/8/21
Head of Charge serial Number of sub Vouchers	Description of charges & number and date of authority all charges requiring special sanction	AMOUNT RS. P.
	Pay slip to manager of AHFC bank on his fee of deduction of 2% T. Tax of PATHCY	648480 / 648509 / 84025
	Prescribed & Passed for Rs. 6,48,480/- Rupees Six lakh forty eight thousand four hundred eighty only	
	Paid vide Ch. No. 066282 Dt. 29/7/21 HRB-38107 Accountant Executive Officer	84025 / 648509 / 648480
	Total Rs. (Words)	

Received Contents

Also certified the expenditure charged in this bill could not with due regard to the interest of the Municipal Committee, by Sub voucher entered in this bill have been really paid with exceptions noted below which exceed the balance of the permanent advance & will be paid on Receipt of the money drawn of this bill.

Dated 27/07/2021

Pay Rupees 648480 648509 84025

Examined .....

Accountant .....

.....

AO

Nagle Secy

Executive Officer
Municipal Council
Kaithal

Office .....

Administrator
Municipal Council
KAITHAL

Form G 13

CONTIGENT BILL

Rule XII-6 & X-11

MUNICIPAL COUNCIL KAITHAL	DETAILED BILL OF CONTIGENT CHARGES MONTH OF THE	NO. OF VOUCHER 03 05/8/21
Head of Charge serial Number of sub Vouchers	Description of charges & number and date of authority all charges requiring special sanction	AMOUNT RS. P.
	Payable to Axis Bank IFSC on A/c (P. Society Fed. deducted FROM Peoples Association For Total Help And Youth Applause (PATHYA)	32424.0 32425.4 420128
	Rupees Three lakh twenty four thousand two hundred forty only 3,24,240/- Paid vide Ch. No. 966283 dt. 05/8/21 MB-381071	324240
	Accountant Executive Officer Total Rs. (Words)	324254 420128

Received Contents

Also certified the expenditure charged in this bill could not with due regard to the interest of the Municipal Committee, by Sub voucher entered in this bill have been really paid with exceptions noted below which exceed the balance of the permanent advance & will be paid on Receipt of the money drawn of this bill.

Dated 27/07/2021

Pay Rupees 324240

Examined

Accountant

Dated

Name

Executive Officer
Municipal Council
Kaithal

Office

Administrator
Municipal Council

M.A. Code M.W. 9
DBA Form 33

CFC Tied

BILL

(1st)

GRP-21
2021-22

Intermediate payments must invariably be made on forms printed on white paper which should be used for final payment.

For contractors & suppliers. This form provides only for payments for works or supplies actually measured.

Cash Book Voucher No. 04 28/10/21 Dated ..... Sub-Division

Name of Contractor or Supplier The Noble Associations for total ~~the last~~ Noble

Name of work Remediation and Reclamation of existing dumpsite at

Purpose of Supply 1. "Stock ..... Khusara road ...
2. "Purchases for issue to ..... (Contractor) direct to work

Serial No. of this Bill 1st R/Bill BBR/ Bill → DJ

No. & date of this last bill for this work 1st R/Bill → DJ

Reference to Agreement .....

Dare of written order to commence work.

Date of actual completion of work.

1. Account of work done or supplies made

Unit	Quantity executed (or Supplied) upto date as per Measurment book.	Item of work supplied(grouped under Sub-head" and "Sub-works" of estimate.)	Rate	Upto date	Since previous Bill (Total for each Sub head.)	Remarks
1	2	3	4	5	6	7
			Rs. P.	Rs. P.	Rs. P.	
1	60447.955	Garbage Processing @	69/-	=	420,11,328	
					With Held Amt = 9587309	
	release 9587309		Balance		3242409	
	On vide request + letter 26/10/21		Less 2% I. Tax =		648480	
			With held Amt 1% Soc. Sec. Fee =		324240 = 324240 =	
			Already Paid total =		9727 09	314 51299
	Refund Amount 9587309	Carried over	With held Released		9587309 =	

* The full name of the work as given in the estimate should be entered here except in the case of Bills for stork materials.

** The purpose of supply applicable to the case should be filled in & the rest scored out.

If the expenditure on the work is recorded by sub-heads the total for each sub-head should be shown in column 5 & against this total there should be an entry in column 5 also. In no case should any entry be made in column 6.

P.T.O.

Unit	Quantity executed (or Supplied) upto date as per Measument book.	Items of work supplied(grouped under-Sub-head" and "Sub-works" of estimate.)	Rate	Amount		Remarks
				Upto date	Since previous Bill (Total for each sub head.)	
1	2	3	4	5	6	7
			Rs. P.	Rs. P.	Rs. P.	
		Net Payable amount Already Paid Amt			314,51279-	
		Total withheld Amt Released =			95 87 309-	
		Withheld Amt Released =			894240-	
		total withheld Amt =			3,911,549-	
		Less It Tax =			(-) 198231-	
		Net Payable Amt			9713318 =	
		Gross 9587309 =				
		Less It Tax 191746 =				
		9395563 =				
					9713318	
					9395563 =	
		Carried over				

Release payment
9587309/-
Dtn with request letter of Partys
26/10/19

Dtn with
26/11/19

Unit	Quantity executed (or Supplied) upto date as per Measument book.	Items of work supplied(grouped under" Sub-head" and "Sub-works" of estimate.)	Rate	Amount		Remarks
				Upto date	Since previ-ous Bill (Total for each sub head.)	
1	2	3	4	5	6	7
			Rs. P.	Rs. P.	Rs. P.	
					9713378	
				9395563=		
Total value of work done supplies made to date (A)						
Deduct value of work or supplies shown on previous bill					9713378	
Net Value of work or supplies since previous bill						
(F) Figures in words				9395563/-	3,14,51299	

II Certification Signature

1. The measurements were made by ..Sambhu Jr.. on ....., and are recorded at page ..97-418.. of Measurements Book No ..23.. advance payment Has been made previously without detailed measurement.
42-52

Dated Signature of Officer preparing the Bill { ..... Signature (Rank)

Dated Signature of Officer Authorizes payment { ..... (Rank)

Dated Signature of Contractor

E.E

This signature is necessary only when the officer who prepares the bill is not the officer who authorizes the payment in such a case two signatures are essential

III Memorandum of Payments

	Rs.	P.	Rs.	P.
1. Total value of work done, as per Act 1 col. 3 entry (A)				
2. Deduct amount with held:-				
a) From previous Bills as per last Running Account Bill			9395563=	
b) From this Bill				
3. Balance "i.e. up-do-date" "payments. (item (k)"				
4. Total amount of payment already made as per entry (K) of last Running account Bill No. ..... forwarded with account for .....20.				
5. Payment now to be detailed below:- a) By recovery of amount creditable of this work.				
Total 2 (b)+5(a) (G)				
b) By recovery of amount creditable to other works or heads of account				
c) By cheque ◆				
Total 5 (b)+ (c) -H			9395563=	

◆ Figures for works Abstract

Rs.	P.

Pay Rs. ◆ ~~9395563~~/- by cheque ◆

Received Rs. ~~Nine lakhs~~

.....as per above memorandum ..... dated initials of Distributing officer.

Carried over on IInd Bill

on account of this work (Amount in vernacular .....

Dated the ..... 196 .....

Witness .....

Paid by me vide cheque No ..... dated .....

Full Signature of contractor

(date initials of person actually making the payments .....)

This figure should be tested to see that it agrees with total of item 4 and 5.

◆ If the net Amount paid is less than Rs. 10 and it cannot be included in a cheque the payment should be made in cash, this entry being altered suitably and the alteration attested by the date initials.

◆ Here specify the net amount payable, vide item (C)
The payee's acknowledgment should be for the gross amount paid as per item 5 (i.e.) (a+b+c)

◆ Payment should be attested by some known person where the payee's acknowledgment required in the case Bills of suppliers.

CFC Tied

M.A. Code M.W. 9
DBA Form 33

MRP-21
2021-22

BILL

(IInd)

Intermediate payments must invariably be made on forms printed on white paper which should be used for final payment.

For contractors & suppliers. This form provides only for payments for works or supplies actually measured.

Cash Book Voucher No..... Dated..... Sub-Division

Name of Contractor or Supplier The People Associations for total hell at Jath People

Name of work Remediation and Reclamation of existing dumpsite

Purpose of Supply
1. "Stock ..... at Khunana Mand, at Hl
2. "Purchases for issue to .....(Contractor) direct to work

Serial No. of this Bill ...IInd R/Bill

No. & date of this last bill for this work .....

Reference to Agreement .....

Dare of written order to commence work. 20-10-20

Date of actual completion of work.

1. Account of work done or supplies made

Unit	Quantity executed (or Supplied) upto date as per Measument book.	Item of work supplied(grouped under Sub-head" and "Sub-works" of estimate.)	Rate	Upto date	Since previous Bill (Total for each Sub head.)	Remarks
1	2	3	4	5	6	7
1	249 32.11 tons	Garbage Processing	Rs. P. @ 695/ton =	Rs. P.	Rs. P. 1732781 —	
			DID 2% I. Tax		53465 56	
					1698126	
	Vide request Letter of Billing	Carried over	Release payment 198.25		1698126 — 5827301 —	

* The full name of the work as given in the estimate should be entered here except in the case of Bills for stock materials.

** The purpose of supply applicable to the case should be filled in & the rest scored out.

If the expenditure on the work is recorded by sub-heads the total for each sub-head should be shown in column 5 & against this total there should be an entry in column 5 also. In no case should any entry be made in column 6.

Unit	Quantity executed (or Supplied) upto date as per Measument book.	Items of work supplied(grouped under-Sub-head" and "Sub-works" of estimate.)	Rate	Amount		Remarks
				Upto date	Since previous Bill (Total for each sub head.)	
1	2	3	4	5	6	7
			Rs. P.	Rs. P.	Rs. P.	
					1698126	
		Release of Withheld Amount	958730	+	958730	
		less Income Tax 2%	- 19174			
			939556	→ 939556		
				2637682		
					1698126	
					2637682	
		Carried over				

Unit	Quantity executed (or Supplied) upto date as per Measument book.	Items of work supplied(grouped under" Sub-head" and "Sub-works" of estimate.)	Rate	Amount		Remarks
				Upto date	Since previ-ous Bill (Total for each sub head.)	
1	2	3	4	5	6	7
			Rs. P.	Rs. P.	Rs. P.	
					1698260	
					26376823=	
					16981260	
Total value of work done supplies made to date (A)						
Deduct value of work or supplies shown on previous bill						
Net Value of work or supplies since previous bill					9395563=	
(F) Figures in words 26376823					26,56,56	

II Certification Signature

1. The measurements were made by ..... on ....., and are recorded at page 42 - 52 of Measurements Book No 83 advance payment Has been made previously without detailed measurement.

27 - 41

Dated Signature of Officer preparing the Bill { ..... (Rank)

Dated Signature of Officer Authorizes payment ..... (Rank)

Dated Signature of Contractor

27-10-21

This signature is necessary only when the officer who prepares the bill is not the officer who authorizes the payment in such a case two signatures are essential

III Memorandum of Payments

	Rs.	P.	Rs.	P.
1. Total value of work done, as per Act 1 col. 3 entry (A)			2637683	
2. Deduct amount with held:-				
a) From previous Bills as per last Running Account Bill	1698126	-		
b) From this Bill				
3. Balance "i.e. up-do-date" "payments. (item (k)"				
4. Total amount of payment already made as per entry (K) of last Running account Bill No. ..... forwarded with account for .....20.				
5. Payment now to be detailed below:-				
a) By recovery of amount creditable of this work.				
Total 2 (b)+5(a) (G)			2637683	-
b) By recovery of amount creditable to other works or heads of account			939563	-
c) By cheque ◆ w/n Fund Amt Tot P. 1628	968739	60		
Total 5 (b)+ (c) -H	1695126	-		
Pay Rs. 1698260	by cheque ◆ 2563564		2637683	-

◆ Figures for works Abstract

Rs.	P.
2637683	-

Received Rs. .....

.....as per above memorandum ..... dated initials of Distributing officer.

on account of this work (Amount in vernacular .....

Dated the ..... 196 .....

Witness ..... Paid vide Ch. No. 66384 Dt. 28/10/21

Paid by me vide cheque No TMB – 138107 dated .....

Accountant Executive Officer Full Signature of contractor

(date initials of person actually making the payments .....)

This figure should be tested to see that it agrees with total of item 4 and 5.

◆ If the net Amount paid is less than Rs. 10 and it cannot be included in a cheque the payment should be made in cash, this entry being altered suitably and the alteration attested by the date initials.

◆ Here specify the net amount payable, vide item(C)
The payee's acknowledgment should be for the gross amount paid as per item 5 (i.e.) (a+b+c)

◆ Payment should be attested by some known person where the payee's acknowledgment required in the case Bills of suppliers.

Administrator
Municipal Council
KAITHAL

Municipal Council/Committee,

121
27/10/21

Name of Work:- Remediation and Reclamation of existing dumpsite at Khurana road Ktl

Name of Agency:- The People Association for total help & youth applause

Estimate Amount:- 550.20 Lacs.

Allotment Cost:- 550.20 Lacs

Work Order No.:- 6282 Dt 20-10-20

Date of Start:- 23/02/2021

Date of Completion:- In Progress

Status of Work:- IInd R/Bill

Expenditure:- 5,93,39,144/- (Gross)

MB No. & Page No.:- 23/13-52

IInd R/Bill Bill has been prepared for Rs. 1739781/- and Net Payment after deduction of Previous Bill and all other taxes has been prepared for Rs. 1698126/-. The work has been executed by PATHEYA as per the P.W.D. specification. The file of this bill is complete in all respects as per check list attached. The ~~sample~~ Inspection report of ~~N.I.T. Kurukshetra Disp. No. RC/CIPYA/20-21/~~ Third Party (Shri Vishwakarma Pvt Ltd. KNL/2/21 dated 05/10/2021 and Govt. Polytechnic Education Society, Cheeka Disp. No. GPC/IRG/CED/2020/..... dated ..... is found satisfactory. Monitoring report & photograph are also attached. Hence the payment of Agency may be approved.

EO/Secy. 27-10-21

XEN/ME 26/10/21

JE

As proposed by the field office file is complete is all respect submitted for approval please.

XEN 26/10/21

AO

LFA

Ld. DMC

Paid

121
27/10/21

Check List

Sr: No.	Particular	Remarks
1.	Resolution No. & Amount	
2.	Sanctioned Estimate	
3.	Complete Tender Progress Document	Attached
4.	Work Order	6282 Dt 30-10-20
5.	Signed Agreement	Attached
6.	Time Extension if any	-do-
7.	Sanctioned Rate	-do-
8.	Sampling Report with Sign	-do-
9.	Monitoring Report	-do-
10.	Photographs of Site with Sign	-do-
11.	Complete M.B. Entry with Date	23 / 43 - 52
12.	Complete Contractual Bill with Certificates	Complete
13.	Entry in All Register (T.R., W.R., S.R., C.L. etc.)	-do-
14.	Tax Deduction Voucher	-do-
15.	PAN No. & GST No.	-do-
16.	EPF & ESI No.	-do-
17.	Completion Certificate if any	-do-
18.	Signature of All Concerned Officers	-do-

Executive Engineer,
Municipal Council,

Municipal Engineer,
Municipal Council,

Junior Engineer,
Municipal Council,

Bill of Supply

(ORIGINAL FOR RECIPIENT)

PATHEYA

Peoples Association For Total Help And Youth Applause
RZ-15/9, KH NO-15/7, Gali No-9, Mahavir Enclave,
New Delhi, South West Delhi,
UDYAM-DL-10-0009088
GSTIN/UIN: 07AAATP5647A1ZR
State Name : Delhi, Code : 07
E-Mail : Patheyango7@gmail.Com

Invoice No. **PATH/2021-22/168**	Dated **14-Oct-21**
Delivery Note	Mode/Terms of Payment **RTGS\NEFT**
Reference No. & Date.	Other References
Buyer's Order No. **MCK/EO/2020/6282**	Dated **20-Oct-20**
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
Terms of Delivery	

Buyer (Bill to)

Executive Officer Municipal Council Kaithal
municipal council, Old City,
Kaithal, Haryana 136027
State Name : Haryana, Code : 06

Sl No.	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	**Remediation and Reclamation of Existing Dumpsite**	999441	~~24,977 Tons~~ 249311	695.00	Tons	~~4,73,59,015.00~~ 17327816
	Total		24,977 Tons			~~4,73,59,015.00~~

Amount Chargeable (In words)
INR One Crore Seventy Three Lakh Fifty Nine Thousand Fifteen Only

E. & O.E
17327816

HSN/SAC	Taxable Value
999441	~~4,73,59,015.00~~ 17327816
Total	~~4,73,59,015.00~~ 17327816

Tax Amount (in words) : **NIL**

Remarks:
Total Waste -24977 Ton

Company's PAN : **AAATP5647A**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
A/c Holder's Name : Peoples Association For Total Help And Youth Applause
Bank Name : **Punjab National Bank**
A/c No. : **09352011000403**
Branch & IFS Code : **Mahavir Enclave & PUNB0093510**

Customer's Seal and Signature

For Peoples Association For Total Help And Youth Applause

Authorised Signatory

This is a Computer Generated Invoice

Certified that work has been done as per DMIT Recommendations of work

27-10-21 EO

Bill is verified & Passed for Rs. 17327816/-

26/10/21 CE

JE

Bill of Supply

(DUPLICATE FOR SUPPLIER)



Peoples Association For Total Help And Youth Applause
RZ-15/9, KH NO-15/7, Gali No-9, Mahavir Enclave,
New Delhi, South West Delhi,
UDYAM-DL-10-0009088
GSTIN/UIN: 07AAATP5647A1ZR
State Name : Delhi, Code : 07
E-Mail : Patheyango7@gmail.Com

Invoice No. **PATH/2021-22/168**	Dated **14-Oct-21**
Delivery Note	Mode/Terms of Payment **RTGS\NEFT**
Reference No. & Date.	Other References
Buyer's Order No. **MCK/EO/2020/6282**	Dated **20-Oct-20**
Dispatch Doc No.	Delivery Note Date
Dispatched through	Destination
Terms of Delivery	

Buyer (Bill to)

Executive Officer Municipal Council Kaithal
municipal council, Old City,
Kaithal, Haryana 136027
State Name : Haryana, Code : 06

Sl No.	Description of Services	HSN/SAC	Quantity	Rate	per	Amount
1	**Remediation and Reclamation of Existing Dumpsite**	999441	24,977 Tons	695.00	Tons	1,73,59,015.00
	Total		24,977 Tons			₹ 1,73,59,015.00

Amount Chargeable (in words) *E. & O.E*

INR One Crore Seventy Three Lakh Fifty Nine Thousand Fifteen Only

HSN/SAC	Taxable Value
999441	1,73,59,015.00
Total	1,73,59,015.00

Tax Amount (in words) : **NIL**

Remarks:
Total Waste -24977 Ton

Company's PAN : **AAATP5647A**

Declaration
We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

Company's Bank Details
A/c Holder's Name : Peoples Association For Total Help And Youth Applause
Bank Name : **Punjab National Bank**
A/c No. : **09352011000403**
Branch & IFS Code : **Mahavir Enclave & PUNB0093510**

Customer's Seal and Signature

for Peoples Association For Total Help And Youth Applause

Authorised Signatory

This is a Computer Generated Invoice

कार्यालय नगर परिषद् कैथल

कार्यालय रिपोर्ट

विषयाधीन मामले में अनुरोध सहित आपके संज्ञान में लाया जाता है कि नगर परिषद् कैथल में

Bio- Remediation of Legacy Waste कार्य का 1st रनिंग बिल अदायगी हेतु पेश किया गया था जिसमें से राशि

95,87,309/- रुपये व सोसाइटी टैक्स ~~3,24,254~~ 324240/- रुपये withheld कर ली गई थी | अब कंपनी द्वारा withheld राशि की अदायगी बारे अनुरोध किया गया है जिस पर सहमति दे दी गई है। जिसकी Net Amt 97 13318

Recommended
Release
95,87,309/-
26/10/21

J.E.

Act To Check
3,24,254/-
26/10/21

J.E.

सीमान जी,
राशि ₹ 324240/- Society Regd. Department को भेजी जा चुकी है जोकि Refund नहीं की जा सकती।

दिनांक / 22/10/21

सेवा में

कार्यकारी अधिकारी
नगर परिषद
कैथल

XEN : Sanitation
Formulate Report for
22/10/21

विषय: बिना अदायगी के संदर्भ में:

माननीय,

निवेदन यह है कि हमारी कंपनी द्वारा खुराना रोड स्थित नगर परिषद की डंपिंग साइट पर कचरा निस्तारण का कार्य किया गया। हमारे द्वारा आपके कार्यालय में जो बिल प्रस्तुत किया था उसकी कुछ रकम R.D.F. का उठान न होने के कारण रोकी गई थी। माननीय हमारे द्वारा नगर परिषद की जमीन से उपरोक्त उठान कर दिया गया है। आपसे सरबद्ध प्रार्थना है कि हमारा रोकी गई रकम का जल्द भुगतान किया जाए।

सहयोगाकांक्षी एवं प्रार्थी
Sukhvinder Singh
सुखविंद्र सिंह
पानीपत, नई दिल्ली

8958730?

Name Verified
22/10/21

GSTIN : 06AAFCD4334G1ZX
PAN : AAFCD4334G

M. : 98134-30001
Email : shriudhikraman@gmail.com

श्री Udhikraman
स्वच्छ भारत, स्वस्थ भारत PRIVATE LIMITED

Ref. No. KHL/2/21 Dated .....5/10/21...

Third Party Inspection Report

Client Name : Municipal Council Kaithal

Inspection Agency : ShriUdhikraman PVT. LTD. Karnal

Inspection Location : Kaithal Garbage Treatment Plant

Name of Work : Bio Remidiation/Reclamation of Lagecy Waste (M.S.W.)

Administrative Approval : Yes

Technical Sanction : Yes

Name of Incharge : Junior Engineer, Shri Sombir Singh

Name of overall Incharge : Executive engineer Shri Himanshu

Name of the Contractor : People's Association For Total Help And Youth Applause, RZC-108, MahavirVihar, Sector-1, Dwarka-110045 Delhi

Has agreement been signed by the contractor : Yes

Detailed report of the report submitted by the agency to the office of the Municipal Council Kaithal

1. Real time photographs reflecting the area/land reclaimed by processing of the existing legacy waste. Permanent Mile stones has been installed at site. (Related Photos and CD attached in file)- **Checked**
2. Contour sheets which prepared with the help of total stations / drones or with latest available technologies, reflecting the volume of waste reduced by bio remediation. (Attached in file)- **Checked**
3. Weigh Slips of the processed waste. (All slips attached in file) – **Checked**
4. IP based CCTV cameras has been installed.- **Checked (Find ok)**
5. Sanitary Landfill Site (SLF) being developed for the disposal of inert constructed as per the Norms/specifications prescribed by Central Public Health and Environmental Engineering Organisation (CPHEEO) /Central Pollution Control Board (CPCB). Case has been submitted. **-Documents has been checked**
6. Fraction arising out of the processed waste such as RDF (Agreement has been done with the authorised agency which is approved by the govt.), compost/soil and C&D waste have been disposed off as per the rule.- **Documents has been checked**
7. Inert will be disposed off scientifically as per the Norms of CPCB. Submitted the case in environment office to develope the SLF. -**Related documents has been Checked**

SHRI UDHIKRAMAN PVT. LTD

8. Setuped the necessary infrastructure, machineries, plant of such as Trammels as well as warriors which have capacity of more than 2000 TPD to process the legacy waste.-**Checked**
9. Weighbridge at Kaithal site to measure the quality of various components of waste such as garbage, RDF, INERT, C&D, SOIL.– **Checked**
10. Installed the fully electronic weighbridge where in data of weighment facility is maintained for the entire term with backup facility.- **Checked (Find ok)**
11. Leached treatment plant.- **Checked**
12. Quality control laborartory for testing.–**Related Documents Checked**
13. Electricity connection is available at dumping site.- **Checked**
14. Ground of water, work zone air quality, soil are regularly Mointoired. **-Documents has been checked**
15. Environment engineer Dr. DharnaTiwari (P.H.D. Environment) is appointed for this project.- **Checked**
16. Processed garbage slips.- **(Attached in file submitted by agency) –Checked and find ok**
17. After Processed slips like RDF, INERT, SOIL and C&D. - **(Attached in file submitted by agency) –Checked and find ok**
18. Volume report.- **(Attached in file)- Checked and find ok**
19. Contour { which is cleared after the processing}/- **(Attached in file) – Checked and find ok**
20. All the vehicles like J.C.B, Tractors, dumpers and Pocklane details.- **(Attached in file) Checked**
21. After processing photos. (Attached in file) - **Checked**
22. CCTV cameras recording in hard disk.- (Attached in file) **Checked**
23. Electricity bill.- (Attached in file) **Checked**
24. Generator bill.- (Attached in file) **Checked**
25. Site supervisors detail with shifts.- (Attached in file) **Checked**
26. Processing machines.- **Checked and find ok**
27. Soil disposal detail documents.- **(Attached in file) Checked**
28. C&D disposal detail documents.- **(Attached in file) Checked**
29. Blank space videography. - **(CD Attached in file) Checked**
30. Running plant with labours videography.- **(CD Attached in file) Checked**
31. Data excel sheet.– **Checked**
32. Bank Guarantee – **Checked**
33. Single entry and exit gate on site – **Checked and find ok**

I have visited dumping Site Kaithal for checking the bio-remediation/reclamation project in which all the documentation is completed. Work is satisfactory as per the norms of DULB Memo No. Tech/Sect-I/DULB/2021/8283 Dated 25.01.2021 as well as RFP. Overall work is found satisfactory.

Arjun

SHRI UDHIKRAMAN PVT. LTD.

JE

	SOIL SUMMARY	
S NO.	PRODUCATION TONNES	DATE
1	606840	06-11-2021
2	503720	06-12-2021
3	165210	13/06/2021
4	652690	14/06/2021
5	463145	15/06/2021
6	444550	17/06/2021
7	479260	18/06/2021
8	466810	19/06/2021
9	615865	20/06/2021
10	635425	21/06/2021
11	660565	22/06/2021
12	533825	23/06/2021
13	475090	24/06/2021
14	685435	25/06/2021
15	644005	26/06/2021
16	598000	27/06/2021
17	557770	28/06/2021
18	522030	29/06/2021
19	544595	30/06/2021
20	409925	07-01-2021
21	462630	07-02-2021
22	182395	07-03-2021
23	268740	07-04-2021
24	386815	07-05-2021
25	479320	07-06-2021
26	323845	07-07-2021
27	421020	07-08-2021
28	487975	07-09-2021
29	337065	07-10-2021
30	228085	07-11-2021
31	212910	07-12-2021
32	362585	13/07/2021
33	414495	14/07/2021
34	412305	15/07/2021
35	260610	18/07/2021
	15905550	

Surhinder Singh

PEOPLE'S ASSOCIATION FOR
TOTAL HELP & YOUTH APPLAUSE

SHRI UDHIKRAMAN PVT. LTD.

GARBAGE SUMMARY

S NO.	PRODUCATION TONNES	DATE
1	340565	06-01-2021
2	685450	06-02-2021
3	748130	06-03-2021
4	236645	06-04-2021
5	518385	06-05-2021
6	872780	06-06-2021
7	828210	06-07-2021
8	719720	06-08-2021
9	765225	06-09-2021
10	588970	06-10-2021
11	722745	06-11-2021
12	503480	06-12-2021
13	228080	13/06/2021
14	644280	14/06/2021
15	413960	15/06/2021
16	648835	16/06/2021
17	416485	17/06/2021
18	550575	18/06/2021
19	500475	19/06/2021
20	566425	20/06/2021
21	599955	21/06/2021
22	523770	22/06/2021
23	602930	23/06/2021
24	414695	24/06/2021
25	630880	25/06/2021
26	601420	26/06/2021
27	876980	27/06/2021
28	692950	28/06/2021
29	618895	29/06/2021
30	665395	30/06/2021
31	540155	07-01-2021
32	776130	07-02-2021
33	124175	07-03-2021
34	590420	07-04-2021
35	513635	07-05-2021
36	709880	07-06-2021
37	642945	07-07-2021
38	660250	07-08-2021
39	797500	07-09-2021
40	694290	07-10-2021
41	643040	07-11-2021
42	245115	07-12-2021
43	69285	13/07/2021
44	90945	14/07/2021
45	107055	15/07/2021
	24932110	

PEOPLES ASSOCIATION FOR TOTAL HELP & YOUTH APPLAUSE

SHRI UDHIKRAMAN PVT. LTD.

RDF SUMMARY

S NO.	PRODUCATION T	DATE
1	1890	14/06/2021
2	148095	27/06/2021
3	166670	28/06/2021
4	173655	29/06/2021
5	178825	30/06/2021
6	118300	07-01-2021
7	142055	07-02-2021
8	40370	07-03-2021
9	116155	07-04-2021
10	76485	07-05-2021
11	203660	07-06-2021
12	137105	07-07-2021
13	154440	07-08-2021
14	256810	07-09-2021
15	161235	07-10-2021
16	128770	07-11-2021
17	103795	07-12-2021
18	110100	13/07/2021
19	107950	14/07/2021
20	99395	15/07/2021
21	64185	18/07/2021
22	131685	19/07/2021
23	143200	20/07/2021
24	60295	21/07/2021
	3025125	

Sukhwinder Singh
PEOPLE'S ASSOCIATION FOR
TOTAL HELP & YOUTH APPLIANCE

SHRI UDHIKRAMAN PVT. LTD.

C&D SUMMARY

S NO.	DATE	PRODUCATION TONNES
1	06-11-2021	306280
2	06-12-2021	191235
3	13/06/2021	74365
4	14/06/2021	299570
5	15/06/2021	167620
6	16/06/2021	279120
7	17/06/2021	162495
8	18/06/2021	147950
9	19/06/2021	117310
10	20/06/2021	246865
11	21/06/2021	230905
12	22/06/2021	204380
13	23/06/2021	172230
14	24/06/2021	120020
15	07-12-2021	17035
16	13/07/2021	17335
17	14/07/2021	9985
18	15/07/2021	10795
19	18/07/2021	7450
		2782905

Sukhwinder Singh
PEOPLE'S ASSOCIATION FOR
TOTAL HELP & YOUTH APPLAUSE

SHRI UDHIKRAMAN PVT. LTD.

JE

	INERT SUMMARY			
S NO.	PRODUCATION TONNES	DATE		
1	102870	13/06/2021		
2	286610	17/06/2021		
3	382700	21/06/2021		
4	327515	23/06/2021		
5	370420	26/06/2021		
6	196185	28/06/2021		
7	159830	29/06/2021		
8	164800	30/06/2021		
9	112420	07-01-2021		
10	121120	07-02-2021		
11	36335	07-03-2021		
12	106000	07-04-2021		
13	78405	07-05-2021		
14	50475	07-06-2021		
15	1870	07-07-2021		
16	2720	07-08-2021		
17	24225	07-12-2021		
18	97140	13/07/2021		
19	87615	14/07/2021		
20	100870	15/07/2021		
21	71925	18/07/2021		
	2882040			

PEOPLE'S ASSOCIATION FOR
...AL HELP & YOUT...

SHRI UDHIKRAMAN PVT. LTD.

GRAND SUMMARY

GARBAGE	~~24976.995~~ 24932.110
SOIL	15905.55
C&D	2782.905
RDF	3025.125
INERT	~~2882.04~~ 2882.045
MISS	381.375

Sukhwinder Singh
PEOPLE'S ASSOCIATION FOR
T...AL HELP & YOUTH ...

SHRI ... PVT. LTD.

AXIS BANK LTD
KAITHAL, HARYANA, 136027
IFS CODE - UTIB0000403

Valid for three months from the date of issue

D	D	M	M	Y	Y	Y	Y
2	8	1	0	2	0	2	1

Pay Yourself on A/c RTGS — या धारक को - Or Bearer

रुपये Rupees Two Crore Sixty Three lakh Seventy Six thousand Eight hundred Twenty Three only अदा करें ₹ 26376823/-

A/c. No. 92/0/00 29138/07

SBEZY 403190

VOID

Executive Officer
Municipal Council
Kaithal

Payable at par at all branches of Axis Bank Ltd in India.

Administrator
Municipal Council
KAITHAL

"066284" 136211302" 403190" 31

UTILITY FORMS PVT. LTD | Date 07-5-2010 04-05-2021

Form G 13

CONTIGENT BILL

Rule XII-6 & X-11

MUNICIPAL COMMITTEE ~~RAJOUND~~ KTL	DETAILED BILL OF CONTIGENT CHARGES MONTH OF THE	NO. OF VOUCHER 05 28/10/21
Head of Charge serial Number of sub Vouchers	Description of charges & number and date of authority all charges requiring special sanction	AMOUNT RS. P.
	Pay able to manager of Arts bank on his NEO A/c deduction of G.I.T. Tax of The People Associations for total help & youth People.	198231-
	Tax on Realeased of withheld	191746=
Income Amount →	2% Income tax on Rs 9587308	
	9587308 × 2 / 100 = 1,91,746	
191746 346556		
538302	Rupees One lakh ninety one thousand seven hundred forty Six only.	
	28/10/21	198231-
		191746=
Paid vide Ch. No. 066285 Dt. 28/10/21 Date - 13/8/07		
Accountant	Executive Officer	Total Rs. (Words)

Received Contents

Also certified the expenditure charged in this bill could not with due regard to the interest of the Municipal Committee, by Sub voucher entered in this bill have been really paid with exceptions noted below which exceed the balance of the permanent advance & will be paid on Receipt of the money drawn of this bill.

Dated 27/10/2021

Pay Rupees 191746/-

Examined

Accountant

Dated

Name 27-10-21 EO E.O.

Office

Administrator
Municipal Council
KAITHAL

Form G 13

CONTIGENT BILL

Rule XII-6 & X-11

MUNICIPAL COMMITTEE ~~RAJOUND~~ KTL	DETAILED BILL OF CONTIGENT CHARGES MONTH OF THE	NO. OF VOUCHER 06 28/10/2021
Head of Charge serial Number of sub Vouchers	Description of charges & number and date of authority all charges requiring special sanction	AMOUNT RS. P.
	Pay able to manager of Axis bank on the A/c of deduction of I.T. Tax of People Association for Total Help and Tough applause.	346556/-
	2% Income Tax on Rs 17327816/-	
MB 83 / 43-52	17327816 × 2/100 = Rs 346556/-	
	Three lakh forty six thousand five hundred fifty six only	346556/-
	Paid vide Ch. No. 066285 Dt. 28/10/21	
	Accountant / Executive Officer	Total Rs. (Words)

Received Contents

Also certified the expenditure charged in this bill could not with due regard to the interest of the Municipal Committee, by Sub voucher entered in this bill have been really paid with exceptions noted below which exceed the balance of the permanent advance & will be paid on Receipt of the money drawn of this bill.

Dated.....

Pay Rupees 346556/-

Examined.....

Accountant 28/10/21

Dated.....

Name.....

EO

Office.....

Administrator
Municipal Council
KAITHAL

OFFICE OF THE MUNICIPAL COUNCIL, KAITHAL

Work Order

Kaithal MC Annexure-D-III

To,

The Peoples Associations for
Total Help & Youth Applause.
RZH-15/9, Gurudwara Road,
Mahavir Enclave Palam-Dabri Road,
New Delhi-110045. (PATHEYA)
E-mail:- patheyango@gmail.com & pathaya@gmail.com

Memo No.MCK/EO/2020/ 6282 Date: 20/10/20

Sub:- **Selection of Contractor for Remediation and Reclamation of Existing Dumpsite at Khurana Road, Kaithal (Tender ID:- 2020_HRY_141502_1)**

In compliance with the approval of Director General, Urban Local Bodies, Haryana, Panchkula vide letter no. XEN-I/BR/DGULB/2020/3760 dt. 06.10.2020 this office acceptance letter no. DMC/KTL/2020/6030 dt. 07.10.02020 and your request dt. 16.10.2020 reg. assessment of quantity of legacy waste later on, the work order of tentative quantity of legacy waste mentioned in DNIT is hereby issued.

Sr. No.	Name of work	Estimated quantity of legacy waste (in MT)	Rates approved by DULB- vide letter no. XEN-I/BR/DGULB/2020/3760 dt. 06.10.2020	Time Period
1	Selection of Contractor for Remediation and Reclamation of Existing Dumpsite at Khurana Road, Kaithal	80000 MT (Tentative)	695/- per MT	Upto 07.04.2021

Terms & Conditions:-

1. The allotment of work is made @ 695/- per tone for remediation and reclamation of legacy waste along with all complete allied jobs as defined in tender documents. The NS Items and rate analysis will be prepared on the basis of schedule rate and lowest market rate. You should ensure that all the conditions/scope of work mentioned in the DNIT should be followed strictly
2. You are required to carry out detailed calculations of the legacy waste existing at dump site by adopting the latest technologies available in the market such as multi-layer analysis of surface waves, Reflective Imaging, Seismic Survey etc. immediately.
3. The agency has to ensure that there should be no violation of any order of any court and Hon'ble NGT and all the MSW/legacy waste should be processed and disposed of as per SWM Rules-2016 and as per the guidelines of HSPCB and CPCB and the work should be completed by 07.04.2021 positively i.e. the time period given by Hon'ble NGT.

4. Sanitary landfill site being developed by you (Agency/Contractor) for the disposal of inert constructed as per the Norms/Specification prescribed by Central Public Health and Environmental Engineering Organization (CPHEEO)/Central Pollution Control Board (CPCB).

5. The fraction arising out of the processed waste such as RDF, compost/soil enriches, C&D waste and inert are being disposed of scientifically as per the norms of CPBC & SWM Rules-2016.

6. The agency shall explore the possibility of minimizing the disposal inert/processing rejects and maximize the usage of such inert waste including but not limited to making of curb side blocks, fillings of low laying areas, construction of roads etc.

7. The agency has to prepare proper record of quantity of the processed waste on mentioned in DNIT.

8. The agency shall ensure that daily processing of waste should be of such quantity that the total waste will be processed within the prescribed time frame i.e. 07.04.2021 as given by Hon'ble NGT.

9. The agency shall ensure the standards of the fraction arising out after the bio-remediation of the MSW/legacy waste such as recyclable, RDF, inert and compost etc. are fulfilling the norms of CPCB or other Govt. departments and the fractions are transported in the covered vehicles as per the norms of CPCB etc.

10. Concerned Executive Engineer and in-charge of sanitary wing of MC, Kaithal shall jointly ensure that the fractions arising out of the processing such as RDF, Soil enriches, inert and C&D waste is disposed of as per the SWM Rules-2016.

11. The RDF is being utilized in the industries/plants where the conventional fuel can be replaced with RDF as prescribed by CPCB/SPCB. He shall obtain a declaration from XEN and in-charge of sanitary wing concerned that the fraction arising out of the processed waste is not being dumped in open areas unscientifically by the contractor within or outside the M.C. limit.

12. All the senior functionaries of MC, Kaithal involved in dealing this matter of MC, Kaithal shall ensure that daily processing of waste should be such quantity that the total waste be processed within the prescribed time frame i.e. 07.04.2021 as given by Hon'ble NGT.

13. The agency/contractor is bound to follow the terms and condition mentioned in RFP, tender document and contract agreement strictly.

14. In case of any dispute, the District Municipal Commissioner, Kaithal will be sole arbitrator and his order will be final.

15. The joint committee of EO & XEN is competent to amend or add any minor change while execution of work and contractor is bound to do so.

16. The scope of work is as per the RFP floated along with tender ID:- 2020_HRY_141502_1 dt. 02.09.2020 and the agency is bound to cary out the work at site complete as per the term & condition of RFP.

17. Incentive/Bonus (1%) one percent of the contract value per month subject to a maximum of five percent of contract early completion shall be paid to the Contractor if complete the work before the prescribed time frame. Penalties/Liquidity damages In case of delay in completion of the contract, liquidated damages @ (0.5%) half percent of the contract value per week of delay subject to a maximum of ten percent of contract value should be levied on the contractor.

18. You will execute an agreement with Municipal Council, Kaithal alongwith performance security @ 5% of approved rates within seven days from the date of the issue of this allotment letter.

Executive Officer,
Municipal Coupcil, Kaithal.

Date.

Endst. No.

A copy of above is forwarded to the following for information and further necessary action please:-

1. President, Municipal Council, Kaithal.
2. Executive Engineer, Municipal Council, Kaithal.
3. Municipal Engineer, Municipal Council, Kaithal.
4. Resident Audit Officer, Municipal Council, Kaithal.
5. Accounts Officer, Municipal Council, Kaithal.

Kaithal

INDIA NON JUDICIA

Government of National Capita

e-Stamp

सत्यमेव जयते

Certificate No.	: IN-DL99403483114196S
Certificate Issued Date	: 28-Oct-2020 06:33 PM
Account Reference	: IMPACC (IV)/ dl932703/ DELHI/ DL-DLH
Unique Doc. Reference	: SUBIN-DLDL93270305185887807978S
Purchased by	: PEOPLES ASSOCIATION FOR TOTAL HELP AND Y
Description of Document	: Article 5 General Agreement
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: M C KAITHAL HARYANA
Second Party	: PEOPLES ASSOCIATION FOR TOTAL HELP AND YOUTH
Stamp Duty Paid By	: PEOPLES ASSOCIATION FOR TOTAL HELP AND YOUTH A
Stamp Duty Amount(Rs.)	: 100 (One Hundred only)

Please write or type below this line

WORK CONTRACT

REMEDIATION AND RECLAMATION OF EX...

KAITH...

WORKS CONTRACT

BETWEEN

Municipal Council Kaithal

(Acting through its Authorized Officer)

AND

(PEOPLE'S ASSOCIATION FOR TOTAL HELP & YOUTH APPLAUSE)

(Acting through its Authorized Signatory)

For

REMEDIATION AND RECLAMATION OF EXISTING DUMPSITE AT KAITHAL.

This Works Contract (hereinafter referred to as the "**Contract**") is made at [Kaithal], on this the 30 day, of October, 2020.

By & Between

[Municipal Council Kaithal acting through its Executive officer and having its office at Municipal Council Kaithal (herein after referred to as the "**Authority**"/ "**MC Kaithal**", which expression shall, unless repugnant to the context or meaning thereof, be deemed to include any successors-in-office and permitted assigns) of **ONE PART**;

And

Peoples Associations for Total Help & Youth Applause (PATHEYA) having its registered corporate office at RZH-15/ 9, Gurudwara Road, Mahavir Enclave, Dabri Palam Road, New Delhi-110045 acting through its **Peoples Associations for Total Help & Youth Applause (PATHEYA)** hereinafter referred to as the "**Contractor**", which expression unless repugnant to the context or meaning thereof shall be deemed to mean and include its successors and permitted assigns) of the **SECOND PART.**

Submitted Performance Guarantee details as follow:-

Bank Name:-	**Punjab National Bank**
BG No:-	**09350001020**
Issue Date:-	**28.10.2020**
Expire Date:-	**27.10.2021**
Amount:-	**27,80,000/-**

"**Authority/ MC Kaithal**" ,"**Contractor**" are hereinafter collectively referred to as "**Parties**" and individually as "**Party**".

WHEREAS:

A. The Authority intends to undertake Remediation and Reclamation of the existing dumpsite at Kaithal in the State of Haryana.

B. Pursuant to the above objective, the Department had accordingly, vide RFP document bearing dated [*] invited Bids from eligible entities, with a view to undertake the Scope of Work (defined herein after), including but not limited to Remediation and Reclamation of Khurana Road Dumpsite and setting up, operation and maintenance of Sanitary Landfill at Sanitary Landfill Site in accordance with the Solid Waste Management Rules, 2016("**Project**").

C. **Peoples Associations for Total Help & Youth Applause (PATHEYA)** , in response to the said RFP submitted its Bid, which pursuant to evaluation in accordance with and subject to terms thereof, was determined as the Selected Bidder, and, accordingly, vide Letter of Award No. MCK/EO/2020/6282 dated 20.10.2020 ("LoA"), was awarded the Contract to undertake Works for the Project subject to and in accordance with terms thereof and more particularly terms and conditions of this Contract. The LoA has been duly accepted by the Selected Bidder by its acknowledgement dated 22.10.2020.

D. **The quantity mentioned in the tender document is 80000 MT which has been reassessed 98097.35 MT by Peoples Associations for Total Help & Youth Applause (PATHEYA) through Shri Om Testing & Research Laboratory Noida on 24.11.2020 and has also been verified by Executive Engineer, Municipal Council, Kaithal vide his letter no. 541 dt. 30.12.2020.**

E. The Authority and the Contractor have accordingly agreed to enter into this Contract for implementation of the Project, subject to and on the terms and conditions set forth hereinafter.

Bid Due Date:

a) the enactment of any new Indian law;

b) the repeal, modification or re-enactment of any existing Indian law;

c) the commencement of any Indian law which has not entered into effect until the Bid Due Date;

d) a change in the interpretation or application of any Indian law by a judgement of a court of record which has become final, conclusive and binding, as compared to such interpretation or application by a court of record prior to the Bid Due Date.

e) any change in the rates of any of the Taxes that have a direct effect on the Project;

but shall not include (i) any change in any withholding tax on income or dividends distributed to the shareholders of the Contractor; (ii) imposition of standards and condition of safety arising out of a new or revised environmental laws; (iii) imposition of standards and terms of employment and working conditions of labourers and workmen; or (iv) any rules or regulations stipulated by any regulatory procurer having jurisdiction over the Project in respect of the standards of Works.

"**Change of Scope**" shall have the meaning ascribed to it in GC Clause 3.10.

"**Change of Scope Notice**" shall have the meaning ascribed to it in GC Clause 3.10.

"**Change of Scope Order**" shall have the meaning ascribed to it in GC Clause 3.10;

"**Completion Certificate for Processing Facility and SLF**" shall have the meaning ascribed to it in GC Clause 3.13 (a).

"**Completion Certificate for Reclamation and Remediation Works**" shall have the meaning set forth in Clause 3.13(b).

"**Commercial Operation Date**" shall have the meaning ascribed to it in Clause 2.2 (d).

"**Conditions Precedent**" shall have the meaning ascribed to it in GC Clause 2.9.

"**Confidential Information**" means all documents and other forms of information, including oral and electronic communications, disclosed by a Party or its representatives to the other Party or that Party's representatives in connection with this Contract and expressly or impliedly indicated to be confidential.

"**Contract**" means this Contract signed by the Parties and all the attached documents listed in its Clause 1 hereto, that is General Conditions (GC), the Special Conditions (SC), and the Annexure, as of the date hereof.

"**Contractor**" shall mean and refer to the entity set out in array of Parties that will undertake the Works to the Authority in accordance with terms of this Contract;

"**Contractor Default**" shall have the meaning ascribed to it in GC Clause

2.6.1.

"**Cure Period**" means the period specified in this Contract for curing any breach or default of any provision of this Contract by the Party responsible for such breach or default.

"**Effective Date**" means the date on which the Conditions Precedent of both the Parties have been met or waived, as the case may be.

"**Encumbrances**" shall mean any mortgage, charge, pledge, lien, hypothecation, security interest, assignment, privilege or priority of any kind having the effect of security or other such obligations, and shall include any designation of loss payees or beneficiaries or any similar arrangement under any insurance policy;

"**Estimated Project Cost**" shall have the meaning ascribed to it in RFP (Volume I) Instructions to Bidders.

"**Financial Year**" means the financial year commencing from the first day of April of any calendar year and ending on the thirty-first day of March of the next calendar year.

"**Force Majeure**" or "**Force Majeure Event**" shall have the meaning ascribed to it in GC Clause 2.5.1.

"**Fortnightly Report**" shall have the meaning ascribed to it in GC Clause 3.17.

"**GC**" mean the General Conditions of Contract.

"**Government**" means the Government of State of Haryana, Government of India or any other government entity (ies) as the context may admit and/or require.

"**Government Instrumentality**" means any department, division or sub-division of the Government of India or the State Government and includes any commission, board, authority, agency or municipal and other local authority or statutory body including Panchayat under the control of the Government of India or the State Government of Haryana, as the case may be, and having jurisdiction over the Project or the performance of all or any of the Works or obligations of the Contractor under or pursuant to this Contract.

"**Good Industry Practice**" means the exercise of that degree of skill, diligence, prudence and foresight that reasonably would be expected from the Contractor in accordance with the best practices, methods and standards that are generally accepted internationally for such Works under conditions comparable to those applicable to the Works, and consistent with the Laws of India.

"**Hazardous Waste**" shall have the meaning ascribed to it under the Hazardous Wastes (Management and Handling) Rules, 1989 as amended from time to time;

"**Indemnified Persons**" shall have the meaning ascribed to it in GC Clause 3.8.

"**Insurance Cover**" shall have the meaning ascribed to it in GC Clause 3.4.

"**Independent Assessment Agency/IAA**" means the unit set up by the Authority to monitor and supervise the activities of the Contractor subject

to GC Clause 3.10

"**Inspection Report**" shall have the meaning ascribed to it in GC Clause 3.11;

"**Local Currency**" means the Indian National Rupees/ "INR" or i.e. the lawful currency of the Republic of India.

"**Liquidated Damages**" shall mean the mutually pre-agreed genuine estimate of the loss suffered by relevant Party on account of non-performance and/or non-observance of obligation(s) or any covenants by other Party.

"**Key Performance Indicators**" shall have the meaning ascribed to it in GC Clause 3.7.

"**Material Adverse Effect**" means circumstances which may or do (i) render any right vested in a Party by the terms of this Contract ineffective; or (ii) adversely affect or restrict or frustrate the ability of any Party to observe and perform in a timely manner its obligations under this Contract; or (iii) adversely affects the legality, validity, binding nature or enforceability of this Contract;

"**Monthly Report**" shall have the meaning ascribed to it in GC Clause 3.17.

"**Municipal Solid Waste**" means solid waste generated by households, public utility services, agricultural farms/lands, poultry & dairy farms, commercial establishments and industries and includes solid waste and organic waste;

"**Operations Period**" means the period commencing from Commercial Operation Date and ending on the expiry of the Term;

"**Khurana Dumpsite**" shall have the meaning ascribed to it in GC Clause 1.4 and Recital A.

"**Party**" means the Authority or the Contractor, as the case may be, and "Parties" means both of them.

"**Performance Security**" shall mean Performance Security to be furnished by Contractor by way of a Bank Guarantee in terms of this Contract and **Annexure-C**;

"**Personnel**" means the personnel who have been deployed by the Contractor or any of its sub-contractors in the Khurana Dumpsite for the purpose of undertaking Work.;

"**Project**" shall have the meaning ascribed to it in Recital B.

"**Project Assets**" means all physical and other assets relating to and forming part of the Khurana Dumpsite including (a) rights over the Khurana Dumpsite in the form of license (as applicable) or right of usage or otherwise; (b) tangible assets such as civil works and equipment including but not limited to foundations, buildings, grievance redressal center, processing facility, electrical systems, communication systems, transport vehicles and administrative office; (c) Project Facilities situated on the Sites; (d) insurance proceeds; and (e) Applicable Permits and authorizations relating to or in respect of the Project;

"**Project Facilities**" means all the amenities and facilities required as basic

and support infrastructure for implementing the Project and include transportation vehicles, machinery and equipment procured, inherited, installed &operated and all other Project related physical assets;

"**Processing Fee**" shall have the meaning ascribed to it in GC Clause 6.1.

"Processed Waste" It is clarified that in the document 'Bid Variable' is Fee per Ton of processed waste to be paid monthly. Herewith the processed waste is the waste which is excavated/reclaimed/mined out of the waste dumpsite and processed in the processing plant/facility.

"**Processing Facility** "means the facility setup by the Contractor for processing the Waste at the Khurana Dumpsite prior to its disposal at SLF;

"**RFP**" means the tender document bearing number [**] issued by Authority, pursuant to which Contractor submitted its financial bid and was for undertaking Work for the Project in terms thereof;

"Reclamation and Remediation Works "means the reclamation and remediation works to be undertaken by the Contractor as per the details set out at **Annexure A**, Good Industry Practices, Applicable Permits, Applicable Laws and other terms and conditions of this Contract;

"**Reclamation and Remediation Period**" shall have the meaning ascribed to it in GC 6.1 (C);

"**Reclamation and Remediation Plan**" shall mean the quarterly comprehensive remediation and reclamation plan to be submitted to the Authority for approval and which shall be adhered to for the purpose of completing the Reclamation and Remediation Works and which shall include,*inter alia*, the construction activities and O&M activities contemplated in the relevant quarter and shall also include a pert chart of activities beginning from construction of Processing Facility to completion of such construction; The Reclamation and Remediation Plan shall be in conformity with the plan submitted by the Contractor along with the submission of its Bid;

"**Safety Requirements**" shall have the meaning ascribed to it in GC Clause 3.15 (b);

"**Sanitary Landfill**" or "**SLF**" means the sanitary landfill to be developed, constructed, operated and maintained by the Contractor at the Sanitary Landfill Site for disposal of residual inert matter and rejected waste, which is designed with protective measures against pollution of groundwater, surface water and fugitive air dust, wind -blown litter, bad odour, fire hazard, animal menace, bird menace, pests or rodents, green-house gas emissions, persistent organic pollutants slope instability and erosion in accordance with the terms of the Contract;

"**Sanitary Landfill Site**" means either the portion of land at Khurana Dump site or additional land at any other location provided by the Authority to the Contractor. Provided the location of such additional land shall not be beyond a distance of 5 km from the Khurana Dumpsite for construction, operation and maintenance of the SLF by the Contractor;

"**SC**" means the Special Conditions of Contract by which the GC may be amended or supplemented.

"**Selected Bidder**" means the bidder selected by the Authority to award the Project following the completion of the Bidding Process (as defined under

	the RFP)
	"**Scope of Work**" shall have the meaning ascribed to it in GC Clause 3.1.1;
	"**Security Requirements**" shall have the meaning ascribed to it in GC Clause 3.15 (a);
	"**Stipulated Date of Completion**" means Stipulated Date of Completion of Reclamation and Remediation Works and Stipulated Date of Completion of Processing Facility and SLF, in accordance with the provisions of this Contract;
	"**Stipulated Date of Completion of Reclamation and Remediation Works**" means the date on which the Contractor is required to complete the Reclamation and Remediation Works in accordance with the provisions of this Contract. The stipulated date is specified in SC 2.2 (b);
	"**Stipulated Date of Completion of Processing Facility and SLF**"means the date on which the Contractor is required to complete the Processing Facility and Sanitary Landfill in accordance with the terms of this Contract. The stipulated date is specified in SC 2.2 (a);
	"**Suspension**" shall have the meaning ascribed to it in GC Clause 2.7;
	"**Term**" shall have the meaning ascribed to it in GC Clause 2.1;
	"**Termination Date**" shall have the meaning ascribed to it in GC Clauses 2.6.1 and 2.6.2;
	"**Termination Notice**" means the communication issued in accordance with this Contract by one Party to the other Party terminating this Contract;
	"**Transfer Date**" means the date falling on the last date of the Term or the Termination Date on which date the Contractor fulfils the Transfer Requirements, pursuant to the provisions of this Contract;
	"**Transaction Fee**" shall have the meaning ascribed to in GC Clause 3.1.3;
	"**Transfer Requirements**" shall have the meaning ascribed to it in SC Clause 3.20;
	"**Vesting Certificate for Khurana Dumpsite**" shall have the meaning ascribed to it in SC Clause 3.20;
	"**Vesting Certificate for Sanitary Landfill Dumpsite**" shall have the meaning ascribed to it in SC Clause 3.20;
	"**Waste**" means Municipal Solid Waste and other category of waste including but not limited to Hazardous Waste, Bio-Medical waste found at the Khurana Dumpsite;
	"**Works**" means the setting up of Processing Facility, SLF and Reclamation and Remediation Works, operation and maintenance of SLF to be undertaken by the Contractor as per the details set out at **Annexure A**, Good Industry Practices, Applicable Permits, Applicable Laws and other terms and conditions of this Contract.
1.2 LAW GOVERNING CONTRACT	This Contract and any dispute or claim arising out of or in connection with this Contract or its subject matter, existence, validity, termination,

1.2.1 RELATION BETWEEN THE PARTIES	The Parties unconditionally agree and understand that this Contract is on a principal to principal basis and does not create and shall not be deemed to create any employer-employee or a principal-agent relationship between as between the Authority and the Contractor or its personnel. The Contractor, subject to this Contract, shall have complete charge of personnel performing the Works and shall be fully responsible for the Works performed by them or on their behalf hereunder. None of the Parties shall be entitled to, by act, word, or deed or otherwise, make any statement on behalf of the other Party or in any manner bind the other Party or hold out or represent that it is representing or acting as an agent of the other Party.
1.2.2 LANGUAGE AND HEADINGS	This Contract has been executed in the language specified in the SC, which shall be the binding and controlling language for all matters relating to the meaning or interpretation of this Contract. The headings shall not limit, alter or affect the meaning of this Contract.
1.2.3 NO PARTNERSHIP	This Contract shall not be interpreted or construed to create an association, joint venture or partnership between the Parties, or to impose any partnership obligation or liability upon either Party, and neither Party shall have any right, power or authority to enter into any agreement or undertaking for, or act on behalf of, or to act as or be an agent or representative of, or to otherwise bind, the other Party.
1.3 NOTICES	Any notice, request or consent required or permitted to be given or made pursuant to this Contract shall be in writing. Any such notice, request or consent shall be deemed to have been given or made when delivered in person to an authorized representative of the Party to whom the communication is addressed, or when sent to such Party at the address specified in the SC.
1.3.1	A Party may change its address for notice hereunder by giving the other Party notice in writing of such change to the address specified in the SC.
1.3.2	Notice will be deemed to be effective as specified in the SC.
1.4 Kaithal DUMPSITE	The Works shall be undertaken at the Khurana Dumpsite
1.5 AUTHORIZED REPRESENTATIVES	Any action required or permitted to be taken, and any document required or permitted to be executed under this Contract by the Authority or the Contractor, may be taken or executed by the officials specified in the SC.
1.5.1 AUTHORITY OF MEMBER IN CHARGE	Deleted
1.6 TAXES AND DUTIES	The Contractor, sub-contractors, and their personnel shall be responsible to pay all taxes including indirect taxes including GST, duties, fees, and other impositions whatsoever, as is levied under the Applicable Laws, and the Authority shall not bear or be construed as bearing any liability for the same.
1.7 EXCLUSION OF IMPLIED WARRANTIES	This Contract expressly excludes any warranty, condition or other undertaking implied at law or by custom or otherwise arising out of any other agreement between the Parties or any representation by either Party not contained in a binding legal agreement executed by both Parties.
1.8 SUCCESSORS AND ASSIGNS	This Contract shall be binding upon, and inure to the benefit of the Parties and their respective successors and permitted assigns.
1.9 WAIVER OF IMMUNITY	Each Party unconditionally and irrevocably:
	a) agrees that the execution, delivery and performance by it of this Contract constitute commercial acts done and performed for commercial purpose;
	b) agrees that, should any proceedings be brought against it or its assets, property or revenues in any jurisdiction in relation to this Contract or [illegible] this Contract, no immunity (whether by

	claimed by or on behalf of the Party with respect to its assets;
	e) waives any right of immunity which it or its assets, property or revenues now has, may acquire in the future or which may be attributed to it in any jurisdiction; and
	d) consents generally in respect of the enforcement of any judgment or award against it in any such proceedings to the giving of any relief or the issue of any process in any jurisdiction in connection with such proceedings (including the making, enforcement or execution against it or in respect of any assets, property or revenues whatsoever irrespective of their use or intended use of any order or judgment that may be made or given in connection therewith).
2. COMMENCEMENT, COMPLETION, MODIFICATION AND TERMINATION OF CONTRACT	
2.1 EFFECTIVENESS OF CONTRACT	Subject to and in accordance with the provisions of this Contract, the Applicable Laws, Good Industry Practice, the Authority hereby grants to the Contractor, and the Contractor hereby accepts the exclusive right and authority to undertake the Works at the Khurana Dumpsite and in the State of Haryana during the subsistence of this Contract for a period specified in SC Clause 2.1 (the "**Term**"), unless an early termination occurs in accordance with this Contract. The Term shall be commencing from the Effective Date.
2.2 SCOPE OF WORK	The Scope of Work shall be of such nature and description as specified and detailed in **Annexure A** and shall complete the Works within the Stipulated Date of Completion i.e. 07-04-2021.
2.2 (a) COMMENCEMENT AND COMPLETION OF SETTING UP OF PROCESSING FACILITY AND SANITARY LANDFILL.	The Contractor shall commence setting up of Processing Facility and Sanitary Landfill within a period of 15 days from issuance of letter of award and shall complete within 15 days of signing of agreement for Processing Facility and SLF.
2.2(b)COMMENCEMENT AND COMPLETION OF RECLAMATION AND REMEDIATION WORKS	The Contractor shall commence Reclamation and Remediation Works on the Commercial Operation Date and complete such Works within 15 days of signing of agreement for Reclamation and Remediation Works as specified in SC Clause 2.2 (b) i.e. 07-04-2021.
2.2 (c) COMMENCEMENT OF OPERATION AND MAINTENANCE OF SANITARY LANDFILL.	The Contractor shall commence operation and maintenance of Sanitary Landfill within 20 days of signing of agreement and operate and maintain the SLF during the Term of the Contract, unless an early termination occurs in accordance with this Contract.
2.2(d) COMMERCIAL OPERATION DATE	The Processing Facility and Sanitary Landfill shall be complete when the Completion Certificate for Processing Facility and SLF, is issued in accordance with the provision of GC Clause 3.13 (b) and accordingly the commercial operation date of the Project, shall be 15 days from signing of agreement date. The Contractor shall from COD commence (i) Reclamation and Remediation Works; and (ii) operation and maintenance of SLF.
2.3 EXPIRATION OF CONTRACT	Unless terminated earlier pursuant to GC Clause 2.6 hereof, this Contract shall expire at the completion of the Term, as is enumerated and specified in SC Clause 2.1.
2.4 MODIFICATIONS OR VARIATIONS	Any modification or variation of the terms and conditions of this Contract by the Authority for remedying any unforeseen adverse circumstances/ events, including any modification or variation of the Scope of the Work, can only be made by a written agreement between the Parties.
2.5 FORCE MAJEURE	(a) For the purposes of this Contract, "**Force Majeure**" or "**Force Majeure Event**" means an event or circumstance or combination of events or

2.5.1 DEFINITION

circumstances which prevents the Party claiming Force Majeure (the "**Affected Party**") from performing its obligations under this Contract and which event or circumstance: **(i)** which is beyond the reasonable control and not arising out of the default of the Affected Party: **(ii)** the Affected Party has been unable to overcome such circumstance or event by the exercise of due diligence and reasonable efforts, skill and care: and **(iii)** which has a Material Adverse Effect on the subsistence of this Contract.

Such events or circumstances shall include, without limitation:

a) war (whether declared or undeclared), invasion, armed conflict or act of foreign enemy in each case involving or directly affecting India;

b) revolution, riot, insurrection or other civil commotion, act of terrorism or sabotage in each case within India;

c) nuclear explosion, radioactive or chemical contamination or ionizing radiation directly affecting the Project, unless the source or cause of the explosion, contamination, radiation or hazardous thing is brought to or near the Project by the Contractor or any contractor or sub-contractor of the Contractor or any such affiliate or any of their respective employees, servants or agents;

d) strikes, working-to-rule, go-slows and/or lockouts which are in each case widespread, nationwide or political;

e) any effect of the natural elements, including lighting, fire, earthquake, unprecedented rains, tidal wave, flood, storm, cyclone, typhoon or tornado, at the site of the Project;

f) explosion (other than a nuclear explosion or an explosion resulting from an act of war) within India;

g) epidemic or plague within India;

h) any judgment or order of any court of competent jurisdiction or statutory Authority made against the Contractor in any proceedings for reasons other than (i) failure of the Contractor to comply with any Applicable Law or Applicable Permit, or (ii) on account of breach of any Applicable Law or Applicable Permit or of any contract, or (iii) enforcement of this Contract, or (iv) exercise of any of its rights under this Contract by the Authority;

i) Change in Law, only if consequences thereof cannot be dealt with under and in accordance with the provisions of GC Clause 3.19 and its effect, in financial terms, exceeds the sum specified in SC Clause 3.19;

j) unlawful or unauthorized or without jurisdiction revocation of, or refusal;

k) any event or circumstances of a nature analogous to any events set forth in paragraphs (a) to (j), above.

2.5.2 NO BREACH OF CONTRACT

The failure of a Party to fulfill any of its obligations either wholly or partially due to Force Majeure, under this Contract, shall not be considered to be a breach of, or default under, this Contract, in so far as such inability arises from an event of Force Majeure, provided that **(a)** the Party affected by such an event has taken all reasonable precautions, due care and reasonable alternative measures in order to carry out the terms and conditions of this Contract; and **(b)** has informed the other Party as soon as

	possible, but not later than 2 (two) days from such event, about the occurrence of such an event; (e) the suspension of performance shall be of no greater scope and of no longer duration than is reasonably required by the Force Majeure Event; (d) when the Affected Party is able to resume performance of its obligations under this Contract, it shall give to the other Party notice to that effect and shall promptly resume performance of its obligations hereunder.
2.5.3 MEASURES TO BE TAKEN	(a) The Affected Party shall take all reasonable measures to remove such Party's inability to fulfill its obligations hereunder with minimum delay. (b) The Affected Party shall notify the other Party of such event as soon as possible, and in any event not later than 2 (two)days following the occurrence of such event: (1) providing evidence of the nature and cause of such event; (2) the estimated duration and the effect or probable effect which such Force Majeure Event is having or will have on the Affected Party's performance of its obligations under this Contract; (3) the measures which the Affected Party is taking or proposes to take for alleviating the impact of such Force Majeure Event; and (4) any other information relevant to the Force Majeure Event. The Affected Party shall similarly give notice of the restoration of normal conditions as soon as possible and in no case later than 2 (two) days from cessation of a Force Majeure Event. (c) The Affected Party shall not be entitled to any relief for or in respect of a Force Majeure Event unless it shall have notified the other Party of the occurrence of the Force Majeure Event as soon as reasonably practicable, and in any event not later than 2 (two) days after the Affected Party knew, or ought reasonably to have known, of its occurrence, and shall have given particulars of the probable material effect that the Force Majeure Event is likely to have on the performance of its obligations under this Contract. (d) The Parties shall take all reasonable measures to minimize the consequences of any event of Force Majeure.
2.5.4 EXTENSION OF TIME	Any period within which a Party is, pursuant to this Contract, required to complete any action or task, shall be extended for a period equal to the time during which such Party was unable to perform such action as a result of Force Majeure Event.
2.5.5 PAYMENT	At any time after the Effective Date, if any Force Majeure Event occurs whereupon the Contractor is unable to execute the Works during the period for which Force Majeure exists, no Payment shall be made by the Authority to the Contractor for the days on which the Works are not executed by the Contractor. However, the Contractor shall not be liable to pay any Liquidated Damages in case it is unable to execute the Works on account of any Force Majeure Event.
2.5.6 ALLOCATION OF COSTS	Upon occurrence of any Force Majeure Event prior to the Effective Date and during the Term, the Parties shall bear their respective costs and no

	Party shall be required to pay to the other Party any costs thereof. Save and except as expressly provided in this Contract, neither Party shall be liable in any manner whatsoever to the other Party in respect of any loss, damage, cost, expense, claims, demands and proceedings relating to or arising out of occurrence or existence of any Force Majeure Event or exercise of any right pursuant hereto.
2.5.7 TERMINATION DUE TO FORCE MAJEURE	If a Force Majeure Event subsists for a period of 60 (sixty) days or more within a continuous period of 365 (three hundred and sixty five) days either Party may in its discretion terminate this Contract by issuing a Termination Notice to the other Party without being liable in any manner whatsoever, save as provided in this GC Clause 2.5, and upon issue of such Termination Notice, this Contract shall, notwithstanding anything to the contrary contained herein, stand terminated forthwith; provided that before issuing such Termination Notice, the Party intending to issue the Termination Notice shall inform the other Party of such intention and grant 15 (fifteen) days' time to make a representation, and may after the expiry of such 15 (fifteen) days' period, whether or not it is in receipt of such representation, in its sole discretion issue the Termination Notice.
2.5.8 TERMINATION PAYMENT FOR FORCE MAJEURE	The termination payments payable due to occurrence of Force Majeure Event shall be as specified in SC Clause 2.5.8.
2.6 TERMINATION 2.6.1 BY THE AUTHORITY	Save as otherwise provided in this Contract, in the event that any of the defaults specified below shall have occurred, and the Contractor fails to cure the default within the Cure Period set forth below, or where no Cure Period is specified, then within a Cure Period of 30 (thirty) days, the Contractor shall be deemed to be in default of this Contract (a "**Contractor Default**"), unless the default has occurred solely as a result of any breach of this Contract by the Authority or due to Force Majeure. The defaults referred to herein shall include: a) the Performance Security has been encashed and appropriated and the Contractor fails to replenish or provide fresh Performance Security within a Cure Period of 30 (thirty) days; b) failure to achieve completion of setting up of Processing Facility and SLF within the Stipulated Date of Completion of Processing Facility and SLF, including any extension of time granted hereof; c) failure to achieve completion of Reclamation and Remediation Works within the Stipulated Date of Completion of Reclamation and Remediation Works, including any extension of time granted hereof; d) failure to achieve the completion of the Project as per provision of this Contract; e) subsequent to the replenishment or furnishing of fresh Performance Security, the Contractor fails to cure, within a Cure Period of 15 (fifteen) days, the Contractor Default for which whole or part of the Performance Security was initially appropriated; f) the Contractor is in material breach of its obligations and / or scope of Work as laid down in this Contract; g) the Contractor abandons or manifests intention to abandon the Works and/ or operation &maintenance of the Sanitary Landfill without the prior written consent of the Authority; h) the Contractor is adjudged bankrupt or insolvent;

i) if any receiver, liquidator, trustee or administrator or similar official has been appointed for Contractor or winding up, insolvency or dissolution proceedings in respect of Contractor have been initiated;

j) the Contractor has been, or is in the process of being liquidated, dissolved, wound-up, amalgamated or reconstituted in a manner that would cause, in the reasonable opinion of the Authority, a Material Adverse Effect;

k) any representation or warranty of the Contractor herein contained which is, as of the date hereof, found to be materially false or the Contractor is at any time hereafter found to be in breach thereof;

l) the Contractor has failed to fulfill any obligation, for which failure termination has been specified in this Contract;

m) the Contractor repudiates this Contract or otherwise takes any action or evidences or conveys an intention not to be bound by the Contract;

n) if the Contractor, in the judgment of the Authority has engaged in corrupt or fraudulent practices in competing for or in executing the Contract;

o) if, as the result of Force Majeure, the Contractor is unable to perform a material portion of the Works for a period of not less than 60 (sixty) days;

p) if the Authority, in its sole discretion and for any reason whatsoever, decides to terminate this Contract;

q) in any quarter during the Term, the quantum of Damages levied on the Contractor for non-fulfillment of the Key Performance Indicators is beyond 5% (five percent) of the value of the Performance Security;

r) if the processing rejects/inerts within the Sanitary Landfill exceeds the maximum limit of 10 %, as specified in this Contract, on either more than 5 days during a month or 30 days during the Term;

s) if the Contractor fails to comply with any final decision reached as a result of arbitration proceedings pursuant to GC Clause 8 hereof; and/or

t) without prejudice to the right of Authority under GC Clause 3.6.1 (e), a Change in Ownership has occurred, without intimating at-least 30 (thirty) days in advance to the Authority in writing, of such change.

Without prejudice to any other rights or remedies which the Authority may have under this Contract, upon occurrence of a Contractor Default, the Authority shall be entitled to terminate this Contract by issuing a Termination Notice to the Contractor; provided that before issuing the Termination Notice, the Authority shall by a notice inform the Contractor of its intention to issue such Termination Notice and grant 15 (fifteen) days to the Contractor to make a representation, and may after the expiry of such 15 (fifteen) days, whether or not it is in receipt of such representation, issue the Termination Notice.

For the avoidance of doubt, the date of Termination Notice shall be deemed to be the **Termination Date**.

2.6.2 BY THE CONTRACTOR

In the event that any of the defaults specified below shall have occurred, and the Authority fails to cure such default within a Cure Period of 60 (sixty) days or such longer period as has been expressly provided in this Contract, the Authority shall be deemed to be in default of this Contract (the "**Authority Default**") unless the default has occurred as a result of any breach of this Contract by the Contractor or due to Force Majeure. The

defaults referred to herein shall include:

a) If the Authority fails to pay any money due and payable (including but not limited to the Processing Fee) to the Contractor subject to and in accordance with terms of this Contract and such claimed amount is not subject to dispute pursuant to hereof;

b) If the Authority fails to comply with any final decision reached as a result of arbitration pursuant to GC Clause 8 hereof.

c) The Authority repudiates this Contract or otherwise takes any action that amounts to or manifests an irrevocable intention not to be bound by this Contract;

d) Any other circumstance or situation which has been described as an Authority Default under this Contract.

Without prejudice to any other right or remedy which the Contractor may have under this Contract, upon occurrence of an Authority Default, the Contractor shall, be entitled to terminate this Contract by issuing a Termination Notice to the Authority; provided that before issuing the Termination Notice, the Contractor shall by a notice inform the Authority of its intention to issue the Termination Notice and grant 15 (fifteen) days to the Authority to make a representation, and may after the expiry of such 15 (fifteen) days, whether or not it is in receipt of such representation, issue the Termination Notice.

For the avoidance of doubt, the date of Termination Notice shall be deemed to be the **Termination Date**.

2.6.3 TERMINATION PAYMENTS

The termination payments shall be in accordance with the terms and conditions specified in SC Clause 2.6.3.

2.7 SUSPENSION

2.7.1 SUSPENSION AND SUSPENSION NOTICE

The Authority may, by written notice of suspension to the Contractor, suspend all payments to the Contractor hereunder if the Contractor fails to perform any of its obligations under this Contract, including the carrying out of the Works, provided that such notice of suspension (i) shall specify the nature of the failure, and (ii) shall request the Contractor to remedy such failure within a period not exceeding 60 (sixty) days after receipt by the Contractor of such notice of suspension (the "**Suspension**").

2.7.2 REVOCATION OF SUSPENSION

Upon the Contractor having cured the Contractor Default within a period not exceeding 60 (sixty) days from the date of Suspension, the Authority shall revoke the Suspension forthwith and restore all rights of the Contractor under this Contract.

In the event that the Authority shall have rectified or removed the cause of Suspension within a period not exceeding 60 (sixty) days from the date of Suspension, it shall revoke the Suspension forthwith and restore all rights of the Contractor under this Contract.

2.7.3 AUTHORITY TO ACT ON BEHALF OF CONTRACTOR

During the period of Suspension, the Authority shall not be obliged to pay any Processing Fee to the Contractor.

During the period of Suspension hereunder, all things done or actions taken, including expenditure incurred by the Authority or any entity on its behalf for discharging the obligations of the Contractor under and in accordance with this Contract, shall be deemed to have been done or taken for and on behalf of the Contractor and the Contractor undertakes to indemnify the Authority for all costs incurred during such period.

2.7.4 TERMINATION FROM SUSPENSION

At any time during the period of Suspension, the Contractor may by notice require the Authority to revoke the Suspension and elect to issue a

	Termination Notice. The Authority shall within 30 (thirty) days of receipt of such Termination Notice, terminate this Contract in accordance with GC Clause 2.6. Notwithstanding anything to the contrary contained in this Contract, in the event that Suspension is not revoked within 60 (sixty) days from the date of Suspension, the Contract shall, upon expiry of the aforesaid period, be deemed to have been terminated by mutual agreement of the Parties and all the provisions of this Contract shall apply, *mutatis mutandis*, to such termination as if a Termination Notice had been issued by the Authority upon occurrence of a Contractor Default.
2.8 CESSATION OF RIGHTS AND OBLIGATIONS	Upon termination of this Contract pursuant to GC Clause 2.6 or upon expiration of this Contract pursuant to GC Clause 2.3 hereof, as the case may be, all rights and obligations of the Parties hereunder shall cease, except (i) such rights and obligations as may have accrued on the date of termination or expiration, as the case may be, including its right to claim and recover money, damages and other rights and remedies which it may have in law or contract (ii) the obligation of confidentiality set forth in GC Clause 3.3 hereof, and (iii) recourse to arbitration and indemnity obligations; and (iv) any other right which a Party may have under the Applicable Laws.
2.9 CONDITION PRECEDENTS	a) Save and except as expressly provided in GC Clauses 1, 1.1, 2.5; 2.6, 2.9, 3.5, 3.8, 3.9, 8 of this Contract, the respective rights and obligations of the Parties under this Contract shall be subject to the satisfaction in full of the conditions precedent specified in this GC Clause 2.9 (the "**Conditions Precedent**"). b) Each Party shall make all reasonable endeavors to satisfy the Conditions Precedent within the time stipulated and shall provide the other Party with such reasonable cooperation as may be required to assist that Party in satisfying the Conditions Precedent for which that Party is responsible. Each Party shall promptly inform the other Party when any Conditions Precedent for which it is responsible has been satisfied.
2.9.1CONDITIONS TO BE FULFILLED BY AUTHORITY	Subject to GC Clause 2.9.5 below, the Conditions Precedent required to be satisfied by the Authority within a period of 90 (ninety) days from the date of execution of this Contract shall be deemed to have been fulfilled when the Authority shall have:- a. Provide Access Roads to the Khurana Dumpsite and Site for undertaking the Project. b. Earmark a land parcel within the Khurana Dumpsite or at a separate location falling within the municipal jurisdiction of the Authority, for the purpose of dumping and segregation of the fresh Waste being brought by the Authority, so as to ensure adequate segregation and handling of old legacy waste in accordance with the terms of the Contract.
2.9.1(A)CONDITIONS TO BE FULFILLED BY AUTHORITY	Subject to GC Clause 2.9.5 below, the Conditions Precedent required to be satisfied by the Authority within a period of 90 (ninety) days from the date of execution of this Contract shall be deemed to have been fulfilled when the Authority shall have facilitated the Contractor in terms of support and participation by its representatives or sending follow-up letters to the Authority concerned/ Competent Authority for obtaining of all Applicable Permits, if requested by the Contractor.
2.9.2 CONDITIONS TO BE	Subject to GC Clause 2.9.4 below, the Conditions Precedent required to be

FULFILLED BY CONTRACTOR	satisfied by the Contractor within a period of 90 (ninety) days from the date of execution of this Contract shall be deemed to have been fulfilled when the Contractor shall have:- a) Provided the Performance Security to the Authority; b) Shall procure all applicable Permits/Approvals/Clearance required for the provision of works at its own cost. c) Shall apply, procure, establish and pay (bills) for all utility services like electricity, water, etc. during the term of this contract. d) Delivered to the Authority, a confirmation of the correctness of the representations and warranties set forth in GC Clause 3.9; e) Provided the Authority notarized true copies of its board resolution authorizing the execution, delivery and performance of this Contract by the Contractor; and f) Prepared and submitted a comprehensive Remediation & Reclamation Plan, for the first quarter of the Term, which shall include, but not limited to, schedule of obtaining regulatory approvals, manpower& equipment details, implementation schedule for setting up of remediation facility & SLF for scientific disposal of inerts, detail of procurement of vehicles, timeline to achieve COD, schedule time for reclamation and remediation works etc. For the avoidance of doubt, the Contractor shall be obligated to continue submitting a Remediation and Reclamation Plan for each subsequent quarter during the Term of the Contract.
2.9.3 WAIVER	Upon a request in writing by any of the Parties, the other Party may, in its discretion, waive any of the Conditions Precedent set forth in this GC Clause2.9 or permit additional time to meet any of the Conditions Precedent set forth herein.
2.9.4 DAMAGES FOR DELAY BY THE CONTRACTOR	In the event that (i) the Contractor does not procure fulfillment or waiver of any or all of the Conditions Precedent set forth in GC Clause 2.9.2 within the period specified in that Clause, and (ii) the delay has not occurred solely as a result of failure of Authority to fulfill the obligations under GC Clause 2.9.1 or due to Force Majeure, the Contractor shall pay to the Authority, Liquidated Damages of an amount calculated at the rate specified in the SC Clause 2.9.4 for each day's delay until the fulfillment of such Conditions Precedent, subject to maximum amount equal to the Bid Security, and upon reaching such maximum threshold, the Authority may, in its sole discretion, terminate the Contract or provide further extension subject to the payment of Liquidated Damages per day, as specified herein.
2.9.5 DAMAGES FOR DELAY BY THE AUTHORITY	In the event that: (i) the Authority does not procure fulfillment or waiver of any or all of the Conditions Precedent set forth in GC Clause 2.9.1 within the period specified in that Clause, and (ii) the delay has not occurred solely as a result of failure to fulfill the obligations under GC Clause 2.9.2 by the Contractor, or due to Force Majeure, the Authority shall pay to the Contractor, Liquidated Damages of an amount calculated at the rate specified in the SC Clause 2.9.5 for each day's delay until the fulfillment of such Conditions Precedent, subject to maximum amount equal to the Bid Security, and upon reaching such maximum threshold, the Contractor may, in its sole discretion, terminate the Contract.
2.9.6 CONSEQUENCES OF TERMINATION	Notwithstanding anything to the contrary contained in this Contract: a) In the event of termination is due to the Authority's failure to fulfill the Conditions Precedent, the Authority shall return the Bid Security (if Performance Security not furnished) or the Performance Security as the case may be, and thereupon all rights, privileges, claims and entitlements of the Contractor under or arising out of this Contract shall be deemed to have been waived by and to have ceased with the

concurrence of the Contractor.

b) In the event of termination due to the Contractor's failure to fulfill the Conditions Precedent, the Authority may encash the Bid Security (if Performance Security not furnished) or encash equivalent amount from Performance Security, as the case may be, and appropriate the proceeds thereof as Liquidated Damages, and thereupon all rights, privileges, claims and entitlements of the Contractor under or arising out of this Contract shall be deemed to have been waived by and to have ceased with the concurrence of the Contractor.

Incentive & Penalties

Incentives/Bonus @ (1 %) one percent of the contract value per month subject to a maximum of five percent of contract value for early completion shall be paid to the Contractor if complete the work before the prescribed time frame.

Penalties/Liquidity damages

In case of delay in completion of the contract, liquidated damages @ (0.5%) half percent of the contract value per week of delay subject to a maximum of ten percent of contract value should be levied on the contractor. The other penalty/damages mentioned in this Work Contract shall be levied on the contractor in addition to these penalties.

3. OBLIGATIONS OF THE CONTRACTOR

3.1 GENERAL

3.1.1 SCOPE OF WORK

The scope of Works (the "**Scope of Work**") is set forth in detail in **Annexure A** and shall include:

a) Undertaking Works in accordance with the Scope of Work set out in **Annexure A**: Setting up of Processing Facility and Sanitary Landfill within the Stipulated Date of Completion of Processing Facility and SLF

b) Undertake the process of disposal of the Waste present at the Khurana Dumpsite;

c) Achieve Commercial Operation Date in accordance with the provision of GC Clause 2.2(d);

d) Setting up, operation and maintenance of Sanitary Landfill in accordance with Solid Waste Management Rules, 2016 and the terms and conditions of this Contract at the Sanitary Landfill Site;

e) Complete the Reclamation and Remediation Works in accordance with the terms and conditions of this Contract, within the Stipulated Date of Completion of Reclamation and Remediation Works;

f) Conduct Waste characterization and geotechnical studies in the Khurana Dumpsite;

g) Procure all the Project Assets and Project Facilities at their cost, as may be essential to implementing the Project;

h) Carry out excavation of Waste as well as screening and segregation of various fractions at the Khurana Dumpsite;

i) Take the necessary steps and precautions that will aid in control of leach ate, odor and landfill gas at the Khurana Dumpsite; The agency

will also ensure collection, treatment & disposal of leach ate generated at site by using suitable technology as per CPCB Norms.

j) Ensure that at least 100% of the Waste at the Khurana Dumpsite is processed from the site and being utilized by the Contractor to produce output like soil enricher/compost, recyclables, RDF and products from construction and demolition waste, etc.

k) Recover and separately process or utilize the various fractions excavated from the Khurana Dumpsite i.e. organic, combustible, inert, recyclables and Hazardous Waste;

l) Carry out Information, Education and Communication (IEC) activities and awareness campaigns to sensitize citizens living near the Khurana Dumpsite in consultation with the Authority.

m) The successful bidder shall carry out detailed calculations of the legacy waste existing at dump site by adopting the latest technologies available in the market such as Multi-layer analysis of surface waves, Reflective Imaging, Seismic survey etc. Thereafter concerned MC shall verify the quantity of the waste calculations submitted by the contractor by adopting prevailing technologies. For actual determination of the density of the waste concerned MC before execution & during execution shall physically collect the sample of the waste present at various depths and measure the same for the purpose of comparison with the density submitted by the contractor.

3.1.2OTHER OBLIGATIONS

The Contractor shall also perform the following activities and fulfill the following obligations as part of the Scope of Work:

a) make, or cause to be made, necessary applications to the relevant Government Instrumentalities with such particulars and details, as may be required for obtaining all Applicable Permits and obtain and keep in force and effect such Applicable Permits in conformity with the Applicable Laws;

b) undertake the Works as set out in **Annexure A**;

c) make reasonable efforts to maintain harmony and good industrial relations among the personnel employed by it in connection with the performance of its obligations under this Contract;

d) ensure and procure that its Personnel comply with all Applicable Permits and Applicable Laws in the performance by them of any of the Contractor's obligations under this Contract;

e) not do or omit to do any act, deed or thing which may in any manner violate any of the provisions of this Contract;

f) transfer the Project without any consideration and free from all lien, Encumbrances to the Authority on Transfer Date in accordance with the provisions thereof;

g) not indulge in any corrupt practices;

h) Contractor shall not undertake Change in Ownership, without intimating at least 30 (thirty) days in advance to the Authority in writing, of such change;

respect of its dealings with sub-contractors or third parties; and shall fully indemnify the Authority in respect of any claim, proceedings, actions, losses arising in connection thereof or in relation thereto. In the event the Works do not conform with the Key Performance Indicators, the Authority shall inform the Contractor and the Contractor shall immediately without any delay take such remedial action as is necessary.

j) Deleted.

3.1.3 TRANSACTION FEE

Deleted

3.1.4 LABOUR AND OTHER STATUTORY COMPLIANCES

The Contractor shall, in respect of the personnel employed by it either directly or through any of its sub-contractors for execution of the Works, comply with all Applicable Laws for such employment, including but not limited to, the Contract Labour (Regulation and Abolition) Act, 1970, the Payment of Wages Act, 1936, the Minimum Wages Act, 1948, the Employees' Compensation Act, 1923 and other Applicable Laws. The Contractor shall provide and maintain all necessary welfare facilities etc. for its personnel and employees of its sub-contractors in accordance with the Applicable Laws.

3.1.5 PERFORMANCE SECURITY

a) The Contractor shall as security for the due and faithful performance and discharge of all its obligations set out in terms of this Contract, procure and furnish to the Authority a Performance Security of 5% of Estimated Project Cost, in the form of a Bank Guarantee from a scheduled commercial bank in India acceptable to the Authority for an amount stipulated in SC Clause 3.1.5. The Contractor shall provide such Performance Security within 15 days from the date of letter of award but prior to signing of Agreement Such Performance Security shall be in the form set forth in **Annexure C** hereto. Until such time the Performance Security is provided by the Contractor pursuant hereto and the same comes into effect, the Bid Security shall remain in force and effect, and upon such provision of the Performance Security pursuant hereto, the Authority shall release the Bid Security to the Contractor. No interest shall be payable by the Authority against the Performance Security.

b) Upon occurrence of a Contractor Default or failure of the Contractor to meet any of the Conditions Precedent, the Authority shall, without prejudice to its other rights and remedies hereunder or in law, be entitled to encash and appropriate from the Performance Security the amounts due to it for and in respect of such Contractor Default. Upon such encashment and appropriation from the Performance Security, the Contractor shall, within 15 (Fifteen) days thereof, replenish, in case of partial appropriation, to its original level the Performance Security, and in case of appropriation of the entire Performance Security by the Authority, provide a fresh Performance Security, as the case may be, failing which the Authority shall be entitled to terminate this Contract in accordance with GC Clause 2.6. Upon replenishment or furnishing of a fresh Performance Security, as the case may be, as aforesaid, the Contractor shall be entitled to an additional Cure Period of 30 (thirty) days for remedying the Contractor Default, and in the event of the Contractor not curing its default within such Cure Period, the Authority shall be entitled to encash and appropriate such Performance Security as Liquidated Damages, and to terminate this Contract in accordance with GC Clause 2.6.

c) The Performance Security shall remain in force and effect for the entire [illegible] GC Clause 3.1.5 (b) above, shall be released after

3.1.6 MOBILIZATION ADVANCE	a) The Contractor shall be entitled to receive a mobilization advance amount equivalent to the amount specified in SC Clause 3.1.6 (the "**Mobilization Advance**") from the Authority within 30 (thirty) days from the Effective Date, upon the Contractor providing a confirmation that the necessary personnel of the Contractor have been mobilized and deployed to commence the setting up of the Processing Facility and the Sanitary Landfill. For the avoidance of doubt, the Mobilization Advance shall not be disbursed without the Contractor providing the aforesaid confirmation. b) The Contractor shall mandatorily furnish to the Authority on the Effective Date, an unconditional and irrevocable bank guarantee from a scheduled commercial bank for an amount specified in SC Clause 3.1.6, in the form set out at Annexure F ("**Advance Guarantee**"). All costs associated with obtaining, providing and maintaining the relevant Advance Guarantee shall be borne solely by the Contractor. It is clarified that the Mobilization Advance shall be released by the Authority within 30 (thirty) days of the submission of the Advance Guarantee. The Advance Guarantee shall remain in force and effect till the achievement of the COD, and shall be released within 60 days from the achievement of the COD. If the Contractor fails to renew or extend the validity of its Advance Guarantee, if required, then the Authority may encash the same in full and hold the proceeds as cash security. For the avoidance of doubt, under no circumstance shall the Authority disburse the Mobilization Advance without the Contractor furnishing the Advance Guarantee. c) The Authority shall not be required to give any prior notice to the Contractor of its intention to make a demand under the Advance Guarantee. However, the Authority shall provide the Contractor with a copy of any demand notice issued by the Contractor under the Advance Guarantee, simultaneously with the issuance of the demand notice to the scheduled commercial bank that has issued the Mobilization Advance Guarantee. d) It is hereby agreed by and between the Parties that the Mobilization Advance amount shall be adjusted against the Processing Fee payable to the Contractor post the achievement of the Commercial Operation Date.
3.2 PROHIBITION OF CONFLICTING ACTIVITIES	The Contractor shall not engage and shall cause their personnel or any other personnel as well as their sub-contractors and their personnel not to engage, either directly or indirectly, in any business or professional activities which would conflict with the activities assigned to them under this Contract.
3.3 CONFIDENTIALITY	Except with the prior written consent of the Authority, the Contractor and the personnel shall not at any time communicate to any person or entity any Confidential Information acquired in the course of the Works.
3.4 INSURANCE TO BE TAKEN OUT BY THE CONTRACTOR	a) The Contractor shall take out and maintain at its cost, and shall cause any sub-contractors to take out and maintain, at their cost, as the case may be, including but not limited to all insurance premium payments, but on terms and conditions approved by the Authority, such insurances as Contractor may reasonably consider necessary or prudent in accordance with Good Industry Practice ("**Insurance Cover**"). The insurance policies so procured shall mention the Authority as co-insured insurance against the risks, and for the coverage of the insurance policies. [illegible] maintained by the

Contractor have been set out in SC Clause 3.4(b).

e) All insurances obtained by the Contractor in accordance with this GC Clause 3.1 shall be maintained with insurers on terms consistent with Good Industry Practice. Within 7 (seven) days of obtaining any insurance, the Contractor shall furnish to the Authority, notarized true copies of the certificate(s)of insurance, copies of insurance policies and premium payment receipts in respect of such insurance, and no such insurance shall be cancelled, modified, or allowed to expire or lapse until the expiration of at least 30 (thirty) days after notice of such proposed cancellation, modification or non-renewal has been delivered by the Contractor to the Authority.

d) If the Contractor fails to effect and keep in force the Insurance Cover for which it is responsible pursuant hereto, the Authority shall have the right to keep in force any such insurances itself and pay such premium and recover the costs thereof from the Contractor.

e)The Parties agree and confirm and the Contractor undertakes and consents that all insurance proceeds related to physical damage of the Equipment shall compulsorily be applied in first instance to restoration, repair, and reconstruction/ rehabilitation of the Equipment and only then the remaining balance (if any) shall be utilized by Contractor at its discretion.

f) Waiver of Subrogation - All insurance policies in respect of the insurance obtained by the Contractor pursuant to this GC Clause 3.4 shall include a waiver of any and all rights of subrogation or recovery of the insurers thereunder against, *inter alia*, the Authority, and its assigns, successors, undertakings and their subsidiaries, affiliates, employees, insurers and underwriters, and of any right of the insurers to any set-off or counterclaim or any other deduction, whether by attachment or otherwise, in respect of any liability of any such person insured under any such policy or in any way connected with any loss, liability or obligation covered by such policies of insurance.

3.5 SUB-CONTRACTING

The Contractor shall obtain the Authority's prior approval in writing before entering into a sub-contract with the sub-contractors for the performance of any part of the Works.

Provided however, that during the Term of this Contract, the Contractor shall be responsible and liable for any omission, breach or act of default of its subcontractors and shall be solely responsible for remedying any such default or omission on the part of the sub-contractor.

Further, provided that the Contractor shall not sub-contract the entire Works.

3.5.1 ASSIGNMENT

a) This Contract shall not be assigned by the Contractor to any person, save and except with the prior consent in writing of the Authority, which consent the Authority shall be entitled to decline without assigning any reason.

b) The Contractor shall not create or permit to subsist any Encumbrance, on the equipments except with prior consent in writing of the Authority, which consent the Authority shall be entitled to decline without assigning any reason.

	assign any of its rights and benefits and/or obligations under this Contract to an assignee who is in the reasonable opinion of the Authority, capable of fulfilling all of the Authority's then outstanding obligations under this Contract.
3.5.2 OPERATIONS AND MAINTENANCE OF SLF OBLIGATION	During the Operations Period, the Contractor shall operate and maintain the SLF in accordance with this Contract and Good Industry Practice for the purpose of providing uninterrupted Operation and Maintenance of SLF which shall conform to the Key Performance Indicators. The obligations of the Contractor shall include: (a) Ensuring safe, smooth and uninterrupted operation of SLF; (b) Carrying out periodic preventive maintenance of SLF; (c) Adhering to the guidelines issued by Government of India from time to time with respect to operation and maintenance of SLFs; (d) Abiding by the existing policies/ applicable statutory guidelines of the Authority and undertaking all statutory responsibilities; (e) deploy required personnel and equipment for undertaking the operation and maintenance of SLF; (f) Comply with Safety Requirement and Security Requirements in accordance with GC Clause 3.15.
3.6 LIQUIDATED DAMAGES	The Contractor shall execute the Works in such manner so as to meet its Project related obligations as set out herein within the Stipulated Completion Date. In the event that the Contractor fails to provide Works in accordance with this Contract, Good Industry Practice and within the Stipulated Completion Date, the Contractor shall be liable to pay the Liquidated Damages as per terms of SC Clause 3.6 which shall be in turn be liable to be deducted from the monthly Processing Fee payable to the Contractor. For the avoidance of doubt, the Liquidated Damages stipulated herein does not include the Liquidated Damages which may be levied for non-adherence to the Key Performance Indicators, as set out in **Annexure B**, which are in addition to the Liquidated Damages specified herein this Clause.
3.6.1 OVERRIDING POWERS OF THE AUTHORITY	a) If in the reasonable opinion of the Authority, the Contractor is in material breach of its obligations under this Contract and, in particular, theKey Performance Indicators, and such breach is causing or likely to cause the disruption in the Works not being available, the Authority may, without prejudice to any of its rights under this Contract including termination thereof, by notice require the Contractor to take reasonable measures immediately for rectifying the defect(s) with respect to the Works and or remedy the breach of the obligation, as the case may be. b) In the event that the Contractor, upon notice under GC Clause 3.6.1, fails to rectify or remove the defect in the Works within a Cure Period specified by the Authority, the Authority may exercise overriding powers and take over the performance of any or all the obligations of the Contractor to the extent deemed necessary by it for rectifying or removing such defect; provided that the exercise of such overriding powers by the Authority shall be of no greater scope and of no longer duration than is reasonably required hereunder; provided further that any costs and expenses incurred by the Authority in discharge of its obligations shall be entitled to recover from the Contractor or set off from the Processing Fee payable and/ or the Performance Security of the

	c) In the event of a national emergency, civil commotion or any other act specified in GC Clause 2.5, the Authority may take over the performance of any or all the obligations of the Contractor to the extent deemed necessary by it or as directed by the Authority, and give such directions to the Contractor as may be deemed necessary; provided that the exercise of such overriding powers by the Authority shall be of no greater scope and of no longer duration than is reasonably required in the circumstances which caused the exercise of such overriding power by the Authority. For the avoidance of doubt, the consequences of such action shall be dealt with in accordance with the provisions ofGC Clause 2.5 (Force Majeure).
3.7 KEY PERFORMANCE INDICATORS	Without prejudice to the obligations specified in this Contract, the Contractor shall undertake, Works for the Project such that it achieves or exceeds the performance indicators specified in **Annexure B** (the "**Key Performance Indicators**").
3.8 INDEMNITY OBLIGATION	The Contractor will indemnify, defend, save and hold harmless the Authority and its officers, servants, agents, Authority instrumentalities and Authority owned and/or controlled entities/enterprises, including the Authority (the "**Indemnified Persons**") against any and all suits, proceedings, actions, demands and third party claims for any loss, damage, cost and expense of whatever kind and nature arising out of any breach by the Contractor of any of its obligations under this Contract or any related agreement or on account of any defect in the provision of Works by the Contractor, except to the extent that any such suits, proceedings, actions, demands and claims have arisen due to any negligent act or omission, or breach of this Contract on the part of the Indemnified Persons, provided that: a) it is duly organised and validly existing under the laws of India, and has full power and authority to execute and perform its obligations under this Contract and to carry out the transactions contemplated hereby; b) it has taken all necessary corporate and other actions under Applicable Laws to authorize the execution and delivery of this Contract and to validly exercised its rights and perform its obligations under this Contract; c) it has the financial and technical standing and capacity to undertake the Works and discharge obligations hereunder, in accordance with the terms of this Contract; d) this Contract constitutes its legal, valid and binding obligation, enforceable against it in accordance with the terms hereof, and its obligations under this Contract will be legally valid, binding and enforceable obligations against it in accordance with the terms hereof; e) it is subject to the laws of India, and hereby expressly and irrevocably waives any immunity in any jurisdiction in respect of this Contract or matters arising there under including any obligation, liability or responsibility hereunder; f) the information furnished in the Bid and as updated on or before the [illegible] Contract is true and accurate in all respects as on the date of

this Contract;

g) the execution, delivery and performance of this Contract will not conflict with, result in the breach of, constitute a default under, or accelerate performance required by any of the terms of its Memorandum and Articles of Association or any Applicable Laws or any covenant, contract, agreement, arrangement, understanding, decree or order to which it is a party or by which it or any of its properties or assets is bound or affected;

h) there are no actions, suits, proceedings, or investigations pending or, to its knowledge, threatened against it at law or in equity before any court or before any other judicial, quasi-judicial or other authority, the outcome of which may result in the breach of this Contract or which individually or in the aggregate may result in any material impairment of its ability to perform any of its obligations under this Contract;

i) it has no knowledge of any violation or default with respect to any order, writ, injunction or decree of any court or any legally binding order of any Government Instrumentality which may result in any Material Adverse Effect on its ability to perform its obligations under this Contract and no fact or circumstance exists which may give rise to such proceedings that would adversely affect the performance of its obligations under this Contract;

j) it has complied with Applicable Laws in all material respects and has not been subject to any fines, penalties, injunctive relief or any other civil or criminal liabilities which in the aggregate have or may have a Material Adverse Effect on its ability to perform its obligations under this Contract;

k) no representation or warranty by it contained herein or in any other document furnished by it to the Authority or to any Government Instrumentality in relation to Applicable Permits contains or will contain any untrue or misleading statement of material fact or omits or will omit to state a material fact necessary to make such representation or warranty;

l) no sums, in cash or kind, have been paid or will be paid, by it or on its behalf, to any person by way of fees, commission or otherwise for securing the Works or entering into this Contract or for influencing or attempting to influence any officer or employee of the Authority in connection therewith;

m) it shall be solely and fully responsible for the acts, defaults, omissions and neglects of the personnel including any sub-contractors deputed for undertaking, performing and executing the Works; and

n) it shall be solely and fully responsible for all payments, salaries, costs, expense and liabilities of its employees, vendors, sub-contractors and any other personnel engaged by it for the purposes of providing the Works.

3.9 REPRESENTATIONS & WARRANTIES

The Authority hereby represents and warrants that:

[illegible] deliver and perform its

provide the Khurana Dumpsite on license to the Contractor and to carry out the transactions contemplated herein and that it has taken all actions necessary to execute this Contract, exercise its rights and perform its obligations, under this Contract;

b) it has taken all necessary actions under the Applicable Laws to authorize the execution, delivery and performance of this Contract;

c) it has the financial standing and capacity to perform its obligations under the Contract;

d) this Contract constitutes a legal, valid and binding obligation enforceable against it in accordance with the terms hereof; and

e) it has no knowledge of any violation or default with respect to any order, writ, injunction or any decree of any court or any legally binding order of any Government Instrumentality which may result in any Material Adverse Effect on the Authority's ability to perform its obligations under this Contract.

In the event that any occurrence or circumstance comes to the attention of either Party that renders any of its aforesaid representations or warranties untrue or incorrect, such Party shall immediately notify the other Party of the same. Such notification shall not have the effect of remedying any breach of the representation or warranty that has been found to be untrue or incorrect nor shall it adversely affect or waive any obligation of either Party under this Contract.

3.10 CHANGE OF SCOPE

a) The Authority may, notwithstanding anything to the contrary contained in this Contract, require the provision of additional Works which are not included in the Scope of Works (**"Change of Scope"**). Any such Change of Scope shall be made in accordance with the provisions of this GC Clause 3.10 and the costs thereof shall be expended by the Contractor and reimbursed to it by the Authority in accordance with this GC Clause 3.10.

b) In the event of the Authority determining that a Change of Scope is necessary, it shall issue to the Contractor a notice specifying in reasonable detail the Works contemplated there under (the **"Change of Scope Notice"**).

c) Upon receipt of a Change of Scope Notice, the Contractor shall, with due diligence, provide to the Authority such information as is necessary, together with preliminary documentation in support of:

   i. the impact, if any, which the Change of Scope is likely to have on the Project if the Works are required to be carried out during the Term; and

   ii. the options for implementing the proposed Change of Scope and the effect, if any, each such option would have on the costs and time thereof, including a detailed breakdown specifying the material and labour costs calculated; provided that the cost incurred by the Contractor in providing such information shall be reimbursed by the Authority.

d) Upon receipt of information set forth in GC Clause 3.10 (c) above, if

thereupon make good faith efforts to agree upon the time and costs for implementation thereof. Upon reaching an agreement, the Authority shall issue an order (the "**Change of Scope Order**") requiring the Contractor to proceed with the performance thereof. In the event that the Parties are unable to agree, the Authority may, by issuing a Change of Scope Order, require the Contractor to proceed with the performance thereof pending resolution of the dispute.

e) Within 7 (seven) days of issuing a Change of Scope Order, the Authority shall make an advance payment to the Contractor in a sum equal to 20% (twenty per cent) of the cost of implementing Change of Scope as agreed hereunder. The Contractor shall, after commencement of the activities, present to the Authority bills for payment in respect of the work in progress supported by such documentation as is reasonably sufficient for the Authority to determine the accuracy thereof. Within 30 (thirty) days of receipt of such bills, the Authority shall disburse to the Contractor such amounts after making a proportionate deduction for the advance payment made hereunder, and in the event of any dispute, final adjustments thereto shall be made under and in accordance with the dispute resolution procedure set out in GC Clause 8.

f) Notwithstanding anything to the contrary contained in this GC Clause 3.10, the Authority shall not require the Contractor to undertake any Works if such Works are likely to obstruct or impair the continuous execution of the Project.

g) Furthermore, notwithstanding anything to the contrary contained in this GC Clause 3.10, all aggregate costs arising out of all Change of Scope Orders issued during the Term, shall not exceed 10% (ten percent) of the consideration being paid under this Contract for the entire Term.

3.11 Independent Assessment Agency (IAA)	1. The Authority may appoint a third-party consultant firm/individual consultant with requisite technical expertise, knowledge and experience in remediation & reclamation works as the "Independent Assessment Agency" for the Project (the IAA). The IAA shall assist the Authority in supervising the O&M of the Processing Facility and shall support the Authority to monitor compliance with the KPIs. 2. All fees, costs, charges and expenses payable to the IAA shall be borne by the Authority. 3. The Authority may replace the IAA in any of the following circumstances: a) if it has reason to believe that the IAA has not discharged its duties in accordance with this Clause GC 3.11; b) if the IAA submits his resignation. 4. During the Term, IAA shall inspect the Processing Facility and the Reclamation and Remediation Works at least once a quarter and prepare an inspection report, setting out the defects or deficiencies, if any, and status of compliance with the KPIs. The IAA shall send the report to the Authority and the Contractor within 7 days of such inspection, pursuant to which, the Contractor shall be required to rectify the defects or deficiencies, if any, identified by the IAA. 5. Except as specifically provided in this Contract, the IAA shall have no authority, whether express or implied, to amend, vary or curtail any of the rights or obligations of the Parties.
3.12 INSPECTION	During the Term, the Authority/IAA shall inspect or cause to be inspected the Processing Facility, Project Assets and Project Facilities at least once a month or at such shorter intervals as may be considered essential by the Authority/IAA and make report of such inspection (the "**Inspection Report**") stating in reasonable detail the delay or deficiencies, if any, with particular reference to the Scope of Work, specifications, Good Industry Practices, Applicable Law &Applicable Permits.
3.12A CONSTRUCTION ACTIVITIES FOR SLF AND PROCESSING FACILITY	a. During the period when construction/ development works are being undertaken for setting up the Processing Facility and the SLF, the Contractor shall, within 7 (seven) days after the close of each month, furnish to the Authority/IAA a monthly report on progress of the construction of the SLF and Processing Facility and shall promptly give such other relevant information as may be required by the Authority/IAA. Not with standing anything to the contrary contained in this Contract, the Authority shall have the right, but not the obligation, to appoint at its cost from time to time and at any time, the additional engineers, including any Government owned entity or Government employee to inspect and monitor the construction of the SLF and Processing Facility. b. Authority may by notice require the Contractor to suspend forthwith the whole or any part of the construction works of the Processing

e. The Contractor shall, pursuant to the notice under GC Clause 3.11 (b), suspend the construction during the construction of Processing Facility and SLF or any part thereof for such time and in such manner as may be specified by the Authority and thereupon carry out remedial measures to secure the safety of suspended works. The Contractor may by notice require Authority/IAA to inspect such remedial measures forthwith and make a report to the Authority recommending whether or not the suspension hereunder may be revoked. Authority shall either revoke such suspension or instruct the Contractor to carry out such other and further remedial measures as may be necessary in the reasonable opinion of the Authority, and the procedure set forth in this GC Clause3.11 A shall be repeated until the suspension hereunder is revoked.

3.13TEST/INSPECTION

3.13.1 Tests/Inspection for determining completion of Processing Facility and SLF and Reclamation and Remediation Works:

a) At least 7 (seven) days prior to the likely completion of the construction and/or completion of the SLF and/or Processing Facility and/or Reclamation and Remediation Works,asthe case may be, the Contractor shall notify the Authority/IAA of its intent to subject the SLF and the Processing Facility to completion tests/ inspection. The date and time of each test/inspection shall be determined by Authority/IAA in consultation with the Contractor, and notified to the Authority who may designate its representative to witness the tests. The Contractor shall provide such assistance as the Authority/IAA may reasonably require for conducting the test/inspection. In the event of the Contractor or the Authority/IAA failing to mutually agree on the dates for conducting the tests/inspection, the Contractor shall fix the dates by not less than 7 (seven) days' notice to the IAA.

b) The Authority/IAA shall observe, monitor and review the results of the tests/inspection to determine compliance of the SLF, Processing Facility and Reclamation and Remediation Works, as the case may be, with Applicable Laws and specifications set out under this Contract and if it is reasonably anticipated or determined by the Authority/IAA during the course of any test/inspection that the SLF or the Processing Facility or the Reclamation and Remediation Works, as the case may, be or any part thereof does not meet the specifications set out in the Contract, it shall have the right to suspend or delay such test/inspection and require the Contractor to remedy and rectify the defects or deficiencies. Upon completion of each test/inspection, the Authority/IAA shall provide to the Contractor and the Authority copies of all test and inspection data including detailed test results. For the avoidance of doubt, it is expressly agreed that the Authority/IAA may require the Contractor to carry out or cause to be carried out additional tests and/or inspection, in accordance with Good Industry Practice, for determining the compliance of the SLF, Processing Facility and Reclamation and Remediation Works with the terms of the Contract and Applicable Laws.

c) Upon successful completion of the tests/inspection to the satisfaction of the Authority/IAA, Authority shall issue the Completion Certificate for Processing Facility and SLF and the Completion Certificate for Reclamation and Remediation Works, as the case may be.

3.12.2**Tests During the Operations Period**

a) For determining that the operation and maintenance of SLF undertaken during the Operations Period on form to the specifications, Applicable Laws and requirements of this Contract, the Authority shall require the Contractor to carry out or cause to be carried out tests, at such time and frequency and in such manner as may be specified by the Authority from time to time, in accordance with Good Industry Practice. The Contractor shall, with due diligence, carry out or cause to be carried out [illegible] of the Authority/ IAA

3.13(a) COMPLETION CERTIFICATEFOR PROCESSING FACILITY AND SLF	A certificate of completion in respect of the Processing Facility and SLF("**Completion Certificate for Processing Facility and SLF**") shall be issued by the Authority after physical completion of setting up of Processing Facility and SLF and conducting test in accordance with GC Clause 3.12.1.Issuance of such Completion Certificate shall be the COD of the Project whereupon the Contractor shall commence Reclamation and Remediation Works and Operation & Maintenance of SLF in accordance with this Contract.
3.13 (b) COMPLETION CERTIFICATEFOR RECLAMATION AND REMEDIATION WORKS	A completion certificate for Reclamation and Remediation Works ("**Completion Certificate for Reclamation and Remediation Works**") as per the format set out in **Annexure** shall be issued by the Authority after completion of Reclamation and Remediation Works and conducting inspection in accordance with GC Clause 3.12.1.
3.14 SAFETY & SECURITY REQUIREMENTS	a) The Contractor shall comply with the provisions of this Contract, Applicable Laws and Applicable Permits and conform to Good Industry Practice for securing the Khurana Dumpsite and in accordance with the provisions of this Contract. b) The Contractor shall in performing its obligations under this Contract comply with and procure that its Personnel and sub-contractors comply with all Applicable Laws, Applicable Permits, requirements of the Authority in all matters relating to occupational health, safety and the environment (**"Safety Requirements"**).
3.15GRANT OF LICENSE	For the purpose of this Contract, the Authority, in accordance with the terms and conditions set forth herein, shall grant to the Contractor, commencing from the Effective Date, a right of way to access the Khurana Dumpsite and to undertake Works and for no other purpose whatsoever. Provided however that the rights being vested herein does not, and shall not be construed as creating any demise, interest or ownership in the Khurana Dumpsite and whatsoever; and is a mere permission to enter the Khurana Dumpsite and perform the Works envisaged hereunder; subject to and in accordance with terms hereof. For avoidance of doubt and subject to provision of this Contract, License for the Khurana Dumpsite is grantedto the Contractor for Reclamation and Remediation Period. And, the License for the Sanitary Landfill Site is granted to the Contractor for the entire duration of the Term. a) It is expressly agreed that the rights granted hereunder shall terminate automatically and forthwith, without the need for any separate action to be taken by the Authority, upon the completion/termination of contract/ expiry of termfor any reason whatsoever. b) The Contractor shall use only such part of the Khurana Dumpsite and as is handed over to it by the Authority and shall not use the Khurana Dumpsite for any other purpose except to carry out its obligations as per the terms of this Contract. Further, the Contractor shall not sub-license its rights hereunder or create Encumbrances/charge of any nature whatsoever, save and except as may be expressly set forth in this Contract.
3.16SPECIFIC	a. The Contractor shall achieve daily target of handling at least 1000 (One [illegible] specified by the Authority at the

l. The Contractor shall be responsible for the sale of RDF to the nearest cement industries/thermal power plants/ sugar mills/ any other industry and shall be entitled to retain the proceeds from the sale of the recovered components

m. The Contractor shall be responsible for utilization and sale of compost, C&D debris, C&D products, any other product that is glass, metals, etc. and shall be entitled to keep the proceeds from sale of components from Khurana Dumpsite

n. During the Term, the Contractor shall, no later than 7 (seven) days after the close of each month, furnish to the Authority, a monthly report bringing out in detail the progress of the Works ("**Monthly Report**");

o. The Contractor shall submit fortnightly reports to the Authority regarding progress of the Works undertaken for the Project. The Authority shall validate the data provided by the Contractor in fortnightly progress reports ("**Fortnightly Report**").

p. **Submission and Approval of Reclamation and Remediation Plan:**

(i) The Contractor shall submit the comprehensive Reclamation and Remediation Plan within20 (twenty) days of the Appointed Date. The Authority shall within 7 (seven) days of receipt of the Reclamation and Remediation Plan shall review and convey its comments to the Contractor with particular reference to its conformity with the Key Performance Indicators. The Contractor shall modify the Reclamation and Remediation Plan in accordance with the comments provided by the Authority and provide the final Reclamation and Remediation Plan thereof to the Authority.

(ii) The Contractor hereby acknowledges that the Reclamation and Remediation Works shall be completed in accordance with the Reclamation and Remediation Plan.

3.17 ACCOUNTS AND AUDIT

a. The Contractor shall maintain books of accounts recording all its receipts, income, expenditure, payments, assets and liabilities, in accordance with this Contract, Good Industry Practice, Applicable Laws and Applicable Permits with respect to the Works provided under this Contract.

b. The Authority shall have the right to inspect the records of the Contractor during office hours and request for copies of relevant extracts of books of accounts as per Applicable Laws.

3.18 CHANGE IN LAW

In the event of a Change in Law which results in a financial burden (on account of any variation in costs or revenue or any other financial burden) in any Financial Year which is in excess of the amount specified in SC Clause 3.19, the affected Party may by written notice request the other Party for such modifications to the terms of this Contract as the requesting Party reasonably believes is necessary to place it in the same financial position as it was prior to such Change in Law. The Parties shall thereafter consult in good faith to agree to such modifications failing which the affected Party may, by notice, require the other Party to pay an amount that would place it in the same financial position that it would have enjoyed had there been no such Change in Law. However, in case the other Party disputes such payment the matter shall be settled in accordance with the dispute resolution procedure set out in GC Clause 8. It is clarified that the Parties shall continue to fulfill their obligations under this Contract pending resolution of any Dispute under this GC Clause 3.19.

3.19 TRANSFER AND HANDOVER PROVISIONS?

Upon Completion/Termination of Contract/ Expiry of Term of this Contract, the right of the access, possession and right of way shall be automatically vested with MC, Kaithal. However the Contractor shall transfer and handover the remediated Khurana Dumpsitein accordance with the provisions of SC Clause 3.20.

4.CONTRACTOR'S PROHIBITIONS

4.1GENERAL PROHIBITIONS

The Contractor agrees not to undertake, directly or indirectly, any of the following practices or actions, the violation of which shall be deemed a material breach and may result in immediate termination of this Contract:

i. make any representations or promises on behalf of the Authority other than those which have been expressly permitted under this Contract;
ii. infringe any of the Authority's proprietary rights;
iii. register or seek to register any trademark, service mark, service name, or domain name, which includes, relates to, or is confusingly similar to those of the Authority; and
iv. Transfer, assign, distribute, sell, or otherwise grant to any third party any rights under this Contract.

4.2PERSONNEL REQUIREMENTS	The Contractor shall, unless otherwise provided in the Contract, employ such qualified and experienced Personnel as are required to carry out the Works. It is expressly agreed and understood by Parties that the Contractor shall be wholly responsible for engaging the minimum required personnel at the Khurana Dumpsite for undertaking the Works including in relation to their salary, benefits, statutory payments, contributions towards any benefits, as would be payable under Applicable Laws for the duration of their deployment.
5. OBLIGATIONS OF THEAUTHORITY	
5.1 ASSISTANCE	The Authority shall use its best efforts to ensure that the State Government shall provide the Contractor such assistance as is reasonably required to enable Contractor perform its Works as specified in **Annexure A**. The Authority shall make available to the Contractor, the immoveable infrastructure, namely, physical space, required in respect of undertaking the Works. In this regard, the Parties hereto agree that, the Contractor shall be responsible for arranging all the moveable equipment's/goods as would be required for fulfilling its obligations herein. The portion of land earmarked for the Project Site shall be separated. The Project Site where the degraded and compacted solid waste has to be excavated shall be earmarked by the Kaithal Municipal Council/Council/Committee. A minimum available vacant area will also be earmarked for fresh waste disposal. **MC shall verify the quantity of the waste calculations submitted by the contractor by adopting prevailing technologies. For actual determination of the density of the waste concerned MC before execution & during execution shall physically collect the sample of the waste present at various depths and measure the same for the purpose of comparison with the density submitted by the contractor.** **50 % of the estimated quantity of the legacy waste be assured to be given for processing to the agency.**
5.2 5.3 PAYMENT OBLIGATIONS	Ensure timely payment of the Processing Fee in accordance with the provisions of this Contract.
5.4 APPOINTMENT OF INDEPENDENT ASSESSMENT AGENCY	Authority may appoint independent expert to act as the Independent Assessment Agency who shall monitor, supervise, and review Contractor's progress details/ activities. The composition, duties and functions are provided in **AnnexureD**.

5.5OBLIGATION OF THE AUTHORITY	(b) The Department, if required may be called upon to assist in case of dispute resolution according to GC 8. (c) A minimum of 01(One) month average payment to be always maintained by the authority in the Escrow Account during the project duration.
6.PAYMENTS TO THE CONTRACTOR	
6.1 PROCESSING FEE	a. For undertaking the Reclamation and Remediation Works, in compliance with the terms of this Contract, the Contractor shall, subject to and in accordance with terms hereof, be paid on monthly basis a fee for the processing of the Waste at the Khurana Dumpsite ("**Processing Fee**") commencing from the Commercial Operation Date, to be billed on a monthly basis. The Processing Fee shall be payable by the Authority to the Contractor for the remediation/processing of Waste done at the Khurana Dumpsite during the month in accordance with the timelines specified in this GC Clause 6. b. The Processing Fee shall be fee per ton of Waste processed/ remediated/reclaimed in the Khurana Dumpsite, during which period, the Contractor shall undertake Reclamation and Remediation Works in accordance with the provision of this Contract. It is agreed between the Parties that the Contractor shall not be entitled to receive any separate/ additional payment for setting up, developing, operating and maintaining the Sanitary Landfill at the Sanitary Landfill Site. **It is clarified that in the document 'Bid Variable' is Fee per Ton of processed waste to be paid monthly. Herewith the processed waste is the waste which is excavated/reclaimed/mined out of the waste dumpsite and processed in the processing plant.*
6.2 MANNER OF PAYMENT OF PROCESSING FEE	a. The Contractor shall raise an invoice for the payment of the Processing Fee by the 5th day of the succeeding month and submit the said invoice to the Authority and attach daily weights sheets of the calibrated electronic weighbridge installed at the entrance of the Khurana Dumpsite (with live feeds being generated at the office of the Authority).For the avoidance of doubt, the Processing Fee shall be exclusive of GST but inclusive of other of applicable taxes. b. The Authority shall, after due verification, pay the amounts mentioned in the invoice to the Contractor within the timeline provided in SC Clause 6.2. It is hereby clarified and Contractor understands and agrees that the Processing Fee shall be subject to deductions on account of Liquidated Damages levied in terms hereunder including by reason of non-adherence to Key Performance Indicators or any other reason specified in this Contract. c. ?
7. GOOD FAITH	
7.1 GOOD FAITH	The Parties undertake to act in good faith with respect to each other's rights under this Contract and to adopt all reasonable measures to ensure the realization of the objectives of this Contract.
8. SETTLEMENT OF DISPUTES	
	The Parties agree that early resolution of disputes is crucial for a smooth

8.2 DISPUTE RESOLUTION	its interpretation. Any dispute between the Parties as to matters arising under or out of or in relation to this Contract (including its interpretation) between the Parties that cannot be settled amicably within 30 (thirty) days after receipt by one Party of the other Party's request for such amicable settlement may be submitted by either Party for settlement in accordance with the provisions specified in the SC.

9. WAIVER OF SOVEREIGN IMMUNITY	The Authority hereby irrevocably and unconditionally agrees that it is subject to the jurisdiction of the relevant arbitral tribunal and the courts of applicable jurisdiction in India in support of arbitration proceedings with respect to its obligations hereunder, and that the execution, delivery, and performance of this Contract constitute private and commercial acts of the Authority.
10. RIGHTS CUMULATIVE WITH THOSE AT LAW	Subject to dispute resolution provision set out herein, the powers, rights and remedies conferred on the Parties herein, including the rights of termination, shall be in addition and without prejudice to all other powers, rights and remedies available to the Parties in accordance with the Applicable Laws.
11. DUTY TO MITIGATE	Each Party agrees that it has a duty to mitigate damages and covenants that it shall use commercially reasonable efforts to minimize any losses it may incur as a result of the other Party's performance or non-performance of this Contract.
12. RIGHT TO SPECIFIC PERFORMANCE	If any Party fails to perform its obligations under this Contract, the other Party shall have the right to require specific performance of the obligation not performed.
13. WAIVER	The rights and remedies of the Parties shall not be affected by any failure to exercise or delay in exercising any right or remedy or by the giving of any indulgence to the other Party or by anything whatsoever except a specific waiver or release in writing and any such waiver or release shall not prejudice or affect the further or other exercise of such right or of any other rights or remedies of the Parties. No single or partial exercise of any right or remedy shall prevent any further or other exercise thereof or the exercise of any other right or remedy.
14.FURTHER ASSURANCES	At its own expense, each Party shall use all reasonable endeavors to procure that any necessary third party shall, promptly execute and deliver such documents and perform such acts as may reasonably be required for the purpose of giving full effect to this Contract.
15. NO THIRD PARTIES	This Contract is intended solely for the benefit of the Parties and nothing in this Contract shall be construed to create any duty to, standard of care with reference to, or any liability to, or confer any right of suit or action on any person not a party to this Contract.
16. ENTIRE CONTRACT	Each Party confirms that: (i) in entering into this Contract, it has not relied on any representation, warranty, assurance, covenant, indemnity, undertaking or commitment which is not expressly set out or referred to in this Contract; and (ii) in any event, without prejudice to any liability for fraudulent misrepresentation or fraudulent misstatement, the only rights or remedies in relation to any representation, warranty, assurance, covenant, indemnity, undertaking or commitment given or action taken in connection with this Contract, are as set out in this Contract.
17. SEVERABILITY	If any court or competent authority finds that any provision of this Contract (or part of any provision) is invalid, illegal, unenforceable or against public policy, that provision or part-provision shall, to the extent required, be deemed to be deleted, and the validity and enforceability of the other provisions of this Contract shall not be affected. If any invalid, unenforceable or illegal provision of this Contract would be valid, enforceable and legal if some part of it were deleted, the provision shall apply with the minimum modification necessary to make it legal, valid and enforceable, and, which to the greatest extent possible, achieves the Parties' original commercial intention.

	which when executed shall constitute a duplicate original.
19. EXPENSES OF THE PARTIES	Each Party shall bear its own costs and expenses incurred in connection with the negotiation, preparation, execution and registration of this Contract; provided however, the Contractor shall bear the stamp duty and registration charges (if any) in respect of execution of this Contract.

SHRI OM TESTING & RESEARCH LABORATORY

Plot No. 296, 1st FNG Road, Sector-121, Ghari Chaukhandi, Noida - 201301
Mob. : 9821154906, 8076837398, 9971980045
E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in

N.A.B.L. Accredited, ISO 9001, ISO 14001 & ISO 18001 Certified Laboratory.

Kaithal MC Annexure-D-IV

TEST-REPORT

Report Code: STRL25112020-007 **Issue Date: 25.11.2020**

Issued To: PEOPLE'S ASSOCIATION FOR TOTAL HELP & YOUTH APPLAUSE
RZH-15/9, Gurudwara Road Mahavir Enclave
Dadri –Palam Road New Delhi-110045

Sample Description :- Ground Water

RESULTS
(Water Quality Analysis)

SAMPLING DETAILS

Date of Sampling : 19.11.2020

Sampling Location : KAITHAL (HARYANA)

Sample Collected by : Lab Boy

Sampling Protocol : IS: 10500-2012

Sample Quantity : 1000 ml

Analysis Duration : 20.11.2020 to 25.11.2020

No.	Parameters	Units	Limits (as per IS:10500-2012)		Results	Test Method
			Desirable Limit	Permissible Limit		
1	Color	Hazen	5	15	<5	IS : 3025(Pt-4) 1983, Reaff. 2017
2	Odour	-	Agreeable	Agreeable	Agreeable	IS : 3025(Pt-5) 1983, Reaff. 2017
3	Taste	-	Agreeable	Agreeable	Agreeable	IS : 3025(Pt-8)-1984, Reaff. 2017
4	Turbidity	NTU	1	5	<1.0	IS: 3025(Pt-10)-1984.Reaff. 2017
5	Ph	-	6.5-8.5	No Relaxation	7.23	IS : 3025(Pt-11)1983, Reaff. 2017
6	Total Hardness (as $CaCO_3$)	mg/l	200	600	88.0	IS : 3025(Pt-21)1983, Reaff. 2014
7	Iron (as Fe)	mg/l	0.3	No Relaxation	0.10	APHA 23nd Ed. 2017, 3120B /3111B (AAS).
8	Chlorides (as Cl)	mg/l	250	1000	52.0	IS : 3025(Pt-32)1988, Reaff. 2014
9	Fluoride (as F)	mg/l	1	1.5	<0.1	APHA 23nd Ed. 2017, 4500F(D)
10	TDS	mg/l	500	2000	352.0	IS: 3025(Pt-16)1984, Reaff. 2017
11	Calcium (as Ca^{2+})	mg/l	75	200	15.0	IS : 3025(Pt-40)1991, Reaff. 2014
12	Magnesium (as Mg^{2+})	mg/l	30	100	12.5	APHA 23nd Ed. 2017, 3500-Mg (B

Shri Om Testing & Research Laboratory

Ravinder Kumar Sharma
Technical Manager
Authorized Signatory
Name, Designation & Signature with Seal)

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Plot No. 296, 1st FNG Road, Sector-121, Ghari Chaukhandi, Noida - 201301
Mob. : 9821154906, 8076937396, 9971980045
E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in

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TEST-REPORT

Report Code: **STRL24112020-007**

13	Copper (as Cu)	mg/l	0.05	1.5	<0.01	APHA 23nd Ed. 2017, 3120 B / 3111B (AAS)
14	Manganese(as Mn)	mg/l	0.1	0.3	<0.02	APHA 23nd Ed. 2017, 3120 B)/ 3111B(AAS)
15	Sulphate (as SO_4)	mg/l	200	400	18.0	IS : 3025(Pt-24)1986, Reaff. 201-
16	Nitrate(as NO_3)	mg/l	45	No Relaxation	10.9	IS : 3025(Pt-34)1988, Reaff. 201-
17	Phenolic Compounds (as C_6H_5OH)	mg/l	0.001	0.002	<0.001	APHA 23nd Ed. 2017, 5530 C
18	Mercury (as Hg)	mg/l	0.001	No Relaxation	<0.001	APHA 23nd Ed. 2017, 3120 B , 3112 (AAS-VGA)
19	Cadmium (as Cd)	mg/l	0.003	No Relaxation	<0.001	APHA 23nd Ed. 2017, 3120 B /3111B (AAS)
20	Selenium (as Se)	mg/l	0.01	No Relaxation	<0.01	APHA 23nd Ed. 2017,, 3120 B / 3114, AAS-VGA
21	Arsenic (as As)	mg/l	0.01	0.05	<0.01	APHA 23nd Ed. 2017, 3120 B/ 3114, AAS-VGA
22	Cyanide (as CN)	mg/l	0.05	No Relaxation	<0.01	APHA 23nd Ed. 2017, 4500 CN
23	Lead (as Pb)	mg/l	0.01	No Relaxation	<0.01	APHA 23nd Ed. 2017, 3120 B /3111B AAS
24	Zinc (as Zn)	mg/l	5	15	0.05	APHA 23nd Ed. 2017, 3120 B / 3111 B (AAS)
25	Anionic Detergent (as MBAS)	mg/l	0.2	1	<0.01	APHA 23nd Ed. 2017, 5540 (c)
26	Chromium (as Cr^{6+})	mg/l	0.05	No Relaxation	<0.01	IS : 3025(Pt-52)-2003 RA 2014
27	Mineral oil	mg/l	0.5	No Relaxation	<0.1	IS: 3025(Pt-39)1991, Reaff. 2014
28	Alkalinity (as $CaCO_3$)	mg/l	200	600	40.1	IS: 3025(Pt-23)1986, Reaff. 2014
29	Aluminum (as Al)	mg/l	0.03	0.2	<0.02	APHA 23nd Ed. 2017, 3120 B / 3111 B (AAS)
30	Total Suspended Solid	mg/l	--	---	<1.0	IS:3025(Part-11)
31	Boron (as B)	mg/l	0.5	1	0.2	APHA 23nd Ed. 2017, 3120 B/ 3111B AAS

Bacteriological Parameters

1	Total Coli form	MPN/100ml	Shall Not Be Detectable	Not Detected (<2)	IS : 1622-1981 (Reaff.2003)
2	E.coli	E.coli/100ml	Shall Not Be Detectable	Absent	IS : 1622-1981 (Reaff.2003)

***End of Report**Page(02 of 02)*

Shri Om Testing & Research Laboratory
Ravinder Kumar Sharma
Technical Manager
Authorized Signatory
Name, Designation& Signature with Seal)

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Plot No. 296, 1st FNG Road, Sector-121, Ghari Chaukhandi, Noida - 201301
Mob. : 9821154906, 8076937396, 9971980045
E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in

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TEST-REPORT

Report Code: STRL24112020-008 **Issue Date: 24.11.2020**

Issued To: PEOPLE'S ASSOCIATION FOR TOTAL HELP & YOUTH APPLAUSE
RZH-15/9, Gurudwara Road Mahavir Encleve
Dadri –Palam Road New Delhi-110045

Sample Description :- Leechates Water

RESULTS

(Water Quality Analysis)

SAMPLING DETAILS

Date of Sampling	: 19.11.2020
Sampling Location	: KAITHAL (HARYANA)
Sample Collected by	: Lab Boy
Sample Quantity	: 1000 ml
Analysis Duration	: 21.11.2020 to 23.11.2020

No.	Parameters	Units	Results	Test Method
1	Odour	-	Agreeable	IS : 3025(Pt-5) 1983, Reaff. 2017
2	Ph	-	7.23	IS : 3025(Pt-11)1983, Reaff. 2017
3	Fluoride (as F)	mg/l	<0.1	APHA 23nd Ed. 2017, 4500F(D)
4	Nitrate(as NO_3)	mg/l	20.0	IS : 3025(Pt-34)1988, Reaff. 2014
5	Phenolic Compounds (as C_6H_5OH)	mg/l	<0.001	APHA 23nd Ed. 2017, 5530 C
6	Mercury (as Hg)	mg/l	<0.001	APHA 23nd Ed. 2017, 3120 B , 3112 / (AAS-VGA)
7	Cadmium (as Cd)	mg/l	<0.001	APHA 23nd Ed. 2017, 3120 B /3111B (AAS)
8	Copper (as Cu)	mg/l	<0.01	APHA 23nd Ed. 2017, 3120 B / 3111B (AAS)
9	Arsenic (as As)	mg/l	<0.01	APHA 23nd Ed. 2017, 3120 B/ 3114, AAS-VGA
10	Cyanide (as CN)	mg/l	<0.01	APHA 23nd Ed. 2017, 4500 CN
11	Lead (as Pb)	mg/l	<0.01	APHA 23nd Ed. 2017, 3120 B /3111B AAS
12	Zinc (as Zn)	mg/l	0.05	APHA 23nd Ed. 2017, 3120 B / 3111 B (AAS)
13	Chromium (as Cr^{6+})	mg/l	<0.01	IS : 3025(Pt-52)-2003 RA 2014

seen

For Shri Om Testing & Research Laboratory
Ravinder Kumar Sharma
Technical Manager
Authorized Signatory
Name, Designation& Signature with Seal)

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SHRI OM TESTING & RESEARCH LABORATORY
Plot No. 296, 1st FNG Road, Sector-121, Ghari Chaukhandi, Noida - 201301
Mob. : 9821154906, 8076937396, 9971980045
E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in

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TEST-REPORT

Report Code: **STRL24112020-008**

14	Total Suspended Solid	mg/l	98.2	IS:3025(Part-11)
15	Chemical Oxygen Demand (as O2)	mg/l	680	IS:3025(Part-58)
16	Biological Oxygen Demand (3 days at 27 Deg.C)	mg/l	210	IS:3025(Part-44)
17	Oil & Grease	mg/l	3.64	IS:3025(Part-39)
18	Cobalt	mg/l	<0.01	In house strl
19	Specific gravity	mg/l	1.2	In house strl
20	Ammonia	mg/l	2	In house strl
21	Hexavalent	mg/l	<0.01	In house strl
22	Total Kajeldahi Nitrpogen	mg/l	23.6	In house strl
23	Ammoinical Nitrogen	mg/l	10.2	In house strl

***End of Report**Page(02 of 02)*

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NOIDA TESTING LABORATORIES

(A Government Approved Testing Laboratory)

(An ISO :9001 : 2015 & ISO 45001 : 2018 Certified Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB & HSPCB Recognized Laboratory

☎ +91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report	Report Code	Date of Issue
Ground Water	GW-1901202102	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

SAMPLING & ANALYSIS DATA

Sampling Location : Arjun Nagar,Kaithal
Co-Ordinate : 76 °23'6.592 E 29 °48'43.239N
Source : **Handpump**
Sampling Done by : Mr. Deepak
Weather Condition : Clear Sky
Sample Packing & Marking : **Plastic Bottle & Glass Bottle, PD/GW2**
Sampling Protocol : IS: 3025(P-1)-1987, Reef: 2003& IS: 1622-1981 (Reaff.2003)
Sample Quantity : 5L+500 ml

MICROBIOLOGICAL REQUIREMENT RESULT

S.No.	Parameter	Test Method	Results	Requirements as per IS-10500:2012
1.	*Escherichia coli*	IS-1622	Absent	Absent/100ml
2.	*Coliform Bacteria*	IS-1622	Absent	Absent/100ml

ORGANOLEPTIC & PHYSICAL PARAMETERS

S.NO.	Parameter	Test Method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
3.	Colour	IS-3025(P-04)	<1.00	Hazen Unit	5	15
4.	Odour	IS-3025(P-05)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS-3025(P-07 & 08)	Agreeable	-	Agreeable	-
6.	Turbidity	IS-3025(P-10)	<1.0	NTU	1	5
7.	pH value	IS-3025(P-11)	7.49	-	6.5-8.5	-
8.	Total dissolve solid (TDS)	IS-3025(P-16)	720	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
9.	Aluminum (as Al)	IS: 3025 (P- 55)	<0.01	mg/l	0.03	0.2
10.	Total Ammonia	IS: 3025 (P- 34)	<0.10	mg/l	0.5	No Relaxation
11.	Anionic Detergents (as MBAS)	Annex K of IS-13428	<0.10	mg/l	0.2	1.0
12.	Boron (as B)	IS: 3025 (P- 57)	<0.10	mg/l	0.5	1.0
13.	Calcium (as Ca)	IS: 3025 (P- 40)	100.0	mg/l	75	200
14.	Chloramines (as Cl_2)	IS: 3025 (P- 26)	<1.00	mg/l	4.0	No Relaxation
15.	Chloride (as Cl)	IS: 3025 (P- 32)	42.0	mg/l	250	1000
16.	Copper (as Cu)	IS : 3025 (P-42)	<0.05	mg/l	0.05	1.5

TEST CERTIFICATE

17.	Fluoride (as F)	IS: 3025 (P-60)	0.49	mg/l	1.0	1.5
18.	Free Residual Chlorine	IS: 3025 (P-26)	BDL	mg/l	0.2	1.0
					To be applicable only when water is chlorinated. Tested at consumer end. When protection against viral infection is required, it should be minimum 0.5 mg/l.	
19.	Iron (as Fe)	IS: 3025(P-53)	0.11	mg/l	1.0	No Relaxation
20.	Magnesium (as Mg)	IS: 3025 (P-46)	36.4	mg/l	30	100
21.	Manganese (as Mn)	IS: 3025 (P-59)	<0.10	mg/l	0.1	0.3
22.	Mineral Oil	Clause 6 of IS: 3025	<0.50	mg/l	0.5	No Relaxation
23.	Nitrate (as NO_3)	IS: 3025 (P- 34)	3.8	mg/l	45	No Relaxation
24.	Selenium (as Se)	IS: 3025 (P- 56)	<0.01	mg/l	0.01	No Relaxation
25.	Silver (as Ag)	Annex J IS: 13428	<0.05	mg/l	0.1	No Relaxation
26.	Sulphate (as SO_4)	IS: 3025 (P- 24)	24.6	mg/l	200	400
27.	Sulphide(as H_2S)	IS-3025 (P-29)	<0.05	mg/l	0.05	No Relaxation
28.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	404	mg/l	200	600
29	Total Hardness (as $CaCO_3$)	IS: 3025 (P- 21)	340	mg/l	200	600
30.	Zinc (as Zn)	IS: 3025 (P- 49)	0.21	mg/l	5.0	15
31.	Phenolic Compound as (C_6H_5OH)	IS: 3025 (P- 43)	BDL	mg/l	0.001	0.002

Parameters Concerning Toxic Substances:

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
32.	Cadmium (as Cd)	IS-3025(P-41)	<0.001	mg/l	0.003	No Relaxation
33.	Cyanide (as CN)	IS-3025(P-27)	<0.01	mg/l	0.05	No Relaxation
34.	Lead (as Pb)	IS-3025(P-47)	<0.01	mg/l	0.01	No Relaxation
35.	Mercury (as Hg)	IS-3025(P-48)	<0.001	mg/l	0.001	No Relaxation
36.	Molybdenum (Mo)	IS-3025(P-2)	<0.05	mg/l	0.07	No Relaxation
37.	Nickel (as Ni)	IS-3025(P-54)	<0.01	mg/l	0.02	No Relaxation
38.	Poly Nuclear Aromatic Hydrocarbons	APHA 6440	<0.0001	mg/l	0.0001	No Relaxation
39.	Poly Chlorinated biphenyls	APHA 6440	<0.0001	mg/l	0.0005	No Relaxation
40.	Total Arsenic (as As)	IS-3025(P-37)	<0.01	mg/l	0.01	0.05
41.	Total Chromium (as Cr)	IS-3025(P-52)	<0.05	mg/l	0.05	No Relaxation

BDL: Below Detection limit.

GW-19012021-02 (Page 2 to

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
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TEST CERTIFICATE

Test Report	Report Code	Date of Issue
Ground Water	GW-1901202104	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

SAMPLING & ANALYSIS DATA

Sampling Location	: Keorak
Co-Ordinate	: 76°28'18.815 E 29°51'56.068 N
Source	**: Handpump**
Sampling Done by	: Mr. Deepak
Weather Condition	: Clear Sky
Sample Packing & Marking	**: Plastic Bottle & Glass Bottle, PD/GW4**
Sampling Protocol	: IS: 3025(P-1)-1987, Reef: 2003& IS: 1622-1981 (Reaff.2003)
Sample Quantity	: 5L+500 ml

MICROBIOLOGICAL REQUIREMENT RESULT

S.No.	Parameter	Test Method	Results	Requirements as per IS-10500:2012
1.	*Escherichia coli*	IS-1622	Absent	Absent/100ml
2.	*Coliform Bacteria*	IS-1622	Absent	Absent/100ml

ORGANOLEPTIC & PHYSICAL PARAMETERS

S.NO.	Parameter	Test Method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
3.	Colour	IS-3025(P-04)	<1.00	Hazen Unit	5	15
4.	Odour	IS-3025(P-05)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS-3025(P-07 & 08)	Agreeable	-	Agreeable	-
6.	Turbidity	IS-3025(P-10)	<1.0	NTU	1	5
7.	pH value	IS-3025(P-11)	7.12	-	6.5-8.5	-
8.	Total dissolve solid (TDS)	IS-3025(P-16)	436	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
9.	Aluminum (as Al)	IS: 3025 (P- 55)	<0.01	mg/l	0.03	0.2
10.	Total Ammonia	IS: 3025 (P- 34)	<0.10	mg/l	0.5	No Relaxation
11.	Anionic Detergents (as MBAS)	Annex K of IS-13428	<0.10	mg/l	0.2	1.0
12.	Boron (as B)	IS: 3025 (P- 57)	<0.10	mg/l	0.5	1.0
13.	Calcium (as Ca)	IS: 3025 (P- 40)	32.0	mg/l	75	200
14.	Chloramines (as Cl_2)	IS: 3025 (P- 26)	<1.00	mg/l	4.0	No Relaxation
15.	Chloride (as Cl)	IS: 3025 (P- 32)	32.0	mg/l	250	1000
16.	Copper (as Cu)	IS : 3025 (P-42)	<0.05	mg/l	0.05	1.5

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17.	Fluoride (as F)	IS: 3025 (P-60)	0.41	mg/l	1.0	1.5
18.	Free Residual Chlorine	IS: 3025 (P-26)	BDL	mg/l	0.2 To be applicable only when water is chlorinated. Tested at consumer end. When protection against viral infection is required, it should be minimum 0.5 mg/l.	1.0
19.	Iron (as Fe)	IS: 3025(P-53)	0.11	mg/l	1.0	No Relaxation
20.	Magnesium (as Mg)	IS: 3025 (P-46)	24.4	mg/l	30	100
21.	Manganese (as Mn)	IS: 3025 (P-59)	<0.10	mg/l	0.1	0.3
22.	Mineral Oil	Clause 6 of IS: 3025	<0.50	mg/l	0.5	No Relaxation
23.	Nitrate (as NO_3)	IS: 3025 (P- 34)	3.8	mg/l	45	No Relaxation
24.	Selenium (as Se)	IS: 3025 (P- 56)	<0.01	mg/l	0.01	No Relaxation
25.	Silver (as Ag)	Annex J IS: 13428	<0.05	mg/l	0.1	No Relaxation
26.	Sulphate (as SO_4)	IS: 3025 (P- 24)	21.3	mg/l	200	400
27.	Sulphide(as H_2S)	IS-3025 (P-29)	<0.05	mg/l	0.05	No Relaxation
28.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	266	mg/l	200	600
29/	Total Hardness (as $CaCO_3$)	IS: 3025 (P- 21)	180	mg/l	200	600
30.	Zinc (as Zn)	IS: 3025 (P- 49)	0.11	mg/l	5.0	15
31.	Phenolic Compound as (C_6H_5OH)	IS: 3025 (P- 43)	BDL	mg/l	0.001	0.002

Parameters Concerning Toxic Substances:

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
32.	Cadmium (as Cd)	IS-3025(P-41)	<0.001	mg/l	0.003	No Relaxation
33.	Cyanide (as CN)	IS-3025(P-27)	<0.01	mg/l	0.05	No Relaxation
34.	Lead (as Pb)	IS-3025(P-47)	<0.01	mg/l	0.01	No Relaxation
35.	Mercury (as Hg)	IS-3025(P-48)	<0.001	mg/l	0.001	No Relaxation
36.	Molybdenum (Mo)	IS-3025(P-2)	<0.05	mg/l	0.07	No Relaxation
37.	Nickel (as Ni)	IS-3025(P-54)	<0.01	mg/l	0.02	No Relaxation
38.	Poly Nuclear Aromatic Hydrocarbons	APHA 6440	<0.0001	mg/l	0.0001	No Relaxation
39.	Poly Chlorinated biphenyls	APHA 6440	<0.0001	mg/l	0.0005	No Relaxation
40.	Total Arsenic (as As)	IS-3025(P-37)	<0.01	mg/l	0.01	0.05
41.	Total Chromium (as Cr)	IS-3025(P-52)	<0.05	mg/l	0.05	No Relaxation

BDL: Below Detection limit.

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

Branch Office : IP-2, Haridwar, Uttrakhand

Branch Office : Gayatri Nagar, Katgodam, Haldwani, Uttrakhand

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TEST CERTIFICATE

Test Report	Report Code	Date of Issue
Ground Water	GW-1901202103	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

SAMPLING & ANALYSIS DATA

Sampling Location	: Geong
Co-Ordinate	: 76°28'5.889 E 29°48'44.723 N
Source	: **Handpump**
Sampling Done by	: Mr. Deepak
Weather Condition	: Clear Sky
Sample Packing & Marking	: **Plastic Bottle & Glass Bottle, PD/GW3**
Sampling Protocol	: IS: 3025(P-1)-1987, Reef: 2003& IS: 1622-1981 (Reaff.2003)
Sample Quantity	: 5L+500 ml

MICROBIOLOGICAL REQUIREMENT RESULT

S.No.	Parameter	Test Method	Results	Requirements as per IS-10500:2012
1.	*Escherichia coli*	IS-1622	Absent	Absent/100ml
2.	*Coliform Bacteria*	IS-1622	Absent	Absent/100ml

ORGANOLEPTIC & PHYSICAL PARAMETERS

S.NO.	Parameter	Test Method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
3.	Colour	IS-3025(P-04)	<1.00	Hazen Unit	5	15
4.	Odour	IS-3025(P-05)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS-3025(P-07 & 08)	Agreeable	-	Agreeable	-
6.	Turbidity	IS-3025(P-10)	<1.0	NTU	1	5
7.	pH value	IS-3025(P-11)	7.42	-	6.5-8.5	-
8.	Total dissolve solid (TDS)	IS-3025(P-16)	455	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
9.	Aluminum (as Al)	IS: 3025 (P- 55)	<0.01	mg/l	0.03	0.2
10.	Total Ammonia	IS: 3025 (P- 34)	<0.10	mg/l	0.5	No Relaxation
11.	Anionic Detergents (as MBAS)	Annex K of IS-13428	<0.10	mg/l	0.2	1.0
12.	Boron (as B)	IS: 3025 (P- 57)	<0.10	mg/l	0.5	1.0
13.	Calcium (as Ca)	IS: 3025 (P- 40)	40.0	mg/l	75	200
14.	Chloramines (as Cl_2)	IS: 3025 (P- 26)	<1.00	mg/l	4.0	No Relaxation
15.	Chloride (as Cl)	IS: 3025 (P- 32)	42.0	mg/l	250	1000
16.	Copper (as Cu)	IS : 3025 (P-42)	<0.05	mg/l	0.05	1.5

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17.	Fluoride (as F)	IS: 3025 (P-60)	0.42	mg/l	1.0	1.5
18.	Free Residual Chlorine	IS: 3025 (P-26)	BDL	mg/l	0.2	1.0
					To be applicable only when water is chlorinated. Tested at consumer end. When protection against viral infection is required, it should be minimum 0.5 mg/l.	
19.	Iron (as Fe)	IS: 3025(P-53)	0.11	mg/l	1.0	No Relaxation
20.	Magnesium (as Mg)	IS: 3025 (P-46)	12.3	mg/l	30	100
21.	Manganese (as Mn)	IS: 3025 (P-59)	<0.10	mg/l	0.1	0.3
22.	Mineral Oil	Clause 6 of IS: 3025	<0.50	mg/l	0.5	No Relaxation
23.	Nitrate (as NO_3)	IS: 3025 (P- 34)	3.3	mg/l	45	No Relaxation
24.	Selenium (as Se)	IS: 3025 (P- 56)	<0.01	mg/l	0.01	No Relaxation
25.	Silver (as Ag)	Annex J IS: 13428	<0.05	mg/l	0.1	No Relaxation
26.	Sulphate (as SO_4)	IS: 3025 (P- 24)	22.6	mg/l	200	400
27.	Sulphide(as H_2S)	IS-3025 (P-29)	<0.05	mg/l	0.05	No Relaxation
28.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	266	mg/l	200	600
29/	Total Hardness (as $CaCO_3$)	IS: 3025 (P- 21)	150	mg/l	200	600
30.	Zinc (as Zn)	IS: 3025 (P- 49)	0.12	mg/l	5.0	15
31.	Phenolic Compound as (C_6H_5OH)	IS: 3025 (P- 43)	BDL	mg/l	0.001	0.002

Parameters Concerning Toxic Substances:

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
32.	Cadmium (as Cd)	IS-3025(P-41)	<0.001	mg/l	0.003	No Relaxation
33.	Cyanide (as CN)	IS-3025(P-27)	<0.01	mg/l	0.05	No Relaxation
34.	Lead (as Pb)	IS-3025(P-47)	<0.01	mg/l	0.01	No Relaxation
35.	Mercury (as Hg)	IS-3025(P-48)	<0.001	mg/l	0.001	No Relaxation
36.	Molybdenum (Mo)	IS-3025(P-2)	<0.05	mg/l	0.07	No Relaxation
37.	Nickel (as Ni)	IS-3025(P-54)	<0.01	mg/l	0.02	No Relaxation
38.	Poly Nuclear Aromatic Hydrocarbons	APHA 6440	<0.0001	mg/l	0.0001	No Relaxation
39.	Poly Chlorinated biphenyls	APHA 6440	<0.0001	mg/l	0.0005	No Relaxation
40.	Total Arsenic (as As)	IS-3025(P-37)	<0.01	mg/l	0.01	0.05
41.	Total Chromium (as Cr)	IS-3025(P-52)	<0.05	mg/l	0.05	No Relaxation

BDL: Below Detection limit.

GW-19012021-03 (Page 2 to

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
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Laboratory : GT-20, Sector-117, Noida Gautam Budh Nagar - 201301

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TEST CERTIFICATE

Test Report	Report Code	Date of Issue
Ground Water	GW-1901202105	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

SAMPLING & ANALYSIS DATA

Sampling Location : Dashmesh Colony
Co-Ordinate : 76°21'18.152 E 29°53'13.199 N
Source : **Handpump**
Sampling Done by : Mr. Deepak
Weather Condition : Clear Sky
Sample Packing & Marking : **Plastic Bottle & Glass Bottle, PD/GW5**
Sampling Protocol : IS: 3025(P-1)-1987, Reef: 2003& IS: 1622-1981 (Reaff.2003)
Sample Quantity : 5L+500 ml

MICROBIOLOGICAL REQUIREMENT RESULT

S.No.	Parameter	Test Method	Results	Requirements as per IS-10500:2012
1.	*Escherichia coli*	IS-1622	Absent	Absent/100ml
2.	*Coliform Bacteria*	IS-1622	Absent	Absent/100ml

ORGANOLEPTIC & PHYSICAL PARAMETERS

S.NO.	Parameter	Test Method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
3.	Colour	IS-3025(P-04)	<1.00	Hazen Unit	5	15
4.	Odour	IS-3025(P-05)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS-3025(P-07 & 08)	Agreeable	-	Agreeable	-
6.	Turbidity	IS-3025(P-10)	<1.0	NTU	1	5
7.	pH value	IS-3025(P-11)	7.19	-	6.5-8.5	-
8.	Total dissolve solid (TDS)	IS-3025(P-16)	622	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
9.	Aluminum (as Al)	IS: 3025 (P- 55)	<0.01	mg/l	0.03	0.2
10.	Total Ammonia	IS: 3025 (P- 34)	<0.10	mg/l	0.5	No Relaxation
11.	Anionic Detergents (as MBAS)	Annex K of IS-13428	<0.10	mg/l	0.2	1.0
12.	Boron (as B)	IS: 3025 (P- 57)	<0.10	mg/l	0.5	1.0
13.	Calcium (as Ca)	IS: 3025 (P- 40)	80.0	mg/l	75	200
14.	Chloramines (as Cl_2)	IS: 3025 (P- 26)	<1.00	mg/l	4.0	No Relaxation
15.	Chloride (as Cl)	IS: 3025 (P- 32)	62.0	mg/l	250	1000
16.	Copper (as Cu)	IS : 3025 (P-42)	<0.05	mg/l	0.05	1.5

TEST CERTIFICATE

17.	Fluoride (as F)	IS: 3025 (P-60)	0.52	mg/l	1.0	1.5
18.	Free Residual Chlorine	IS: 3025 (P-26)	BDL	mg/l	0.2	1.0
					To be applicable only when water is chlorinated. Tested at consumer end. When protection against viral infection is required, it should be minimum 0.5 mg/l.	
19.	Iron (as Fe)	IS: 3025(P-53)	0.16	mg/l	1.0	No Relaxation
20.	Magnesium (as Mg)	IS: 3025 (P-46)	72.9	mg/l	30	100
21.	Manganese (as Mn)	IS: 3025 (P-59)	<0.10	mg/l	0.1	0.3
22.	Mineral Oil	Clause 6 of IS: 3025	<0.50	mg/l	0.5	No Relaxation
23.	Nitrate (as NO_3)	IS: 3025 (P- 34)	5.9	mg/l	45	No Relaxation
24.	Selenium (as Se)	IS: 3025 (P- 56)	<0.01	mg/l	0.01	No Relaxation
25.	Silver (as Ag)	Annex J IS: 13428	<0.05	mg/l	0.1	No Relaxation
26.	Sulphate (as SO_4)	IS: 3025 (P- 24)	47.8	mg/l	200	400
27.	Sulphide(as H_2S)	IS-3025 (P-29)	<0.05	mg/l	0.05	No Relaxation
28.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	484	mg/l	200	600
29	Total Hardness (as $CaCO_3$)	IS: 3025 (P- 21)	400	mg/l	200	600
30.	Zinc (as Zn)	IS: 3025 (P- 49)	0.23	mg/l	5.0	15
31.	Phenolic Compound as (C_6H_5OH)	IS: 3025 (P- 43)	BDL	mg/l	0.001	0.002

Parameters Concerning Toxic Substances:

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
32.	Cadmium (as Cd)	IS-3025(P-41)	<0.001	mg/l	0.003	No Relaxation
33.	Cyanide (as CN)	IS-3025(P-27)	<0.01	mg/l	0.05	No Relaxation
34.	Lead (as Pb)	IS-3025(P-47)	<0.01	mg/l	0.01	No Relaxation
35.	Mercury (as Hg)	IS-3025(P-48)	<0.001	mg/l	0.001	No Relaxation
36.	Molybdenum (Mo)	IS-3025(P-2)	<0.05	mg/l	0.07	No Relaxation
37.	Nickel (as Ni)	IS-3025(P-54)	<0.01	mg/l	0.02	No Relaxation
38.	Poly Nuclear Aromatic Hydrocarbons	APHA 6440	<0.0001	mg/l	0.0001	No Relaxation
39.	Poly Chlorinated biphenyls	APHA 6440	<0.0001	mg/l	0.0005	No Relaxation
40.	Total Arsenic (as As)	IS-3025(P-37)	<0.01	mg/l	0.01	0.05
41.	Total Chromium (as Cr)	IS-3025(P-52)	<0.05	mg/l	0.05	No Relaxation

BDL: Below Detection limit.

Notes:

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TEST CERTIFICATE

Test Report	Report Code	Date of Issue
Ground Water	GW-1901202101	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

SAMPLING & ANALYSIS DATA

Sampling Location	: Pati Afgan
Co-Ordinate	: 76°24'12.798 E 29°49'48.874N
Source	: Handpump
Sampling Done by	: Mr. Deepak
Weather Condition	: Clear Sky
Sample Packing & Marking	: Plastic Bottle & Glass Bottle, PD/GW1
Sampling Protocol	: IS: 3025(P-1)-1987, Reef: 2003& IS: 1622-1981
Sample Quantity	: 5L+500 ml

MICROBIOLOGICAL REQUIREMENT RESULT

S.No.	Parameter	Test Method	Results	Requirements as per IS-10500:2012
1.	*Escherichia coli*	IS-1622	Absent	Absent/100ml
2.	*Coliform Bacteria*	IS-1622	Absent	Absent/100ml

ORGANOLEPTIC & PHYSICAL PARAMETERS

S.NO.	Parameter	Test Method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
3.	Colour	IS-3025(P-04)	<1.00	Hazen Unit	5	15
4.	Odour	IS-3025(P-05)	Agreeable	-	Agreeable	Agreeable
5.	Taste	IS-3025(P-07 & 08)	Agreeable	-	Agreeable	-
6.	Turbidity	IS-3025(P-10)	<1.0	NTU	1	5
7.	pH value	IS-3025(P-11)	7.25	-	6.5-8.5	-
8.	Total dissolve solid (TDS)	IS-3025(P-16)	624	mg/l	500	2000

GENERAL PARAMETERS CONCERNING SUBSTANCES UNDESIRABLE IN EXCESSIVE AMOUNTS

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
9.	Aluminum (as Al)	IS: 3025 (P- 55)	<0.01	mg/l	0.03	0.2
10.	Total Ammonia	IS: 3025 (P- 34)	<0.10	mg/l	0.5	No Relaxation
11.	Anionic Detergents (as MBAS)	Annex K of IS-13428	<0.10	mg/l	0.2	1.0
12.	Boron (as B)	IS: 3025 (P- 57)	<0.10	mg/l	0.5	1.0
13.	Calcium (as Ca)	IS: 3025 (P- 40)	100.0	mg/l	75	200
14.	Chloramines (as Cl_2)	IS: 3025 (P- 26)	<1.00	mg/l	4.0	No Relaxation
15.	Chloride (as Cl)	IS: 3025 (P- 32)	48.8	mg/l	250	1000
16.	Copper (as Cu)	IS : 3025 (P-42)	<0.05	mg/l	0.05	1.5

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17.	Fluoride (as F)	IS: 3025 (P-60)	0.63	mg/l	1.0	1.5
18.	Free Residual Chlorine	IS: 3025 (P-26)	BDL	mg/l	0.2	1.0
					To be applicable only when water is chlorinated. Tested at consumer end. When protection against viral infection is required, it should be minimum 0.5 mg/l.	
19.	Iron (as Fe)	IS: 3025(P-53)	0.18	mg/l	1.0	No Relaxation
20.	Magnesium (as Mg)	IS: 3025 (P-46)	24.3	mg/l	30	100
21.	Manganese (as Mn)	IS: 3025 (P-59)	<0.10	mg/l	0.1	0.3
22.	Mineral Oil	Clause 6 of IS: 3025	<0.50	mg/l	0.5	No Relaxation
23.	Nitrate (as NO_3)	IS: 3025 (P- 34)	5.4	mg/l	45	No Relaxation
24.	Selenium (as Se)	IS: 3025 (P- 56)	<0.01	mg/l	0.01	No Relaxation
25.	Silver (as Ag)	Annex J IS: 13428	<0.05	mg/l	0.1	No Relaxation
26.	Sulphate (as SO_4)	IS: 3025 (P- 24)	45.9	mg/l	200	400
27.	Sulphide(as H_2S)	IS-3025 (P-29)	<0.05	mg/l	0.05	No Relaxation
28.	Alkalinity (as Ca CO_3)	IS: 3025 (P- 23)	266	mg/l	200	600
29.	Total Hardness (as $CaCO_3$)	IS: 3025 (P- 21)	400	mg/l	200	600
30.	Zinc (as Zn)	IS: 3025 (P- 49)	0.16	mg/l	5.0	15
31.	Phenolic Compound as (C_6H_5OH)	IS: 3025 (P- 43)	BDL	mg/l	0.001	0.002

Parameters Concerning Toxic Substances:

S.NO.	Parameter	Test method	Result	Unit	Requirement (Acceptable Limit)	Permissible Limit in absence of alternate source
32.	Cadmium (as Cd)	IS-3025(P-41)	<0.001	mg/l	0.003	No Relaxation
33.	Cyanide (as CN)	IS-3025(P-27)	<0.01	mg/l	0.05	No Relaxation
34.	Lead (as Pb)	IS-3025(P-47)	<0.01	mg/l	0.01	No Relaxation
35.	Mercury (as Hg)	IS-3025(P-48)	<0.001	mg/l	0.001	No Relaxation
36.	Molybdenum (Mo)	IS-3025(P-2)	<0.05	mg/l	0.07	No Relaxation
37.	Nickel (as Ni)	IS-3025(P-54)	<0.01	mg/l	0.02	No Relaxation
38.	Poly Nuclear Aromatic Hydrocarbons	APHA 6440	<0.0001	mg/l	0.0001	No Relaxation
39.	Poly Chlorinated biphenyls	APHA 6440	<0.0001	mg/l	0.0005	No Relaxation
40.	Total Arsenic (as As)	IS-3025(P-37)	<0.01	mg/l	0.01	0.05
41.	Total Chromium (as Cr)	IS-3025(P-52)	<0.05	mg/l	0.05	No Relaxation

BDL: Below Detection limit.

GW-19012021-05 (Page 2 to

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. This test report will not be used for any publicity/legal purpose.
5. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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Kaithal MC Annexure-D-V

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre, Pabhat Zirakpur, Mohali- 140603

Report No. : ENV-A-0103202101
Date of Monitoring Start: 01/12/2020
Date of Monitoring Completed: 25/02/2021
Test completed On: 01/03/2021

Project: Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithal District, Haryana

Sample identification: Ambient Air Quality

Monitoring Details:

Type of Monitoring : Ambient Air Quality
Location of Monitoring Point : Chiranjeev Colony, Kaithal, Haryana –AAQ1
CO-Ordinate : 76°24'0.071" E 29°48'56.138" N
Monitoring Started on : (01.12.2020)
Monitoring Completed on : (25.02.2021)
Environmental Conditions : Normal

Ambient Air Quality Monitoring Result at Chiranjeev Colony, Kaithal, Haryana (AAQM1)

Date	PM2.5	PM10	SO2	NOx	CO
	(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)
Limit as per NAAS/CPCB	60	100	80	80	4
01/12/2020	84.2	158.9	9.4	19.5	0.985
04/12/2020	86.7	143.2	8.1	18.4	0.936
08/12/2020	76.8	132.4	8.2	16.5	0.826
11/12/2020	85.3	150.8	7.6	15.8	0.789
14/12/2020	75.1	134.5	6.2	12.8	0.864
17/12/2020	72.8	142.7	5.9	12.1	0.678
21/12/2020	84.3	161.6	6.5	13.5	0.846
24/12/2020	91.9	174.2	5.8	12.9	0.785
01/01/2021	93.8	193.5	7.3	14.8	0.825
04/01/2020	81.6	182.4	8.1	16.7	0.901
08/01/2021	74.5	160.8	7.4	15.6	0.899
11/01/2021	58.9	129.7	5.6	12.4	0.910
14/01/2021	54.6	91.0	6.6	13.9	0.861
17/01/2021	52.7	93.4	6.9	15.0	0.789
21/01/2021	67.4	125.7	8.9	18.1	0.811
24/01/2021	83.3	152.4	9.1	19.6	0.863
01/02/2021	84.9	143.1	8.4	17.9	0.933
04/02/2021	86.8	132.9	9.2	19.7	0.851
8/02/2021	74.7	141.8	7.8	15.4	0.734
11/02/2021	85.1	188.6	6.2	13.2	0.790
14/02/2021	76.3	193.8	6.0	12.3	0.864
17/02/2021	84.4	195.5	5.7	11.4	0.827
21/02/2021	92.6	192.4	7.1	14.9	0.931
24/02/2021	80.8	161.1	7.6	15.7	0.850

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Report No :ENVA0103202102

Date of Monitoring Start: 01/12/2020

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Date of Monitoring Completed: 25/02/2021

Project **Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithal District, Haryana**

Test Completed on: 01/03/2021

Sample identification **Ambient Air Quality**

Monitoring Details:

Type of Monitoring : Ambient Air Quality

Location of Monitoring Point : Khurana, Kaithal, Haryana –AAQM02

Co-Ordinate : 76°24'13.768" E 29°51'36.402"N

Monitoring Started on : (01.12.2020)

Monitoring Completed on : (25.02.2021)

Environmental Conditions : Normal

Ambient Air Quality Monitoring Result at Khurana, Kaithal, Haryana (AAQM2)

Date	PM2.5	PM10	SO2	NOx	CO
	(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)
Limit as per NAAS/CPCB	60	100	80	80	4
01/12/2020	70.4	127.5	6.8	13.3	0.897
04/12/2020	72.7	126.1	5.9	12.9	0.985
08/12/2020	73.3	129.9	6.4	14.1	0.846
11/12/2020	71.8	120.8	7.1	15.3	0.861
14/12/2020	80.9	148.2	6.7	13.5	0.789
17/12/2020	83.5	131.3	7.9	16.1	0.745
21/12/2020	82.9	120.6	8.2	16.9	0.743
24/12/2020	81.1	132.2	5.9	13.6	0.698
01/01/2021	84.6	149.4	7.8	15.8	0.714
04/01/2020	75.6	138.3	6.2	12.9	0.896
08/01/2021	71.7	129.4	8.4	17.1	0.841
11/01/2021	73.9	127.6	8.1	16.9	0.852
14/01/2021	84.6	139.4	9.7	19.7	0.753
17/01/2021	95.2	150.8	8.3	18.3	0.832
21/01/2021	99.6	161.5	6.2	14.2	0.951
24/01/2021	83.8	152.2	7.5	15.6	0.825
01/02/2021	64.7	119.5	5.9	13.8	0.714
04/02/2021	58.1	92.1	6.3	13.4	0.829
08/02/2021	55.4	90.4	7.1	15.6	0.689
11/02/2021	54.3	91.7	8.5	17.9	0.644
14/02/2021	72.1	122.3	9.2	19.4	0.815
17/02/2021	82.9	131.1	8.7	18.8	0.782
21/02/2021	83.3	129.3	7.7	16.0	0.846
24/02/2021	74.4	128.1	6.9	15.1	0.813

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Project: Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithal District, Haryana

Report No. ENV0103202104
Date of Monitoring Start: 02/12/2020

Date of Monitoring Completed: 26/02/2021

Test Completed on: 01/03/2021

Sample Identification: Ambient Air Quality

Monitoring Details:

Type of Monitoring : Ambient Air Quality
Location of Monitoring Point : Pati Afgaan, Kaithal, Haryana –AAQM04
Co-Ordinate : 76°23'39.524" E 29°50'22.434"N

Monitoring Started on : (02.12.2020)
Monitoring Completed on : (26.02.2021)
Environmental Conditions : Normal

Ambient Air Quality Monitoring Result at Pati Afgaan, Kaithal, Haryana (AAQM4)

Date	PM2.5	PM10	SO2	NOx	CO
	(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)
Limit as per NAAS/CPCB	60	100	80	80	4
02/12/2020	76.7	113.3	6.7	14.4	0.893
05/12/2020	76.5	121.6	8.3	17.3	0.841
09/12/2020	76.1	123.1	7.6	15.9	0.961
12/12/2020	69.9	122.5	6.9	15.1	0.846
15/12/2020	68.8	122.8	7.4	16.3	0.789
18/12/2020	84.3	152.3	8.3	17.2	0.832
22/12/2020	72.3	131.8	8.8	17.8	0.931
25/12/2020	74.6	120.9	9.4	19.1	0.945
02/01/2021	85.3	132.2	8.1	18.0	0.894
05/01/2020	84.7	133.6	7.4	15.8	0.985
09/01/2021	72.6	127.3	6.8	14.1	0.963
12/01/2021	83.4	131.7	7.3	15.4	0.927
15/01/2021	76.1	129.7	6.5	13.9	0.834
18/01/2021	74.2	124.4	5.9	13.5	0.815
22/01/2021	75.1	121.6	6.4	14.3	0.894
25/01/2021	84.6	160.7	5.6	13.1	0.824
02/02/2021	81.4	152.2	6.1	14.0	0.901
05/02/2021	73.5	122.5	6.6	15.2	0.933
09/02/2021	82.5	138.1	7.1	14.9	0.984
12/02/2021	71.9	130.6	6.4	13.5	0.862
15/02/2021	92.6	141.1	8.2	17.7	0.842
18/02/2021	88.3	132.3	7.5	15.3	0.861
22/02/2021	74.1	123.8	6.9	14.8	0.946
25/02/2021	67.6	122.4	7.4	15.3	0.953

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Project: Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithal District, Haryana

Report No. ENV0103202105
Date of Monitoring Start: 02/12/2020
Date of Monitoring Completed: 26/02/2021
Test Completed on: 01/03/2021

Sample Identification : Ambient Air Quality

Monitoring Details:

Type of Monitoring : Ambient Air Quality
Location of Monitoring Point : **Magho Majri, Kaithal, Haryana –AAQM05**
Co-Ordinate : 76°21'8.849" E 29°48'43.81"N

Monitoring Started on : (02.12.2020)
Monitoring Completed on : (26.02.2021)
Environmental Conditions : Normal

Ambient Air Quality Monitoring Result at Magho Majri, Kaithal, Haryana (AAQM5)

Date	PM2.5	PM10	SO2	NOx	CO
	(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)
Limit as per NAAS/CPCB	60	100	80	80	4
02/12/2020	71.1	119.1	6.6	14.3	0.783
05/12/2020	70.9	120.4	7.1	15.1	0.891
09/12/2020	79.6	128.7	6.4	13.3	0.842
12/12/2020	77.1	139.9	5.8	12.4	0.713
15/12/2020	89.8	171.1	6.1	13.6	0.852
18/12/2020	80.3	110.5	5.4	12.8	0.843
22/12/2020	71.0	128.4	7.3	15.4	0.921
25/12/2020	89.1	149.6	8.4	17.6	0.896
02/01/2021	68.6	120.4	7.6	15.8	0.841
05/01/2020	69.5	131.8	8.1	17.9	0.834
09/01/2021	70.4	120.3	7.9	16.7	0.951
12/01/2021	88.8	147.9	9.3	19.6	0.785
15/01/2021	77.9	138.6	8.5	18.7	0.794
18/01/2021	76.1	147.4	6.4	14.5	0.715
22/01/2021	88.2	130.3	7.8	16.8	0.851
25/01/2021	77.3	129.5	8.2	18.4	0.892
02/02/2021	68.9	139.1	7.7	17.2	0.924
05/02/2021	74.5	142.6	7.1	15.7	0.962
09/02/2021	78.3	134.1	6.9	16.1	0.945
12/02/2021	81.8	128.7	7.5	15.9	0839
15/02/2021	75.5	125.4	8.1	17.7	0.854
18/02/2021	72.6	124.2	9.5	19.6	0.963
22/02/2021	89.9	129.3	8.6	18.3	0.843
25/02/2021	92.7	145.1	9.4	19.7	0.891

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Report No: ENV0103202103
Date of Monitoring Start: 01/12/2020

Date of Monitoring Completed: 25/02/2021

Project: Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithal District, Haryana

Test Completed On: 01/03/2021

Sample identification Ambient Air Quality

Monitoring Details:

Type of Monitoring : Ambient Air Quality
Location of Monitoring Point : **Jagdish Pura, Kaithal, Haryana –AAQM03**
Co-Ordinate : 76°26'12.939" E 29°49'50.929"N

Monitoring Started on : (01.12.2020)
Monitoring Completed on : (25.02.2021)
Environmental Conditions : Normal

Ambient Air Quality Monitoring Result at Jagdish Pura, Kaithal, Haryana (AAQM3)

Date	PM2.5	PM10	SO2	NOx	CO
	(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)
Limit as per NAAS/CPCB	**60**	**100**	**80**	**80**	**4**
01/12/2020	83.4	140.8	7.9	16.4	0.985
04/12/2020	75.1	138.9	8.3	18.1	0.934
08/12/2020	86.7	149.7	6.9	14.6	0.984
11/12/2020	75.1	141.4	7.4	15.9	0.935
14/12/2020	94.9	179.5	9.8	19.6	0.894
17/12/2020	93.7	158.6	6.4	13.9	0.896
21/12/2020	75.7	130.3	6.8	14.5	0.982
24/12/2020	84.9	141.7	7.6	15.9	0.874
01/01/2021	73.8	128.5	8.1	17.3	0.861
04/01/2020	82.4	139.4	7.4	15.1	0.894
08/01/2021	74.1	120.8	6.8	14.3	0.894
11/01/2021	84.6	132.6	7.9	16.7	0.987
14/01/2021	75.2	121.4	8.4	17.9	0.895
17/01/2021	83.5	137.5	6.5	13.3	0.986
21/01/2021	72.9	129.4	5.8	12.6	0.746
24/01/2021	90.8	158.6	6.3	13.4	0.813
01/02/2021	89.8	169.8	5.4	11.6	0.851
04/02/2021	73.4	127.6	7.1	15.8	0.734
08/02/2021	64.6	120.1	8.5	17.7	0.835
11/02/2021	53.1	92.5	9.3	19.1	0.945
14/02/2021	52.8	91.1	8.1	18.2	0.831
17/02/2021	81.9	129.3	7.9	16.3	0.834
21/02/2021	94.3	168.4	8.4	17.5	0.782
24/02/2021	72.4	159.9	6.8	15.1	0.796

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Project: Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithal District, Haryana

Report No. ENV-A-0103202106
Date of Monitoring Start: 02/12/2020

Date of Monitoring Completed: 26/02/2021

Test completed on: 01/03/2021

Sample identification Ambient Air Quality

Monitoring Details:

Type of Monitoring : Ambient Air Quality
Location of Monitoring Point : **Industrial Area, Kaithal, Haryana –AAQM06**
Monitoring Started on : (02.12.2020)
Monitoring Completed on : (26.02.2021)
Environmental Conditions : Normal

Ambient Air Quality Monitoring Result at Industrial Area, Kaithal, Haryana (AAQM6)

Date	PM2.5	PM10	SO2	NOx	CO
	(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)
Limit as per NAAS/CPCB	**60**	**100**	**80**	**80**	**4**
02/12/2020	87.5	124.8	7.9	16.7	0.983
05/12/2020	74.6	113.9	6.4	15.8	0.942
09/12/2020	86.7	145.4	8.3	17.1	0.963
12/12/2020	85.8	153.8	7.1	16.5	0.951
15/12/2020	73.6	142.1	6.1	15.7	0.984
18/12/2020	69.2	163.8	7.4	16.4	0.923
22/12/2020	75.9	164.5	6.8	15.4	0.945
25/12/2020	66.1	135.1	8.7	17.9	0.894
02/01/2021	75.4	146.7	7.5	16.8	0.864
05/01/2020	66.8	114.5	6.2	15.7	09.84
09/01/2021	64.3	123.2	7.1	16.9	0.879
12/01/2021	73.6	124.6	8.5	17.3	0.896
15/01/2021	75.7	125.2	9.5	19.9	0.952
18/01/2021	66.8	116.1	8.6	17.8	0.940
22/01/2021	77.7	134.8	7.7	16.5	0.983
25/01/2021	76.4	141.6	6.3	15.6	0.934
02/02/2021	75.4	132.1	6.1	14.6	0.835
05/02/2021	76.9	123.3	5.9	15.7	0.828
09/02/2021	65.1	121.6	7.4	16.3	0.929
12/02/2021	84.8	132.8	6.9	15.4	0.817
15/02/2021	86.3	143.9	5.8	13.9	0.938
18/02/2021	77.1	134.2	6.4	14.1	0.958
22/02/2021	75.8	123.7	6.1	15.0	0.914
25/02/2021	74.9	131.3	8.7	17.6	0.874

****End of Report****

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TEST CERTIFICATE

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre, Pabhat Zirakpur, Mohali- 140603

Report No. ENVA0103202107
Date of Monitoring Start: 02/12/2020

Date of Monitoring Completed: 26/02/2021

Test completed on: 01/03/2021

Project: Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithal District, Haryana

Sample identification Ambient Air Quality

Monitoring Details:

Type of Monitoring : Ambient Air Quality
Location of Monitoring Point : **Sirta, Kaithal, Haryana –AAQM07**
Co-Ordinate : 76°20'35.974" E 29°50'52.569"N

Monitoring Started on : (02.12.2020)
Monitoring Completed on : (26.02.2021)
Environmental Conditions : Normal

Ambient Air Quality Monitoring Result at Sirta, Kaithal, Haryana (AAQM7)

Date	PM2.5	PM10	SO2	NOx	CO
	(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)
Limit as per NAAS/CPCB	**60**	**100**	**80**	**80**	**4**
03/12/2020	82.7	128.4	8.8	17.9	0.891
06/12/2020	73.4	127.9	7.9	15.6	0.816
10/12/2020	70.6	116.5	8.6	17.5	0.871
13/12/2020	71.2	119.8	9.1	19.4	0.789
16/12/2020	69.8	108.2	7.5	15.6	0.753
19/12/2020	54.2	94.4	8.6	17.3	0.932
23/12/2020	57.3	96.1	7.1	15.6	0.851
26/12/2020	81.8	124.6	6.9	14.9	0.789
03/01/2021	69.7	129.4	7.4	15.4	0.931
06/01/2020	68.6	120.4	8.2	17.8	0.863
10/01/2021	71.8	127.6	7.7	16.3	0.845
13/01/2021	72.3	138.3	6.4	13.4	0.893
16/01/2021	82.4	139.1	7.5	15.6	0.974
19/01/2021	80.9	147.4	6.9	14.9	0.853
23/01/2021	83.8	149.6	8.1	17.7	0.978
26/01/2021	71.2	147.2	8.8	18.8	0.764
03/02/2021	84.5	160.8	9.4	19.3	0.715
06/02/2021	92.4	189.1	8.4	18.7	0.837
10/02/2021	98.3	208.5	9.6	19.9	0.919
13/02/2021	83.4	149.6	8.2	18.4	0.829
16/02/2021	79.8	138.3	9.1	19.5	0.871
19/02/2021	71.6	127.7	8.7	18.7	0.838
23/02/2021	57.1	95.9	9.5	19.6	0.717
26/02/2021	56.2	93.1	7.6	16.4	0.973

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TEST CERTIFICATE

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre, Pabhat Zirakpur, Mohali- 140603

Report No. ENVA0103202108
Date of Monitoring Start: 02/12/2020

Date of Monitoring Completed: 26/02/2021

Project: Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithal District, Haryana

Test Completed On: 01/03/2021

Sample Identification Ambient Air Quality

Monitoring Details:

Type of Monitoring : Ambient Air Quality
Location of Monitoring Point : **Dasmesh Colony, Siwan, Kaithal, Haryana –AAQM08**
Co-Ordinate : 76°21'22.546" E 29°53'5.437"N

Monitoring Started on : (02.12.2020)
Monitoring Completed on : (26.02.2021)
Environmental Conditions : Normal

Ambient Air Quality Monitoring Result at Dasmesh Colony, Siwan, Kaithal, Haryana (AAQM8)

Date	PM2.5	PM10	SO2	NOx	CO
	(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)
Limit as per NAAS/CPCB	**60**	**100**	**80**	**80**	**4**
03/12/2020	71.2	129.8	7.2	14.8	0.783
06/12/2020	79.0	138.3	7.9	15.6	0.826
10/12/2020	80.8	140.1	9.4	19.7	0.816
13/12/2020	78.3	129.5	8.6	17.8	0.839
16/12/2020	61.8	121.2	9.2	19.4	0.818
19/12/2020	89.7	134.4	8.4	18.1	0.935
23/12/2020	76.5	129.6	7.3	15.6	0.914
26/12/2020	68.1	122.4	9.4	19.6	0.824
03/01/2021	66.3	119.6	8.8	18.1	0.935
06/01/2020	70.4	125.5	7.9	15.3	0.853
10/01/2021	72.6	132.3	8.1	17.7	0.928
13/01/2021	70.7	126.1	6.8	14.6	0.852
16/01/2021	69.8	124.2	7.6	15.4	0.745
19/01/2021	71.2	122.9	6.7	14.3	0.819
23/01/2021	68.3	118.3	8.6	17.9	0.838
26/01/2021	71.1	125.7	7.8	16.4	0.914
03/02/2021	74.5	128.3	6.6	14.2	0.936
06/02/2021	78.6	124.2	7.9	15.9	0.934
10/02/2021	71.3	122.9	8.5	17.3	0.915
13/02/2021	68.1	116.4	9.1	18.9	0.825
16/02/2021	69.3	124.8	8.4	17.1	0.816
19/02/2021	72.2	128.1	7.3	15.5	0.814
23/02/2021	73.3	143.6	6.8	13.9	0.895
26/02/2021	76.4	127.7	6.4	13.4	0.919

****End of Report****

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Report No. ENVA0103202109
Date of Monitoring Start: 02/12/2020

Date of Monitoring Completed: 26/02/2021

Project: Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithal District, Haryana

Test Completed on: 01/03/2021

Sample identification Ambient Air Quality

Monitoring Details:

Type of Monitoring : Ambient Air Quality
Location of Monitoring Point : **Bhayankar Patti, Kaithal, Haryana –AAQM09**
Co-Ordinate : 76°28'27.177" E 29°42'9.276"N

Monitoring Started on : (02.12.2020)
Monitoring Completed on : (26.02.2021)
Environmental Conditions : Normal

Ambient Air Quality Monitoring Result at Bhayankar Patti, Keorak,Kaithal, Haryana (AAQM9)

Date	PM2.5	PM10	SO2	NOx	CO
	(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)
Limit as per NAAS/CPCB	**60**	**100**	**80**	**80**	**4**
03/12/2020	73.2	120.9	5.9	14.4	0.893
06/12/2020	71.5	131.5	6.5	13.8	0.832
10/12/2020	80.9	149.8	7.1	15.3	0.936
13/12/2020	82.4	137.9	6.3	14.9	0.932
16/12/2020	71.8	138.4	5.8	13.8	0.943
19/12/2020	80.2	145.5	7.4	15.7	0.938
23/12/2020	86.9	148.4	5.4	12.8	0.835
26/12/2020	83.3	138.9	6.8	13.9	0.873
03/01/2021	72.6	127.6	7.4	15.7	0.837
06/01/2020	83.2	138.8	8.6	17.3	0.819
10/01/2021	85.8	144.8	6.5	14.6	0.715
13/01/2021	86.8	128.5	7.4	15.1	0.937
16/01/2021	78.9	122.8	5.8	13.9	0.973
19/01/2021	87.8	126.8	7.3	15.5	0.914
23/01/2021	79.9	122.8	8.1	17.1	0.819
26/01/2021	82.8	124.7	6.9	16.4	0.817
03/02/2021	78.9	122.9	7.4	16.9	0.937
06/02/2021	76.9	122.5	5.8	12.2	0.829
10/02/2021	72.8	118.9	6.2	13.5	0.849
13/02/2021	69.8	116.8	7.7	16.7	0.948
16/02/2021	67.8	114.7	8.6	18.4	0.861
19/02/2021	65.9	112.9	7.9	17.1	0.893
23/02/2021	87.9	124.9	8.3	19.2	0.814
26/02/2021	85.9	121.7	7.1	16.1	0.879

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Report No. ENV0103202110
Date of Monitoring Start: 02/12/2020

Date of Monitoring Completed: 26/02/2021

Project: Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithal District, Haryana

Test Completed on: 01/03/2021

Sample Identification Ambient Air Quality

Monitoring Details:

Type of Monitoring : Ambient Air Quality
Location of Monitoring Point : **Kaithal, Haryana –AAQM010**
Co-Ordinate : **76°23'57.331" E 29°53'16.395"N**

Monitoring Started on : (02.12.2020)
Monitoring Completed on : (26.02.2021)
Environmental Conditions : Normal

Ambient Air Quality Monitoring Result at Kaithal,Haryana (AAQM0)

Date	PM2.5	PM10	SO2	NOx	CO
	(µg/m3)	(µg/m3)	(µg/m3)	(µg/m3)	(mg/m3)
Limit as per NAAS/CPCB	60	100	80	80	4
03/12/2020	77.9	122.8	8.4	17.8	0.948
06/12/2020	72.8	125.8	9.1	19.8	0.893
10/12/2020	69.9	122.8	8.6	18.3	0.817
13/12/2020	67.9	126.9	7.8	15.6	0.862
16/12/2020	65.9	119.8	9.4	19.5	0.899
19/12/2020	68.9	122.5	8.3	17.8	0.916
23/12/2020	69.9	132.6	9.1	18.9	0.809
26/12/2020	71.7	127.9	8.6	17.7	0.880
03/01/2021	75.9	129.9	7.9	18.1	0.983
06/01/2020	82.8	132.9	8.5	19.0	0.879
10/01/2021	79.9	122.9	7.3	15.6	0.806
13/01/2021	82.7	128.7	7.9	16.1	0.930
16/01/2021	79.9	122.7	9.2	19.8	0.871
19/01/2021	83.9	128.9	8.4	17.1	0.783
23/01/2021	97.9	178.9	7.8	16.5	0.891
26/01/2021	87.5	176.9	8.6	18.8	0.905
03/02/2021	76.8	126.8	9.3	19.7	0.890
06/02/2021	75.9	165.8	8.2	17.8	0.994
10/02/2021	83.9	175.9	7.8	15.7	0.843
13/02/2021	92.8	184.9	7.1	16.1	0.981
16/02/2021	93.9	222.9	6.9	13.8	0.787
19/02/2021	76.9	177.9	7.6	15.4	0.983
23/02/2021	71.9	145.9	8.4	17.3	0.817
26/02/2021	57.9	122.9	9.6	19.8	0.908

End of Report

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SHRI OM TESTING & RESEARCH LABORATORY

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E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in

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Kaithal MC
Annexure-D-VI

TEST-REPORT

Report Code: 24112020-006 **Issue Date: 24.11.2020**

Issued To: PEOPLE'S ASSOCIATION FOR TOTAL HELP & YOUTH APPLAUSE
RZH-15/9, Gurudwara Road Mahavir Enclave
Dadri –Palam Road New Delhi-110045

Sample Description: Soil

RESULTS
(Soil Quality Analysis)

SAMPLING DETAILS	
Date of Sampling	: 19.11.2017
Sampling Location	: KAITHAL (HARYANA)
Sample Collected by	: Lab Boy
Sampling Protocol	: STRL/STP/SOIL/01
Weather Condition	: Clear Sky
Sample Quantity	: 500 gm
Sample Packing	: Zip Polybag
Analysis Duration	: 21.11.2020 to 23.11.2020

RESULTS

S No.	Parameters	Results	Unit	Protocols
1.	Soil colour	Brown red to black	brown red to black	IS: 2720 (part-4), 1985 (Reaff 2015)
2.	Bulk Density	1.28	g/cc	STRL/SOP/S/07
3	Organic Carbon	0.35	%	STRL/SOP/S/08
4	Electrical Conductivity	864	µmhos/cm	IS: 2720 (P-21)
5	Moisture Content	%	———	STRL /STP/SOIL/01
6	Exchangable Potassium	198	Mg/kg	STRL/SOP/S/01
7	Chloride	0.37	%	STRL/SOP/S/01
8	Nitrogen	0.94	%	STRL/SOP /SOIL/01
9	Phosphorous	26.5	Mg/kg	STRL/SOP/S/05
10	Organic matter	1.28	%	STRL/STP/SOIL/01
11	Calcium	763.1	mg/kg	APHA 22nd End 2012 (3120.B)
12	Exchangable Magnesium (as Mg)	264.1	mg/kg	USEPA30508/3051/3052
13	Cation Exchange Capacity	3.62	meq/100gm	IS: 2720 (P26)1987
14	Water Holding Capacity	40.5	%	STRL/SOP /SOIL/01
15	Porosity	77.1	%	STRL /STP/SOIL/01
16	Exchangable Sodium	179	Mg/kg	STRL/SOP/S/02

End of Report

Shri Om Testing & Research Laboratory
Ravinder Kumar Sharma
Authorized Signatory
Name, Designation& Signature with Seal)

Note: 1.The results indicated only refer to the tested samples and listed parameters and do not endorse any product. The customer asked for the above tests only.
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E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in

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TEST-REPORT

	Report Code: 24112020-006			
S No.	Parameters	Results	Unit	Protocols
17.	Absorption ratio	0.39	%	STRL/SOP/S/08
18	Silt	58	%	IS: 2720 (P-4)1985
19	Clay	24	%	IS: 2720 (P-4)1985
22	Sand	18	%	IS: 2720 (P-4)1985
21	Zinc	3.23	mg/kg	STRL/SOP /SOIL/01
22	Iron	0.85	mg/kg	ICP-OES
23	Magnesium (as Mg)	264.1	mg/kg	USEPA3050B/3051/3052
24	Nickel	<1.0	mg/kg	ICP-OES
25	Lead	<1.0	mg/kg	ICP-OES
26	Chromium	<1.0	mg/kg	ICP-OES
27	Copper	0.086	mg/kg	ICP-OES
28	Texture	Sandy Loam	....	IS: 2720 (P-4)1985

Shri Om Testing & Research Laboratory
Ravinder Kumar Sharma
Technical Manager
Authorized Signatory
Name, Designation& Signature with Seal)

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Mob. : 9821154906, 8076937396, 9971980045
E-mail. : shriomlab@gmail.com, Web. : www.shriomlab.com, www.shriomlab.in

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TEST-REPORT

Report Code: STRL24112020-005 **Issue Date: 24.11.2020**

Issued To: PEOPLE"S ASSOCIATION FOR TOTAL HELP & YOUTH APPLAUSE
RZH-15/9, Gurudwara Road Mahavir Encleve
Dadri –Palam Road New Delhi-110045

Sample Description :- MSW

RESULTS
(Quality Analysis)

SAMPLING DETAILS

Date of Sampling	: 19.11.2020
Sampling Location	: KAITHAL (HARYANA)
Sample Collected by	: Lab Boy
Sampling Protocol	: STRL/STP//01
Sample Quantity	: 100gm
Sample Packing	: Zip Polybag
Analysis Duration	: 21.11.2020 to 23.11.2020

RESULTS

S.No	Parameters	Results Location 01	Results Location 02	Results Location 03	Results Location 04	Results Location 05	Protocols
1.	Bulk Density (kg/m3)	1204.1	1380.4	1320.5	1320.2	1264.5	IS:2386(Pt-3)1963
2.	Moisture content % by mass	16.8	17.6	18.8	17.2	16.2	ASTM D3173-87) -1996

End of Report

Shri Om Testing & Research Laboratory
Ravinder Kumar Sharma
Technical Manager
Authorized Signatory
Name, Designation& Signature with Seal)

Note: 1.The results indicated only refer to the tested samples and listed parameters and do not endorse any product. The customer asked for the above tests only
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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Sample	SS-1901202101	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

Sampling & Analysis Data

Sample Received On : 14/01/2021
Sample Description : Soil Sample
Sampling Location : Pati Afgan
Co-Ordinate : : 76°24'12.656" E 29°49'47.162"N

S. No.	Parameters	Units	Results	Test Method
Physical Characteristics				
1.	Colour		Brown	SOP/SOIL/01
2.	Textural class		Sandy clay	SOP/SOIL/07
3.	Bulk Density	gm/cc	1.16	IS 2720 (Part 28/29): 1974, RA 2010
4.	Water Holding Capacity	%	44.6	IS 14765: 2000, RA 2010
Particle Size Distribution				
5.	Sand	%	38.2	SOP/SOIL/07
6.	Slit	%	25.8	SOP/SOIL/07
7.	Clay	%	36.0	SOP/SOIL/07
Chemical Characteristics				
8.	pH (1:2 Suspension)	-	7.65	IS: 2720 (part-26),1987 (Reaff:2007)
9.	Electrical Conductivity (1:2)	µmhos/cm	760	IS: 14767(2000)
10.	Organic Carbon	%W/W	4.1	IS 2720(Part-22): 1972, RA 2010
11.	Cation Exchange Capacity (meq/100 gm)	meq/100 gm	11.6	IS 2720 (Part 24): 1976, RA 2010
12.	Moisture Content	% w/w	7.48	IS 2720(Part-2): 1973, RA 2010
Available Nutrients (Kg/Ha)				
13.	Nitrogen	Kg/Ha	832.8	IS:10158:1982, RA 2009
14.	Phosphorus	Kg/Ha	75.6	IS:10158:1982, RA 2009
15.	Exchangeable Potassium	Kg/Ha	129.8	SOP/SOIL/06

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters the customer asked for the above tests only.
2. Responsibility of the Laboratory is limited to the invoiced amount only.
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Test Report of	Report Code	Date of Issue
Soil Sample	SS-1901202104	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

Sampling & Analysis Data

Sample Received On : 14/01/2021
Sample Description : Soil Sample
Sampling Location : Geong
Co-Ordinate : 76°28'7.269" E 29°48'54.931"N

S. No.	Parameters	Units	Results	Test Method
Physical Characteristics				
1.	Colour		Brown	SOP/SOIL/01
2.	Textural class		Sandy clay	SOP/SOIL/07
3.	Bulk Density	gm/cc	1.24	IS 2720 (Part 28/29): 1974, RA 2010
4.	Water Holding Capacity	%	45.4	IS 14765: 2000, RA 2010
Particle Size Distribution				
5.	Sand	%	37.6	SOP/SOIL/07
6.	Slit	%	27.8	SOP/SOIL/07
7.	Clay	%	34.6	SOP/SOIL/07
Chemical Characteristics				
8.	pH (1:2 Suspension)	-	7.18	IS: 2720 (part-26),1987 (Reaff:2007)
9.	Electrical Conductivity (1:2)	µmhos/cm	564	IS: 14767(2000)
10.	Organic Carbon	%W/W	4.1	IS 2720(Part-22): 1972, RA 2010
11.	Cation Exchange Capacity (meq/100 gm)	meq/100 gm	11.9	IS 2720 (Part 24): 1976, RA 2010
12.	Moisture Content	% w/w	7.16	IS 2720(Part-2): 1973, RA 2010
Available Nutrients (Kg/Ha)				
13.	Nitrogen	Kg/Ha	924.4	IS:10158:1982, RA 2009
14.	Phosphorus	Kg/Ha	418.6	IS:10158:1982, RA 2009
15.	Exchangeable Potassium	Kg/Ha	216.5	SOP/SOIL/06

Notes:

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Sample	SS-1901202105	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

Sampling & Analysis Data

Sample Received On : 14/01/2021
Sample Description : Soil Sample

Sampling Location : Kaithal
Co-Ordinate : 76°20'34.312" E 29°49'24.043"N

S. No.	Parameters	Units	Results	Test Method
Physical Characteristics				
1.	Colour		Brown	SOP/SOIL/01
2.	Textural class		Sandy clay	SOP/SOIL/07
3.	Bulk Density	gm/cc	1.32	IS 2720 (Part 28/29): 1974, RA 2010
4.	Water Holding Capacity	%	46.3	IS 14765: 2000, RA 2010
Particle Size Distribution				
5.	Sand	%	37.5	SOP/SOIL/07
6.	Slit	%	27.6	SOP/SOIL/07
7.	Clay	%	34.9	SOP/SOIL/07
Chemical Characteristics				
8.	pH (1:2 Suspension)	-	7.37	IS: 2720 (part-26),1987 (Reaff:2007)
9.	Electrical Conductivity (1:2)	µmhos/cm	514	IS: 14767(2000)
10.	Organic Carbon	%W/W	3.8	IS 2720(Part-22): 1972, RA 2010
11.	Cation Exchange Capacity (meq/100 gm)	meq/100 gm	11.7	IS 2720 (Part 24): 1976, RA 2010
12.	Moisture Content	% w/w	6.4	IS 2720(Part-2): 1973, RA 2010
Available Nutrients (Kg/Ha)				
13.	Nitrogen	Kg/Ha	786.6	IS:10158:1982, RA 2009
14.	Phosphorus	Kg/Ha	365.4	IS:10158:1982, RA 2009
15.	Exchangeable Potassium	Kg/Ha	186.5	SOP/SOIL/06

Notes:

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Sample	SS-1901202102	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

Sampling & Analysis Data

Sample Received On : 14/01/2021
Sample Description : Soil Sample
Sampling Location : Khurana
Co-Ordinate : 76°24'14.368" E 29°51'35.906"N

S. No.	Parameters	Units	Results	Test Method
Physical Characteristics				
1.	Colour		Brown	SOP/SOIL/01
2.	Textural class		Sandy clay	SOP/SOIL/07
3.	Bulk Density	gm/cc	1.18	IS 2720 (Part 28/29): 1974, RA 2010
4.	Water Holding Capacity	%	43.2	IS 14765: 2000, RA 2010
Particle Size Distribution				
5.	Sand	%	35.2	SOP/SOIL/07
6.	Slit	%	22.8	SOP/SOIL/07
7.	Clay	%	32.0	SOP/SOIL/07
Chemical Characteristics				
8.	pH (1:2 Suspension)	-	7.45	IS: 2720 (part-26),1987 (Reaff:2007)
9.	Electrical Conductivity (1:2)	µmhos/cm	656	IS: 14767(2000)
10.	Organic Carbon	%W/W	4.5	IS 2720(Part-22): 1972, RA 2010
11.	Cation Exchange Capacity (meq/100 gm)	meq/100 gm	12.5	IS 2720 (Part 24): 1976, RA 2010
12.	Moisture Content	% w/w	7.13	IS 2720(Part-2): 1973, RA 2010
Available Nutrients (Kg/Ha)				
13.	Nitrogen	Kg/Ha	955.6	IS:10158:1982, RA 2009
14.	Phosphorus	Kg/Ha	434.3	IS:10158:1982, RA 2009
15.	Exchangeable Potassium	Kg/Ha	232.3	SOP/SOIL/06

Notes:

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Test Report of	Report Code	Date of Issue
Soil Sample	SS-1901202103	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

Sampling & Analysis Data

Sample Received On : 14/01/2021
Sample Description : Soil Sample
Sampling Location : SH 8,RK Puram,Kaithal
Co-Ordinate : 76°24'8.375" E 29°48'16.399"N

S. No.	Parameters	Units	Results	Test Method
Physical Characteristics				
1.	Colour		Brown	SOP/SOIL/01
2.	Textural class		Sandy clay	SOP/SOIL/07
3.	Bulk Density	gm/cc	1.24	IS 2720 (Part 28/29): 1974, RA 2010
4.	Water Holding Capacity	%	45.4	IS 14765: 2000, RA 2010
Particle Size Distribution				
5.	Sand	%	37.6	SOP/SOIL/07
6.	Slit	%	27.8	SOP/SOIL/07
7.	Clay	%	34.6	SOP/SOIL/07
Chemical Characteristics				
8.	pH (1:2 Suspension)	-	7.18	IS: 2720 (part-26),1987 (Reaff:2007)
9.	Electrical Conductivity (1:2)	µmhos/cm	564	IS: 14767(2000)
10.	Organic Carbon	%W/W	4.1	IS 2720(Part-22): 1972, RA 2010
11.	Cation Exchange Capacity	meq/100 gm	11.9	IS 2720 (Part 24): 1976, RA 2010
12.	Moisture Content	% w/w	7.16	IS 2720(Part-2): 1973, RA 2010
Available Nutrients (Kg/Ha)				
13.	Nitrogen	Kg/Ha	924.4	IS:10158:1982, RA 2009
14.	Phosphorus	Kg/Ha	418.6	IS:10158:1982, RA 2009
15.	Exchangeable Potassium	Kg/Ha	216.5	SOP/SOIL/06

Notes:

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Test Report of	Report Code	Date of Issue
Soil Sample	SS-1901202106	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

Sampling & Analysis Data

Sample Received On : 14/01/2021
Sample Description : Soil Sample

Sampling Location : Chandana
Co-Ordinate : 76°23'22.993" E 29°44'59.461"N

No.	Parameters	Units	Results	Test Method
Physical Characteristics				
1.	Colour		Brown	SOP/SOIL/01
2.	Textural class		Sandy clay	SOP/SOIL/07
3.	Bulk Density	gm/cc	1.37	IS 2720 (Part 28/29): 1974, RA 2010
4.	Water Holding Capacity	%	45.4	IS 14765: 2000, RA 2010
Particle Size Distribution				
5.	Sand	%	38.3	SOP/SOIL/07
6.	Slit	%	26.7	SOP/SOIL/07
7.	Clay	%	35.0	SOP/SOIL/07
Chemical Characteristics				
8.	pH (1:2 Suspension)	-	7.35	IS: 2720 (part-26),1987 (Reaff:2007)
9.	Electrical Conductivity (1:2)	µmhos/cm	518	IS: 14767(2000)
10.	Organic Carbon	%W/W	3.2	IS 2720(Part-22): 1972, RA 2010
11.	Cation Exchange Capacity (meq/100 gm)	meq/100 gm	11.2	IS 2720 (Part 24): 1976, RA 2010
12.	Moisture Content	% w/w	6.9	IS 2720(Part-2): 1973, RA 2010
Available Nutrients (Kg/Ha)				
13.	Nitrogen	Kg/Ha	784.4	IS:10158:1982, RA 2009
14.	Phosphorus	Kg/Ha	362.4	IS:10158:1982, RA 2009
15.	Exchangeable Potassium	Kg/Ha	182.7	SOP/SOIL/06

Notes:

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Sample	SS-1901202107	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabbat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

Sampling & Analysis Data

Sample Received On : 14/01/2021
Sample Description : Soil Sample
Sampling Location : Kaithal
Co-Ordinate : 76°19'36.943" E 29°52'14.437"N

S. No.	Parameters	Units	Results	Test Method
Physical Characteristics				
1.	Colour		Brown	SOP/SOIL/01
2.	Textural class		Sandy clay	SOP/SOIL/07
3.	Bulk Density	gm/cc	1.31	IS 2720 (Part 28/29): 1974, RA 2010
4.	Water Holding Capacity	%	44.6	IS 14765: 2000, RA 2010
Particle Size Distribution				
5.	Sand	%	37.6	SOP/SOIL/07
6.	Slit	%	27.9	SOP/SOIL/07
7.	Clay	%	34.5	SOP/SOIL/07
Chemical Characteristics				
8.	pH (1:2 Suspension)	-	7.39	IS: 2720 (part-26),1987 (Reaff:2007)
9.	Electrical Conductivity (1:2)	µmhos/cm	523	IS: 14767(2000)
10.	Organic Carbon	%W/W	3.8	IS 2720(Part-22): 1972, RA 2010
11.	Cation Exchange Capacity (meq/100 gm)	meq/100 gm	12.4	IS 2720 (Part 24): 1976, RA 2010
12.	Moisture Content	% w/w	6.8	IS 2720(Part-2): 1973, RA 2010
Available Nutrients (Kg/Ha)				
13.	Nitrogen	Kg/Ha	782.5	IS:10158:1982, RA 2009
14.	Phosphorus	Kg/Ha	366.5	IS:10158:1982, RA 2009
15.	Exchangeable Potassium	Kg/Ha	187.6	SOP/SOIL/06

Notes:

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Sample	SS-1901202108	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

Sampling & Analysis Data

Sample Received On : 14/01/2021
Sample Description : Soil Sample
Sampling Location : Siwan
Co-Ordinate : 76°21'27.399" E 29°53'40.062"N

S. No.	Parameters	Units	Results	Test Method
Physical Characteristics				
1.	Colour		Brown	SOP/SOIL/01
2.	Textural class		Sandy clay	SOP/SOIL/07
3.	Bulk Density	gm/cc	1.38	IS 2720 (Part 28/29): 1974, RA 2010
4.	Water Holding Capacity	%	42.4	IS 14765: 2000, RA 2010
Particle Size Distribution				
5.	Sand	%	39.7	SOP/SOIL/07
6.	Silt	%	25.7	SOP/SOIL/07
7.	Clay	%	34.6	SOP/SOIL/07
Chemical Characteristics				
8.	pH (1:2 Suspension)	-	7.36	IS: 2720 (part-26),1987 (Reaff:2007)
9.	Electrical Conductivity (1:2)	µmhos/cm	534	IS: 14767(2000)
10.	Organic Carbon	%W/W	3.9	IS 2720(Part-22): 1972, RA 2010
11.	Cation Exchange Capacity (meq/100 gm)	meq/100 gm	11.5	IS 2720 (Part 24): 1976, RA 2010
12.	Moisture Content	% w/w	5.8	IS 2720(Part-2): 1973, RA 2010
Available Nutrients (Kg/Ha)				
13.	Nitrogen	Kg/Ha	967.7	IS:10158:1982, RA 2009
14.	Phosphorus	Kg/Ha	345.5	IS:10158:1982, RA 2009
15.	Exchangeable Potassium	Kg/Ha	186.8	SOP/SOIL/06

Notes:

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TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Soil Sample	SS-1901202109	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

Sampling & Analysis Data

Sample Received On : 14/01/2021
Sample Description : Soil Sample
Sampling Location : Keorak
Co-Ordinate : 76°28'28.675" E 29°51'59.881"N

S. No.	Parameters	Units	Results	Test Method
Physical Characteristics				
1.	Colour		Brown	SOP/SOIL/01
2.	Textural class		Sandy clay	SOP/SOIL/07
3.	Bulk Density	gm/cc	1.39	IS 2720 (Part 28/29): 1974, RA 2010
4.	Water Holding Capacity	%	42.2	IS 14765: 2000, RA 2010
Particle Size Distribution				
5.	Sand	%	39.4	SOP/SOIL/07
6.	Slit	%	25.7	SOP/SOIL/07
7.	Clay	%	34.9	SOP/SOIL/07
Chemical Characteristics				
8.	pH (1:2 Suspension)	-	7.31	IS: 2720 (part-26),1987 (Reaff:2007)
9.	Electrical Conductivity (1:2)	µmhos/cm	533	IS: 14767(2000)
10.	Organic Carbon	%W/W	3.4	IS 2720(Part-22): 1972, RA 2010
11.	Cation Exchange Capacity (meq/100 gm)	meq/100 gm	11.3	IS 2720 (Part 24): 1976, RA 2010
12.	Moisture Content	% w/w	5.4	IS 2720(Part-2): 1973, RA 2010
Available Nutrients (Kg/Ha)				
13.	Nitrogen	Kg/Ha	967.3	IS:10158:1982, RA 2009
14.	Phosphorus	Kg/Ha	345.3	IS:10158:1982, RA 2009
15.	Exchangeable Potassium	Kg/Ha	186.6	SOP/SOIL/06

Notes:

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Test Report of	Report Code	Date of Issue
Soil Sample	SS-19012021010	19/01/2021

Issued To: 9R Enviro Solutions LLP Shop No.1 (Lower Ground Floor) Aastha Shopping Centre , Pabhat Zirakpur, Mohali -140603

Project Name -Implementation of remediation and reclamation of existing dumpsite" at Khurana Kaithel District (Haryana)

Sampling & Analysis Data

Sample Received On : 14/01/2021
Sample Description : Soil Sample

Sampling Location : Kaithal
Co-Ordinate : 76°24'3.237" E 29°53'21.225"N

S. No.	Parameters	Units	Results	Test Method
Physical Characteristics				
1.	Colour		Brown	SOP/SOIL/01
2.	Textural class		Sandy clay	SOP/SOIL/07
3.	Bulk Density	gm/cc	1.31	IS 2720 (Part 28/29): 1974, RA 2010
4.	Water Holding Capacity	%	42.1	IS 14765: 2000, RA 2010
Particle Size Distribution				
5.	Sand	%	39.2	SOP/SOIL/07
6.	Silt	%	25.9	SOP/SOIL/07
7.	Clay	%	34.9	SOP/SOIL/07
Chemical Characteristics				
8.	pH (1:2 Suspension)	-	7.32	IS: 2720 (part-26),1987 (Reaff:2007)
9.	Electrical Conductivity (1:2)	µmhos/cm	533	IS: 14767(2000)
10.	Organic Carbon	%W/W	3.6	IS 2720(Part-22): 1972, RA 2010
11.	Cation Exchange Capacity (meq/100 gm)	meq/100 gm	11.1	IS 2720 (Part 24): 1976, RA 2010
12.	Moisture Content	% w/w	5.1	IS 2720(Part-2): 1973, RA 2010
Available Nutrients (Kg/Ha)				
13.	Nitrogen	Kg/Ha	962.3	IS:10158:1982, RA 2009
14.	Phosphorus	Kg/Ha	341.3	IS:10158:1982, RA 2009
15.	Exchangeable Potassium	Kg/Ha	181.6	SOP/SOIL/06

Notes:

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4. The PP shall submit the progress of RWH ,STP, Green Area , Strom water drain, DG set and CER as per the EC
5. The PP shall submit the details of any court case pending in any court
6. The PP shall submit the self contained note for delay in submitting for extension of validity of EC
7. The PP shall submit the details of accredited consultant
8. The PP shall submit the compliance of earlier EC
9. The PP shall submit the detail of RWH
10. The PP shall submit the STP plan
11. The PP shall submit the details of green area
12. The PP shall submit the mosaic plan
13. The PP shall submit the status of construction at the site

The PP shall submit the required information as detailed above within 30 days and it was also made clear to the PP that the project will be considered as received only after the receipt of complete information. In case of non-receipt of information in time the case shall be recommended for rejection/ filing.

229.17 Terms of Reference to the Proposed Development of Industrial Estate (Phase-II) at Sector- 30, 30-A, 31 & 32 at Manakpur, Jagadhri Haryana by M/s Haryana Industrial And Infrastructure Development Corporation Ltd. HSIIDC Industrial Estate Manakpur, Haryana, Yamunanagar 135003, Haryana by Haryana Industrial and Infrastructure Development Corporation Ltd.

1. The case was considered in 212th meeting of SEAC held on 25.03.2021 and observed that this is a case of violation as the construction activities has already been started without obtaining EC and recommended to SEIAA for taking legal Action under EP, Act, 1986 under section 19.
2. The recommendation of SEAC was considered by SEIAA in its 128th meeting held on 26.05.2021 and it was decided to issue show-cause Notice to the Project Proponent.
3. The Project Proponent submitted his reply and requested to consider this case under violation category. The matter was placed before the 130th Meeting of SEIAA, Haryana held on 16.11.2021 and the Authority decided to refer back the case to SEAC and stated that the case may be taken up as per mandate if it has been applied within the Violation Window period.

The case was referred back in 130th meeting of SEAC and taken up in 229th meeting of SEAC on 17.12.2021. The discussion was held on the queries raised by SEIAA in its 130 meeting and committee after deliberation decided that PP shall submit the reply of queries raised by SEIAA and will be taken up after the receipt of reply.

229.18 Terms of Reference (ToR) for Environmental Clearance for the "Remediation and Reclamation of Existing Dumpsite and construction, operation and maintenance of Sanitary Landfill at Village KhuranaKaithal Dumpsite Haryana by Municipal Council Kaithal by M/s Municipal Council OfKaithal, Municipal Council.

ProjectProponent : Mr.HimanshuLatka
Consultant: M/s.AmaltasEnviroIndustrialConsultantsLLP

The project was submitted to the SEIAA vide online proposal no. SIA/HR/MIS/59951/2021 on dated 02.02.2021 as per check list approved by the SEIAA/SEAC for obtaining Environmental Clearance under Category 7(i) of EIA Notification 14.09.2006.

The case was taken up in 211th meeting of SEAC held on 26.02.2021. The PP presented the case before the committee and during presentation it is noticed that the site is a existing dump site. The committee deliberated that as the project site is already having a dump site since long and requires prior Environment clearance under EIA notification dated 14.09.2006. However, The PP has not obtained the prior Environment clearance of the existing site which seems to be a violation case. The PP applied for fresh EC of the exiting dump site which is not allowed in Notification 14.09.2006. The committee after detailed deliberation decided to recommend to SEIAA for taking appropriate action under EP Act as the project has not obtained EC under the provision of EIA notification dated 14.09.2006 .

The recommendation of SEAC was considered in the 128th meeting of SEIAA held on 26.05.2021; after detailed deliberations, the Authority decided to constitute a sub-committee comprising of Shri Vijay Kumar Gupta, Chairman SEAC and Shri Hitender Singh, Member SEAC for Spot Inspection & submit their report on current status of the Project. Further, the Authority decided to defer this case till the next meeting.

The matter was placed before the 130th Meeting of SEIAA, Haryana held on 16.11.2021 and the Authority decided to refer back the case to SEAC and stated that the case may be taken up as per mandate if it has been applied within the Violation Window period along with recommendations on the basis of site inspection report. The subcommittee submitted the report as given below:-

The committee visited the site on dated 05/09/2021.

1. *This project where Khurana Dumpsite is located is owned by Municipal Council Kaithal and has been used for open dumping of mixed MSW since the years.*
2. *During the site visit the committee came to know about the details that the proposed project is for dumping of legacy waste, where the Municipal Council has received the NGT orders (copy attached). Hence, as per the requirement, Municipal council applied for the Environmental clearance for the Bio-mining and Bio-remediation of legacy solid waste involving the construction of Sanitary Landfill. The Sanitary Landfill sites attract the provision of EIA notification 2006. Under the SWM Rules, 2016, provisions have been made to manage old dumps of MSW.*
3. *The proposed site is part of Kaithal draft development plan 2031 and reserved for the Solid waste management (copy of the same is attached herewith)*
4. *It was submitted by the project proponent as well as the consultant that during online presentation to SEAC, it was not clearly conveyed that the ToR is only for managing the legacy waste and not for the upcoming fresh solid waste treatment. Thus, SEAC referred to SEIAA for the violation category*
5. *The facts of the whole case along with the supporting documents was explained by both project proponent and the consultant during the site visit. Project Proponent also gave an undertaking that 17.11.2021 that Municipal Council Kaithal will apply for the fresh Environmental Clearances and when they'll plan/process treatment of upcoming solid waste as per the EIA notification*

2006 and confirming to SWM rules 2016. Copy of undertaking for the same is attached.

6. *The Project proponent and the consultant further submitted copy of 66th minutes of meeting of EAC (Infra 2) held on 16th June 2021 at serial number 66.3.2 where for similar case of Municipal Corporation Panipat, ToR was recommended/granted (copy attached)*
7. *Hence, keeping in view the above facts, it is proposed that the case may be set back to the SEAC for consideration of ToR for the above mentioned project.*

Then, the case was taken up in 229thmeeting of SEAC Haryana on 16.12.2021 after the receipt of file from SEIAA. The committee considered the report of sub-committee and after deliberation asked the PP to present the case for TOR. The PP also submitted the affidavit that

- The proposed project is for dumping of legacy waste, where the Municipal Council has received the NGT orders dated 04.05.2020 and as per the direction of NGT orders and CPCB guidelines to manage the existing waste Municipal authority are taking immediate actions of composting, MRF and Landfill.
- Hence, as per the requirement, Municipal Council applied their application for the finalization of Terms of Reference for the Environmental Clearance for the Bio-remediation of legacy solid waste involving the construction of Sanitary Landfill.
- We have one another case of Remediation and Reclamation of existing dumpsite and construction, operation and maintenance of Sanitary Landfill at village Nimbri, Panipat which was considered by EAC Infra 2 on dated 16th June, 2021 in their 66th Meeting of Expert Appraisal Committee (Infra-2) based on the information and clarifications provided by the Project Proponent and detailed discussions held on all the issues, recommended for grant of Terms of Reference as specified by the Ministry as Standard ToR for the said project/activity
- We, Municipal Council Kaithal shall apply separate Environmental Clearance for the upcoming fresh solid waste from the Kaithal city.
- The PP submitted the copy of DD for Rs. 1 lakh in favour of MS, SEIAA

Thereafter, The PP and consultant EIA Coordinator made a presentation on the key parameters and salient features of the project to the SEAC.

1. The Committee took note of the following key parameters and salient features of the project presented during the meeting and as provided in the brief and application for this project:

   i. The project is located at Village Khurana Kaithal Dumpsite Haryana
   ii. The project is new.
   iii. The dump yard is full to its capacity and heaps of more than 5 m height is formed and the depth of the existing waste dump site is 2 meters and total area is about 5 acres. This land is owned by Municipal Council, Kaithal and has been used for open dumping of mixed MSW since the years. About 80,000 metric ton of municipal solid waste has already been deposited at the Dumpsite. At present, the dump site receiv esanestimated of 82 Tons of Municipal Solid Waste("MSW") per day.
   iv. The Authority / MC Kaithal proposes to excavate the compacted MSW by using suitable mechanical sieving, separating machines or other equipment's.Theworkenvisageseconomicallyviableandenvironmentallysustainablemethodfor RemediationandReclamation of site is accordance with the applicable law of SWM 2016. The authority/ MC Kaithal intend to reclaim the legacy waste over an area of

5acre.

v. The project involves 'Bio-Mining" of legacy waste at the existing dumpsite. 'Bio Mining"refers to the excavation of old dumped waste and make wind row of legacy waste thereafter stabilization of the waste through bio-remediation .i.e. exposure of all the waste to air alongwith use of composting bio-cultures, i.e. screening of the stabilized waste to recover all valuable resources (like organic fines, bricks, stones, plastics, metals, clothes, ragsetc.)

vi. As this is already an existing dumpsite so no alternative sites were examined and as per theCPCB guidelines of Disposal of Legacy waste (Feb.2019) and SWM rules 2016, the existing dump site is fulfilling all the site selection criteria.

Table 1: distance criterion

S.N.	Criteria	Criteria distance	Distance from proposed SLF site
1	**Distance from nearest River**	**100 meter**	70 km in E
2	**Distance from Nearest Pond**	**200 meter**	Approx. 1 km in NW direction
3	**Distance from nearest Highway (NH-2)**	**200 meter**	NH-65 (Kaithal – Ambala Road) 1.88 km in ESE direction.
4	**Distance from nearest habitation**	**200 meter**	660 m in NW
5	**Distance from nearest Public Parks**	**200 meter**	1 km in SE
6	**Distance from nearest Water supply wells**	**200 meter**	Not available within 200 m radius area.
7	**Distance from nearest Airports/Airbase**	**20 km**	Karnal Airport – 61.90 km in ESE direction.

vii. The activities planned in the proposed project include collection, transportation, segregation, treatment & disposal of Municipal solid waste in compliance to the Solid Waste Management Rules 2016. The pre-processing and post-processing rejects/inerts shall be handled as per Solid Waste Management Rules, 2016 amended from time to time.

viii. The disposal of processing rejects & inerts shall be limited to a maximum of 20% of total waste quantity.

ix. In this case, the land filling area for segregated wastes and residues is earmarked by Municipal Council Kaithal, which shall be a part of the project site.

x. The closure of the site shall be according to SWM Rules, 2016 before completion and exit from the project. There should be inspection of subsidence, cracks and fissures in the top cover to ensure the prompt repair. Vegetation should be planted in the top cover and adequate provision for irrigation the plant should be made. The final cap of the landfill should consist of at least 5layers, i.e., gas drainage layer, geo-

membrane, drainage layer, clay layer and re- vegetation layer.

xi. There shall be necessary arrangements to transport inerts/ processing rejects to the concerned facility including but not limited to SLR or C&D waste Plant or scientific landfill for hazardous waste etc. In order to prevent environmental impacts of the activities as per the Solid WasteManagementRules,2016.

xii. Work order for bio remediation and reclamation of existing legacy waste dumpsite at Khurana Dumpsite., by Municipal council Kaithal

xiii. Recently, Hon'ble NGT alarmed that due to incremental growth of Municipal Solid Waste (MSW), these MSW dumps are converting into virtual mountains. Hon'ble NGT further directed that every city/town should adhere to clause 'J' of Schedule–I of SWM Rules, 2016. Finally, Hon'ble NGT directed CPCB to propose Standard Operating Processing (SOP) for implementation of Bio-mining and Bio-remediation of legacy solid waste. As per the NGT orders, it is mentioned that legacy waste is causing huge damage to environment, so NGT said in their orders to facilitate each and every municipality to arrange a concrete and appropriate management of legacy remediations" NGT mentioned to made best efforts to complete the work of bioremediation of legacy waste upto the date fixed by this Hon'ble NGT i.e., 07.04.2021. Copy of NGT Order dated28.02.2020 to take strict compliance of the directions issued by NGT regarding Bioremediation of the legacy waste of the dumpsites in the municipalities in the state (placed). All the Haryana govt. orders after the issuance of NGT orders to comply with the orders is also placed.

xiv. The salient features of the proposed project are given as follows:

xv. The area break up is given as below:

Table2: Basic Details

Name of the Project:"Remediation and Reclamation of Existing Dumpsite and construction, operation and maintenance of Sanitary Landfill at Village KhuranaKaithal Dumpsite Haryana by Municipal Council Kaithal		
Sr. No.	**Particulars**	
1.	Online Proposal Number	SIA/HR/MIS/59951/2021)
2.	Latitude	
3.	Longitude	
Pillar No.	**Latitude**	**Longitude**
1	29°49'51.00 "N ,	76°24'5.56"E
2	29°49'47.47"N	76°24'14.70" E
3	29°49'46.75"N	76°24'14.69"E
4	29°49'46.85"N	76°24'4.61"E

4.	Plot Area	20,333.78 sq.ms (5 Acre).
5.	Net Plot Area	
6.	Proposed Ground Coverage	NA
7.	Proposed FAR	NA
8.	Non FAR Area	NA
9.	Total Built Up area	NA

10.	Total Green Area with %		1.66 acres (more than 33%)
11.	Rain Water Harvesting Pits (with size)		NA (The drains of storm water from the active landfill area and processing plant area, adequate drainage facilities are recommended for landfill area.)
12.	Power Requirement		Operation Phase : 50 KW Source of Power: UHBVN
13.	Power Backup		1 D.G set of 25 KVA
14.	Total Water Requirement		15 KLD
15.	Solid Waste Generated		82 TPD which includes residential, commercial, religious, food market and street sweeping waste.
16.	Total Cost of the project:	i) Land Cost ii) Construction Cost	5 crores 56 lakhs
17.	EMP Budget **(per year)**	i) Capital Cost ii) Recurring Cost	15.5 Lac 3.0 Lac

xvi. Waterrequirementwillbe15KLDduringconstructionphaseandduringoperation phase

xvii. During operation phase Leachate generation will be 4 KLD. Leachate will be collected in leachate collection pit and treated in treatment plant of 10 KLD capacity. During construction phase 0.14 KLD of sewage will be generated which will be disposed off through soak pit.

xviii. Power requirement during operation phase will be 50 KW and will be met through UHBVN. 1No.ofDG set of25KVAcapacity will be used as backup

xix. Employment potential: Approx.10-12 individuals will be benefitted directly.

xx. Estimated cost of the project is Rs.5 crores 56 lakhs

xxi. Benefits of the project : No Open dumping of waste will be carried out, which leads to soil, water & air pollution. Also littering waste is ground for breeding mosquitoes, which become agents of various deadly diseases.

2. This project involves scientific management of waste which will prevent environmental pollution & spread of disease.

3. The SEAC noted that the project/activity is covered under category 'B' of item 7(i) Common Municipal Solid Waste Management Facility (CMSWMF)' of the Schedule to the EIA Notification, 2006 and its subsequent amendments, and requires appraisal at State level.

The discussion was held on the ownership of dumpsite, area of dumpsite, height, depth, water requirement, bio-remediation, bio mining, refilling, water requirement, power back up, green plan, closure plan etc. The PP submitted affidavit that the project where khurana Dump Site is located is owned by MC Kaithal has been used for open dumping of MSW since the years *Project Proponent also gave an undertaking dated 17.11.2021 that Municipal Council Kaithal will apply for the fresh Environmental Clearances and when they'll plan/process treatment of upcoming solid waste as per the EIA notification 2006.*

The PP submitted the self- contained note as given below:

1. *That this land where Dumpsite is located is owned by Municipal Council Kaithal.*
2. *The land has been used for open dumping of mixed MSW since the years, 80,000 ton of legacy waste has already been deposited at the Dumpsite.*
3. *Recently, Hon'ble NGT alarmed that due to incremental growth of Municipal Solid Waste (MSW), these MSW dumps are converting into virtual mountains. Hon'ble NGT further directed that every city/town should adhere to clause 'J' of Schedule–I of SWM Rules, 2016. Finally, Hon'ble NGT directed CPCB to propose Standard Operating Processing (SOP) for implementation of Bio-mining and Bio-remediation of legacy solid waste.*
4. *As per the NGT orders, it is clearly mentioned on Page No. 2" legacy waste is causing huge damage to environment, so NGT said in their orders to facilitate each and every municipality to arrange a concrete and appropriate management of legacy remediations" NGT mentioned clearly to made best efforts to complete the work of bioremediation of legacy waste upto the date fixed by thisHon'bleNGTi.e.,07.04.2021.*
5. *All the Haryana govt. orders after the issuance of NGT orders to comply with the orders is already attached as Appendix-I.*
6. *As per the NGT orders and CPCB guidelines to manage the existing waste Municipal authority are taking immediate actions of composting, MRF and Landfill. 7. As per the EIA notification dated 14th September, 2006, as amended till date, the proposed project fall sunder the Project /Activity:7(i) –Common Municipal Solid Waste Management Facility (CMSWMF) under Category B".*
7. *Sanitary Land fill sites attract the provision of EIA notification 2006. Under the SWM Rules, 2016, provisions have been made to manage old dumps of MSW.*
8. *Hence, as per the requirement, we applied for the Environmental Clearance for the same. We request you to process our case for approval of ToR for the environment clearance.*

The SEAC based on the information and clarifications provided by the Project Proponent and detailed discussions held on all the issues, recommended for grant of Terms of Reference as specified by the Ministry as Standard ToR in April, 2015 for the said project/activity and the following ToR in addition to Standard ToR for preparation of EIA-EMP report:

Additional ToR:

i. Importance and benefits of the project
ii. A sensitivity analysis of the site shall be carried out as per the MoEF&CC criteria and form part of the EIA report
iii. The EIA would include a separate chapter on the conformity of the proposals to the Municipal Solid Waste Management Rules, 2016 and the Construction and Demolition Waste Management Rules, 2016 including the sitting criteria therein.
iv. Characteristics and source of waste to be handled and methodology for remediating the project site, which is presently being used for open dumping of garbage.
v. Details of storage and disposal of pre-processing and post-processing rejects/inerts
vi. List of proposed end receivers for the rejects/inerts should be provided. MoUs to be submitted in this regard
vii. Details of various waste management units with capacities for the proposed

project. Details of utilities indicating size and capacity to be provided

viii. The project proponents should consult the Municipal Solid waste management manual of the Ministry of Urban Development, Government of India and draw up project plans accordingly.

ix. Waste management facilities should maintain safe distance from the near by pond.

x. Waste management facilities should maintain safe distance from the near by pond.

xi. Layout maps of proposed solid waste management facilities indicating storage area, plant area, greenbelt area, utilities etc.

xii. Details of air emission, effluents generation, solid waste generation and their management

xiii. Requirement of water, power, with source of supply, status of approval, water balance diagram, man power requirement (regular and contract).

xiv. Process description along with major equipment' sand machineries, process flow sheet (quantitative) from waste material to disposal to be provided

xv. Hazard identification and details of proposed safety systems

xvi. Details of effluent treatment and recycling process

xvii. Action plan for measures to be taken for excessive leachate generation during monsoon period

xviii. Detailed Environmental Monitoring Plan

xix. Timeline for implementation of the project shall be included in the EIA Report.

xx. Report on health and hygiene to be maintained by the sanitation workers at the work place.

xxi. A tabular chart with index for point wise compliance of above ToRs.

STANDARD TOR

1) The project should be designed based on the population projections as by Master Plan.

2) Submit a 10km. radius map (on survey of India toposheet) showing co-ordinates of project site, national highway, state highway, district road/approach road, river, canal, natural drainage; protected areas, under Wild Life (Protection) Act, archaeological site, natural lake, flood area, human settlements (with population), industries, high tension electric line, prominent wind direction (summer and winter), effluent drain, if any and ponds etc. should be presented and impacts assessed on the same.

3) Examine and submit details of alternative technologies viz. RDF shall also be evolved.

4) Examine and submit details of storm water/leachate collection from the composted area.

5) Examine and submit details of monitoring of water quality around the landfill site. Water analysis shall also include for nitrate and phosphate.

6) Examine and submit details of the odour control measures.

7) Examine and submit details of impact on water bodies/rivers/ ponds and mitigative measures during rainy season.

8) Submit the criteria for assessing waste generation. Any segregation of hazardous and bio-medical wastes.

9) Submit a copy of the layout plan of project site showing solid waste storage, green belt (width& length, 33% of the project area), all roads, prominent wind direction, processing plant & buildings etc. should be provided.

10) Submit a copy of the land use certificate from the competent authority.

11) NOC from local or nearest air port within 20km and any flight funnel restrictions.

12) Submit a copy of the status of ambient air quality and surface and ground water

quality, soil type, crop ping pattern, land use pattern, population, socio-economic status, anticipated air and water pollution.

13) Submit a copy of the topography of the area indicating whether the site requires any filling, if so, the details of filling, quantity of fill material required, its source and transportation, etc.
14) Examine and submit the details of impacton the drainage and nearby habitats/settlements(surroundings).
15) Examine and submit the details of surface hydrology and water regime and impact on the same.
16) Examine and submit the details of one complete season AAQ data (except monsoon) with the dates of monitoring, impact of the project on the AAQ of the area (including H2S, CH4).
17) Submit a copy of detailed plan of waste management.
18) Submit the details of sanitary land fill site impermeability and whether it would be lined, if so details, thereof.
19) Examine and submit the details of impact on environmental sensitive areas.
20) Examine and submit the details of rehabilitation/compensation package for the project effected people, if any.
21) Submit Environmental Management Plan and Environmental Monitoring Plan with costs and parameters.
22) Public hearing to be conducted for the project in accordance with provisions of Environmental Impact Assessment Notification, 2006 and the issues raised by the public should be addressed in the Environmental Management Plan. The Public Hearing should be conducted based on the ToR letter issued by the Ministry and not on the basis of Minutes of the Meeting available on the web-site.
23) A detailed draft EIA/EMP report should be prepared in accordance with the above additional TOR and should be submitted to the SEIAA in accordance with the Notification.
24) Details of litigation pending against the project, if any, with direction /order passed by any Court of Law against the Project should be given.
25) The cost of the Project (capital cost and recurring cost) as well as the cost towards implementation of EMP should be clearly spelt out.
26) Any further clarification on carrying out the above studies including anticipated impacts due to the project and mitigative measure, project proponent can refer to the model ToR available on Ministry website "http://moef.nic.in/Manual/CommonMunicipalSolidWastes".

229.19 ToR for Garhi Stone Mine (Minor Mineral) with 2.50 MTPA production capacityat Village Garhi, Tehsil and District Mahendergarh, Haryana over an area 6.70 Ha by **M/s NKC Projects Pvt. Limited**

Project Proponent: Mr.PrabhatAgarwal
Consultant :VardanEnviro

The project was submitted to the SEIAA vide online proposal no. SIA/HR/MIN/69302/2021 on dated 07.12.2021 as per check list approved by the SEIAA/SEAC forobtaining terms of reference under Category 1(a) of EIA Notification 14.09.2006.

The case was taken up in 229th meeting of SEAC held on 17.12.2021. The PP presented the case before the committee

- The PP submitted the copy of DD for Rs. 1.5 lakh in favour of MS, SEIAA

The details of the project, as per the documents submitted by the project proponent, and also as informed during the presentation in the meeting are as under:-

Kaithal MC Annexure-D-IX

MUNICIPAL COUNCIL, Kaithal

Work Order/Allotment Letter

To:- Shri Udhikraman Private limited
75 Mugal Canal Market, Karnal

Memo No:- 1008 Dated: 20/7/2021

Subject:- Work Order for hiring of Independent Assessment Agency for Bio-Remediation of Legacy Waste at Kaithal.

Ref Tender Id no: Expression of interest dated

Estimate cost: Rs 1.00 Lacs (One Lacs Repuees)

Tender Approved. Rates-Rs 51,000/-

Time limit: - 06 Months or till the completion of the work whichever is earlier

1. The work must be started within seven days of the issue of this work order in consultation with JE/ME of MC Kaithal and complete the same within your contractual limits as given above. J E. will ensure that the work will be carried out as per RFP and directions mentioned in letter no Tech/Sect1/DULB/2021/ 8283 Dated - 25-1-2021.
2. As provided in the Work Contract , Third-party Consultant firm/Individual Consultant with requisite technical expertise, knowledge and experience in remediation & reclamation works as the "Independent Assessment Agency" for the Project (the IAA}. The IAA shall assist the MC in supervising the O&M of the Processing Facility and shall support the MC to monitor compliance with the KPIs. Consultant will ensure that the work executed by the contractor is as per the norms.
3. Consultant will ensure that Land being reclaimed/ cleared by the processing of the Legacy waste should be clearly demarcated with the mile stones and no legacy /fresh waste should be allowed to dumped into the land once cleared/ reclaimed.
4. Consultant will ensure that before every payment to the contractor for the work done, MC and IAA shall obtain the real time contour mapping survey report carried out by drone mapping as well as with Total Station, to check the volume of legacy waste reduced by the way of Bio remediation.
5. Consultant shall ensure that the Sanitary Landfill Site (SLF) being developed for the disposal of inert is constructed as per the Norms/specifications prescribed by Central Public Health and Environmental Engineering Organisation (CPHEEO) /Central Pollution Control Board (CPCB)/HSPCB.
6. Consultant shall ensure fraction arising out of the processed waste such as i.e RDF, compost/soil enriches, C&D waste and Inert are being disposed off scientifically as per the Norms of CPCB. Due sampling of the soil enriches/compost etc. is being done by the contractor as per CPCB norms.
7. Consultant shall ensure that the fractions arising out of the processing such as RDF, Soil enriches, inert and C&D waste is disposed off as per the SWM Rule-2016.
8. Consultant shall ensure that the RDF is being utilized in the Industries/Plants where the conventional fuel can be replaced with RDF as prescribed by CPCB/HSPCB.

9. In the process of bio mining/bio remediation the consultant shall prepare and submit a plan to initiate the mining of the legacy waste after due calculating the shear strength of the legacy waste according to the height.
10. After planning the mechanism of excavation of waste in a planned manner so as to prevent the collision of the hump of the legacy waste Shall start preparation of path/pavement and start the excavation accordingly. Permanent milestones shall be Installed from the day or start of the work and on every stage of the payment shall tnstall the further milestone at the area Cleared by the way of Bio remediation/ Processing of the legacy waste.
11. Consultant shall manage the leachate arising out of legacy waste by collecting, storing & treating the same by using suitable technology such as by setting up of ETP, DTRO etc. as per the quantum of leachate.
12. Consultant should be B.Tech /3 year diploma in Environmental Engineering / Civil engineering with two year experience in Bio remediation project in any where in india with sound knowledge in computer applications.
13. All terms & Condition of tender document will remain binding on you.
14. You are requested to attend this office for signing of agreement along with necessary document within 2 working days after the receiving of Work Order/Allotment Letter
15. All statutory deductions will be made as applicable from yours bills.
16. MC Kaithal shall increase or decrease the work according to the site condition.
17. EO MC Kaithal has the right to reject the Work Order/ Allotment Letter after one notice to the agency.
18. The payment to the Agency of the Bio-remediation of legacy waste depends on your assesment of the legacy waste. Hence in case of any discrepancy of the payment your firm will be held responsible.
19. In case of dispute the order of District Municipal Commissioner is final and applicable to the both parties i.e. MC Kaithal and successfull bidder

O/C Executive Engineer,
Municipal Council,
Kaithal.

Endst No. 1009 - 1012 Date: 20/7/21

A copy of the above is forwarded to the following for information and necessary action please.

1. Worthy District Municipal Commissioner, Kaithal.
2. W/SDM-cum-Administrator, Municipal Council, Kaithal.
3. Executive Officer, Municipal Council, Kaithal.
4. Accounts Officer/Accounts Branch, Municipal Council, Kaithal.
5. Concerned Junior Engineer, Municipal Council, Kaithal.

O/C Executive Engineer,
Municipal Council,
Kaithal.

TRIMULA INDUSTRIES LIMITED

Kaithal MC Annexure-D-X

ADM. OFFICE:
H. NO. 45, Ward No. 5, Main Road
Singrauli, Dist.: Singrauli (M.P.) 486 889
Phone : 07805-268722, 268677
Fax : 07805-266598
CIN No.:U65991UP1996PLC020498
e-mail : trimula_industries@rediffmail.com
website - www.trimulaindustries.in

Ref TEL/PTY/367

Date 14/10/21

Certificate of Co-Processing

Issued To: **PATHEYA**

Invoice No: **367**

Date: **14/10/21**

This is to certify that we have received the following quantities of 9,887 Tons of **refused derived fuel (RDF)** sent by **M/S. PATHEYA (People Association For Total Help And Youth Applause)** in our SINGRAULI UNIT-II during the period 02/08/2021 to 09/10/2021 from Kaithal, Haryana. The same

would be safely and Completely disposed off after receipt and thereafter will not exist. We certify that the following mentioned quantity has not

been accounted for/billed to any other entity.

Details of RDF received is attached as Annexure

TRIMULA INDUSTRIES LIMITED

Authorised Signatory

Kaithal MC Annexure-D-XI

'पाथेय'

PEOPLE'S ASSOCIATION FOR TOTAL HELP & YOUTH APPLAUSE

-: A WAY TO MAKE THE PEOPLE SELF RELIANT :-

PATHEYA

(Regd. Under Society Act 1860-No.S-30945/95)

Ref. No. Path/e.E/21-22 Date 8/4/21

To,
9R Enviro Serve LLP
AL-5, 30/2
Asmita Apartment
Aeroli Navi Mumbai
400708

Revised LETTER OF AWARD

Sub.: Providing Consultancy Services for conducting Environmental Impact Assessment Study for obtaining Environmental Clearance for the "Proposed SLF" for Kaithal Municipal Corporation (KMC) on "Bio-Remediation of the Legacy Waste Dumped at Khurana dumping site, Kaithal

Dear Sir/Mam,

This has reference to our discussions.

In view of the above, PATHEYA, is pleased to award the contract for undertaking the subject assignment with a consultancy value of Rs. 8,50,000/- (Rupees Seven lakhs fifty thousand only) exclusive of GST which shall be paid extra at the prevailing rate at the time of releasing the payment. As per our common understanding, a part of this project has already been completed externally and remaining consulting value of Rs 6,50,000 will be paid to 9R Enviro Serve as per the below mentioned payment terms.

Scope of Services

1. Preparation of application comprising Form-1, Pre-feasibility report including the below mentioned details:
   - ✓ Need/Justification of the Project.
   - ✓ Profile of Project Area.
   - ✓ Current waste management Scenario.
   - ✓ Baseline Studies - Parameters for Study.
   - ✓ Various activities of the proposed MSW facility.

Adm. Off. : RZH-15/9, Gonadwara Road, Mahavir Enclave, Dabri-Palam Road, New Delhi-110045
Ph. : 09953396877
E-mail : patheyango7@gmail.com, Website : www.patheyaonline.com, www.patheyango.org

- ✓ Process technology.
- ✓ Resources including Manpower, Equipment's for handling waste, Transportation vehicles, Construction material, Infrastructure development, Power, Source of water for utilities, domestic, etc.
- ✓ Project implementation schedule.
- ✓ Project Cost.
- ✓ Site selection criteria including land details.
- ✓ Social aspects.
- ✓ Anticipated impacts based on project operations on receiving environment including population, Flora and fauna, Water, Soil, Air, Climate , Landscape, etc.
- ✓ Proposed broad mitigation measures including Preventive measures, Source control, measures, Mitigation measures at the receiving environment, Health and safety measures of workers, etc.

2. Uploading and submission of complete application for obtaining the EC to the SEAC/SEIAA, Haryana.
3. ToR Presentation before SEAC, for preparation of Environmental Impact Assessment Report.
4. Preparation of EIA on the basis of released/proposed ToR.

STANDARD TERMS OF REFERENCE FOR CONDUCTING ENVIRONMENT IMPACT ASSESSMENT STUDY FOR COMMON MUNICIPAL SOLID WASTE MANAGEMENT FACILITY (CMSWMF) AND INFORMATION TO BE INCLUDED IN EIA/EMP REPORT [1]

i. The project should be designed based on the population projections as by Master Plan.
ii. Submit a 10 km. radius map (on survey of India toposheet) showing co-ordinates of project site, national highway, state highway, district road/approach road, river, canal, natural drainage; protected areas, under Wild Life (Protection) Act, archaeological site, natural lake, flood area, human settlements (with population), industries, high tension electric line, prominent wind direction (summer and winter), effluent drain, if any and ponds etc. should be presented and impacts assessed on the same.
iii. Examine and submit details of alternative technologies viz. RDF shall also be evolved.
iv. Examine and submit details of storm water/ leachate collection from the composted area.
v. Examine and submit details of monitoring of water quality around the landfill site. Water analysis shall also include for nitrate and phosphate.
vi. Examine and submit details of the odour control measures.
vii. Examine and submit details of impact on water bodies/rivers/ ponds and mitigative measures during rainy season.
viii. Submit the criteria for assessing waste generation. Any segregation of hazardous and bio-medical wastes.
ix. Submit a copy of the layout plan of project site showing solid waste storage, green belt (width & length, 33% of the project area), all roads, prominent wind direction, processing plant & buildings etc. should be provided.

[1] http://www.cpcb.gov.in/sites/default/files/final%20booklet.pdf

x. Submit a copy of the land use certificate from the competent authority.
xi. NOC from local or nearest airport within 20 km and any flight funnel restrictions.
xii. Submit a copy of the status of ambient air quality and surface and ground water quality, soil type, cropping pattern, land use pattern, population, socio-economic status, anticipated air and water pollution.
xiii. Submit a copy of the topography of the area indicating whether the site requires any filling, if so, the details of filling, quantity of fill material required, its source and transportation, etc.
xiv. Examine and submit the details of impact on the drainage and nearby habitats/settlements (surroundings).
xv. Examine and submit the details of surface hydrology and water regime and impact on the same.
xvi. Examine and submit the details of one complete season AAQ data (except monsoon) with the dates of monitoring, impact of the project on the AAQ of the area (including H_2S, CH_4).
xvii. Submit a copy of detailed plan of waste management.
xviii. Submit the details of sanitary land fill site impermeability and whether it would be lined, if so details thereof.
xix. Examine and submit the details of impact on environmental sensitive areas.
xx. Examine and submit the details of rehabilitation/compensation package for the project effected people, if any.
xxi. Submit Environmental Management Plan and Environmental Monitoring Plan with costs and parameters.
xxii. Public hearing to be conducted for the project in accordance with provisions of Environmental Impact Assessment Notification, 2006 and the issues raised by the public should be addressed in the Environmental Management Plan. The Public Hearing should be conducted based on the ToR letter issued by the Ministry and not on the basis of Minutes of the Meeting available on the web-site.
xxiii. A detailed draft EIA/EMP report should be prepared in accordance with the above additional TOR and should be submitted to the Ministry in accordance with the Notification.
xxiv. Details of litigation pending against the project, if any, with direction /order passed by any Court of law against the Project should be given.
xxv. The cost of the Project (capital cost and recurring cost) as well as the cost towards implementation of EMP should be clearly spelt out.
xxvi. Any further clarification on carrying out the above studies including anticipated impacts due to the project and mitigative measure, project proponent can refer to the model ToR available on Ministry website "http://moef.nic.in/Manual/Common Municipal Solid Wastes".

5. Public Hearing Presentation.
6. Preparation of Final EIA including public hearing points.
7. Final presentation and defending the report before State Expert Appraisal Committee (SEAC), and submission of the compliance to the clarifications sought by the SEAC.
8. Release of the award of Environmental Clearance from SEAC, Haryana.

Time Frame

Approx. 12 months. Timeline is tentative. The actual schedule will depend on the SEAC/SEIAA meeting and observation raised (if any). In case you are not able to complete the project during the given period of time penalty of 1000/day will be imposed.

Payment Terms

S.No	Particulars	ADV for submission of application and TOR presentation	Submission /acceptance of draft EIA and public hearing	After final submission of documents to SEAC	On the grant of EC	Receipt of CTE	Receipt of CTO	
1	EIA Fee	2,00,000	2,00,000	125,000	125000			6,50,000
2	CTE Fee					50000		50,000
3	CTO Fee						50000	50,000
	Total Payable							7,50,000

This Letter of Award is being issued to you in duplicate. You are requested to return the duplicate copy of the LOA duly signed and stamped as token of acceptance of the LOA.

Your's faithfully,

PATHEYA

RZH-15/9, Gurudwara Road,
Mahavir Enclave, Dabri-Palam Road,
New Delhi, Delhi 110045

Tax Invoice

!! Om Shree Shyam Dev Aya Namah !!

GSTIN : 06BDQPS9170K2ZN

Mob: 90341-00002
93555-48872

PAN NO :BDQPS9170K

email : virender.ssassociates@gmail.com

M/S SHREE SHYAM ASSOCIATES

STATE CODE: 06

(Regd, With Haryana Govt.)

For: House keeping, Security and Casual Manpower Supplier and Govt. Contractor

Head Off: Shop No. 14, in between Engineering College & Polytechnic College, Safidon Road, Jind-126102 (Hry.)

BILL INVOICE

Contact Person : **THE EXECUTIVE OFFICER**
Address : **MUNICIPAL COUNCIL, JIND**
GSTIN : 06AALM1363N1ZW State : Haryana State Code : 06

Invoice no : **2021-22/SSA/1246**
Invoice Date : 30/06/2021
State : Haryana
Reference No :

S. No.	Description of Services	HSN CODE	Period	Weight in Tonne	Rate Per Tonne	Amount
1	The Work Remediation and Reclamation of Existing Dumpsite at Delhi Ferozpur Railway Line, Jind.	382510	09/05/2021 to 30/06/2021	12834.145	678.00	8,701,550.00
	Total					**8,701,550.00**

Bill Verified for Rs. 8701550/-

JE 15/07/2021

ME

Amount Chargeable (in words)
INR **Eighty Seven Lakh One Thousand Five Hundred Fifty Only**

Bank Detail:
Bank Name : **AXIS BANK LTD**
Bank A/C No : **917030033581356**
IFSC Code : **UTIB0000725**
Branch : **JIND**

Executive Engineer
Municipal Council, Jind

Total Amount	8,701,550.00
CGST @9%	N/A
SGST @9%	N/A
IGST@9%	N/A
Total Amount After Tax:	**8,701,550.00**

For M/s Shree Shyam Associates

SHREE SHYAM ASSOCIATES

(Authorised Signatory)

1. If Bill takes it will be assumed that goods/services are in perfect condition & as per your order.
2. Interest @24% P.A will be charged if amount of the bill is not paid in 15 days.
3. All Subjects to Jind Jurisdiction.

Bill Invoice

!! Om Shree Shyam Dev Aya Namah !!

06BDQPS9170K2ZN

Mob: 90341-00002
93555-48872

NO :BDQPS9170K

email : virender.ssassociates@gmail.com

M/S SHREE SHYAM ASSOCIATES

ATE CODE: 06

(Regd, With Haryana Govt.)

For: House keeping, Security and Casual Manpower Supplier and Govt. Contractor

Head Off: Shop No. 14, in between Engineering College & Polytechnic College, Safidon Road, Jind-126102 (Hry.)

BILL INVOICE

Contact Person : **THE EXECUTIVE OFFICER**
Address : **MUNICIPAL COUNCIL, JIND**
GSTIN : 06AAALM1363N1ZW State : Haryana State Code : 06

Invoice no : **2021-22/SSA/1259**
Invoice Date : 29/10/2021
State : Haryana
Reference No :

S. No.	Description of Services	HSN CODE	Period	Weight in Tonne	Rate Per Tonne	Amount
1	The Work Remediation and Reclamation of Existing Dumpsite at Delhi Ferozpur Railway Line, Jind.	382510	10/07/2021 to 28/10/2021	6801.09	678.00	4,611,139.00
	Total					**4,611,139.00**

MB No. 566, P. 85-92

Verified for Rs. 46,11,139/-00
Work is satisfactory.
JE

ME

Amount Chargeable (in words)
INR **Forty Six Lakh Eleven Thousand One Hundred Thirty Nine Only**

Bank Detail:
Bank Name : **AXIS BANK LTD**
Bank A/C No : **917030033581356**
IFSC Code : **UTIB0000725**
Branch : **JIND**

Total Amount	**4,611,139.00**
CGST @9%	**N/A**
SGST @9%	**N/A**
IGST@9%	**N/A**
Total Amount After Tax:	**4,611,139.00**

For M/s Shree Shyam Associates

(Authorised Signatory)

1. If Bill takes it will be assumed that goods/services are in perfect condition & as per your order.
2. Interest @24% P.A will be charged if amount of the bill is not paid in 15 days.
3. All Subjects to Jind Jurisdiction.

Jind MC- Annexure-E-II

Ground Water						
Sl. No.	**Parameter**	**Units of Measurements**	**Acceptable Limits (10500:2012)**	**Permissible limit (10500:2012)**	**Result**	**Protocol**
1.	pH	-	6.5-8.5	No Relaxation	7.88	IS: 3025
2.	Temperature	^0C	--		29.8	IS:3025
3.	Taste	-	-	--	Agreeable	IS:3025
4.	Conductivity	µMhos/cm	--	--	1410	IS:3025
5.	Total Suspended Solids	mg/l	--	--	<1	IS:3025
6.	Alkalinity as CaCO3	mg/l	200	600	406	IS:3025
7.	Total Dissolved Solids	mg/l	500	2000	860	IS:3025
8.	Total Hardness as $CaCO_3$	mg/l	300	600	268	IS:3025
9.	Calcium as $CaCO_3$	mg/l	75	200	65.4	IS:3025
10.	Magnesium as $CaCO_3$	mg/l	30	100	26.02	IS:3025
11.	Chloride as Cl	mg/l	250	1000	54.7	IS:3025
12.	Phosphate as PO_4	mg/l	-	--	0.04	IS:3025
13.	Nitrate as NO_3	mg/l	45	100	0.29	IS:3025
14.	Sulphate as SO_4	mg/l	200	400	8.24	IS:3025
15.	Sodium as Na	mg/l	-	-	84.7	IS:3025
16.	Potassium as K	mg/l	-	-	1.94	IS:3025
17.	Dissolve Oxygen	mg/l		4.5	6.2	IS:3025
18.	Chemical Oxygen Demand (COD)	mg/l	-	-	<5	IS:3025
19.	Biochemical Oxygen Demand (BOD)	mg/l	-	-	<0.5	IS:3025
20.	Phenolic Compounds as C_6H_5OH	mg/l	0.001	0.002	<0.001	IS:3025
21.	Copper as Cu	mg/l	0.05	1.5	<0.01	IS:3025
22.	Mercury as Hg	mg/l	0.001	No Relaxation	<0.001	IS:3025
23.	Cadmium as Cd	mg/l	0.003	No Relaxation	<0.003	IS:3025
24.	Selenium as Se	mg/l	0.01	No Relaxation	<0.01	IS:3025
25.	Arsenic as As	mg/l	0.01	No Relaxation	<0.001	IS:3025
26.	Lead as Pb	mg/l	0.1	No Relaxation	<0.001	IS:3025
27.	Zinc as Zn	mg/l	5	15	<0.001	IS:3025
28.	Hexavalent Chromium as Cr^{+6}	mg/l	0.05	No Relaxation	<0.01	IS:3025
29.	Iron as Fe	mg/l	0.3	1	<0.01	IS:3025
30.	Oil & Grease	mg/l	--	--	<0.20	IS:3025
31.	Total Coliform	MPN/100ml	Absent	Absent	ND	IS:5401 (Part-2)
32.	Faecal Coli form	MPN/100ml	Absent	Absent	Absent	IS:5401 (Part-2)

ANNEXURE-I					
Ambient Air Quality					
Sl. No.	**Parameter**	**Units of Measurements**	**Prescribed Limits**	**Result**	**Protocol**
1	PM_{10}	$\mu g/m^3$	100	89.3	Gravimetric
2	$PM_{2.5}$	$\mu g/ m^3$	60	51.4	Gravimetric
3	SO_2	$\mu g/ m^3$	80	9.02	Improved West & Gaeke
4	NO_x	$\mu g/ m^3$	80	28.4	Modified Jacob & Hocheister (Na Arsenite)
5	CO	$\mu g/ m^3$	2000	<1.1	Non Dispersive Infrared (NDIR) spectroscopy
6	CH_4	Lower Explosive Limit (LEL)	<25	0.21	Gas Chromatography
7	H_2S			0.80	
8	Odour			Unobjectionable	

Soil

Table 2

S. No.	Parameter	Units of Measurements	Result	Protocol
1.	pH	-	8.14	IS:2720
2.	Bulk Density	Gm/cm3	1.33	IS:2720
3.	Conductivity	micro mhos/cm	310	IS:2720
4.	Water Holding Capacity	%	50	IS:2720
5.	Texture	-	Sandy loam	IS:2720
6.	Sand	%	50	IS:2720
7.	Clay	%	35	IS:2720
8.	Silt	%	15	IS:2720
9.	Sodium	mg/100gm	11	IS:2720
10.	Potassium	mg/100gm	8.4	IS:2720
11.	Nitrogen	mg/100gm	20.4	IS:2720
12.	Phosphorous	mg/100gm	6.4	IS:2720
13.	Organic Matter	%	0.94	IS:2720
14.	Ca	meq /100gm	4.47	IS:2720
15.	Mg	meq /100gm	3.98	IS:2720
16.	Zinc	mg/100gm	4.2	IS:2720
17.	Iron	mg/100gm	0.28	IS:2720
18.	Manganese	mg/100gm	0.011	IS:2720

Leachate Treatment							
Sl. No.	Parameter	Units of Measurements	Inland Surface Water	Public Sewers	Land Disposal	Results	Protocol
1	Suspended Solids	mg/l	<100	<600	<200	22	APHA 23rd Edition
2	Dissolved Solids (Inorganic)	mg/l	<2100	<2100	<2100	1740	APHA 23rd Edition
3	pH		5.5 to 9.0	5.5 to 9.0	5.5 to 9.0	8.01	APHA 23rd Edition
4	Ammonical Nitrogen (as N)	mg/l	<50			18.7	APHA 23rd Edition
5	Total Kjeldahl Nitrogen (as N)	mg/l	<100			41.7	APHA 23rd Edition
6	Biochemical Oxygen Demand (3 Days at 27 degree C)	mg/l	<30	<350	<100	26.1	APHA 23rd Edition
7	Chemical Oxygen Demand	mg/l	<250			70	APHA 23rd Edition
8	Arsenic (as AS)	mg/l	<0.2	<0.2	<0.2	<0.01	APHA 23rd Edition
9	Mercury (as Hg)	mg/l	<0.01	<0.01	<0.01	<0.01	APHA 23rd Edition
10	Lead (as Pb)	mg/l	<0.1	<1.0		0.14	APHA 23rd Edition
11	Cadmium (as Cd)	mg/l	<2.0	<1.0		<0.006	APHA 23rd Edition
12	Total Chromium (as Cr)	mg/l	<2.0	<2.0		0.2	APHA 23rd Edition
13	Copper (as Cu)	mg/l	<3.0	<3.0		0.6	APHA 23rd Edition
14	Zinc (as Zn)	mg/l	<5.0	<15.0		1.16	APHA 23rd Edition
15	Nickel (as Ni)	mg/l	<3.0	<3.0		0.94	APHA 23rd Edition
16	Cyanide	mg/l	<0.2	<2.0	<0.2	<0.02	APHA 23rd Edition
17	Chloride	mg/l	<1000	<1000	<600	139	APHA 23rd Edition
18	Fluoride	mg/l	<2.0	<1.5		0.89	APHA 23rd Edition
19	Phenolic Compound	mg/l	<1.0	<5.0		<0.001	APHA 23rd Edition

ANNEXURE-VI					
Bio-Earth/ Soil Enricher					
Sl. No.	Parameter	Units of Measurements	FCO Standard	Result	Protocol
1	Colour		Dark Brown to Black	Brown	As Per FCO Guideline
2	Odour		Absence of odour	Mild	As Per FCO Guideline
3	Particle Size (Pass through 4.0 mm IS sieve)	% by mass	90 % Pass through 4.0 mm IS Sieve	92	As Per FCO Guideline
4	Bulk Density	gm/cc	0.7-0.9	0.81	As Per FCO Guideline
5	Total organic Carbon	% by mass	>18.0 %	22.4	As Per FCO Guideline
6	Total Nitrogen (as N)	% by mass	>1 %	1.2	As Per FCO Guideline
7	Total Phosphate (as P205)	% by mass	>0.5 %	0.8	As Per FCO Guideline
8	Potassium (as K20)	% by mass	>0.8 %	1.02	As Per FCO Guideline
9	C: N Ratio		20:01	18.67 : 01	As Per FCO Guideline
10	pH (1:5)		6.5-7.5	7.12	As Per FCO Guideline
11	E. Conductivity (1:5)	pmhos/cm	<4000	2190	As Per FCO Guideline
12	Moisture Content at 105°C		0.25	0.2	As Per FCO Guideline
13	Arsenic (as As20.3)	mg/kg	<10.0	2.06	As Per FCO Guideline
14	Cadmium (as Cd)	mg/kg	<5.0	3.1	As Per FCO Guideline
15	Chromium (as Cr)	mg/kg	<50.0	4.94	As Per FCO Guideline
16	Copper (as Cu)	mg/kg	<300	46.7	As Per FCO Guideline
17	Mercury (as Hg)	mg/kg	<0.15	<0.01	As Per FCO Guideline
18	Nickel (as Ni)	mg/kg	<50	6.7	As Per FCO Guideline
19	Lead (as Pb)	mg/kg	<100	11.2	As Per FCO Guideline
20	Zinc (as Zn)	mg/kg	<1000	136.9	As Per FCO Guideline

OFFICE OF MUNICIPAL COUNCIL, GOHANA

Gohana MC Annexure-F-I

From

Executive Engineer,
Municipal Council,
Gohana

To

M/s Lord Shiva Enterprises,
1st Floor Ratta Cloth House, Opp. Post Office,
Near Bhagat singh Statue, Old Bus
Stand, Gohana (Sonipat) Haryana-131301

Memo No.MCG/EE/ 661

Subject: **Work order** **Dated:** 07 /10/2020

Selection of Contractor for Remediation and Reclamation of Existing Dumpsite at Village Thaska, Gohana.

Amount:- **Rs. 2,67,54,000 (Rupees two crore sixty seven lacs fifty four thousand only)**

Your tender for the above mention work has been accepted by the Municipal Council, Gohana on the following rates and terms & conditions:-

Sr. No.	Name of Work	Rates
1	Selection of Contractor for Remediation and Reclamation of Existing Dumpsite at Village Thaska, Gohana.	637 - Per MT

Terms & Conditions:

1. All the terms and conditions contained in DNIT tender Document will be applicable.
2. The work shall be completed up to 07/04/2021
3. All the required mandatory clearance such as Environment Clearance of operate consent to establish and clearance & NOC for central Ground Water Cell, authentications form HSPCB and CPCB will be arranged by Municipal Council, Gohana and Contractor shall be liable to provide all the necessary infrastructure for obtaining the same.
4. The quantity of legacy waste as shown above is on approximate basis and except quantity of the same may be increased or decreased after treatment as per site requirement after the approval of competent authority.
5. The agency will submit the documentary evidence regarding Security Bank Guarantee within 30 days. The Security/Bank Guarantee will be released after completion of the tender period without interest.
6. The Contractor shall be responsible for compliance of the directions issued by this office vide letter memo No. Steno/CE/DGULB/2020/2826 dated 20.08.2020.
7. You are hereby directed to start the work within at site. The agency is further directed to execute an agreement with the Municipal Council, Gohana on the Stamp of Rs. 100/- (Non Judicial Stamp Paper) within the 15 days.
8. The Payment shall be subject to availability of funds will Municipal Council, Gohana.

Executive Engineer,
Municipal Council,
Gohana

Endst. No. Dated: / /2020

A copy of above is forwarded to the following for information please.

1. District Municipal Commissioner, Sonipat.
2. President, Municipal Council, Gohana.
3. Executive Officer, Municipal Council, Gohana.

LORD SHIVA ENTERPRISES GOHANA

Executive Engineer,
Municipal Council,
Gohana

Power of Attorney

Contact : +91 - 9810243870

EKO PRO ENGINEERS PVT. LTD.

Environmental Consultants and Analytical Laboratory

(An ISO 9001:2015 Certified Company)

Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA.
Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

TEST REPORT

Ambient Air Quality Monitoring

Test Report No. : EKO/140/240721 **Issue Date : 09/08/2021**

Issued To : CENTRAL UNIVERSITY OF HARYANA
Village - Taska, Gohana
District.-Sonipat, (Haryana)

Sample Description	:	Ambient Air
Sample Drawn on	:	23/07/2021 To 24/07/2021
Sample Drawn by	:	EPEPL (Mr. Anuj Kumar)
Sample Received on	:	24/07/2021
Sampling Location	:	Near Main Gate
Sampling Time	:	24.0 Hrs.
Sampling Plan & Procedure	:	SOP-AAQ/15
Analysis Duration	:	24/07/2021 To 05/08/2021
Ambient Temperature (°C)	:	38.0
Average Flow Rate of SPM (m^3/min.)	:	1.1
Average Flow Rate of Gases (lpm)	:	1.0
Weather Conditions	:	Clear
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per CPCB Notification, 18th Nov 2009
1	Particulate Matter (PM10)	IS: 5182 (P-23)	184.6	$\mu g/m^3$	100.0
2	Particulate Matter (PM2.5)	EKO/CHEM/SOP/AAQ-01	78.1	$\mu g/m^3$	60.0
3	Sulphur Dioxide (as SO_2)	IS: 5182 (P-2)	14.2	$\mu g/m^3$	80.0
4	Nitrogen Dioxide (as NO_2)	IS: 5182 (P-6)	20.5	$\mu g/m^3$	80.0
5	Carbon Monoxide (as CO)	IS: 5182 (P-10)	0.96	mg/m^3	4.0
6	Hydrocarbon (as CH_4)	IS: 5182 (P-17)	5.26	ppm	-
7	Hydrogen Sulfide (as H2S)	IS: 5182 (P-7)	ND(LOQ-6.0)	$\mu g/m^3$	-
8	Odour	by Orgenoleptic	Slight Odour	-	-

Notes :

1. The results given above are related to the tested sample, for various parameters, as observed at the time of at the time of Sampling. The customer asked for the above tests only.
2. This test report will not be generated again, either wholly or in part, without prior written permission of the Laboratory.
3. The test report will not be used for any publicity/legal purpose.
4. The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer. Sample received for biological tests will be destroyed after 7 days from the date of issue of test report.
5. Responsibility of the Laboratory is limited to the invoiced amount only.

**** End of Report ****

For EKO PRO ENGINEERS PVT. LTD

PURNIMA CHAUHAN
TECHNICAL MANAGER
(Authorised Signatory)

Analytical Services - Analysis of Environment, Food, AYUSH, Cosmetics, Toy & Material, Leather Products, Petroleum & Building Material Samples in Biological, Chemical, Electrical & Mechanical Disciplines
Consulting Services - EIA, SIA, EC Compliances, Consultancy for NOC of Ground Water, Hydrogeological Studies, Environmental Audit & other studies, Ground Water & Soil Investigation

Contact : +91 - 9810243870

EKO PRO ENGINEERS PVT. LTD.

Environmental Consultants and Analytical Laboratory
(An ISO 9001:2015 Certified Company)

Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA
Contact No.: 9818405427, 9810240678, 8826344457 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

TEST REPORT

Ambient Air Quality Monitoring

Test Report No. : EKO/141/240721 **Issue Date : 09/08/2021**

Issued To : CENTRAL UNIVERSITY OF HARYANA
Village - Taska, Gohana
District.-Sonipat, (Haryana)

Sample Description	:	Ambient Air
Sample Drawn on	:	23/07/2021 To 24/07/2021
Sample Drawn by	:	EPEPL (Mr. Anuj Kumar)
Sample Received on	:	24/07/2021
Sampling Location	:	Near Compost Area
Sampling Time	:	24.0 Hrs.
Sampling Plan & Procedure	:	SOP-AAQ/15
Analysis Duration	:	24/07/2021 To 05/08/2021
Ambient Temperature (°C)	:	38.0
Average Flow Rate of SPM (m^3/min)	:	1.1
Average Flow Rate of Gases (lpm)	:	1.0
Weather Conditions	:	Clear
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per CPCB Notification, 18th Nov 2009
1	Particulate Matter (PM10)	IS: 5182 (P-23)	170.2	$\mu g/m^3$	100.0
2	Particulate Matter (PM2.5)	EK0/CHEM/SOP/AAQ-01	82.4	$\mu g/m^3$	60.0
3	Sulphur Dioxide (as SO_2)	IS: 5182 (P-2)	18.9	$\mu g/m^3$	80.0
4	Nitrogen Dioxide (as NO_2)	IS: 5182 (P-6)	24.7	$\mu g/m^3$	80.0
5	Carbon Monoxide (as CO)	IS: 5182 (P-10)	1.05	mg/m^3	4.0
6	Hydrocarbon (as CH_4)	IS: 5182 (P-17)	5.26	ppm	-
7	Hydrogen Sulfide (as H2S)	IS: 5182 (P-7)	ND(LOQ-6.0)	$\mu g/m^3$	-
8	Odour	by Orgenoleptic	Strong Odour	-	-

Notes :

1. The results given above are related to the tested sample, for various parameters, as observed at the time of at the time of Sampling. The customer asked for the above tests only.
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5. Responsibility of the Laboratory is limited to the invoiced amount only.

**** End of Report ****

For EKO PRO ENGINEERS PVT. LTD.
PURNIMA CHAUHAN
TECHNICAL MANAGER
(Authorised Signatory)

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(An ISO 9001:2015 Certified Company)

Office & Laboratory : 32/41, South Side of G. T. Road, UPSIDC Industrial Area, Ghaziabad - 201 009 (Delhi-NCR) INDIA
Contact No.: 9818405427, 9810240678, 8826344487 E-mail : email@ekopro.in, ekoproengineers@gmail.com, website : www.ekopro.in

TEST REPORT

Ambient Air Quality Monitoring

Test Report No. : EKO/142/240721 **Issue Date : 09/08/2021**

Issued To : CENTRAL UNIVERSITY OF HARYANA
Village - Taska, Gohana
District.-Sonipat, (Haryana)

Sample Description	:	Ambient Air
Sample Drawn on	:	23/07/2021 To 24/07/2021
Sample Drawn by	:	EPEPL (Mr. Anuj Kumar)
Sample Received on	:	24/07/2021
Sampling Location	:	Near RDF Area
Sampling Time	:	24.0 Hrs.
Sampling Plan & Procedure	:	SOP-AAQ/15
Analysis Duration	:	24/07/2021 To 05/08/2021
Ambient Temperature (°C)	:	38.0
Average Flow Rate of SPM (m^3/min.)	:	1.1
Average Flow Rate of Gases (lpm)	:	1.0
Weather Conditions	:	Clear
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per CPCB Notification, 18th Nov 2009
1	Particulate Matter (PM10)	IS: 5182 (P-23)	192.8	$\mu g/m^3$	100.0
2	Particulate Matter (PM2.5)	EKO/CHEM/SOP/AAQ-01	89.6	$\mu g/m^3$	60.0
3	Sulphur Dioxide (as SO_2)	IS: 5182 (P-2)	22.8	$\mu g/m^3$	80.0
4	Nitrogen Dioxide (as NO_2)	IS: 5182 (P-6)	28.9	$\mu g/m^3$	80.0
5	Carbon Monoxide (as CO)	IS: 5182 (P-10)	1.24	mg/m^3	4.0
6	Hydrocarbon (as CH_4)	IS: 5182 (P-17)	5.26	ppm	-
7	Hydrogen Sulfide (as H2S)	IS: 5182 (P-7)	ND(LOQ-6.0)	$\mu g/m^3$	-
8	Odour	by Orgenoleptic	Very Strong Odour	-	-

Notes :

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TEST REPORT

Noise Monitoring

Test Report No. : EKO/143/240721 **Issue Date : 09/08/2021**

Issued To : CENTRAL UNIVERSITY OF HARYANA
Village - Taska, Gohana
District.-Sonipat, (Haryana)

Sample Description	:	Ambient Noise
Sample Drawn on	:	23/07/2021
Sample Drawn by	:	EPEPL (Mr. Anuj Kumar)
Sample Received on	:	24/07/2021
Sampling Location	:	Near Compost Area
Sampling Plan & Procedure	:	SOP-N/01
Weather Condition	:	Normal
Analysis Duration	:	24/07/2021 To 26/07/2021
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units	Limits as per "The Noise Pollution (Regulation & Control) Rules, 2000"
1	Leq	EKO/CHEM/SOP/S/N-01	71.8	dB (A)	75.0

Notes :

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TEST REPORT

Soil Sample Analysis

Test Report No. : EKO/144/240721 Issue Date : 9/08/2021

Issued To : CENTRAL UNIVERSITY OF HARYANA
Village - Taska, Gohana
District -Sonipat, (Haryana)

Sample Description	:	Soil Sample
Sample Drawn on	:	23/07/2021
Sample Drawn by	:	EPEPI (Mr. Anuj Kumar)
Sample Received on	:	24/07/2021
Sampling Location	:	Composite (Main Gate In, Main Gate Out, Plant Center)
Sampling Plan & Procedure	:	SOP-S/50
Sample Quantity	:	3.0 kg.
Environmental Condition	:	Normal
Analysis Duration	:	24/07/2021 To 09/08/2021
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units
1	pH (1:2.5 Suspension)	IS: 2720 (P-26)	7.24	–
2	Bulk Density	EKO/CHEM/SOP/S-12	1.34	g/cc
3	Conductivity (1:5 Suspension)	IS: 2720 (P-21)	502.9	µs/cm
4	Water Holding Capacity	EKO/CHEM/SOP/S-21	42.6	% by mass
5	Texture (Sand)	Ministry of Agriculture Manual 2011	52.1	%
6	Texture (Clay)	Ministry of Agriculture Manual 2011	24.6	%
7	Texture (Silt)	Ministry of Agriculture Manual 2011	18.0	%
8	Sodium Available (as Na)	EKO/CHEM/SOP/S-04	290.5	mg/kg
9	Potassium Available (as K)	EKO/CHEM/SOP/S-02	209.4	mg/kg
10	Total Nitrogen	EKO/CHEM/SOP/S-07	0.124	%
11	Total Phosphorous	EKO/CHEM/SOP/S-03	86.5	mg/kg
12	Organic Matter	IS: 2720 (P-22)	0.58	% by mass
13	Calcium Exchangeable (as Ca)	EKO/CHEM/SOP/S-08	1103.5	mg/kg
14	Magnesium Exchangeable (as Mg)	Ministry of Agriculture Manual 2011	309.2	mg/kg
15	Zinc (as Zn	USEPA-SW 846 7130	21.9	mg/kg
16	Iron (as Fe)	USEPA-SW 846 7130	36.6	mg/kg
17	Manganese (as Mn)	EKO/CHEM/SOP/S-03	4.86	mg/kg

Notes :

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TEST REPORT

Water Sample Analysis

Test Report No : EKO/145/240721 **Issue Date : 09/08/2021**

Issued To : CENTRAL UNIVERSITY OF HARYANA
Village - Taska, Gohana
District.-Sonipat, (Haryana)

Sample Description	:	Ground Water
Sample Drawn on	:	23/07/2021
Sample Drawn by	:	EPEPL (Mr. Anuj Kumar)
Sample Received on	:	24/07/2021
Sampling Location	:	From Borewell (Plant Area)
Sampling Plan & Procedure	:	SOP-W/66
Sample Quantity	:	2.0 Litre
Environmental Conditions	:	Normal
Analysis Duration	:	24/07/2021 To 09/08/2021
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units
1	Electrical Conductivity	IS: 3025 (P-14)	1240.0	µs/cm
2	Temperature	IS: 3025 (P-9)	26.5	°C
3	Taste	IS: 3025 (P-7)	Saline	–
4	pH	IS: 3025 (P-11)	7.35	–
5	Total Hardness (as $CaCO_3$)	IS: 3025 (P-21)	310.0	mg/L
6	Calcium (as Ca)	IS: 3025 (P-40)	75.4	mg/L
7	Iron (as Fe)	EKO/CHEM/SOP-ICPMS/W-01	0.079	mg/L
8	Total Suspended Solids	IS: 3025 (P-17)	<5.0	mg/L
9	Chloride (as Cl)	IS: 3025 (P-32)	134.2	mg/L
10	Total Dissolved Solids	IS: 3025 (P-16)	780.0	mg/L
11	Magnesium (as Mg)	IS: 3025 (P-46)	29.6	mg/L
12	Copper (as Cu)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L
13	Sulphate (as SO_4)	IS: 3025 (P-24)	159.2	mg/L
14	Nitrate (as NO_3)	IS: 3025 (P-34)	7.24	mg/L
15	Phenolic Compounds(as C_6H_5OH)	IS: 3025 (P-43)	<0.001	mg/L
16	Mercury (as Hg)	EKO/CHEM/SOP-ICPMS/W-01	<0.001	mg/L
17	Selenium (as Se)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L
18	Sodium (as Na)	IS 3025 (P-45)	75.6	mg/L
19	Potassium (as K)	IS 3025 (P-45)	<1.0	mg/L
20	Phosphate (as PO4)	IS: 3025 (P-31)	<0.1	mg/L
21	Arsenic (as As)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L
22	COD (as O_2)	IS: 3025 (P-58)	<4.0	mg/L
23	BOD	IS: 3025 (P-44)	<2.0	mg/L
24	Dissolved Oxygen	IS: 3025 (P-38)	4.9	mg/L

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Test Report No : EKO/145/240721 **Issue Date : 09/08/2021**

25	Lead (as Pb)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L
26	Zinc (as Zn)	EKO/CHEM/SOP-ICPMS/W-01	0.041	mg/L
27	Chromium (as Cr+6)	IS: 3025 (P-52)	<0.05	mg/L
28	Total Alkalinity (as $CaCO_3$)	IS: 3025 (P-23)	320.0	mg/L
29	Oil & Grease	IS: 3025 (P-39)	<4.0	mg/L
30	Cadmium (as Cd)	EKO/CHEM/SOP-ICPMS/W-01	<0.001	mg/L
31	Total Coliform	IS: 1622	Absent (<2)	MPN/100mL
32	Faecal Coliform	APHA 9221(E)	Absent (<2)	MPN/100mL

Notes:

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****End of Report****

For EKO PRO ENGINEERS PVT. LTD.
SHIVANGI SINGH RAIZADA
SECTION INCHARGE MICROBIOLOGY
(Authorised Signatory)

For EKO PRO ENGINEERS PVT. LTD.
PURNIMA CHAUHAN
TECHNICAL MANAGER
(Authorised Signatory)

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TEST REPORT

Water Sample Analysis

Test Report No : EKO/146/240721 **Issue Date : 09/08/2021**

Issued To : CENTRAL UNIVERSITY OF HARYANA
Village - Taska, Gohana
District.-Sonipat, (Haryana)

Sample Description	:	Ground Water
Sample Drawn on	:	23/07/2021
Sample Drawn by	:	EPEPL (Mr. Anuj Kumar)
Sample Received on	:	24/07/2021
Sampling Location	:	From Borewell (Gausala)
Sampling Plan & Procedure	:	SOP-W/66
Sample Quantity	:	3.0 Litre
Environmental Conditions	:	Normal
Analysis Duration	:	24/07/2021 To 09/08/2021
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units
1	Electrical Conductivity	IS: 3025 (P-14)	1260.0	µs/cm
2	Temperature	IS: 3025 (P-9)	26.1	°C
3	Taste	IS: 3025 (P-7)	Saline	–
4	pH	IS: 3025 (P-11)	7.32	–
5	Total Hardness (as $CaCO_3$)	IS: 3025 (P-21)	324.0	mg/L
6	Calcium (as Ca)	IS: 3025 (P-40)	78.6	mg/L
7	Iron (as Fe)	EKO/CHEM/SOP-ICPMS/W-01	0.068	mg/L
8	Total Suspended Solids	IS: 3025 (P-17)	<5.0	mg/L
9	Chloride (as Cl)	IS: 3025 (P-32)	139.5	mg/L
10	Total Dissolved Solids	IS: 3025 (P-16)	31.1	mg/L
11	Magnesium (as Mg)	IS: 3025 (P-46)	29.6	mg/L
12	Copper (as Cu)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L
13	Sulphate (as SO_4)	IS: 3025 (P-24)	164.8	mg/L
14	Nitrate (as NO_3)	IS: 3025 (P-34)	8.14	mg/L
15	Phenolic Compounds(as C_6H_5OH)	IS: 3026 (P-43)	<0.001	mg/L
16	Mercury (as Hg)	EKO/CHEM/SOP-ICPMS/W-01	<0.001	mg/L
17	Selenium (as Se)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L
18	Sodium (as Na)	IS 3025 (P-45)	79.2	mg/L
19	Potassium (as K)	IS 3025 (P-45)	<1.0	mg/L
20	Phosphate (as PO4)	IS: 3025 (P-31)	<0.1	mg/L
21	Arsenic (as As)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L
22	COD (as O_2)	IS: 3025 (P-58)	<4.0	mg/L
23	BOD	IS: 3025 (P-44)	<2.0	mg/L
24	Dissolved Oxygen	IS: 3025 (P-38)	4.6	mg/L

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Test Report No : EKO/146/240721 **Issue Date : 09/08/2021**

25	Lead (as Pb)	EKO/CHEM/SOP-ICPMS/W-01	<0.005	mg/L
26	Zinc (as Zn)	EKO/CHEM/SOP-ICPMS/W-01	0.043	mg/L
27	Chromium (as Cr+6)	IS: 3025 (P-52)	<0.05	mg/L
28	Total Alkalinity (as $CaCO_3$)	IS: 3025 (P-23)	304.0	mg/L
29	Oil & Grease	IS: 3025 (P-39)	<4.0	mg/L
30	Cadmium (as Cd)	EKO/CHEM/SOP-ICPMS/W-01	<0.001	mg/L
31	Total Coliform	IS: 1622	Absent (<2)	MPN/100mL
32	Faecal Coliform	APHA 9221(E)	Absent (<2)	MPN/100mL

Notes:

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****End of Report****

For EKO PRO ENGINEERS PVT. LTD.
SHIVANGPSINGH RAIZADA
SECTION INCHARGE MICROBIOLOGY
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TEST REPORT

Bio Compost Sample Analysis

Test Report No. : EKO/147/240721 **Issue Date : 09/08/2021**

Issued To : CENTRAL UNIVERSITY OF HARYANA
Village - Taska, Gohana
District.-Sonipat, (Haryana)

Sample Description	:	Bio Compost Sample
Sample Drawn on	:	23/07/2021
Sample Drawn by	:	EPEPI (Mr. Anuj Kumar)
Sample Received on	:	24/07/2021
Sampling Location	:	Inside Plant
Sampling Plan & Procedure	:	SOP-S/50
Sample Quantity	:	3.0 kg
Environmental Condition	:	Normal
Analysis Duration	:	24/07/2021 To 09/08/2021
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Method	Results	Units
1	Colour	Visual	Dark Brown	-
2	Odour	Orgenoleptic	Absent Foul Odour	-
3	pH (1 : 5)	FCO - 1985 (Schedule-IV Part-D)	7.42	-
4	Particle Size	FCO - 1985 (Schedule-IV Part-D)	40% material passes through 4.0 mm IS Sieve	-
5	Bulk Density	FCO - 1985 (Schedule-IV Part-D)	0.924	gm/cm2
6	Total Organic Carbon	FCO - 1985 (Schedule-IV Part-D)	5.24	% by mass
7	Total Nitrogen (as N)	FCO - 1985 (Schedule-IV Part-D)	0.42	% by mass
8	Total Phosphate (as P2O5)	FCO - 1985 (Schedule-IV Part-D)	0.38	% by mass
9	Total Potassium (as K2O)	FCO - 1985 (Schedule-IV Part-D)	0.51	% by mass
10	C:N Ratio	FCO - 1985 (Schedule-IV Part-D)	12.0	-
11	E. Conductivity	FCO - 1985 (Schedule-IV Part-D)	1.942	ds/m
12	Moisture Content	FCO - 1985 (Schedule-IV Part-D)	18.0	% by mass
13	Arsenic (as As)	FCO - 1985 (Schedule-IV Part-D)	1.46	mg/kg
14	Cadmium (as Cd)	FCO - 1985 (Schedule-IV Part-D)	<1.0	mg/kg
15	Chromium (as Cr)	FCO - 1985 (Schedule-IV Part-D)	5.24	mg/kg
16	Copper (as Cu)	FCO - 1985 (Schedule-IV Part-D)	24.9	mg/kg
17	Lead (as Pb)	FCO - 1985 (Schedule-IV Part-D)	9.28	mg/kg
18	Mercury (as Hg)	FCO - 1985 (Schedule-IV Part-D)	<0.1	mg/kg
19	Nickel (as Ni)	FCO - 1985 (Schedule-IV Part-D)	3.18	mg/kg
20	Zinc (as Zn)	FCO - 1985 (Schedule-IV Part-D)	65.4	mg/kg

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Test Report No. : EKO/147/240721 **Issue Date : 09/08/2021**

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TECHNICAL MANAGER
(Authorised Signatory)

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TEST REPORT

Bio Compost Sample Analysis

Test Report No. : EKO/147/240721 **Issue Date : 09/08/2021**

Issued To : CENTRAL UNIVERSITY OF HARYANA
Village - Taska, Gohana
District.-Sonipat, (Haryana)

Sample Description	:	Bio Compost Sample
Sample Drawn on	:	23/07/2021
Sample Drawn by	:	EPEPI (Mr. Anuj Kumar)
Sample Received on	:	24/07/2021
Sampling Location	:	Inside Plant
Sampling Plan & Procedure	:	SOP-S/50
Sample Quantity	:	3.0 kg
Environmental Condition	:	Normal
Analysis Duration	:	24/07/2021 To 09/08/2021
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Method	Results	Units
1	Colour	Visual	Dark Brown	-
2	Odour	Orgenoleptic	Absent Foul Odour	-
3	pH (1 : 5)	FCO - 1985 (Schedule-IV Part-D)	7.42	-
4	Particle Size	FCO - 1985 (Schedule-IV Part-D)	40% material passes through 4.0 mm IS Sieve	-
5	Bulk Density	FCO - 1985 (Schedule-IV Part-D)	0.924	gm/cm2
6	Total Organic Carbon	FCO - 1985 (Schedule-IV Part-D)	5.24	% by mass
7	Total Nitrogen (as N)	FCO - 1985 (Schedule-IV Part-D)	0.42	% by mass
8	Total Phosphate (as P2O5)	FCO - 1985 (Schedule-IV Part-D)	0.38	% by mass
9	Total Potassium (as K2O)	FCO - 1985 (Schedule-IV Part-D)	0.51	% by mass
10	C:N Ratio	FCO - 1985 (Schedule-IV Part-D)	12.0	-
11	E. Conductivity	FCO - 1985 (Schedule-IV Part-D)	1.942	ds/m
12	Moisture Content	FCO - 1985 (Schedule-IV Part-D)	18.0	% by mass
13	Arsenic (as As)	FCO - 1985 (Schedule-IV Part-D)	1.46	mg/kg
14	Cadmium (as Cd)	FCO - 1985 (Schedule-IV Part-D)	<1.0	mg/kg
15	Chromium (as Cr)	FCO - 1985 (Schedule-IV Part-D)	5.24	mg/kg
16	Copper (as Cu)	FCO - 1985 (Schedule-IV Part-D)	24.9	mg/kg
17	Lead (as Pb)	FCO - 1985 (Schedule-IV Part-D)	9.28	mg/kg
18	Mercury (as Hg)	FCO - 1985 (Schedule-IV Part-D)	<0.1	mg/kg
19	Nickel (as Ni)	FCO - 1985 (Schedule-IV Part-D)	3.18	mg/kg
20	Zinc (as Zn)	FCO - 1985 (Schedule-IV Part-D)	65.4	mg/kg

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Test Report No. : EKO/147/240721 **Issue Date : 09/08/2021**

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TECHNICAL MANAGER
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TEST REPORT

RDF Sample Analysis

Test Report No. : EKO/148/240721 **Issue Date : 09/08/2021**

Issued To : CENTRAL UNIVERSITY OF HARYANA
Village - Taska, Gohana
District.-Sonipat, (Haryana)

Sample Description	:	RDF Sample
Sample Drawn on	:	23/07/2021
Sample Drawn by	:	EPEPI (Mr. Anuj Kumar)
Sample Received on	:	24/07/2021
Sampling Location	:	Inside Plant
Sampling Plan & Procedure	:	SOP-S/50
Sample Quantity	:	1.0 kg.
Environmental Condition	:	Normal
Analysis Duration	:	24/07/2021 To 09/08/2021
Remark (if any)	:	NA

RESULTS

S. No.	Parameters	Test Methods	Results	Units
1	Total Moisture	IS : 1350 (Part-1)	7.24	% by mass
2	Ash content	IS : 1350 (Part-1)	26.36	% by mass
3	Gross Calorific Value	IS : 1350 (Part-2)	1630.0	Kcal/kg
4	C : N Ratio	By Calulation	80 : 1	-
5	Carbon (as C)	IS : 1350 (Part-4)	38.64	% by mass
6	Hydrogen (as H)	IS : 1350 (Part-4)	5.26	% by mass
7	Nitrogen (as N)	IS : 1350 (Part-4)	0.48	% by mass
8	Sulphur (as S)	IS : 1350 (Part-3)	0.04	% by mass
9	Oxygen (as O)	IS : 1350 (Part-4)	21.98	% by mass

Notes :

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Website : www.aalkundli.com

TEST CERTIFICATE

Issued To:	**M/s Central University of Haryana** Mahendergarh (Haryana)	**Report No.**	AAL ENV-20210703001
		Date of Receiving:	03/07/2021
		Date of Starting:	03/07/2021
Sample Description:	**Ambient Air Quality Monitoring**	**Date of Completion:**	08/07/2021
Date of Monitoring:	03/07/2021	**Date of Reporting:**	08/07/2021
Sampling Site:	Gohana Municipal Corporation Garbage Dumping Site Village-Tahska, Gohana, Sonepat (HR)	**Sampling Done By:**	AAL

Gohana MC Annexure-F-III

TEST RESULT

Sampling Details:

Type of Monitoring	:	**Ambient Air Quality Monitoring**
Monitoring Procedure	:	As per IS-5182, P-14
Location of Sampling Point	:	**Near Main Gate of Dumping Site**
Sampling Started on	:	11:30 AM (03/07/2021)
Sampling Completed on	:	07:30 PM (03/07/2021)
Actual Time of Sampling (Hrs)	:	8 Hrs.
Average flow Rate for particulate matter (m^3/min.)	:	1.2
Total Volume of air sampled for particulate matter (m^3)	:	576

S. No.	Test Parameters	Unit	Results	Limits NAAQS Monitoring & Analysis Guidelines Volume-I	Test Methods
1	Particulate Matter, $PM_{2.5}$	$\mu g/m^3$	47.2	60	SOP-(AAL/SOP/ENV/002)/ CPCB Guideline
2	Particulate Matter, PM_{10}	$\mu g/m^3$	102.5	100	IS-5182(P-23)-2006
3	Sulphur Dioxide (as SO_2)	$\mu g/m^3$	9.5	80	IS-5182 (P-2)-2001
4	Nitrogen Dioxide (as NO_2)	$\mu g/m^3$	14.2	80	IS-5182(P-6)-2006
5	Carbon Monoxide (as CO)	mg /m^3	<0.5	02 (8hr) 04 (1hr)	IS-5182(P-10)-1999 Reaff. 2003
6	Methane (as CH_4)	ppm	1.8	NS	By Air APHA
7	Hydrogen Sulphide (as H_2S)	$\mu g/m^3$	<1.0	NS	By Air APHA
8	Odour	-	Normal	NS	-

NS=No Specified

****End of Report****

Authorised Signatory

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Issued To:	**M/s Central University of Haryana** Mahendergarh (Haryana)	**Report No.**	AAL ENV-20210703002
		Date of Receiving:	03/07/2021
		Date of Starting:	03/07/2021
Sample Description:	**Ambient Air Quality Monitoring**	**Date of Completion:**	08/07/2021
Date of Monitoring:	03/07/2021	**Date of Reporting:**	08/07/2021
Sampling Site:	Gohana Municipal Corporation Garbage Dumping Site Village-Tahska, Gohana, Sonepat (HR)	**Sampling Done By:**	AAL

TEST RESULT

Sampling Details:

Type of Monitoring	:	**Ambient Air Quality Monitoring**
Monitoring Procedure	:	As per IS-5182, P-14
Location of Sampling Point	:	**50 Meter of East Side of Segregation Plant**
Sampling Started on	:	12:10 AM (03/07/2021)
Sampling Completed on	:	08:10 PM (03/07/2021)
Actual Time of Sampling (Hrs)	:	8 Hrs.
Average flow Rate for particulate matter (m^3/min.)	:	1.15
Total Volume of air sampled for particulate matter (m^3)	:	552

S. No.	Test Parameters	Unit	Results	Limits NAAQS Monitoring & Analysis Guidelines Volume-I	Test Methods
1	Particulate Matter, $PM_{2.5}$	$\mu g/m^3$	87.4	60	SOP-(AAL/SOP/ENV/002)/ CPCB Guideline
2	Particulate Matter, PM_{10}	$\mu g/m^3$	226.5	100	IS-5182(P-23)-2006
3	Sulphur Dioxide (as SO_2)	$\mu g/m^3$	8.2	80	IS-5182 (P-2)-2001
4	Nitrogen Dioxide (as NO_2)	$\mu g/m^3$	26.5	80	IS-5182(P-6)-2006
5	Carbon Monoxide (as CO)	mg/m^3	0.8	02 (8hr) 04 (1hr)	IS-5182(P-10)-1999 Reaff. 2003
6	Methane (as CH_4)	ppm	12.5	NS	By Air APHA
7	Hydrogen Sulphide (as H_2S)	$\mu g/m^3$	2.2	NS	By Air APHA
8	Odour	-	Normal	NS	-

NS=Not Specified

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Issued To:	**M/s Central University of Haryana** Mahendergarh (Haryana)	**Report No.**	AAL ENV-20210703003
		Date of Receiving:	03/07/2021
		Date of Starting:	03/07/2021
Sample Description:	**Ambient Air Quality Monitoring**	**Date of Completion:**	08/07/2021
Date of Monitoring:	03/07/2021	**Date of Reporting:**	08/07/2021
Sampling Site:	Gohana Municipal Corporation Garbage Dumping Site Village-Tahska, Gohana, Sonepat (HR)	**Sampling Done By:**	AAL

TEST RESULT

Sampling Details:

Type of Monitoring	:	**Ambient Air Quality Monitoring**
Monitoring Procedure	:	As per IS-5182, P-14
Location of Sampling Point	:	**50 Meter of West Side of Segregation Plant**
Sampling Started on	:	12:30 AM (03/07/2021)
Sampling Completed on	:	08:30 PM (03/07/2021)
Actual Time of Sampling (Hrs)	:	8 Hrs.
Average flow Rate for particulate matter (m^3/min.)	:	1.2
Total Volume of air sampled for particulate matter (m^3)	:	576

S. No.	Test Parameters	Unit	Results	Limits NAAQS Monitoring & Analysis Guidelines Volume-I	Test Methods
1	Particulate Matter, $PM_{2.5}$	$\mu g/m^3$	78.9	60	SOP-(AAL/SOP/ENV/002)/ CPCB Guideline
2	Particulate Matter, PM_{10}	$\mu g/m^3$	167.2	100	IS-5182(P-23)-2006
3	Sulphur Dioxide (as SO_2)	$\mu g/m^3$	6.5	80	IS-5182 (P-2)-2001
4	Nitrogen Dioxide (as NO_2)	$\mu g/m^3$	22.2	80	IS-5182(P-6)-2006
5	Carbon Monoxide (as CO)	mg/m^3	0.5	02 (8hr) 04 (1hr)	IS-5182(P-10)-1999 Reaff. 2003
6	Methane (as CH_4)	ppm	10.2	NS	By Air APHA
7	Hydrogen Sulphide (as H_2S)	$\mu g/m^3$	1.8	NS	By Air APHA
8	Odour	-	Normal	NS	-

NS=Not Specified

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Website : www.aalkundli.com

TEST CERTIFICATE

		Report No.	AAL MIS-20210703002
Issued To:	**M/s Central University of Haryana Mahendergarh (Haryana)**	**Date of Receiving:**	03/07/2021
Sample Description:	One sample described as **Refused Derived Fuel (RDF)/ Segregated Combustible Fraction (SCF),** was received.	**Date of Starting:**	03/07/2021
		Date of Completion:	10/07/2021
Date of Sampling:	**03/07/2021**	**Date of Reporting:**	10/07/2021
Sampling Site:	Gohana Municipal Corporation Garbage Dumping Site Village-Tahska, Gohana, Sonepat (HR)	**Sample Quantity:**	5 Kg.
		Sample Packing Condition:	Polythene Packed
		Sample Collected By:	AAL

TEST RESULT

S. No.	Test Parameters	Unit	Results	Test Method
1	Total Moisture	% by mass (As Received basis)	14.68	ASTM D7348
2	Ash Content	% by mass (On dry basis)	29.74	ASTM D7348
3	Gross Calorific Value	Kcal/kg (On dry basis)	2762	IS:1350 (P-2) 2017
4	C:N Ratio	% by mass (On dry basis)	1: 0.031	ASTM D5373 (By Calculation)
5	Carbon (as C)	% by mass	40.10	ASTM D5373
6	Hydrogen (as H)	% by mass	7.42	ASTM D5373
7	Nitrogen (as N)	% by mass	0.23	ASTM D5373
8	Sulphur (as S)	% by mass	0.16	ASTM D5373

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TEST CERTIFICATE

Issued To:	**M/s Central University of Haryana** Mahendergarh (Haryana)	**Report No.**	AAL ENV-20210703004
		Date of Receiving:	03/07/2021
		Date of Starting:	03/07/2021
Sample Description:	**Ambient Noise**	**Date of Completion:**	08/07/2021
Date of Monitoring:	03/07/2021	**Date of Reporting:**	08/07/2021
Sampling Location:	**Near Main Gate of Dumping Site**	**Sampling Method:**	By Noise Meter
Sampling Site:	Gohana Municipal Corporation Garbage Dumping Site Village-Tahska, Gohana, Sonepat (HR)	**Sampling Done By:**	AAL

TEST RESULTS

S. No.	Test Parameter	Unit	Results	Requirement (as per CPCB Guidelines) Limits in dB(A) Leq.		
				Category of Area / Zone	Day Time	Night Time
1	**Noise Level**					
	Leq-Day	dB(A)	57.2	A: Industrial Area	75	70
				B: Commercial Area	65	55
	Leq-Night	dB(A)	49.4	C: Residential Area	55	45
				D: Silence Zone	50	40

****End of Report****

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TEST CERTIFICATE

Report No. AAL WQT-20210703005

Issued To: M/s Central University of Haryana
Mahendergarh (Haryana)

Sample Description: One sample described as **Ground Water,** was received.

Date of Sampling: **03/07/2021**

Sampling Site: Gohana Municipal Corporation
Garbage Dumping Site
Village-Tahska, Gohana, Sonepat (HR)

Date of Receiving: 03/07/2021
Date of Starting: 03/07/2021
Date of Completion: 10/07/2021
Date of Reporting: 10/07/2021
Sample Quantity: 5 Litre
Sample Packing Condition: Plastic Bottle
Sample Collected By: AAL

TEST RESULT

S. No.	Test parameters	Unit	Results	Requirements As per IS: 10500-2012		Testing Method	Conformity
				Acceptable Limit	Permissible Limit		
1	pH Value	-	7.75	6.5-8.5	No relaxation	IS 3025(P-11)-1983	Yes
2	Total Dissolved Solids	mg/l	3089.0	500 Max.	2000 Max.	IS 3025(P-16)1984	No
3	Calcium Hardness (as $CaCO_3$)	mg/l	430.0	-	-	IS 3025(P-40)-1991	-
4	Chlorides (as Cl)	mg/l	1236.0	250 Max.	1000 Max.	IS 3025(P-32)-1988	No
5	Copper (as Cu)	mg/l	BDL (DL=0.05)	0.05 Max.	1.5 Max.	IS 3025(P-42)-1992	Yes
6	Iron (as Fe)	mg/l	0.32	1.0 Max.	No relaxation	IS 3025(P-53)-2003	Yes
7	Magnesium Hardness (as $CaCO_3$)	mg/l	334.0	-	-	IS 3025(P-46)-1994	-
8	Nitrate (as NO_3)	mg/l	19.6	45 Max.	No relaxation	IS 3025(P-34)-1988	Yes
9	Phenolic Compound (as C_6H_5OH)	mg/l	BDL (DL=0.001)	0.001 Max.	0.002 Max.	IS 3025(P-43)-1992	Yes
10	Selenium(as Se)	mg/l	BDL (DL=0.01)	0.01 Max.	No relaxation	IS 3025(P-56)-2003	Yes
11	Sulphate (as SO_4)	mg/l	475.0	200 Max.	400 Max.	IS 3025(P-24)-1986	No
12	Total Alkalinity (as $CaCO_3$)	mg/l	693.0	200 Max.	600 Max.	IS 3025(P-23)-1986	No
13	Total Hardness (as $CaCO_3$)	mg/l	764.0	200 Max.	600 Max.	IS 3025(P-21)-2009	No
14	Zinc (as Zn)	mg/l	0.18	5 Max.	15 Max.	IS 3025(P-49)-1994	Yes
15	Cadmium (as Cd)	mg/l	BDL (DL=0.003)	0.003 Max.	No relaxation	IS 3025(P-41)-1992	Yes
16	Lead (as Pb)	mg/l	BDL (DL=0.01)	0.01 Max.	No relaxation	IS 3025(P-47)-1994	Yes
17	Mercury (as Hg)	mg/l	BDL (DL=0.001)	0.001 Max.	No relaxation	IS 3025(P-48)-1992	Yes
18	Total Arsenic (as As)	mg/l	BDL (DL=0.01)	0.01 Max.	No relaxation	IS 3025(P-37)-1988	Yes
19	Hexavalent Chromium (as Cr+6)	mg/l	BDL (DL=0.05)	-	-	IS 3025(P-52)-2003	-
20	Temperature	°C	26.4	-	-	IS 3025(P-9)-1984	-
21	Conductivity at 25 °C	µmhos/cm	5834	-	-	IS 3025(P-14)-1984	-
22	Total Suspended Solids	mg/l	<5.0	-	-	IS 3025(P-17)-1984	-
23	Oil & Grease	mg/l	<1.0	-	-	IS 3025(P-39)-1991	-
24	Dissolved Oxygen (DO)	mg/l	6.8	-	-	IS 3025 (P-38)-1989	-
25	Biochemical Oxygen Demand (BOD - 3 days at 27°C)	mg/l	<2.0	-	-	IS 3025(P-44)-1993	-
26	Chemical Oxygen Demand (COD)	mg/l	15.6	-	-	IS 3025(P-58)-2006	-
27	Phosphate (as PO_4)	mg/l	<0.5	-	-	IS 3025(P-31)-1988	-
28	Sodium (a Na)	mg/l	652.0	-	-	IS 3025(P-45)-1993	-
29	Potassium (as K)	mg/l	17.20	-	-	IS 3025(P-45)-1993	-
30	Faecal Coliform	Per 100ml	Absent	Shall not be detectable in any 100 ml of sample		IS 1622-1981	Yes
31	Total Coliform	Per 100ml	Absent	Shall not be detectable in any 100 ml of sample		IS 1622-1981	Yes

BDL=Below Detection Limit, DL=Detection Limit

Remarks: The above tested sample does not meet the requirement of IS: 10500:2012 with respect to TDS,Cl, Sulphate, Total Alkalinity & Total Hardness.

****End of Report****

Authorised Signatory

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ARIHANT ANALYTICAL LABORATORY PVT. LTD.

AN ISO 9001:2015, ISO 14001:2004, OHSAS 18001:2007 CERTIFIED LABORATORY

272, Phase-IV, Sec-57, HSIIDC, Kundli, Sonepat-131028 (Haryana)
Ph. : 7082301442, 9250014551 Email : aalkundli@gmail.com
Website : www.aalkundli.com

TEST CERTIFICATE

Issued To:	**M/s Central University of Haryana Mahendergarh (Haryana)**	**Report No.**	AAL ENV-20210703005
Sample Description:	One sample described as **Soil**, was received.	**Date of Receiving:**	03/07/2021
		Date of Starting:	03/07/2021
		Date of Completion:	10/07/2021
Date of Sampling:	**03/07/2021**	**Date of Reporting:**	10/07/2021
Sampling Site:	Gohana Municipal Corporation Garbage Dumping Site Village-Tahska, Gohana, Sonepat (HR)	**Sample Quantity:**	2 Kgs.
		Sample Packing Condition:	Polythene Bag
		Sample Collected By:	AAL

TEST RESULT

S. No.	Test Parameters	Unit	Results	Test Method
1	pH (1:2 Suspension)	-	8.62	IS 2720(P-26)-1987, Reaff-2007
2	Bulk Density	gm/cm^3	1.26	IS 2720 (Part 7)-1980
3	Conductivity	µS/cm	768	IS 2720(P-21)-1977, Reaff-2006
4	Water Holding Capacity	%	39.2	AAL/SOP/ENV/010-H
5	Texture	-	Clayey Sand	IS 2720(P-4)-1985, Reaff. 2001
6	Sand	%	52.0	IS 2720(P-4)-1985, Reaff. 2001
7	Silt	%	28.0	IS 2720(P-4)-1985, Reaff. 2001
8	Clay	%	20.0	IS 2720(P-4)-1985, Reaff. 2001
9	Sodium (as Na)	mg/100g	1674.0	AAL/SOP/ENV/010-D
10	Potassium (as K)	mg/100g	892.0	AAL/SOP/ENV/010-D
11	Nitrogen (as N)	mg/100g	117.0	AAL/SOP/ENV/010-C
12	Phosphorus (as P)	mg/100g	131.0	AAL/SOP/ENV/010-G
13	Organic Matter	%	1.42	IS 2720(P-22)-1972, Reaff:2005
14	Calcium (as Ca)	meq/100g	0.1075	AAL/SOP/ENV/010-B
15	Magnesium (as Mg)	meq/100g	0.046	AAL/SOP/ENV/010-B
16	Zinc (as Zn)	mg/100g	14.6	AAL/SOP/ENV/010-I
17	Iron (as Fe)	mg/100g	968.3	AAL/SOP/ENV/010-I
18	Manganese (as Mn)	mg/100g	62.6	AAL/SOP/ENV/010-I

End of Report

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Website : www.aalkundli.com

TEST CERTIFICATE

Issued To:	**M/s Central University of Haryana Mahendergarh (Haryana)**	**Report No.**	AAL MIS-20210703001
Sample Description:	One sample described as **Bio-Earth,** was received.	**Date of Receiving:**	03/07/2021
		Date of Starting:	03/07/2021
Date of Sampling:	**03/07/2021**	**Date of Completion:**	10/07/2021
Sampling Site:	Gohana Municipal Corporation Garbage Dumping Site Village-Tahska, Gohana, Sonepat (HR)	**Date of Reporting:**	10/07/2021
		Sample Quantity:	2 Kgs.
		Sample Packing Condition:	Polythene Bag
		Sample Collected By:	AAL

TEST RESULT

S. No.	Test Parameters	Unit	Results	Test Method
1	Colour	-	Greenish black	As Per FCO Guidelines
2	Odour	-	Agreeable	As Per FCO Guidelines
3	Particle Size (Pass through 4mm IS Sieve)	%	67	As Per FCO Guidelines
4	Bulk Density	gm/cc	1.41	As Per FCO Guidelines
5	Total Organic Carbon	%	6.18	As Per FCO Guidelines
6	Total Nitrogen (as N)	%	1.36	As Per FCO Guidelines
7	Total Phosphorus (as P2O5)	%	0.21	As Per FCO Guidelines
8	Potassium (as K2O)	%	0.18	As Per FCO Guidelines
9	C: N Ratio	-	0.023	As Per FCO Guidelines
10	pH (1:5)	-	6.92	As Per FCO Guidelines
11	Electrical Conductivity (1:5)	µS/cm	790	As Per FCO Guidelines
12	Moisture Content at 105°C	%	10.6	As Per FCO Guidelines
13	Arsenic (as As)	mg/kg	<0.5	As Per FCO Guidelines
14	Cadmium (as Cd)	mg/kg	1.6	As Per FCO Guidelines
15	Chromium (as Cr)	mg/kg	4.8	As Per FCO Guidelines
16	Copper (as Cu)	mg/kg	21.6	As Per FCO Guidelines
17	Mercury (as Hg)	mg/kg	<0.5	As Per FCO Guidelines
18	Nickel (as Ni)	mg/kg	7.8	As Per FCO Guidelines
19	Lead (as Pb)	mg/kg	21.8	As Per FCO Guidelines
20	Zinc (as Zn)	mg/kg	40.4	As Per FCO Guidelines

****End of Report****

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Summary of test report of sampling location: Gohana

Report 1

For Waste dumpling/bioprocessing site located at Taska, Gohana, three ambient air samples, one noise reading, one composite soil sample, one RDF sample, two water sample and one bio-earth/compost sample were taken for analysis. The summary reports of the same is given below:

1. **Ambient Air Quality Monitoring (Main Gate of Dumping Site), Gohana**

The PM2.5 & PM10 recorded on the site was 47.2 micro gram/m3 & 102.5 micro gram/m3, respectively. According to NAAQS, the result of PM2.5 is within limit but PM10 result is slightly higher.The results recorded for SO2 & NO2 is 9.5 & 14.2 while the NAAQS for SO2 & NO2 is 80 micro gram/m3.The results for CO & CH4 recorded on the site is <0.5 mg/m3 & 1.8 ppm. The NAAQS for CO is 2mg/m3 while there is so specific limit for Methane.Hydrogen sulphide recorded on the site is <1.0 micro gram/m3 &Odourat site was normal. There are no specific limits for H2S &Odour by the NAAQS.

2. **Ambient Air Quality Monitoring (50 Meter of East Side of Segregation Plant), Gohana**

The PM2.5 & PM10 Recorded on the site was 87.4 micro gram/m3 &226.5 micro gram/m3, respectively. According to NAAQS, the result of PM2.5 &PM10 is slightly higher than the limits.The results recorded for SO2 & NO2 is 8.2&26.5 while the NAAQS for SO2 & NO2 is 80 microgram/m3.The results for CO & CH4 recorded on the site is 0.8 mg/m3 & 12.5 ppm. The NAAQS for CO is 2mg/m3 while there is so specific limit for Methane.Hydrogen sulphide recorded on the site is 2.2 micro gram/m3 & Odour was normal. There are no specific limits for H2S & Odour by the NAAQS.

3. **Ambient Air Quality Monitoring (50 Meter of West Side of Segregation Plant), Gohana**

The PM2.5 & PM10 Recorded on the site was 78.9 micro gram/m3 &167.2 micro gram/m3. According to NAAQS, the result of PM2.5 &PM10 is slightly higher than the limits.The results recorded for SO2 & NO2 is 6.5&22.2 while the NAAQS for SO2 & NO2 is 80 micro gram/m3.The results for CO & CH4 recorded on the site is 0.5 mg/m3 & 10.2 ppm. The NAAQS for CO is 2mg/m3 while there is so specific limit for Methane.Hydrogen sulphide recorded on the site is 1.8 micro gram/m3 & Odour was normal. There are no specific limits for H2S & Odour by the NAAQS.

4. **Ambient Noise (Near main gate of Dumping site), Gohana**

The Leq-Day sound was recorded 57.2 dB(A) &Leq-Night was 49.4 dB(A). The results are within the limits specified by CPCB.

5. Ground Water (Garbage dumping site), Gohana

The pH value of the ground water sample was recorded 7.75 which is within the acceptable limits i.e., 6.5-8.5. Total dissolved solids observed in the water sample is 3089 mg/l which is higher than the acceptable & permissible limits decided by the Govt. i.e., 500 mg/l & 2000 mg/l.Calcium hardness recorded in the water sample is 430 mg/l. There is no specific limit for calcium hardness.Chloride observed in the water sample is 1236 mg/l which is slightly higher than the permissible limit i.e., 1000 mg/l.Copper, Phenolic compounds, Selenium, Cadmium, Lead, Mercury, Total arsenic, Hexavalent chromium were not detected in the water sample.Iron observed in the water sample is 0.32 mg/l which is within the acceptable limit.Magnesium hardness recorded in the sample is 334 mg/l. There is so specific limit of magnesium hardness in water.

Nitrate observed in the water is 19.6 mg/l which is within the limit, the acceptable limit is 45 mg/l.Sulphate & total alkalinity in the water sample is recorded 475 mg/l & 693 mg/l which is slightly higher than the permissible limit i.e., 400 mg/l & 600 mg/l.

Total hardness observed in the water sample is 764 mg/l which is slightly higher than the permissible limit i.e., 600 mg/l.

Zinc is recorded 0.18 mg/l which is within the acceptable limit i.e., 5 mg/l.Temperature & Conductivity observed was 26.4 degree Celsius & 5834 micro siemens/cm. There is no specific limit of conductivity in water.Total suspended solids & oil and grease recorded in the water sample is <5 mg/l &<1 mg/l. There is no specific limit of TSS & Oil and grease in the ground water sample.DO, COD & BOD recorded in the water sample is 6.8 mg/l, 15.6 mg/l &<2 mg/l. There is no specific limit of these parameters.Phosphate, potassium & sodium in the water sample is <0.5 mg/l, 17.20 mg/l & 652 mg/l. There is no specific limit of these parameters for ground water.Faecal Coliform & Total coliform is absent in the water.

6. Soil (composite sample of three soil samples collected from site), Gohana

pH of the soil is 8.62. There is no specific limit of pH for soil.Bulk density of the soil sample is 1.26 gm/m3.Conductivity of the soil is 768 micro siemens/cm.Water holding capacity of the soil is 39.2%. Texture of the soil is clayey sand, which has 52% sand, 28% silt & 20% clay.Sodium in the soil is 1674 mg/100g, Potassium is 892 mg/100g, Nitrogen is 117 mg/100g & phosphorus is 131 mg/100g.Organic matter in the soil sample is 1.42%.Calcium is 0.1075 meq/100g, Magnesium is 0.046 meq/100g, Zinc is 14.6 mg/100g, Iron is 968.3 mg/100g & Manganese is 62.6 mg/100g

7. Bio-earth (Garbage dumping site), Gohana

Colour of the bio-earth is Greenish black. Odour is agreeable. Particle size 67% (Passed through 4mm IS Sieve). Bulk density is 1.41 gm/ccTotal organic carbon & Total nitrogen in the sample is 6.18% & 1.36%. Total phosphorus is 0.21. Potassium is 0.18%.C: N Ratio of the sample is 0.023 & pH is 6.92.Electrical conductivity of the sample is 790 micro siemens/cm. Moisture content in the sample is 10.6.Arsenic is <0.5 mg/kg, Cadmium is 1.6 mg/kg, Chromium is 4.8 mg/kg i.e., slightly higher. Copper in the sample is 21.6 mg/kg, Mercury is <0.5 mg/kg.Nickel, Lead & Zinc are slightly higher side i.e., 7.8 mg/kg, 21.8 mg/kg & 40.4 mg/kg.

8. RDF (Refused derived fuel), Garbage dumping site, Gohana

Total moisture in the sample is 14.68%. Presence of Ash content is 29.74%. Gross calorific value is 2762 Kcal/kg. C: N Ration in the sample is 1:006. Carbon content is 40.10%. Hydrogen is 7.42%. Nitrogen is 0.23% & Sulphur is 0.16%.

Summary of test report of sampling Location: Gohana

Report 2

1. **Ambient Air Quality Monitoring (Near Compost area), Gohana**

The PM2.5 & PM10 Recorded on the site was 82.4 micro gram/m3 & 170.2 micro gram/m3. According to NAAQS, the result of PM2.5 and PM10 is slightly higher.The results recorded for SO2 & NO2 is 18.9&24.7 while the NAAQS for SO2 & NO2 is 80 micro gram/m3.The results for CO & CH4 recorded on the site is 1.05 mg/m3 &5.26 ppm. The NAAQS for CO is 2mg/m3 while there is so specific limit for Methane.Hydrogen sulphideis not detected in the sample&a strong Odor was observed. There are no specific limits for H2S &Odour by the NAAQS.

2. **Ambient Air Quality Monitoring (Near RDF area), Gohana**

The PM2.5 & PM10 Recorded on the site was 89.6 micro gram/m3 &182.8 micro gram/m3. According to NAAQS, the result of PM2.5 &PM10 is slightly higher than the limits.
The results recorded for SO2 & NO2 is 22.8&28.9 while the NAAQS for SO2 & NO2 is 80 micro gram/m3.The results for CO & CH4 recorded on the site is 1.24 mg/m3 &5.26 ppm. The NAAQS for CO is 2mg/m3 while there is so specific limit for Methane.Hydrogen sulphide is not detected in the sample and a very strong Odour was observed. There are no specific limits for H2S & Odour by the NAAQS.

3. **Ambient Air Quality Monitoring (Near main gate), Gohana**

The PM2.5 & PM10 Recorded on the site was 78.1 micro gram/m3 &184.6 micro gram/m3. According to NAAQS, the result of PM2.5 &PM10 is slightly higher than the limits.
The results recorded for SO2 & NO2 is 14.2&20.5 while the NAAQS for SO2 & NO2 is 80 micro gram/m3.The results for CO & CH4 recorded on the site is 0.96 mg/m3 &5.26 ppm. The NAAQS for CO is 2mg/m3 while there is so specific limit for Methane.Hydrogen sulphide is not detected in the sample and slight Odour was observed. There are no specific limits for H2S & Odour by the NAAQS.

4. **Ambient Noise (Near compost area), Gohana**

The Leq sound was recorded 71.8 dB(A). The results are within the limits specified by CPCB.

5. **Ground Water (From borewell near site area), Gohana**

pH value of the ground water sample was recorded 7.35 which is within the acceptable limits i.e., 6.5-8.5. Total dissolved solids observed in the water sample is 780 mg/l within the permissible limits decided by the Govt. i.e., 2000 mg/l.
Calcium hardness recorded in the water sample is 75.4 mg/l. There is no specific limit for calcium hardness.Chloride observed in the water sample is 134.2 mg/l within the permissible limit i.e., 1000 mg/l.
Copper, Phenolic compounds, Selenium, Cadmium, Lead, Mercury, Total arsenic, Hexavalent chromium & chromium were not detected in the water sample.
Iron observed in the water sample is 0.079 mg/l which is within the acceptable limit.
Magnesium hardness recorded in the sample is 29.6 mg/l. There is so specific limit of magnesium hardness in water.Nitrate observed in the water is 7.24 mg/l which is within the limit, the acceptable limit is 45 mg/l.
Sulphate & total alkalinity in the water sample is recorded 159.2 mg/l & 320 mg/l which is within the permissible limit i.e., 400 mg/l & 600 mg/l.
Total hardness observed in the water sample is 310 mg/l within the permissible limit i.e., 600 mg/l.Zinc is recorded 0.041 mg/l which is within the acceptable limit i.e., 5 mg/l.
Temperature & Conductivity observed was 26.5 degree Celsius & 1240 micro siemens/cm. There is no specific limit of conductivity in water.
Total suspended solids & oil and grease recorded in the water sample is <5 mg/l &<4 mg/l. There is no specific limit of TSS & Oil and grease in the ground water sample.
DO, COD & BOD recorded in the water sample is 4.9 mg/l, <4 mg/l &<2 mg/l. There is no specific limit of these parameters.Phosphate, potassium & sodium in the water sample is <0.1 mg/l, <1.0 mg/l & 75.6 mg/l. There is no specific limit of these parameters for ground water.Faecal Coliform & Total coliform is absent in the water.

6. Soil (Composite soil sample of three samples), Gohana

The pH of the soil is 7.24. There is no specific limit of pH for soil. Bulk density of the soil sample is 1.34 gm/m3. Conductivity of the soil is 502.9 micro siemens/cm. Water holding capacity of the soil is 42.6%. Texture of the soil is 52.1% sand; 18% silt & 24.6% clay.
Sodium in the soil is 290.5 mg/kg, Potassium is 209.4 mg/kg, Nitrogen is 0.124 % & phosphorus is 86.5 mg/kg. Organic matter in the soil sample is 0.58%. Calcium is 1103.5 mg/kg, Magnesium is 309.2 mg/kg, Zinc is 21.9 mg/kg, Iron is 38.6 mg/kg & Manganese is 4.86 mg/kg

7. Bio-Compost sample (Inside plant), Gohana

Colour of the bio-earth is Dark brown. Odour is agreeable (Absent foul order. Particle size 40% (Passed through 4mm IS Sieve). Bulk density is 0.9240 gm/cm. Total organic carbon & Total nitrogen in the sample is 5.24% & 0.42%. Total phosphorus is 0.38. Potassium is 0.51%. C: N Ratio of the sample is 12.0 & pH is 7.42. Electrical conductivity of the sample is 1.942 milli siemens/cm. Moisture content in the sample is 18. Arsenic is 1.46 mg/kg, Cadmium is <1.0 mg/kg, Chromium is 5.24 mg/kg. Copper in the sample is 24.9 mg/kg, Mercury is <0.1 mg/kg. Nickel, Lead & Zinc are slightly higher side i.e., 3.18 mg/kg, 9.28 mg/kg & 65.4 mg/kg.

8. RDF (Refused derived fuel), Inside plant, Gohana

Total moisture in the sample is 7.24%. Presence of Ash content is 26.36%. Gross calorific value is 1630 Kcal/kg. C: N Ratio in the sample is 80:1. Carbon content is 38.64%.

Hydrogen is 5.26%. Nitrogen is 0.48% & Sulphur is 0.04% & oxygen is 21.98%.

9. Ground Water (From borewell- Gausala), Gohana

The pH value of the ground water sample was recorded 7.32 which is within the acceptable limits i.e., 6.5-8.5. Total dissolved solids observed in the water sample is 31.1 mg/l within the permissible limits decided by the Govt. i.e., 2000 mg/l. Calcium hardness recorded in the water sample is 78.6 mg/l. There is no specific limit for calcium hardness. Chloride observed in the water sample is 139.5 mg/l within the permissible limit i.e., 1000 mg/l. Copper, Phenolic compounds, Selenium, Cadmium, Lead, Mercury, Total arsenic, Hexavalent chromium & chromium were not detected in the water sample. Iron observed in the water sample is 0.068 mg/l which is within the acceptable limit. Magnesium hardness recorded in the sample is 29.6 mg/l. There is so specific limit of magnesium hardness in water. Nitrate observed in the water is 8.14 mg/l which is within the limit, the acceptable limit is 45 mg/l.
Sulphate & total alkalinity in the water sample is recorded 164.8 mg/l & 304 mg/l which is within the permissible limit i.e., 400 mg/l & 600 mg/l.
Total hardness observed in the water sample is 324 mg/l within the permissible limit i.e., 600 mg/l. Zinc is recorded 0.043 mg/l which is within the acceptable limit i.e., 5 mg/l. Temperature & Conductivity observed was 26.1 degree Celsius & 1260 micro siemens/cm. There is no specific limit of conductivity in water. Total suspended solids & oil and grease recorded in the water sample is <5 mg/l &<4 mg/l. There is no specific limit of TSS & Oil and grease in the ground water sample. DO, COD & BOD recorded in the water sample is 4.6 mg/l, <4 mg/l &<2 mg/l. There is no specific limit of these parameters. Phosphate, potassium & sodium in the water sample is <0.1 mg/l, <1.0 mg/l & 79.2 mg/l. There is no specific limit of these parameters for ground water. Faecal Coliform & Total coliform is absent in the water.

--sd---
Dr. Anoop Yadav,
Assistant Professor
Deptt. Of Environment Engineering
Central University of Haryana,
Mahendergarh

--sd--
Dr. Vikas Garg,
Associate Professor
Deptt. Of Civil Engineering
Central University of Haryana
Mahendergarh







Gohana MC Annexure-F-V

SR. NO.	NAME	DATE	Hyva	Total	Tractor	Total	Brickblast	Compost	Village Round
1	Vinod s/o Mahender	13-04-21 SE 16-04-21 TAK	67	1005	75	375	0	Compost	Village Round = Barota
2	Ravinder S/o Narender	16-04-21 SE 18-04-21 TAK	12	180	34	170	0	Compost	Village Round = Barota
3	Rajender S/o Shri Ram	16-04-21 SE 20-04-21 TAK	67	1005	41	205	0	Compost	Village Round = Barota
4	Satender S/o Billu	20-04-21 SE 26-04-21 TAK	89	1335	68	340	0	Compost	Village Round = Barota
5	Rajbir S/o Pratap	23-04-21 SE 02-05-21 TAK	74	1110	40	200	0	Compost	Village Round = Anchra Kalan
6	Param Singh	29-04-21 SE 01-05-21 TAK	37	555	27	135	0	Compost	Village Round = Dhanana
7	Amit S/o Krishan	02-04-21 SE 03-04-21 TAK	38	570	24	120	0	Compost	Village Round = Gangana
8	Dilbag S/o Parshu Ram	02-05-21 SE 12-05-21 TAK	35	525	28	140	0	Compost	Village Round = Barota
9	Tilak Raj S/o Jaivir	03-05-21 SE 05-05-21 TAK	26	390	42	210	0	Compost	Village Round = Gangana
10	Devender	06-05-21 SE 08-05-21 TAK	47	705	58	290	0	Compost	Village Round = Gangana
11	Ajmer S/o Mange Ram	08-05-21 SE 09-05-21 TAK	26	390	12	60	0	Compost	Village Round = Gangana
12	Naresh S/o Jeet Singh	09-05-21 SE 10-05-21 TAK	33	495	27	135	0	Compost	Village Round = Barota
13	Vijay S/o Ranbir	12-05-21 SE 14-05-21 TAK	40	600	23	115	0	Compost	Village Round = Guuda
14	Manish	14-05-21 SE 16-05-21 TAK	46	690	18	90	0	Compost	Round = Gohana
15	Mohit Virmani	16-08-21 SE 17-05-21 TAK	30	450	16	80	0	Compost	Round = Panipat Cungi
16	Arun Singh	17-05-21 SE 18-05-21 TAK	10	150	15	75	0	Compost	Village Round = Barota
17	Satender S/o Billu	18-05-21 To 21-05-21 TAK	40	600	1	5	0	Compost	Village Round = Barota
18	Virender Hooda	21-05-21- To 23-05-21 tak	29	435	16	80	0	Compost	Village Round = Barota
19	Virender Hooda	21-05-21 to 22-05-21 tak	0	0	5	25	5	0	Village Round = Barota
20	Parkash S/o Badlu Ram	23-05-21 to 27-05-21 tak	65	975	65	325	0	Compost	Village Round = Barota
21	Parkash S/o Badlu Ram	23-05-21 SE 26-05-21 TAK	0	0	23	115	23	0	Village Round = Barota
22	Ramesh S/o Hawa Singh	28-05-21 SE 29-05-21 TAK	25	375	18	90	0	Compost	Village Round = Barota
23	Ramesh S/o Hawa Singh	5/29/2021	0	0	7	35	7	0	Village Round = Barota
24	Suresh S/o Hawa Singh	29-05-21 to 31-05-21 tak	25	375	18	90	0	Compost	Village Round = Barota
25	Suresh S/o Hawa Singh	5/31/2021	0	0	7	35	7	Compost	Village Round = Barota
26	Sajjan S/o Hawa Singh	31-05-21 to 02-06-21 tak	24	360	18	90	0	Compost	Village Round = Barota
27	Sajjan S/o Hawa Singh	6/2/2021	0	0	8	40	8	Compost	Village Round = Barota
28	Dines S/o Ramphal	02-06-21 to 04-06-21 tak	29	435	13	65	0	Compost	Pinana
29	Sandeep Maan	04-06-21 to 07-06-21 tak	60	900	33	165	0	Compost	Mohammadpur
30	Santraj S/o Raj Singh	08-06-21 to 10-06-21 tak	72	1080	31	155	0	Compost	Mohammadpur
31	Ravi S/o Santraj	10-06-21 to 12-06-21 tak	70	1050	30	150	0	Compost	Anaj Mandi (back Side)
			1116	16740	841	4205	50		
	HYVA Total =	1116 X Avg pr Hyva 15 ton = 16740							
	TRACTOR Total =	841 X Avg Pr Tractor 5 ton = 4205							
	Brick blast Total =	50 x Avg pr Tractor 150 cft = 7500 fut							
		Total around Compost = 16740 Jama 4205 = 20945							

शपथ पत्र

में विनोद s/o महान्देर ,गावं बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 60 हाईवा व 70 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 7 हाईवा के चक्कर अपने प्लाट में डलवाएं एवं 5 चक्कर ईट वाला रोड़े के प्लाट की दीवार की नीवं भरवानें के लिए डलवाएं

शपथ कर्ता :

पता:- P.N 8950296002

शपथ पत्र

में रविंदर s/o नरेंदर ,गावं बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 10 हाईवा व 30 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 2 हाईवा के चक्कर अपने प्लाट में डलवाएं एवं 4 चक्कर ईट वाला रोड़े के प्लाट की दीवार की नीवं भरवानें के लिए डलवाएं

शपथ कर्ता : रविन्द्र।

पता:- R.H:- 7988536640

शपथ पत्र

में राजेंदर s/o श्री राम ,गावं बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 60 हाईवा व 36 ट्रेक्टर के चक्करकर अपने खेत में डलवाएं। और 7 हाईवा के चक्करकर अपने प्लाट में डलवाएं एवं 5 चक्करकर ईट वाला रोड़े के प्लाट की दीवार की नीवं भरवानें के लिए डलवाएं

शपथ कर्ता : राजेन्द्र

पता:- 8053876673

शपथ पत्र

में सतेंदर s/o बिल्लू ,गावं बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 80 हाईवा व 60 ट्रेक्टर के चक्करकर अपने खेत में डलवाएं। और 9 हाईवा के चक्करकर अपने प्लाट में डलवाएं एवं 8 चक्करकर ईट वाला रोड़े के प्लाट की दीवार की नीवं भरवानें के लिए डलवाएं

शपथ कर्ता : Satender

पता:- P.H. 8708291757 ।.

शपथ पत्र

में राजबीर s/o प्रताप ,गावं अंचरा कलां में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 70 हाईवा व 40 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 4 हाईवा के चक्कर अपने प्लाट में डलवाएं /

शपथ कर्ता : राजबीर

पता:- 9211111358

शपथ पत्र

में परम सिंह s/o लाल चंद ,गावं धनाना में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 30 हाईवा व 27 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 7 हाईवा के चक्कर अपने प्लाट में डलवाएं /

शपथ कर्ता : परम

पता:- 930622/40

शपथ पत्र

में अमित s/o कृष्ण ,गावं गगाना में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 30 हाईवा व 24 ट्रेक्टर के चक्करकर अपने खेत में डलवाएं। और 8 हाईवा के चक्करकर अपने प्लाट में डलवाएं /

शपथ कर्ता : अमित

पता:-

Mob- 9813970182

शपथ पत्र

में दिलबाग s/o परशु राम ,गावं गगाना में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 30 हाईवा व 28 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 5 हाईवा के चक्कर अपने प्लाट में डलवाएं /

शपथ कर्ता : दिलबाग

पता:-

9813039446

शपथ पत्र

में तिलक राज s/o जयवीर ,गावं गगाना में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 20 हाईवा व 42 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 6 हाईवा के चक्कर अपने प्लाट में डलवाएं /

शपथ कर्ता : तिलक

पता:-

9050238687

शपथ पत्र

में देवेंदर s/o परम सिंह ,गावं गगाना में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 40 हाईवा व 58 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 7 हाईवा के चक्कर अपने प्लाट में डलवाएं /

शपथ कर्ता : देवेंदर

पता:-

8398048166

शपथ पत्र

में अजमेर s/o मांगे राम ,गावं गगाना में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 20 हाईवा व 12 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 6 हाईवा के चक्कर अपने प्लाट में डलवाएं /

शपथ कर्ता : अजमेर

पता:-

Mob- 9813100852

शपथ पत्र

में नरेश s/o जीत सिंह ,गावं गगाना में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 30 हाईवा व 27 ट्रेक्टर के चक्करकर अपने खेत में डलवाएं। और 3 हाईवा के चक्करकर अपने प्लाट में डलवाएं /

शपथ कर्ता : नरेश

पता:-

9991742547

शपथ पत्र

में विजय s/o रणबीर ,गावं बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 35 हाईवा व 20 ट्रेक्टर के चक्करकर अपने खेत में डलवाएं। और 5 हाईवा के चक्करकर अपने प्लाट में डलवाएं एवं 3 चक्करकर ईट वाला रोड़े के प्लाट की दीवार की नीवं भरवानें के लिए डलवाएं

शपथ कर्ता : विजय

पता:- P.N:- 9813852115

शपथ पत्र

में मनीष ,गावं गूदा में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 40 हाईवा व 18 ट्रेक्टर के चक्करकर अपने खेत में डलवाएं। और 6 हाईवा के चक्करकर अपने प्लाट में डलवाएं /

शपथ कर्ता : मनीष

पता:- 7309306022

शपथ पत्र

में मोहित विरमानी , गोहाना में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 25 हाईवा व 16 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 5 हाईवा के चक्कर अपने प्लाट में डलवाएं /

शपथ कर्ता : MOHIT

पता:-

शपथ पत्र

में अरुण सिंह , पानीपत चुंगी में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 5 हाईवा व 15 ट्रेक्टर के चक्करकर अपने खेत में डलवाएं। और 5 हाईवा के चक्करकर अपने प्लाट में डलवाएं /

शपथ कर्ता : अरुण

पता:-

शपथ पत्र

में वीरेंदर हुडा s/o, नरेंदर ,गावं बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 2 हाईवा व 1ट्रेक्टर के चक्करकर अपने खेत में डलवाएं। और 1 हाईवा के चक्करकर अपने प्लाट में डलवाएं एवं 1 चक्करकर ईट वाला रोड़े के प्लाट की दीवार की नीवं भरवानें के लिए डलवाएं

शपथ कर्ता : Virender Hooda

पता:-

शपथ पत्र

में वीरेंदर हुडा s/o, नरेंदर ,गावं बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 20 हाईवा व 10 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 9 हाईवा के चक्कर अपने प्लाट में डलवाएं एवं 6 चक्कर ईट वाला रोड़े के प्लाट की दीवार की नीवं भरवानें के लिए डलवाएं

शपथ कर्ता : Virender Hooda

पता:- 9812406425

शपथ पत्र

में परकाश s/o बदलू राम ,गावं बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 60 हाईवा व 57 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 16 हाईवा के चक्कर अपने प्लाट में डलवाएं एवं 20 चक्कर ईट वाला रोड़े के प्लाट की दीवार की नीवं भरवानें के लिए डलवाएं

शपथ कर्ता : प्रकाश

पता:- 9813630925

शपथ पत्र

में रमेश s/o हवा सिंह ,गावं बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 22 हाईवा व 16 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 7 हाईवा के चक्कर अपने प्लाट में डलवाएं एवं 5 चक्कर ईट वाला रोड़े के प्लाट की दीवार की नीवं भरवानें के लिए डलवाएं

शपथ कर्ता : रमेश

पता:- 9813196633

शपथ पत्र

में सज्जन S/o हवा सिंह , गाँव बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 20 हाईवा व 18 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 4 हाईवा के चक्कर अपने प्लाट में डलवाएं।

शपथ कर्ता : सज्जन

8053372393

शपथ पत्र

में सुरेश S/o हवा सिंह , गाँव बड़ोता में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 20 हाईवा व 18 ट्रेक्टर के चक्करकर अपने खेत में डलवाएं। और 5 हाईवा के चक्करकर अपने प्लाट में डलवाएं।

शपथ कर्ता : सुरेश

शपथ पत्र

में दिनेस S/o रामफल ,गाव पिनाना में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 5 हाईवा व 15 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 5 हाईवा के चक्कर अपने प्लाट में डलवाएं /

शपथ कर्ता : दिनेश

पता:- 9253333/8

शपथ पत्र

में संदीप मान , गाँव महमूदपुर में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 50 हाईवा व 33 ट्रेक्टर के चक्करकर अपने खेत में डलवाएं। और 10 हाईवा के चक्करकर अपने प्लाट में डलवाएं।

शपथ कर्ता : Sandeep
9138150000

शपथ पत्र

में संतराज s/o राजसिंह , गाँव महमूदपुर में मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 65 हाईवा व 31 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 7 हाईवा के चक्कर अपने प्लाट में डलवाएं।

शपथ कर्ता : संतराज

शपथ पत्र

में रवि s/o संतराज , न्यू अनाज मंडी के पीछे , मेरी जमीन का लेवल कम होने के कारण लार्ड शिवा इंटरप्राइजेज से 60 हाईवा व 30 ट्रेक्टर के चक्कर अपने खेत में डलवाएं। और 10 हाईवा के चक्कर अपने प्लाट में डलवाएं।

शपथ कर्ता : Ravi

9138120000

OFFICE OF MUNICIPAL COUNCIL, GOHANA

Gohana MC Annexure-F-VI

From

Executive Engineer,
Municipal Council,
Gohana

To

Central University of Haryana,
Mahendergarh.
Mob No. 9690757370

Memo No.MCG/ 1429 **Dated:** 04/05/2021

Work order: - **Third party consultant firm/individual consultant with requisite technical expertise, knowledge and experience in remediation and reclamation works as the Independent Assessment Agency (IAA) to assist the authority in supervising the O and M of the processing facility at Village Thaska, provide support to the authority to monitor compliance with the KPIs as per SWM rules 2016.**

Amount:- **Rs. 2.67 lacs**

Your tender for the above mention work has been accepted by the District Municipal Commissioner, Sonipat on the following rates and terms & conditions:-

Sr. No.	Name of Work	Rates
1	Third party consultant firm/individual consultant with requisite technical expertise, knowledge and experience in remediation and reclamation works as the Independent Assessment Agency (IAA) to assist the authority in supervising the O and M of the processing facility at Village Thaska, provide support to the authority to monitor compliance with the KPIs as per SWM rules 2016	Rs. 1% of project cost (2.67 Lac.)

Time Limit- 365 days.

Terms & Conditions:

1. All the terms and conditions contained in DNIT tender Document and RFP for Bio-Remediation circulated by DULB in July 2020 will be applicable.
2. The Contractor shall be responsible for compliance of the directions issued by this office vide letter memo No. Steno/CE/DGULB/2020/2826 dated 20.08.2020 & Tech/Sect.-I/DULB/2021/8283 Dated 25.01.2021.(copy attached)
3. inspection shall be made during regular working hours of the office except when special circumstances indicated otherwise.
4. Before entering into the Legacy Waste Plant Site, the inspection team of the Third Party shall inspect surrounding areas along the boundary of the industry Solid Waste Plant Site to verify if there is any discharge of effluents or dumping of Solid Waste Site/ Hazardous Waste.
5. During inspection, the inspection team shall take all personal safety precautions required such as helmets, gloves, masks, goggles, shoes etc., as provided by the industry / Solid Waste Plant Site& also follow safety norms applicable to the Waste Plant Site.
6. The factual observations with respect to management of Environmental aspects and compliances status verification shall be made during the inspection and to be recorded in the "Inspection Format" and give solution/strategy report of the failure outcome.
7. The inspection team shall prepare inspection report & shall be made available to the M.C. Gohana within 7 days
8. Third Party will provide testing report of samples of each items at least by Two Laboratories out of Labs suggested in EOI and the testing fees will be paid by contractual agency.
9. You are hereby directed to start the work within at site. The agency is further directed to execute an agreement with the Municipal Council, Gohana on the Stamp of Rs. 100/- (Non Judicial Stamp Paper) within the 15 days.
10. The Payment shall be subject to availability of funds will Municipal Council, Gohana.

Executive Engineer,
Municipal Council,
Gohana.

Endst. No. MCG/ 1430-32 **Dated:** 04/05/2021

A copy of above is forwarded to the following for information please.

1. **District Municipal Commissioner, Sonipat.**
2. **President, Municipal Council, Gohana.**
3. **Executive Officer, Municipal Council, Gohana.**

Executive Engineer,
Municipal Council,
Gohana.

Rates are accepted for working as third party consultant.

Head
Department of Civil Engineering
School of Engineering & Technology
Central University of Haryana
Mahendergarh - 123031

From District Municipal Commissioner,
Sonipat.

To Director,
Urban Local Bodies,
Panchkula, Haryana.

Memo No. DMC/2021/855 Dated: 19/10/2021

Subject: Regarding revision of Quantity of Legacy Waste dumped at Thaska site.

On the subject cited above and in reference to the request of Municipal Council, Gohana.

In this regard, it is submitted that the work of Bio-remediation of Legacy Waste of Municipal Council Gohana was awarded to M/s Lord Shiva Enterprises vide work order No. 661 Dated 07.10.2020 for 42000 MT waste @ Rs. 637/ MT. The agency after the award of work got the site surveyed on 21 January 2021 and submitted the report to this office that the total waste dumped at the site is approximately 126000 MT. (Annexure 'A') The site was again surveyed on dated 5 February 2021 in the presence of Municipal Council staff and as per the measurement, the approximate weight of the legacy waste dumped was calculated to 119000 MT (Annexure 'B').

The agency started the work at site on 12 February 2021 as per all the terms & conditions laid down in the DNIT on dated 24 May 2021. The site was again surveyed and it was found that the agency has processed approximately 26000 MT of waste (Annexure 'C')

After this survey, it becomes very much visible that the density of the waste was approx. 782 Kg. per cum, which has already been taken as the factor in the second survey dated 5th February 2021. Now, the agency has submitted a request to revise the quantity of waste from 42000 MT to 119000 MT. As till date agency has successfully completed approximately 35000 MT of Legacy Waste at site. The weighbridge record is available at MC Gohana.

It is further submitted that the agency cleared a large portion from the dumpsite by transporting the soil/enriches to nearby farmers/locals for landfill purposes, the C & D waste is being used by local contractors in sub base construction of streets. The agency has done its agreement with M/s Rekart innovations (P) Ltd for lifting RDF. However, the agency has lifted approximately 20 ton of RDF from site and remaining about 16000 ton is lying at site as its wet due to heavy seasonal rain. As per the report from the agency, the pending RDF will be dispersed from the site within this month i.e. October 2021. Also, a few local Rag dealers/Junk dealers are also picking up the waste plastic and polythene from the site. The details of all the waste disposed till date is attached at Annexure 'D'.

Also, Municipal Council Gohana has appointed the team of Central University, Mahendergarh as third party consultants and they have visited the site and taken samples for every parameter laid down in the DNIT and as per the requirement of the Hon'ble NGT. The sample reports are attached at Annexure 'E'.

Keeping in view the above, it is submitted that the work of Bio-remediation of Legacy waste is being taken up as per the terms & conditions laid down in the DNIT and record for every activity is being maintained by this office from which it is very much clear that the actual waste dumped at site is much more than the tendered quantity of 42000 MT which was taken on the bases of average waste collected per capita.

Hence, the above case in submitted for your kind information and further necessary action please.

District Municipal Commissioner,
Sonipat.

Endst. No. DMC/2021/856 Date 19-10-2021

A copy of the same is forwarded to Executive Officer, M.C. Gohana for information & further necessary action.

District Municipal Commissioner,
Sonipat.

Rekart

Gohana MC
Annexure-F-VIII

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 20-Sep-2021	DC No.- 871-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: M/s. EAST DELHI WASTE PROCESSING COMPANY LTD. Block- A, Ghazipur Dairy Farm, New Delhi-110091
Gohana, HARYANA- 131301	GSTIN: 07AAACO7539D1ZI
PO No.	EWAY Bill No: 3913 6004 3573

Sr. No.	Particulars	Quantity
1	Material for Disposal Post consumer plastic waste THERE IS NO COMMERCIAL VALUE	14395 Kgs

Vehicle Detail: HR67D8604
Driver Name: chanda
Contact No. 7404847236

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 15-Nov-2021	DC No.- 1409-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3013 8036 3339

Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer plastic Waste. THERE IS NO COMMERCIAL VALUE	11200 Kgs

Vehicle Detail: HR67C2732
Driver Name: Shamsher
Contact No. 7419000310

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 17-November-2021	DC No.- 1436-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3713 8094 4713

Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer Plastic Waste THERE IS NO COMMERCIAL VALUE	13575 Kgs

Vehicle Detail: HR67C2732
Driver Name: shamsher
Contact No. 7419000310

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 22-Dec-2021	DC No.- 1731-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3913 9368 6233

Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer plastic Waste. THERE IS NO COMMERCIAL VALUE	16295 Kgs

Vehicle Detail: HR63D0175
Driver Name: Rama shanker
Contact No. 8477801471

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 05-Jan-2021	DC No.- 1952-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3513 9837 7299

Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer plastic Waste. THERE IS NO COMMERCIAL VALUE	10620 Kgs

Vehicle Detail: HR67C6228
Driver Name:
Contact No.

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 05-Jan-2022	DC No.- 1955-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3913 9856 8316

Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer plastic Waste. THERE IS NO COMMERCIAL VALUE	20700 Kgs

Vehicle Detail: HR63B2588
Driver Name: Gulab
Contact No. 7836840096

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 13-Jan-2022	DC No.- 1997-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3514 0124 3548

Sr. No.	Particulars	Quantity
1	Post-Consumer plastic Waste. For Procter & Gamble Hygiene and Health Care Limited THERE IS NO COMMERCIAL VALUE	14820 Kgs

Vehicle Detail: HR66A4597
Driver Name: SONU
Contact No. 9671905184

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 13-Jan-2022	DC No.- 1998-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3114 0128 4149

Sr. No.	Particulars	Quantity
1	Post-Consumer Plastic Waste. FOR Gillette India Limited. THERE IS NO COMMERCIAL VALUE	20630 Kgs

Vehicle Detail: HR63B2588
Driver Name: GULAB
Contact No. 7836840096

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 14-Jan-2022	DC No.- 2009-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3514 0172 5286

Sr. No.	Particulars	Quantity
1	Post-Consumer Plastic Waste for Procter & Gamble Hygiene and Health Care Limited.	23545 Kgs

Vehicle Detail: HR63B2588
Driver Name: GULAB
Contact No. 7836840096

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 15-Jan-2022	DC No.- 2026-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3314 0212 0062

Sr. No.	Particulars	Quantity
1	Post-Consumer Plastic Waste for Procter & Gamble Home Products Private Limited.	22555 Kgs

Vehicle Detail: HR63B2588
Driver Name: GULAB
Contact No. 7836840096

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 16-Jan-2022	DC No.- 2036-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3714 0224 2649

Sr. No.	Particulars	Quantity
1	Post-Consumer Plastic Waste for Procter & Gamble Home Products Private Limited.	17075 Kgs

Vehicle Detail: HR55S2507
Driver Name: Mohit
Contact No. 7206127776

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 16-Jan-2022	DC No.- 2037-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3314 0224 3710

Sr. No.	Particulars	Quantity
1	Post-Consumer Plastic Waste for Procter & Gamble Home Products Private Limited.	15425 Kgs

Vehicle Detail: HR55Q9223
Driver Name: Guddu
Contact No. 7206152262

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 16-Jan-2022	DC No.- 2038-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3914 0224 6395

Sr. No.	Particulars	Quantity
1	Post-Consumer Plastic Waste for Procter & Gamble Home Products Private Limited.	13600 Kgs

Vehicle Detail: HR69B9533
Driver Name: Sonu
Contact No. 7015446854

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 16-Jan-2022	DC No.- 2047-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3214 0227 2849

Sr. No.	Particulars	Quantity
1	Post-Consumer Plastic Waste for Procter & Gamble Home Products Private Limited.	21540 Kgs

Vehicle Detail: HR63B2588
Driver Name: Gulab
Contact No. 7836840096

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 17-Jan-2022	DC No.- 2056-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3014 0252 0490

Sr. No.	Particulars	Quantity
1	Post-Consumer Plastic Waste for Procter & Gamble Home Products Private Limited.	17470 Kgs

Vehicle Detail: HR55S2507
Driver Name: Mohit
Contact No. 7206127776

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 17-Jan-2022	DC No.- 2057-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3914 0253 6212

Sr. No.	Particulars	Quantity
1	Post-Consumer Plastic Waste for Procter & Gamble Home Products Private Limited.	17970 Kgs

Vehicle Detail: HR55Q9223
Driver Name: Guddu
Contact No. 7206152262

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 18-Jan-2022		DC No.- 2083-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana		TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301		GSTIN: 06AACCJ0529L1ZM
PO No.		EWAY Bill No: 3814 0306 2982
Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer Plastic Waste THERE IS NO COMMERCIAL VALUE	24250 Kgs
Vehicle Detail: HR63B2588 Driver Name: Contact No.		
Receiver Signature with Date & Stamp		For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 28-Jan-2022	DC No.- 2241-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3114 0664 4083

Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer Plastic Waste THERE IS NO COMMERCIAL VALUE	25100 Kgs

Vehicle Detail: HR63B2588
Driver Name:
Contact No.

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 13-Feb-2022	DC No.- 2356-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3414 1259 5914

Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer plastic Waste. THERE IS NO COMMERCIAL VALUE	18805 Kgs

Vehicle Detail: HR55S2507
Driver Name:
Contact No.

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 14-Feb-2022	DC No.- 2366-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3814 1296 1654

Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer plastic Waste. THERE IS NO COMMERCIAL VALUE	16025 Kgs

Vehicle Detail: HR55S2507
Driver Name:
Contact No.

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 15-Feb-2022	DC No.- 2367-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3814 1313 8059

Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer plastic Waste. THERE IS NO COMMERCIAL VALUE	18615 Kgs

Vehicle Detail: HR63B2588
Driver Name:
Contact No.

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

Rekart

W: www.rekart.co.in | E: team@rekart.co.in | Missed Call: 80108 11211

DELIVERY CHALLAN

Date: 15-Feb-2022	DC No.- 2368-2021-22
FROM: - REKART INNOVATIONS PVT. LTD. Municipal Council Gohana	TO: JBM Environment Management Private. Limited. Near HVPNL Tajpur Substation, Tajpur Murthal Road, Murthal Village, Sonipat, Haryana, 131027
Gohana, HARYANA- 131301	GSTIN: 06AACCJ0529L1ZM
PO No.	EWAY Bill No: 3814 1320 5142

Sr. No.	Particulars	Quantity
1	Material for Disposal Post Consumer plastic Waste. THERE IS NO COMMERCIAL VALUE	26650 Kgs

Vehicle Detail: HR63C5119
Driver Name:
Contact No.

Receiver Signature with Date & Stamp	For: For Rekart Innovations Pvt. Ltd. Authorised Signatory

PLANT :- THASKA

APCO

Date :- 19-02-21

Sr.No	RST No	Gross weight	Vehicle weight	Garbage Net Weight	UOM	Vehicle No	Time	Signature
1.	463	28774	12218	16556	Kg	HR56A8513	8:24	
2.	464	9140	3656	5484	Kg	MAHINDRA 265	8:35	
3.	466	7958	3656	4302	Kg	MAHINDRA 265	8:58	
4.	467	29440	12218	17222	Kg	HR56A8513	9:13	
5	468	8764	3656	5108	Kg	MAHINDRA 265	9:25	
6	470	8476	3656	4820	Kg	MAHINDRA 265	9:50	
7	471	28498	12218	16260	Kg	HR56A8513	10:03	
8	472	8428	3656	4772	Kg	MAHINDRA 265	10:15	
9	474	9074	3656	5418	Kg	-do-	10:37	
10	475	26978	12218	14760	Kg	HR56A8513	10:49	
11	476	7826	3656	4170	Kg	MAHINDRA 265	10:58	
12	478	8410	3656	4754	Kg	-do-	11:24	
13	480	8494	3656	4838	Kg	-do-	11:49	
14	482	8848	3656	5192	Kg	-do-	12:16	
15	483	28102	12218	15884	Kg	HR56A8513	12:30	
16	484	9214	3656	5558	Kg	MAHINDRA 265	12:45	
17	486	7924	3656	4268	Kg	-do-	14:04	
18	488	7860	3656	4204	Kg	-do-	14:25	
19	489	28410	12218	16192	Kg	HR56A8513	14:39	
20	490	8848	3656	5192	Kg	MAHINDRA 265	14:50	
21	491	27898	12218	15680	Kg	HR56A8513	15:03	
22	492	8950	3656	5294	Kg	MAHINDRA 265	15:15	
23	494	7892	3656	4236	Kg	-do-	15:40	
24	496	7832	3656	4176	Kg	-do-	16:05	
25	497	29450	12218	17232	Kg	HR56A8513	16:18	
26	498	8836	3656	5180	KG	MAHINDRA 265	16:27	
27	500	9024	3636	5368	Kg	-do-	16:52	
28	501	26980	12218	14762	Kg	HR56A8513	17:08	
29	502	8746	3656	5090	Kg	MAHINDRA 265	17:19	

Sno	RST No	Gross weight	Vehicle	Net Gross	UOM	Vehicle No	Time
3rd	504	7856	3656	4200	Kg	MAHINDRA 265	8:00
3rd	505	28456	12218	16238	Kg	HR56A8513	8:10
		461366	198956	262410	Kg		
	Total weight in kg						
Total weight in Ton		461366	198.956	262.41	Ton		

Plant : THASKA

DATE : 20-02-2024

Sno	RST No	Gross weight	Vehicle weight	Gross net weight	UOM	Vehicle No	Time
1	523	28432	12198	16234	KG	HR56A8513	8:00
2	524	8952	3612	5340	KG	MAHINDRA 265	8:48
3	526	8524	3612	4912	KG	—do—	9:05
4	527	27542	12198	15344	KG	HR56A8513	9:11
5	528	8756	3612	5144	KG	MAHINDRA 265	9:30
6	530	9128	3612	5516	KG	—do—	9:57
7	531	28312	12198	16114	KG	HR56A8513	10:10
8	532	7658	3612	4046	KG	MAHINDRA 265	10:20
9	534	8528	3612	4916	KG	—do—	10:45
10	535	29456	12198	17258	KG	HR56A8513	11:00
11	536	8572	3612	4960	KG	MAHINDRA 265	11:10
12	538	8452	3612	4840	KG	—do—	11:30
13	539	27168	12198	14970	KG	HR56A8513	11:44
14	540	8956	3612	5344	KG	MAHINDRA 265	11:53
15	542	8958	3612	5340	KG	—do—	12:18
16	543	26512	12198	14314	KG	HR56A8513	12:30
17	544	7826	3612	4214	KG	MAHINDRA 265	12:40
18	550	8216	3612	4604	KG	—do—	14:05
19	552	8524	3612	4912	KG	—do—	14:21
20	553	27138	12198	14940	KG	HR56A8513	14:49

APCO

Date- 20-02-2024

Sno	RST	Gross weight	Vehicle	Net Gross weight	UOM	Vehicle No	Time	Signature
21	554	9654	3612	6042	kg	MAHINDRA265	14:32	
22	556	9215	3612	5603	kg	—do—	15:15	
23	558	9314	3612	5702	Kg	—do—	15:40	
24	559	28126	12198	15928	kg	HR56A8513	15:53	
25	560	8928	3612	5316	kg	MAHINDRA265	16:12	
26	562	9090	3612	5478	kg	—do—	16:24	
27	563	29530	12198	17332	kg	HR56A8513	16:38	
28	564	8560	3612	4948	kg	MAHINDRA 265	16:52	
29	566	9318	3612	5706	kg	—do—	17:13	
30	568	8950	3612	5338	kg	—do—	17:34	
31	569	27953	1219	15754	kg	HR56A8513	17:50	
Total weight in kg		461424	197832	266409	KG			
Total weight in Ton		461.424	197.832	266.409	TON			

PLANT : THASKA

DATE : 21-02-2024

Sno	RST No	Gross weight	Vehicle weight	Net Gross weight	UOM	Vehicle No	Time	Sig
1	591	29560	12198	17362	Kg	HR56A8513	8:24	
2	592	9426	3612	5814	kg	MAHINDRA265	8:55	
3	594	9052	3612	5440	kg	—do—	9:00	
4	595	28450	12198	16252	kg	HR56A8513	9:14	
5	596	8972	3612	5360	kg	MAHINDRA265	9:43	
6	598	8604	3612	4992	kg	—do—	9:54	
7	599	27308	12198	15800	kg	HR56A8513	10:00	
8	600	9420	3612	5808	kg	MAHINDRA265	10:10	
9	602	9412	3612	5800	kg	—do—	10:37	
10	604	8746	3612	5134	kg	—do—	10:50	
11	606	8462	3612	4850	kg	—do—	11:17	
12	607	27492	12198	15294	kg	HR56A8513	11:30	

APCO
Date: / /

Sr no	RST	Gross weight	Vehicle weight	Garbage Net weight	UOM	Vehicle no	Time	Sign
13	608	9058	3612	5446	KG	MAHINDRA26T	11:50	
14	610	8812	3612	5200	KG	—do—	12:14	
15	612	8354	3612	4742	KG	—do—	12:40	
16	613	30626	12198	17228	KG	HR56AB5113	12:54	
17	614	8648	3612	5036	KG	MAHINDRA16T	14:06	
18	616	8680	3612	5008	KG	—do—	14:25	
19	617	28320	12198	16122	KG	HR56AB5113	14:40	
20	618	9216	3612	5604	KG	MAHINDRA26T	14:50	
21	620	8654	3612	5042	KG	—do—	15:13	
22	621	26982	12198	14784	KG	HR56AB5113	15:25	
23	622	8678	3612	5066	KG	MAHINDRA26T	15:35	
24	624	8268	3612	4656	KG	—do—	16:00	
25	626	9356	3612	5744	KG	—do—	16:23	
26	627	27568	12198	15370	KG	HR56AB5113	16:40	
27	628	8764	3612	5152	KG	MAHINDRA26T	16:51	
28	629	27586	12198	15388	KG	HR56AB5113	17:08	
29	630	8462	3612	4850	KG	MAHINDRA26S	17:18	
30	632	8958	3612	5346	KG	—do—	17:29	
31	633	28976	12198	16778	KG	HR56AB5113	17:53	
Total weight in kg-		467700	197832	269868	KG.			
Total weight in Ton		467.7	197.832	269.868	Ton			

Plant: Thaska Date: ~~28-02-2024~~

PLANT : Thaska Date :

APCO
Date: / /

Sr no	RST No	Gross weight	Vehicle weight	Garbage net weight	UOM	Vehicle no	Time	Signature
1	655	27486	12198	15288	KG	HR56AB5113	8:28	
2	656	9426	3612	5814	KG	MAHINDRA 26T	8:40	
3	657	27428	12198	15230	KG	HR56AB5113	8:54	
4	658	9126	3612	5514	KG	MAHINDRA 26T	9:04	
5	660	8542	3612	4930	KG	—do—	9:30	
6	661	28568	12198	16370	KG	HR56AB5113	9:44	
7	662	8652	3612	5040	KG	MAHINDRA 26T	9:54	
8	664	9284	3612	5672	KG	—do—	10:19	
9	666	8624	3612	5012	KG	—do—	10:44	
10	667	29452	12198	17254	KG	HR56AB5113	11:00	
11	670	8746	3612	5134	KG	MAHINDRA 26T	11:25	
12	672	8964	3612	5352	KG	—do—	11:50	
13	674	8468	3612	4856	KG	—do—	12:16	
14	675	27586	12198	15388	KG	HR56AB5113	12:28	
15	676	9210	3612	5598	KG	MAHINDRA 26T	12:40	
16	677	28128	12198	15930	KG	HR56AB5113	12:55	
17	678	8856	3612	5244	KG	MAHINDRA 26S	14:03	
18	680	8238	3612	4626	KG	—do—	14:27	
19	682	7968	3612	4356	KG	—do—	14:50	
12	683	27862	12198	15664	KG	HR56AB5113	15:06	
21	684	9210	3612	5598	KG	MAHINDRA 26S	15:15	
22	686	8950	3612	5338	KG	—do—	15:39	
23	687	28562	12198	16364	KG	HR56AB5113	15:52	
24	688	9104	3612	5492	KG	MAHINDRA 26	16:03	
25	690	9210	3612	5598	KG	—do—	16:31	
26	691	29416	12198	17218	KG	HR56AB5113	16:45	
27	693	9012	3612	5400	KG	MAHINDRA 26	16:55	
28	694	9124	3612	5512	KG	—do—	19:21	
29	696	8568	3612	4956	KG	—do—	17:43	
30	697	28976	12198	16778	KG	HR56AB5113	17:57	
Total weight in kg		460246	194220	266026	KG.			
Total weight in Ton		460.246	194.22	266.026	Ton			

PLANT: Thaska Date: 23-02-2021

APCO

Sr. No.	RST	Gross weight	Vehicle weight	Average net weight	UOM	Vehicle No.	Time	Sign
1	726	27482	12144	15338	kg	HR56A8513	8:14	
2	727	8450	3642	4808	kg	MAHINDRA 265	8:25	
3	729	9016	3642	5374	kg	—do—	8:48	
4	731	8956	3642	5314	kg	—do—	9:08	
5	733	8946	3642	5304	kg	—do—	9:29	
6	736	8746	3642	5104	kg	—do—	9:49	
7	739	9020	3642	5378	kg	—do—	10:14	
8	740	28410	12144	16266	kg	HR56A8513	10:28	
9	741	9246	3642	5604	kg	MAHINDRA 265	10:39	
10	744	8954	3642	5312	kg	—do—	11:04	
11	746	8474	3642	4832	kg	—do—	11:25	
12	747	28472	12144	16328	kg	HR56A8513	11:39	
13	748	9128	3642	5486	kg	MAHINDRA 265	11:47	
14	749	29548	12144	17404	kg	HR56A8513	12:00	
15	750	9458	3642	5816	kg	MAHINDRA 265	12:11	
16	753	7958	3642	4316	kg	—do—	12:35	
17	755	8956	3642	5314	kg	—do—	12:57	
18	757	29450	12144	17396	kg	HR56A8513	14:08	
19	758	8950	3642	5308	kg	MAHINDRA 265	14:15	
20	760	9246	3642	5604	kg	—do—	14:35	
21	761	28476	12144	16332	kg	HR56A8513	14:50	
22	762	9200	3642	5558	kg	MAHINDRA 265	14:59	
23	764	8586	3642	4944	kg	—do—	15:20	
24	766	27846	12144	15702	kg	HR56A8513	15:32	
25	767	9218	3642	5576	kg	MAHINDRA 265	15:47	
26	769	9476	3642	5834	kg	—do—	16:03	
27	772	8956	3642	5314	kg	—do—	16:24	
28	774	9186	3642	5544	kg	—do—	16:50	
29	776	9284	3642	5642	kg	—do—	17:15	
30	777	26894	12144	14750	kg	HR56A8513	17:30	
31	778	8954	3642	5312	kg	MAHINDRA 265	17:38	
32	780	29410	12144	17266	kg	HR56A8513	18:01	
Total weight in kg		462442	193062	269380	kg			
Total weight in Tone		462.442	193.062	269.38	Ton			

APCO

PLANT: Thaska Date: 24-02-2021

Sr. No.	RST	Gross weight	Vehicle weight	Average weight	UOM	Vehicle No.	Time	Sign
1	806	28186	12190	15996	kg	HR56A8513	8:12	
2	809	9086	3642	5444	-do-	MAHINDRA 265	8:41	
3	810	29500	12190	17310	-do-	HR56A8513	8:55	
4	811	7958	3642	4316	-do-	MAHINDRA 265	9:04	
5	813	8952	3642	5310	-do-	—do—	9:25	
6	814	28620	12190	16430	-do-	HR56A8513	9:40	
7	815	9502	3642	5860	-do-	MAHINDRA 265	9:52	
8	818	9286	3642	5644	-do-	—do—	10:15	
9	819	27582	12190	15392	-do-	HR56A8513	10:30	
10	820	8590	3642	4948	-do-	MAHINDRA 265	10:41	
11	821	28904	12190	16714	-do-	HR56A8513	10:55	
12	822	8658	3642	5016	-do-	MAHINDRA 265	11:04	
13	824	8926	3642	5284	-do-	—do—	11:28	
14	825	27480	12190	15290	-do-	HR56A8513	11:40	
15	826	9028	3642	5386	-do-	MAHINDRA 265	11:51	
16	828	9020	3642	5378	-do-	—do—	12:17	
17	831	8566	3642	4924	-do-	—do—	12:38	
18	833	8652	3642	5010	-do-	—do—	12:59	
19	834	28456	12190	16266	-do-	HR56A8513	14:06	
20	835	9200	3642	5558	-do-	MAHINDRA 265	14:35	
21	837	8728	3642	5086	-do-	—do—	14:57	
22	838	27486	12190	15296	-do-	HR56A8513	14:50	

APCO
Date: / /

23	839	9036	3642	5394	Kg	MAHINDRA 265	14:09	
24	841	9414	3642	5772	-do-	-do-	15:25	
25	843	9310	3642	5668	-do-	-do-	15:50	
26	845	8928	3642	5286	-do-	-do-	16:15	
27	847	8468	3642	4826	-do-	-do-	16:40	
28	849	9002	3642	5360	-do-	-do-	17:01	
29	850	28410	12190	16220	-do-	HRSCABS13	17:17	
30	851	9904	3642	5562	-do-	MAHINDRA 265	17:35	
31	853	8268	3642	4626	-do-	-do-	17:51	
32	854	29524	12190	17334	-do-	HRSCABS13	18:05	
Total weight in Kg		479930	202024	277906				
Total weight in Ton		479.930	202.024	277.906				

PLANT — THASKA DATE : — 25-02-2021

1	870	28528	12230	16298	Kg	HRSCABS13	7:07	
2	871	8952	3628	5324	Kg	MAHINDRA 265	7:12	
3	873	8268	3628	4640	Kg	-do-	7:34	
4	874	27562	12230	15332	Kg	HRSCABS13	7:50	
5	875	9906	3628	5578	Kg	MAHINDRA 265	7:59	
6	877	8752	3628	5124	Kg	-do-	8:25	
7	879	9108	3628	5480	Kg	-do-	8:50	
8	880	27456	12230	15226	Kg	HRSCABS13	9:03	
9	881	8564	3628	4936	Kg	MAHINDRA 265	9:11	
10	882	28580	12230	16290	Kg	HRSCABS13	9:23	
11	883	8840	3628	5212	Kg	MAHINDRA 265	9:39	
12	884	28006	12230	15776	Kg	HRSCABS13	9:45	
13	885	9002	3628	5374	Kg	MAHINDRA 265	9:58	
14	887	9328	3628	5598	Kg	-do-	10:20	

APCO (5)
Date: / /

Sr.No	RST	Gross weight	Vehicle weight	Consignee weight net	UOM	Vehicle	Time	Sign
15	888	27746	12230	15516	Kg	MAHINDRA 265	10:38	
16	889	8842	3628	5214	Kg	MAHINDRA 265	10:41	
17	891	9028	3628	5400	Kg	MAHINDRA 265	11:15	
18	893	8766	3628	5138	Kg	MAHINDRA 265	11:38	
19	895	8964	3628	5336	Kg	MAHINDRA 265	11:53	
20	897	9228	3628	5600	Kg	MAHINDRA 265	12:19	
21	899	8524	3628	4896	Kg	MAHINDRA 265	12:46	
22	901	8856	3628	5228	Kg	MAHINDRA 265	14:06	
23	902	27682	12230	15452	Kg	HRSCA BS13	14:19	
24	903	9008	3628	5380	Kg	MAHINDRA 265	14:28	
25	905	9528	3628	5964	Kg	MAHINDRA 265	14:52	
26	906	29880	12230	17650	Kg	HRSCA BS13	15:2	
27	907	8500	3628	4872	Kg	MAHINDRA 265	15:15	
28	909	8864	3628	5236	Kg	MAHINDRA 265	15:30	
29	911	8846	3628	5218	Kg	MAHINDRA 265	15:1	
30	913	8864	3628	5236	Kg	MAHINDRA 265	16:38	
31	915	9562	3628	5934	Kg	MAHINDRA 265	16:48	
32	917	8520	3628	4892	Kg	MAHINDRA 265	17:16	
33	919	9186	3628	5558	Kg	MAHINDRA 265	17:41	
34	921	8956	3628	5328	Kg	MAHINDRA 265	18:16	
35	923	8526	3628	4898	Kg	MAHINDRA 265	18:30	
36	925	9222	3628	5594	Kg	MAHINDRA 265	18:55	
Total								
	Total weight in Kgs		475148	199424		275718		
	Total weight in Ton		475.148	199.424		275.718		

PLANT - THASK

DATE - 27-02-2021

APCO Date: / /

6

1.	1373	7956	3640	4316	Kg	MAHINDRA 265	9:21	
2.	1376	8220	3644	4576	Kg	MAHINDRA 265	9:32	
3.	1386	8565	3644	4918	Kg	MAHINDRA 265	15:37	
4.	1387	6264	3700	2964	Kg	MAHINDRA 275	15:43	
5.	1388	8518	3600	4918	Kg	MAHINDRA 265	15:45	
6.	1389	6600	3400	3200	Kg	MAHINDRA 275	15:50	
7.	1390	8342	3600	4742	Kg	MAHINDRA 265	15:54	
8.	1391	6788	3350	3428	Kg	MAHINDRA 275	15:56	
9.	1392	9528	3600	5928	Kg	MAHINDRA 265	16:2	
10	1393	6734	3350	3384	Kg	MAHINDRA 275	16:5	
11	1395	8900	3600	5300	Kg	MAHINDRA 265	16:12	
12	1396	6914	3350	3564	Kg	MAHINDRA 275	16:14	
13	1397	8800	3600	5200	Kg	MAHINDRA 265	16:20	
14	1398	6768	3350	3358	Kg	MAHINDRA 275	16:22	
15	1399	8944	3350	5594	Kg	MAHINDRA 265	16:28	
16	1401	9080	3350	5730	Kg	MAHINDRA 275	16:36	
17	1402	9146	3600	5546	Kg	MAHINDRA 265	16:38	
18	1403	6940	3350	3590	Kg	MAHINDRA 275	16:40	
19	1404	8758	3600	5158	Kg	MAHINDRA 275	16:46	
20	1405	7014	3350	3664	Kg	MAHINDRA 275	16:48	
		TOTAL WEIGHT		89088				

PLANT- Thaska

Date: 1-APCO-2021

Sr.No	RST No	Gross Weight	Vehicle Weight	Net Garbage	Unit	Vehicle No	Time	Sign
1	1410	29080	11412	11668	Kg	HR46C7505	10:05	
2	1411	29096	11412	17684	Kg	H-do-	10:21	
3	1413	9512	3640	5872	Kg	MAHINDRA	10:44	
4	1414	7994	3674	4320	Kg	-do-	11:07	
5	1415	27540	11412	16128	Kg	HR46C7505	10:52	
6	1416	27736	11412	16324	Kg	HR46C505	11:08	
Total weight		124958	59963	71996				
Plant:- Thaska					Date:- 2-03-2021			
1	1417	24536	11412	13124	Kg	HR46C7505	12:10	
2	1418	25770	11468	14302	Kg	-do-	12:24	
3	1419	26638	-do-	15170	Kg	-do-	12:43	
4	1420	26604	-do-	15136	Kg	-do-	3:01	
5	1421	26502	-do-	15034	Kg	-do-	3:17	
6	1422	26896	-do-	15428	Kg	-do-	3:34	
7	1423	26952	-do-	15484	Kg	-do-	3:51	
8	1424	25980	-do-	14512	Kg	-do-	4:05	
9	1425	25626	-do-	14158	Kg	-do-	4:24	
10	1426	23474	-do-	12006	Kg	-do-	4:34	
11	1427	24550	-do-	10082	Kg	-do-	5:20	
12	1428	28332	-do-	17914	Kg	-do-	5:41	
Total weight		311910	137560	174350				
Plant:- Thaska					Date:- 3-03-2021			
1	1429	27322	11468	15854	Kg	HR46C7505	11:48	
2	1430	28006	-do-	16538	-do-	-do-	12:05	
3	1431	28518	-do-	17044	-do-	-do-	12:29	

APCO

Date: 1-

Sr.No	RST No	Gross Weight	Vehicle Weight	Net Garbage	Unit	Vehicle No	Time	Sign
4	1432	26900	11468	15432	Kg	HR46C7505	12:55	
5	1433	27548	-do-	16080	-do-	-do-	14:56	
6	1434	26840	-do-	14772	-do-	-do-	16:57	
7	1435	25999	-do-	14464	-do-	-do-	17:13	
8	1436	27606	-do-	16138	-do-	-do-	17:31	
8 Total weight		218066	91744	126322				
Plant:- Thaska					Date:- 4-03-2021			
1	1437	29450	11442	18008	Kg	HR46C7505	9:20	
2	1438	29388	11442	17946	-do-	-do-	10:17	
3	1439	9128	3644	5484	-do-	MAHINDRA 265	10:21	
4	1440	8844	3752	5092	-do-	-do-	10:35	
6	1441	29242	11442	17790	-do-	HR46C7505	10:31	
7	1442	8944	3752	5192	-do-	MAHINDRA 265	10:49	
7	1443	8644	-do-	4892	-do-	-do-	11:03	
8	1444	8818	-do-	5066	-do-	-do-	11:10	
9	1445	27016	11442	15574	-do-	HR46C7505	11:22	
10	1446	9032	3752	5280	-do-	MAHINDRA 265	11:25	
11	1447	27234	11442	15792	-do-	HR46C7505	11:34	
12	1448	8804	3752	5052	-do-	MAHINDRA 265	11:38	
13	1449	27570	11442	16128	-do-	HR46C7505	11:49	
14	1450	9820	3752	6068	-do-	MAHINDRA 265	11:52	
15	1451	27636	11442	16194	-do-	HR46C7505	12:05	
16	1452	8976	3752	5224	-do-	MAHINDRA 265	12:10	
17	1453	27092	11442	15650	-do-	HR46C7505	12:26	
18	1454	8814	3752	5062	-do-	MAHINDRA 265	12:29	
19	1455	27314	11442	15872	-do-	HR46C7505	17:09	
20	1456	8844	3752	5092	-do-	MAHINDRA 265	17:13	
21	1457	27214	11442	15772	-do-	HR46C7505	17:23	
22	1458	9434	3752	5682	-do-	MAHINDRA 265	17:26	

APCO

Date: / /

Sr.No.	RST	Gross weight	Vehicle weight	Net weight	UOM	Vehicle No.	Time	Sign
23	1459	27270	11442	15828	Kg	HR46C7505	12:02	
24	1460	9398	3752	5646	Kg	MAHINDRA265	12:07	
25	1461	27208	11442	15766	Kg	HR46C7505	12:50	
26	1462	8766	3752	5014	Kg	MAHINDRA 265	12:55	
Total Net weight		459890	189724	270166				
	Plant :- Thaska				Date :- 5-03-2021			
1	1463	8452	3752	4700	KG	MAHINDRA265	8:49	
2	1464	8318	3666	4652	Kg	-do-	8:55	
3	1465	8294	3666	4628	Kg	-do-	9:06	
4	1466	8888	3666	5222	Kg	-do-	9:16	
5	1467	8932	3666	5266	KG	-do-	9:25	
6	1468	9524	3666	5858	Kg	-do-	9:33	
7	1469	29932	11442	17790	Kg	HR46C7505	9:42	
8	1470	9050	3666	5384	Kg	MAHINDRA265	9:46	
9	1471	9180	3666	5514	KG	-do-	9:58	
10	1472	29266	11442	17824	Kg	HR46C7505	10:04	
11	1473	7982	3666	4316	KG	MAHINDRA 265	10:09	
12	1474	26094	11442	14652	Kg	HR46C7505	10:14	
13	1475	7898	3666	4232	Kg	MAHINDRA265	10:24	
14	1476	26018	11442	14576	Kg	HR46C7505	10:32	
15	1477	21918	11442	10476	Kg	-do-	10:43	
16	1478	7990	3666	4324	Kg	MAHINDRA 265	10:45	
17	1479	29056	11442	17614	Kg	HR46C7505	11:29	
18	1480	9582	3666	5916	Kg	MAHINDRA-265	11:33	
19	1481	9506	3666	5840	Kg	-do-	11:45	
20	1482	28574	11442	17132	Kg	HR46C7505	11:50	
21	1483	9586	3666	5920	Kg	MAHINDRA265	11:58	
22	1484	28712	11442	17270	Kg	HR46C7505	12:01	
23	1485	8684	3666	5018	Kg	MAHINDRA265	12:11	
24	1486	24360	11442	12924	Kg	HR46C7505	12:21	

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APCO

Date: / /

Sr.No.	RST	Gross weight	Vehicle weight	Net weight	UOM	Vehicle No.	Time	Sign
25	1487	8752	3666	5086	Kg	MAHINDRA265	12:30	
26	1488	8674	-do-	5008	Kg	-do-	12:47	
27	1489	8748	-do-	5082	Kg	-do-	12:58	
Total weight		401276	169052	232224				
	Plant :- Thaska				Date :- 6-03-2021			
1	1490	9176	3666	5510	KG	MAHINDRA 265	8:29	
2	1491	9192	3666	5526	Kg	-do-	8:52	
3	1492	27574	11442	16132	Kg	HR46C7505	9:02	
4	1493	8910	3666	5244	Kg	MAHINDRA265	9:06	
5	1494	27622	11440	16182	Kg	HR46C7505	9:16	
6	1495	25810	11440	14370	Kg	-do-	9:31	
7	1496	25744	11440	14304	Kg	-do-	9:46	
Total weight Net		134028	56760	77268				
	Plant :- Thaska				Date :- 8-03-2021			
1	1497	27888	11402	16486	Kg	HR46C7505	16:52	
2	1498	28054	-do-	16652	Kg	-do-	17:02	
3	1499	27994	-do-	16592	Kg	-do-	17:08	
4	1500	27950	-do-	16548	Kg	-do-	17:14	
5	1501	27898	-do-	16496	Kg	-do-	17:26	
6	1502	28154	-do-	16752	Kg	-do-	17:38	
7	1503	28016	-do-	16614	Kg	-do-	17:50	
8	1504	27844	-do-	16442	Kg	-do-	18:01	
Total weight Net		223798	91216	132582				

Plant:— Thaska Date:— 9-APCO02

Sr.No	RST No	Gross weight	Vehicle weight	Net Carriage	Unit	Vehicle No.	Time
1	1505	29296	11400	17836	Kg	HR46C7505	8:58
2	1507	27270	—do—	15950	Kg	—do—	9:44
3	1509	29226	—do—	17826	Kg	—do—	10:33
4	1510	29148	—do—	17748	Kg	—do—	10:53
5	1512	28748	—do—	17348	Kg	—do—	11:25
6	1514	29288	—do—	17888	Kg	—do—	11:57
7	1515	28206	—do—	16806	Kg	—do—	12:08
8	1517	29132	—do—	17732	Kg	—do—	12:39
9	1518	28644	—do—	17244	Kg	—do—	13:09
10	1519	29154	—do—	17754	Kg	—do—	14:02
11	1520	29106	—do—	17706	Kg	—do—	14:32
12	1521	29226	—do—	17826	Kg	—do—	15:14
13	1523	26066	—do—	14666	Kg	—do—	15:32
14	1524	28424	—do—	17024	Kg	—do—	14:11
15	1526	28846	—do—	17446	Kg	—do—	16:19
16	1527	28474	—do—	17074	Kg	—do—	19:18
17	1529	27862	—do—	16462	Kg	—do—	17:52
Total weight net		486236	193800	292906			

Plant: Thaska Date = 10-07-2021

Sr.No	RST No	Gross weight	Vehicle weight	Net Carriage	Unit	Vehicle No.	Time
1	1530	26868	11412	15456	Kg	HR46C7505	8:58
2	1532	29450	—do—	18038	Kg	—do—	9:19
3	1534	29362	—do—	17950	Kg	—do—	9:50
4	1535	29476	—do—	18064	Kg	—do—	10:20
5	1537	25836	—do—	14424	Kg	—do—	10:32
6	1538	25936	—do—	14524	Kg	—do—	11:16
7	1539	26006	—do—	14594	Kg	—do—	11:45
8	1540	27262	—do—	15850	Kg	—do—	12:21
9	1542	29384	—do—	17972	Kg	—do—	12:59
10	1543	25796	—do—	14384	Kg	—do—	14:34

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Sr.No	RST No	Gross weight	Vehicle weight	Net Carriage	Unit	Vehicle No.	Time
11	1544	29866	11412	14454	Kg	HR46C7505	14:18
12	1545	28904	—do—	17492	Kg	—do—	15:06
13	1546	28778	—do—	17366	Kg	—do—	15:20
14	1547	29506	—do—	18094	Kg	—do—	15:54
15	1548	29606	—do—	18194	Kg	—do—	16:16
16	1549	29694	—do—	18282	Kg	—do—	16:45
17	1550	29792	—do—	18380	Kg	—do—	16:57
18	1551	29546	—do—	18134	Kg	—do—	17:23
19	1552	24868	—do—	13456	Kg	—do—	17:37
20	1553	25068	—do—	13686	Kg	—do—	17:49
21	1554	24986	—do—	13574	Kg	—do—	18:00
		582096	239152	342944			

Plant:— Thaska Date:— 11-03-2021

Sr.No	RST No	Gross weight	Vehicle weight	Net Carriage	Unit	Vehicle No.	Time
1	1555	27066	11408	15658	Kg	HR46C7505	8:51
2	1557	6398	3660	2738	Kg	MAHINDRA305	9:12
3	1558	28582	11408	17174	Kg	HR46C7505	9:37
4	1559	28804	—do—	17396	Kg	—do—	9:52
5	1561	28626	—do—	17218	Kg	—do—	10:35
6	1562	28552	—do—	17144	Kg	—do—	11:17
7	1563	26434	—do—	15026	Kg	—do—	11:41
8	1564	28694	—do—	17286	Kg	—do—	12:05
9	1565	26210	—do—	14802	Kg	—do—	12:25
10	1566	26166	—do—	14758	Kg	—do—	12:46
11	1567	26372	—do—	14964	Kg	—do—	14:45
12	1568	29310	—do—	18902	Kg	—do—	14:57
13	1569	29488	11400	18088	Kg	—do—	15:25
14	1570	28080	11408	16672	Kg	—do—	15:52
15	1571	28020	11408	16612	Kg	—do—	16:11
16	1572	29684	11400	18284	Kg	—do—	16:33
17	1573	29706	11408	18298	Kg	—do—	16:54
18	1574	29632	11400	18232	Kg	—do—	17:05

Sr.No.	RST No.	Gross weight	Vehicle weight	Net weight	UOM	Vehicle no.	Time
19	1575	29756	11400	18350	Kg	HR46C7505	19:21
20	1576	29880	11408	18472	Kg	-do-	12:47
21	1577	29598	11400	18198	Kg	-do-	19:38
Total Net weight		575352	231280	343572			

Plant :- Thaska Date :- 12-03-2021

1	1579	29678	11398	17680	Kg	HR46C7505	8:55
2	1580	29292	-do-	17894	Kg	-do-	9:24
3	1581	29158	-do-	17760	Kg	-do-	9:53
4	1582	28106	-do-	16708	Kg	-do-	10:15
5	1583	29000	-do-	17602	Kg	-do-	10:37
6	1584	27214	-do-	15816	Kg	-do-	11:05
7	1585	25168	-do-	13770	Kg	-do-	11:29
8	1586	25366	-do-	13968	Kg	-do-	11:55
9	1587	28626	-do-	17228	Kg	-do-	12:20
10	1588	28738	-do-	17340	Kg	-do-	12:48
11	1589	28812	-do-	17414	Kg	-do-	13:07
12	1590	28948	-do-	17550	Kg	-do-	14:02
13	1591	29034	-do-	17636	Kg	-do-	14:28
14	1592	29206	-do-	17808	Kg	-do-	14:58
15	1593	29092	-do-	17694	Kg	-do-	15:34
16	1594	28966	-do-	17568	Kg	-do-	16:11
17	1595	29140	-do-	17742	Kg	-do-	16:38
18	1596	26046	-do-	14648	Kg	-do-	16:57
19	1597	25968	-do-	14570	Kg	-do-	17:20
20	1598	29074	-do-	17676	Kg	-do-	17:56
		564022	-do-	336062	K	-do-	
						-do-	
						-	

Plant :- Thaska Date APCO 13-03-2021

SNo	RST No	Gross weight	Vehicle weight	Net weight	UOM	Vehicle no.	Time
1	1599	7122	3626	3496	Kg	MAHINDRA 265	8:48
2	1601	7040	3626	3414	Kg	MAHINDRA 265	8:58
3	1602	25522	11398	14124	Kg	HR46C7505	9:12
4	1604	26742	11398	15344	Kg	HR46C7505	9:16
5	1605	7106	3626	3480	Kg	MAHINDRA 265	9:21
6	1606	29928	11398	18530	Kg	HR46C7505	9:39
7	1607	26678	11398	15280	Kg	HR46C7505	10:01
8	1608	27968	11398	16570	Kg	HR46C7505	10:33
9	1609	27892	11398	16494	Kg	HR46C7505	11:17
10	1610	28002	11398	16604	Kg	HR46C7505	11:39
11	1611	28150	11398	16752	Kg	HR46C7505	12:17
12	1612	27366	11398	15968	Kg	HR46C7505	12:35
13	1613	29328	11398	17930	Kg	HR46C7505	13:53
14	1614	25152	11398	13754	Kg	HR46C7505	14:07
15	1615	29834	11398	18436	Kg	HR46C7505	14:24
16	1616	23360	11398	11962	Kg	HR46C7505	14:37
17	1617	26842	11398	15444	Kg	HR46C7505	15:02
18	1618	26996	11398	15598	Kg	HR46C7505	15:13
19	1619	29480	11398	18082	Kg	HR46C7505	15:23
20	1620	9350	3626	5724	Kg	MAHINDRA 265	15:28
21	1621	9420	3626	5794	Kg	MAHINDRA 265	15:37
22	1622	28468	11398	17070	Kg	HR46C7505	15:48
23	1623	28394	11398	16996	Kg	HR46C7505	16:01
24	1624	27696	11398	16298	Kg	HR46C7505	16:21
25	1625	27906	11398	16508	Kg	HR46C7505	16:33
26	1626	28486	11398	17088	Kg	HR46C7505	17:01
27	1627	9598	3626	5972	Kg	MAHINDRA 265	17:14
28	1628	27940	11398	16542	Kg	HR46C7505	17:34
29	1629	25766	11398	14368	Kg	HR46C7505	17:42
30	1630	27888	11398	16490	Kg	HR46C7505	17:51
31	1631	28460	11398	17062	Kg	HR46C7505	18:05
Total :-		739840	306706	433134			

PLANT – ! THASKA

APCO
Date: 14/03/2091

S.NO	RST No	Gross Weight	V. Weight	Garbage Net Weight	UOM	V. No	Time
1	1632	8884	3636	5248	Kgs	MAHINDRA 265	8:47
2	1633	29030	11376	17654	Kgs	HR46C 7505	8:31
3	1634	8954	3636	5318	Kgs	MAHINDRA 265	8:50
4	1635	28956	11376	17580	Kgs	HR46C 7505	9:17
5	1637	29162	11376	17786	Kgs	HR46C 7505	10:12
6	1639	26216	11376	14840	Kgs	HR46C 7505	10:57
7	1640	25504	11376	14128	Kgs	HR46C 7505	11:18
8	1642	27732	11376	16356	Kgs	HR46C 7505	11:57
9	1643	28869	11376	17493	Kgs	HR46C 7505	12:23
10	1644	28922	11376	17546	Kgs	HR46C 7505	12:39
11	1645	28970	11376	17594	Kgs	HR46C 7505	14:19
12	1646	29056	11376	17680	Kgs	HR46C 7505	14:37
13	1647	26406	11376	15030	Kgs	HR46C 7505	13:14
14	1649	29008	11376	17632	Kgs	HR46C 7505	15:08
15	1650	25264	11376	13888	Kgs	HR46C 7505	16:21
16	1652	28290	11376	16914	Kgs	HR46C 7505	16:41
17	1653	29018	11376	17642	Kgs	HR46C 7505	17:03
18	1655	29154	11376	17778	Kgs	HR46C 7505	17:49
		467390	189288				
	TOTAL NET WEIGHT –		278102				

PLANT – ! THASK Date – 15/03/2091

1	1657	7898	3640	4259	Kgs	MAHINDRA 265	8:18
2	1658	7812	3640	4172	Kgs	MAHINDRA 265	8:30
3	1660	27856	11372	16484	Kgs	HR46C 7505	9:41
4	1662	7960	3640	4320	Kgs	MAHINDRA 265	9:09
6	1663	27914	11372	16542	Kgs	HR46C 7505	9:17
1	1664	28184	11372	16812	Kgs	HR46C 7505	9:40
7	1665	27458	11372	16086	Kgs	HR46C 7505	10:09

PLANT – ! THASKA

APCO
Date: 15/03/2091

S.No	RST No	Gr. Weight	V. Weight	Net Weight	UOM	V. No	Time
8	1667	26794	11372	15423	Kgs	HR46C 7505	10:18
9	1668	26808	11372	15436	Kgs	HR46C 7505	11:01
10	1670	28634	11372	17262	Kgs	HR46C 7505	11:45
11	1671	26332	11372	14960	Kgs	HR46C 7505	12:12
12	1673	27624	11372	16252	Kgs	HR46C 7505	12:55
13	1674	28546	11372	17174	Kgs	HR46C 7505	14:41
14	1675	28796	11372	17424	Kgs	HR46C 7505	19:38
15	1676	27388	11372	16061	Kgs	HR46C 7505	15:06
16	1677	27618	11372	16246	Kgs	HR46C 7505	16:43
17	1678	9120	3640	5480	Kgs	MAHINDRA 265	16:56
18	1680	27762	11372	16390	Kgs	HR46C 7505	17:06
19	1682	27288	11372	15916	Kgs	HR46C 7505	17:55
20	1683	26564	11372	15192	Kgs	HR46C 7505	17:54
		474756	196512				
	TOTAL NET WEIG –			278244			

PLANT THASKA DATE – 16/03/2091

1	1684	26842	11365	15477	Kgs	HR46C 7505	8:52
2	1685	8954	3640	5314	Kgs	MAHINDRA 265	9:07
3	1686	8874	3640	5234	Kgs	MAHINDRA 265	9:19
4	1687	29506	11365	18141	Kgs	HR46C 7505	9:23
5	1688	29396	11365	18031	Kgs	HR46C 7505	9:41
6	1689	27666	11365	16301	Kgs	HR46C 7505	9:59
7	1690	25792	11365	14557	Kgs	HR46C 7505	10:34
8	1691	26092	11365	14727	Kgs	HR46C 7505	11:03
9	1692	27650	11365	16285	Kgs	HR46C 7505	11:04
10	1693	28866	11365	17501	Kgs	HR46C 7505	19:29
11	1694	28742	11365	17377	Kgs	HR46C 7505	19:54
12	1695	27518	11365	16153	Kgs	HR46C 7505	14:13

APCO
Date: / /

SNO	RST NO	GROSS WEIGHT	V. WEIGHT	GRAND NET WEIGHT	DOM	V. NO	TIME
13	1696	27722	11365	16357	KA	HR46C 7505	14:20
14	1697	29694	11365	18329	KA	HR46C 7505	14:43
15	1698	29428	11365	18063	KA	HR46C7505	15:23
16	1699	28926	11365	17571	KA	HR46C 7505	15:43
17	1700	29019	11365	17654	KA	HR46C7505	16:21
18	1701	29194	11365	17779	KA	HR46C7505	16:54
19	1702	27916	11365	16551	KA	HR46C 7505	17:18
20	1703	27696	11365	16331	KA	HR46C 7505	17:27
21	1704	27946	11365	16581	KA	HR46C 7505	17:35
22	1705	28988	11365	17623	KA	HR46C 7505	17:49
		585513	234580				
	TOTAL NET WET-		347932				

PLANT THASKA DATE- 17/03/2021

SNO	RST NO	GROSS WEIGHT	V. WEIGHT	GRAND NET WEIGHT	DOM	V. WEIGHT	TIME
1	1707	8810	3632	5178	KA	MAHINDRA 265	8:31
2	1708	8270	3632	4638	KA	MAHINDRA 265	8:41
3	1709	28160	11364	16796	KA	HR46C 7505	8:48
4	1710	28408	11364	17044	KA	HR46C 7505	9:06
5	1711	8884	3632	5252	KA	MAHINDRA 265	9:16
6	1712	8848	3632	5216	KA	MAHINDRA 265	9:25
7	1713	9024	3632	5392	KA	MAHINDRA 265	9:36
8	1714	28290	11364	16926	KA	HR46C 7505	9:39
9	1715	27898	11364	16534	KA	HR46C 7505	9:58
10	1716	28134	11364	16770	KA	HR46C7505	10:21
11	1717	26076	11364	14712	KA	HR46C 7505	10:49
12	1718	26140	11364	14776	KA	HR46C7505	11:8
13	1719	27366	11364	16002	KA	HR46C 7505	11:29
14	1720	27456	11364	16092	KA	HR46C7505	11:43
15	1721	28090	11364	16726	KA	HR46C7505	12:06

APCO
Date: / /

SNO	RST NO	GROSS WEIGHT	V. WEIGHT	GRAND NET WEIGHT	DOM	V. WEIGHT	TIME
16	1722	28180	11364	16816	KA	HR46C7505	12:26
17	1723	24828	11360	13468	KA	HR46C7505	12:51
18	1724	27810	11360	16450	KA	HR46C7505	14:41
19	1725	27914	11360	16550	KA	HR46C7505	15:01
20	1726	27574	11360	16214	KA	HR46C7505	15:46
21	1727	27802	11360	16442	KA	HR46C7505	16:33
22	1728	8692	3632	5060	KA	MAHINDRA 265	17:19
23	1729	8610	3632	4978	KA	MAHINDRA 265	17:31
24	1730	26604	11360	15244	KA	HR46C 7505	17:41
25	1731	26786	11360	15396	KA	HR46C 7505	17:57
		554794	229952				
	TOTAL NET WEIGHT-		324842				

PLANT- THASKA DATE- 18/03/2021

SNO	RST NO	GROSS WEIGHT	V. WEIGHT	GRAND NET WEIGHT	DOM	V. WEIGHT	TIME
1	1732	8608	3665	4943	KA	MAHINDRA 265	8:23
2	1734	27432	11355	16077	KA	HR46 7505	8:43
3	1735	27580	11355	16225	KA	HR46C7505	9:12
4	1737	8678	3665	5013	KA	MAHINDRA 265	9:46
5	1739	25400	11355	14045	KA	HR46C 7505	10:04
6	1742	26834	11355	15479	KA	HR46C 7505	10:54
7	1743	26678	11355	15323	KA	HR46C7505	11:28
8	1744	27344	11355	15989	KA	HR46C7505	11:47
9	1746	27618	11355	16263	KA	HR46C 7505	12:09
10	1753	28756	11355	17601	KA	HR46C7505	14:57
11	1754	28904	11355	17594	KA	HR46C 7505	15:15
12	1755	29126	11355	17771	KA	HR46C 7505	15:47
13	1756	29004	11355	17648	KA	HR46C7505	16:04
14	1757	25604	11355	14249	KA	HR46C7505	16:38
15	1759	28386	11358	17031	KA	HR46C7505	17:05
16	1760	28526	11355	17171	KA	HR46C7505	17:19

APCO
Date: / /

		464648	168320			
	TOTAL	NET WEIGHT →	296378			
		PLANT → JHASKA		DATE → 19/03/2021		
1	1766	8322	3644	4678	Kgs	MAHINDRA 265
2	1770	27864	11340	15864	Kgs	HRULC 7505
3	1771	27138	11340	15798	Kgs	HR46L 7505
4	1772	27278	11340	15938	Kgs	HR46L 7505
5	1776	26690	11340	15350	Kgs	HR46L 7505
6	1777	26746	11340	15406	Kgs	HR46L 7505
7	1781	26550	11340	15210	Kgs	HR46L 7505
8	1782	26634	11340	15294	Kgs	HR46L 7505
9	1790	25286	11340	13946	Kgs	HR46L 7505
10	1792	8366	3644	4722	Kgs	MAHINDRA 265
11	1793	8316	3644	4672	Kgs	MAHINDRA 265
12	1794	27070	11346	15724	Kgs	HR46L 7505
13	1795	27164	11346	15818	Kgs	HR46L 7505
14	1796	27366	11346	16020	Kgs	HR46L 7505
15	1798	26878	11346	15532	Kgs	HR46L 7505
16	1799	26804	11346	15458	Kgs	HR46L 7505
17	1800	25856	11346	14490	Kgs	HR46L 7505
18	1802	8056	3644	4412	Kgs	MAHINDRA 265
19	1803	8142	3644	4498	Kgs	MAHINDRA 265
		415846	177016	238830		
		TOTAL NET				

PLANT → THASKA

Date - 20/03/2021

(13)

APCO
Date: 20 to 31 Mar 2021

SNO	REGNO	GROSS WEIGHT	V. WEIGHT	NET WEIGHT	UOM	V. NO	TIME	SIG
1	1811	8448	3640	4808	Kgs	MAHINDRA 265	8:35	
2	1813	8500	3640	4860	Kgs	MAHINDRA 265	8:59	
3	1814	27836	11370	16466	Kgs	HR46L 7505	9:04	
4	1816	29576	11370	18206	Kgs	HR46L 7505	7:51	
5	1818	8390	3640	4750	Kgs	MAHINDRA 265	10:9	
6	1819	29602	11370	18232	Kgs	HR46L 7505	10:23	
7	1821	26712	11370	15342	Kgs	HR46L 7505	10:53	
8	1822	25892	11370	14522	Kgs	HR46L 7505	11:16	
9	1823	25906	11370	14536	Kgs	HR46L 7505	12:04	
10	1829	26502	11370	15132	Kgs	HR46L 7505	13:49	
11	1832	8766	3644	5122	Kgs	MAHINDRA 265	14:16	
12	1834	8492	3644	4852	Kgs	MAHINDRA 265	14:45	
13	1836	28738	11370	17368	Kgs	HR46L 7505	14:54	
14	1837	28874	11370	17504	Kgs	HR46L 7505	15:11	
15	1838	29022	11370	17652	Kgs	HR46L 7505	15:36	
16	1839	25826	11370	14456	Kgs	HR46L 7505	16:14	
17	1840	25566	11370	14196	Kgs	HR46L 7505	16:42	
18	1845	8460	3640	4820	Kgs	MAHINDRA 265	17:17	
19	1846	8314	3640	4674	Kgs	MAHINDRA 265	17:36	
		389072	161924					
	TOTAL	NET WEIGHT →	227148					
		PLANT → THASKA		DATE → 21-03-2021				
1	1851	7214	3630	3584	Kgs	MAHINDRA 265	8:19	
2	1852	7266	3630	3636	Kgs	MAHINDRA 265	8:37	
3	1855	7428	3630	3798	Kgs	MAHINDRA 265	8:56	
4	1856	7222	3630	3592	Kgs	MAHINDRA 265	9:50	
5	1858	7296	3630	3666	Kgs	MAHINDRA 265	9:58	
6	1859	29054	11400	17854	Kgs	HR46L 7505	10:54	

APCO
Date: / /

Col	REF NO	GROSS WEIGHT	TARE WEIGHT	NET WEIGHT	UOM	V. NO	TIME	SIG
7	1860	29322	11400	17922	Kg	HR46C 7505	11:15	
8	1861	7380	3626	3750	Kg	MAHINDRA 266	11:23	
9	1862	28960	11400	17560	Kg	HR46C 7505	11:30	
10	1864	29180	11400	17780	Kg	HR46C7505	12:00	
11	1866	7004	3630	3374	Kg	MAHINDRA 265	12:14	
12	1869	27776	11400	16376	Kg	HR46C7505	12:48	
13	1871	29300	11400	17900	Kg	HR46C7505	14:28	
14	1872	29114	11400	17714	Kg	HR46C7505	14:51	
15	1873	28450	11400	17050	Kg	HR46C 7505	15:20	
16	1875	26860	11400	15460	Kg	HR46C 7505	15:55	
17	1876	26228	11400	14828	Kg	HR46C7505	16:16	
18	1878	26532	11400	15132	Kg	HR46C 7505	16:59	
19	1879	28076	11400	16676	Kg	HR46C 7505	17:11	
20	1880	27432	11400	16032	Kg	HR46C 7505	17:27	
21	1882	25924	11400	14524	Kg	HR46C 7505	17:56	
		441318	190610					
	TOTAL	NET WET	=	250208				

PLANT THASKA DATE - 22/07/2021

1	1883	28190	11764	16826	Kg	HR46C 7505	8:30	
2	1884	7872	3675	4297	Kg	MAHINDRA 265	8:38	
3	1886	7950	3635	4315	Kg	MAHINDRA 265	8:48	
4	1886	28128	11364	16764	Kg	HR46C 7505	9:07	
5	1887	28150	11364	16786	Kg	HR46C7505	9:21	
6	1888	28268	11364	16904	Kg	HR46C 7505	9:40	
7	1892	25754	11364	14390	Kg	HR46C 7505	10:20	
8	1894	28038	11364	16674	Kg	HR46C7505	10:47	
9	1896	26948	11364	15584	Kg	HR46C7505	11:11	

APCO
Date: / /

10	1902	28102	11364	16738	Kg	HR46C 7505	11:57
11	1904	26800	11364	15436	Kg	HR46C7505	12:20
12	1909	28234	11364	16870	Kg	HR46C 7505	12:55
13	1913	28840	11364	17476	Kg	HR46C7505	14:27
14	1915	26812	11364	15448	Kg	HR46C7505	14:39
15	1919	26460	11364	15096	Kg	HR46C 7505	16:03
16	1921	26580	11364	15216	Kg	HR46C7505	16:40
17	1925	28024	11364	16660	Kg	HR46C 7505	17:16
18	1930	29144	11364	17780	Kg	HR46C 7505	17:53
		458394	189094	269300			
		TOTAL NET WET =					

PLANT THASKA Date - 23/07/2021

1	1932	28494	11360	17134	Kg	HR46C7505	8:59	
2	1936	8806	3625	5181	Kg	MAHINDRA 265	9:25	
3	1939	28180	11360	16820	Kg	HR46C 7505	9:48	
4	1940	28356	11360	16996	Kg	HR46C 7505	10:15	
5	1943	8902	3625	5277	Kg	MAHINDRA 266	10:33	
6	1946	26598	11360	15238	Kg	HR46C 7505	10:49	
7	1948	25168	11360	13808	Kg	HR46C 7505	11:21	
8	1949	27836	11360	16476	Kg	HR46C 7505	11:31	
9	1954	26656	11360	15296	Kg	HR46C 7505	12:1	
10	1960	27688	11360	16328	Kg	HR46C7505	12:43	
11	1966	28982	11360	17622	Kg	HR46C7505	14:29	
12	1969	27532	11360	16172	Kg	HR46C7505	14:55	
13	1970	29058	11360	17698	Kg	HR46C 7505	15:07	
14	1972	8984	3625	5359	Kg	MAHINDRA 1865	15:21	
15	1977	27820	11360	16460	Kg	HR46C7505	15:48	
16	1978	27976	11360	16616	Kg	HR46C 7505	16:01	
17	1985	26422	11360	17262	Kg		16:49	

APCO
Date: / /

S.NO	RST NO	GROSS WEIGHT	V.WEIGHT	NET WEIGHT	UOM	V.NO	TIME	SIGN
18	1988	95356	11360	13996	KG	HR46C7505	17:46	
19	1991	24858	11760	12498	KG	HR46C7505	17:24	
				376257				
	PLANT-2 THASKA			DATE-25/03/2021				
1	1994	8194	3670	4524	KG	MAHINDRA 265	8:40	
2	1995	8182	3670	4512	KG	MAHINDRA 265	8:51	
3	1996	07300	11365	15935	KG	HR46C 7505	8:54	
4	1997	8074	3670	4404	KG	MAHINDRA 265	9:14	
5	1998	26856	11365	15491	KG	HR46C 7505	9:09	
6	1999	7758	3670	4088	KG	MAHINDRA 265	9:12	
7	2000	26586	11365	15221	KG	HR46C 7505	9:21	
8	2001	8404	3670	4734	KG	MAHINDRA 265	9:26	
9	2003	29448	11365	18053	KG	HR46C 7505	9:48	
10	2003	7676	3670	4006	KG	MAHINDRA 265	9:46	
11	2004	7750	3670	4080	KG	MAHINDRA 265	9:56	
12	2005	29628	11365	18263	KG	HR46C7505	10:04	
13	2006	29510	11365	18145	KG	HR46C7505	10:26	
14	2007	28134	11365	16769	KG	HR46C 7505	10:49	
15	2009	27430	11365	16065	KG	HR46C7505	11:22	
16	2010	29142	11365	17777	KG	HR46C 7505	11:35	
17	2014	27706	11365	16341	KG	HR46C 7505	12:09	
		323748	129340					
	TOTAL NET WEIGHT-1			194408				

PLANT-1 THASKA

Date-26-03-2021 (15)

APCO
Date: 26/03/2021

S.NO	RST NO	GROSS WEIGHT	V.WEIGHT	NET WEIGHT	UOM	V.NO	TIME	SIGN
1	2024	26654	11360	15294	KG	HR46C7505	8:51	
2	2025	8344	3655	4689	KG	MAHINDRA 265	9:17	
3	2028	8460	3655	4809	KG	MAHINDRA 265	9:36	
4	2029	27164	11360	15804	KG	HR46C 7505	9:45	
5	2030	27892	11360	16532	KG	HR46C 7505	10:01	
6	2032	27410	11760	16050	KG	HR46C 7505	10:30	
7	2034	27064	11360	15704	KG	HR46C 7505	10:54	
8	2036	26550	11360	15190	KG	HR46C 7505	11:26	
9	2037	24738	11760	12378	KG	HR46C 7505	11:50	
10	2038	26168	11360	14808	KG	HR46C 7505	12:05	
11	2039	26258	11360	14898	KG	HR46C 7505	12:22	
12	2040	25020	11360	13660	KG	HR46C 7505	12:38	
13	2041	27174	11360	15814	KG	HR46C 7505	14:17	
14	2042	26982	11360	15622	KG	HR46C 7505	14:39	
15	2043	27122	11360	15762	KG	HR46C 7505	15:03	
16	2044	27064	11360	15704	KG	HR46C 7505	15:37	
17	2045	26524	11320	15204	KG	HR46C 7505	16:38	
		416028	177710					
	TOTAL NET WEIGHT-1			238318				

PLANT THASKA Date-27/03/2021

S.NO	RST NO	GROSS WEIGHT	V.WEIGHT	NET WEIGHT	UOM	V.NO	TIME	SIGN
1	2046	29446	11446	17998	KG	HR46C7505	8:41	
2	2047	9704	7610	1094	KG	MAHINDRA 265	9:09	
3	2049	29584	11446	18138	KG	HR46C7505	9:16	
4	2052	29092	11446	17646	KG	HR46C7505	9:35	
5	2053	28870	11446	17424	KG	HR46C7505	9:52	
6	2054	29760	11446	18314	KG	HR46C7505	10:07	
7	2059	29802	11446	18356	KG	HR46C7505	10:58	
8	2060	27924	11446	16478	KG	HR46C7505	11:15	

APCO
Date: / /

9	2061	28024	11446	17998				
10	2062	98202	11446	6098				
11	2070	99344	11446	18178				
12	2072	27916	11446	17646				
13	2073	28106	11446	17384				
14	2074	99254	11446	17314				
15	2075	28660	11446	18356				
16	2076	27640	11446	16478				
17	2078	27558	11446	16578				
18	2080	27056	11400	16756				
19	2083	29890	11446	17898				
20	2088	27648	11446	16470				
		552478	9210318					

PLANT:- THASK DATE:- 27/03/2021

1	2046	29404	11446	17998	Kg	HR46C7505	8:41
2	2047	9704	7610	6098	Kg	HRMWDRA85	9:01
3	2049	29584	11446	18138	Kg	HR46C7505	9:16
4	2052	29092	11446	17646	Kg	HR46C7505	9:35
5	2053	28830	11446	17384	Kg	HR46C7505	9:52
6	2054	28760	11446	17314	Kg	HR46C7505	10:07
7	2059	99802	11446	18356	Kg	HR46C7505	10:58
8	2060	27924	11446	16478	Kg	HR46C7505	11:15
9	2061	28024	11446	16578	Kg	HR46C7505	11:39
10	2062	98202	11446	16756	Kg	HR46C7505	12:00
11	2070	99344	11446	17898	Kg	HR46C7505	12:56
12	2072	27916	11446	16470	Kg	HR46C7505	13:53
13	2073	28106	11446	16660	Kg	HR46C7505	14:8
14	2074	99254	11446	17808	Kg	HR46C7505	14:58
15	2075	28660	11446	17214	Kg	HR46C7505	15:17

APCO
Date: / /

(16)

16	2076	27640	11446	16194	Kg	HR46C7505	15:50
17	2078	27558	11446	16112	Kg	HR46C7505	16:11
18	2080	27056	11400	15656	Kg	HR46C7505	16:55
19	2083	29890	11446	16446	Kg	HR46C7505	17:18
20	2088	27648	11446	16202	Kg	HR46C7505	17:44
		552478	9210318	334000			
		TOTAL NET WEIGHT					

PLANT:- THASKA DATE:- 28/03/2021

1	2091	28828	11416	17406	Kg	HR46C7505	8:37
2	2092	29056	11416	17640	Kg	HR46C7505	9:07
3	2096	26672	11416	15256	Kg	HR46C7505	9:37
4	2097	28272	11416	16956	Kg	HR46C7505	10:18
5	2098	28080	11416	16664	Kg	HR46C7505	10:32
6	2100	27186	11416	15770	Kg	HR46C7505	10:53
7	2102	26904	11416	15488	Kg	HR46C7505	10:39
8	2105	27936	11416	16520	Kg	HR46C7505	12:33
9	2109	27226	11400	15826	Kg	HR46C7505	14:26
10	2114	28080	11400	16680	Kg	HR46C7505	15:19
11	2115	27862	11400	16452	Kg	HR46C7505	15:46
12	2116	27962	11400	16562	Kg	HR46C7505	16:06
13	2119	28138	11400	16738	Kg	HR46C7505	16:29
14	2121	27880	11400	16480	Kg	HR46C7505	16:56
15	2122	27714	11400	16314	Kg	HR46C7505	17:16
16	2123	26432	11400	15032	Kg	HR46C7505	17:39
17	2124	26262	11400	14968	Kg	HR46C7505	17:57
		476690	192928				
	TOTAL NET WEIGHT:-			976762			

PLANT- THASKA

DATE- 30/03/2021

APCO
Date: 30/03/2021

1	2125	24798	11416	13382	1Ton	MAHLC 7505	8:38
2	2126	24736	7620	7816	1Ton	MAHINDRA 260	8:58
3	2128	24284	11416	12868	1Ton	MAHLC 7505	9:10
4	2130	24894	11416	13478	1Ton	MAHLC 7505	9:47
5	2134	24936	11416	12620	1Ton	MAHLC 7505	10:30
6	2136	25692	11416	14276	1Ton	MAHLC 7505	10:57
7	2140	26010	11416	14594	1Ton	MAHLC 7505	11:26
8	2142	25754	11416	14338	1Ton	MAHLC 7505	12:01
9	2146	25902	11416	14486	1Ton	MAHLC 7505	12:47
10	2146	26076	11416	14660	1Ton	MAHLC 7505	14:24
11	2156	28838	11416	17422	1Ton	MAHLC 7505	14:41
12	2158	29880	11400	18480	1Ton	MAHLC 7505	15:17
13	2156	29710	11400	18310	1Ton	MAHLC 7505	15:44
14	2168	28984	11400	17584	1Ton	MAHLC 7505	16:19
15	2160	27562	11400	16162	1Ton	MAHLC 7505	16:52
16	2162	26676	11400	15276	1Ton	MAHLC 7505	17:11
17	2163	25836	11400	14436	1Ton	MAHLC 7505	17:26
18	2165	24950	11400	13550	1Ton	MAHLC 7505	17:47
		463818	197580				
	TOTAL NET WEIGHT -		266238				

PLANT- THASKA

DATE- 31/03/2021 (17)

APCO
Date: 31/03/2021

1	2172	26726	11398	15328	1Ton	MAHLC 7505	9:49
2	2174	26884	11398	15486	1Ton	MAHLC 7505	9:17
3	2173	8160	3606	11554	1Ton	MAHINDRA 265	9:07
4	2175	8078	3606	4472	1Ton	MAHINDRA 265	9:31
5	2177	8126	3606	4520	1Ton	MAHINDRA 265	9:58
6	2180	29518	11398	18120	1Ton	MAHLC 7505	10:29
7	2183	29368	11390	17972	1Ton	MAHLC 7505	10:47
8	2184	29532	11390	18142	1Ton	MAHLC 7505	11:01
9	2188	29494	11390	18104	1Ton	MAHLC 7505	11:50
10	2190	28922	11370	17552	1Ton	MAHLC 7505	12:19
11	2191	2900	11370	17530	1Ton	MAHLC 7505	12:31
12	2200	29254	11370	17884	1Ton	MAHLC 7505	15:03
13	2201	29056	11370	17686	1Ton	MAHLC 7505	15:41
14	2203	27218	11370	15848	1Ton	MAHLC 7505	16:31
15	2205	27318	11370	15948	1Ton	MAHLC 7505	16:39
16	2206	27414	11370	16040	1Ton	MAHLC 7505	16:53
17	2207	8016	3610	11002	1Ton	MAHINDRA 265	17:06
18	2208	8082	3610	5072	1Ton	MAHINDRA 265	17:15
		210140	185792				
	TOTAL NET WEIGHT -		394748				

PLANT :- THASKA

Date :- 1-04-2021

Sr.No	DST.	Gross weight	Vehicle weight	Net Invoice weight	UOM	Vehicle No.	Time
1	2215	9412	3626	5786	Kgs.	MAHINDRA26S	8:01
2	2216	8936	-do-	5310	Kg	-do-	8:13
3	2217	9002	-do-	5376	KG	-do-	8:22
4	2218	8774	-do-	5148	KG	-do-	8:31
5	2219	8848	-do-	5222	Kg.	-do-	8:39
6	2220	9298	-do-	5672	Kg	-do-	8:47
7	2222	23546	11250	12296	Kg	HR46C7505	9:04
8	2221	28900	11250	17650	Kg	-do-	8:49
Total weight	net	111716	44228	67460	K		

Plant : Thaska

Date :- 2-04-2021

1	2236	26816	11308	15508	Kg	HR46C7505	8:42
2	2237	26994	-do-	15686	Kg	-do-	9:19
3	2238	26790	-do-	15482	Kg	-do-	9:37
4	2239	26938	-do-	15630	Kg	-do-	9:58
5	2242	25130	-do-	10822	Kg	-do-	10:22
6	2243	25426	-do-	14118	Kg	-do-	10:50
7	2244	7832	3670	4162	Kg	MAHINDRA26S	11:08
8	2245	26672	11308	15364	Kg	HR46C7505	11:19
9	2246	8514	3670	4844	Kg	Mahindra-26S	11:20
10	2247	26650	11308	15342	Kg	HR46C7505	11:32
11	2248	8692	3670	5022	Kg	mahindra26S	11:35
12	2249	26794	11280	15514	Kg	HR46C7505	11:44
13	2250	8678	3670	5008	Kg	MAHINDRA26S	11:48
14	2251	9166	3670	5496	Kg	-do-	11:59
15	2252	29532	11280	18252	Kg	HR46C7505	12:06
16	2253	26874	-do-	15594	Kg	-do-	12:22
17	2255	27090	-do-	15810	Kg	-do-	14:54
18	2254	26952	-do-	16672	Kg	-do-	14:40
19	2256	9438	3670	5768	Kg	MAHINDRA26S	15:21
20	2257	9342	-do-	5672	Kg	-do-	15:39
21	2258	9406	3670	5736	Kg	-do-	15:54
22	2267	29510	11250	18260	Kg	HR46C7505	12:14
23	2268	29374	-do-	18124	Kg	-do-	12:25
24	2269	28290	-do-	17040	Kg	-do-	12:50
Total Net Weight		500890	209974	290916			

Date :- 3-04-2021

1	2271	9556	3652	5904	Kg	MAHINDRA26S	8:33
2	2272	8778	-do-	5686	Kg	-do-	8:49
3	2273	29580	11370	18210	Kg	HR46C7505	8:50
4	2275	29768	-do-	18398	Kg	-do-	921
5	2277	27872	-do-	16502	Kg	-do-	10:11
6	2280	29062	-do-	17692	Kg	-do-	10:41
7	2281	29174	-do-	17804	Kg	-do-	10:54
8	2282	29550	-do-	18180	Kg	-do-	1109
9	2284	29436	-do-	18066	Kg	-do-	11:52
10	2285	28202	-do-	16832	Kg	-do-	12:15
11	2286	27138	-do-	15768	Kg	-do-	12:38
12	2291	28546	11386	17160	Kg	-do-	14:14
13	2292	28696	-do-	17310	Kg	-do-	14:31
14	2293	28756	-do-	17370	Kg	-do-	14:57
15	2294	29430	-do-	18044	Kg	-do-	15:08
16	2295	27352	-do-	15966	Kg	-do-	15:49
17	2296	27510	-do-	16124	Kg	-do-	16:24
18	2297	27459	-do-	16066	Kg	-do-	16:41
19	2298	28430	-do-	17044	Kg	-do-	16:58
20	2306	29144	-do-	17758	Kg	-do-	17:32
21	2307	29048	-do-	17662	Kg	-do-	17.44
22	2308	9220	3640	5580	Kg	mahindra 26S	17:58
23	2309	29366	11386	17980	Kg	HR46C7505	18:08
24	2310	9532	3640	5892	Kg	MAHINDRA26S	18:12

APCO

Sr.no	RST	Gross weight	Vehicle weight	Net Cartage	UOM	Vehicle No.	Time
25	2312	29228	11286	13842	KG	HR46C7305	18:22
Total net weight		837824	253546	384280			
						Date :- 4-04-2021	
Plant:- Thaska							
1	2314	9288	3666	5602	KG	mahindra 265	8:41
2	2315	27852	11076	16576	KG	HR46C7505	8:55
3	2317	9276	3666	5670	KG	mahindra 265	9:18
4	2318	29566	11076	18190	KG	HR46C7505	9:25
5	2320	9102	3666	5636	KG	mahindra 265	9:44
6	2321	29218	11076	18142	KG	HR46C7505	9:49
7	2325	28860	-do-	17484	KG	-do-	11:62
8	2328	8356	3660	4590	KG	mahindra 265	11:40
9	2330	7780	-do-	4114	KG	-do-	12:00
10	2334	29148	11076	18072	KG	HR46C7505	13:54
11	9336	29144	11060	17784	KG	-do-	14:30
12	2340	27280	11060	16620	KG	-do-	15:51
13	2341	8796	3656	5106	KG	mahindra 265	15:59
14	2342	29254	11060	18894	KG	HR46C7505	16:07
15	2343	10070	3656	6414	KG	mahindra 265	16:11
16	2344	28354	11060	16994	KG	HR46C7505	16:39
17	2346	29488	11060	18128	KG	mahindra 265	16:51
18	2348	9140	3656	5484	KG	-do-	16:58
19	2349	28912	11060	14552	KG	HR46C7505	17:14
20	2350	8874	3656	5218	KG	mahindra 265	17:20
21	2351	29164	11060	17744	KG	HR46C7505	17:28
22	2352	29206	-do-	17846	KG	-do-	17:42
23	2353	29048	-do-	17688	KG	-do-	17:54
24	2354	29350	-do-	17990	KG	-do-	
Total net weight		515442	203404	312008	KG		

Plant:- Thaska Date 5-04-2021

APCO

Sr.no	RST	Gross weight	Vehicle weight	Net Cartage	UOM	Vehicle No.	Time Start
1	2355	23456	11280	12176	KG	HR46C7505	8:15
2	2356	8248	3604	4644	KG	mahindra 265	8:32
3	2357	25556	11280	14276	KG	HR46C7505	8:35
4	2358	8312	3604	4708	KG	mahindra 265	8:49
5	2360	24598	11280	13318	KG	HR46C7505	9:04
6	2361	24636	-do-	13356	KG	-do-	9:22
7	2362	24864	-do-	13584	KG	-do-	9:37
8	2364	26554	-do-	15274	KG	-do-	9:54
9	2365	26608	-do-	15328	KG	-do-	10:10
10	2366	26362	-do-	15082	KG	-do-	10:24
11	2368	26406	-do-	15126	KG	-do-	10:32
12	2370	26852	-do-	15572	KG	-do-	10:50
13	2371	26232	-do-	14952	KG	-do-	11:35
14	2373	26808	-do-	15528	KG	-do-	11:46
15	2374	26468	-do-	15188	KG	-do-	12:04
16	2375	26490	-do-	15210	KG	-do-	12:16
17	2378	25858	-do-	14578	KG	-do-	12:36
18	2379	27122	-do-	15842	KG	-do-	12:49
19	2385	25984	-do-	14704	KG	-do-	14:18
20	2386	26120	-do-	14840	KG	-do-	14:32
21	2387	26194	-do-	14914	KG	-do-	14:53
22	2388	25308	-do-	14028	KG	-do-	15:09
23	2389	26358	11270	15088	KG	-do-	16:02
24	2390	26144	11270	14874	KG	-do-	16:12
25	2395	8234	3604	4630	KG	mahindra 265	17:25
26	2397	8316	-do-	4712	KG	-do-	17:44
27	2399	7688	-do-	4084	KG	-do-	18:02
28	2400	28674	11300	17374	KG	HR46C7505	18:07
		640390	237440	362950			

Plant :- Thaska. Date :- April-2021

Sr.No	Sr.No	RST	Gross weight	Vehicle weight	Net Carbon	Unit	Vehicle No	Time	Sign
1	1	2402	7510	3620	3890	KG	mahindra 265	8:49	
2	2	2403	7540	3620	3920	KG	-do-	9:01	
3	3	2401	23382	11208	12174	KG	HR46C7505	8:52	
4	4	2404	24222	11208	13014	KG	-do-	9:13	
5	5	2405	8064	3620	4444	KG	mahindra 265	9:15	
6	6	2406	25876	11208	14668	KG	HR46C7505	9:25	
7	7	2407	8988	3620	5368	KG	mahindra 265	9:29	
8	8	2409	29906	11208	18198	KG	HR46C7505	9:52	
Tok	9	2410	29912	-do-	18054	KG	-do-	10:04	
	10	2412	26990	-do-	15782	KG	-do-	10:22	
	11	2413	28324	-do-	17116	KG	-do-	10:41	
1	12	2414	28412	-do-	17204	KG	-do-	10:57	
2	13	2415	28376	-do-	17168	KG	-do-	11:21	
3	14	2416	30422	-do-	18214	KG	-do-	11:37	
4	15	2417	29810	-do-	18602	KG	-do-	11:55	
5	16	2421	28630	-do-	17422	KG	-do-	12:24	
6	17	2423	28652	-do-	17444	KG	-do-	12:36	
7	18	2424	28706	-do-	17498	KG	-do-	12:55	
8	Net weight		421222	211992	219230				
9									
10		Plant: Thaska				Date :- 7-04-2021			
11	1	2428	29676	11804	17872	KG	HR69A8160	8:53	
12	2	2429	9084	3558	5526	KG	MAHindra265	9.11	
13	3	2430	9136	-do-	5578	KG	-do-	9.18	
14	4	2401	29074	11804	17270	KG	HR69A8160	9:28	
15	5	2432	8512	3558	4954	KG	mahindra 265	9:31	
16	6	2434	22388	11804	10584	KG	HR69A8160	10:00	
17	7	2435	6908	3558	3350	KG	mahindra 265	10:06	
18	8	2436	29508	11804	17704	KG	HR69A8160	10:25	
19	9	2437	25172	-do-	13368	KG	-do-	10:45	
20	10	2438	24562	-do-	12758	KG	-do-	11:06	

(36)

APCO Raipur Unit

Sr.No	RST	Gross weight	Vehicle weight	Net Carbon	Unit	Vehicle No	Time	Sign
11	2439	24436	11804	12632	KG	HR69A8160	11:20	
12	2447	6522	3550	2972	KG	mahindra 265	11.32	
13	2448	7166	-do-	3616	KG	-do-	15.18	
14	2449	23054	11804	11250	KG	HR69A8160	15:29	
15	2450	7904	3550	4354	KG	mahindra 265	15:31	
16	2451	7454	3550	3904	KG	-do-	1540	
17	2452	27086	11804	15282	KG	HR69A8160	15:51	
18	2453	7354	3550	3804	KG	mahindra 265	15.56	
19	2454	7368	3550	4218	KG	-do-	16:02	
20	2455	25274	11804	13470	KG	HR69A8160	16:10	
21	2456	6398	3550	2848	KG	mahindra 265	16:24	
22	2458	22506	11790	10716	KG	HR69A8160	16:39	
23	2459	7148	3550	3598	KG	mahindra 265	16:47	
24	2461	25934	11790	14144	KG	HR69A8160	17:05	
25	2462	26072	-do-	14282	KG	-do-	17:19	
26	2465	25056	-do-	13266	KG	-do-	17:29	
27	2466	24816	-do-	13026	KG	-do-	17:40	
28	2469	25180	-do-	13396	KG	-do-	17:54	
	Net weight		495194	231012	264182			
	Plant :- Thaska			Date :- 8-04-2021				
1	2470	6988	3590	3398	KG	mahindra 265	8:29	
2	2471	25922	11250	14672	KG	HR69A8160	8:24	
3	2472	8216	3590	4626	KG	mahindra 265	8:42	
4	2473	8290	-do-	4800	KG	-do-	8:52	
5	2474	8492	-do-	4902	KG	-do-	9:07	
6	2475	29088	11750	17338	KG	HR69A8160	9:04	
7	2476	9708	3590	6118	KG	mahindra 265	9:13	
8	2477	29610	11750	17860	KG	HR69A8160	9:26	
9	2478	9970	3590	6380	KG	mahindra 265	9:28	
10	2479	9014	3590	5424	KG	-do-	9:56	

APCO

Sno	Stno	PST	Grossweight	Vehicleweight	Netweight	Uom	Vehicleno / Tare	Sign
1	11	2480	28932	11750	16282	Kg	HR69A8160	9:31
2	12	2481	9882	3590	6292	Kg	mahindra265	9:55
3	13	2482	9974	3590	6384	Kg	mahindra265	10:05
4	14	2484	27806	11750	16056	Kg	HR69A8160	10:12
5	15	2485	25618	-do-	13868	Kg	-do-	10:25
6	16	2486	28726	-do-	16976	Kg	-do-	10:39
7	17	2487	28826	-do-	17076	Kg	-do-	10:55
8	18	2488	26546	-do-	14796	Kg	-do-	11:11
Tot	19	2489	28738	-do-	16984	Kg	-do-	11:22
	20	2490	28814	-do-	17064	Kg	-do-	11:45
	21	2492	27414	-do-	15664	Kg	-do-	12:04
1	22	2494	28660	-do-	16910	Kg	-do-	12:19
2	23	2496	29228	-do-	17468	Kg	-do-	12:32
3			473748	198810	276938			
4								
5		Plant:- Thaska				Date:- 9-04-2021		
6	1	2507	9332	3504	5828	KG	mahindra265	8:33
7	2	2506	28298	11402	16896	Kg	HR69A8160	8:43
8	3	2508	10038	3504	6534	Kg	mahindra265	8:47
9	4	2510	28708	11402	17306	Kg	HR69A8160	9:19
10	5	2511	9458	3504	5954	KG	mahindra265	9:24
11	6	2513	29894	11402	18492	KG	HR69A8160	9:43
12	7	2515	28416	-do-	17014	Kg	-do-	9:50
13	8	2516	29322	-do-	17920	KG	-do-	10:03
14	9	2517	26302	-do-	14900	KG	-do-	10:19
15	10	2518	26572	-do-	15170	KG	-do-	10:48
16	11	2519	29332	-do-	17930	KG	-do-	11:04
17	12	2520	28452	-do-	17050	KG	-do-	11:44
18	13	2522	28050	-do-	16648	KG	-do-	12:05
19	14	2523	26542	-do-	15110	KG	-do-	12:19
20	15	2527	29388	-do-	17986	KG	-do-	12:45

APCO

Sno	PST	Grossweight	Vehicleweight	Netweight	Uom	Vehicleno	Time	Sign
16	2531	8882	3504	5178	Kg	Mahindra 265	14:21	
17	2532	7550	3504	4046	KG	-do-	15:56	
18	2533	9264	3490	5774	Kg	-do-	16:09	
19	2535	9202	-do-	5712	Kg	-do-	16:31	
20	2538	9070	-do-	5580	Kg	-do-	16:51	
21	2539	9416	-do-	5926	Kg	-do-	17:21	
22	2541	8974	-do-	5484	Kg	-do-	17:33	
		430262	171794	258468				
		=	=	=				
	Plant:- Thaska				Date- 10-04-2021			
1	2545	8604	3530	5074	Kg	mahindra 265	8:26	
2	2546	9676	-do-	6146	Kg	-do-	8:58	
3	2547	9728	-do-	6198	Kg	-do-	9:19	
4	2548	9294	-do-	5764	Kg	-do-	9:21	
5	2549	9310	-do-	5780	Kg	-do-	9:28	
6	2550	9410	-do-	5880	Kg	-do-	9:36	
7	2551	9464	-do-	5934	Kg	-do-	9:44	
8	2552	9882	-do-	6952	Kg	-do-	9:31	
9	2553	9432	-do-	5902	Kg	-do-	10:02	
10	2554	9534	-do-	6004	Kg	-do-	10:12	
11	2555	8922	-do-	5392	Kg	-do-	10:25	
12	2556	3448	1730	1718	Kg	mahindra 215	10:44	
13	2557	9058	3530	5528	Kg	mahindra 265	10:59	
14	2558	9166	-do-	5636	Kg	-do-	10:56	
15	2559	9288	-do-	5758	Kg	-do-	11:01	
16	2561	9346	-do-	5816	Kg	-do-	11:26	
17	2562	9276	-do-	5746	Kg	-do-	11:59	
18	2564	9118	-do-	5588	Kg	-do-	12:13	
19	2565	9110	-do-	5580	Kg	-do-	12:22	
20	2571	8922	-do-	5392	Kg	-do-	14:31	
21	2572	8998	-do-	5468	Kg	-do-	14:43	

Sr#	Sr No	RST	Gross weight	Vehicle weight	Net weight	UOM	Vehicle No (APCO)	Time	Sig
1	22	2573	9080	3520	5560	Kg	mahindra 265	15:30	
2	23	2574	9136	3530	5606	Kg	—do—	15:53	
3	24	2575	8810	3530	5280	Kg	—do—	16:08	
4	25	2577	9046	3530	5516	Kg	—do—	10:38	
5	26	2579	9280	3530	5750	Kg	—do—	10:48	
6	27	2580	9052	3520	5682	Kg	—do—	10:48	
7	28	2581	9150	3530	5620	Kg	—do—	17:10	
8	29	2584	8874	3520	5354	Kg	—do—	17:29	
Total			261674	100540	161134				
			=	=	=				
		Plant :- Thaska					Date:- 11-04-2021		
1									
2	1	2589	9220	3626	5594	Kg	mahindra 265	8:27	
3	2	2590	9010	—do—	5384	Kg	—do—	8:41	
4	3	2591	9484	—do—	5858	Kg	—do—	9:15	
5	4	2592	9198	—do—	5572	Kg	—do—	9:23	
6	5	2593	9586	—do—	5960	Kg	—do—	9:30	
7	6	2594	10060	—do—	6434	Kg	—do—	9:38	
8	7	2595	27794	11400	16394	Kg	HR46C7505	10:04	
9	8	2596	29916	—do—	18516	Kg	—do—	10:20	
10	9	2597	29838	—do—	18438	Kg	—do—	10:33	
11	10	2598	29606	—do—	18206	Kg	—do—	10:49	
12	11	2599	29494	—do—	18094	Kg	—do—	11:05	
13	12	2600	29584	—do—	18184	Kg	—do—	11:26	
14	13	2601	29728	11350	18378	Kg	—do—	16:36	
15	14	2602	29690	11850	18840	Kg	—do—	16:38	
16	Total Net weight		292108	112856	179252				
17			=	=	=				
18									
19									
20									

Plant:- Thaska

Date:- 12-04-2021

Sr No	RST	Gross weight	Vehicle weight	Net weight	UOM	Vehicle No (APCO)	Time	Sig
1	2603	8880	3602	5278	Kg	mahindra 265	8:41	
2	2604	9242	—do—	5640	Kg	—do—	8:53	
3	2605	9022	—do—	5420	Kg	—do—	9:05	
4	2606	25378	11450	13928	Kg	HR46C7505	9:14	
5	2607	10118	3602	6516	Kg	mahindra 265	9:20	
6	2608	29136	11450	17686	Kg	HR46C7505	9:29	
7	2609	10288	3602	6686	Kg	mahindra 265	9:32	
8	2611	29902	11450	18452	Kg	HR46C7505	9:42	
9	2612	8992	3602	5390	Kg	mahindra 265	9:49	
10	2614	28936	11450	17486	Kg	HR46C7505	10:00	
11	2616	29702	—do—	18252	Kg	—do—	10:14	
12	2618	29592	—do—	18142	Kg	—do—	10:31	
13	2619	28590	—do—	17140	Kg	—do—	10:44	
14	2620	28660	—do—	17210	Kg	—do—	11:01	
15	2621	28744	—do—	17294	Kg	—do—	11:19	
16	2622	26080	—do—	14630	Kg	—do—	11:33	
17	2623	26572	—do—	15122	Kg	—do—	11:52	
18	2624	26630	—do—	15180	Kg	—do—	12:05	
19	2625	29292	—do—	17842	Kg	—do—	12:17	
20	2627	10114	3602	6512	Kg	mahindra 265	12:22	
21	2630	9694	3602	6092	Kg	—do—	12:35	
22	2631	9716	3602	6114	Kg	—do—	12:45	
23	2607	10026	3602	6424	Kg	—do—	14:31	
24	2636	9908	3602	6306	Kg	—do—	14:21	
25	2638	9568	3602	5966	Kg	—do—	14:40	
26	2639	9524	3602	5922	Kg	—do—	14:54	
27	2640	9464	3602	5862	Kg	—do—	15:04	
28	2641	9508	3602	5906	Kg	—do—	15:14	
29	2642	9604	3585	6019	Kg	—do—	1526	
30	2643	10558	3602	6950	Kg	—do—	15:36	
31	2644	10624	3602	7022	Kg	—do—	15:48	

Sr.No	Gate Pass	Gross weight	Vehicle weight	Net Garbage	Unit	APCO Date Vehicle No	Time
32	2645	10600	3602	6998	KG	mahindra 265	16:18
33	2646	10644	3602	7042	KG	do	16:38
34	2648	9682	3585	6097	KG	do	16:49
35	2649	10378	3685	6693	KG	do	17:45
36	2651	10400	3685	6715	KG	do	17:54
Net Weight		593992	231828	361964			

Plant :- Thaska Date- 13-04-2021

1	2656	27644	11340	16304	KG	HR46C7505	8:47
2	2657	25958	do	14618	KG	do	9:39
3	2658	23310	do	11970	KG	do	9:52
4	2659	23378	do	12038	KG	do	9:25
5	2660	24698	do	13258	KG	do	9:48
6	2661	24754	do	13414	KG	do	9:58
7	2662	23090	do	11750	KG	do	10:10
8	2663	6644	3640	3004	KG	mahindra 265	10:22
9	2664	20814	11340	12474	KG	HR46C7505	10:29
10	2665	8632	3640	4992	KG	mahindra 265	10:43
11	2666	26528	11340	15188	KG	HR46C7505	10:52
12	2667	8876	3640	5236	KG	mahindra 265	10:47
13	2668	25799	11340	14459	KG	HR46C7505	10:57
14	2669	26106	11340	14766	KG	do	11:09
15	2670	8002	3640	4362	KG	mahindra 265	11:22
16	2671	8056	3640	4416	KG	do	11:36
17	2673	29422	11340	18082	KG	HR46C7505	11:40
18	2674	29968	11340	18628	KG	do	11:51
Total Net weight		374702	165620	209082			

Plant :- Thaska Date- 14-04-2021

Sr.No	Gate Pass	Gross weight	Vehicle weight	Net Garbage	Unit	APCO Date Vehicle No	Time
1	2678	29226	11062	18164	KG	HR69A8160	10:55
2	2679	28568	do	17506	KG	do	11:22
3	2682	8152	3630	4522	KG	mahindra 265	12:03
4	2686	28944	11062	17882	KG	HR69A8160	12:27
5	2690	29808	do	18796	KG	do	12:54
6	2693	29728	do	18666	KG	do	14:27
7	2694	26896	do	15834	KG	do	15:03
8	2695	27798	do	16736	KG	do	15:18
9	2696	28848	do	17786	KG	do	15:38
10	2697	28032	do	16970	KG	do	15:52
11	2698	27972	do	16910	KG	do	16:04
12	2699	26240	do	15178	KG	do	16:12
13	2700	28549	do	17480	KG	do	16:35
14	2701	29620	do	18558	KG	do	16:55
15	2706	29902	do	18840	KG	do	17:37
Total Net weight		403326	158498	244828			

Plant :- Thaska Date :- 15-04-2021

1	2718	29458	11102	18356	KG	HR69A8160	16:27
2	2719	29520	do	18418	KG	do	16:40
3	2720	29118	do	18016	KG	do	16:54
4	2721	28712	do	17610	KG	do	17:08
5	2722	28718	do	17616	KG	do	17:22
6	2723	28830	do	17728	KG	do	17:41
7	2724	28656	do	17554	KG	do	17:51
8	2725	28674	do	17572	KG	do	18:05
Total Net weight		231686	88816	142870			

PLANT-1 THASKA

DATE - 16/04/2021

APCO
Date: 16.04.2021

Sr.								
1	1	2726	29498	11284	18274	Kg	HA69A 816o	8:56
2	2	2727	29280	11224	18056	Kg	HA69A 816o	9:32
3	3	2728	29358	11224	18134	Kg	HA69A 816o	9:33
4	4	2729	29200	11202	17998	Kg	HA69A 816o	9:69
5	5	2730	28766	11202	17564	Kg	HA69A 8160	10:19
6	6	2732	29914	11202	18012	Kg	HA69A 816o	11:36
7	7	2733	29720	11202	18518	Kg	HA69A 8160	11:57
8	8	2729	18630	11202	7428	Kg	HA69A 8160	14:34
9	9	2740	19902	11202	8700	Kg	HA69A 8160	15:13
10	10	2741	20256	11202	9054	Kg	HA69A 8160	15:29
11	11	2742	20240	11202	9038	Kg	HA69A 8160	15:47
12	12	2743	20116	11202	8914	Kg	HA69A 8160	16:06
13	13	2744	19276	11202	8074	Kg	HA69A 8160	16:25
14	14	2745	20930	11202	9028	Kg	HA69 8160	16:46
15	15	2746	20212	11209	9010	Kg	HA69A816o	17:06
16	16	2747	20484	11209	9282	Kg	HA69A8160	17:29
			384282	1799198				
		TOTAL NET WEIGHT -		2054284				
		PLANT - THASKA			DATE - 17/04/2021			
1	1	2748	29826	11220	18618	Kg	HA69A 816o	8:37
2	2	2749	28726	11228	17498	Kg	HA69A 8160	9:59
3	3	2752	20530	11228	9302	Kg	HA69 A816o	10:19
4	4	2754	19924	11228	8696	Kg	HA69A816o	11:24
5	5	2755	19958	11228	8730	Kg	HA69A8160	11:54
6	6	2756	20736	11228	9508	Kg	HA69A 8160	12:38
7	7	2758	20736	11228	9508	Kg	HA69A8160	13:56
8	8	2761	7376	03880	3648	Kg	MAHINDRA 265	14:24
9	9	2762	7492	3688	3604	Kg	MAHINDRA 265	14:40
10	10	2763	29476	11228	18248	Kg	HA69A 8160	14:52

APCO
Date: / /

11	2764	28768	11228	17540	Kg	HA69A 8160	14:55
12	2765	28266	11228	17038	Kg	HA69A 8160	15:10
13	2767	28896	11228	17668	Kg	HA69A 8160	15:29
14	2770	7410	3688	3722	Kg	MAHINDRA 265	15:56
15	2771	7288	3688	3560	Kg	MAHINDRA 265	16:31
16	2772	22624	11228	11396	Kg	HA69A 8160	16:35
17	2773	7380	3688	3692	Kg	MAHINDRA 265	17:44
18	2774	7540	3688	3852	Kg	MAHINDRA 265	16:27
19	2775	22462	11238	11224	Kg	HA69A 816o	17:47
20	2776	7236	3688	3548	Kg	MAHINDRA 265	17:10
21	2778	7244	3688	3556	Kg	MAHINDRA 265	17:36
22	2779	22588	11228	11360	Kg	HA69A 8160	17:41
23	2781	7432	3688	3744	Kg	MAHINDRA265	18:04
		408912	190376				
	TOTAL NET WEIGHT -		2185576				
	PLANT - THASKA			DATE - 18/04/2021				
1	2782	8960	3640	5270	Kg	MAHINDRA 265	8:38
2	2783	29684	11220	18464	Kg	HA69A 8160	8:49
3	2784	28900	11220	17680	Kg	HA69A 8160	8:58
4	2787	28888	11220	17668	Kg	HA69A816o	9:35
5	2788	28412	11220	17192	Kg	HA69A816o	9:52
6	2789	28482	11220	17262	Kg	HA69A816o	10:16
7	2790	28586	11220	17366	Kg	HA69A816o	10:47
8	2791	28382	11220	17162	Kg	HA69A816o	11:14
9	2792	29328	11220	18108	Kg	HA69A816o	11:53
10	2793	28978	11220	17758	Kg	HA69A816o	12:21
11	2794	28330	11220	17110	Kg	HA69A816o	12:42
12	2796	9934	3640	6294	Kg	MAHINDRA 265	14:23

APCO
Date: / /

Sr								
1	13	9797	9894	3640	6254	Kg	MAHINDRA 265	16:44
2	14	9798	10049	3640	6409	Kg	MAHINDRA 265	16:29
3	15	9800	9650	3640	6010	Kg	MAHINDRA 265	16:57
4	16	9801	9726	3640	6086	Kg	MAHINDRA 265	16:19
5	17	9802	9612	3640	5971	Kg	MAHINDRA 265	16:47
6	18	9804	9900	3640	6260	Kg	MAHINDRA 265	17:10
7	19	9806	10230	3640	6590	Kg	MAHINDRA 265	17:21
8	20	9807	9922	3640	6282	Kg	MAHINDRA 265	17:48
9	21	9808	10074	3640	6434	Kg	MAHINDRA 265	17:56
			395184	82240				
		TOTAL NET WEIGHT =		312944				
1								
2		PLANT : THASKA			Date : 19/04/2021			
3								
4								
5	1	9809	9410	3540	5870	Kg	MAHINDRA 265	8:37
6	2	2810	9484	3540	5944	Kg	MAHINDRA 265	8:47
7	3	2811	9580	3540	6040	Kg	MAHINDRA 265	8:16
8	4	9812	29916	11184	18732	Kg	HARIA 8160	9:08
9	5	2813	8796	3540	5256	Kg	MAHINDRA 265	9:09
10	6	2814	8736	3540	5196	Kg	MAHINDRA 265	9:21
11	7	2815	8892	3540	5352	Kg	MAHINDRA 265	9:32
12	8	2816	8758	3540	5218	Kg	MAHINDRA 265	9:48
13	9	2817	8826	3540	5286	Kg	MAHINDRA 265	10:06
14	10	2818	8470	3540	4930	Kg	MAHINDRA 265	10:21
15	11	2819	29870	11184	18686	Kg	HARIA 8160	10:23
16	12	2820	8216	3540	4676	Kg	MAHINDRA 265	10:44
17	13	2821	8148	3540	4608	Kg	MAHINDRA 265	10:59
18	14	2822	29096	11184	17912	Kg	HARIA 8160	11:13
19	15	2823	8156	3540	4616	Kg	MAHINDRA 265	11:33
20	16	2824	8138	3540	4598	Kg	MAHINDRA 265	11:46

APCO
Date: / /

17	2825	8200	3540	4660	Kg	MAHINDRA 265	11:58	
18	2826	7696	3540	4106	Kg	MAHINDRA 265	12:11	
19	2827	7720	3540	4180	Kg	MAHINDRA 265	12:22	
20	2829	25830	11175	14655	Kg	HARIA 8160	14:37	
21	2830	7976	3540	4436	Kg	MAHINDRA 265	14:45	
22	2831	7860	3540	4320	Kg	MAHINDRA 265	14:57	
23	2832	7990	3540	4450	Kg	MAHINDRA 265	15:12	
24	2833	28212	11184	17028	Kg	HARIA 8160	15:21	
25	2834	29598	11184	18414	Kg	HARIA 8160	15:56	
26	2835	7982	354	4442	Kg	MAHINDRA 265	16:09	
		740076	137895		Kg			
TOTAL NET WEIGHT =				902141				
PLANT = THASKA				DATE = 20/04/2021				
1	2836	9752	3658	6094	Kg	MAHINDRA 265	13:41	
2	2837	9668	3658	6010	Kg	MAHINDRA 265	13:54	
3	2838	9878	3658	6220	Kg	— do —	14:13	
4	2839	9916	3658	6258	Kg	— do —	14:23	
5	2840	9650	3658	5992	Kg	— do —	14:47	
6	2841	9538	3652	5880	Kg	— do —	14:57	
7	2842	9560	3652	5908	Kg	— do —	15:09	
8	2843	9590	3652	5938	Kg	— do —	15:20	
9	2844	9080	3658	5828	Kg	— do —	15:29	
10	2845	9692	3652	5990	Kg	— do —	15:41	
11	2846	9584	3658	5532	Kg	— do —	15:49	
12	2847	9262	3652	5610	Kg	— do —	15:58	
13	2848	9176	3652	5524	Kg	— do —	16:16	
14	2849	9328	3652	5676	Kg	— do —	16:36	
15	2850	9346	3652	5694	Kg	— do —	16:38	

APCO
Date: / /

Sr.									
1	16	9851	9154	3652	5502	Ltr	MAHINDRA 265	16:47
2	17	9852	8522	3652	4870	Ltr	— do —	17:03
3	18	9853	8034	3652	4282	Ltr	— do —	17:18
4	19	9854	7918	3652	4276	Ltr	— do —	17:34
5	20	9855	7370	3652	3748	Ltr	— do —	17:48
6	21	9856	7602	3652	3950	Ltr	— do —	17:50
7	22	9857	7864	3652	4212	Ltr	— do —	18:02
8	23	9858	10388	3652	6736	Ltr	— do —	
To			90976	84026	125740			
		TOTAL NET WEIGHT=						
1		PLANT - THASKA		DATE=	21/04/2021			
2								
3	1	9859	8094	3630	4464	Ltr	MAHINDRA 265	8:31
4	2	9860	8178	3630	4548	Ltr	— do —	8:47
5	3	9861	10532	3614	6918	Ltr	— do —	9:03
6	4	9862	10208	3614	6594	Ltr	— do —	9:16
7	5	9863	10141	3614	6534	Ltr	— do —	9:27
8	6	9864	9678	3614	6064	Ltr	— do —	9:40
9	7	9865	10048	3614	6434	Ltr	— do —	9:54
10	8	9866	10332	3614	6708	Ltr	— do —	10:08
11	9	9867	10536	3614	6922	Ltr	— do —	10:22
12	10	9868	8780	3614	5166	Ltr	— do —	10:35
13	11	9869	9314	3614	5700	Ltr	— do —	10:47
14	12	9870	9148	3614	6032	Ltr	— do —	11:00
15	13	9871	9694	3614	6080	Ltr	— do —	11:13
16	14	9872	10018	3614	6404	Ltr	— do —	11:23
17	15	9873	9768	3614	6154	Ltr	— do —	11:33
18	16	9874	9698	3614	6084	Ltr	— do —	11:50
19	17	9875	9812	3614	6198	Ltr	— do —	12:11
20	18	9876	10610	3614	6996	Ltr	— do —	12:26

APCO
Date: / /

(2)

17	9877	9076	3600	5476	Ltr	MAHINDRA 265	12:39
20	9878	9210	3614	5596	Ltr	— do —	12:53
21	9879	9668	3600	6068	Ltr	— do —	14:30
22	9880	9816	3600	6216	Ltr	— do —	14:41
23	9881	9678	3600	6078	Ltr	— do —	15:07
24	9882	9676	3600	6076	Ltr	— do —	15:19
25	9883	9654	3600	6954	Ltr	— do —	15:40
		241862	90298		Ltr		
	TOTAL	NET WEIGHT=	151564				
		PLANT - THASKA		DATE=	22/04/2021		
1	9884	9664	3615	6049	Ltr	MAHINDRA 265	8:32
2	9885	97998	11230	16584	Ltr	HARGA 8160	8:05
3	9887	99641	11230	18412	Ltr	HARGA 8160	9:06
4	9886	97600	11230	16370	Ltr	HARGA 8160	8:51
5	9888	17649	11230	6414	Ltr	HARGA 8160	9:24
6	9889	98386	11154	17232	Ltr	HARGA 8160	9:57
7	9890	94894	11230	17664	Ltr	HARGA 8160	9:41
8	9891	8056	3615	4441	Ltr	MAHINDRA 265	10:03
9	9892	99056	11154	17902	Ltr	HARGA 8160	10:18
10	9893	98888	11154	17734	Ltr	HARGA 8160	10:32
11	9894	97966	11154	17812	Ltr	HARGA 8160	10:50
12	9895	95572	11154	15418	Ltr	HARGA 8160	11:17
13	9896	9336	3615	5791	Ltr	MAHINDRA 265	11:29
14	9897	9159	3615	5639	Ltr	MAHINDRA 265	11:37
15	9898	8960	3615	5345	Ltr	MAHINDRA 265	11:43
16	9899	8012	3615	4397	Ltr	MAHINDRA 265	12:01
17	9900	98378	11154	17232	Ltr	HARGA 8160	12:43
18	9901	98430	11154	17276	Ltr	HARGA 8160	12:48

APCO
Date: / /

Sr								
1	19	2902	88318	11154	17158	Kg	HR69A 816C	14:17
2	20	2903	91616	11154	10468	Kg	— do —	14:36
3	21	2905	19606	11154	8958	Kg	— do —	14:52
4	22	2907	18656	11140	7516	Kg	— do —	15:10
5	23	2910	94406	11140	13266	Kg	— do —	15:29
6	24	2911	94630	11140	13498	Kg	— do —	15:57
7	25	2913	92898	11140	12758	Kg	— do —	17:20
8	26	2914	90838	11140	9082	Kg	— do —	17:45
To			558060	845080	518480			
		TOTAL	NET	WEIGHT-1	326600			
1								
2			PLANT-: THASKA		DATE- 28/04/2091			
3								
4								
5	1	2924	95378	10452	14496	Kg	HR69A 816C	11:08
6	2	2923	95538	10452	15086	Kg	— do —	11:31
7	3	2925	95498	10452	15040	Kg	— do —	11:56
8	4	2926	95710	10452	14758	Kg	— do —	11:41
9	5	2927	97982	10452	19530	Kg	— do —	12:18
10	6	2928	98884	10452	18342	Kg	— do —	13:36
11	7	2929	97600	10452	17178	Kg	— do —	13:57
12	8	2930	97472	10452	17020	Kg	— do —	14:27
13	9	2931	97558	10452	17106	Kg	— do —	14:47
14	10	2932	96718	10452	16266	Kg	— do —	15:08
15	11	2933	97816	10452	17364	Kg	— do —	15:27
16	12	2934	97484	10452	17032	Kg	— do —	15:45
17	13	2935	97784	10452	17332	Kg	— do —	16:08
18	14	2936	17382	10452	6830	Kg	— do —	16:49
19	15	2938	19140	10452	8688	Kg	— do —	17:09
20	16	2939	19664	10452	9212	Kg	— do —	17:28

APCO
Date: / /

17	2940	18632	10452	8180	Kg	HR69A 816C	17:46	
		429054	1776184					
	TOTAL	NET	WEIGHT-1	951370				
		PLANT-1 THASKA			DATE-: 26/04/2091			
1	2941	85372	10494	14878	Kg	HR69A 816C	8:39	
2	2942	84828	10494	14334	Kg	— do —	9:50	
3	2946	87490	10494	16996	Kg	— do —	10:29	
4	2947	87400	10494	16906	Kg	— do —	10:51	
5	2948	87340	10494	16846	Kg	— do —	11:13	
6	2949	87456	10494	16962	Kg	— do —	11:57	
7	2951	85512	10494	18018	Kg	— do —	12:19	
8	2952	28478	10494	17984	Kg	— do —	12:38	
9	2955	28192	10494	17698	Kg	— do —	14:25	
10	2956	18022	10494	7528	Kg	— do —	14:57	
11	2959	16630	10490	6140	Kg	— do —	15:39	
12	2960	18204	10490	7894	Kg	— do —	16:00	
13	2961	18972	10490	8482	Kg	— do —	16:17	
14	2962	17660	10490	7170	Kg	— do —	16:52	
15	2966	18776	10490	8286	Kg	— do —	17:17	
16	2967	89574	10490	19084	Kg	— do —	17:42	
		983076	167880	915156				
	TOTAL	NET	WEIGHT-1					

PLANT - I THASKA

DATE - 07-04/2021

APCO
Date: 07-04-2021

Sr.								
1	1	8979	87300	10668	16632	Kg	HR69 A 8160	8:46
2	2	8970	89676	10668	19008	Kg	-do-	9:38
3	3	8971	88596	10668	17878	Kg	-do-	10:04
4	4	8972	89790	10668	19122	Kg	-do-	10:93
5	5	8973	88836	10668	18168	Kg	-do-	10:142
6	6	8974	87374	10668	18706	Kg	-do-	11:16
7	7	8975	89218	10668	18544	Kg	-do-	11:34
8	8	8976	89182	10668	18454	Kg	-do-	11:52
9	9	8977	87824	10668	16156	Kg	-do-	12:16
	10	8978	87184	10668	16516	Kg	-do-	12:38
	11	8979	86954	10668	16286	Kg	-do-	14:10
1	12	8980	87290	10668	16622	Kg	-do-	14:31
2	13	8983	87608	10650	16558	Kg	-do-	14:65
3	14	8984	87154	10650	16504	Kg	-do-	15:109
4	15	8987	89778	10650	17428	Kg	-do-	15:124
5	16	8988	88972	10650	18322	Kg	-do-	15:145
6	17	8989	17880	10650	7230	Kg	-do-	16:02
7	18	8990	17098	10650	6448	Kg	-do-	16:22
8	19	8993	18402	10650	7852	Kg	-do-	16:46
9	20	8994	18590	10650	7940	Kg	-do-	17:05
10	21	8995	17708	7186	4582	Kg	HR115-1771	17:28
11	22	8996	18178	7754	4924	Kg	HA11E5153	17:28
12	23	8997	88914	10650	18264	Kg	HR69A-8160	17:47
13								
14			873184	820406				
15		TOTAL	NET WEIGHT -		342778	Kg		
16								
17								
18								
19								
20								

PLANT - I THASKA

Date - 08/04/2021

(288)

APCO
Date: 08-04-2021

1	8998	87652	10596	17056	Kg	HR69A 8160	8:33
2	8999	89168	10596	18572	Kg	-do-	9:12
3	9002	89502	10596	18906	Kg	-do-	9:43
4	9003	89006	10596	18410	Kg	-do-	10:05
5	9007	89130	10596	18534	Kg	-do-	10:51
6	9008	88926	10596	18330	Kg	-do-	11:11
7	9009	88836	10596	18240	Kg	-do-	11:32
8	9011	89650	10596	19054	Kg	-do-	11:47
9	9012	89579	10596	18983	Kg	-do-	12:14
10	9016	89084	10596	18488	Kg	-do-	12:38
11	9017	88948	10596	18352	Kg	-do-	12:54
12	9018	88904	10596	18308	Kg	-do-	14:23
13	9019	89096	10596	18500	Kg	-do-	14:44
14	9020	88799	10596	18598	Kg	-do-	15:01
15	9023	88718	10596	18122	Kg	-do-	15:20
16	9025	88368	10596	17772	Kg	-do-	15:38
17	9027	88380	10596	17784	Kg	-do-	16:15
18	9026	88316	10596	17720	Kg	-do-	16:00
19	9027	88690	10596	17694	Kg	-do-	16:30
20	9029	88354	10596	17758	Kg	-do-	16:48
21	9030	88870	10596	17674	Kg	-do-	19:06
22	9032	89166	10596	18670	Kg	-do-	17:39
23	9031	89144	10596	18548	Kg	-do-	17:25
24	9031	89442	10596	18846	Kg	-do-	17:54
25					Kg		
		693458	2547304				
	TOTAL	NET WEIGHT -		4188754			

Plant :- Thaska. MAY - 2021

Date :- 29-04-2021

Sr.No	RST	Gross weight	Vehicle weight	Net Loadge	UOM	Vehicle No.	Time
1	3036	20262	10912	18350	Kg	HR69A8160	8:49
2	3037	29214	-do-	18402	Kg	-do-	9:19
3	3038	29944	-do-	19032	Kg	-do-	9:29
4	3039	29974	-do-	19062	Kg	-do-	9:45
5	3040	29074	-do-	18162	Kg	-do-	10:04
6	3042	29012	-do-	18100	Kg	-do-	10:27
7	3043	28172	-do-	18260	Kg	-do-	10:53
8	3044	28956	-do-	18044	Kg	-do-	11:11
9	3045	28602	-do-	17690	Kg	-do-	11:30
10	3046	29502	-do-	18590	Kg	-do-	11:48
11	3047	29910	-do-	18998	Kg	-do-	12:04
12	3048	28338	-do-	17426	Kg	-do-	12:24
13	3049	27396	-do-	16484	Kg	-do-	12:50
14	3050	27286	-do-	16374	Kg	-do-	14:10
15	3051	28972	10980	18012	Kg	-do-	14:40
16	3052	29224	-do-	18264	Kg	-do-	14:59
17	3053	29512	-do-	18592	Kg	-do-	15:19
18	3054	29526 29398	-do-	18566	Kg	-do-	15:36
19	3055	28938	-do-	17438	Kg	-do-	16:03
20	3056	28852	-do-	17928	Kg	-do-	16:15
21	3057	28904	-do-	17902	Kg	-do-	16:31
22	3058	28874	-do-	17944	Kg	-do-	11:46
23	3059	[illegible]	-do-	17910	Kg	-do-	17:05
24	3060	18194	-do-	7234	Kg	-do-	17:24
25	3061	18410	-do-	7450	Kg	-do-	17:37
26	3062	19238	-do-	8278	Kg	-do-	17:54
		723830	284288	439542			

Plant :- Thaska. MAY - 2021 1 May - 2021 (29)

Sr.No	RST	Gross weight	Vehicle weight	Net Loadge	UOM	Vehicle No.	Time
1	3063	27780	10792	16988	Kg	HR69A8160	9:14
2	3064	25816	-do-	15024	Kg	-do-	10:12
3	3066	24264	-do-	13472	Kg	-do-	11:01
4	3067	26476	-do-	15684	Kg	-do-	11:25
5	3069	24772	-do-	13980	Kg	-do-	12:13
6	3070	29604	-do-	18812	Kg	-do-	12:33
7	3072	28786	-do-	17994	Kg	-do-	14:32
8	3073	28564	-do-	17772	Kg	-do-	14:51
9	3075	29604	-do-	18812	Kg	-do-	15:42
10	3076	29510	-do-	18718	Kg	-do-	16:04
11	3077	17596	10700	6896	Kg	-do-	16:21
12	3078	17904	-do-	7204	Kg	-do-	16:38
13	3079	20008	-do-	9308	Kg	-do-	17:15
14	3080	19664	-do-	8964	Kg	-do-	17:30
		249628	150720	198958			

Plant :- Thaska. Date :- 2-May-2021

1	3081	29182	10800	18382	Kg	HR69A8160	9:10
2	3083	29242	-do-	18442	Kg	-do-	9:41
3	3085	29122	-do-	18322	Kg	-do-	10:23
4	3086	29774	-do-	18974	Kg	-do-	10:42
5	3088	29736	-do-	18936	Kg	-do-	11:04
6	3089	29804	-do-	19004	Kg	-do-	11:36
7	3092	29416	-do-	18616	Kg	-do-	12:43
8	3093	29530	-do-	18730	Kg	-do-	12:51
9	3094	29812	10780	19032	Kg	-do-	14:20
10	3095	29752	-do-	18972	Kg	-do-	14:34
11	3097	29582	-do-	18802	Kg	-do-	15:40
12	3098	29854	-do-	19074	Kg	-do-	16:21
13	3101	29150	-do-	18380	Kg	-do-	17:26
		383936	140300	243636			

Date - 3.05.2021

APCO

Sr.	Sand RST	Gross weight	Vehicle weight	Net Carbon	UOM	Vehicle no	Time
1	3102	28286	11134	17152	KG	HR69A8160	9:55
2	3103	29526	-do-	18402	KG	-do-	9:30
3	3106	29390	-do-	18256	KG	-do-	10:02
4	3108	28262	-do-	19128	KG	-do-	10:34
5	3109	28214	-do-	17080	KG	-do-	11:24
6	3110	29692	-do-	18538	KG	-do-	11:53
7	3111	29774	-do-	18640	KG	-do-	12:10
8	3112	29638	-do-	18504	KG	-do-	13:04
9	3113	29710	11100	18610	KG	-do-	14:29
10	3114	28100	-do-	17000	KG	Hundai Eon 265	15:05
11	3116	29756	-do-	18656	KG	HR69A8160	15:41
12	3117	27894	-do-	16744	KG	-do-	16:09
13	3119	29824	-do-	16829	KG	-do-	16:47
14	3120	28096	-do-	16996	KG	-do-	19:00
15	3124	29796	-do-	16696	KG	-do-	17:49
		432018	146772	265246	KG	-do-	
		=					
		Plant - Thasra				Date: - 4.05.2021	
1	3126	29566	11044	18462	KG	HR69A8160	9:14
2	3127	29045	-do-	18002	KG	-do-	9:09
3	3130	28998	-do-	19954	KG	-do-	10:42
4	3129	28914	-do-	17870	KG	-do-	10:29
5	3133	29276	-do-	18232	KG	-do-	11:08
6	3134	29144	-do-	18100	KG	-do-	11:56
7	3135	29220	-do-	18176	KG	-do-	12:11
8	3137	29054	-do-	18010	KG	-do-	12:51
9	3139	29092	-do-	18048	KG	-do-	14:16
10	3140	28658	-do-	17614	KG	-do-	14:51
11	3142	19148	-do-	8104	KG	-do-	15:26
12	3143	18014	-do-	6970	KG	-do-	16:47
13	3144	20208	-do-	9164	KG	-do-	7:17

(30)

APCO

Sr. No	RST	Gross weight	Vehicle weight	Net Carbon	UOM	Vehicle no	Time
14	3145	20328	-do-	9324	KG	-do-	11:58
15	3147	22582	10995	11587	KG	-do-	12:22
16	3148	20864	10995	9869	KG	-do-	17:51
		412102	176606	235496			
						Date - 5-05-2021	
1	3149	29710	10746	18964	KG	HR69A8160	9:12
2	3151	29582	-do-	18836	KG	-do-	10:01
3	3154	6996	3138	3858	KG	HR12CG2557	10:36
4	3155	28300	10746	17554	KG	HR69A8160	10:56
5	3156	28598	-do-	17852	KG	-do-	11:32
6	3157	29646	-do-	18900	KG	-do-	11:59
7	3158	28884	-do-	18138	KG	-do-	12:40
8	3162	29398	-do-	18652	KG	-do-	12:25
9	3164	29172	-do-	18426	KG	-do-	12:05
10	3165	29242	10700	18542	KG	-do-	13:58
11	3167	27796	-do-	17096	KG	-do-	14:32
12	3168	27840	-do-	17140	KG	-do-	14:45
13	3170	28290	-do-	17590	KG	-do-	15:16
14	3171	28802	-do-	17802	KG	-do-	16:48
15	3177	28904	-do-	18234	KG	-do-	17:02
16	3179	27192	-do-	16492	KG	-do-	7:01
		498442	165006	273436			
		=		=			
						Date:- 6-05-2021	
1	3181	28794	11100	17694	KG	HR69A8160	9:13
2	3187	29692	-do-	18592	KG	-do-	9:50
3	3187	29518	-do-	18418	KG	-do-	10:05
4	3189	28734	-do-	17634	KG	-do-	10:19
5	3191	28500	-do-	17400	KG	-do-	10:44
6	3193	28146	-do-	17046	KG	-do-	11:08

Sr.	Sr.No.	PST	Gross weight	Vehicle weight	Net Carriage	UOM	APCO Vehicle No.	Time	Sr.
1	7	3145	27856	11100	16756	Kg	HR69A8160	11:30	
2	8	3199	27528	-do-	16428	Kg	-do-	12:06	
3	9	3201	27150	-do-	16050	Kg	-do-	12:29	
4	10	2903	28436	-do-	19336	Kg	-do-	12:55	
5	11	3205	28056	-do-	16956	Kg	-do-	11:16	
6	12	3209	28990	10900	18090	Kg	-do-	1807	
7	13	3211	29160	-do-	18260	Kg	-do-	15:32	
8			376660	145900	226660	Kg	-do-		
9									
10							Date:- 7-05-2021		
1	1	3213	29962	10950	19012	Kg	HR69A8160	10:08	
2	2	3214	29966	10652	19314	Kg	-do-	10:30	
3	3	3216	29578	-do-	18926	Kg	-do-	11:03	
4	4	3221	29364	-do-	18712	Kg	-do-	12:10	
5	5	3223	28410	-do-	17758	Kg	-do-	12:33	
6	6	3227	29922	10600	19322	Kg	-do-	14:35	
7	7	3230	28712	-do-	18112	Kg	-do-	14:49	
8	8	3232	28836	-do-	18236	Kg	-do-	15:15	
9	9	3234	28764	-do-	18164	Kg	-do-	15:37	
10	10	3235	28104	-do-	17504	Kg	-do-	16:14	
11	11	3238	27652	-do-	17052	Kg	-do-	16:55	
12	12	3239	29088	-do-	18487	Kg	-do-	17:29	
13	13	3240	18350	-do-	7738	Kg	-do-	17:44	
14	14	3241	18258	-do-	7638	Kg	-do-	18:07	
15	15	3242	20090	-do-	9490	Kg	-do-	18:29	
16			405056	169558	245498				
17									
18							Date- 8-05-2021		
19	1	3243	29590	11018	18572	Kg	HR69A8160	9:00	
20	2	3245	29560	-do-	18542	Kg	-do-	9:22	
	3	3249	29620	-do-	18602	Kg	-do-	10:01	

Sr.	Sr.No.	PST	Gross weight	Vehicle weight	Net Carriage	UOM	APCO Vehicle No.	Time	Sr.
1	4	3251	29732	-do-	18774	Kg	-do-	10:20	
2	5	3253	29992	-do-	18794	Kg	-do-	10:40	
3	6	3262	29194	-do-	18176	Kg	-do-	11:37	
4	7	3256	29138	-do-	18760	Kg	-do-	11:00	
5	8	3271	28696	-do-	17678	Kg	do-	12:34	
6	9	3273	28492	-do-	17476	Kg	do-	12:53	
7	10	3275	28040	10990	17050	Kg	-do-	16:17	
8	11	3277	28202	-do-	17212	Kg	-do-	14:45	
9	12	3281	28112	-do-	17192	Kg	-do-	15:29	
10	13	3283	27064	-do-	16076	Kg	do-	15:50	
11	14	3287	27316	-do-	16326	Kg	-do-	16:24	
12	15	3290	27682	-do-	16690	Kg	-do-	16:51	
13	16	3293	29386	-do-	18376	Kg	-do-	12:12	
14	17	3302	29358	-do-	17868	Kg	-do-	17:56	
15			488714	187082	301632				
16									
17							Date- 9-05-2021		
18	1	3305	28402	10830	17572	Kg	HR69A8160	9:12	
19	2	3307	29616	-do-	18786	Kg	-do-	9:22	
20	3	3309	29036	-do-	18206	Kg	-do-	9:31	
	4	3311	29084	-do-	18254	Kg	-do-	10:11	
	5	3313	28086	-do-	17256	Kg	-do-	10:33	
	6	3315	28900	-do-	18070	Kg	-do-	10:48	
	7	3317	29286	-do-	18456	Kg	-do-	11:04	
	8	3311	27668	-do-	16838	Kg	-do-	11:24	
	9	3321	28146	-do-	17316	Kg	-do-	11:45	
	10	3323	28152	-do-	17322	Kg	-do-	12:05	
	11	3325	28300	-do-	17470	Kg	-do-	12:23	
	12	3327	29148	-do-	18318	Kg	-do-	12:41	
	13	3329	29094	-do-	18264	Kg	-do-	12:58	
	14	3331	28910	10810	18000	Kg	-do-	14:28	

APCO

Sl. No.	RST	Gross weight	Vehicle weight	Net weight	Unit	Vehicle No.	Time
NE	3332	29810	-do-	18700	Kg	HR69A8160	14:48
16	3335	28006	-do-	17196	Kg	-do-	15:02
17	3337	29096	-do-	18286	Kg	-do-	15:21
18	3339	29948	-do-	19138	Kg	-do-	15:41
19	3341	29002	-do-	18292	Kg	-do-	16:05
20	3343	27422	-do-	16612	Kg	-do-	16:24
21	3345	28772	-do-	17962	Kg	-do-	16:47
22	3347	29056	-do-	18546	Kg	-do-	17:08
23	3349	27950	-do-	17140	Kg	-do-	17:27
24	3351	28198	-do-	17388	Kg	-do-	17:44
Total		670788	297700	436089			

Date= 10-05-2021

Sl. No.	RST	Gross weight	Vehicle weight	Net weight	Unit	Vehicle No.	Time
1	3350	29932	11196	18736	Kg	HR69A8160	9:01
2	3354	29100	-do-	18494	Kg	-do-	9:20
3	3356	28806	-do-	17830	Kg	-do-	9:37
4	3358	27878	-do-	16682	Kg	-do-	9:54
5	3360	28079	-do-	16883	Kg	-do-	10:16
6	3364	28346	-do-	17150	Kg	-do-	10:37
7	3367	27448	-do-	16252	Kg	-do-	10:57
8	3370	27080	-do-	15886	Kg	-do-	11:18
9	3373	29902	-do-	18736	Kg	-do-	11:39
10	3376	29756	-do-	17980	Kg	-do-	11:59
11	3378	28840	-do-	17664	Kg	-do-	12:18
12	3380	27302	-do-	16126	Kg	-do-	12:38
13	3382	29634	-do-	18458	Kg	-do-	12:58
14	3384	27592	11196	16397	Kg	-do-	14:20
15	3386	27728	-do-	16532	Kg	-do-	14:36
16	3388	29450	-do-	18254	Kg	-do-	14:48
17	3390	28798	-do-	17602	Kg	-do-	15:08
18	3392	28780	-do-	17658	Kg	-do-	15:27

APCO

Sl. No.	RST	Gross weight	Vehicle weight	Net weight	Unit	Vehicle No.	Time
19	3393	27346	11195	16151	Kg	HR69A8160	15:49
20	3397	29598	11195	18353	Kg	-do-	16:07
21	3400	29096	11195	17901	Kg	-do-	16:21
22	3404	29258	11195	18063	Kg	-do-	16:40
23	3407	28406	11195	17211	Kg	-do-	17:01
24	3410	29850	11195	18655	Kg	-do-	17:21
25	3412	29748	11195	18553	Kg	-do-	17:40
Total		715608	279688	435980			17:47

PLANT: THASRA

DATE- 11-05-2021

Sl. No.	RST	Gross weight	Vehicle weight	Net weight	Unit	Vehicle No.	Time
1	3414	29858	10942	18916	Kg	HR69A8160	8:39
2	3416	29126	10942	18184	Kg	HR69A8160	9:11
3	3418	28116	10942	17174	Kg	-do-	9:33
4	3420	28209	10942	17260	Kg	-do-	9:56
5	3422	27184	10942	16242	Kg	-do-	10:12
6	3426	28806	10942	17864	Kg	-do-	10:30
7	3429	27242	10942	16300	Kg	-do-	10:49
8	3432	28292	10942	17350	Kg	-do-	11:09
9	3435	28092	10942	17150	Kg	-do-	11:27
10	3438	27358	10942	16416	Kg	-do-	11:45
11	3440	28042	10942	17100	Kg	-do-	12:06
12	3442	28602	10942	17660	Kg	-do-	12:31
13	3445	27644	10942	16702	Kg	-do-	12:57
14	3447	29752	10960	18792	Kg	-do-	14:15
15	3449	29250	10960	18290	Kg	-do-	14:33
16	3450	28670	11170	17500	Kg	-do-	14:42
17	3451	27388	10960	16428	Kg	-do-	14:57
18	3454	26012	10960	15052	Kg	-do-	15:10
19	3456	28556	10960	17596	Kg	-do-	15:29
20	3459	27886	10960	16926	Kg	-do-	15:51
21	3461	28368	10960	17408	Kg	-do-	16:11

APCO
Date: / /

Sr								
16	22	3464	29424	10960	18464	16m	HR69 A8160	16:31
18	23	3467	28712	10960	17752	16m	—do—	16:54
19	24	3470	28990	10960	18030	16m	—do—	17:34
18	25	3473	27116	10960	16156	16m	—do—	17:35
19			708788	279976				
20		TOTAL NET WEIGHT—		134812				
21								
22		PLANT— THASKA		DATE—	12-05-2021			
23								
24	1	3474	29574	11014	18560	14m	HR69 A8160	8:18
Tu	9	3475	29314	11014	18300	14m	HR69 A 8160	9:14
	3	3483	27938	11014	16924	14m	HR69 A 8160	10:26
	4	3484	28002	11400	16602	14m	HR46C 7505	10:33
1	5	3487	28218	11400	16818	14m	—do—	10:54
1	6	3490	29002	11400	17602	14m	—do—	11:14
2	7	3493	27720	11400	16320	14m	—do—	11:33
3	8	3495	27090	11400	16690	14m	—do—	11:54
4	9	3499	27432	11400	17032	14m	—do—	12:14
5	10	3502	29178	11400	17778	14m	do	12:32
7	11	3504	28953	11400	17553	14m	do	12:54
8	12	3506	28498	11385	17063	14m	—do—	14:09
9	13	3509	28702	11385	17317	14m	—do—	14:17
10	14	3511	27990	11385	17605	14m	—do—	14:34
11	15	3514	28568	11385	17183	14m	—do—	14:51
12	16	3517	29760	11385	18375	14m	—do—	15:34
13	17	3519	29184	11385	16799	14m	—do—	16:19
14	18	3522	29050	11385	17665	14m	—do—	16:40
15	19	3525	28840	11385	17455	14m	—do—	17:02
16	20	3528	27894	11385	16509	14m	—do—	17:22
17	21	3531	29397	11385	18033	14m	—do—	17:39
18	22	3534	28263	11385	16897	14m	—do—	17:58
			627196	949477	377719			

PLANT— THASKA DATE— 13-05-2021

(35)

APCO
Date: 13/05/21

1	3535	29070	10980	18090	14m	HR69 A8160	9:09	
2	3538	29756	10980	18776	14m	—do—	10:14	
3	3541	29548	10980	18568	14m	do—	10:47	
4	3550	28670	10980	17690	14m	do—	12:08	
5	3556	27968	10980	16988	14m	—do—	12:43	
6	3559	27810	10970	16840	14m	—do—	14:13	
7	3561	28180	10970	17210	14m	—do—	14:21	
8	3564	27762	10970	16792	14m	—do—	14:43	
9	3576	29684	10970	18714	14m	—do—	15:03	
10	3580	28300	10970	17330	14m	—do—	15:38	
11	3579	27852	10970	16882	14m	—do—	16:00	
12	3574	28108	10970	17138	14m	—do—	16:44	
13	3580	27026	10970	16056	14m	—do—	17:21	
14	3584	26872	10970	15902	14m	—do—	17:40	
		396806	153630					
	TOTAL NET WEIGHT—		243176					
	PLANT THASKA		DATE—	14-05-2021				
A	3587	10588	3570	7018	14m	HR69 A8160	9:04	
2	3588	10724	3570	7154	14m	do	9:10	
3	3589	10550	3570	6980	14m	do	9:15	
4	3590	10520	3570	6950	14m	do	9:29	
5	3591	10464	3570	6894	14m	do	9:38	
6	3592	10408	3570	6838	14m	do	9:34	
7	3593	10370	3570	6800	14m	do	9:41	
8	3594	29770	10950	18820	14m	HR69 A8160	9:50	
9	3598	28896	10950	17946	14m	—do—	10:22	
10	3600	27594	10950	16644	14m	—do—	10:40	
11	3607	28120	10950	17170	14m	—do—	11:16	
12	3610	29006	10950	18056	14m	—do—	11:35	

APCO
Date: / /

17	3614	28712	10956	17762	Kg	HR69A 816	11:55
18	3617	28840	10956	17870	Kg	-do-	12:15
19	3620	28312	10956	17382	Kg	-do-	14:47
20	3630	27298	10956	16368	Kg	-do-	15:06
21	3632	27080	10956	16150	Kg	-do-	15:25
22	3636	28500	10956	17570	Kg	-do-	16:04
23	3643	28484	10956	17494	Kg	-do-	16:44
24	3646	28854	10956	17924	Kg	-do-	17:04
25	3658	28692	10956	17762	Kg	-do-	17:47
		471822	17 815 0	299072			

PLANT - THASKA DATE - 15-05-2021

1	3653	28470	10644	17826	Kg	HR69A 816	
2	3656	8806	3150	5656	Kg	HR17 4552	
3	3657	11002	4200	6802	Kg	HR11 6177	
4	3661	11986	3550	8436	Kg	MAHINDRA 965	
1	3663	11998	3550	8448	Kg	-do-	
2	3664	12090	3550	8460	Kg	-do-	
3	3666	10700	3550	7250	Kg	-do-	
4	3668	11040	3550	7490	Kg	-do-	
5	3669	11206	3550	7656	Kg	-do-	
6	3670	9684	3550	6134	Kg	-do-	
7	3676	12642	3550	9092	Kg	-do-	
8	3677	11198	3550	7648	Kg	-do-	
9	3680	7741	3191	4550	Kg	-do-	
10	3682	7704	3192	4512	Kg	HR11D 4562	
11	3684	11602	3550	8052	Kg	MAHINDRA 965	
12	3685	11730	3550	8180	Kg	-do-	
13	3687	9629	3550	6079	Kg	-do-	
14	3688	10139	3550	6592	Kg	-do-	
15	3689	12334	3550	8784	Kg	-do-	

APCO
Date: / /

20	3692	26096	10630	15466	Kg	HR69A 816	15:18
21	3696	29330	-do-	18700	Kg	-do-	15:57
22	3709	27406	-do-	16776	Kg	-do-	17:08
23	3714	28256	-do-	17626	Kg	-do-	17:37
		333598	116618				
	TOTAL NET WEIGHT -		216980				

PLANT - THASKA DATE - 16-05-2021

1	3717	28742	10848	17894	Kg	HR69A 816	8:57
2	3718	26178	10848	15330	Kg	-do-	9:40
3	3719	28060	10848	17212	Kg	-do-	10:07
				50436			

PLANT - THASNA DATE - 17-05-2021

1	3720	29782	11028	18760	Kg	HR69A 816	8:10
2	3724	29914	11028	18892	Kg	-do-	9:37
3	3726	27144	11028	16122	Kg	-do-	10:00
4	3728	28700	11028	17678	Kg	-do-	10:19
5	3730	28884	11028	17862	Kg	-do-	10:42
6	3736	28568	11028	17546	Kg	-do-	11:21
7	3739	28976	11028	17954	Kg	-do-	11:49
8	3741	27814	11028	16792	Kg	-do-	12:24
9	3748	27528	11028	16298	Kg	-do-	13:01
10	3750	28074	11015	17059	Kg	-do-	14:12
11	3754	27846	11015	17531	Kg	-do-	14:49
12	3758	28666	11015	17651	Kg	-do-	15:31
13	3767	27678	11015	16663	Kg	-do-	16:33
14	3778	29496	11015	18481	Kg	-do-	17:41
		918362	154273			-do-	
	TOTAL NET WEIGHT -		244089				

PLANT-I THASKA

Date- 18-05-2021

APCO Date: 18/05/2021

Sl. No.								
1	3781	39998	10984	17964	Ltrs	HR/RA 8160	do	8:42
2	3785	29398	10984	18308	Ltrs	do	do	9:49
3	3787	38074	10984	17090	Ltrs	do	do	10:12
4	3789	28078	10984	17694	Ltrs	do	do	10:39
5	3792	28550	10984	19526	Ltrs	do	do	10:53
6	3796	29578	10984	16618	Ltrs	do	do	11:46
7	3800	28378	10984	17014	Ltrs	do	do	12:04
8	3809	27404	10984	16460	Ltrs	do	do	12:26
9	3808	27938	10984	16954	Ltrs	do	do	12:49
10	3815	27994	10990	16304	Ltrs	do	do	14:17
11	3818	27942	10990	16956	Ltrs	do	do	14:37
12	3890	27912	10990	16922	Ltrs	do	do	14:59
13	3827	28500	10990	17570	Ltrs	do	do	15:14
14	3830	28342	10990	17359	Ltrs	do	do	16:03
15	0839	26980	10990	15970	Ltrs	do	do	16:50
16	3844	27410	10990	16470	Ltrs	do	do	19:19
17	3848	29942	10990	18958	Ltrs	do	do	(7:43)
		328640	182776					
	TOTAL NET WEIGHT-		991864					

PLANT-I THASKA DATE-: 19-05-2021

1	3844	29424	11134	18290	Ltrs	HR/RA 8160	do	9:11
2	3850	28764	11134	17630	Ltrs	do	do	9:50
3	3851	28444	11134	17310	Ltrs	do	do	10:10
4	3854	29578	11134	18444	Ltrs	do	do	10:37
5	3855	29172	11134	18038	Ltrs	do	do	10:49
6	3857	27848	11134	16719	Ltrs	do	do	11:01
7	3859	28346	11134	17918	Ltrs	do	do	11:19
8	3861	28516	11134	17082	Ltrs	do	do	11:30
9	3872	29726	11134	18632	Ltrs	do	do	11:50
10	3864	27664	11134	16530	Ltrs	do	do	12:07
11	3866	27516	11134	16382	Ltrs	do	do	12:26
12	3867	27788	11134	16654	Ltrs	do	do	12:46
		343726	133608					
	TOTAL NET WEIGHT-		210118					

PLANT-THASKA DATE- 20-05-2021

1	3869	29556	11006	18550	Ltrs	HR/RA 8160	do	9:34
2	3870	29858	11006	18852	Ltrs	do	do	9:51
3	3874	26170	11006	15164	Ltrs	do	do	10:31
4	3878	28218	11006	17978	Ltrs	do	do	10:39
5	3883	29888	11006	18882	Ltrs	do	do	11:09
6	3887	29820	11006	18814	Ltrs	do	do	11:28
7	3890	29702	11006	18696	Ltrs	do	do	11:48
8	3893	26656	11006	15650	Ltrs	do	do	12:13
9	3897	28418	11006	17412	Ltrs	do	do	12:36
10	3899	28200	11006	17990	Ltrs	do	do	12:55
11	3901	27374	11020	16354	Ltrs	do	do	14:14
12	3903	26978	11020	15958	Ltrs	do	do	14:32
13	3905	28938	11020	17918	Ltrs	do	do	14:56
14	3907	28976	11020	17956	Ltrs	do	do	15:13
15	3913	28738	11020	17718	Ltrs	do	do	15:56
16	3916	29956	11020	18936	Ltrs	do	do	16:19
17	3919	28608	11020	17588	Ltrs	do	do	16:38
18	3946	25394	11020	14374	Ltrs	do	do	17:25
19	3929	26114	11020	15094	Ltrs	do	do	17:46
		521116	264514					
	TOTAL NET WEIGHT-		256602					

PLANT :- THASKA

DATE :- 21-05-2021

APCO
Date: 21/05/2021

Sr No							
1	3931	28890	11040	17800	Kg	HR69A8160	9:15
2	3932	28874	11040	17834	Kg	-do-	9:31
3	3933	28909	11040	17882	Kg	-do-	9:46
4	3934	28790	11040	17750	Kg	-do-	10:03
5	3936	29049	11040	17984	Kg	-do-	10:18
6	3937	29029	11040	18082	Kg	-do-	10:37
7	3938	29030	11040	18090	Kg	-do-	10:54
8	3941	29182	11040	18146	Kg	-do-	11:10
9	3943	29006	11040	17986	Kg	-do-	11:27
10	3945	27766	11040	16792	Kg	-do-	11:48
11	3947	28648	11040	17668	Kg	-do-	12:07
12	3949	28718	11040	17678	Kg	-do-	12:25
13	3951	29876	11040	18836	Kg	-do-	12:39
14	3953	29786	11040	18746	Kg	-do-	18:56
15	3953	29872	11045	18877	Kg	-do-	14:28
16	3954	28464	11045	17379	Kg	-do-	14:43
17	3955	28350	11045	17305	Kg	-do-	15:01
18	3956	27962	11045	16717	Kg	-do-	15:18
19	3958	28648	11045	17003	Kg	-do-	15:35
20	3960	28764	11045	17059	Kg	-do-	15:48
21	3961	28172	11045	17187	Kg	-do-	16:21
22	3963	27256	11045	16211	Kg	-do-	16:56
23	3965	27346	11045	16301	Kg	-do-	16:56
		659818	463965				
	TOTAL NET WEIGHT :-			405265			

PLANT :- THASKA

date :- 22-05-2021

APCO
Date: / /

1	3968	29468	10994	18684	Kg	HR69A8160	9:16
2	3973	29062	10994	18138	Kg	-do-	10:21
3	3983	27772	10994	16848	Kg	-do-	11:35
4	3986	29348	10994	18494	Kg	-do-	11:59
5	3989	28364	10994	17440	Kg	-do-	19:21
6	3994	28334	10900	17434	Kg	-do-	14:03
7	3996	30000	10900	19100	Kg	-do-	10:19
8	3998	29662	10900	18762	Kg	-do-	10:36
9	4000	27668	10900	16768	Kg	-do-	14:55
10	4006	29834	10900	18934	Kg	-do-	15:38
11	4008	26609	10900	16006	Kg	-do-	15:55
12	4010	28104	10900	17204	Kg	-do-	16:33
13	4017	29172	10900	18272	Kg	-do-	16:54
14	4020	28264	10900	17464	Kg	-do-	17:17
15	4024	27156	10900	16756	Kg	-do-	17:34
		429854	163500	266434	Kg		

PLANT :- THASKA DATE :- 23-05-2021

1	4026	29770	10880	18890	Kg	HR69A8160	9:40
2	4027	29582	10880	18602	Kg	do	10:20
3	4028	29412	10880	18532	Kg	do	11:36
4	4029	29570	10880	18690	Kg	do	14:53
5	4030	28994	10880	18114	Kg	do	15:11
6	4031	29164	10880	18284	Kg	do	15:30
7	4032	29164	10880	18284	Kg	do	15:48
8	4033	26096	10880	15216	Kg	do	16:09
9	4034	28594	10880	17714	Kg	do	16:26
10	4035	28678	10880	17798	Kg	do	16:44
11	4037	28742	10880	17862	Kg	do	17:06
12	4039	28878	10880	17998	Kg	do	17:24

APCO
Date: / /

JUNE - 2021

Date 2- June - 2021

APCO
Date: / /

1	4230	26254	11210	15044	Kg	HR69AB8160	9.10
2	4231	26198	-do-	14988	Kg	-do-	9.29
3	4232	29164	-do-	17954	Kg	-do-	9.48
4	4233	29428	-do-	18218	Kg	-do-	10.05
5	4234	29356	-do-	18146	Kg	-do-	10.25
6	4235	28090	-do-	16880	Kg	-do-	10.42
7	4236	27366	-do-	16156	Kg	-do-	11.00
8	4237	27248	-do-	16038	Kg	-do-	11.17
9	4241	27776	-do-	16566	Kg	-do-	11.35
10	4243	27810	-do-	16600	Kg	-do-	11.50
11	4245	27312	-do-	16502	Kg	-do-	12.07
12	4247	27686	-do-	16476	Kg	-do-	12.24
13	4249	28742	-do-	17532	Kg	-do-	12.40
14	4250	28820	-do-	17610	Kg	-do-	13.57
15	4251	28722	11200	17522	Kg	-do-	14.40
16	4252	28798	-do-	17598	Kg	-do-	14.57
17	4253	27934	-do-	16734	Kg	-do-	15.20
18	4254	28056	-do-	16856	Kg	-do-	15.49
19	4255	28696	-do-	17496	Kg	-do-	16.09
20	4256	28882	-do-	17682	Kg	-do-	16.38
21	4259	28368	-do-	17168	Kg	-do-	16.53
22	4261	28688	-do-	17488	Kg	-do-	17.11
23	4263	28832	-do-	17632	Kg	-do-	17.31
24	4265	28704	-do-	17504	Kg	-do-	17.48
Total		676730	268940	407790			

N	4042	29992	10880	19112	Kg	HR69AB8160	17:49
14	4043	28760	10880	17880	Kg	HR69AB8160	17:57
		405136	152390				
	TOTAL NET WEIGHT =		252746				

Date:- 24-05-2021

1	4045	29496	11255	18241	Kg	HR46C7505	8:32
2	4047	29570	-do-	18315	do	-do-	8:57
3	4049	28682	-do-	17427	do	-do-	9:27
4	4052	28462	-do-	17207	do	-do-	9:59
5	4056	29888	-do-	18633	do	-do-	12:28
6	4059	29988	-do-	18733	do	-do-	12:53
7	4061	29736	-do-	18486	do	-do-	14:17
8	4063	27226	-do-	15976	do	-do-	14:37
9	4065	29688	-do-	18438	do	-do-	14:53
10	4067	30000	-do-	18750	do	-do-	15:11
	Total =	287736	112530	175206			

Date = 25-05-2021

1	4100	29688	11305	18325	Kg	HR46C7505	10:33
2	4093	28290	-do-	16985	do	-do-	8:56
3	4095	28364	-do-	17059	do	-do-	9:16
4	4097	27256	-do-	15951	do	-do-	9:56
Total		112538	45220	68318			

Date:- 3- June - 2021

APCO

Date: / /

1	4266	26940	11230	15710	Kg	HR69A8160	9.45
2	4267	26766	-do-	15536	Kg	-do-	9.07
3	4268	26884	-do-	15654	Kg	-do-	9.24
4	4269	28790	-do-	17560	Kg	-do-	9.43
5	4270	28878	-do-	17648	Kg	-do-	10.01
6	4271	28824	-do-	17594	Kg	-do-	10.12
7	4272	28700	-do-	17470	Kg	-do-	10.39
8	4274	28756	-do-	17526	Kg	-do-	10.57
9	4276	28576	-do-	17346	Kg	-do-	11.29
10	4278	28632	-do-	17402	Kg	-do-	11.46
11	4281	28354	-do-	17124	Kg	-do-	12.02
12	4283	27900	-do-	16670	Kg	-do-	12.25
13	4286	27822	-do-	16592	Kg	-do-	12.50
14	4287	27648	11195	16453	Kg	-do-	14.24
15	4289	27498	-do-	16303	Kg	-do-	14.44
16	4291	27456	-do-	16261	Kg	-do-	15.00
17	4293	27596	-do-	16401	Kg	-do-	15.22
18	4295	27958	-do-	16763	Kg	-do-	15.51
19	4297	27998	-do-	16803	Kg	-do-	16.16
20	4299	28262	-do-	17067	Kg	-do-	16.29
21	4301	27170	-do-	15975	Kg	-do-	16.52
22	4303	27444	-do-	16249	Kg	-do-	17.13
23	4304	26782	-do-	15587	Kg	-do-	17.30
24	4305	26880	-do-	15685	Kg	-do-	17.45
	Net weight	668514	269105	399879			

Date - 4- June - 2021

APCO

Date: / /

(38)

1	4306	28712	11170	17542	Kg	HR69A8160	9.09
2	4307	28824	-do-	17654	Kg	-do-	9.25
3	4308	28222	-do-	17052	Kg	-do-	9.41
4	4309	28274	-do-	17104	Kg	-do-	9.56
5	4310	28172	-do-	17002	Kg	-do-	10.16
6	4312	28402	-do-	17232	Kg	-do-	10.32
7	4315	28580	-do-	17410	Kg	-do-	10.50
8	4316	28496	-do-	17326	Kg	-do-	11.12
9	4318	28402	-do-	17232	Kg	-do-	11.26
10	4320	28056	-do-	16886	Kg	-do-	11.54
11	4322	27904	-do-	16734	Kg	-do-	12.10
12	4324	27870	-do-	16700	Kg	-do-	12.51
13	4326	27938	11150	16788	Kg	-do-	14.01
14	4328	28086	-do-	16936	Kg	-do-	14.19
15	4329	28014	-do-	16864	Kg	-do-	15.24
16	4331	27980	-do-	16830	Kg	-do-	15.52
17	4332	27758	-do-	16608	Kg	-do-	16.10
18	4335	27982	-do-	16832	Kg	-do-	16.28
19	4336	27858	-do-	16708	Kg	-do-	16.56
20	4338	27742	-do-	16592	Kg	-do-	17.22
21	4340	28142	-do-	16992	Kg	-do-	17.39
Net weight		589094	234790	354304			

APCO
Date: / /

1	4342	27264	11005	16289	Kg	HR69A8160	9:32
2	4343	27166	-do-	16161	Kg	-do-	9:50
3	4344	27282	-do-	16277	Kg	-do-	10:07
4	4346	27396	-do-	16391	Kg	-do-	10:25
5	4348	27886	-do-	16881	Kg	-do-	10:43
6	4350	28372	-do-	17367	Kg	-do-	11:11
7	4352	28448	-do-	17443	Kg	-do-	11:32
8	4335	28320	-do-	17315	Kg	-do-	11:53
9	4357	27128	-do-	16123	Kg	-do-	12:09
10	4359	26604	-do-	15599	Kg	-do-	12:32
11	4360	26514	-do-	15509	Kg	-do-	12:52
12	4361	25670	10990	14697	Kg	-do-	13:18
13	4362	25726	-do-	14733	Kg	-do-	13:36
14	4363	27016	-do-	16053	Kg	-do-	13:54
15	4364	27188	-do-	16195	Kg	-do-	15:15
16	4365	27234	-do-	16241	Kg	-do-	15:34
17	4367	27350	-do-	16357	Kg	-do-	15:52
18	4391	26016	-do-	15023	Kg	-do-	16:25
19	4372	25336	-do-	14363	Kg	-do-	16:49
20	4395	25244	-do-	14251	Kg	-do-	17:12
Net weight		539210	219970	319218			

Date — 6 — June — 2021
APCO
Date: / /
(37)

1	4377	28806	10950	17856	Kg	HR69A8160	14:12
2	4379	28606	-do-	17656	Kg	-do-	15:13
3	4380	28704	-do-	17754	Kg	-do-	15:34
4	4381	28550	-do-	17600	Kg	-do-	15:51
5	4382	29982	-do-	19032	Kg	-do-	16:09
6	4383	29092	-do-	18142	Kg	-do-	16:28
7	4385	29202	-do-	18252	Kg	-do-	16:48
8	4386	27962	-do-	17012	Kg	-do-	17:07
9	4387	28452	-do-	17502	Kg	-do-	17:24
10	4389	29492	-do-	17542	Kg	-do-	17:41
Net weight		287848	10950	178348			

Date 11 — June — 2021

1	4411	29554	11542	18112	Kg	HR69A8160	9:28
2	4413	29812	-do-	18270	Kg	-do-	11:01
3	4414	29054	-do-	17512	Kg	-do-	11:29
4	4417	28994	-do-	17452	Kg	-do-	12:08
5	4419	28768	-do-	17226	Kg	-do-	12:04
6	4423	28458	11530	16928	Kg	-do-	14:46
7	4424	28052	-do-	16522	Kg	-do-	15:13
8	4425	29480	-do-	17950	Kg	-do-	15:35
9	4426	29740	-do-	18210	Kg	-do-	16:01
10	4427	28704	-do-	17174	Kg	-do-	16:16
11	4428	29804	-do-	18274	Kg	-do-	16:49
12	4430	28546	-do-	17016	Kg	-do-	17:03
13	4431	28232	-do-	16702	Kg	-do-	17:19
14	4433	28844	-do-	17314	Kg	-do-	17:31
15	4435	29306	-do-	17776	Kg	-do-	17:43
16	4436	29168	-do-	17638	Kg	-do-	17:50
17	4437	29236	-do-	17706	Kg	-do-	18:00
18	4438	29314	-do-	17784	Kg	-do-	18:13
Net weight		523166	207600	315566			

Date- 12-June-2024

APCO

Date: / /

1	4441	29484	11543	17942	Kg	HR69A8160	8.34
2	4442	28486	-do-	16894	Kg	-do-	9.10
3	4443	29846	-do-	18204	Kg	-do-	9.30
4	4445	29952	-do-	19810	Kg	-do-	9.53
5	4446	28516	-do-	16974	Kg	-do-	10.15
6	4448	29084	-do-	17543	Kg	-do-	10.45
7	4449	29496	-do-	17954	Kg	-do-	11.08
8	4451	29092	-do-	17550	Kg	-do-	11.28
9	4458	24158	-do-	12616	Kg	-do-	15.47
10	4459	24024	-do-	12782	Kg	-do-	16.12
11	4460	25272	-do-	14230	Kg	-do-	16.29
12	4462	22568	11520	11048	Kg	-do-	16.55
13	4463	25752	-do-	14232	Kg	-do-	17.14
14	4466	25210	-do-	13690	Kg	-do-	17.35
15	4468	28396	-do-	11876	Kg	-do-	17.58
Net weight		404486	173042	231444			

Date- 13-June-2024

1	4469	29420	11452	17968	Kg	HR69A8160	8.01
2	4470	29338	-do-	17926	Kg	-do-	9.28
3	4471	29514	-do-	18062	Kg	-do-	9.01
4	4472	29774	-do-	18322	Kg	-do-	9.58
5	4473	29892	-do-	18420	Kg	-do-	10.24
6	4474	29688	-do-	18236	Kg	-do-	10.58
7	4475	29944	-do-	18492	Kg	-do-	11.38
8	4476	29194	-do-	17742	Kg	-do-	11.58
9	4477	29766	-do-	18314	Kg	-do-	12.19
10	4478	29192	-do-	16240	Kg	-do-	12.36
11	4479	28852	-do-	17290	Kg	-do-	12.50
12	4480	28478	-do-	17026	Kg	-do-	13.05
13	4481	27814	-do-	16362	Kg	-do-	13.21

APCO

Date: / /

(40)

14	4482	28256	-do-	16804	Kg	-do-	13.37
15	4483	27834	11430	18404	Kg	-do-	14.08
16	4484	29590	-do-	18160	Kg	-do-	15.25
17	4485	29408	-do-	17978	Kg	-do-	15.48
18	4486	27120	-do-	15690	Kg	-do-	16.07
19	4487	27248	-do-	15818	Kg	-do-	16.39
20	4488	28850	-do-	17420	Kg	-do-	16.58
Net weight		580112	228908	351204			

Date- 14-June-2024

1	4489	26880	11304	15576	Kg	HR69A8216	8.48
2	4449	26800	do-	15096	Kg	-do-	9.02
3	4491	26910	-do-	15206	Kg	-do-	9.45
4	4492	27004	-do-	15300	Kg	-do-	10.05
5	4493	28556	-do-	16852	Kg	-do-	10.27
6	4495	29292	-do-	17588	Kg	-do-	10.51
7	4497	29884	-do-	18180	Kg	-do-	11.18
8	4498	29692	-do-	17988	Kg	-do-	11.41
9	4500	28354	-do-	16650	Kg	-do-	12.10
10	4502	29080	-do-	17376	Kg	-do-	12.21
11	4503	28188	-do-	16484	Kg	-do-	12.40
12	4506	29212	11650	17562	Kg	-do-	14.34
13	4507	29898	-do-	18248	Kg	-do-	14.59
14	4508	28014	-do-	16364	Kg	-do-	15.20
15	4509	29462	-do-	17812	Kg	-do-	15.41
16	4510	27976	-do-	16326	Kg	-do-	16.03
17	4511	28074	-do-	16424	Kg	-do-	16.20
18	4512	27882	-do-	16232	Kg	-do-	16.52
19	4515	28840	-do-	17190	Kg	-do-	17.07
20	4516	27600	-do-	15960	Kg	-do-	17.21
21	4520	29582	-do-	17902	Kg	-do-	17.56
Net weight		597160	256894 / 245244	351916			

Date – 15-June-2021

APCO
Date: / /

1	4521	291674	11606	16068	kg	HR69A8160		8.87
2	4522	29236	–do–	17630	kg	–do–		9.55
3	4524	28802	–do–	17196	kg	do–		10.12
4	4526	28674	–do–	17068	kg	do–		10.53
5	4527	29480	–do–	17874	kg	do–		11.11
6	4529	29894	–do–	18288	kg	do–		11.97
7	4531	29438	–do–	17832	kg	do–		12.21
8	4534	28738	–do–	17132	kg	do–		12.47
9	4535	29810	11550	17410	kg	do–		14.49
10	4536	28960	–do–	17772	kg	do–		15.25
11	4537	29392	–do–	16966	kg	do–		15.28
12	4538	28516	–do–	16276	kg	do–		15.55
13	4539	27826	–do–	16490	kg	do–		16.52
14	4540	25040	–do–		kg	do–		17.01
Net weight		404450	162148	242302				

Date – 16-June-2021

1	4542	28806	11470	17336	kg	HR69A8160		8.09
2	4543	27908	–do–	16438	kg	–do–		9.11
3	4544	29322	–do–	17852	kg	do–		9.41
4	4545	28364	–do–	16894	kg	do–		11.22
5	4547	29110	–do–	17640	kg	do–		11.39
6	4550	28164	–do–	16694	kg	do–		11.48
7	4551	29510	–do–	18040	kg	do–		12.19
8	4553	28620	–do–	17150	kg	do–		12.26
9	4559	29658	–do–	18188	kg	do–		14.11
10	4560	29488	–do–	18018	kg	do–		15.13
11	4561	28628	–do–	17158	kg	do–		15.39
12	4562	29416	–do–	17946	kg	do–		15.58
13	4563	29884	11450	18434	kg	do–		16.11
14	4564	28678	–do–	17228	kg	do–		16.29

APCO
Date: / /

(41)

SNO	ARROWS	WEIGHT					
15	4565	29850	–do–	18400	kg	–do–	16.49
16	4567	29514	–do–	18064	kg	–do–	17.05
17	4568	27772	–do–	16342	kg	–do–	17.42
Net weight		492312	194880	297872			

Date – 17-June-2021

1	4575	29118	11534	17584	kg	HR69A8160	1.32

Date :– 18-June-2021

1	4611	29940	11640	18300	kg	HR69A8160	15.19
2	4610	29450	–do–	17810	kg	–do–	14.51
3	4609	29262	–do–	17622	kg	do–	14.21
4	4602	27366	–do–	15726	kg	do–	12.14
5	4600	29314	–do–	17674	kg	do–	11.58
6	4599	29390	–do–	17750	kg	do–	11.42
7	4598	28394	–do–	16754	kg	do–	11.26
8	4596	28036	–do–	16996	kg	do–	11.03
9	4595	29314	do–	17674	kg	do–	10.43
10	4594	28658	do–	17018	kg	do–	10.23
11	4592	29036	do–	17396	kg	do–	10.11
12	4591	28198	do–	16558	kg	do–	9.44
13	4603	29698	do–	18058	kg	do–	12.32
14	4607	28849	do–	17209	kg	do–	12.52
15	4612	29062	11620	17442	kg	do–	15.47
16	4613	29604	–do–	17984	kg	do–	16.13
17	4614	29722	–do–	18102	kg	do–	16.25
18	4615	29702	–do–	18082	kg	do–	16.36
19	4619	29854	–do–	18234	kg	do–	16.52
20	4620	29820	–do–	18200	kg	do–	17.15
Net weight		583964	232680	350584			

Date:- 19-June 2021

APCO

Date: / /

S.No	Pkt No	Gross.W	V. Weight	Net Weight	Unit	Name	Time	Sign
1	4633	29756	11222	18534	KG	HR69A8160	9:43	
2	4635	29782	-do-	18560	KG	-do-	10:20	
3	4636	29590	-do-	18368	KG	-do-	10:38	
4	4638	29090	-do-	17868	KG	-do-	10:51	
5	4639	28968	-do-	17746	KG	-do-	11:08	
6	4630	28692	-do-	17470	KG	-do-	11:26	
7	4631	29424	-do-	18202	KG	-do-	11:50	
8	4632	28930	-do-	17708	KG	-do-	12:05	
9	4633	28790	-do-	17568	KG	-do-	12:19	
10	4636	29480	-do-	18258	KG	-do-	12:33	
11	4640	28116	-do-	18894	KG	-do-	12:53	
12	4642	28262	11200	17062	KG	-do-	14:38	
13	4643	28104	-do-	16904	KG	-do-	15:04	
14	4645	29302	-do-	18102	KG	-do-	16:05	
15	4646	29020	-do-	17820	KG	-do-	16:19	
16	4644	28730	-do-	17530	KG	-do-	15:38	
17	4648	28670	-do-	17470	KG	-do-	16:41	
18	4650	29284	-do-	18084	KG	-do-	16:53	
19	4651	28256	-do-	17056	KG	-do-	17:06	
Net weight		550426	213042	337384				

Date:- 20-June-2021

1	4658	28402	11500	16902	KG	HR69A8160	9:04	
2	4659	28786	-do-	17286	KG	-do-	9:20	
3	4660	29624	-do-	18124	KG	-do-	9:36	
4	4661	28192	-do-	16692	KG	-do-	9:51	
Net weight		115004	46000	69004				

Date:- 21-6-2021

APCO

(42)

S.No	Pkt No	Gross.W	V. Weight	Nan Opac Net Weight	Unit	Name	Time	Sign
1	4665	29292	11436	17856	KG	HR69A816-	9:56	
2	4666	29156	-do-	17720	KG	-do-	10:22	
3	4667	29830	-do-	18394	KG	-do-	10:41	
4	4669	29676	-do-	18240	KG	-do-	10:59	
5	4670	29424	-do-	17988	KG	-do-	11:20	
		147378	57180	90198				

Date:- 22-June-2021

1	4685	28308	11560	16808	KG	HR69A816-	11:42	
2	4690	29480	-do-	17920	KG	-do-	12:25	
3	4692	29480	-do-	17920	KG	-do-	12:46	
4	4694	28040	-do-	16480	KG	-do-	13:01	
Net		116368	46290	69128				

Date:- 24-June-2021

1	4699	29650	11436	18214	KG	H69A 8160	09:37	
2	4700	29634	11436	18198	KG	-do-	09:52	
3	4702	29216	11436	17780	KG	-do-	10:09	
4	4704	29334	11436	17898	KG	-do-	10:29	
5	4705	29356	11436	17920	KG	-do-	10:44	
6	4706	29804	11436	18368	KG	-do-	10:58	
7	4707	28674	11436	17238	KG	-do-	11:11	
8	4708	29740	11436	18304	KG	-do-	11:23	
9	4709	29890	11436	18084	KG	-do-	11:36	
10	4710	28832	11436	17396	KG	-do-	11:49	
11	4712	29408	11436	17972	KG	-do-	12:01	
12	4713	29842	11436	18406	KG	-do-	12:14	
13	4714	28466	11436	17030	KG	-do-	12:27	
14	4715	28982	11436	17486	KG	-do-	12:40	
15	4717	29838	11436	18402	KG	-do-	12:53	

APCO
Date: / /

S.No	Ref.No	Gross.W	V.Weight	Garbage Net.Weight	Vom	V.No	Time	Sig
16	4719	28930	11420	17050	Vkm	HR69A8160	14:56	
17	4720	29070	11420	17650	Vkm	—do—	15:11	
18	4721	28228	11420	16808	Vkm	—do—	15:28	
		526304	205800	320504				
	PLANT-	THASKA	DATE-	25-06-2021				
1	4725	29718	11422	18296	Vkm	HR69A8160	9:07	
2	4726	28820	11422	17398	Vkm	—do—	9:29	
3	4727	28866	11422	17444	Vkm	—do—	9:48	
4	4729	29804	11422	18382	Vkm	—do—	10:10	
5	4730	29722	11422	18300	Vkm	—do—	10:30	
6	4731	29404	11422	17982	Vkm	—do—	10:47	
7	4732	29642	11422	18220	Vkm	—do—	11:02	
8	4733	29820	11422	18398	Vkm	—do—	11:14	
9	4734	29530	11422	18108	Vkm	—do—	11:29	
10	4735	29186	11422	17764	Vkm	—do—	11:42	
11	4736	28888	11422	17466	Vkm	—do—	11:56	
12	4737	29692	11422	18270	Vkm	—do—	12:08	
13	4738	28516	11422	17094	Vkm	—do—	12:24	
14	4741	29800	11422	18378	Vkm	—do—	12:36	
15	4742	29574	11422	18152	Vkm	—do—	12:48	
16	4743	28844	11422	17422	Vkm	—do—	13:01	
		469236	182752					
	TOTAL NET WEIGHT—		287074					

PLANT - THASKA DATE- 26-06-2021

(43)

APCO
Date: 26/06/21

S.No	Ref.No	Gross.W	V.Weight	Garbage Net.W	Vom	V.No	Time	Sig
1	4747	29414	11108	18306	Vkm	HR69A8160	07:38	
2	4748	28810	11108	17702	Vkm	—do—	09:35	
3	4750	29006	11108	17898	Vkm	—do—	09:58	
4	4751	29096	11108	17988	Vkm	—do—	10:16	
5	4752	29770	11108	18662	Vkm	—do—	10:33	
6	4753	29506	11108	18398	Vkm	—do—	10:51	
7	4755	28952	11108	17844	Vkm	—do—	11:06	
8	4756	28937	11108	17828	Vkm	—do—	11:22	
9	4758	28808	11108	17700	Vkm	—do—	11:36	
10	4759	29906	11108	18798	Vkm	—do—	11:54	
11	4764	28210	11990	17220	Vkm	—do—	13:13	
12	4765	28346	11990	16356	Vkm	—do—	13:31	
13	4766	27556	11990	15866	Vkm	—do—	13:47	
		375584	142650	232934	Vkm			
	TOTAL NET WEIGHT—							
	PLANT-	THASKA	DATE-	27-06-2021				
1	4771	28644	11116	17528	Vkm	HR69A8160	9:11	
2	4774	29122	11116	18006	Vkm	—do—	9:53	
3	4776	29104	11116	17988	Vkm	—do—	10:12	
4	4777	29854	11116	18738	Vkm	—do—	10:32	
5	4778	29786	11116	18670	Vkm	—do—	10:57	
6	4779	29846	11116	18730	Vkm	—do—	11:15	
7	4787	29194	11110	18084	Vkm	—do—	15:29	
8	4788	28870	11110	17760	Vkm	—do—	15:43	
9	4789	29292	11110	18182	Vkm	—do—	15:58	
10	4790	27128	11110	16018	Vkm	—do—	16:14	
11	4791	28526	11110	17416	Vkm	—do—	16:27	
12	4792	29394	11110	18284	Vkm	—do—	16:47	
		348760	133356	215404				
	TOTAL NET WEIGHT—							

PLANT THASRA

APCO

Sr. No	GST No	Tokan	V. WEIGHT	CHARGE NET WT	UOM	V. No	TIME
1	4799	29756	11856	18100	KG	HR69A8960	07:16
2	4800	29118	11856	17862	KG	—do—	09:43
3	4801	29080	11856	16224	KG	—do—	10:01
4	4802	29242	11256	17986	KG	—do—	10:19
		117196	46024	70172			

TOTAL NET WEIGHT →

PLANT - I THASRA Date - 30-06-2021

1	4817	29740	11458	18282	KG	HR66B8827	10:51
2	4818	29130	11458	17671	KG	—do—	11:25
3	4820	29922	11458	18464	KG	—do—	11:37
4	4821	29066	11458	17608	KG	—do—	11:51
5	4822	29326	11458	17868	KG	—do—	12:03
6	4824	29110	11458	17652	KG	—do—	12:31
7	4827	29004	11458	17946	KG	—do—	12:42
8	4829	29646	11458	18188	KG	—do—	13:00
		235944	91664	142780			

TOTAL NET WEIGHT →

JULY - 2021

PLANT - I THARSRA 1-07-2021

APCO

(44)

1	4840	26258	11482	14776	KG	HR66B8837	10:14
2	4841	29884	—do—	18402	KG	—do—	10:43
3	4842	29530	—do—	18048	d.	—do—	11:08
4	4843	28956	—do—	17474	d.	—do—	11:26
5	4844	29296	—do—	17814	d.	—do—	11:41
6	4847	28550	—do—	17068	d.	—do—	11:53
7	4848	29604	—do—	18122	d.	—do—	12:15
8	4849	29314	—do—	17832	d.	—do—	12:26
9	Total	231298	91856	139586			

Date - 3-7-21

1	4865	29978	10584	19394	KG	HR66B8827	10:46
2	4866	29590	—do—	19006	KG	—do—	11:22
3	4867	28002	—do—	17418	d.	—do—	11:33
4	4870	20474	—do—	9890	d.	—do—	11:44
5	4871	29838	—do—	19254	d.	—do—	11:55
6	4872	26152	—do—	15568	d.	—do—	12:07
7	4873	29220	—do—	18636	d.	—do—	12:18
8	4875	28018	—do—	17434	d.	—do—	12:30
	Total	231292	84672	136600			

Date - 5-7-21

1	4897	29982	11296	18686	KG	HR66B8827	11:24
2	4898	29858	—do—	18562	d.	—do—	15:14
3	4899	25312	—do—	14016	d.	—do—	12:11
4	4900	25500	—do—	14204	d.	—do—	12:24
5	4905	29096	—do—	19800	d.	—do—	12:37
6	4906	27410	—do—	16114	d.	—do—	12:49
7	4911	29088	—do—	17792	d.	—do—	12:57
8	4913	29830	—do—	18554	d.	—do—	14:32
9	4913	28512	—do—	17236	d.	—do—	15:00
10	4914	29458	—do—	18182	d.	—do—	15:11

APCO
Date: / /

11	4914	28986	-do-	17710	-do-	-do-	15:28
Total		312032	124576	188456			
				Date-7-7-21			
1	4946	29300	13610	15690	KG	HR66B827	12:45
2	4949	29395	-do-	15685	-do-	-do-	12:29
3	4953	28910	-do-	15300	-do-	-do-	12:51
Total		87505	40830	46675			
				Date-8-7-21			
1	4967	28940	13295	15645	KG	HR66B827	11:23
2	4968	29190	-do-	15895	-do-	-do-	11:35
3	4970	29930	-do-	16635	-do-	-do-	11:58
4	4974	29880	-do-	16585	-do-	-do-	12:10
5	4976	29995	-do-	16700	-do-	-do-	12:35
6	4977	29915	-do-	16620	-do-	-do-	12:43
7	4979	28935	-do-	15640	-do-	-do-	12:00
8	4982	29805	-do-	16510	-do-	-do-	14:10
9	4983	29785	-do-	16490	-do-	-do-	14:57
10	4984	29145	-do-	15850	-do-	-do-	15:12
11	4985	28710	-do-	15415	-do-	-do-	16:06
12	4987	29545	-do-	16250	-do-	-do-	16:23
Total		353775	159540	194235			
				Date. 9-7-21			
1	4997	29160	13350	15810	KG	HR66B827	9:37
2	4998	29980	-do-	16600	KG	-do-	9:58
3	4999	29985	-do-	15935	-do-	-do-	10:08
4	5000	29010	-do-	15660	-do-	-do-	10:22
5	5001	29925	-do-	16575	-do-	-do-	10:38
6	5003	29650	-do-	16300	-do-	-do-	10:52
7	5004	29135	-do-	15785	-do-	-do-	11:01

APCO
Date: / /

8	5005	29175	-do-	15825	-do-	-do-	11:23
9	5006	29375	-do-	16025	-do-	-do-	11:34
10	5008	29635	-do-	16285	-do-	-do-	11:51
Total		294300	133500	160800			
				Date- 10-7-2021			
1	5026	29345	13395	16050	KG	HR66B827	9:50
2	5028	29715	-do-	16420	-do-	-do-	10:06
3	5029	29950	-do-	16655	-do-	-do-	10:20
4	5030	29260	-do-	15965	-do-	-do-	10:36
5	5031	29900	-do-	16605	-do-	-do-	10:49
6	5032	29825	-do-	16530	-do-	-do-	11:01
7	5097	29465	-do-	16170	-do-	-do-	11:13
8	5041	29875	-do-	16580	-do-	-do-	14:12
9	5042	29775	-do-	16480	-do-	-do-	14:41
10	5043	29715	-do-	16420	-do-	-do-	14:56
11	5044	29035	-do-	15740	-do-	-do-	15:17
12	5045	29165	-do-	15870	-do-	-do-	15:38
Total		353025	159540	195485			
				Date- 11-10-21			
1	5054	29830	13390	16540	KG	HR66B827	10:52
2	5055	9835	4225	5610	-do-	HR11L2728	10:54
3	5056	28650	13290	15360	-do-	HR66B827	10:32
4	5057	28880	13290	15590	-do-	-do-	10:53
5	5058	8265	4225	4040	-do-	HR11L2728	10:55
6	5060	29375	13290	16085	-do-	HR66B827	11:12
7	5059	8450	4225	4225	-do-	HR11L2728	11:08
8	5061	8280	-do-	4055	-do-	-do-	11:25
9	5062	8315	-do-	4090	-do-	-do-	11:42
10	5063	8150	-do-	3925	-do-	-do-	11:56

APCO
Date: / /

11	5064	7775	—do—	0550	KH	—do—	12:13
12	5066	8025	—do—	3800	do	—do—	12:32
13	5065	8330	—do—	4105	do	—do—	12:35
Total		192160	91185	100975			
				Date 12-07-21			
1	5068	8455	4190	4265	KH	HR11L2728	9:20
2	5069	29590	13120	16470	do	HR66B8827	9:49
3	5071	29915	13120	16795	do	—do—	9:35
4	5072	8320	4190	4030	do	HR11L2728	9:37
5	5073	7640	—do—	3450	do	—do—	9:43
6	5074	29810	13120	16690	do	HR66B8827	10:00
7	5075	8720	4190	4530	do	HR11L2728	10:08
8	5077	29490	13120	16300	do	HR66B8827	10:17
9	5078	8300	4190	4110	do	HR11L2728	10:19
10	5080	29835	13120	16715	do	HR66B8827	10:29
11	5081	8485	4190	4295	do	HR11L2728	10:34
12	5082	8705	—do—	4515	do	—do—	10:45
13	5083	28100	13120	14980	do	HR66B8827	11:03
14	5084	8790	4190	4600	do	HR11L2728	11:07
15	5085	29790	13120	16670	do	HR66B8827	11:20
16	5086	8120	4190	3930	do	HR11L2728	11:23
17	5088	9120	4190	4930	do	HR66B8827	11:38
18	5089	29955	13120	16835	do	—do—	11:48
19	5090	9010	4190	5120	do	HR11L2728	11:58
20	5091	8945	4190	4755	do	—do—	12:00
21	5093	8645	4190	4455	do	—do—	12:12
22	5094	7610	4190	3420	do	—do—	12:29
Total		355680	163620	192060			

Date—13-07-21 APCO
Date: / /

(46)

1	5110	29805	14230	15575	KH	HR66B8827	10:19
2	5111	9150	4325	3825	KH	HR11L2728	10:27
3	5112	29790	14230	15490	do	HR66B8827	10:35
4	5113	8740	4325	4415	do	HR11L2728	10:38
5	5114	29465	14230	15235	do	HR66B8827	10:54
6	5115	8885	4325	4560	do	HR11L2728	10:57
7	5116	29840	14230	15610	do	HR66B8827	11:11
8	5117	8395	4325	4070	do	HR11L2728	11:15
9	5118	29375	14230	15145	do	HR66B8827	11:33
10	5120	9115	4325	4790	do	HR11L2728	11:38
11	5122	29860	14230	15630	do	HR66B8827	11:57
12	5123	9020	4390	4695	do	HR11L2728	12:02
13	5124	29755	14230	15525	do	HR66B8827	12:13
14	5125	8915	4325	3890	do	HR11L2728	12:14
15	5126	29605	4390	15375	do	HR66B8827	12:19
16	5127	8345	4325 14230	4020	do	HR11L2728	12:31
17	5129	29675	14230 4325	15445	do	HR66B8827	12:46
18	5130	29540	14280	15310	do	—do—	12:50
19	5132	9000	4325	4675	do	HR11L2728	12:55
20	5134	29795	14230	15565	do	HR66B8827	13:06
21	5138	8790	14230	4065	do	HR11L2728	13:17
22	5139	29490	14230 4325	15170	do	HR66B8827	13:36
23	5140	8600	14230 4325	4275	do	HR11L2728	13:38
24	5141	29480	4325 14230	15200	do	HR66B8827	13:52
		480120	285560	294756			
					Date - 14-7-21		
1	5152	29155	13930	15225	KH	HR66B8827	11:48
2	5155	29945	—do—	16015	do	—do—	12:02
3	5156	29745	—do—	15815	do	—do—	12:18
4	5158	29785	—do—	15855	do	—do—	12:30
5	5161	29255	—do—	15335	do	—do—	12:44

APCO
Date: / /

6	5163	29810	-do-	15880	Kg	-do-	12:57
7	5165	29645	-do-	15715	-do-	-do-	14:20
8	5166	29770	-do-	15840	-do-	-do-	14:33
9	5167	29905	-do-	15975	-do-	-do-	14:46
10	5168	29345	-do-	15415	-do-	-do-	15:02
11	5169	29805	-do-	15875	-do-	-do-	15:14
12	5170	29370	-do-	15440	-do-	-do-	15:29
Total		355535	17160	188375			
				Date 17/7/21			
1	5229	29575	14090	15485	Kg	HR1CB8827	10:46
2	5230	28605	-do-	14515	-do-	-do-	10:29
3	5231	29620	-do-	15530	-do-	-do-	10:34
4	5232	29495	-do-	15405	-do-	-do-	10:48
5	5233	29750	-do-	15660	-do-	-do-	11:01
6	5235	29545	-do-	15455	-do-	-do-	11:14
7	5236	29460	-do-	15370	-do-	-do-	11:27
8	5237	29755	-do-	15665	-do-	-do-	11:41
9	5238	29490	-do-	15400	-do-	-do-	11:56
10	5240	29655	-do-	15565	-do-	-do-	12:10
11	5241	29785	-do-	15695	-do-	-do-	12:23
12	5243	29685	-do-	15595	-do-	-do-	12:32
13	5249	29710	-do-	15620	-do-	-do-	14:50
14	5250	29630	-do-	15540	-do-	-do-	14:58
15	5251	29680	-do-	15590	-do-	-do-	15:04
16	5252	29800	-do-	15710	-do-	-do-	15:18
Total		472240	225440	247800			
				Date - 16-7-21			
1	5195	29485	13935	15550	Kg	HR1CB8827	9:51
2	5196	29505	-do-	15570	-do-	-do-	10:04

APCO
Date: / /

(47)

3	5197	29980	-do-	16045	-do-	-do-	10:38
4	5198	29930	-do-	15985	-do-	-do-	10:52
5	5199	29970	-do-	15325	-do-	-do-	11:13
6	5200	29575	-do-	15640	-do-	-do-	11:28
7	5202	29880	-do-	15945	-do-	-do-	11:49
8	5204	29800	-do-	15865	-do-	-do-	12:05
9	5205	28435	-do-	14500	-do-	-do-	12:23
10	5206	29720	-do-	15785	-do-	-do-	12:35
11	5208	29865	-do-	15930	-do-	-do-	12:48
12	5209	29550	-do-	15615	-do-	-do-	13:03
13	5213	29205	-do-	15270	-do-	-do-	14:27
14	5215	29570	-do-	15635	-do-	-do-	14:42
15	5216	29460	-do-	15525	-do-	-do-	16:35
16	5217	27540	-do-	13605	-do-	-do-	16:47
17	5221	28410	-do-	14475	-do-	-do-	17:06
Total		499170	236895	262275			
				Date - 18/7/21			
1	5171	29385	13930	15455	Kg	HR1CB8827	15:48
2	5277	28970	14210	14760	-do-	-do-	16:21
3	5276	29015	-do-	14805	-do-	-do-	16:06
4	5275	29195	-do-	14985	-do-	-do-	15:50
5	5274	29015	-do-	14805	-do-	-do-	15:33
6	5273	27690	-do-	12790	-do-	-do-	15:18
7	5272	27395	-do-	13185	-do-	-do-	15:06
8	5271	28860	-do-	14650	-do-	-do-	14:52
9	5270	28945	-do-	14735	-do-	-do-	12:49
10	5269	28610	-do-	14400	-do-	-do-	1239
11	5268	29085	-do-	14875	-do-	-do-	12:23
12	5267	29820	-do-	15610	-do-	-do-	12:08
13	5266	29555	-do-	15345	-do-	-do-	11:55

APCO
Date: / /

14	5265	28260	-do-	14050	-do-	-do-	11:49
15	5264	29535	-do-	15365	-do-	-do-	11:30
16	5263	29055	-do-	14845	-do-	-do-	11:19
17	5262	29450	-do-	15240	-do-	-do-	10:48
18	5261	29405	-do-	15195	-do-	-do-	10:36
Total		520595	255500	265095			

Date - 25-7-21

1	5356	7765	4905	3460	KC	HR 111 2728	10:14
2	5357	29855	15290	14565	-do-	HR66B8827	10:22
3	5358	8670	4305	4365	-do-	HR111 2728	10:25
4	5359	27120	15290	11840	-do-	HR66B8827	10:54
5	5360	8950	4305	4645	-do-	HR 111 2728	10:58
6	5361	28650	15290	13360	-do-	HR66B8827	10:44
7	5362	8285	4305	3980	-do-	HR111 2728	10:46
8	5363	29765	15290	14475	-do-	HR66B8827	10:57
9	5364	8970	4305	4665	-do-	HR111 2728	11:00
10	5365	29790	15290	14500	-do-	HR66B8827	11:30
11	5366	8235	4305	3930	-do-	HR111 2728	11:90
12	5367	29570	15290	14280	-do-	HR66B8827	11:29
13	5368	8880	4305	4575	-do-	HR111 2728	11:42
14	5370	29950	15290	14660	-do-	HR66B8827	11:37
15	5371	8655	4305	4350	-do-	HR111 2728	11:35
16	5372	29300	15290	14510	-do-	HR66B8827	11:94
17	5373	8915	4305	4610	-do-	HR111 2728	11:97
18	5374	29815	15290	14525	-do-	HR66B8827	11:56
19	5775	8135	4610	3525	-do-	HR111 2728	11:59
20	5376	4610	-do-	8355	-do-	-do-	12:12
21	5377	8740	-do-	4130	-do-	-do-	12:20
22	5378	7975	-do-	3865	-do-	HR111 2728	12:27
Total		374455	194795	179660			

Date - 26-7-21
APCO
Date: / /

1	5384	8720	4320	4400	KC	HR111 2728	10:51
2	5382	7710	-do-	3390	-do-	-do-	10:48
3	5381	7625	-do-	3305	-do-	-do-	10:40
4	5382	8250	-do-	3930	-do-	-do-	10:31
Total →		32305	17280	15025			

Date = 15-08-2021

APCO
Date: / /

1	5679	29770	13750	16420	Kg	HR66 B 8827	9:50	
2	5680	29960	13750	16210	"	-do-	10:04	
3	5681	29720	13350	16370	"	-do-	10:23	
4	5682	29825	13350	16485	"	-do-	10:37	
5	5683	29855	13750	16105	"	-do-	10:51	
6	5684	29690	13350	16340	"	-do-	11:09	
7	5685	29870	13350	16520	"	-do-	11:27	
8	5686	29690	13350	16290	"	-do-	11:46	
9	5687	27520	13350	14170	"	-do-	12:00	
10	5690	29965	13350	15715	"	-do-	12:16	
11	5691	29400	13350	16050	"	-do-	12:33	
12	5692	29500	13350	16150	"	-do-	12:49	
13	5693	29690	13350	16345	"	-do-	13:01	
14	5694	29655	13350	16305	"	-do-	14:37	
15	5695	29860	13350	16510	"	-do-	14:52	
	Total-1	442735	200460	242485				

Date - 14-08-2021
Date: / /

PST No.	Gross						
1	5649	29245	13555	15690	Kg	HR66 B 8827	9:37
2	5650	29970	13555	16415	"	-do-	9:47
3	5651	27935	13555	14380	"	-do-	10:03
4	5652	28695	13555	15140	"	-do-	10:14
5	5654	29300	-do-	13745	"	-do-	10:34
6	5655	28415	-do-	14920	"	-do-	10:45
7	5656	29785	-do-	16230	"	-do-	10:58
8	5657	29875	-do-	16320	"	-do-	11:08
9	5658	29870	-do-	16315	"	-do-	11:33
10	5660	29345	-do-	15790	"	-do-	11:47
11	5662	29860	-do-	16305	"	-do-	12:12
12	5666	29990	-do-	16325	"	-do-	12:32
13	5669	29520	-do-	15965	"	-do-	12:46
14	5670	29875	-do-	16320	"	-do-	14:35
15	5671	29755	-do-	16200	"	-do-	14:50
	Total Amt	439295		235970			
			203325				

Date - 16-08-2021

1	5699	29970	13295	16675	Kg	HR66 B 8827	11:11
2	5701	29990	-do-	16695	Kg	-do-	11:25
3	5704	29740	-do-	16445	Kg	-do-	11:39
4	5705	28240	-do-	14945	Kg	-do-	11:49
5	5706	29445	-do-	16150	Kg	-do-	12:01
6	5707	28095	-do-	14800	Kg	-do-	12:12
7	5709	29935	-do-	16640	Kg	-do-	12:26
8	5713	26925	-do-	13630	Kg	-do-	12:44
9	5715	29580	-do-	16295	Kg	-do-	12:57
10	5716	29475	-do-	16180	Kg	-do-	13:08
11	5717	29860	-do-	16565	Kg	-do-	13:24
12	5718	29405	-do-	16110	Kg	-do-	13:40

APCO

Date: / /

13	5719	29630	13295	16335	KG	—do—	14:11
14	5720	29940	—do—	16645	KG	—do—	14:29
15	5721	29945	—do—	16650	KG	—do—	14:48
16	5722	29305	—do—	16010	KG	—do—	14:58
17	5723	29780	—do—	16485	KG	—do—	15:10
18	5724	29405	—do—	15710	KG	—do—	15:24
19	Total	528195	239875	288320			
20							

Date — 17-08-2021

1	5757	29300	13900	15900	KG	HR66B8827	11:54
2	5756	29865	—do—	16465	KG	—do—	12:19
3	5754	29730	—do—	16330	KG	—do—	12:46
4	5752	29425	—do—	16025	KG	—do—	12:50
5	5751	28065	—do—	14665	KG	—do—	12:58
6	5749	29530	—do—	16130	KG	—do—	12:19
7	5746	28710	—do—	15310	KG	—do—	12:03
8	5743	29775	—do—	16375	KG	—do—	11:44
9	5740	29590	—do—	16190	KG	—do—	11:13
10	5739	29840	—do—	16440	KG	—do—	11:04
11	5738	27545	—do—	14145	KG	—do—	10:51
12	5737	29720	—do—	16320	KG	—do—	10:37
13	5736	29730	—do—	16330	KG	—do—	10:26
14	5735	29590	—do—	16190	KG	—do—	10:12
15	5734	29835	—do—	16435	KG	—do—	10:00
16	5758	29935	—do—	16535	KG	—do—	14:56
17	5759	29970	—do—	16570	KG	—do—	15:10
18	5760	29215	—do—	15815	KG	—do—	15:20
19	5761	29800	—do—	16400	KG	—do—	15:34
20	5763	28385	—do—	14995	KG	—do—	15:48
		587535	25800	319835			

Date - 18-08-2021

1	5772	29625	13500	16125	KG	HR66B8827	9:19
2	5773	29550	—do—	16050	KG	—do—	9:29
3	5774	29805	—do—	16305	KG	—do—	9:39
4	5775	29415	—do—	15915	KG	—do—	9:48
5	5776	29740	—do—	16240	KG	—do—	10:00
6	5777	29535	—do—	16035	KG	—do—	10:16
7	5778	29825	—do—	16325	KG	—do—	10:32
8	5779	29845	—do—	16345	KG	—do—	10:42
9	5780	29000	—do—	15500	KG	—do—	10:55
10	5781	29660	—do—	16160	KG	—do—	11:08
11	5783	29850	—do—	16350	KG	—do—	11:20
12	5784	29775	—do—	16275	KG	—do—	11:33
13	5785	29640	—do—	16140	KG	—do—	11:46
14	5787	29660	—do—	16160	KG	—do—	12:02
15	5792	29800	—do—	16300	KG	—do—	12:26
16	5793	29895	—do—	16395	KG	—do—	12:27
17	5798	29325	—do—	15825	KG	—do—	12:18
18	5797	29635	—do—	16135	KG	—do—	13:05
19	5796	29920	—do—	16420	KG	—do—	12:58
20	5795	29935	—do—	16435	KG	—do—	12:43
		593435	270000	323435			

Date — 19-08-2021

1	5809	29785	13340	16415	KG	HR66B8827	9:28
2	5810	29610	13940	16270	KG	—do—	9:42
3	5811	29975	—do—	16635	KG	—do—	10:37
4	5812	29850	—do—	16510	KG	—do—	10:50
5	5813	29885	—do—	16525	KG	—do—	11:05
6	5814	29990	—do—	16640	KG	—do—	11:15
7	5815	29835	—do—	16485	KG	—do—	11:26
8	5816	29835	—do—	16495	KG	—do—	11:40

APCO
Date: / /

9	5819	29890	13340	16550	KG	HR668827	11:57
10	5826	29850	-do-	16510	KG	-do-	12:05
11	5827	29730	-do-	16390	KG	-do-	12:19
12	5828	29675	-do-	16335	KG	-do-	12:28
13	5829	29550	-do-	16810	KG	-do-	12:38
14	5830	29485	-do-	16145	KG	-do-	14:10
15	5831	29695	-do-	16355	KG	-do-	14:16
16	5832	29625	-do-	16285	KG	-do-	14:25
17	5833	29980	-do-	16640	KG	-do-	14:33
18	5834	29795	-do-	16455	KG	-do-	14:42
Total		535981	240120	295861			

Date - 20-8-2021

1	5844	29405	13410	15995	KG	HR668827	9:37
2	5845	29030	-do-	15620	KG	-do-	9:48
3	5846	29690	-do-	16280	-do-	-do-	9:58
4	5847	29465	-do-	16055	-do-	-do-	10:09
5	5848	29355	-do-	15945	-do-	-do-	10:28
6	5849	29810	-do-	16400	-do-	-do-	10:39
7	5850	29780	-do-	16370	-do-	-do-	10:53
8	5851	29550	-do-	16170	-do-	-do-	11:07
9	5852	29435	-do-	16025	-do-	-do-	11:19
10	5854	29950	-do-	16540	-do-	-do-	11:31
11	5857	29740	-do-	16330	-do-	-do-	11:45
12	5858	29200	-do-	15790	-do-	-do-	11:58
Total		354440	160980	193520			

(52)

Date - 28-8-2021

1	5938	29835	13625	16210	KG	HR668827	9:47
2	5939	29895	13610	16285	-do-	-do-	9:58
3	5940	29925	13610	16315	-do-	-do-	10:13
4	5941	29450	13610	15840	-do-	-do-	10:23
5	5942	29750	-do-	16140	-do-	-do-	10:36
6	5943	29900	-do-	16290	-do-	-do-	10:58
7	5944	29935	-do-	16325	-do-	-do-	11:09
8	5945	29480	-do-	15870	-do-	-do-	11:20
9	5946	29805	-do-	16195	-do-	-do-	11:34
10	5948	29700	-do-	16090	-do-	-do-	11:45
Total		297675	136115	161560			

Date - 27-08-2021

1	5965	29660	13400	16560	Kgs	HR668827	9:12
2	5966	29845	13400	16405	"	-do-	9:24
3	5967	29970	13400	16670	"	-do-	9:39
4	5968	29805	13400	16405	"	-do-	9:49
5	5969	28510	13400	15110	"	-do-	9:58
6	5970	29400	13400	16000	"	-do-	10:08
7	5971	29190	13400	15790	"	-do-	10:28
8	5973	29005	13400	15605	"	-do-	10:38
9	5974	28525	13400	15125	"	-do-	10:49
10	5975	29255	13400	15855	"	-do-	10:59
11	5976	29835	13400	16435	"	-do-	11:08
12	5977	29950	13400	16550	"	-do-	11:18
		351750	160800	190950			
Net weight							

PLANT THASKA — Date - 28 - 8 - 2021

APCO — Date: Time

1	5994	29480	12450	16030	KL	HR66888827	9:36
2	5995	29735	-do-	16285	KL	-do-	9:46
3	5996	29975	-do-	16525	KL	-do-	9:58
4	5997	29625	-do-	16175	KL	-do-	10:10
5	5998	29260		15915	KL	-do-	10:22
6	5999	29620	12345	16275	KL	-do-	10:39
7	6000	29560	12345	16215	KL	-do-	10:51
8	6001	29770	-do-	16425	KL	-do-	11:01
9	6002	29845	-do-	16500	KL	-do-	11:14
10	6003	29910	-do-	16565	KL	-do-	11:24
11	6006	29565	-do-	16220	KL	-do-	11:41
12	6007	2945	-do-	16270	KL	-do-	11:53
13	6008	29605	-do-	16460	KL	-do-	12:01
14	6010	29575	-do-	16230	KL	-do-	12:12
15	6011	29725	-do-	16390	KL	-do-	12:22
	Total	445175	200695	244480			

PLANT THASKA - Date - 29 - 8 - 2021

1	6025	29955	13265	16690	KG	HR66888827	9:38
2	6026	29635	13265	16370	KL	do	9:50
3	6027	29945	13265	16680	KL	do	10:48
4	6028	29780	13265	16515	KL	do	10:56
5	6029	29720	13265	16455	KL	do	11:04
6	6030	29545	13265	16280	KL	do	11:13
7	6031	29780	13265	16515	KL	do	11:23
8	6033	29955	13265	16690	KL	do	11:45
9	6034	29740	13265	16475	KL	do	11:56
10	6035	29580	13265	16315	KL	do	12:07
11	6036	29895	13265	16630	KL	do	12:57
12	6037	29695	13265	16430	KL	do	13:10
13	6038	29700	13265	16435	KL	do	13:19
14	6039	29850	13265	16585	KG	do	13:33
Net weight		446775	185710	231065			

PLANT THASKA - Date - 30 - 8 - 2021

1	6040	29460	13440	15080	KG	HR66888827	9:18
2	6041	29605	13440	16165	KL	-do-	9:28
3	6042	29780	13340	16585	KL	-do-	9:37
4	6043	29940	13340	16600	KL	-do-	9:50
5	6044	29810	13340	16470	KL	-do-	10:03
6	6046	29845	13340	16505	KL	-do-	10:17
7	6047	29965	13340	16625	KL	-do-	10:37
8	6049	29690	13240	16350	KL	-do-	11:47
9	6051	29805	13340	16465	KL	-do-	11:56
10	6052	30000	13340	16660	KL	-do-	12:06
11	6054	29975	13340	16635	KL	-do-	12:17
12	6055	29770	13340	16430	KL	-do-	12:27
Net weight		355750	160280	195470			

Date - 31 - 8 - 2021

1	6071	29895	13390	16505	KG	HR66888827	9:18
2	6072	29965	13390	16575	KG	-do-	9:26
3	6073	29700	13090	16310	KG	-do-	9:51
4	6085	29735	13090	16345	KG	-do-	11:45
5	6084	29805	13090	16415	KG	-do-	11:01
6	6082	29635	13090	16245	KG	-do-	11:17
7	6080	29805	13390	16415	KG	-do-	11:02
8	6079	29805	-do-	16415	KG	-do-	10:49
9	6078	29675	-do-	16285	KG	-do-	10:38
10	6076	29895	-do-	16505	KG	-do-	10:25
11	6075	29850	-do-	16460	KG	-do-	10:12
12	6074	29690	-do-	16230	KG	-do-	10:02
		357385	160680	196705			

Date 7/9/21

APCO

Date: / /

1	6191	29775	13735	16040	Km	HR66B8827	11:09
2	6190	29940	13735	16205	do	— do —	11:27
3	6189	28510	13735	14775	do	— do —	11:24
4	6188	29880	13735	16145	do	— do —	10:57
5	6186	29805	13735	16070	do	— do —	10:29
6	6185	29545	13735	15810	do	— do —	10:16
7	6184	29950	— do —	16215	do	— do —	9:53
8	6183	29680	— do —	15945	do	— do —	9:40
Total		237085	109880	127205			

Date 9/9/2021

1	6245	29680	13670	16010	Km	HR66B8827	13:25
2	6244	29605	— do —	15938	do	— do —	13:10
3	6243	29775	— do —	16105	do	— do —	12:48
4	6240	29895	— do —	16225	do	— do —	12:34
5	6236	29915	— do —	16245	do	— do —	12:21
6	6234	29825	— do —	16155	do	— do —	12:05
7	6233	29830	— do —	16160	do	— do —	11:49
8	6232	29860	— do —	16190	do	— do —	11:36
9	6231	29795	— do —	16125	do	— do —	11:24
10	6230	29805	— do —	16135	do	— do —	11:09
11	6229	29955	— do —	16285	do	— do —	10:55
12	6228	30000	— do —	16330	do	— do —	10:40
13	6226	29530	— do —	15860	do	— do —	10:12
14	6225	29935	— do —	16265	do	— do —	9:59
Total		417405	191480	226085			

PLANT :- THASRA

Date - 10 - 9 - 2021

(54)

APCO

Date: 10 / 09 / 2021

1	6256	29950	13360	16590	Km	HR66B8827	16:14
2	6257	29960	13360	16600	"	— do —	20:39
3	6258	29535	13360	16175	"	— do —	10:56
4	6259	29860	13360	16500	"	— do —	11:53
5	6260	29915	13360	16555	"	— do —	11:16
6	6262	29615	13360	16255	"	— do —	11:30
7	6263	29990	13360	16630	"	— do —	11:05
8	6265	29515	13360	16155	"	— do —	12:02
TOTAL KM: WEEKLY		238640	106880	131760			

PLANT THASRA DATE - 01/10/2021

1	411	26180	11935	14195	Km	HR66B8827	17:09
2	416	25800	11935	13865	"	do	17:03
3	421	22815	11935	10880	"	do	16:49
4	423	22785	11935	10850	"	do	17:00
5	425	23550	11935	11615	"	do	17:09
6	427	24100	11935	12165	"	do	17:03
7	429	23850	11935	11915	"	do	16:14
8	432	23575	11935	10640	"	do	16:24
9	437	25045	11935	13110	"	do	14:33
10	436	25775	11935	13840	"	do	14:44
11	438	25645	11935	13730	"	do	15:19
12	437	25095	11935	13160	"	do	15:04
TOTAL KM: WEEKLY		297185	143220	153965			

PLANT THASKA 09-10-2001

APCO Date: / /

1	461	25590	11515	10325	Vol	HALLA 8827	9:07
2	463	24690	11560	12785	11	-do-	9:38
3	465	25875	11560	14315	11	-do-	9:50
4	466	24410	11560	12850	11	-do-	10:01
5	469	25165	11560	13605	11	-do-	10:19
6	470	24965	11560	13405	11	-do-	10:30
7	472	24685	11560	13085	11	-do-	10:47
8	473	25160	11560	13600	11	-do-	11:07
9	474	25150	11560	13590	11	-do-	11:19
10	475	23270	11560	11810	11	-do-	11:38
11	476	24080	11560	12580	11	-do-	11:50
12	480	24855	11560	12395	11	-do-	12:06
13	484	25260	11560	13800	11	-do-	12:21
14	487	24645	11560	13085	11	-do-	12:35
15	488	25170	11560	13610	11	-do-	12:47
16	494	22875	11560	11315	11	-do-	14:41
17	497	23170	11560	11610	11	-do-	14:53
		419100	196525	228575			

PLANT THASKA DATE- 04-10-2001

1	527	27405	11400	16005	Vol	HALLA 8827	9:48
2	532	25260	11400	13860	11	-do-	10:03
3	534	27870	11400	16470	11	-do-	10:15
4	535	25600	11400	14200	11	-do-	10:26
5	536	25245	11400	13845	11	-do-	10:39
6	537	24465	11400	13065	11	-do-	10:47
7	538	24975	11400	13575	11	-do-	10:56
8	539	27485	11400	16085	11	-do-	11:13
9	541	25475	11400	14075	11	-do-	11:23
10	542	24100	11400	12700	11	-do-	11:33

APCO Date: / /

11	544	24865	11400	13465	Vol	HALLA 8827	11:42
TOTAL NET:		273375	196400	147925			

PLANT THASKA DATE- 5-10-2001

1	587	25485	11335	14150	Vol	HALLA 8827	9:56
2	588	25010	11335	13675	11	-do-	10:07
3	589	25640	11335	14305	11	-do-	9:46
4	590	24435	11335	13100	11	-do-	10:25
5	591	24535	11335	13200	11	-do-	10:42
6	592	26130	11335	14795	11	-do-	10:55
7	593	25740	11335	14405	11	-do-	11:10
8	594	25215	11335	13880	11	-do-	11:27
9	599	25260	11335	13925	11	-do-	11:39
10	602	24980	11335	13645	11	-do-	12:00
11	605	25165	11335	13830	11	-do-	12:13
12	607	24446	11335	13110	11	-do-	12:26
13	609	25810	11335	14245	11	-do-	12:40
14	611	24335	11335	13040	11	-do-	12:49
15	613	25770	11335	14435	11	-do-	13:03
16	616	24670	11335	13335	11	-do-	13:13
TOTAL NET:		402465	181360	221105			

PLANT THASKA - 6-10-2021

APCO Date: / /

1	839	23975	11210	14165	Ka	HALLO 8827	10:28
2	842	25960	11210	14650	"	-do-	10:50
3	843	24715	11210	13465	"	-do-	11:04
4	844	24700	11210	12390	"	-do-	11:21
5	847	25320	11210	14060	"	-do-	11:34
6	848	25410	11210	14300	"	-do-	11:42
7	849	24270	11310	12960	"	-do-	11:57
8	853	29845	11210	17535	"	-do-	12:03
9	858	25855	11310	14295	"	-do-	12:18
10	863	26480	11310	15170	"	-do-	12:32
11	864	26085	11210	14775	"	-do-	12:40
12	865	25800	11210	12890	"	-do-	12:57
	TOTAL :-	304715	135920	168995			

Date- 07-10-2021

1	698	25330	11105	14225	Ka	HALLO 8827	10:02
2	699	25930	11105	14825	"	-do-	10:34
3	700	24800	11105	13695	"	-do-	10:46
4	701	26695	11105	15580	"	-do-	10:58
5	702	24940	11105	13835	"	-do-	11:14
6	703	25330	11105	14225	"	-do-	11:27
7	705	25025	11105	13920	"	-do-	11:41
8	707	24185	11105	13080	"	-do-	11:53
9	711	24895	11105	13790	"	-do-	12:12
10	714	24135	11105	13530	"	-do-	12:28
11	718	24765	11105	13660	"	-do-	12:36
12	722	24890	11105	13785	"	-do-	12:52
TOTAL :-		301160	133760	167900			

Date- 8-10-2021 APCO Date: / /

(56)

1	752	25670	11195	14495	Ka	HELLO 8827	9:03
2	754	24860	11195	13665	"	-do-	9:56
3	756	26055	11195	14890	"	-do-	9:31
4	757	24083	11195	12820	"	-do-	10:57
5	758	22770	11195	11575	"	-do-	11:06
6	759	23795	11195	12600	"	-do-	11:14
7	760	21935	11195	10740	"	-do-	11:22
8	762	22960	11195	11770	"	-do-	11:30
9	777	24465	11195	12875	"	-do-	12:48
10	780	25075	11195	14500	"	-do-	13:05
11	784	25160	11195	14265	"	-do-	15:10
12	788	23925	11195	12770	"	-do-	16:19
TOTAL :-		290955	134730	151625			

Date- 9-10-2021

1	810	24725	11205	13520	Ka	HR66B8827	10:58
2	814	24810	-do-	13605	-do-	-do-	11:08
3	815	23870	-do-	12665	-do-	-do-	11:20
4	816	24845	-do-	13640	-do-	-do-	11:37
5	818	24205	-do-	13000	-do-	-do-	11:49
6	820	24375	-do-	13170	-do-	-do-	11:58
7	823	25835	-do-	13890	-do-	-do-	12:09
8	826	25045	-do-	13840	-do-	-do-	12:20
9	830	25795	-do-	14590	-do-	-do-	12:36
10	832	25475	-do-	14270	-do-	-do-	12:50
11	833	25515	-do-	14310	-do-	-do-	13:00
12	835	25515	-do-	14310	-do-	-do-	13:11
13	Total :-	297810	164460	164750			
14							

PLANT THASKA – 11-10-2021

APCO
Date: / /

1	878	81405	11290	10115	Km	HR66B8827	9:39
2	875	82260	11290	15020	"	— do —	9:49
3	878	84005	11290	12715	"	— do —	10:01
4	879	85520	11290	12230	"	— do —	10:13
5	881	86595	11290	13295	"	— do —	10:25
6	882	87630	11290	10340	"	— do —	10:37
7	885	88665	11290	15375	"	— do —	10:52
8	886	89810	11290	14520	"	— do —	11:07
9	888	91230	11290	14040	"	— do —	11:22
10	889	92265	11290	13075	"	— do —	11:40
11	891	94155	11290	12895	"	— do —	11:58
	TOTAL =	271810	124190	147670			

Date – 12 – 10 – 2021

1	953	23750	11255	12495	Km	HR66B8827	12:35
2	948	22300	— do —	11045	do	— do —	12:21
3	945	25025	— do —	10770	do	— do —	12:03
4	943	25070	— do —	13815	do	— do —	11:51
5	942	25140	— do —	13885	do	— do —	11:40
6	941	25200	— do —	10945	do	— do —	11:29
7	940	24370	— do —	10115	do	— do —	11:18
8	~~939~~ 940	24255	— do —	10000	do	— do —	11:05
9	938	23025	— do —	11770	do	— do —	10:54
10	937	23035	— do —	11780	do	— do —	10:44
11	935	24385	— do —	13130	do	— do —	10:31
12	931	24160	— do —	12905	do	— do —	10:18
		290715	135060	155655			

Total =

Date – 13-10-2021

APCO
Date: / /

(57)

1	987	25035	11215	13770	Km	HR66B 8827	10:18
2	992	25870	11265	14005	"	— do —	10:30
3	994	27300	11265	12435	"	— do —	10:47
4	995	27460	11265	12195	"	— do —	11:00
5	996	27870	11265	12555	"	— do —	11:13
6	997	27705	11265	13440	"	— do —	11:23
7	999	29110	11265	14845	"	— do —	11:36
8	1000	29040	11265	10775	"	— do —	11:46
9	1001	29665	11265	13400	"	— do —	11:58
10	1002	30535	11265	14170	"	— do —	12:10
11	1003	31000	11265	13735	"	— do —	12:22
12	1006	32385	11265	14620	"	— do —	12:40
13	1011	34230	11265	15655	"	— do —	12:54
	TOTAL =	319445	147445	173000			

Date – 14-10-2021

1	1075	24810	11235	13575	Km	HR66B8827	15:23
2	1073	25950	11235	14715	do	— do —	14:37
3	1072	25800	— do —	14565	do	— do —	14:24
4	1071	25775	— do —	14540	do	— do —	14:21
5	1069	25695	— do —	14460	do	— do —	10:22
6	1068	25535	— do —	14300	do	— do —	10:11
7	1066	24695	— do —	13460	do	— do —	12:01
8	1064	24115	— do —	12880	do	— do —	12:51
9	1061	24470	— do —	13235	do	— do —	12:38
10	1055	26460	— do —	15225	do	— do —	12:15
11	1052	25140	— do —	13905	do	— do —	11:57
12	1045	24905	— do —	13670	do	— do —	11:40
		303350	134820	168530			

Total =

PLANT THASHA

Date 16-10-2021/APCO

Date: / /

1	1169	24660	11295	10365	Kg	HR66B8827	11:38
2	1167	24150	—do—	12855	—do—	—do—	11:44
3	1166	26650	—do—	15355	—do—	—do—	11:53
4	1165	23885	—do—	12590	—do—	—do—	11:59
5	1164	25080	—do—	13785	—do—	—do—	12:07
6	1163	24695	—do—	13400	—do—	—do—	12:13
7	1162	26595	—do—	15300	—do—	—do—	12:19
8	1161	24440	—do—	13145	—do—	—do—	12:25
9	1159	25770	—do—	14475	—do—	—do—	12:31
10	1158	25340	—do—	14045	—do—	—do—	12:37
11	1156	24820	—do—	13525	—do—	—do—	12:43
12	1155	25435	—do—	14140	—do—	—do—	12:49
13	1153	25570	—do—	14275	—do—	—do—	12:55
	Total	327090	146885	180955			

Date — 17-10-2021

1	1208	24340	11210	12730	Kg	HR66B8827	11:16
2	1209	25965	11210	14355	"	—do—	11:31
3	1210	23070	11210	11860	"	—do—	11:46
4	1211	24495	11210	13285	"	—do—	12:00
5	1212	24520	11210	13310	"	—do—	12:19
6	1214	23755	11210	12545	"	—do—	12:33
7	1215	23135	11210	11925	"	—do—	12:48
8	1216	25180	11210	13970	"	—do—	12:58
9	1218	25465	11210	14255	"	—do—	13:13
10	1219	25160	11210	13950	"	—do—	13:28
11	1222	25500	11210	14290	"	—do—	13:43
12	1223	22290	11210	12080	"	—do—	13:57
	Total	294675	135120	160155			

PLANT THASHA

Date - 15-10-2021

APCO

Date: / /

(38)

1	1101	23960	11220	12740	Kg	HR66B 8827	9:37
2	1102	22880	11220	11660	"	—do—	9:42
3	1104	23675	11220	12455	"	—do—	9:46
4	1105	23320	11220	12100	"	—do—	9:49
5	1107	23480	11220	12260	"	—do—	9:56
6	1108	24780	11220	13560	"	—do—	10:07
7	1109	24675	11220	13455	"	—do—	10:20
8	1110	24810	11220	13590	"	—do—	10:33
9	1111	24745	11220	13525	"	—do—	10:43
10	1113	25575	11220	14355	"	—do—	10:54
11	1114	25610	11220	14390	"	—do—	11:04
12	1115	25750	11200	14550	"	—do—	11:16
13	1118	23375	11220	12155	"	—do—	11:26
	Total	316185	145820	170365			

Date — 18-10-2021 19-10-2021

1	1276	24405	11300	13105	Kg	HR66B 8827	10:52
2	1278	25955	11300	14655	"	—do—	11:04
3	1279	25820	11300	14520	"	—do—	11:19
4	1280	26385	11300	15085	"	—do—	11:39
5	1282	24146	11300	14845	"	—do—	11:48
6	1283	24780	11200	14480	"	—do—	12:02
	Total	126490	67800	88690			

Date - 25-10-2021

1	1526	23735	H045	12690	Kg	HR66B8827	8:45	
2	1527	23630	11045	12585	do	do	9:13	
3	1528	23370	do	12325	do	do	9:45	
4	1631	24965	do	13920	do	do	9:57	
5	1533	24785	do	13740	do	do	10:10	
6	1535	26495	do	15450	do	do	10:34	
7	1536	23430	do	12387	do	do	10:36	
8	1539	25790	do	14745	do	do	10:54	
9	1540	26440	do	15395	do	do	11:03	
10	1541	25765	do	14720	do	do	11:15	
Total		248405	110448	137957				

Date - 26-10-2021

1	1585	25585	11125	14410	Kg	HR66A8827	9:04	
2	1587	24450	do	13325	do	do	9:18	
3	1588	26195	do	15010	do	do	9:29	
4	1589	26515	do	15390	do	do	9:41	
5	1590	27240	do	16115	do	do	9:52	
6	1592	25795	do	14670	do	do	10:06	
7	1594	26465	do	15280	do	do	10:19	
8	1597	26465	do	15280	do	do	10:28	
9	1598	26795	do	15670	do	do	10:42	
10	1599	27365	do	16240	do	do	10:57	
11	1600	26480	do	15355	do	do	11:11	
12	1601	25400	do	14275	do	do	11:24	
Total		314620	100500	181020				

Date - 27-10-2021

1	1640	25815	11090	14795	Kg	HR66B8827	9:27
2	1644	25000	do	13910	do	do	10:08
3	1645	23545	do	12485	do	do	10:17
4	1646	26505	do	15415	do	do	10:50
5	1647	27300	do	16210	do	do	10:42
6	1649	24900	do	13810	do	do	10:56
7	1650	25645	do	14555	do	do	11:09
8	1651	24490	11095	13395	do	do	11:20
9	1652	24540	11090	13450	do	do	11:30
10	1653	25395	11095	14300	do	do	11:41
11	1654	24665	11090	13575	do	do	11:52
Total		277800	122000	155800			

Date 28-10-2021

1	1695	26010	11110	14900	Kg	HR66B8827	9:35	
2	1698	27350	11110	16240	Kg	do	10:28	
3	1699	25420	11110	14310	Kg	do	10:46	
4	1700	25860	11110	14750	Kg	do	10:58	
5	1701	24805	11110	13695	Kg	do	11:18	
6	1702	27830	11110	16720	Kg	do	11:34	
7	1707	28690	11110	17580	Kg	do	11:51	
8	1709	23340	11110	12240	Kg	do	11:44	
9	1706	24505	11110	13395	Kg	do	11:59	
10	1709	25530	11110	14420	Kg	do	12:10	
11	1716	23725	11110	12615	Kg	do	12:34	
12	1718	24675	11110	13565	Kg	do	12:48	
Total		303240	133320	169240				

Date 29-10-2021 APCO

Date: / /

1	1752	23945	11170	12775	Km	HR66B8827	10:14
2	1754	26170	—do—	15000	—do—	—do—	11:18
3	1755	27915	—do—	16045	—do—	—do—	11:30
4	1753	29390	—do—	16120	—do—	—do—	11:40
5	1750	24800	—do—	13630	—do—	—do—	10:01
6	1756	25975	—do—	14805	—do—	—do—	11:16
	Total	115295	17040	88375			

Date- 30-10-21

1	1803	26735	11200	15535	Km	HR66B8827	12:10
2	1802	25790	11200	14590	—do—	—do—	11:48
3	1801	26195	—do—	14995	—do—	—do—	11:37
4	1800	25570	—do—	14375	—do—	—do—	11:25
5	1799	24805	—do—	13605	—do—	—do—	11:12
6	1798	25170	—do—	13970	—do—	—do—	11:01
7	1797	23945	—do—	12745	—do—	—do—	10:53
8	1796	26035	—do—	14835	—do—	—do—	10:47
9	1793	25495	—do—	14295	—do—	—do—	10:26
10	1792	25400	—do—	14220	—do—	—do—	10:15
11	1789	25405	—do—	14265	—do—	—do—	9:59
12	1818	26990	—do—	15790	—do—	—do—	10:02
13	1815	24020	—do—	12820	—do—	—do—	12:31
14	1813	26490	—do—	15290	—do—	—do—	12:40
15	1808	26405	—do—	15205	—do—	—do—	12:25
16	1806	25510	—do—	14460	—do—	—do—	12:15
Total		408560	127200	230260			

Date - 01-11-2021 APCO

Date: / /

1	1848	24695	11120	17575	Km	HR66B8827	9:08
2	1849	25000	11120	17880	"	"	9:19
3	1850	23760	11120	16640	"	"	9:31
4	1852	24535	11120	17415	"	"	9:41
5	1853	26695	11120	15575	"	"	9:53
6	1854	25555	11120	14435	"	"	10:04
7	1858	27440	11120	16320	"	"	10:16
8	1861	22605	11120	11485	"	"	10:26
9	1862	25265	11120	14145	"	"	10:38
10	1863	25690	11120	14570	"	"	11:00
11	1864	28145	11120	17025	"	"	11:12
12	1865	27030	11120	15910	"	"	11:23
13	1867	26855	11120	15735	"	"	11:36
14	1868	24980	11120	13860	"	"	11:50
15	1869	26325	11120	15205	"	"	11:31
16	1871	27945	11120	16825	"	"	11:46
Total		415480	177920	237560			

Date :-11-2021

1	1936	22820	10970	11850	Km	HR66B8827	10:36
2	1930	23970	—do—	13000	—do—	—do—	10:12
3	1928	22655	—do—	11685	—do—	—do—	12:56
4	1926	20610	—do—	9640	—do—	—do—	12:39
5	1921	23065	—do—	12095	—do—	—do—	12:09
6	1920	23305	—do—	12335	—do—	—do—	11:55
7	1919	22755	—do—	11785	—do—	—do—	11:40
8	1917	20255	—do—	9285	—do—	—do—	11:21
9	1915	23490	—do—	12060	—do—	—do—	11:02
10	1909	23985	—do—	11885	—do—	—do—	10:39
Total							

Ph. No. 0184-2254220. Fax No. 0184-4044504,
e-mail ID: nagarnigamkarnal2@gmail.com
website: www.mckarnal.org
Address:- Behind Bus Stand, Opp. D.A.V. Senior Secondary School, Karnal.

Municipal Corporation, Karnal

To

M/s ShreeShyam Associates
H.no. 4386, DefenceColony ,
Jind (Haryana)

Recvd O/C
Devender
31/3/2021

No. 279-85 /EE-I/MCK Dated 30.3.21

Subject: - Work order for the work: - Remediation and Reclamation of Existing Dumpsite at Sheikhpura Plant, Municipal CorproationKarnal.

Agreement Cost:-Rs. 5,84,38,899/-

In reference to your E-Tender bid of Tender ID 2021_HRY_160491_1,financialbid openedon dated 12.03.2021 & negotiation held on same dated for the above said work. Ld. Commissioner, Municipal Corporation, Karnal vide his orderdated 15.03.2021 and worthy Additional Chief Secretary to Govt. Haryana ULB Department vide Memo No. DULB/Tech/Sect-I/2021/9597 dated 24.03.2021 have accepted your tendered/negotiated rates along with terms and conditions given below: -

Sr.No	Nme of work	Total quantity of legacy waste (In MT)	Rates recommended (In Rs.)	Total Project Cost (In Rs.)
1.	Selection of contractor for Bio Remediation and Reclamation of exsiting dumpsite At Sheikpura Plant in Municipal Corporation , karnal	95022.60	615/-Per MT	5,84,38,899/-

Terms & Conditions: -

1. You are bound to follow all the conditions mentioned in DNIT , direction issued by the ULB office vide letter memo no Steno/CE/DGULB/2020/2826 dated 20.8.2020, and memo no. Tech/Sect-I/DULB/2021/8283 dated 25.01.2021(copy enclosed)
2. You have to execute an agreement with the Municipal Corporation, Karnal within 3 days after receipt of the work order.
3. You are directed to start the work immediately from issue of this work order.
4. The agency has to ensure that there should be no violation of any order of any court and Hon'ble NGT and all the legacy waste should be processed and disposed off as per SWM rules 2016 and as per the guidelines of HSPCB and CPCB.
5. A separate Sanitary Landfill Site (SLF) is to be developed by the agency for the disposal of inert and is to be constructed as per the norms/specification prescribed by the Central Public Health and Environmental Engineering Organization (CPHEEO)/Central Pollution Control Board (CPCB).
6. The fraction arising out the processed waste such as RDF, compost/soil enriches, C&C Waste and inert are being disposed off scientifically as per the norms of CPCB & SWM rule 2016.
7. The agency has to prepare proper record of quantity of the processed waste as per ULB guideline.
8. The agency shall ensure that daily processing of waste should be of such quantity that the total waste be processed within the prescribed time frame i.e. 07.04.2021 as given by Hon'ble NGT.
9. The agency shall ensure the standards of the fraction arising after the Bio-remediation of the legacy waste such as recyclables, RDF, Inert and compost etc. are fulfilling the norms of MoEF, CPCB etc.

Ph. No. 0184-2254220. Fax No. 0184-4044504,
e-mail ID: nagarnigamkarnal2@gmail.com
website: www.mckarnal.org
Address:- Behind Bus Stand, Opp. D.A.V. Senior Secondary School, Karnal.

Municipal Corporation, Karnal

10. In case of any dispute, the Commissioner, Municipal Corporation Karnal will be the sole arbiratior and his orders will be final.
11. A team comprising of nominated officer/ official of Municipal CorporationKarnalwill check the specification/work done.
12. The agency will submit the Performance security (5% of quoted rates) within 07days. The Security will be released after completion of the tender period without interest.
13. GST/Income Tax/any applicable tax will be deducted from the bill of contractor as per Government instructions at the time of execution/bill payment.
14. Contractor is required to provide cautionary measures/sign boards etc. during execution of work and fully responsible for any loss/compensation in case of accident, mishap at the site of work.
15. In case if in future the tender of ISWM project on PPP project in which MC, Karnalis included under the project area of the clusters is allotted to concessionaire, this contract shall ceased to be in operation and the site shall be handed over to concessionaire on as is where is basis and processing of the remaining legacy waste shall be the responsibility of concessionaire of ISWM Project.
16. Agency willl ensure that the RDF is being utilized in the Industries/Plants where the conventional fuel can be replaced with RDF as prescribed by CPCB/SPCB. Agency shall ensure that fraction arising out of the processed waste is not being dumped in open area unscientifically within or out side the MC limit.
17. You will have to submit PERT/Bar chart before starting the work and ensure that daily processing of waste should be of such quantity that the total waste be processed within the prescribed timeframe i.e. 07.04.2021 as given by Hon'ble NGT.
18. The inspection committee is competent to amend or add any minor change while execution of the work and contractor is bound to do so.
19. The agency has to prepare proper record of quantity of the processed waste and same will be recorded in measurement book by the concerned JE and checked by AE/ME/XEN.
20. Payment of the bills of the work executed by the agency,the following enclouserswill be verified:-

    a) Real time photographs reflecting the area /land reclaimed by processing of the existing legacy waste . Permanent mile stones shall be installed at the boundaries of the reclaimed land and no futher waste shall be allotted to be dumped at the reclaimed land.

    b) Contour sheets prepared with the help of total stations/drones or with latest available technologies, refecting the volume of waste reduce by bio remediation and the same should be tally with the quantity of weight processed taken in in the bills.

    c) Weigh Slip of the processed waste weighed on the weighbride and in the presence of nominated officer and signed at the site under surveillance of the IP based CCTV cameras. Time recorded by the officer on the weigh slip shall be verified from the video footage of IP based CCTV cameras and during the payment of the bills,certificate of verification of the same shall be recorded by the Engineer in Charge .
21. COMPLETION AND EXIT

    a) The work should be completed by 07.04.2021 positively as per guideline of NGT.

    b) At the end of contract period , the contractor shall vacate the Sheikhpura (Karnal) Dumpsite and/or the Sanitary Landfill Site, as the case may be, along with its equipment and facilities used and handover the reclaimed area and/or the Sanitary Landfill Site without claiming any compensation of whatever nature.

    c) Incentive/Bonus @ (1%) one percent of the contract value per month subject to maximum of five percent of contract value for early completion shall be paid to the contractor if complete the work before the prescribed time frame.

    d) Pernalities/Liquidity damages :In case of delay in completion of the contract, liquidated damages @ (0.5%) half percent of the contract value per week of delay subject to maximum of ten pecent of contract value should be levied on the contractor. The penalty damages mentioned in the Work Contract shall be levied on the contractor in addition to these penalities.

Ph. No. 0184-2254220, Fax No. 0184-4044504,
e-mail ID: nagarnigamkarnal2@gmail.com
website: www.mckarnal.org
Address:- Behind Bus Stand, Opp. D.A.V. Senior Secondary School, Karnal.

Municipal Corporation, Karnal

You are hereby directed to start the above said work immediately and execute an agreemen with Municipal Corporation, Karnal within 3 days on non-judicial stamp paper of Rs. 1000/-. The time limi shall be reckoned from as mentioned above.

Executive Engineer-I
Municipal Corporation
Karnal

Endst No. 279-85 /EE-I/MCK Dated 30.3.21

A copy of the above is forwarded to the following for information please.

1. Director General, Urban Local Bodies Haryana, Panchkula
2. Commissioner ,Municipal Corporation,Karnal
3. Joint Commissioner, Municipal Corporation,Karnal
4. Deputy Director Audit, Municipal Corporation,Karnal
5. Assistant Engineer (E) , Sanitary Officer ,Municipal Corporation,Karnal
6. Section Officer I&II Municipal Corporation,Karnal

Executive Engineer-I
Municipal Corporation
Karnal

Put up the progress report
What are penalty provision rule. XEN-I For n/a as per

CMC 10/9/21

JE-RAHUL

For Record

14.9.21

शहरी स्थानीय निकाय निदेशालय हरियाणा

DIRECTORATE OF URBAN LOCAL BODIES HARYANA

के सं. 11-14, सेक्टर 4, पंचकुला, हरियाणा
Bay No. 11-14, Sector 4, Panchkula, Haryana

Tel.: +91 172 2570020 , Fax: +91 172 2570021
Website: www.ulbharyana.gov.in , email: dulbhry@hry.nic.in

To,

1. All the Commissioners of Municipal Corporations in the State of Haryana.
2. All the District Municipal Commissioners in the State of Haryana.

Memo No: - PA/DULB/2021/ 92 Dated: 09.09.2021

Subject: Regarding Bio-remediation of legacy waste in the State of Haryana.

******

Kindly refer to:-

i. Orders of Hon'ble NGT dated 10.01.2020 in OA No. 606 of 2018.
ii. Orders of Hon'ble NGT dated 28.02.2020 in OA No. 1011 of 2018.
iii. Orders of Hon'ble NGT dated 08.05.2020 in OA No. 1011 of 2018.
iv. Letter memo no. SDE-II/DGULB/2020/230 dated 27.01.2020 of this office.
v. Letter memo no. SDE-I/NGT/DGULB/2020/832 dated 17.03.2020 of this office.
vi. Letter memo no. Steno/CE/DGULB/2020/1074 Dated 22.04.2020 of this office.
vii. Letter memo no. XEN-I/DGULB/2020/1843 dated 17.06.2020 of this office.
viii. Letter memo no. Steno/CE/DGULB/2020/2354 dated 15.07.2020 of this office.
ix. Order of Hon'ble NGT dated 13.10.2020 in OA No. 1011/2018.
x. Letter memo no. Tech/NGT/DGULB/2020/4156 dated 20.10.2020 of this office.
xi. Letter memo no. Tech/NGT/DULB/2020/4999 dated 24.11.2020 of this office.
xii. Letter memo no. Tech/NGT/DULB/2020/8673 dated 17.02.2021 of this office.
xiii. Letter memo no. Tech/NGT/DULB/2020/9634 dated 26.03.2021 of this office.
xiv. Letter memo no. Tech/NGT/DULB/2020/10296 dated 18.05.2021 of this office.
xv. Letter memo no. Tech/NGT/DULB/2020/10470 dated 31.05.2021 of this office.

2. In this connection, vide order dated 10.01.2020 in OA No. 606 of 2018 & order dated 28.02.2020 in OA No. 1011 of 2018, Hon'ble NGT had directed that the work of bioremediation of the legacy waste present on the existing dumping sites in the State should be started from 01.04.2020 & should be completed up to 07.04.2021. Failing which compensation shall be levied on the respective MCs as well as on the State on monthly basis. The operative part of orders dated 28.02.2020 is reproduced as under:-

" Legacy waste remediation was to 'commence' from 01.11.2019 in terms of order of this Tribunal dated 17.07.2019 in O.A. No. 519/2019 para 282 even though statutory timeline for 'completing' the said step is till 07.04.2021 *(as per serial no. 11 in Rule 22), which direction remains unexecuted at most of the places and delay in clearing legacy waste is causing huge damage to environment in monetary terms as noted in para 33 above, pending assessment and recovery of such damage by the concerned State PCB within four months from today, continued failure of every Local Body on the subject of commencing the work of legacy waste sites remediation from 01.04.2020 till compliance will result in liability to pay compensation at the rate of Rs. 10 lakh per month per Local Body for population of above 10 lakhs, Rs. 5 lakh per month per Local Body for population between 5 lakhs and 10 lakhs and Rs. 1 lakh per month per other Local Body. If the Local Bodies are unable to bear financial burden, the liability will be of the State Governments with liberty to take remedial action against the erring Local Bodies. Apart from compensation, adverse entries must be made in the ACRs of the CEO of the said Local Bodies and other senior functionaries in Department of Urban Development etc. who are responsible for compliance of order of this Tribunal. Final compensation may be assessed and recovered by the State PCBs/PCCs in the light of Para 33 above within six months from today."*

3. The progress of work of bioremediation in various MCs is annexed at Annexure-I. Vide letters under reference, various directions have been issued by Govt. in the matter in issue. The target date fixed by Hon'ble NGT to complete the bioremediation of legacy waste i.e. 07.04.2021 has already expired but after perusal of the progress of the work of bioremediation of legacy waste submitted by the MCs as per Annexure-I, it is observed that in various MCs, the agencies have not started the work even after passing more than 5-6 months after the issue of work order. Further, the MCs where the work is in progress, the progress of work is very slow & not satisfactory whereas it was directed to all the MCs that all the

4. **Waste Calculation Sheet – June 2021**

KARNAL DUMPYARD WEIGHT ESTIMATION SHEET JUNE 2021				
Ground Elevation (MSL)	239.9	Volume (Cubic Meters)	Density of waste	Total weight of waste in metric tonne
Elevation of waste below ground (MSL)	239.9			
Elevation of waste below ground SLF (MSL)	233.565			
Total Area (sqm)	40503.91			
Total Area (sqm) SLF	23393.37			
Above Ground (cubic metres)		36468.425	876	31946.3403
Below Ground SLF (cubic metres)		148196.999	1220	180800.3387
Total Volume (cubic meters)		184665.424	Total weight (metric tonne)	**212746.679**

5. **Waste Calculation Sheet – December 2021**

KARNAL DUMPYARD WEIGHT ESTIMATION SHEET DECEMBER 2021				
Ground Elevation (MSL)	239.9	Volume (Cubic Meters)	Density of waste	Total weight of waste in metric tonne
Elevation of waste below ground (MSL)	239.9			
Elevation of waste below ground SLF (MSL)	233.565			
Total Area (sqm)	40503.91			
Total Area (sqm) SLF	23393.37			
Above Ground (cubic metres)		28777.14	876	18673.1664
Below Ground SLF (cubic metres)		148196.999	1220	180800.3387
Total Volume (cubic Meters)		176974.139	Total weight (metric tonne)	**199473.5051**

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

6. Waste Calculation Sheet – January 2022

KARNAL DUMPYARD WEIGHT ESTIMATION SHEET JANUARY 18, 2022				
Ground Elevation (MSL)	**239.9**	Volume (Cubic Meters)	Density of waste	Total weight of waste in metric tonne
Elevation of waste below ground (MSL)	**239.9**			
Elevation of waste below ground SLF (MSL)	**233.565**			
Total Area (sqm)	**40503.91**			
Total Area (sqm) SLF	**23393.37**			
Above Ground (cubic metres)		20643.356	876	11518.20373
Below Ground SLF (cubic metres)		148196.999	1220	180800.3387
Total Volume (cubic Meters)		168840.355	Total weight (metric tonne)	**192318.5424**

Average height above ground (m)	1.11
Average depth in SLF Unit(m)	6.33

7. Spot Level

SR NO	NORTHING	EASTING	ELEVATION	LAYER
1	3281173.863	697884.823	242.04	GL
2	3281173.863	697887.823	241.834	GL
3	3281173.863	697890.823	241.702	GL
4	3281173.863	697893.823	241.71	GL
5	3281173.863	697896.823	241.627	GL
6	3281173.863	697899.823	241.69	GL
7	3281173.863	697902.823	241.575	GL
8	3281173.863	697905.823	241.503	GL
9	3281173.863	697908.823	241.432	GL
10	3281173.863	697911.823	241.361	GL
11	3281173.863	697914.823	241.29	GL
12	3281173.863	697917.823	241.219	GL
13	3281173.863	697920.823	241.15	GL
14	3281173.863	697923.823	241.097	GL
15	3281173.863	697926.823	241.044	GL
16	3281173.863	697929.823	240.991	GL
17	3281173.863	697932.823	240.938	GL
18	3281173.863	697935.823	240.885	GL
19	3281173.863	697938.823	240.832	GL
20	3281173.863	697941.823	240.779	GL
21	3281173.863	697944.823	240.726	GL
22	3281173.863	697947.823	240.673	GL
23	3281173.863	697950.823	240.619	GL
24	3281173.863	697953.823	240.566	GL
25	3281173.863	697956.823	240.513	GL
26	3281173.863	697959.823	240.46	GL
27	3281173.863	697962.823	240.432	GL
28	3281173.863	697965.823	240.423	GL
29	3281173.863	697968.823	240.431	GL
30	3281173.863	697971.823	240.409	GL
31	3281173.863	697974.823	240.372	GL
32	3281173.863	697977.823	240.329	GL
33	3281173.863	697980.823	240.393	GL
34	3281173.863	697983.823	240.425	GL
35	3281173.863	697986.823	240.389	GL
36	3281173.863	697989.823	240.388	GL
37	3281173.863	697992.823	240.404	GL
38	3281173.863	697995.823	240.421	GL
39	3281173.863	697998.823	240.437	GL
40	3281173.863	698001.823	240.453	GL

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

41	3281173.863	698004.823	240.459	GL
42	3281173.863	698007.823	240.476	GL
43	3281173.863	698010.823	240.605	GL
44	3281173.863	698013.823	240.733	GL
45	3281173.863	698016.823	240.862	GL
46	3281173.863	698019.823	240.991	GL
47	3281173.863	698022.823	241.119	GL
48	3281173.863	698025.823	241.248	GL
49	3281173.863	698028.823	241.377	GL
50	3281173.863	698031.823	241.451	GL
51	3281173.863	698034.823	241.572	GL
52	3281173.863	698037.823	241.711	GL
53	3281173.863	698040.823	242.937	GL
54	3281173.863	698043.823	242.787	GL
55	3281173.863	698046.823	243.222	GL
56	3281173.863	698049.823	243.445	GL
57	3281173.863	698052.823	242.403	GL
58	3281173.863	698055.823	241.806	GL
59	3281173.863	698058.823	242.944	GL
60	3281173.863	698061.823	243.075	GL
61	3281173.863	698064.823	243.167	GL
62	3281173.863	698067.823	243.258	GL
63	3281173.863	698070.823	243.584	GL
64	3281173.863	698073.823	243.44	GL
65	3281173.863	698076.823	243.531	GL
66	3281173.863	698079.823	244.027	GL
67	3281173.863	698082.823	243.714	GL
68	3281173.863	698085.823	243.805	GL
69	3281173.863	698088.823	243.896	GL
70	3281173.863	698091.823	243.987	GL
71	3281173.863	698094.823	244.079	GL
72	3281173.863	698097.823	244.17	GL
73	3281173.863	698100.823	244.233	GL
74	3281173.863	698103.823	244.223	GL
75	3281173.863	698106.823	243.939	GL
76	3281173.863	698109.823	243.724	GL
77	3281173.863	698112.823	244.168	GL
78	3281173.863	698115.823	244.199	GL
79	3281173.863	698118.823	243.93	GL
80	3281173.863	698121.823	244.332	GL
81	3281173.863	698124.823	244.383	GL
82	3281173.863	698127.823	244.347	GL

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

83	3281173.863	698130.823	244.097	GL
84	3281173.863	698133.823	243.863	GL
85	3281173.863	698136.823	243.924	GL
86	3281173.863	698139.823	242.566	GL
87	3281173.863	698142.823	242.246	GL
88	3281173.863	698145.823	242.147	GL
89	3281173.863	698148.823	243.929	GL
90	3281173.863	698151.823	243.884	GL
91	3281173.863	698154.823	243.593	GL
92	3281173.863	698157.823	243.559	GL
93	3281173.863	698160.823	243.714	GL
94	3281173.863	698163.823	243.573	GL
95	3281173.863	698166.823	243.354	GL
96	3281173.863	698169.823	242.623	GL
97	3281173.863	698172.823	242.556	GL
98	3281173.863	698175.823	242.46	GL
99	3281173.863	698178.823	242.179	GL
100	3281173.863	698181.823	243.006	GL
101	3281173.863	698184.823	242.315	GL
102	3281173.863	698187.823	242.411	GL
103	3281173.863	698190.823	243.341	GL
104	3281173.863	698193.823	243.837	GL
105	3281173.863	698196.823	243.608	GL
106	3281173.863	698199.823	243.785	GL
107	3281173.863	698202.823	243.576	GL
108	3281173.863	698205.823	243.692	GL
109	3281173.863	698208.823	243.848	GL
110	3281173.863	698211.823	243.622	GL
111	3281173.863	698214.823	242.259	GL
112	3281173.863	698217.823	242.639	GL
113	3281173.863	698220.823	242.505	GL
114	3281173.863	698223.823	242.404	GL
115	3281173.863	698226.823	242.376	GL
116	3281173.863	698229.823	242.386	GL
117	3281173.863	698232.823	242.292	GL
118	3281173.863	698235.823	243.092	GL
119	3281173.863	698238.823	242.801	GL
120	3281173.863	698241.823	241.741	GL
121	3281173.863	698244.823	241.937	GL
122	3281173.863	698247.823	242.081	GL
123	3281173.863	698250.823	242.033	GL
124	3281173.863	698253.823	241.82	GL

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

125	3281173.863	698256.823	241.786	GL
126	3281173.863	698259.823	241.708	GL
127	3281173.863	698262.823	241.874	GL
128	3281173.863	698265.823	241.895	GL
129	3281173.863	698268.823	241.637	GL
130	3281173.863	698271.823	241.577	GL
131	3281173.863	698274.823	241.589	GL
132	3281173.863	698277.823	241.609	GL
133	3281173.863	698280.823	241.657	GL
134	3281173.863	698283.823	241.613	GL
135	3281173.863	698286.823	241.789	GL
136	3281173.863	698289.823	242.797	GL
137	3281173.863	698292.823	242.854	GL
138	3281173.863	698295.823	241.954	GL
139	3281173.863	698298.823	242.294	GL
140	3281173.863	698301.823	242.596	GL
141	3281173.863	698304.823	243.626	GL
142	3281173.863	698307.823	243.717	GL
143	3281173.863	698310.823	242.965	GL
144	3281173.863	698313.823	241.899	GL
145	3281173.863	698316.823	242.017	GL
146	3281173.863	698319.823	241.984	GL
147	3281173.863	698322.823	241.957	GL
148	3281173.863	698325.823	242.015	GL
149	3281173.863	698328.823	242.067	GL
150	3281173.863	698331.823	242.042	GL
151	3281173.863	698334.823	242.011	GL
152	3281173.863	698337.823	242.437	GL
153	3281173.863	698340.823	242.487	GL
154	3281173.863	698343.823	242.751	GL
155	3281173.863	698346.823	242.772	GL
156	3281173.863	698349.823	242.662	GL
157	3281173.863	698352.823	242.771	GL
158	3281173.863	698355.823	242.861	GL
159	3281173.863	698358.823	243.625	GL
160	3281173.863	698361.823	244.028	GL
161	3281173.863	698364.823	243.752	GL
162	3281173.863	698367.823	243.988	GL
163	3281173.863	698370.823	243.896	GL
164	3281173.863	698373.823	243.923	GL
165	3281173.863	698376.823	243.969	GL
166	3281173.863	698379.823	243.646	GL

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

167	3281173.863	698382.823	244.19	GL
168	3281173.863	698385.823	243.903	GL
169	3281173.863	698388.823	243.908	GL
170	3281173.863	698391.823	243.545	GL
171	3281173.863	698394.823	244.065	GL
172	3281173.863	698397.823	244.019	GL
173	3281173.863	698400.823	243.993	GL
174	3281170.863	697887.823	241.765	GL
175	3281170.863	697890.823	241.606	GL
176	3281170.863	697893.823	241.497	GL
177	3281170.863	697896.823	241.432	GL
178	3281170.863	697899.823	241.327	GL
179	3281170.863	697902.823	241.271	GL
180	3281170.863	697905.823	241.22	GL
181	3281170.863	697908.823	241.153	GL
182	3281170.863	697911.823	241.117	GL
183	3281170.863	697914.823	240.975	GL
184	3281170.863	697917.823	240.959	GL
185	3281170.863	697920.823	240.899	GL
186	3281170.863	697923.823	240.809	GL
187	3281170.863	697926.823	240.773	GL
188	3281170.863	697929.823	240.789	GL
189	3281170.863	697932.823	240.686	GL
190	3281170.863	697935.823	240.63	GL
191	3281170.863	697938.823	240.52	GL
192	3281170.863	697941.823	240.479	GL
193	3281170.863	697944.823	240.474	GL
194	3281170.863	697947.823	240.132	GL
195	3281170.863	697950.823	240.443	GL
196	3281170.863	697953.823	240.431	GL
197	3281170.863	697956.823	240.415	GL
198	3281170.863	697959.823	240.362	GL
199	3281170.863	697962.823	240.226	GL
200	3281170.863	697965.823	240.066	GL
201	3281170.863	697968.823	240.083	GL
202	3281170.863	697971.823	240.102	GL
203	3281170.863	697974.823	240.067	GL
204	3281170.863	697977.823	240.137	GL
205	3281170.863	697980.823	240.097	GL
206	3281170.863	697983.823	240.291	GL
207	3281170.863	697986.823	240.402	GL
208	3281170.863	697989.823	240.276	GL

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

209	3281170.863	697992.823	240.193	GL
210	3281170.863	697995.823	240.176	GL
211	3281170.863	697998.823	240.258	GL
212	3281170.863	698001.823	240.032	GL
213	3281170.863	698004.823	239.835	GL
214	3281170.863	698007.823	240.104	GL
215	3281170.863	698010.823	240.041	GL
216	3281170.863	698013.823	240.393	GL
217	3281170.863	698016.823	240.31	GL
218	3281170.863	698019.823	240.461	GL
219	3281170.863	698022.823	240.504	GL
220	3281170.863	698025.823	240.598	GL
221	3281170.863	698028.823	240.642	GL
222	3281170.863	698031.823	240.668	GL
223	3281170.863	698034.823	240.792	GL
224	3281170.863	698037.823	240.846	GL
225	3281170.863	698040.823	241.241	GL
226	3281170.863	698043.823	241.168	GL
227	3281170.863	698046.823	241.347	GL
228	3281170.863	698049.823	241.393	GL
229	3281170.863	698052.823	241.498	GL
230	3281170.863	698055.823	241.233	GL
231	3281170.863	698058.823	241.351	GL
232	3281170.863	698061.823	241.334	GL
233	3281170.863	698064.823	241.493	GL
234	3281170.863	698067.823	241.978	GL
235	3281170.863	698070.823	242.036	GL
236	3281170.863	698073.823	242.164	GL
237	3281170.863	698076.823	242.499	GL
238	3281170.863	698079.823	242.404	GL
239	3281170.863	698082.823	241.966	GL
240	3281170.863	698085.823	243.244	GL
241	3281170.863	698088.823	243.355	GL
242	3281170.863	698091.823	243.52	GL
243	3281170.863	698094.823	243.426	GL
244	3281170.863	698097.823	242.983	GL
245	3281170.863	698100.823	243.029	GL
246	3281170.863	698103.823	242.979	GL
247	3281170.863	698106.823	242.776	GL
248	3281170.863	698109.823	242.222	GL
249	3281170.863	698112.823	242.085	GL
250	3281170.863	698115.823	242.742	GL

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

251	3281170.863	698118.823	242.948	GL
252	3281170.863	698121.823	242.612	GL
253	3281170.863	698124.823	242.246	GL
254	3281170.863	698127.823	243.658	GL
255	3281170.863	698130.823	243.201	GL
256	3281170.863	698133.823	243.785	GL
257	3281170.863	698136.823	243.741	GL
258	3281170.863	698139.823	243.554	GL
259	3281170.863	698142.823	243.271	GL
260	3281170.863	698145.823	242.523	GL
261	3281170.863	698148.823	242.48	GL
262	3281170.863	698151.823	241.993	GL
263	3281170.863	698154.823	241.98	GL
264	3281170.863	698157.823	243.276	GL
265	3281170.863	698160.823	243.37	GL
266	3281170.863	698163.823	243.404	GL
267	3281170.863	698166.823	242.037	GL
268	3281170.863	698169.823	241.545	GL
269	3281170.863	698172.823	241.658	GL
270	3281170.863	698175.823	241.682	GL
271	3281170.863	698178.823	241.732	GL
272	3281170.863	698181.823	242.012	GL
273	3281170.863	698184.823	241.859	GL
274	3281170.863	698187.823	241.844	GL
275	3281170.863	698190.823	243.352	GL
276	3281170.863	698193.823	243.354	GL
277	3281170.863	698196.823	243.407	GL
278	3281170.863	698199.823	243.389	GL
279	3281170.863	698202.823	243.41	GL
280	3281170.863	698205.823	243.405	GL
281	3281170.863	698208.823	243.437	GL
282	3281170.863	698211.823	243.438	GL
283	3281170.863	698214.823	242.047	GL
284	3281170.863	698217.823	242.384	GL
285	3281170.863	698220.823	242.421	GL
286	3281170.863	698223.823	242.402	GL
287	3281170.863	698226.823	242.403	GL
288	3281170.863	698229.823	242.446	GL
289	3281170.863	698232.823	242.385	GL
290	3281170.863	698235.823	241.97	GL
291	3281170.863	698238.823	241.671	GL
292	3281170.863	698241.823	241.467	GL

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

293	3281170.863	698244.823	241.259	GL
294	3281170.863	698247.823	241.286	GL
295	3281170.863	698250.823	241.259	GL
296	3281170.863	698253.823	241.241	GL
297	3281170.863	698256.823	241.283	GL
298	3281170.863	698259.823	241.263	GL
299	3281170.863	698262.823	241.296	GL
300	3281170.863	698265.823	241.235	GL
301	3281170.863	698268.823	241.256	GL
302	3281170.863	698271.823	241.285	GL
303	3281170.863	698274.823	241.332	GL
304	3281170.863	698277.823	241.389	GL
305	3281170.863	698280.823	241.416	GL
306	3281170.863	698283.823	241.458	GL
307	3281170.863	698286.823	241.7	GL
308	3281170.863	698289.823	242.688	GL
309	3281170.863	698292.823	242.647	GL
310	3281170.863	698295.823	241.84	GL
311	3281170.863	698298.823	242.078	GL
312	3281170.863	698301.823	242.457	GL
313	3281170.863	698304.823	243.184	GL
314	3281170.863	698307.823	243.451	GL
315	3281170.863	698310.823	242.837	GL
316	3281170.863	698313.823	241.748	GL
317	3281170.863	698316.823	241.768	GL
318	3281170.863	698319.823	241.669	GL
319	3281170.863	698322.823	241.673	GL
320	3281170.863	698325.823	241.711	GL
321	3281170.863	698328.823	241.993	GL
322	3281170.863	698331.823	242.015	GL
323	3281170.863	698334.823	241.947	GL
324	3281170.863	698337.823	242.199	GL
325	3281170.863	698340.823	242.464	GL
326	3281170.863	698343.823	242.414	GL
327	3281170.863	698346.823	242.818	GL
328	3281170.863	698349.823	242.677	GL
329	3281170.863	698352.823	242.684	GL
330	3281170.863	698355.823	242.775	GL
331	3281170.863	698358.823	243.458	GL
332	3281170.863	698361.823	243.747	GL
333	3281170.863	698364.823	243.237	GL
334	3281170.863	698367.823	243.517	GL

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

335	3281170.863	698370.823	243.375	GL
336	3281170.863	698373.823	243.408	GL
337	3281170.863	698376.823	243.483	GL
338	3281170.863	698379.823	243.344	GL
339	3281170.863	698382.823	243.965	GL
340	3281170.863	698385.823	243.655	GL
341	3281170.863	698388.823	243.84	GL
342	3281170.863	698391.823	243.636	GL
343	3281170.863	698394.823	244.123	GL
344	3281170.863	698397.823	244.19	GL
345	3281170.863	698400.823	244.365	GL
346	3281167.863	697890.823	241.973	GL
347	3281167.863	697893.823	241.585	GL
348	3281167.863	697896.823	241.461	GL
349	3281167.863	697899.823	241.31	GL
350	3281167.863	697902.823	241.486	GL
351	3281167.863	697905.823	241.925	GL
352	3281167.863	697908.823	241.613	GL
353	3281167.863	697911.823	241.45	GL
354	3281167.863	697914.823	240.925	GL
355	3281167.863	697917.823	240.891	GL
356	3281167.863	697920.823	240.782	GL
357	3281167.863	697923.823	240.756	GL
358	3281167.863	697926.823	240.699	GL
359	3281167.863	697929.823	240.693	GL
360	3281167.863	697932.823	240.722	GL
361	3281167.863	697935.823	240.533	GL
362	3281167.863	697938.823	240.471	GL
363	3281167.863	697941.823	240.436	GL
364	3281167.863	697944.823	240.336	GL
365	3281167.863	697947.823	240.212	GL
366	3281167.863	697950.823	240.184	GL
367	3281167.863	697953.823	240.14	GL
368	3281167.863	697956.823	240.157	GL
369	3281167.863	697959.823	240.138	GL
370	3281167.863	697962.823	240.053	GL
371	3281167.863	697965.823	239.911	GL
372	3281167.863	697968.823	239.967	GL
373	3281167.863	697971.823	240.004	GL
374	3281167.863	697974.823	239.993	GL
375	3281167.863	697977.823	240.006	GL
376	3281167.863	697980.823	240.109	GL

PIONEER FOUNDATION ENGINEERS PVT. LTD. PFEPL DELHI

HARYANA TEST HOUSE
& Consultancy Services
GOVT. RECOGNISED LABORATORY

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)
Contact : (Off.) 86077-70160, 0180-3510205 (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8

TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:	
PIONEER FOUNDATION ENGINEERS PVT. LTD.	
Site Location : Village Sheikhpura, Karnal (HR)	
Report No.	: HTH/EP/211124018
ULR No.	: TC781121100003172F
Party's Ref No.	: PFEPL /PO/ 432 /2021-22 Date 24/11/2021
Booking Date	: 24/11/2021
Period of Testing	: 24/11/2021To 29/11/2021
Reporting Date	: 29/11/2021

Sample Description	:	Leachate treatment
Type of Industry	:	Reclamation and Remediation of Dump Site
Sample type	:	**Leachate treatment**
Date of sampling	:	24/11/2021
Date of receipt of sample	:	24/11/2021
Sample Location	:	Leachate treatment
Sample quantity	:	2 Ltr.
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our Lab. Representative

TEST RESULTS

S.N.	Test Parameters	Unit	Result	Test Method
Discipline : Chemical, Group : Waste Water				
1	pH	--	7.87	IS 3025 (Part 11) 1993 RA: 2017
2	Suspended Solids	mg/l	62.0	IS 3025 (Part 17) 1984 RA: 2017
3	Total Dissolved Solids	mg/l	414.0	IS 3025 (Part 16) 1984 RA: 2017
4	Biochemical Oxygen Demand (BOD) 3 Days at 27°C	mg/l	372.0	IS 3025 (Part 44) 1993 RA: 2019
5	Chemical Oxygen Demand(COD)	mg/l	1013.0	IS 3025 (Part 58) 2006 RA: 2017
6	Ammonical Nitrogen (as N)	mg/l	17.7	IS 3025 (Part 34) 1988 RA: 2019
7	Total Kjeldahl Nitrogen (as N)	mg/l	44.1	IS 3025 (Part 34) 1988 RA: 2019
8	Cyanide (as CN)	mg/l	BLQ (LOQ 0.01)	IS 3025 (Part 27) 1986 RA: 2019
9	Fluoride (as F)	mg/l	1.0	IS 3025 (Part 60) 2008 RA: 2019
10	Phenolic Compound (C6H5OH)	mg/l	BLQ (LOQ 0.1)	IS 3025 (Part 43) 1992 RA: 2019
11	Chloride (as Cl)	mg/l	450.0	IS 3025 (Part 32) 1988 RA: 2019
12	Arsenic (as As)	mg/l	BLQ(LOQ:0.2)	HTH/QF/7.2/2/ICP-01, SOP No-21
13	Cadmium (as Cd)	mg/l	BLQ(LOQ:0.2)	HTH/QF/7.2/2/ICP-01, SOP No-21
14	Chromium (as Cr)	mg/l	BLQ(LOQ:0.2)	HTH/QF/7.2/2/ICP-01, SOP No-21
15	Copper (as Cu)	mg/l	BLQ(LOQ:0.2)	HTH/QF/7.2/2/ICP-01, SOP No-21
16	Lead (as Pb)	mg/l	BLQ(LOQ:0.02)	HTH/QF/7.2/2/ICP-01, SOP No-21
17	Mercury (as Hg)	mg/l	BLQ(LOQ:0.002)	HTH/QF/7.2/2/ICP-01, SOP No-21
18	Nickel (as Ni)	mg/l	BLQ(LOQ:0.2)	HTH/QF/7.2/2/ICP-01, SOP No-21
19	Zinc (Zn)	mg/l	BLQ(LOQ:0.2)	HTH/QF/7.2/2/ICP-01, SOP No-21

End of Report

Remarks : BLQ : Below limit of Quantification / LOQ : Limit of Quantification

29/11/21
Review by

29.11.21
ML Sharma
Dy. Manager (ENV.)

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HARYANA TEST HOUSE
& Consultancy Services
GOVT. RECOGNISED LABORATORY

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)
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TC-7811

DOC No. HTH/QF/7.8

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:
PIONEER FOUNDATION ENGINEERS PVT. LTD.
Site Location : Village Sheikhpura, Karnal (HR)

Report No.	: HTH/WT/211124009
ULR No.	: TC781121200001179F
Party's Ref No.	: PFEPL /PO/ 432 /2021-22 Date 24/11/2021
Booking Date	: 24/11/2021
Period of Testing	: 24/11/2021To 29/11/2021
Reporting Date	: 29/11/2021

Sample Description	: Ground Water Sample (G-2)	Sample Name	: **Ground Water Sample (G-2)**
Type of Industry	: Reclamation and Remediation of Dump	Sample quantity	: 5 Ltr. + 250 ml in sterilized bottle
Date of sampling	: 24/11/2021		
Date of receipt of sample	: 24/11/2021	Sample Location	: Outside Campus
Environmental Condition	: Temp. 27°C & Humidity 48%	Purpose of analysis	: Monitoring
Sampling Reference Protocol	: IS 1622 : 1981	Sampling Done by	: By our lab. Representative

REFERENCE TO PROTOCOL : IS 10500:2012 (Amend 3, Feb 2021)

TEST RESULTS

S.N.	Parameter's	Unit's	Results	Acceptable Limit's	Permissible Limit's	Method of Analysis
.Discipline - Chemical , Group -Water						
Organoleptic and Physical Parameter's						
1	Colour (Hazen)	-	1.0	5 Max.	15 Max.	IS 3025 (P-4)-1983
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025 (P-5)-2018
3	pH	-	7.51	6.5-8.5	No Relaxation	IS 3025 (P-11)-1983
4	Turbidity (NTU)	-	<1.0	1 Max.	5 Max.	IS 3025 (P-10)-1984
5	Total Dissolved Solids (TDS)	mg/l	478.0	500 Max.	2000 Max.	IS 3025 (P-16)-1984
General parameters Concerning Substances undesirable in excessive amounts						
1	Total Ammonia (as N)	mg/l	BLQ(LOQ:0.3)	0.5 Max.	No Relaxation	IS 3025 (P-34)-1988
2	Calcium (as Ca)	mg/l	41.7	75 Max.	200 Max.	IS 3025 (P-40)-1991
3	Chloride (as Cl)	mg/l	31.99	250 Max.	1000 Max.	IS 3025 (P-32)-1988
4	Fluoride (as F)	mg/l	0.5	1.0 Max.	1.5 Max.	APHA (4500 F)
5	Magnesium (as Mg)	mg/l	40.91	30 Max.	100.Max.	IS 3025 (P-46)-1994
6	Nitrate (as NO3)	mg/l	0.7	45 Max.	No Relaxation	IS 3025 (P-34)-1988
7	Phenolic Compounds (as C6H5OH)	mg/l	BLQ(LOQ:0.0004)	0.001 Max.	0.002 Max.	IS 3025 (P-43)-1992
8	Sulphate (as SO4)	mg/l	126.4	200 Max.	400 Max.	IS 3025 (P-24)-1986
9	Total Alkalinity (as CaCO3)	mg/l	276.0	200 Max.	600 Max.	IS 3025 (P-23)-1986
10	Total Hardness (as CaCO3)	mg/l	272.0	200 Max.	600 Max.	IS 3025 (P-21)-2009
Discipline- Chemical, Group-Residue in Water						
METALS						
1	Aluminium (as Al)	mg/l	BLQ(LOQ:0.010)	0.03 Max.	0.2 Max.	HTH/QF/7.2/2/ICP-01,SOP NO-18
2	Barium (as Ba)	mg/l	0.141	0.7 Max.	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP NO-18
3	Molybdenum (as Mo)	mg/l	0.003	0.07 Max	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP NO-18
4	Boron (as B)	mg/l	BLQ(LOQ:0.050)	0.5 Max.	2.4 Max.	HTH/QF/7.2/2/ICP-01,SOP NO-18
5	Copper (as Cu)	mg/l	BLQ(LOQ:0.001)	0.05 Max.	1.5 Max.	HTH/QF/7.2/2/ICP-01,SOP NO-18

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HARYANA TEST HOUSE
& Consultancy Services
GOVT. RECOGNISED LABORATORY

TC-7811

DOC No. HTH/QF/7.8

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)
Contact : (Off.) 86077-70160, 0180-3510205 (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:
PIONEER FOUNDATION ENGINEERS PVT. LTD.
Site Location : Village Sheikhpura, Karnal (HR)

Report No.	: HTH/WT/211124009
ULR No.	: TC781121200001179F
Party's Ref No.	: PFEPL /PO/ 432 /2021-22 Date 24/11/2021
Booking Date	: 24/11/2021
Period of Testing	: 24/11/2021To 29/11/2021
Reporting Date	: 29/11/2021

TEST RESULTS

S.N.	Parameter's	Unit's	Results	Acceptable Limit's	Permissible Limit's	Method of Analysis
5						
6	Iron (as Fe)	mg/l	0.053	1.0 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
7	Manganese (as Mn)	mg/l	0.006	0.1 Max.	0.3 Max.	NO-18 HTH/QF/7.2/2/ICP-01,SOP
8	Selenium (as Se)	mg/l	BLQ(LOQ:0.005)	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
9	Silver (as Ag)	mg/l	BLQ(LOQ:0.001)	0.1 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
10	Zinc (as Zn)	mg/l	BLQ(LOQ:0.05)	5.0 Max.	15 Max.	NO-18 HTH/QF/7.2/2/ICP-01,SOP
	TOXIC SUBSTANCES					NO-18
1	Cadmium (as Cd)	mg/l	BLQ(LOQ:0.001)	0.003 Max.	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP
2	Lead (as Pb)	mg/l	BLQ(LOQ:0.001)	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
3	Mercury (as Hg)	mg/l	BLQ(LOQ:0.0005)	0.001 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
4	Nickel (as Ni)	mg/l	BLQ(LOQ:0.001)	0.02 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
5	Total Arsenic (as As)	mg/l	0.001	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
6	Total Chromium (as Cr)	mg/l	BLQ(LOQ:0.001)	0.05 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
7	Cyanide (as CN)	mg/l	BLQ(LOQ:0.02)	0.05 Max.	No Relaxation	NO-18 IS 3025 (P-27) : 1986
Discipline - Bilogical , Group - Water						
1	Coliform	Per 100 ml	Absent	Shall Not be Detectable	No Relaxation	IS:15185:2016
2	E.coli	Per 100 ml	Absent	Shall Not be Detectable	No Relaxation	IS:15185:2016

End of Report

Remarks : Analysed parameters of water sample confirms to IS 10500:2012 specification with respect to permissible limits for the above test parameters.
BLQ : Below limit of Quantification / LOQ : Limit of Quantification

Review by 29/11/21

for 29.11.21
Manendra Kumar
Sr. Microbiologist (Biological)

29.11.21
ML Sharma
Dy. Manager (ENV.)

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DOC No. HTH/QF/7.8

TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:
PIONEER FOUNDATION ENGINEERS PVT. LTD.
Site Location : Village Sheikhpura, Karnal (HR)

Report No.	: **HTH/WT/211124008**
ULR No.	: **TC781121200001178F**
Party's Ref No.	: PFEPL /PO/ 432 /2021-22 Date 24/11/2021
Booking Date	: 24/11/2021
Period of Testing	: 24/11/2021To 29/11/2021
Reporting Date	: 29/11/2021

Sample Description	: Ground Water Sample (G-1)	Sample Name	: **Ground Water Sample (G-1)**
Type of Industry	: Reclamation and Remediation of Dump	Sample quantity	: 5 Ltr. + 250 ml in sterilized bottle
Date of sampling	: 24/11/2021		
Date of receipt of sample	: 24/11/2021	Sample Location	: Inside Campus
Environmental Condition	: Temp. 27°C & Humidity 48%	Purpose of analysis	: Monitoring
Sampling Reference Protocol	: IS 1622 : 1981	Sampling Done by	: By our lab. Representative

REFERENCE TO PROTOCOL : IS 10500:2012 (Amend 3, Feb 2021)

TEST RESULTS

S.N.	Parameter's	Unit's	Results	Acceptable Limit's	Permissible Limit's	Method of Analysis
.Discipline - Chemical , Group -Water						
Organoleptic and Physical Parameter's						
1	Colour (Hazen)	-	1.0	5 Max.	15 Max.	IS 3025 (P-4)-1983
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025 (P-5)-2018
3	pH	-	7.26	6.5-8.5	No Relaxation	IS 3025 (P-11)-1983
4	Turbidity (NTU)	-	<1.0	1 Max.	5 Max.	IS 3025 (P-10)-1984
5	Total Dissolved Solids (TDS)	mg/l	580.0	500 Max.	2000 Max.	IS 3025 (P-16)-1984
General parameters Concerning Substances undesirable in excessive amounts						
1	Total Ammonia (as N)	mg/l	BLQ(LOQ:0.3)	0.5 Max.	No Relaxation	IS 3025 (P-34)-1988
2	Calcium (as Ca)	mg/l	72.1	75 Max.	200 Max.	IS 3025 (P-40)-1991
3	Chloride (as Cl)	mg/l	41.99	250 Max.	1000 Max.	IS 3025 (P-32)-1988
4	Fluoride (as F)	mg/l	0.65	1.0 Max.	1.5 Max.	APHA (4500 F)
5	Magnesium (as Mg)	mg/l	49.67	30 Max.	100.Max.	IS 3025 (P-46)-1994
6	Nitrate (as NO3)	mg/l	3.80	45 Max.	No Relaxation	IS 3025 (P-34)-1988
7	Phenolic Compounds (as C6H5OH)	mg/l	BLQ(LOQ:0.0004)	0.001 Max.	0.002 Max.	IS 3025 (P-43)-1992
8	Sulphate (as SO4)	mg/l	130.8	200 Max.	400 Max.	IS 3025 (P-24)-1986
9	Total Alkalinity (as CaCO3)	mg/l	336.0	200 Max.	600 Max.	IS 3025 (P-23)-1986
10	Total Hardness (as CaCO3)	mg/l	384.0	200 Max.	600 Max.	IS 3025 (P-21)-2009
Discipline- Chemical, Group-Residue in Water						
METALS						
1	Aluminium (as Al)	mg/l	BLQ(LOQ:0.010)	0.03 Max.	0.2 Max.	HTH/QF/7.2/2/ICP-01,SOP NO-18
2	Barium (as Ba)	mg/l	0.138	0.7 Max.	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP NO-18
3	Molybdenum (as Mo)	mg/l	0.003	0.07 Max	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP NO-18
4	Boron (as B)	mg/l	BLQ(LOQ:0.050)	0.5 Max.	2.4 Max.	HTH/QF/7.2/2/ICP-01,SOP NO-18
5	Copper (as Cu)	mg/l	BLQ(LOQ:0.001)	0.05 Max.	1.5 Max.	HTH/QF/7.2/2/ICP-01,SOP

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DOC No. HTH/QF/7.8

TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:
PIONEER FOUNDATION ENGINEERS PVT. LTD.
Site Location : Village Sheikhpura, Karnal (HR)

Report No.	:	HTH/WT/211124008
ULR No.	:	TC781121200001178F
Party's Ref No.	:	PFEPL /PO/ 432 /2021-22 Date 24/11/2021
Booking Date	:	24/11/2021
Period of Testing	:	24/11/2021To 29/11/2021
Reporting Date	:	29/11/2021

TEST RESULTS

S.N.	Parameter's	Unit's	Results	Acceptable Limit's	Permissible Limit's	Method of Analysis
5						
6	Iron (as Fe)	mg/l	BLQ(LOQ:0.050)	1.0 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
7	Manganese (as Mn)	mg/l	0.001	0.1 Max.	0.3 Max.	NO-18 HTH/QF/7.2/2/ICP-01,SOP
8	Selenium (as Se)	mg/l	BLQ(LOQ:0.005)	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
9	Silver (as Ag)	mg/l	BLQ(LOQ:0.001)	0.1 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
10	Zinc (as Zn)	mg/l	0.089	5.0 Max.	15 Max.	NO-18 HTH/QF/7.2/2/ICP-01,SOP
	TOXIC SUBSTANCES					NO-18
1	Cadmium (as Cd)	mg/l	BLQ(LOQ:0.001)	0.003 Max.	No Relaxation	HTH/QF/7.2/2/ICP-01,SOP
2	Lead (as Pb)	mg/l	BLQ(LOQ:0.001)	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
3	Mercury (as Hg)	mg/l	BLQ(LOQ:0.0005)	0.001 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
4	Nickel (as Ni)	mg/l	BLQ(LOQ:0.001)	0.02 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
5	Total Arsenic (as As)	mg/l	BLQ(LOQ:0.001)	0.01 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
6	Total Chromium (as Cr)	mg/l	BLQ(LOQ:0.001)	0.05 Max.	No Relaxation	NO-18 HTH/QF/7.2/2/ICP-01,SOP
7	Cyanide (as CN)	mg/l	BLQ(LOQ:0.02)	0.05 Max.	No Relaxation	NO-18 IS 3025 (P-27) : 1986
Discipline - Bilogical , Group - Water						
1	Coliform	Per 100 ml	Absent	Shall Not be Detectable	No Relaxation	IS:15185:2016
2	E.coli	Per 100 ml	Absent	Shall Not be Detectable	No Relaxation	IS:15185:2016

End of Report

Remarks : Analysed parameters of water sample confirms to IS 10500:2012 specification with respect to permissible limits for the above test parameters.
BLQ : Below limit of Quantification / LOQ : Limit of Quantification

Review by

for
29.11.21
Manendra Kumar
Sr. Microbiologist (Biological)

29.11.21
ML Sharma
Dy. Manager (ENV.)

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DOC No. HTH/QF/7.8

TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:	
PIONEER FOUNDATION ENGINEERS PVT. LTD.	
Site Location : Village Sheikhpura, Karnal (HR)	

Report No.	:	HTH/EP/211125001
ULR No.	:	TC781121100003099F
Party's Ref No.	:	PFEPL /PO/ 432 /2021-22 Date 24/11/2021
Booking Date	:	25/11/2021
Period of Testing	:	25/11/2021To 27/11/2021
Reporting Date	:	27/11/2021

Sample Description : Ambient Air Quality Monitoring

Type of Industry	:	Reclamation and Remediation of Dump Site
Date & time of sampling	:	24/11/2021 (10:00 Hrs) to 25/11/2021 (10:00 Hrs)
Sample Location	:	**Near Trommel**
Instrument used	:	RDS Model APM- 460 BL (Sr. No. 2305 DTB 2018)
Instrument Calibration Status	:	Calibrated (upto 26.12.2021)
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our Lab. Representative

A. Observations:

1. Sampling flow rate (Avg.)	:	1.28 m3/min
2. Total volume of air sampled	:	1690.65 m3
3. Period of sampling	:	24 Hrs

S.N.	Test Parameters	Units	Result	Standard Limits (NAAQS)	Test Method
Discipline - Chemical, Group - Atmospheric Pollution					
1	Particulate Matter (PM10)	µg/ m3	139.89	100 max	IS 5182 (Part-23) : 2006 : RA: 2017
2	Particulate Matter (PM 2.5)	µg/ m3	83.71	60 max	IS 5182 (Part-24) : 2019
3	Sulphur Dioxide (SO2)	µg/ m3	21.86	80 max	IS 5182 (Part-2) : 2001 : RA: 2017
4	Nitrogen Dioxide (NO2)	µg/ m3	39.83	80 max	IS 5182 (Part-6) : 2006 : RA: 2017
5	Ammonia (NH3)	µg/ m3	49.20	400 max	IS 5182 (Part-25) : 2018
6	Ozone (O3)	µg/ m3	23.29	100 max	IS 5182 (Part-9) : 1974 : RA: 2017
7	Carbon Monoxide (CO)	mg/ m3	0.344	4 max	IS 5182 (Part-10) : 1999 : RA: 2017
8	Benzene (C6H6)	µg/ m3	BLQ (LOQ 0.52)	5 max	IS 5182 (Part-11) : 2006 : RA: 2017
9	Benzo - Pyrene (BaP)	ng/ m3	BLQ (LOQ 0.1)	1 max	IS 5182 (Part-12) : 2004 : RA: 2019
10	Lead (Pb)	µg/ m3	BLQ (LOQ 0.02)	1 max	IS 5182 (Part-22) : 2004 : RA: 2019
11	Nickel (Ni)	ng/ m3	BLQ (LOQ :2)	20 max	HTH/QF/7.2/2/ICP-01 SOP No 17
12	Arsenic (As)	ng/ m3	BLQ (LOQ :1)	6 max	HTH/QF/7.2/2/ICP-01 SOP No 17

End of Report

Remarks : Standard limits are as per CPCB notification Nov. 2009
BLQ : Below limit of Quantification / LOQ : Limit of Quantification

HARYANA TEST HOUSE
27.11.21
ML Sharma
Dy. Manager (ENV.)

Review by
27.11.21

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DOC No. HTH/QF/7.8

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:	**Report No.** : **HTH/EP/211124019**
PIONEER FOUNDATION ENGINEERS PVT. LTD.	Party's Ref No. : PFEPL /PO/ 432 /2021-22 Date 24/11/2021
Site Location : Village Sheikhpura, Karnal (HR)	Booking Date : 24/11/2021
	Period of Testing : 24/11/2021To 27/11/2021
	Reporting Date : 27/11/2021

Sample Description	:	Refuse Derived Fuel Sample
Sample type	:	**Refuse Derived Fuel Sample**
Date of sampling	:	24/11/2021
Date of receipt of sample	:	24/11/2021
Sample quantity	:	500 gm (Approx)
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our lab. Representative
Sample Location	:	Not Specified

TEST RESULTS

S.N.	Parameters	Unit	Results	Test Method
Discipline- Chemical,Group-Pollution & Environment				
1	Gross Calorific Value	Cal/gm	3123.0	HTH/ QF / 7.2/ 2/ SOP-8

End of Report

Remarks : Parameter analysed on recived basis.

27/11/21
Review by

27.11.21
(M.L. Sharma)
Dy. Manager (ENV.)

Page No.: 1 of 1

Note : 1. This report is not to be reproduced wholly or in part and cannot be used as an evidence in the court of law.
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3. Sample will be destroyed after 7 days for Perishable items & 30 days for non-perishable items from the date of issue of test report.
4. The results are related to the test items only.

HARYANA TEST HOUSE
& Consultancy Services
GOVT. RECOGNISED LABORATORY

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)
Contact : (Off.) 86077-70160, 0180-3510205 (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8

TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:	
PIONEER FOUNDATION ENGINEERS PVT. LTD.	
Site Location : Village Sheikhpura, Karnal (HR)	
Report No.	: **HTH/EP/211124020**
ULR No.	: **TC781121100003111F**
Party's Ref No.	: PFEPL /PO/ 432 /2021-22 Date 24/11/2021
Booking Date	: 24/11/2021
Period of Testing	: 24/11/2021To 29/11/2021
Reporting Date	: 29/11/2021

Sample Description	:	Soil Sample
Sample type	:	**Soil Sample**
Date of sampling	:	24/11/2021
Date of receipt of sample	:	24/11/2021
Sample quantity	:	500 gm (Approx)
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our lab. Representative
Sample Location	:	Near Trommel

TEST RESULTS

S.N.	Test Parameters	Unit	Result	Test Method
DISCIPLINE-CHEMICAL, GROUP-POLLUTION & ENVIRONMENT				
1	pH	-	7.96	IS:2720(P-26)1987
2	Electrical Conductivity	µmhos/cm	297.0	HTH/ QF / 7.2/ 2/ SOP-01
3	Moisture Content	%wt./wt.	4.85	IS:2720(P-2):1973
4	Organic Matter	%wt./wt.	0.43	IS:2720(P-22):1972
5	Nitrogen (as N)	%wt./wt.	0.19	IS:14686:1999
6	Potassium (as K)	%wt./wt.	0.17	HTH/ QF / 7.2/ 2/ SOP-11
7	Arsenic (as As)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
8	Cadmium (as Cd)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
9	Chromium (as Cr)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
10	Copper (as Cu)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
11	Iron (as Fe)	mg/kg	14788.52	HTH/QF/7.2/2/ICP-01, SOP No-14
12	Lead (as Pb)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
13	Mercury (as Hg)	mg/kg	BLQ(LOQ:0.1)	HTH/QF/7.2/2/ICP-01, SOP No-14
14	Zinc (as Zn)	mg/kg	51.985	HTH/QF/7.2/2/ICP-01, SOP No-14

End of Report

Remarks : Parameter No. 1 to 3 analysed on received basis and other on dried basis.

29/11/21
Review by

ML Sharma
Dy. Manager (ENV.)

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HARYANA TEST HOUSE
& Consultancy Services
GOVT. RECOGNISED LABORATORY

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)
Contact : (Off.) 86077-70160, 0180-3510205 (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8

TC-7811

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:		
PIONEER FOUNDATION ENGINEERS PVT. LTD.	Report No.	: HTH/EP/211124021
Site Location : Village Sheikhpura, Karnal (HR)	ULR No.	: TC781121100003112F
	Party's Ref No.	: PFEPL /PO/ 432 /2021-22 Date 24/11/2021
	Booking Date	: 24/11/2021
	Period of Testing	: 24/11/2021To 29/11/2021
	Reporting Date	: 29/11/2021

Sample Description	:	Soil Sample
Sample type	:	**Soil Sample**
Date of sampling	:	24/11/2021
Date of receipt of sample	:	24/11/2021
Sample quantity	:	500 gm (Approx)
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our lab. Representative
Sample Location	:	Outside Campus Premises

TEST RESULTS

S.N.	Test Parameters	Unit	Result	Test Method
DISCIPLINE-CHEMICAL, GROUP-POLLUTION & ENVIRONMENT				
1	pH	-	7.94	IS:2720(P-26)1987
2	Electrical Conductivity	µmhos/cm	260.0	HTH/ QF / 7.2/ 2/ SOP-01
3	Moisture Content	%wt./wt.	9.33	IS:2720(P-2):1973
4	Organic Matter	%wt./wt.	1.61	IS:2720(P-22):1972
5	Nitrogen (as N)	%wt./wt.	0.18	IS:14686:1999
6	Potassium (as K)	%wt./wt.	0.14	HTH/ QF / 7.2/ 2/ SOP-11
7	Arsenic (as As)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
8	Cadmium (as Cd)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
9	Chromium (as Cr)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
10	Copper (as Cu)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
11	Iron (as Fe)	mg/kg	2286.10	HTH/QF/7.2/2/ICP-01, SOP No-14
12	Lead (as Pb)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01, SOP No-14
13	Mercury (as Hg)	mg/kg	BLQ(LOQ:0.1)	HTH/QF/7.2/2/ICP-01, SOP No-14
14	Zinc (as Zn)	mg/kg	75.903	HTH/QF/7.2/2/ICP-01, SOP No-14

End of Report

Remarks : Parameter No. 1 to 3 analysed on received basis and other on dried basis.

29/11/21

Review by

HARYANA TEST HOUSE Auth.Sign.

29.11.21

ML Sharma
Dy. Manager (ENV.)

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HARYANA TEST HOUSE
& Consultancy Services
GOVT. RECOGNISED LABORATORY

TC-7811

DOC No. HTH/QF/7.8

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)
Contact : (Off.) 86077-70160, 0180-3510205 (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:	Report No. : HTH/EP/211124022
PIONEER FOUNDATION ENGINEERS PVT. LTD.	ULR No. : TC781121100003098F
Site Location : Village Sheikhpura, Karnal (HR)	Party's Ref No. : PFEPL /PO/ 432 /2021-22 Date 24/11/2021
	Booking Date : 24/11/2021
	Period of Testing : 24/11/2021To 27/11/2021
	Reporting Date : 27/11/2021

Sample Description : Noise Level Monitoring-Work Place

Type of Industry	: Reclamation and Remediation of Dump Site
Sample Location	: **Inside Campus**
Instrument used	: Sound Level Meter (HTH 841)
Instrument Calibration Status	: Calibrated (upto 18.07.2022)
Date of measurement	: 24/11/2021
Purpose of analysis	: Monitoring
Sample collected/ supplied by	: By our Lab. Representative

OBSERVATION

S.N.	Point of Measurement	I	II	III	IV	V	VI
Discipline - Chemical, Group - Atmospheric Pollution -							
1	Inside Campus	71.2	67.3	69.1	72.9	68.7	70.4

TEST RESULTS

S.N.	Point of Measurement	Noise Level (dB "A")			Standard Limits (dB "A")
		Lmin	Lmax	Leq	
1	Inside Campus	67.3	72.9	70.3	90 max.

End of Report

Remarks : Leq:- It is an energy mean of the noise level over a specified period
Standard limits as per OSHA, Standard Number : 1910.95

Review by Shobhit 27.11.21

Auth.Sign. 27.11.21
M. Sharma
Dy. Manager (ENV.)

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HARYANA TEST HOUSE
& Consultancy Services
GOVT. RECOGNISED LABORATORY

50-C, Sector-25 Part-II, HUDA, PANIPAT-132 103 (HR.)
Contact : (Off.) 86077-70160, 0180-3510205 (Env.) 86077-70164, (BM) 86077-70166, (Food) 86077-70169
Web Site : www.haryanatesthouse.net, e-mail : haryanatesthousecs@gmail.com, info@haryanatesthouse.net

DOC No. HTH/QF/7.8

Recognition / Approval : MoEF / FSSAI / BIS / ISO 9001, 14001, 45001 Certified Lab.

TEST REPORT

Issued To:		Report No.	: HTH/EP/211124023
PIONEER FOUNDATION ENGINEERS PVT. LTD.		Party's Ref No.	: PFEPL /PO/ 432 /2021-22 Date 24/11/2021
Site Location : Village Sheikhpura, Karnal (HR)		Booking Date	: 24/11/2021
		Period of Testing	: 24/11/2021To 29/11/2021
		Reporting Date	: 29/11/2021

Sample Description	:	BIO EARTH COMPOST
Sample type	:	**BIO EARTH COMPOST**
Date of sampling	:	24/11/2021
Date of receipt of sample	:	24/11/2021
Sample quantity	:	500 gm (Approx)
Purpose of analysis	:	Monitoring
Sample collected/ supplied by	:	By our lab. Representative
Sample Location	:	Not Specified

TEST RESULTS

S.N.	Parameter	Units	Result	Protocol Used
Discipline- Chemical,Group-Pollution & Environment				
1	Colour	-	Dark Brown Colour	Visual
2	Odour	-	Odourless	Smell
3	pH (10%)	-	8.39	IS:2720 (P-26)
4	Conductivity(10%)	µmhos/cm	1320.0	HTH/QF/7.2/2/SOP-11
5	Moisture at 105 °C	%wt/wt	25.42	IS:2720 (P-2)
6	Bulk Density	gm/cc	0.97	HTH/QF/7.2/2 SOP NO. 12
7	Nitrogen(as N)	%wt/wt	0.44	IS:14684:1999
8	Phosphate(P2O5)	%wt/wt	0.062	HTH/QF/7.2/2/SOP-11
9	Potassium(asK2O)	%wt/wt	0.84	HTH/QF/7.2/2/SOP-11
10	CN Ratio	-	18.48	BY CALCULATION
11	Organic Matter/Total Organic Carbon	%wt/wt	8.13	IS:2720 (P-22)
Particle Size				
12	+4.0mm	%wt/wt	2.2	By Std. IS Sieve
13	-4.0mm	%wt/wt	97.8	By Std. IS Sieve
14	Cadmium(as Cd)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01,SOP-14
15	zinc(Zn)	mg/kg	556.61	HTH/QF/7.2/2/ICP-01,SOP-14
16	Total Chromium	mg/kg	52.63	HTH/QF/7.2/2/ICP-01,SOP-14
17	Nickel(as Ni)	mg/kg	12.360	HTH/QF/7.2/2/ICP-01,SOP-14
18	Arsenic(As)	mg/kg	BLQ(LOQ:1.0)	HTH/QF/7.2/2/ICP-01,SOP-14
19	Mercury(as Hg)	mg/kg	BLQ(LOQ:0.1)	HTH/QF/7.2/2/ICP-01,SOP-14
20	Copper(as Cu)	mg/kg	203.24	HTH/QF/7.2/2/ICP-01,SOP-14
21	Lead(as Pb)	mg/kg	101.67	HTH/QF/7.2/2/ICP-01,SOP-14

End of Report

Remarks : Parameter No. 1 to 6 & 12,13 analysed on received basis and other on dried basis.

Review by

ML Sharma
Dy. Manager (ENV.)

Page No.: 1 of 1

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Karnal MC Annexure-G-VIII

Ph. No. 0184-2254220. Fax No. 01
e-mail ID: nagarnigamkarnal2@gr
website: www.mckarnal.org
Address:- Behind Bus Stand, Op
Secondary School, Karnal.

Municipal Corporation, Karnal

To

Work order

d/c

Received
21/05/21

M/s Pioneer Foundation Engineers Private Limited,
403, Abhimaan- II, Opp. Forest Office,
Teen Hath Naka Thane West-400602 (Maharashtra), India
Mobile: - 98200-29377
E-mail ID: - sales@pfepl.com, info@pfepl.com

Name of Work: **Third party consultant with requisite technical expertise, knowledge and experience in remediation and reclamation works as the Independent Assessment Agency (IAA) to assist the authority in supervising the O&M of the processing facility, provide support to the authority to monitor compliance with the KPIs as per SWM rules 2016 & guideline issued by DULB, office Panchkula.**

No. 537-38 /EE-I/MCK Dated: 21.05.21

In reference to your E-Tender bid regarding Tender ID 2021_ HRY_ 169908_1, technical bid opened on dated 03.05.2021 & financial bid opened on dated 04.05.2021 and further negotiation on dated 07.05.2021 for the above said work. The Ld. Commissioner, Municipal Corporation, Karnal vide his order dated 18.05.2021 has accepted your negotiated rates along with term and conditions given below:-

Sl. No.	Description	No. of Qty.	Units	Negotiated Rate (In Rs)
1	Third party consultant firm/individual consultant with requisite technical expertise, knowledge and experience in remediation and reclamation works as the "Independent Assessment Agency" (IAA) to assists the M.C. Karnal in supervising the O&M of the processing facility and the support the M.C. Karnal to monitor compliance with the KPIs in accordance with Model RFP, as per SWM Rules 2016 and guidelines issued by competent authority time to time.	1	Monthly Rate (Including all taxes, charges etc.)	2,68,125/- (After reducing 35% of quoted rate i.e. Rs. 4,12,500/-

(Rs. Two lakh sixty eight thousand one hundred twenty five only)

Ph. No. 0184-2254220, Fax No. 0184-4044504,
e-mail ID: nagarnigamkarnal2@gmail.com
website: www.mckarnal.org
Address: Behind Bus Stand, Opp. D.A.V. Senior Secondary School, Karnal.

Municipal Corporation, Karnal

e. The contractor shall carry out necessary geotechnical surveys for considering the hydrological and flooding potential at Dumpsite, in order to mitigate any effect on the activities during Bio-Mining in terms of leachate transport.

f. Contractor shall ensure the monitoring of ground water quality, work zone air quality and ambient air quality monitoring within the site from authorized laboratories/ agencies and submit the report on monthly basis.

Term & Conditions: -

1. You have to make an agreement with Municipal Corporation, Karnal within a week after receipt of work.
2. You are directed to start the work from dated 01.06.2021.
3. The agency shall employ latest technology to prepare contour sheets, using total station/drones, for estimation and verification of waste processed by contractor before each bill of contractor and as when required by M.C. Karnal.
4. The agency shall also submit a report on remedial actions taken by contractor for any discrepancies with agreement related to this project.
5. The agency will be bound to follow all the conditions written in the tender form, DNIT and tender notice & Model RFP of bioremediation of legacy waste issued by DULB office pertaining to IAA.
6. GST/Income Tax/any applicable tax will be deducted from the bill of contractor as per Government instructions at the time of execution/bill payment.
7. Contractor is required to provide cautionary measurement/sign boards etc. during execution of work, and he is fully responsible for any loss/compensation in case of accident, mishap at the site of work due to their work.
8. No material will be supplied by the department.
9. **Penalty Clause: -**

a. In case of delay on submission of report, an amount of Rs. 2000/- per day will be deducted from monthly billing.

b. In case of delay due to unforeseen circumstances, the agency shall take written approval of time extension from M.C. Karnal.

c. The amount equivalent to 10% of bill of each month will be detained for one year from the date of completion of work as warrantee/liability for any inaccuracies or noncompliance of rules any board relevant to project. The firm will be solely responsible for any litigation imposed by NGT/DULB/MCK or any other relevant board in this matter and will be penalized as per norms of the board.

Gmail

Munish kumar <lightbranchmck@gmail.com>

Work order of Third party consultant with requisite technical expertise, wledge and experience in remediation and reclamation works as the pendent Assessment Agency

sage

Mon, May 24, 2021 at 3:29 PM

sh kumar <lightbranchmck@gmail.com>
les@pfepl.com
agarnigamkarnal@yahoo.com, karnaljc@gmail.com, xenmckarnal@gmail.com, eomck88@gmail.com,
shkuk@gmail.com, munishlaller14@gmail.com, csibranchmckarnal@gmail.com

spected Sir,

ease find the attachment.

With Regards

Municipal Corporation,
Karnal

Work order.pdf
2964K

Annexure – I

Monthwise Biomining Details at Bandhwari Plant							
Month	Total Waste Bioremediated - legacy	Total Waste Stabilised - fresh	Total Waste segregated by Trommels (in Ton)	Total RDF segregated (in Ton)	Total Compost segregated (in Ton)	Total Inert segregated (in Ton)	Total C&D and other material
Nov-19	11075.0	5942.0	664.5	279.09	112.965	265.8	7
Dec-19	7020.0	4510.0	2244	942.48	381.48	897.6	22.5
Jan-20	6505.0	5398.0	1781	748.02	302.77	712.4	17.81
Feb-	5400.0	4150.0	2147	901.74	364.99	858.8	21.5

20							
Mar-20	6898.0		1983	832.86	337.11	793.2	19.9
Apr-20	9632.0		3789	1591.38	644.13	1515.6	37.8
May-20	6589.0		3227.5	1355.55	548.675	1291	32.33
June-20	8075.0		3000	1260	510	1200	30
July-20	858.0		515	216.3	87.55	206	5.2
Aug-20	243.0		125	52.5	21.25	50	1.25
Sep-20	4274.7		2184.79	900.87	395.3	888.57	0
Oct-20	4627.0		8682.87	3399.281	1210.624	4000	72
Nov -20	13113.4		16002	6354.45	3193.43	6454.39	0
Dec-20	19904.3		27110.2	10783.97	6239.91	9978.21	108.2
Jan-21	21978.9	47.0	17572.5	6951	3955.37	6608.17	57.96
Feb-21	35640.0	105.5	29879.8	11888.44	7534.105	10351.31	105.9
Mar-21	50063.0	135.1	51188	20475.2	10237.6	19451.44	767.82
April-21	196448.0	77.9	84969	33987.6	16993.8	32288.22	1274.535
May-21	244040.0	56.0	61736	24694.4	12347.2	23459.68	926.04
Jun-21	274967.0		73408	29363.2	14681.6	24955	4101.12
Jul-21	70762.0		118906	43995.22	23781.2	47562.4	3567.18
Aug-21	1906.0		0	0	0	0	0
Sept-21	6613.0		0	0	0	0	0
Oct-21	86304.9		99.8	32.15	23.05	40.1	2.01
Nov-21	102456.5		51191	18940.67	10238.2	20476.4	1535.73
Dec-21	88812.9		102770	33854.68	33645.23	34619.59	650.315
Jan-22	154297.9		46232.8	18101.41	14430.25	13613.38	87.71
Feb-	35716.6		103591	33402.91	40331.4	29631.54	225.435

22							
Total	1474221.0	20421.5	815000	305305	202549	292169	13677.2

Gurugram MC Annexure-H-II

Annexure - II

SHRIRAM INSTITUTE FOR INDUSTRIAL RESEARCH

(A unit of Shriram Scientific and Industrial Research Foundation)

19, University Road, Delhi – 110007 (India)
An ISO - 9001, 14001 & OHSAS 18001 Certified Institute
Website : www.shriraminstitute.org
E-mail id : customercare@shriraminstitute.org

ULR NO: TC544421000003188F **TEST CERTIFICATE** **NO : C1/0000249097**

TC-5444

Issued To :
Client Code : (GURG01M2041)
MUNICIPAL CORPORATION GURUGRAM
ASSISTANT ENGINEER (SBM)
GURUGRAM
HARYANA-122002
Kind Attn: MR. RAKESH JOON,ASSISTANT ENGINEER

Date : 06-03-2021
Job No : 2102-1-401-1780
Booking No : RG2021/1/9919
Booking Date : 15-02-2021
Customer Ref No. : MEMO NO. AE(SBM)/MCG /2021/3946
Customer Ref Dt. : 12-02-2021

Sample Description:
ONE SAMPLE OF GROUND WATER,DRAWN BY OUR REPRESENTATIVE ON 05.02.2021, IN THE PRESENCE OF MR. RAJESH SHARMA (J.E., MCG) AND MR. ARUN KUMAR (J.E. MCF), FROM MCG, LOCATION: BOREWELL FROM INDIAN OIL PETROL PUMP, GEO CORDINATE: N-28°24'29.7066" E-77°11'8.02904" SUB: TESTING OF SOIL AND GROUND WATER AT BANDHWARI LANDFILL SITE AND NEARBY AREAS WAS RECEIVED.

S.No.	Tests	Results	Protocol
1.	pH Value (at 25°C)	6.7	IS: 3025 Pt-11-1983, RA 2017
2.	Total Dissolved Solids, mg/l	690	IS: 3025 Pt-16-1984, RA 2017
3.	Sodium (as Na), mg/l	102	APHA 23rd Ed., 3111
4.	Sulphate (as SO_4), mg/l	42	IS: 3025 Pt-24-1986, RA 2019
5.	Calcium (as Ca), mg/l	82	IS: 3025 Pt-40-1981,RA2019
6.	Magnesium (as Mg), mg/l	38	IS: 3025 Pt-46-1984,RA 2019
7.	Manganese (as Mn), mg/l (Detection Limit: 0.01mg/l)	Not Detected	IS: 3025 Pt-2-2019
8.	Potassium (as K), mg/l	1	APHA 23rd Ed., 3111
9.	Iron (as Fe), mg/l	0.04	IS: 3025 Pt-2-2019
10.	Copper (as Cu), mg/l (Detection Limit: 0.01 mg/l)	Not Detected	IS: 3025 Pt-2-2019
11.	Colour, Hazen Unit (Detection Limit: 5 HU)	Not Detected	IS: 3025 Pt-4-1983,RA-2017
12.	Turbidity, NTU (Detection Limit: 1 NTU)	Not Detected	IS: 3025 Pt-10-1984,RA-2017
13.	Chlorides (as Cl), mg/l	42	IS: 3025 Pt-32-1988,RA-2019

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ULR NO: TC544421000003188F **TEST CERTIFICATE** **NO : C1/0000249097**

ilac-MRA TC-5444

14.	Fluoride (as F), mg/l	1.4	APHA 23rd Ed., 4500F
15.	Nitrate (as NO3), mg/l	10	IS: 3025 Pt-34-1988,RA-2019
16.	Total Alkalinity (as CaCO3), mg/l	474	IS: 3025 Pt-23-1986,RA-2019
17.	Total Hardness (as CaCO3), mg/l	362	IS: 3025 Pt-21-2009,RA-2019
18.	Zinc (as Zn), mg/l	0.02	IS: 3025 Pt-2-2019
19.	Cadmium (as Cd), mg/l (Detection Limit: 0.01 mg/l)	Not Detected	IS: 3025 Pt-2-2019
20.	Lead (as Pb), mg/l (Detection Limit: 0.01 mg/l)	Not Detected	IS: 3025 Pt-2-2019
21.	Conductivity µS/cm (at 25°C)	1141	IS: 3025 Pt-14-2013,RA2019
22.	Dissolved Oxygen (DO), mg/l	8.0	APHA 23rd Ed., 4500-O
23.	Biochemical Oxygen Demand, mg/l (at 27°C for 3 days) (Detection Limit: 1 mg/l)	Not Detected	IS: 3025 Pt-44-1993,RA-2019
24.	Chemical Oxygen Demand, mg/l (Detection Limit: 2 mg/l)	Not Detected	APHA 23rd Ed., 5220
25.	Phosphate (as PO4), mg/l (Detection Limit: 0.05 mg/l)	Not Detected	IS: 3025 Pt-2-2019
26.	Ammoniacal Nitrogen (as N), mg/l (Detection Limit: 0.1 mg/l)	Not Detected	IS: 3025 Pt-34-1988,RA-2019
27.	Calcium Hardness (as CaCO3), mg/l	204	IS: 3025 Pt-40-1981,RA2019
28.	Magnesium Hardness (as CaCO3), mg/l	158	IS: 3025 Pt-46-1984,RA2019
29.	Oil & Grease , mg/l (Detection Limit: 0.5 mg/l)	Not Detected	APHA 23rd Ed. 5520

****

DOR: 16.02.2021
DOC: 06.03.2021

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Gurugram MC Annexure-H-III

Annexure – III

Wolkem INDIA LIMITED
Laboratory : E- 102, Mewar Industrial Area, Madri, Udaipur - 313003, Rajasthan (INDIA)
Phone : 91 294 2494600 to 02 E-mail : info.wcs@wolkem.com
www.wolkem.com

Date: - 11.01.2021

TEST REPORT

(Ambient Air Quality)

1. Name of Customer : Municipal Corporation of Gurugram, Integrated municipal solid waste management processing facility at Bandhwari village, District – Gurugram, State – Hariyana (Area- 30.5 ACRES)
2. Purchase order Number : EEGFPL/WIL/19-20/410 Dated: - 06.03.2020
3. Location : Project Site (A1)

S. No.	Date of Monitoring	Registration No.	PM10 (µg/m3)	PM2.5 (µg/m3)	SO_2(µg/m3)	NO_2 (µg/m3)	CO (mg/m^3)	Ozone µg/M3	NH3 (µg/M3)
1.	01.10.2020	20201030171	285.36	136.26	18.5	70.9	1.29	44.26	45.11
2.	05.10.2020	20201030179	285.20	122.45	16.3	66.4	1.05	29.79	37.78
3.	08.10.2020	20201030187	287.16	144.20	18.5	66.8	1.29	23.63	36.09
4.	12.10.2020	20201030195	275.59	122.95	17.7	65.9	1.41	17.90	62.02
5.	15.10.2020	20201030203	281.71	136.26	14.6	62.9	1.05	32.08	42.29
6.	19.10.2020	20201030211	308.42	116.00	13.7	66.6	1.05	16.61	50.18
7.	22.10.2020	20201030219	256.37	114.11	20.1	74.2	1.4	16.47	37.78
8.	26.10.2020	20201030227	281.71	111.79	14.0	65.9	1.51	19.34	45.11
9.	29.10.2020	20201127035	277.63	115.83	14.5	71.0	1.43	19.77	49.05
10.	02.11.2020	20201127043	278.21	126.62	14.8	70.2	1.14	30.22	36.65
11.	05.11.2020	20201127051	310.94	120.95	19.4	71.3	1.87	35.09	48.49
12.	09.11.2020	20201127059	312.69	107.11	19.9	70.4	1.64	37.95	43.42
13.	12.11.2020	20201127067	226.21	116.45	18.7	61.8	1.92	32.94	54.13
14.	16.11.2020	20201127075	240.94	123.74	18.4	70.5	2.1	43.11	53.56
15.	19.11.2020	20201127083	329.35	110.10	17.2	65.2	2.01	43.54	55.26
16.	23.11.2020	20201127091	236.10	118.16	16.5	65.8	1.81	43.97	62.02
17.	26.11.2020	20210101017	336.57	120.85	15.1	61.0	1.35	44.54	58.07
18.	30.11.2020	20210101025	249.36	98.98	18.8	60.4	1.34	42.68	59.77
19.	03.12.2020	20210101033	341.30	130.16	15.7	61.1	1.41	36.81	61.46
20.	07.12.2020	20210101041	355.03	112.76	19.2	69.0	1.52	38.38	55.82
21.	10.12.2020	20210101049	261.00	113.76	17.2	64.5	1.36	28.36	53.00
22.	14.12.2020	20210101057	326.92	122.01	18.1	69.4	1.47	28.50	55.26
23.	17.12.2020	20210101065	232.45	126.51	19.7	68.5	1.34	44.40	57.51
24.	21.12.2020	20210101073	246.53	136.01	18.6	74.0	1.28	39.82	59.20
25.	24.12.2020	20210101081	350.88	126.51	17.1	71.5	1.21	41.39	60.33
26.	28.12.2020	20210101089	353.72	133.50	16.7	70.6	1.17	40.25	60.89

Number of observations	PM 10 (µg/M3)	PM 2.5 (µg/M3)	SO2 (µg/M3)	NO2 (µg/M3)	CO (mg/m^3)	Ozone (µg/M3)	NH3 (µg/M3)
Arithmetic Mean	289.51	121.69	17.26	67.52	1.44	33.53	51.55
Geometric Mean	286.87	121.27	17.15	67.41	1.41	31.95	50.81
STD. GEO. Devn. (24 Hrs)	39.94	10.38	1.94	3.98	0.29	9.66	8.57
Max. Concentration	355.03	144.20	20.07	74.19	2.10	44.54	62.02
Min. Concentration	226.21	98.98	13.67	60.41	1.05	16.47	36.09
98% PERCENTILE VALUES	354.37	140.23	19.99	74.09	2.06	44.47	62.02
CPCB norms (µg/m3)	100	60	80	80	4	100	400

Note
1. MoEFCC, New Delhi recognition under the Environment (Protection) Act 1986, vide gazette notification no. 1357 is valid from 02.06.2016 to 01.06.2021.
2. Complaint Register is available in lab / Email ID lab.office@wolkem.com/om.shukla@wolkem.com
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Phone : 91 294 2494600 to 02 E-mail : info.wcs@wolkem.com

Date: - 11.01.2021

TEST REPORT

(Ambient Air Quality)

1. Name of Customer : Municipal Corporation of Gurugram, Integrated municipal solid waste management processing facility at Bandhwari village, District – Gurugram, State – Hariyana (Area- 30.5 ACRES)
2. Purchase order Number : EEGFPL/WIL/19-20/410 Dated: - 06.03.2020
3. Location : Project Site (A1)

S. No.	Date of Monitoring	Registration No.	Lead (Pb) (µg/m3)	Nickel (Ni) (ng/m3)	Arsenic (As) (ng/m3)	Benzene (µg/m3)	B(a)P (ng/m3)	CH4 (mg/m3)	H2S (ppm)	Hg (ng/m3)	VOCs (µg/m3)	NMHC (ng/m3)
1.	01.10.2020	20201030171	<0.05	<5	<1.0	1.30	<0.2	0.65	<0.05	BDL	BDL	BDL
2.	05.10.2020	20201030179	<0.05	<5	<1.0	1.21	<0.2	0.69	<0.05	BDL	BDL	BDL
3.	08.10.2020	20201030187	<0.05	<5	<1.0	1.45	<0.2	0.71	<0.05	BDL	BDL	BDL
4.	12.10.2020	20201030195	<0.05	<5	<1.0	1.11	<0.2	0.74	<0.05	BDL	BDL	BDL
5.	15.10.2020	20201030203	<0.05	<5	<1.0	1.28	<0.2	0.68	<0.05	BDL	BDL	BDL
6.	19.10.2020	20201030211	<0.05	<5	<1.0	1.29	<0.2	0.75	<0.05	BDL	BDL	BDL
7.	22.10.2020	20201030219	<0.05	<5	<1.0	1.34	<0.2	0.80	<0.05	BDL	BDL	BDL
8.	26.10.2020	20201030227	<0.05	<5	<1.0	1.50	<0.2	0.82	<0.05	BDL	BDL	BDL
9.	29.10.2020	20201127035	<0.05	<5	<1.0	1.65	<0.2	0.76	<0.05	BDL	BDL	BDL
10.	02.11.2020	20201127043	<0.05	<5	<1.0	1.58	<0.2	0.65	<0.05	BDL	BDL	BDL
11.	05.11.2020	20201127051	<0.05	<5	<1.0	1.74	<0.2	0.59	<0.05	BDL	BDL	BDL
12.	09.11.2020	20201127059	<0.05	<5	<1.0	1.35	<0.2	0.66	<0.05	BDL	BDL	BDL
13.	12.11.2020	20201127067	<0.05	<5	<1.0	1.32	<0.2	0.65	<0.05	BDL	BDL	BDL
14.	16.11.2020	20201127075	<0.05	<5	<1.0	1.25	<0.2	0.51	<0.05	BDL	BDL	BDL
15.	19.11.2020	20201127083	<0.05	<5	<1.0	1.41	<0.2	0.48	<0.05	BDL	BDL	BDL
16.	23.11.2020	20201127091	<0.05	<5	<1.0	1.48	<0.2	0.58	<0.05	BDL	BDL	BDL
17.	26.11.2020	20210101017	<0.05	<5	<1.0	1.51	<0.2	0.65	<0.05	BDL	BDL	BDL
18.	30.11.2020	20210101025	<0.05	<5	<1.0	1.60	<0.2	0.63	<0.05	BDL	BDL	BDL
19.	03.12.2020	20210101033	<0.05	<5	<1.0	1.64	<0.2	0.72	<0.05	BDL	BDL	BDL
20.	07.12.2020	20210101041	<0.05	<5	<1.0	1.15	<0.2	0.75	<0.05	BDL	BDL	BDL
21.	10.12.2020	20210101049	<0.05	<5	<1.0	1.23	<0.2	0.68	<0.05	BDL	BDL	BDL
22.	14.12.2020	20210101057	<0.05	<5	<1.0	1.32	<0.2	0.64	<0.05	BDL	BDL	BDL
23.	17.12.2020	20210101065	<0.05	<5	<1.0	1.38	<0.2	0.76	<0.05	BDL	BDL	BDL
24.	21.12.2020	20210101073	<0.05	<5	<1.0	1.36	<0.2	0.74	<0.05	BDL	BDL	BDL
25.	24.12.2020	20210101081	<0.05	<5	<1.0	1.47	<0.2	0.81	<0.05	BDL	BDL	BDL
26.	28.12.2020	20210101089	<0.05	<5	<1.0	1.42	<0.2	0.80	<0.05	BDL	BDL	BDL

Number of observations	Lead (Pb) (µg/m3)	Nickel (Ni) (ng/m3)	Arsenic (As) (ng/m3)	Benzene (µg/m3)	B(a)P (ng/m3)	CH4 (mg/m3)	H2S (ppm)	Hg (ng/m3)	VOCs (µg/m3)	NMHC (ng/m3)
Arithmetic Mean	<0.05	<5	<1.0	1.40	<0.2	0.69	<0.05	BDL	BDL	BDL
Geometric Mean	<0.05	<5	<1.0	1.39	<0.2	0.68	<0.05	BDL	BDL	BDL
STD. GEO. Devn. (24 Hrs)	<0.05	<5	<1.0	0.16	<0.2	0.09	<0.05	BDL	BDL	BDL
Max. Concentration	<0.05	<5	<1.0	1.74	<0.2	0.82	<0.05	BDL	BDL	BDL
Min. Concentration	<0.05	<5	<1.0	1.11	<0.2	0.48	<0.05	BDL	BDL	BDL
98% PERCENTILE VALUES	<0.05	<5	<1.0	1.70	<0.2	0.82	<0.05	BDL	BDL	BDL
CPCB norms (µg/m3)	1	20	06	05	1	--	0.36	--	--	--

Tested By
(Leena Sharma)
Asst. Chemist

Authorized Signatory
(Dr. S.K. Yadav)
Chief Manager (Environment)
Environmental & Chemical Laboratory
Wolkem India Limited
E-102, M.I.A., UDAIPUR (Rajasthan)

ENVIRONMENTAL & CHEMICAL LABORATORY RECOGNIZED BY MOEF, CC GOVERNMENT OF

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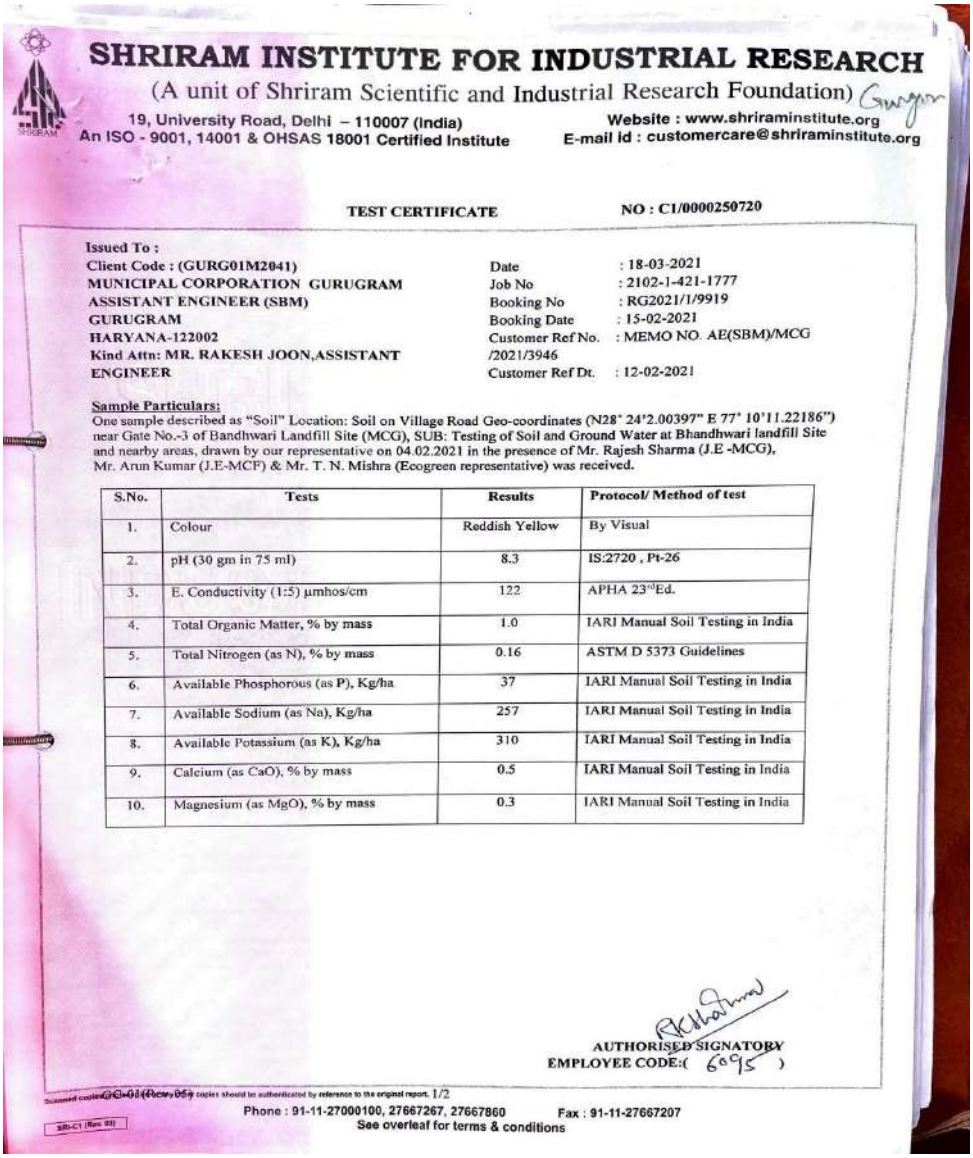
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ASSISTANT ENGINEER (SBM)
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HARYANA-122002
Kind Attn: MR. RAKESH JOON,ASSISTANT ENGINEER

Date : 18-03-2021
Job No : 2102-1-421-1777
Booking No : RG2021/1/9919
Booking Date : 15-02-2021
Customer Ref No. /2021/3946 : MEMO NO. AE(SBM)/MCG
Customer Ref Dt. : 12-02-2021

Sample Particulars:
One sample described as "Soil" Location: Soil on Village Road Geo-coordinates (N28° 24'2.00397" E 77° 10'11.22186") near Gate No.-3 of Bandhwari Landfill Site (MCG), SUB: Testing of Soil and Ground Water at Bhandhwari landfill Site and nearby areas, drawn by our representative on 04.02.2021 in the presence of Mr. Rajesh Sharma (J.E -MCG), Mr. Arun Kumar (J.E-MCF) & Mr. T. N. Mishra (Ecogreen representative) was received.

S.No.	Tests	Results	Protocol/ Method of test
1.	Colour	Reddish Yellow	By Visual
2.	pH (30 gm in 75 ml)	8.3	IS:2720 , Pt-26
3.	E. Conductivity (1:5) µmhos/cm	122	APHA 23rd Ed.
4.	Total Organic Matter, % by mass	1.0	IARI Manual Soil Testing in India
5.	Total Nitrogen (as N), % by mass	0.16	ASTM D 5373 Guidelines
6.	Available Phosphorous (as P), Kg/ha	37	IARI Manual Soil Testing in India
7.	Available Sodium (as Na), Kg/ha	257	IARI Manual Soil Testing in India
8.	Available Potassium (as K), Kg/ha	310	IARI Manual Soil Testing in India
9.	Calcium (as CaO), % by mass	0.5	IARI Manual Soil Testing in India
10.	Magnesium (as MgO), % by mass	0.3	IARI Manual Soil Testing in India

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TEST CERTIFICATE **NO : C1/0000250720**

11.	Copper (as Cu), mg/kg	20	IARI Manual Soil Testing in India
12.	Manganese (as Mn), mg/kg	176	IARI Manual Soil Testing in India
13.	Zinc (as Zn), mg/kg	39	IARI Manual Soil Testing in India
14.	Cadmium (as Cd), mg/kg	Below detection Limit	IARI Manual Soil Testing in India
15.	Lead (as Pb), mg/kg	14	IARI Manual Soil Testing in India
16.	Chromium (as Cr), mg/kg	103	IARI Manual Soil Testing in India
17.	Chloride (as Cl),% by mass	0.33	IARI Manual Soil Testing in India
18.	Water Holding Capacity, % by mass	32	IARI Manual Soil Testing in India
19.	Grain Size, % by mass		IS:2720 (Part-4), 1985 RA 2015
	(i) Gravel Content	9	
	(ii) Sand Content	66	
	(iii) Silt Content	20	
	(iv) Clay Content	5	
20.	Texture (Classification)	Sandy Loam	IARI Manual Soil Testing in India

Detection limit of Cd = 10 mg/kg.

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DOR: 15.02.2021
DOC: 17.03.2021

AUTHORISED SIGNATORY
EMPLOYEE CODE:(6095)

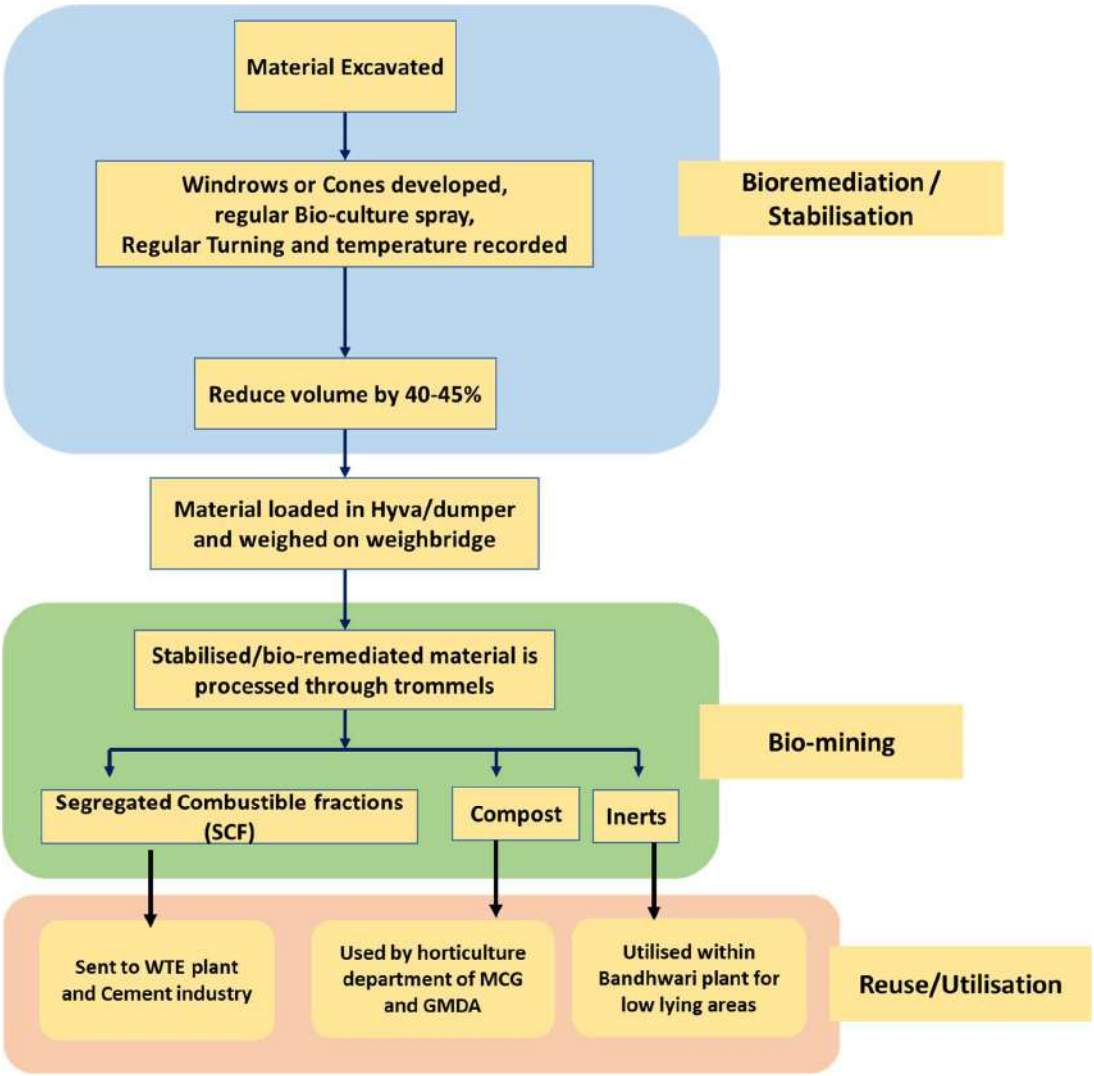
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Annexure – V

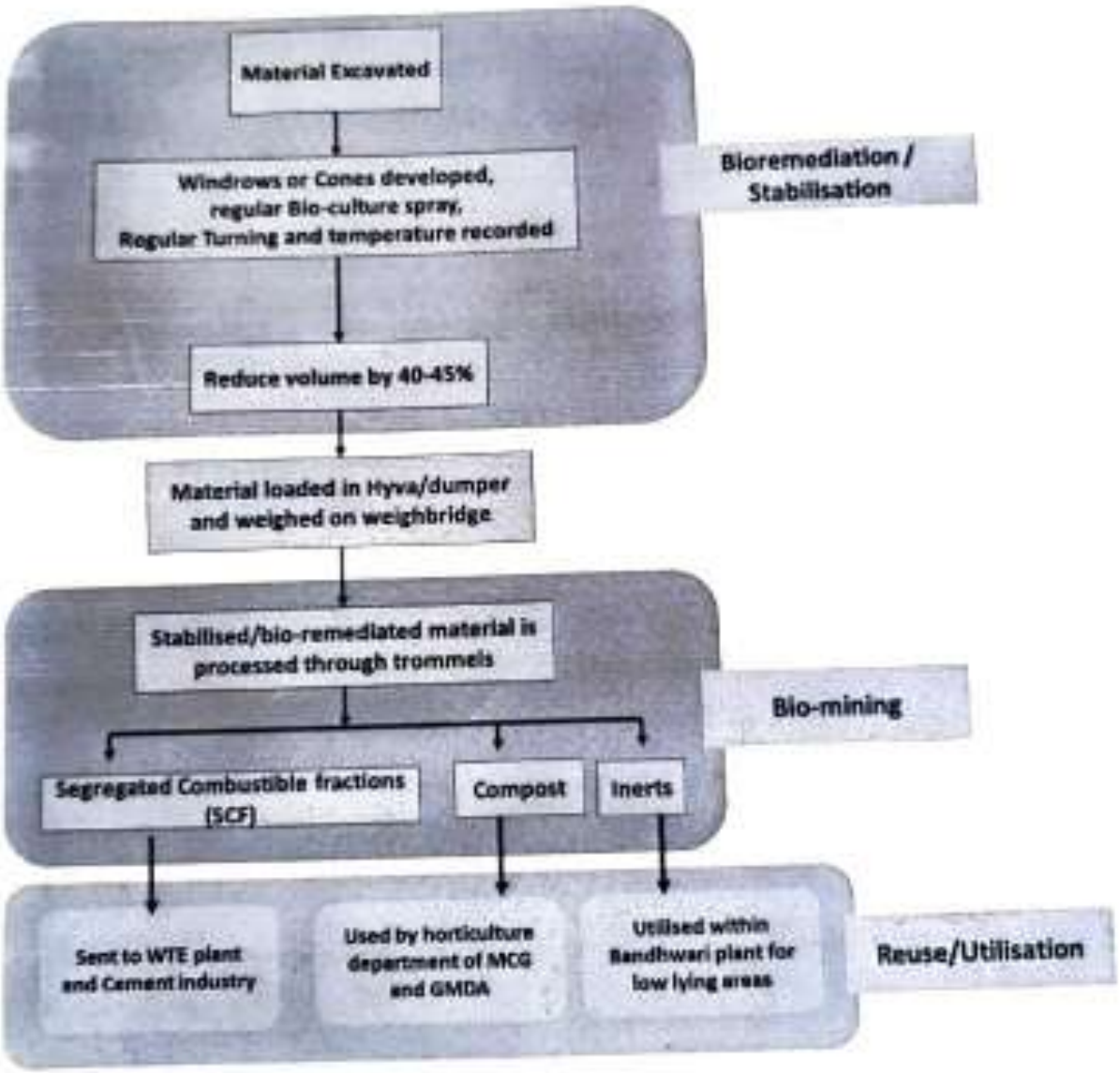
Process flow of Bioremediation and Bio-mining



For **Executive Engineer- SBM**
Commissioner,
Municipal Corporation,
Gurugram

Annexure - V

Process flow of Bioremediation and Bio-mining



For Executive Engineer- SBM
Commissioner,
Municipal Corporation,
Gurugram